

# STATE FINANCES

A STUDY OF BUDGETS OF 2019-20



RESERVE BANK OF INDIA



# **STATE FINANCES A STUDY OF BUDGETS OF 2019-20**



**RESERVE BANK OF INDIA**

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## FOREWORD

The Reserve Bank of India (RBI) brings out an annual publication entitled “State Finances: A Study of Budgets” which analyses the fiscal position of state governments on the basis of primary state level data. With about a dozen states facing state elections this summer, presentation of their final budgets was delayed till July-September 2019. In spite of this unavoidable speed breaker, this year’s Report is based on the final budgets of all states. It analyses the underlying dynamics of budget estimates (BE) for 2019-20 against the backdrop of actual and revised (and provisional accounts) outcomes for 2017-18 and 2018-19. This year’s Report also releases time series data published in State Finances Reports since 1990-91.

The salient features that emerge from the analysis of state finances in the Report are:

- States’ gross fiscal deficit (GFD) has remained within the FRBM threshold of 3 per cent of gross domestic product (GDP) during 2017-18 and 2018-19. This has, however, been achieved by sharp retrenchment in expenditures, in particular, capital expenditure.
- For 2019-20, states have budgeted for a consolidated GFD of 2.6 per cent of GDP with a marginal revenue surplus (as against revenue deficits in the previous three years).
- Outstanding debt of states have risen over the last five years to 25 per cent of GDP, posing medium-term challenges to its sustainability.
- Revenue generation holds the key to prudent debt management and can act as a circuit breaker in perverse debt spirals, highlighting the need to raise tax buoyancy and capitalise on technology enabled efficiency gains, while exploiting the scope for raising user charges wherever possible, with reduced reliance on borrowings.
- Incipient risks to debt sustainability emanate from losses of DISCOMs as well as potential invocation of guarantees.
- A combination of consolidation, reissuances and maturity elongation can help in improving liquidity, and in developing a secondary market with a diversified investor base with differential pricing operating as market discipline among states.

In the spirit of cooperative and competitive federalism, this Report has tried to assimilate state-wise facts on fiscal parameters that can perform the role of metrics of competition and mutual learning. Above all else states must not compromise on their social and capital expenditures: they have profound macroeconomic and social implications as evident in the

slowdown in economic activity in India which is leading and coincident with the cutback in spending by states.

The Report has been prepared in the Division of State Finances (DSF) of the Department of Economic and Policy Research (DEPR) by a team led by Smt. Sangita Misra, Director, under the overall guidance and supervision of Dr. Rajiv Ranjan, Adviser and Officer-in-Charge. Members of the team are Shri Bichitrananda Seth (Assistant Adviser), Shri Khaijamang Mate, Shri Rahul Agarwal and Dr. Kirti Gupta (Research Officers). Officers from the Division of Central Finances (DCF) *i.e.* Dr. Samir Ranjan Behera (Director), Shri Neeraj Kumar (Assistant Adviser), Smt. Kaushiki Singh and Shri Saksham Sood (Research Officers) also contributed to the Report. Data compilation support provided by Shri Nirmal Kumar, Ms. Archana Verma and Shri G. Hamand is gratefully acknowledged.

For the benefit of valuable intellectual inputs and rich discussions, the team is grateful to Shri Sitikantha Pattnaik, Shri T.K.Rajan, Shri Rajinder Kumar, Dr. Rajeev Jain, Dr. Brijesh, Dr. Ramesh Golait, Shri Suraj S., Smt. Upasana Sharma and Shri Sourit Das.

Support was also received from the Internal Debt Management Department and the regional offices of DEPR which is gratefully acknowledged. Discussions with and data inputs from the finance departments of State Governments and Union Territories, the Ministry of Finance, Government of India and the Office of the Comptroller and Auditor General (CAG) of India have enriched the contents of this Report.

This Report is available on the RBI's website ([www.rbi.org.in](http://www.rbi.org.in)). Feedback/comments are solicited to help improve the analytical and informational content of the Report. They may be sent to the Director, Division of State Finances, Department of Economic and Policy Research, Amar Building (6th Floor), Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai- 400 001 or through email ([deprfad@rbi.org.in](mailto:deprfad@rbi.org.in)).

**Michael Debabrata Patra**

Executive Director

September 30, 2019

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# CONTENTS

Page  
No.

## Foreword

## List of Abbreviations

## Chapter I: Overview

1

## Chapter II: Fiscal Position of State Governments

1. Introduction .....	3
2. Accounts: 2017-18 .....	3
3. Revised Estimates: 2018-19 .....	5
4. Budget Estimates: 2019-20 .....	10
5. Financing and Market Borrowing .....	14
6. Outstanding Liabilities of State Governments .....	20
7. Concluding Observations .....	22
Annex II.1: States' Revenue: Variability and Predictability .....	23
Annex II.2: List of State Government Health Care Schemes .....	25

## Chapter III: Debt: States' Medium-Term Fiscal Challenge

1. Introduction .....	27
2. States' Revenue .....	28
2.1 Own Tax Revenue .....	29
2.2 States' Non-Tax Revenue .....	37
2.3 Central Transfers .....	39
3. States' Liability Burden: Power Distribution .....	42
3.1 Power Distribution Utilities .....	43
3.2 Impact of Power Distribution Restructuring .....	44
4. Guarantees .....	47

	Page No.
5. Market Borrowings by States.....	50
5.1 Liquidity of State Development Loans (SDLs) .....	51
5.2 Pricing of SDLs .....	51
5.3 Maturity Profile of SDLs .....	54
5.4 Ownership Pattern of SDLs .....	55
6. Debt Sustainability .....	56
7. Concluding Observations.....	63
Annex III.1: Evolving Institutional Mechanism for GST .....	65
Annex III.2: Timeline of GST Council Meetings and Major Decisions.....	67
Annex III.3: Power Distribution – a Short History of Reforms and Government Programmes.....	75
<b>Chapter IV: Way Forward .....</b>	<b>77</b>
<b>References .....</b>	<b>79</b>
<b>Explanatory Note on Data Sources and Methodology.....</b>	<b>82</b>
<b>e-STATES Database .....</b>	<b>84</b>
 <b>LIST OF BOXES</b>	
II.1 Farm Loan Waivers and Income Support Schemes.....	7
II.2 Ayushman Bharat Programme .....	15
III.1 Tax Buoyancy at the State Level .....	32
III.2 Risks from Future Takeover of Losses under UDAY.....	48
III.3 Reissuances of SDLs and Liquidity.....	52
III.4 Elongation of Debt: Telangana Experience.....	54
III.5 Debt Sustainability of Indian States: An Empirical Assessment.....	60



## LIST OF TABLES

II.1	Major Deficit Indicators: All States and Union Territories with Legislature.....	3
II.2	Aggregate Receipts of State Governments and UTs .....	5
II.3	Expenditure Pattern of State Governments and UTs .....	6
II.4	Fiscal Position of States .....	10
II.5	Deficit Indicators of State Governments – State-wise .....	11
II.6	Variation in Major Items.....	13
II.7	Composition of Expenditure on Social Services (Revenue and Capital Accounts)..	14
II.8	Financing Pattern of Gross Fiscal Deficit .....	16
II.9	Market Borrowings of States.....	17
II.10	Maturity Profile of Outstanding State Government Securities .....	19
II.11	Investments of Surplus Cash Balances of State Governments .....	19
II.12	Investments in CSF/GRF by States.....	20
II.13	Outstanding Liabilities of State Governments and UTs.....	20
II.14	Composition of Outstanding Liabilities of State Governments .....	21
III.1	States’ Own Tax Revenue - Composition .....	30
III.2	Stamp Duty Collections.....	36
III.3	Non-Tax Revenue Composition.....	38
III.4	Trend in Central Transfers as a Ratio to Total Revenue and Expenditure of States .	40
III.5	Tax Devolution: Changing Pattern.....	40
III.6	Trend in Special Levies (Cess and Surcharges) by the Central Government .....	41
III.7	FPI in State Development Loans: Limits and Investment.....	56
III.8	States’ Debt Sustainability - Indicator-based Analysis .....	59
III.9	Key Assumption for States DSA Model.....	62
III.10	Debt Sustainability Analysis - Key Assumption and Results.....	62

## LIST OF CHARTS

II.1	Major Deficit Indicators .....	4
II.2	Fiscal Position of States: 2017-18 <i>vis-à-vis</i> 2016-17 .....	4
II.3	States’ Capital Outlay: Trends.....	6



	Page No.
II.4 Committed Expenditure .....	9
II.5 Gross Fiscal Deficit: State Governments .....	9
II.6 States-wise GFD as per cent to GSDP in 2019-20 (BE) .....	12
II.7 GST and Non-GST Collections .....	12
II.8 Social Sector Expenditure .....	14
II.9 Quality of Expenditure .....	17
II.10 Movement of SDL Yields.....	18
II.11 Maturity Profile of SDLs.....	18
II.12 Negative Carry of State Government Investments.....	18
II.13 States' Outstanding Debt and Ratio of Interest Payments to Revenue Receipt.....	21
III.1 States' Total Revenues - Key Constituents (2019-20).....	29
III.2 States' Total Revenue - Trend and Composition.....	29
III.3 States' Own Tax Revenue and Central Transfers .....	30
III.4 State-wise Tax-GSDP Ratio .....	31
III.5 SGST Collections by States - Annual and Monthly.....	33
III.6 Cross-Country Performance of Goods and Services Tax Post its Implementation .	34
III.7 Weighted Average (Effective) GST Rate .....	34
III.8 Compensation Cess for States in 2017-18 and 2018-19 RE .....	35
III.9 Distribution of States' Share of Taxes on Petroleum and Alcohol (as per cent of own tax revenue) .....	35
III.10 Trends in Non-Tax Revenues .....	37
III.11 Change in Non-tax Revenue, 2007-20.....	38
III.12 Composition of States' Revenue – Own <i>vis-à-vis</i> Central Transfers.....	39
III.13 Total Transfers from Centre to States.....	41
III.14 Composition of Central Transfers to States .....	42
III.15 Power Sector Contribution to State Finances.....	43
III.16 State Power Distribution Utilities Cost, Capital Employed and Revenue- Stylised Evidence .....	44

	Page No.
III.17 Fiscal Impact of UDAY Programme.....	45
III.18 Financial Performance of DISCOMs in Post-UDAY Period and Contributing Factors.....	46
III.19 State-wise Performance of DISCOMs Post UDAY: ACS- ARR Gap and AT & C Losses .....	47
III.20 Expected Fiscal Impact on States from UDAY .....	47
III.21 Outstanding Dues of Power Utilities to Central Power Sector Undertakings .....	49
III.22 Outstanding Guarantees .....	49
III.23 Sectoral Distribution of Outstanding Guarantees .....	49
III.24 State-wise Guarantees' Growth and Guarantees Outstanding (per cent of GSDP).	50
III.25 SDLs Liquidity Metrics Compared to GoI Securities.....	51
III.26 SDLs Ownership Pattern and FPI Interest.....	55
III.27 Debt and Real GDP Growth .....	57
III.28 Debt Indicators: All states .....	57
III.29 Debt Dynamics of States.....	58
III.30 Cross-Country Subnational Government Debt (End-2018).....	58
III.31 Contribution to Changes in States Debt to GDP Ratio .....	63

#### **LIST OF APPENDIX TABLES FOR STATES' BUDGETS 2019-20**

1. Major Deficit Indicators of State Governments .....	87
2. Devolution and Transfer of Resources from the Centre .....	88
3. Development and Non-Development Expenditure: Aggregate .....	90
4. Development Expenditure - Major Heads .....	91
5. Non-Development Expenditure - Major Heads .....	92
6. Development and Non-Development Expenditure.....	93
7. Composition of Social Sector Expenditure .....	94
8. Decomposition of Gross Fiscal Deficit .....	96
9. Financing of Gross Fiscal Deficit.....	97
10. Financing of Gross Fiscal Deficit - As Per cent to Total .....	98

	Page No.
11. Composition of Outstanding Liabilities of State Governments .....	99
12. Composition of Outstanding Liabilities of State Governments - As Proportion to Total .....	100
13. State Government Market Borrowings.....	101

## **LIST OF STATEMENTS AND APPENDICES FOR STATES' BUDGETS 2019-20**

### **LIST OF STATEMENTS**

1. Major Fiscal Indicators .....	107
2. Revenue Deficit/Surplus .....	109
3. Gross Fiscal Deficit/Surplus .....	110
4. Decomposition of Gross Fiscal Deficit .....	111
5. Financing of Gross Fiscal Deficit – 2017-18 (Accounts).....	112
6. Financing of Gross Fiscal Deficit – As per cent to Total – 2017-18 (Accounts).....	113
7. Financing of Gross Fiscal Deficit – 2018-19 (RE) .....	114
8. Financing of Gross Fiscal Deficit – As per cent to Total – 2018-19 (RE) .....	115
9. Financing of Gross Fiscal Deficit – 2019-20 (BE) .....	116
10. Financing of Gross Fiscal Deficit – As per cent to Total – 2019-20 (BE) .....	117
11. Development Expenditure .....	118
12. Non-Development Expenditure .....	119
13. Interest Payments.....	120
14. Tax Revenue .....	121
15. Non-Tax Revenue .....	122
16. Loans from the Centre.....	123
17. Devolution and Transfer of Resources from the Centre .....	124
18. Composition of Outstanding Liabilities .....	125
19. Total Outstanding Liabilities of State Governments .....	129
20. Total Outstanding Liabilities - As percentage of GSDP .....	130
21. Market Borrowings of State Governments.....	131
22. State Government Market Loans .....	132
23. Maturity Profile of Outstanding State Government Securities .....	168

	Page No.
24. Maturity Profile of Outstanding State Government Securities - As Percentage to Total .....	169
25. Investment Outstanding in Treasury Bills .....	170
26. Expenditure on Education - As Ratio to Aggregate Expenditure .....	171
27. Expenditure on Medical and Public Health and Family Welfare - As Ratio to Aggregate Expenditure .....	172
28. Outstanding Guarantees of State Governments .....	173
29. Expenditure on Wages and Salaries.....	174
30. Expenditure on Operations and Maintenance.....	175
31. Social Sector Expenditure .....	176
32. Social Sector Expenditure to Total Disbursement.....	177
33. Revenue Receipts of State Governments and UTs .....	178
34. Revenue Expenditure of State Governments and UTs .....	179
35. Development Expenditure: Select Indicators .....	180
 <b>APPENDICES</b>	
I. Revenue Receipts of States and Union Territories with Legislature.....	183
II. Revenue Expenditure of States and Union Territories with Legislature.....	217
III. Capital Receipts of States and Union Territories with Legislature .....	251
IV. Capital Expenditure of States and Union Territories with Legislature .....	268
 <b>NOTES TO APPENDICES</b> .....	 319

## List of Abbreviations

AB-HWC	Ayushman Bharat - Health and Wellness Centres	DISCOMs	Distribution Companies
AB-PMJAY	Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana	DSA	Debt Sustainability Analysis
ACS- ARR	Average Cost of Supply - Average Realisable Revenue	EC	Empowered Committee
ADM	Automatic Debit Mechanism	ESA	Electricity Supply Act 1948
APDP	Accelerated Power Development Programme	FBIL	Financial Benchmark of India Private Limited
APDRP	Accelerated Power Development and Reforms Programme	FC	Finance Commission
AT & C	Aggregate Technical and Commercial	FC-I	First Finance Commission
ATBs	Auction Treasury Bills	FC-IV	Fourth Finance Commission
BE	Budget Estimates	FC-VIII	Eighth Finance Commission
BPs	Basis Points	FC-X	Tenth Finance Commission
BRICS	Brazil Russia India China South Africa	FC-XI	Eleventh Finance Commission
CAG	Comptroller and Auditor General	FC-XII	Twelfth Finance Commission
CERC	Central Electricity Regulatory Commission	FC-XIII	Thirteenth Finance Commission
CFI	Consolidated Fund of India	FC-XIV	Fourteenth Finance Commission
CGA	Controller General Of Accounts	FGLS	Feasible Generalised Least Squares
CGST	Central Goods and Services Tax	FRLs	Fiscal Responsibility Legislations
CPI-IW	Consumer Price Index for Industrial Workers	FPIs	Foreign Portfolio Investors
CSF	Consolidated Sinking Fund	FRBM	Fiscal Responsibility and Budget Management
CSS	Centrally Sponsored Schemes	FRP	Financial Restructuring Plan
DDUGJY	Deen Dayal Upadhyaya Gram Jyoti Yojana	GDP	Gross Domestic Product
		GFC	Global Financial Crisis
		GFD	Gross Fiscal Deficit
		GFHIS	Government Funded Health Insurance Schemes

Gol	Government of India	MTF	Medium-Term Framework
GRF	Guarantee Redemption Fund	MTFP	Medium Term Fiscal Policy
GSDP	Gross State Domestic Product	MTM	Mark to Market
G-Sec	Government Securities	NABARD	National Bank for Agriculture and Rural Development
GSTAT	Goods and Services Tax Appellate Tribunal	NCDC	National Cooperative Development Corporation
GSTN	Goods and Services Tax Network	NCT	National Capital Territory
GTR	Gross Tax Revenue	NICR	Net Incurred Claims Ratio
HTM	Held to Maturity	NIPFP	National Institute of Public Finance and Policy
IGST	Integrated Goods and Services Tax	NSSF	National Small Savings Fund
IMF	International Monetary Fund	NTR	Non-Tax Revenues
IP	Interest Payment	OD	Overdraft
IPDS	Integrated Power Development Scheme	OECD	Organisation for Economic Co-operation and Development
IT	Information Technology	OMO	Open Market Operation
ITBs	Intermediate Treasury Bills	OOP	Out of Pocket
ITC	Input Tax Credit	OSEB	Orissa State Electricity Board
KALIA	Krushak Assistance for Livelihood and Income Augmentation	OTR	Own Tax Revenue
KwH	Kilowatt Hour	OTS	One Time Settlement
LAF	Liquidity Adjustment Facility	PA	Provisional Account
LIC	Life Insurance Corporation of India	PB	Primary Balance
MOU	Memorandum of Understanding	PD	Primary Deficit
MSME	Micro Small and Medium Enterprises	PF	Provident Fund
MSP	Minimum Support Price	PFC	Power Finance Corporation
		PM-KISAN	Pradhan Mantri Kisan Samman Nidhi
		PNT	Percentage of No Trading Days

R-APDRP	Restructured Accelerated Power Development and Reforms Programme	SERC	State Electricity Regulatory Commission
RBI	Reserve Bank of India	SGST	State Goods and Services Tax
RD	Revenue Deficit	SLR	Statutory Liquidity Ratio
RE	Revised Estimates	SPSEs	State Public Sector Enterprises
RGGVY	Rajiv Gandhi Grameen Vidyutikaran Yojana	TCS	Tax Collected at Source
RR	Revenue Receipt	TDS	Tax Deducted at Source
RSBY	Rashtriya Swasthya Bima Yojana	UDAY	Ujwal Discom Assurance Yojana
SBI	State Bank of India	UT	Union Territory
SDF	Special Drawing Facility	UTGST	Union Territories Goods and Services Tax
SDG	Sustainable Development Goals	VAT	Value Added Tax
SDL	State Development Loans	VRR	Voluntary Retention Route
SEBI	Securities and Exchange Board of India	WAY	Weighted Average Yield
SEBs	State Electricity Boards	WMA	Ways and Means Advances
		WTO	World Trade Organisation
		YTM	Yield to Maturity



1.1 A noteworthy feature of public finances of states during 2014-19 is the strong drive towards consolidation, a trend continuing from the preceding five-year period (2009-14)<sup>1</sup>. Over the recent five-year period, the combined gross fiscal deficit of the states [excluding Ujwal DISCOM Assurance Yojna (UDAY) in 2015-16 and 2016-17] averaged 2.5 per cent of GDP, *i.e.*, in striking range of the recommendation of the FRBM Review Committee (Chairman: Shri N.K. Singh). This has, however, been achieved by sharp retrenchment in expenditure, mainly capital expenditure, with potentially adverse implications for the pace and quality of economic development, given the large welfare effects of a much wider interface with the lives of people at the federal level. Currently, states employ about five times more people and spend around one and a half times more than the Centre. Moreover, public expenditure by states influences the quality of physical and social capital infrastructure of the economy, with higher multiplier effects on one hand and on the other, a more medium-term perspective to tap into India's demographic dividend (Government of India, 2019) and achieve the United Nations' Sustainable Development Goals (SDGs) duly endorsed by the G20. The above the line rectitude achieved by states in recent years has been

accompanied by an increase in indebtedness of states, but with no incentives for prudence or better performance with inter-generational consequences.

1.2 States have to balance aspirational policy choices against two major operating constraints: generating adequate revenue within the Legislative Framework and adhering to Fiscal Responsibility Legislations (FRLs). Prudent fiscal housekeeping has to be, therefore, balanced with developmental and sustainability perspectives. Key to an optimal mix is states' own revenue generation capacity coupled with adequate support from federal transfers so that the states can absorb exogenous fiscal shocks in the form of schemes like farm loan waivers, the UDAY, farmer income support schemes and structural reforms such as the Goods and Services Tax (GST), without sacrificing the hard-earned gains of fiscal consolidation so that their finances remain sustainable over the medium-term. Given that annual budgetary outcomes of states are essentially a time-varying process of accumulation of debt, it is the sustainability of debt that holds the key.

1.3 Against this backdrop, this year's Report addresses the theme of "Debt: States' Medium-Term Fiscal Challenge". The

<sup>1</sup> Using gross fiscal deficit (GFD) to gross domestic product (GDP) ratio of 2.4 per cent based on provisional account (PA) for 2018-19, the average GFD/GDP ratio for the five years period 2014-15 to 2018-19 works out to 2.5 per cent (excluding UDAY), as compared to the GFD/GDP ratio of 2.3 per cent during the preceding five years (2009-10 to 2013-14).

slowdown in the economy can weaken their revenue at a time when they are confronted with the challenges related to the structural issues of power sector, rising off-balance sheet/guarantees of state governments and the growing market borrowings of state governments, all of which have implications for debt sustainability, going forward.

1.4 In keeping with the practice instituted from last year's Report, budget estimates (BE) for 2019-20 are analysed alongside outcomes for 2018-19 and 2017-18 in Chapter II. States have budgeted GFD-GDP ratio of 2.6 per cent for 2019-20 as against revised estimate of 2.9 per cent in 2018-19 (2.4 per cent as per provisional accounts) and 2.4 per cent in 2017-18 (actuals). Drawing on this, the financing counterpart is examined in terms of market borrowings and debt liabilities of states. Outstanding debt hovered around 25 per cent of GDP since end-March 2017. The fiscal costs of schemes like farm loan waivers, farmer income support schemes and Ayushman Bharat have also been analysed.

1.5 Chapter III focuses on the theme. It conducts a debt sustainability analysis on states' debt and its likely path over the next five years, keeping in view the FRBM Review Committee's implied debt target of 20 per cent by 2024-25. Recognising that revenue can act as a circuit breaker in debt analysis, this Chapter drills down into the various sources of revenue – their own taxes, non-tax revenue and transfers including devolution and grants. The focus is on revenue

augmentation by improving tax buoyancy and efficiency. The GST experience of states over the past two years is captured in this Chapter. The changing role of Central transfers in mitigating vertical imbalances among Centre and states has been touched upon. As 2019-20 is the terminal year of UDAY, an analysis of the same has been done. With large scale financing of state budgets through market borrowings, issues relating to maturity, liquidity and pricing of State Development Loans (SDLs) are also covered. Case studies from the states' experience with regard to reissuances and elongation are also featured in this Chapter. A time series on sub-national guarantees, compiled for the first time in India, is also presented in this Chapter.

1.6 Chapter IV concludes the report by setting out policy perspectives in the context of debt sustainability. The important role of states in promoting growth given their large share in General Government capital expenditure with high multiplier effects is highlighted.

1.7 Data on fiscal indicators for all states and union territories with legislature for 2019-20, including various budgetary components, are presented in appendices and statements in the Report.

1.8 One of the main highlights of this year's report is the release of time series data on all the components in the revenue and capital account of state finances since 1990-91 (see page 84).

# II

## Fiscal Position of State Governments<sup>1</sup>

*States consolidated their fiscal position in 2017-18 and reverted to the pre-UDAY path with fiscal deficit to GDP ratio well within the fiscal responsibility legislations targets. During 2018-19 also, fiscal deficit of states continued to remain below 3.0 per cent of GDP. Debt has risen persistently since 2015-16, led by restructuring of power sector through schemes like UDAY. As per budget estimates for 2019-20, states' fiscal deficit is projected at 2.6 per cent of GDP. Effective use of expenditure along with enhancing tax generation capacity are key to support economic growth at this juncture.*

### 1. Introduction

2.1 This Chapter draws on the latest available information on the budgets to analyse outcomes of states for 2017-18 in terms of accounts and for 2018-19 in terms of revised estimates (RE) in Section 2 and Section 3, respectively. Considering that accounts data on key fiscal indicators for 2018-19 have been released by the Comptroller and Auditor General of India (CAG) for majority of states, a preliminary analysis for 2018-19 based on these data is also presented here. Section 4 examines various facets of the budget estimates (BE)

for 2019-20. Aspects of financing including market borrowings, management of cash balances and reserve funds are the subject matter of Section 5. Analysis of outstanding liabilities of states and their composition is set out in Section 6. Concluding observations are presented in Section 7.

### 2. Accounts: 2017-18

2.2 States recorded a combined fiscal deficit of 2.4 per cent of GDP in 2017-18, lower by 109 basis points (bps) from 3.5 per cent in 2016-17 (Table II.1).

**Table II.1: Major Deficit Indicators: All States and Union Territories with Legislature**

(₹ lakh crore)

Item	2006-11 (Average)	2011-2016 (Average)	2015-16	2016-17	2017-18	2018-19 (BE)	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6	7	8	9
Gross Fiscal Deficit (Per cent to GDP)	1.30 (2.2)	2.74 (2.4)	4.20 (3.0)	5.36 (3.5)	4.10 (2.4)	4.90 (2.6)	5.55 (2.9)	5.52 (2.6)
Revenue Deficit (Per cent to GDP)	-0.17 (-0.4)	-0.02 (-0.0)	-0.03 (-0.0)	0.36 (0.2)	0.19 (0.1)	-0.34 (-0.2)	0.13 (0.1)	-0.08 (-0.0)
Primary Deficit (Per cent to GDP)	0.20 (0.3)	0.98 (0.8)	2.02 (1.5)	2.81 (1.8)	1.17 (0.7)	1.71 (0.9)	2.36 (1.2)	1.98 (0.9)

BE: Budget Estimates.

RE: Revised Estimates.

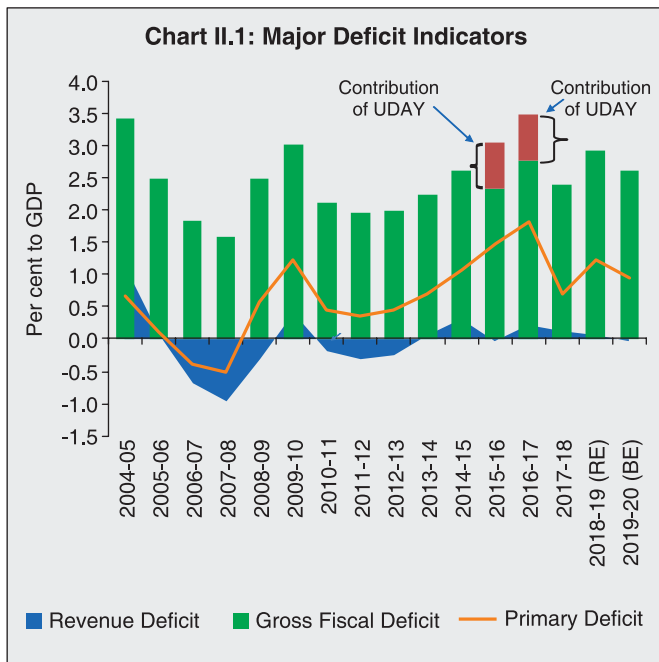
**Note:** 1. Data include 31 states and union territories with legislature.

2. Negative (-) sign indicates surplus.

3. GDP at current market prices is based on the National Statistical Office's National Accounts 2011-12 series.

**Source:** Budget documents of state governments.

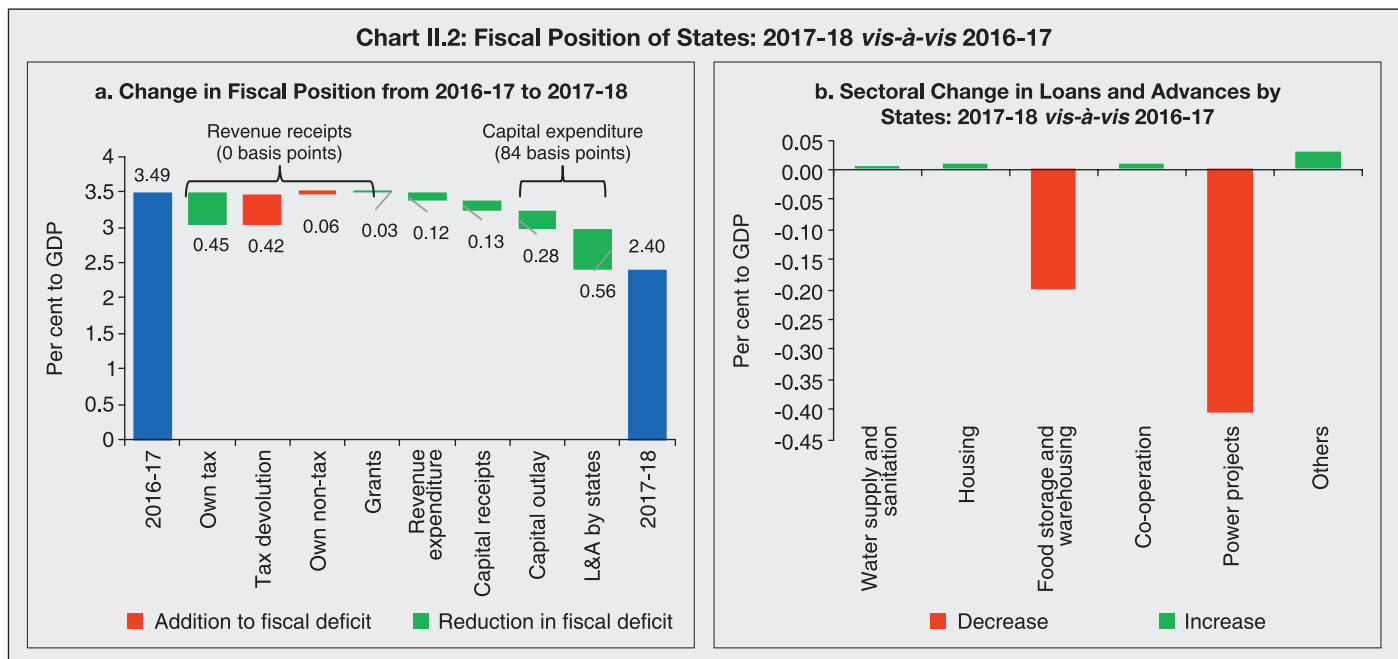
<sup>1</sup> The analysis of various fiscal indicators is in proportion to GDP at current market prices, unless stated otherwise. Moreover, the analysis pertains to Final Accounts for 2017-18, Revised Estimates (RE) for 2018-19 and Budget Estimates (BE) for 2019-20.



2.3 Even after adjusting for the impact of UDAY (0.7 per cent of GDP) on the accounts for 2016-17, there was consolidation of the order of 38 bps in 2017-18 (Chart II.1). In relation to budget estimates of 2.7 per cent of GDP too, there was a reduction of 30 bps in states' combined GFD which was strong enough to bring about a reduction in the primary deficit.

2.4 Underlying the improvement in 2017-18 was a sharp decline in states' spending. An increase in revenue receipts of 0.45 per cent of GDP in the form of own taxes and 0.03 per cent under grants was completely offset by a decline in tax devolution and own non-tax revenue by 0.42 and 0.06 per cent, respectively (Chart II.2a). On the capital receipts side, recovery of loans and advances posted a rise (Table II.2).

2.5 States which account for two-thirds of capital expenditure for general government recorded a fall in 2017-18, both in growth terms as well as per cent to GDP, primarily to adhere to fiscal discipline targets. On the expenditure side, a reduction of 84 bps occurred under capital expenditure — 56 bps under loans and advances and 28 bps under capital outlay. Under loans and advances, power and food storage and warehousing mainly contributed to the decline (Chart II.2b). The reduction in capital outlay was observed for most of states and was prominent across developmental



**Table II.2: Aggregate Receipts of State Governments and UTs**

(₹ lakh crore)

Item	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6
Aggregate Receipts (1+2)	22.99 (16.8)	26.47 (17.3)	27.76 (16.3)	34.29 (18.1)	37.63 (17.7)
1. Revenue Receipts (a+b)	18.73 (13.6)	20.86 (13.6)	23.21 (13.6)	28.62 (15.1)	31.54 (14.9)
a. States' Own Revenue (i+ii)	10.35 (7.5)	11.18 (7.3)	13.10 (7.7)	14.92 (7.8)	16.55 (7.8)
i. States' Own Tax	8.80 (6.4)	9.46 (6.2)	11.30 (6.6)	12.69 (6.7)	14.09 (6.7)
ii. States' Own Non-Tax	1.55 (1.1)	1.71 (1.1)	1.80 (1.1)	2.23 (1.2)	2.45 (1.2)
b. Central Transfers (i+ii)	8.38 (6.1)	9.69 (6.3)	10.11 (5.9)	13.70 (7.2)	15.00 (7.1)
i. Tax Devolution	5.06 (3.7)	6.08 (4.0)	6.05 (3.5)	7.59 (4.0)	8.52 (4.0)
ii. Grants-in Aid	3.32 (2.4)	3.61 (2.3)	4.06 (2.4)	6.11 (3.2)	6.48 (3.1)
2. Net Capital Receipts (a+b)	4.26 (3.2)	5.61 (3.7)	4.55 (2.6)	5.67 (3.0)	5.99 (2.8)
a. Non-Debt Capital Receipts	0.08 (0.1)	0.16 (0.1)	0.40 (0.2)	0.52 (0.3)	0.62 (0.3)
i. Recovery of Loans and Advances	0.07 (0.1)	0.16 (0.1)	0.40 (0.2)	0.52 (0.3)	0.60 (0.3)
ii. Miscellaneous Capital Receipts	0.01 (0.0)	0.00 (0.0)	0.00 (0.0)	0.00 (0.0)	0.02 (0.0)
b. Debt Receipts	4.18 (3.1)	5.45 (3.6)	4.15 (2.4)	5.15 (2.8)	5.37 (2.5)
i. Market Borrowings	2.59 (1.9)	3.52 (2.3)	3.45 (2.0)	4.09 (2.2)	4.86 (2.3)
ii. Other Debt Receipts	1.59 (1.2)	1.93 (1.3)	0.70 (0.4)	1.06 (0.6)	0.51 (0.2)

RE: Revised Estimates. BE: Budget Estimates.

**Note:** 1. Figures in parentheses are percent of GDP.

2. Debt receipts are on net basis.

**Source:** Budget documents of state governments.

spending like roads and bridges, irrigation, and energy for 2017-18 (Chart II.3 a and b).

2.6 The decline in revenue expenditure was largely driven by lower spending on education, power and relief on account of natural calamities, even as non-development expenditure increased due to higher interest and pension payments; states increased revenue spending on crop husbandry and different agricultural programmes (Table II.3).

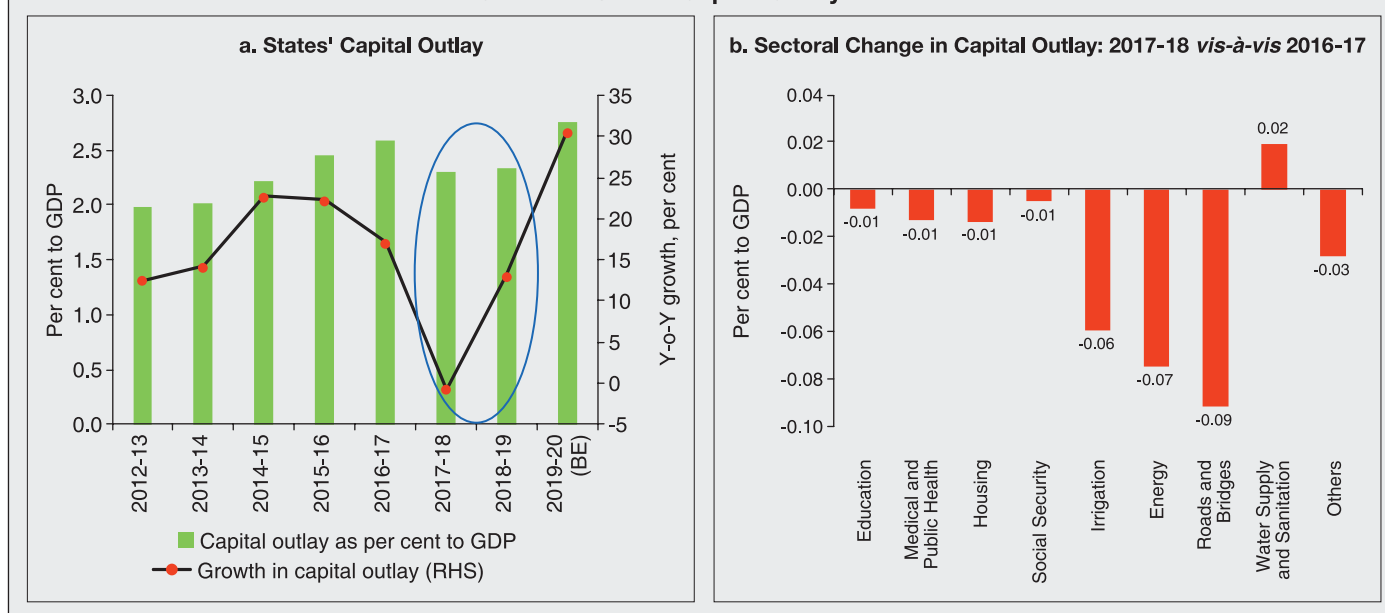
2.7 Summing up, non-development expenditure rose sharply during 2017-18 in

a break from the past. On the other hand, development expenditure suffered erosion indicating that the quality of expenditure was compromised by a combination of higher revenue expenditure and lower capital expenditure.

### 3. Revised Estimates: 2018-19

2.8 As per the revised estimates for 2018-19, states' fiscal deficit at 2.9 per cent of GDP was higher by 34 basis points than the budget estimates (BE). This was primarily due to lower than budgeted receipts and higher

Chart II.3: States' Capital Outlay: Trends



expenditure, particularly in the revenue account accruing mainly from farm loan waiver, both new announcements and existing schemes and farmer income support schemes (Box II.1).

2.9 While developmental expenditure reversed the decline recorded in the preceding year, non-developmental expenditure rose in 2018-19 (RE) continuing the trend from 2017-18

Table II.3: Expenditure Pattern of State Governments and UTs

(₹ lakh crore)

Item	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6
Aggregate Expenditure (1+2 = 3+4+5)	23.01 (16.7)	26.38 (17.2)	27.72 (16.2)	34.70 (18.3)	37.68 (17.9)
1. Revenue Expenditure	18.70 (13.6)	21.22 (13.8)	23.40 (13.7)	28.75 (15.1)	31.46 (14.9)
of which:					
Interest Payments	2.18 (1.6)	2.55 (1.7)	2.93 (1.7)	3.20 (1.7)	3.55 (1.7)
2. Capital Expenditure	4.31 (3.1)	5.17 (3.4)	4.31 (2.5)	5.95 (3.1)	6.22 (2.9)
of which:					
Capital Outlay	3.39 (2.5)	3.96 (2.6)	3.94 (2.3)	5.44 (2.9)	5.81 (2.8)
3. Development Expenditure	16.14 (11.7)	18.62 (12.1)	18.77 (11.0)	24.04 (12.6)	25.75 (12.2)
4. Non-Development Expenditure	6.38 (4.6)	7.20 (4.7)	8.26 (4.8)	9.84 (5.2)	10.98 (5.2)
5. Others*	0.49 (0.4)	0.56 (0.4)	0.68 (0.4)	0.82 (0.4)	0.95 (0.4)

RE: Revised Estimates. BE: Budget Estimates.

\*: Includes grants-in-aid and contributions (compensation and assignments to local bodies).

**Note:** 1. Figures in parentheses are percent to GDP.

2. Capital expenditure includes capital outlay and loans and advances by state governments.

**Source:** Budget documents of state governments.



### Box II.1: Farm Loan Waivers and Income Support Schemes

Since 2014-15, 10 states have announced loan waiver programmes of an aggregate amount of ₹2.3 lakh crore (1.4 per cent of GDP), significantly higher than the previous two nation-wide debt waiver programmes — ₹10,000 crore in 1990<sup>2</sup> and ₹52,500 crore in 2007-08<sup>3</sup>. The economic rationale for loan waivers is to alleviate the debt overhang of beneficiaries to enable them to undertake productive investment and boost real economic activity (RBI, 2019). States like Rajasthan, Madhya Pradesh and Chhattisgarh announced new loan waiver programmes in 2018-19 to the tune of ₹18,000 crore (1.9 per cent of GSDP), ₹36,500 crore (4.5 per cent of GSDP) and ₹6,100 crore (1.7 per cent of state GSDP), respectively. Karnataka expanded its loan waiver programme from ₹18,000 crore announced in 2017-18 to ₹44,000 crore (3.4 per cent of GSDP) in 2018-19.

The impact of loan waivers on states' budgets is typically staggered over three to five years, either due to phased rollouts or by clearing bank dues over multi-year pay-outs. This impact varies widely across states, ranging between 0.1 per cent of GSDP in Andhra Pradesh and Tamil Nadu to 1.8 per cent of GSDP in Chhattisgarh in 2018-19. In the 2019-20 (BE), states have allocated between 0.1 to 2.0 per cent of GSDP to farm loan waivers (Table 1).

Eight out of the ten states that announced loan waivers appear to have fiscal space to accommodate them in terms of debt levels relative to the average, though it might pose risks to the finances of some states (Chart 1). Sharp deceleration in growth of agricultural credit outstanding and declined agricultural credit disbursements has been observed in the years of loan waiver programmes, with growth bouncing back in subsequent years (Chart 2).

Farm loan waivers have also come under increasing scrutiny in the wake of their adverse impact on credit culture due to moral hazard among both beneficiaries and non-beneficiaries of the bail out (RBI, 2019). Thus, as an alternative, income support schemes for farmers were for the first time announced by some state governments in 2018-19. The defining feature of income support schemes is that they provide cash transfers to farmers which are not linked to volume of production, factor of production employed and prices. Accordingly, they are categorised as Green Box payments under the Agreement on Agriculture of the World Trade Organisation (WTO) (Bhaskar *et al.*, 2009). Telangana was the first state to announce income support scheme for farmers. In 2019-20, six states have budgeted an allocation for income support schemes, which is over

Table 1: Fiscal Impact of States' Farm Loan Waiver Programs

(₹ crore)

State	Year of Announcement	Amount Announced	Amount Provided in the Budget					
			2014-15	2015-16	2016-17	2017-18	2018-19 RE	2019-20 BE
1	2	3	4	5	6	7	8	9
1. Andhra Pradesh	2014-15	24,000	4,000 (0.9)	742 (0.1)	3,512 (0.6)	3,602 (0.6)	875 (0.1)	
2. Telangana	2014-15	17,000	4,250 (1.0)	4,250 (0.9)	2,957 (0.6)	4,016 (0.7)		6,000 (0.9)
3. Tamil Nadu	2016-17	5,280			1,682 (0.2)	1,870 (0.2)	884 (0.1)	807 (0.1)
4. Maharashtra	2017-18	34,020				15,020 (0.8)	6,500 (0.3)	405 (0.0)
5. Uttar Pradesh	2017-18	36,360				21,102 (2.0)	5,500 (0.5)	600 (0.1)
6. Punjab	2017-18	10,000				348 (0.1)	5,500 (1.4)	3,000 (0.7)
7. Karnataka	2018-19	44,000				3,917 (0.4)	11,965 (1.1)	12,650 (1.0)
8. Rajasthan	2018-19	18,000					3,000 (0.4)	3,240 (0.4)
9. Madhya Pradesh	2018-19	36,500					5,000 (0.9)	8,000 (1.4)
10. Chhattisgarh	2018-19	6,100					4,223 (1.8)	5,000 (2.0)
<b>Total</b>		<b>2,31,260</b>	<b>8,250</b>	<b>4,992</b>	<b>8,151</b>	<b>49,875</b>	<b>43,447</b>	<b>39,703</b>
<b>As per cent of state governments' total expenditure</b>			<b>0.4</b>	<b>0.2</b>	<b>0.3</b>	<b>1.8</b>	<b>1.2</b>	<b>1.2</b>
<b>As per cent to GDP</b>			<b>0.1</b>	<b>0.0</b>	<b>0.1</b>	<b>0.3</b>	<b>0.2</b>	<b>0.2</b>

Note: Figures in parentheses indicate loan waiver as a per cent to respective states GSDP for the corresponding year.

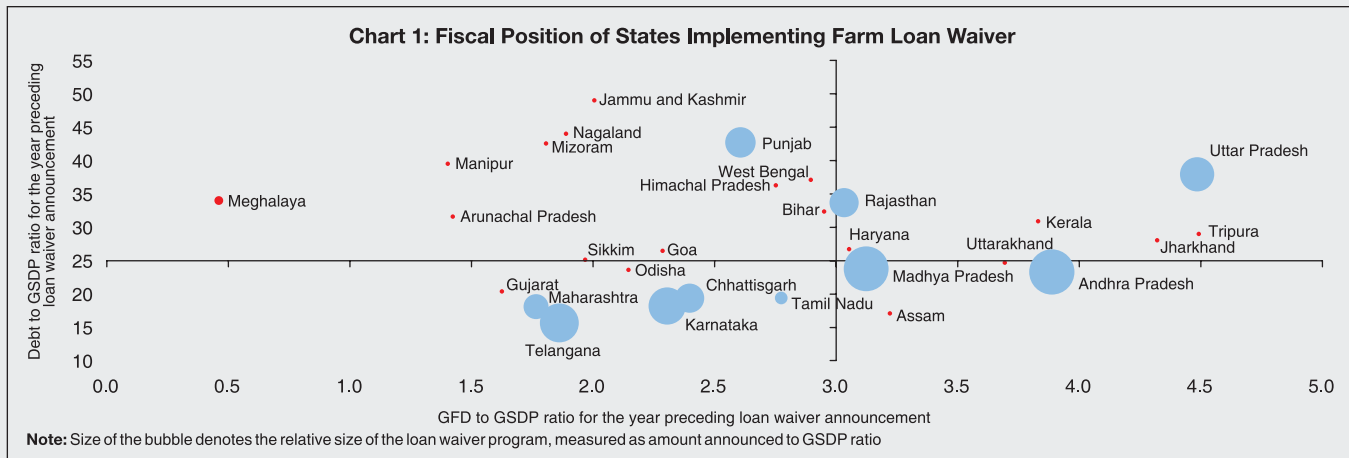
Sources: State governments, Budget documents of state governments.

(Contd.)

<sup>2</sup> ₹ 50,600 crore at 2016-17 prices using the GDP deflator.

<sup>3</sup> ₹ 81,200 crore at 2016-17 prices using the GDP deflator.





and above Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme of the Union Government (Table 2)<sup>4</sup>.

The year 2018-19, thus, marks a watershed, with some state governments opting for income support schemes as the preferred policy tool over conventional policies like enhancing minimum support prices (MSP) and farm loan waivers to alleviate agricultural distress. While the broad objective of all the three policies is to stabilise farmers’ incomes, income support schemes have certain advantages over the rest. First, income support schemes are more inclusive as even

landless farmers and farmers having no access to bank credit can be covered, whereas farm loan waivers benefit only those farmers who have borrowed from banks. Second, the problem of moral hazard, which is typically associated with farm loan waivers, does not exist in the case of income support schemes. Furthermore, direct benefit transfers are the fastest and most effective way to reach farmers, by contrast, benefits of Minimum Support Prices (MSPs) reach the farmers only indirectly and are mostly appropriated by traders who bring the produce to the market (Gulati *et al.*, 2018). However, critical for their success is digitisation of land records and their seeding with bank account and Aadhaar details for ensuring timely payments to farmers while minimising inclusion and exclusion errors.

**Table 2: Income Support Schemes Announced by State Governments**

(₹ crore)

State	Name of the Scheme	2018-19 (BE)	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5
1. Andhra Pradesh	YSR Rythu Bharosa	-	-	8,750
2. Haryana	Mukhyamantri Parivar Samman Nidhi	-	-	1,500
3. Jharkhand	Mukhyamantri Krishi Ashirvad Yojana	-	-	2,000
4. Karnataka	-	1,000	270	0
5. Odisha	Krushak Assistance for Livelihood and Income Augmentation (KALIA)	250	250	5,611
6. Telangana	Rythu Bandhu	12,000	12,000	12,000
7. West Bengal	Krishak Bandhu	-	4,000	3,000
<b>Total</b>		<b>13,250</b>	<b>16,520</b>	<b>32,861</b>
<b>As per cent of state governments’ total expenditure</b>		<b>0.4</b>	<b>0.5</b>	<b>0.9</b>
<b>As per cent of GDP</b>		<b>0.1</b>	<b>0.1</b>	<b>0.2</b>

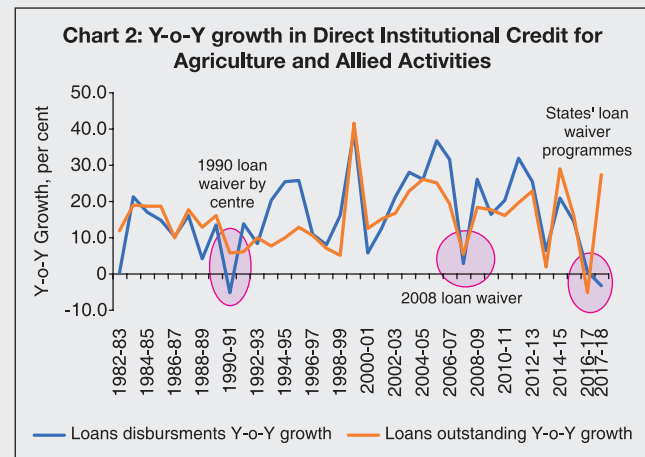
- : Not available

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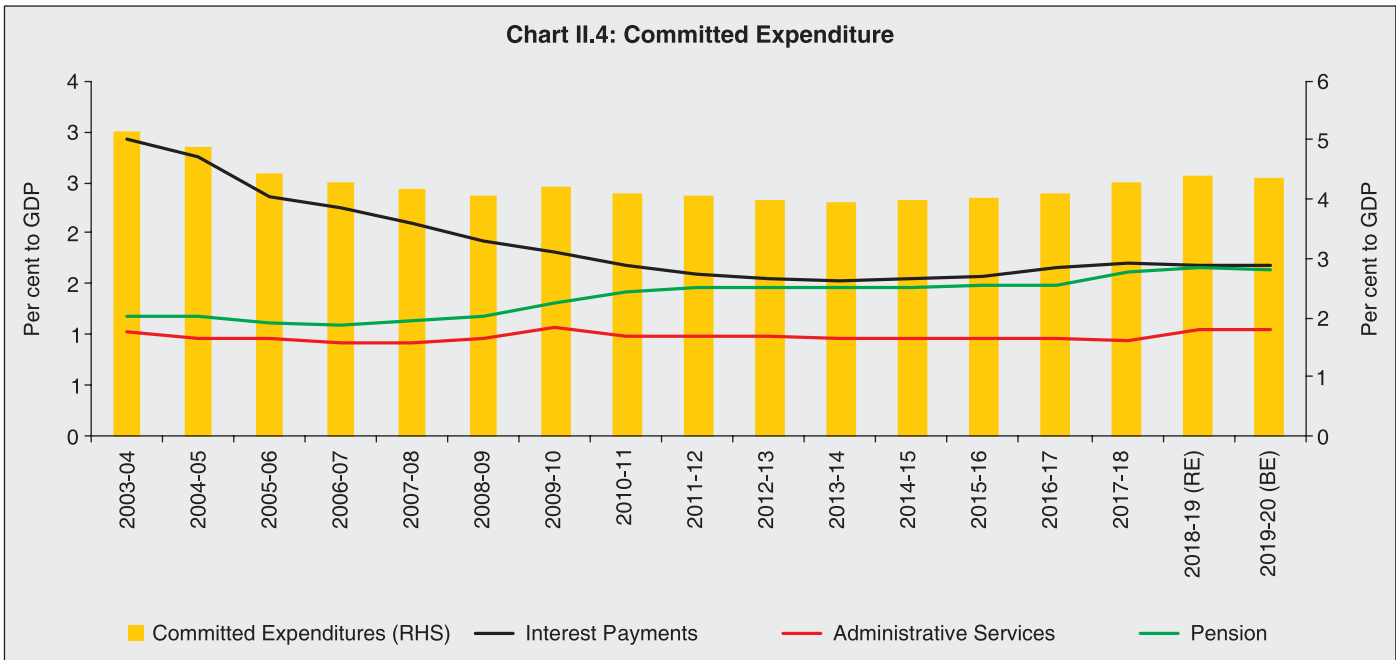
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RBI (2019), “Report of the Internal Working Group to Review Agricultural Credit”. Reserve Bank of India.



<sup>4</sup> The Union Government has budgeted ₹75,000 crore in 2019-20 (BE) for the PM-KISAN.

## Fiscal Position of State Governments

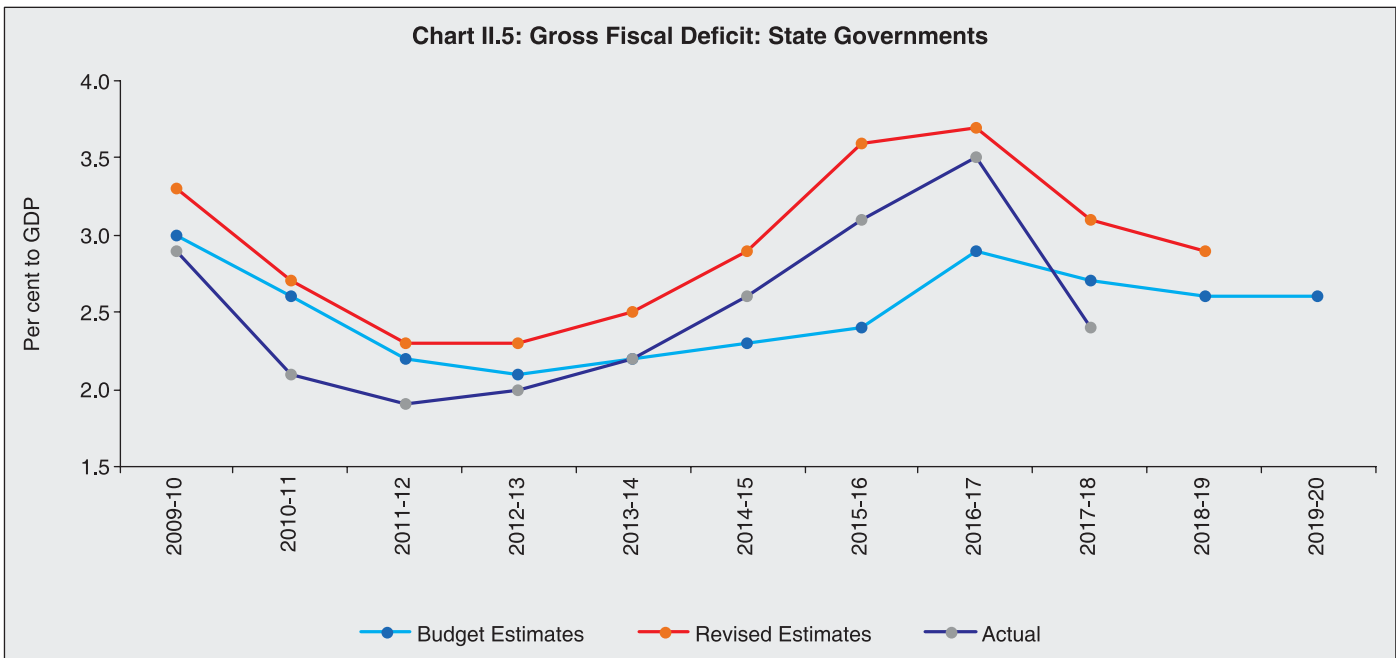


primarily led by committed expenditures in the form of pension payments and administrative services (Chart II.4).

2.10 Revised Estimates usually get revised downward when they crystallise into accounts

(Chart II.5). Accounts data, available with Comptroller and Auditor General of India (CAG), provide a close assessment of actual accounts, *albeit* with lower granularity.<sup>5</sup>

2.11 In terms of these provisional accounts (PA), the consolidated GFD at



<sup>5</sup> Data for 27 states are available with CAG; and RE for Assam and Goa are available in their budget documents. Provisional accounts (PA) data from CAG are available with lower granularity, so all the tables in Report include data on revised estimates (RE) for 2018-19 from the state budgets. Available details on PA are given in Table II.4.

2.4 per cent of GDP in 2018-19 remained almost the same (only 3 basis points higher) as in 2017-18, affirming that states have stayed on the course of fiscal consolidation (Table II.4).

#### 4. Budget Estimates: 2019-20

2.12 States have budgeted a GFD-GDP ratio of 2.6 per cent in 2019-20, with 12 states expecting to remain above 3 per cent (Table II.5, Chart II.6). As in budget estimates of the previous few years, a combined revenue surplus is budgeted for 2019-20, with 19 states and UTs expecting surplus.

#### Receipts

2.13 Growth in Revenue receipts is expected to decelerate in 2019-20, due to lower tax devolution and grants (Table II.6). State Goods and Services Tax (SGST) collections have risen from 29 per cent of states' own revenue receipts in 2016-17 to 35 per cent in 2019-20 (BE)<sup>6</sup>. As these revenues have proved inadequate relative to rising expenditure, states adapted by shifting towards other sources of taxes, viz., alcohol and stamp duties. Notwithstanding a decline in the excise duty on petroleum in 2018, it accounted for above 11 per cent of states' own tax revenues (Chart II.7). GST

**Table II.4: Fiscal Position of States**

(₹ lakh crore)

1	2017-18	2018-19 (RE)	2018-19 (PA)	2019-20 (BE)
2	3	4	5	
<b>I. Aggregate Receipts</b>	<b>23.61</b> <b>(13.8)</b>	<b>29.14</b> <b>(15.4)</b>	<b>26.68</b> <b>(14.0)</b>	<b>32.16</b> <b>(15.2)</b>
A. Revenue Receipts	23.21 (13.6)	28.62 (15.1)	26.23 (13.8)	31.54 (14.9)
B. Capital Receipts	0.40 (0.2)	0.52 (0.3)	0.45 (0.2)	0.62 (0.3)
a. Recovery of Loans and Advances	0.40 (0.2)	0.52 (0.3)	0.45 (0.2)	0.60 (0.3)
b. Other Receipts	0.00 (0.0)	0.00 (0.0)	0.01 (0.0)	0.02 (0.0)
<b>II. Aggregate Expenditure</b>	<b>27.71</b> <b>(16.2)</b>	<b>34.70</b> <b>(18.2)</b>	<b>31.31</b> <b>(16.5)</b>	<b>37.68</b> <b>(17.8)</b>
A. Revenue Expenditure	23.40 (13.7)	28.75 (15.1)	26.36 (13.9)	31.46 (14.9)
B. Capital Expenditure	4.31 (2.5)	5.95 (3.1)	4.95 (2.6)	6.22 (2.9)
a. Capital Outlay	3.94 (2.3)	5.44 (2.9)	4.50 (2.4)	5.81 (2.8)
b. Loans and Advances by States	0.37 (0.2)	0.51 (0.2)	0.45 (0.2)	0.41 (0.1)
<b>III. Fiscal Deficit/Surplus</b>	<b>4.10</b> <b>(2.4)</b>	<b>5.55</b> <b>(2.9)</b>	<b>4.62</b> <b>(2.4)</b>	<b>5.52</b> <b>(2.6)</b>
<b>IV. Revenue Deficit/surplus</b>	<b>0.19</b> <b>(0.1)</b>	<b>0.13</b> <b>(0.1)</b>	<b>0.13</b> <b>(0.1)</b>	<b>-0.08</b> <b>(0.0)</b>

\* : While data on 27 states for 2018-19 (provisional estimates) are taken from CAG, data for Goa and Assam are based on the revised estimates given in their budget documents. Data for all states for 2017-18 are from budget documents of respective states.

**Note:** Figures in parentheses are per cent of GDP.

<sup>6</sup> Though GST was not there in 2016-17, this share has been computed by adding the taxes that were subsumed under GST.

**Fiscal Position of State Governments**

**Table II.5: Deficit Indicators of State Governments—State-wise**

(Per cent)

	2016-17			2017-18			2018-19 (RE)			2019-20 (BE)		
	RD/ GSDP	GFD/ GSDP	PD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP	RD/ GSDP	GFD/ GSDP	PD/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	2.5	4.4	2.8	2.0	4.0	2.3	1.2	3.6	2.1	0.2	3.3	1.7
2. Arunachal Pradesh	-12.2	-4.3	-6.3	-13.0	1.4	-0.7	-26.5	4.3	2.0	-29.1	2.0	-0.4
3. Assam	0.1	2.4	1.2	0.5	3.2	2.1	-2.4	3.0	1.7	-0.9	3.1	1.7
4. Bihar	-2.6	3.9	2.0	-3.1	3.0	1.1	-1.7	4.6	2.6	-3.8	2.8	0.9
5. Chhattisgarh	-2.2	1.6	0.5	-1.2	2.4	1.3	2.0	6.0	4.8	-0.3	3.2	1.8
6. Goa	-1.1	1.5	-0.3	-0.7	2.3	0.5	-0.2	5.3	3.6	-0.5	5.2	3.4
7. Gujarat	-0.5	1.4	-0.1	-0.4	1.6	0.2	-0.1	2.1	0.8	-0.2	1.8	0.6
8. Haryana	2.9	4.7	2.8	1.7	3.1	1.1	1.2	2.9	0.9	1.5	2.9	0.7
9. Himachal Pradesh	-0.7	4.6	2.0	-0.2	2.8	0.1	1.4	5.1	2.4	1.4	4.4	1.7
10. Jammu and Kashmir	-1.7	4.9	1.3	-5.5	2.0	-1.4	-5.1	11.2	7.6	-7.9	6.5	2.4
11. Jharkhand	-0.8	4.3	2.5	-0.7	4.3	2.6	-2.3	2.4	0.7	-2.4	2.0	0.6
12. Karnataka	-0.1	2.4	1.4	-0.3	2.3	1.3	0.0	2.9	1.7	0.0	2.5	1.4
13. Kerala	2.4	4.2	2.3	2.4	3.8	1.7	1.7	3.0	1.0	1.0	3.0	1.0
14. Madhya Pradesh	-0.6	4.3	2.9	-0.6	3.1	1.6	0.0	3.5	2.0	-0.1	3.5	1.9
15. Maharashtra	0.4	1.8	0.5	-0.1	1.0	-0.4	0.6	2.1	0.8	0.7	2.0	0.8
16. Manipur	-4.4	2.6	0.0	-4.5	1.4	-0.9	0.0	11.9	9.5	-1.3	6.6	4.3
17. Meghalaya	-2.2	2.5	0.6	-2.8	0.5	-1.5	-1.5	3.5	1.5	-2.0	3.6	1.6
18. Mizoram	-6.8	-1.5	-3.5	-9.6	1.8	-0.1	-2.4	7.6	5.8	-5.6	2.1	0.7
19. Nagaland	-3.6	1.4	-1.6	-3.5	1.9	-1.0	-2.0	5.1	2.1	-1.8	3.0	-0.1
20. Odisha	-2.4	2.4	1.4	-3.1	2.1	1.0	-2.2	2.9	1.7	-1.2	3.5	2.3
21. Punjab	1.7	12.4	9.6	2.0	2.6	-0.6	2.3	3.4	0.3	2.0	3.4	0.3
22. Rajasthan	2.4	6.1	3.8	2.2	3.0	0.7	2.7	3.4	1.0	2.6	3.2	0.9
23. Sikkim	-4.0	-0.4	-2.0	-4.5	2.0	0.4	-3.3	3.4	1.7	-0.9	2.8	1.0
24. Tamil Nadu	1.0	4.3	2.7	1.5	2.7	0.9	1.2	2.7	1.0	0.8	2.4	0.6
25. Telangana	-0.2	5.3	4.0	-0.5	3.5	2.1	0.0	3.3	2.0	-0.2	2.4	1.0
26. Tripura	-2.3	6.1	4.1	0.6	4.5	2.6	-3.2	2.1	0.5	-1.6	2.8	1.2
27. Uttar Pradesh	-1.6	4.5	2.3	-0.9	2.0	-0.1	-3.2	3.0	0.8	-1.8	3.0	0.7
28. Uttarakhand	0.2	2.8	0.9	0.9	3.7	1.8	0.0	2.3	0.2	0.0	2.6	0.6
29. West Bengal	1.8	2.9	0.0	1.0	2.9	0.1	0.6	2.8	0.3	0.0	2.0	-0.3
30. NCT Delhi	-0.8	0.2	-0.3	-0.7	0.0	-0.4	-0.6	0.1	-0.3	-0.6	0.7	0.3
31. Puducherry	0.3	1.8	-0.2	-0.6	0.6	-1.5	-0.1	1.1	-0.8	0.0	1.3	-1.0
<b>All States</b>	<b>0.2</b>	<b>3.5</b>	<b>1.8</b>	<b>0.1</b>	<b>2.4</b>	<b>0.7</b>	<b>0.1</b>	<b>2.9</b>	<b>1.2</b>	<b>0.0</b>	<b>2.6</b>	<b>0.9</b>

RE: Revised Estimates.

BE: Budget Estimates.

RD: Revenue Deficit.

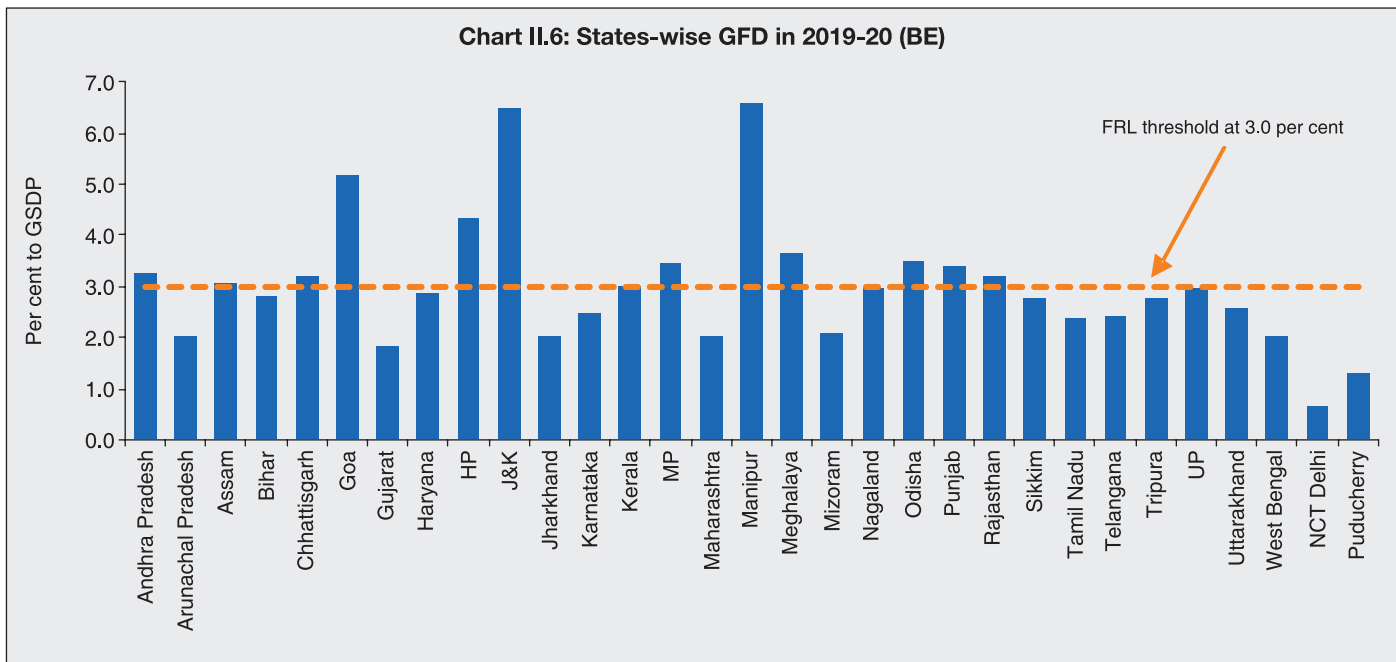
GFD : Gross Fiscal Deficit.

PD: Primary Deficit.

GSDP: Gross State Domestic Product.

**Note:** Negative (-) sign in deficit indicators indicates surplus.

**Source:** Based on budget documents of state governments.

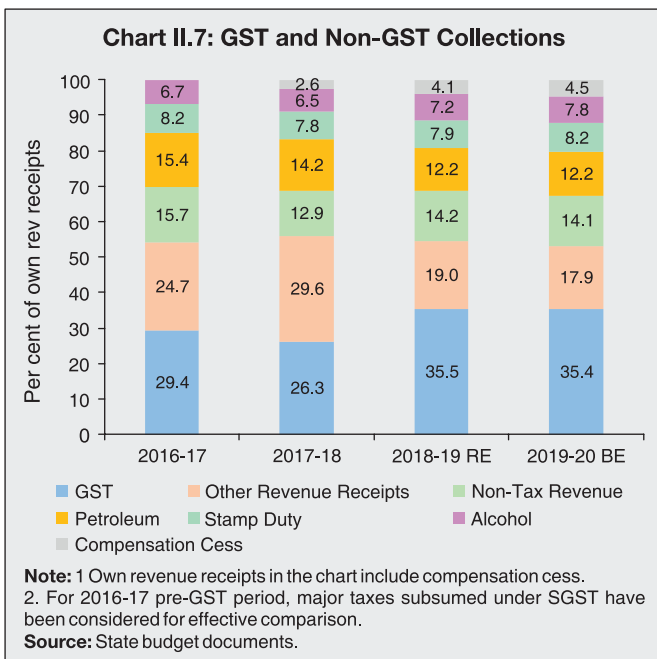


compensation provided by Centre has also increased since the implementation of GST. Furthermore, lower variability and enhanced predictability of income through these sources can play an important role in utilising these revenues in an effective and timely manner (Annex II.1).

### Expenditure

2.14 Lower increase in revenue expenditure is envisaged in 2019-20 (*vis-à-vis* 2018-19 RE) except on roads and bridges and other agricultural programmes under developmental expenditures and interest payments under non-developmental expenditures (Table II.6). Capital outlay is expected to slow to 6.9 per cent from 38.1 per cent in the previous year. Given high capital expenditure multiplier, it is important that states meet the budgeted target and front-load these expenditure. However, capital outlay remained strong with a growth of 30.6 per cent during 2019-20 when compared with provisional accounts data of CAG for 2018-19 (Table II.4).

2.15 After witnessing a fall in 2017-18, social sector expenditure recovered in 2018-19 and is budgeted to sustain this improvement and reach to 8.0 per cent of GDP in 2019-20 (Chart II.8).



**Fiscal Position of State Governments**

**Table II.6: Variation in Major Items**

(₹ lakh crore)

Item	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)	Per cent Variation	
						2018-19 RE over 2017-18	2019-20 BE over 2018-19RE
1	2	3	4	5	6	7	8
<b>I. Revenue Receipts (i+ii)</b>	<b>18.73</b>	<b>20.86</b>	<b>23.21</b>	<b>28.62</b>	<b>31.54</b>	<b>23.3</b>	<b>10.2</b>
(i) Tax Revenue (a+b)	13.86	15.54	17.36	20.28	22.61	16.8	11.5
(a) Own Tax Revenue	8.80	9.46	11.30	12.69	14.09	12.2	11.1
of which: Sales Tax	5.50	6.10	4.02	2.97	3.26	-26.1	10.0
(b) Share in Central Taxes	5.06	6.08	6.05	7.59	8.52	25.5	12.1
(ii) Non-Tax Revenue	4.87	5.32	5.86	8.34	8.93	42.4	7.1
(a) States' Own Non-Tax Revenue	1.55	1.71	1.80	2.23	2.45	24.2	9.9
(b) Grants from Centre	3.32	3.61	4.06	6.11	6.48	50.5	6.1
<b>II. Revenue Expenditure</b>	<b>18.70</b>	<b>21.22</b>	<b>23.40</b>	<b>28.75</b>	<b>31.46</b>	<b>22.9</b>	<b>9.4</b>
of which:							
(i) Development Expenditure	12.04	13.66	14.66	18.42	19.96	25.7	8.3
of which:							
Education, Sports, Art and Culture	3.57	3.95	4.25	5.12	5.68	20.6	10.9
Transport and Communication	0.43	0.48	0.51	0.52	0.55	2.4	5.9
Power	1.12	1.33	1.16	1.32	1.47	13.1	11.9
Relief on account of Natural Calamities	0.33	0.28	0.16	0.37	0.29	132.8	-22.4
Rural Development	1.08	1.26	1.32	1.68	1.83	27.1	8.7
(ii) Non-Development Expenditure	6.17	6.99	8.06	9.50	10.55	17.9	11.0
of which:							
Administrative Services	1.32	1.47	1.62	1.99	2.22	22.7	11.8
Pension	2.05	2.27	2.75	3.16	3.47	14.8	9.7
Interest Payments	2.18	2.55	2.93	3.20	3.55	9.0	11.0
<b>III. Net Capital Receipts #</b>	<b>4.26</b>	<b>5.61</b>	<b>4.54</b>	<b>5.66</b>	<b>6.01</b>	<b>24.9</b>	<b>5.4</b>
of which:							
Non-Debt Capital Receipts	0.08	0.16	0.40	0.52	0.62	31.3	18.1
<b>IV. Capital Expenditure \$</b>	<b>4.31</b>	<b>5.17</b>	<b>4.31</b>	<b>5.95</b>	<b>6.22</b>	<b>37.9</b>	<b>4.6</b>
of which:							
Capital Outlay	3.39	3.96	3.94	5.44	5.81	38.1	6.9
of which:							
Capital Outlay on Irrigation and Flood Control	0.69	0.83	0.83	1.10	1.01	33.1	-7.7
Capital Outlay on Energy	0.47	0.53	0.46	0.54	0.55	15.3	3.0
Capital Outlay on Transport	0.81	0.96	0.93	1.23	1.22	32.2	-1.1

*Memo Item:*

Revenue Deficit	-0.03	0.36	0.19	0.13	-0.08	-32.1	-163.4
Gross Fiscal Deficit	4.20	5.36	4.10	5.55	5.52	35.3	-0.5
Primary Deficit	2.02	2.81	1.17	2.36	1.98	101.0	-16.3

RE: Revised Estimates. BE: Budget Estimates.

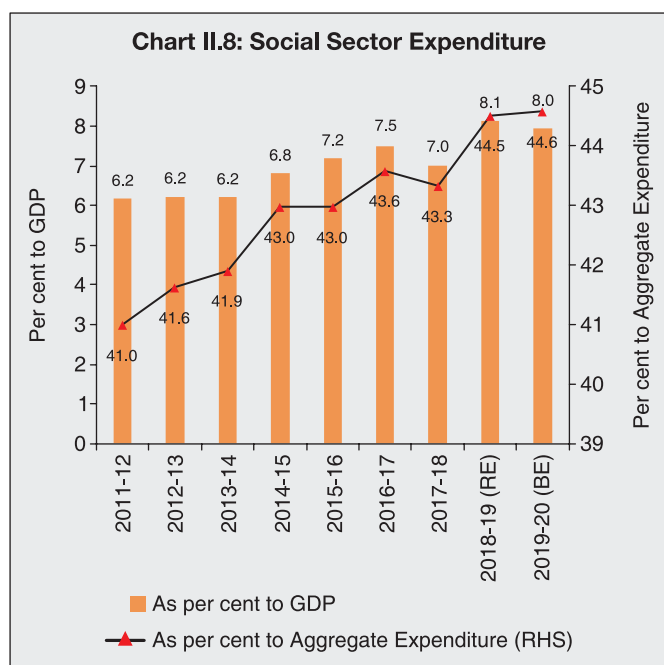
# : It includes following items on net basis: Internal Debt, Loans and Advances from the Centre, Inter-State Settlement, Contingency Fund, Small Savings, Provident Funds, etc, Reserve Funds, Deposits and Advances, Suspense and Miscellaneous, Appropriation to Contingency Fund and Remittances.

\$ : Capital Expenditure includes Capital Outlay and Loans and Advances by State Governments.

**Note:** 1. Negative (-) sign in deficit indicators implies surplus.

2. Also see Notes to Appendices.

**Source:** Budget documents of state governments.



2.16 Compositionally, a shift is projected from expenditure on education, health and family welfare to sectors like housing and urban development and expenditure on social security and welfare (Table II.7). Recent

initiatives by the Centre like Ayushman Bharat may impact social sector expenditures in the area of health going forward (Box II.2).

## 5. Financing and Market Borrowing

2.17 Market borrowings financed 52.8 per cent of the combined fiscal deficit of states during 2001-02 to 2016-17. Since 2017-18, the share of market borrowings in financing the GFD has increased rapidly and is expected to increase to 88 per cent during 2019-20 (BE) (Table II.8). States with GFD equal to or less than 3.0 per cent have financed it entirely through market borrowings. States with GFD-GDP ratios of more than 3 per cent have relied on other sources, viz., provident funds, deposit and advances and cash withdrawals.

2.18 Comparing with Centre, states' borrowings are increasingly getting

**Table II.7: Composition of Expenditure on Social Services  
(Revenue and Capital Accounts)**

(Per cent to expenditure on social services)

Item	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6
<b>Expenditure on Social Services (a to l)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
(a) Education, Sports, Art and Culture	44.0	43.0	42.9	40.5	41.5
(b) Medical and Public Health	11.6	11.8	12.3	11.9	11.8
(c) Family Welfare	2.0	1.9	2.0	2.0	2.0
(d) Water Supply and Sanitation	6.1	6.5	7.0	6.5	6.7
(e) Housing	2.9	3.2	3.8	4.5	3.8
(f) Urban Development	6.5	8.0	7.6	8.7	8.8
(g) Welfare of SCs, STs and OBCs	7.0	6.9	7.4	7.0	6.9
(h) Labour and Labour Welfare	0.9	0.8	0.9	1.0	1.1
(i) Social Security and Welfare	11.4	10.9	10.4	11.5	11.6
(j) Nutrition	2.6	2.4	2.3	2.2	2.2
(k) Expenditure on Natural Calamities	3.9	2.9	1.6	2.8	2.0
(l) Others	1.1	1.6	1.8	1.5	1.5

RE: Revised Estimates.

BE: Budget Estimates.

Source : Budget documents of the state governments.

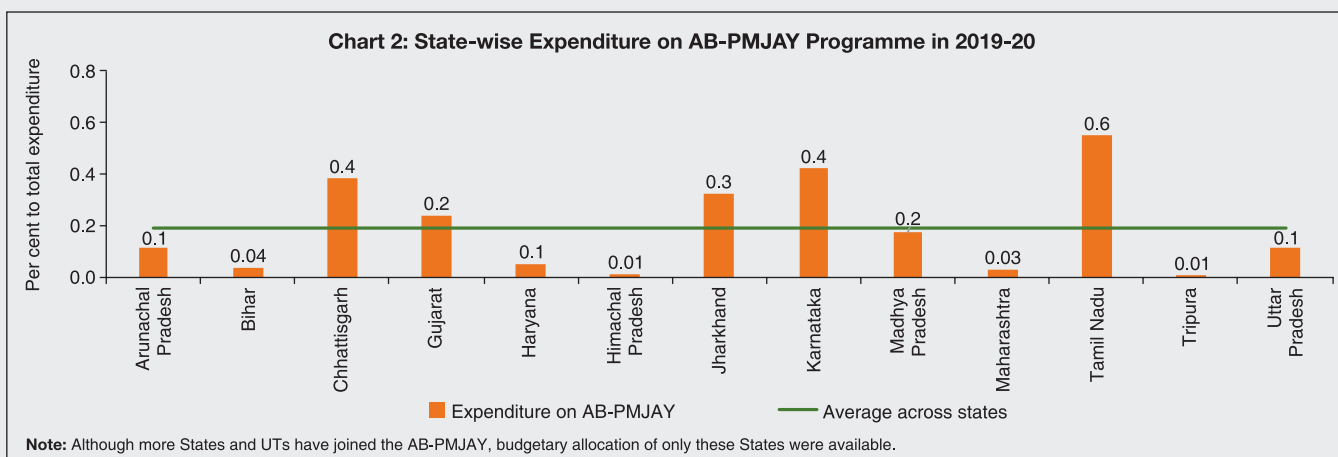
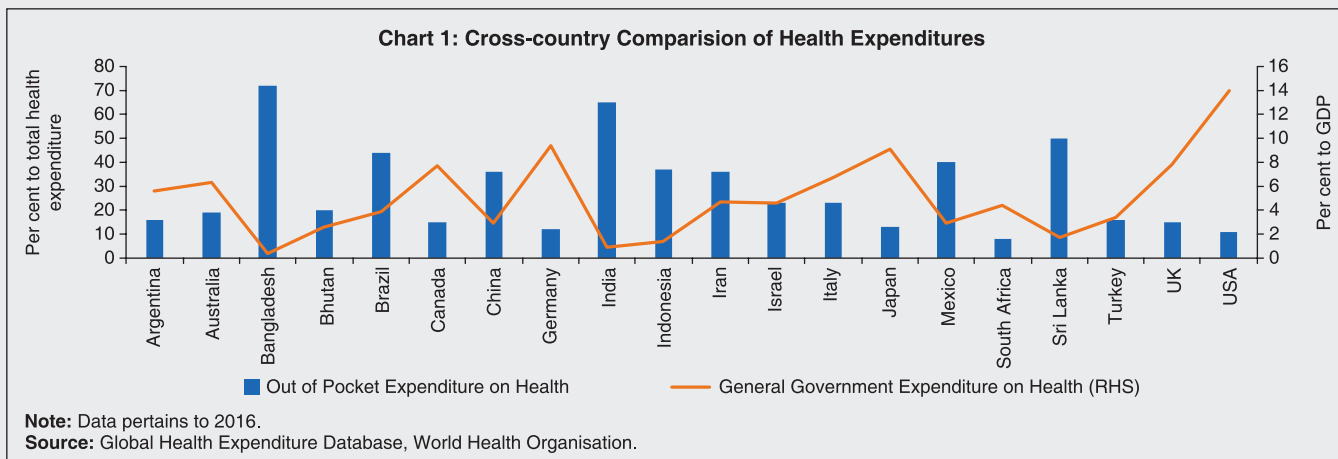


### Box II.2: Ayushman Bharat Programme

With an aim to safeguard the poor from the catastrophic effects of high out of pocket (OOP) expenditure, which characterises health spending in India (Chart 1), the Ayushman Bharat programme was announced on February 1, 2018. Ayushman Bharat is an umbrella of two major health initiatives (i) Ayushman Bharat - Health and Wellness Centres (AB-HWC) which aims to transform nearly 1.5 lakh sub-centres and primary health centres into HWCs providing comprehensive and quality primary care; (ii) Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), under which 10.74 crore poor and deprived rural families and identified occupational categories of urban workers' families will be provided a cover of ₹5 lakh per family per year for in-patient secondary and tertiary treatment. It is a centrally sponsored scheme, which will be implemented on a 60:40 sharing basis with states<sup>7</sup>. With a few exceptions, most states have signed up for AB-PMJAY. The Union

Government has budgeted ₹2,400 crore and ₹6,400 crore in 2018-19 and 2019-20 respectively for the AB-PMJAY.

The current allocation for AB-PMJAY by various states seems modest at 0.02 per cent of GDP (Chart 2). Even before the Ayushman Bharat programme was launched, a plethora of government funded health insurance schemes (GFHIS) were operational in India, like the Rashtriya Swasthya Bima Yojana (RSBY) of the Central government, Rajiv Arogyasri scheme of Telangana government, Arogya Bhagya scheme of Karnataka government, among others (Annex II.2). An analysis of these pre-existing GFHISs suggests that their net incurred claims ratio (NICR)<sup>8</sup>, which is an indicator of sustainability, has crossed 100 per cent, which means that insurance pay-outs are higher than the premium collected (Patnaik *et al.*, 2018). Thus, the true fiscal cost for states and the Centre could be higher if the insurance companies become insolvent and require bail-outs.



**References:**

Gol (2018, September 22). *Ayushman Bharat –Pradhan Mantri Jan ArogyaYojana (AB-PMJAY)*. Retrieved September 23, 2019, from Press Information Bureau: <https://pib.gov.in/Pressreleaseshare.aspx?PRID=1546948>.  
Patnaik, I., Roy, S., & Shah, A. (2018). "The Rise of Government-funded Health Insurance in India". *National Institute of Public Finance and Policy (NIPFP) Working Paper No. 231*.

<sup>7</sup> Except for special category states, for which the sharing pattern ratio will be 90:10.

<sup>8</sup> Net incurred claims ratio is defined as the ratio of net incurred claims to net earned premium.

**Table II.8: Financing Pattern of Gross Fiscal Deficit**

Item	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)	2017-18# (Per cent to GDP/GSDP)		
						GFD<=3.0 per cent	GFD> 3.0 per cent	All States/ UTs
1	2	3	4	5	6	7	8	9
<b>Financing (1 to 8)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>2.0</b>	<b>3.5</b>	<b>2.4</b>
1. Market Borrowings	61.6	65.7	84.0	73.7	87.9	2.0	2.4	2.0
2. Loans from Centre	0.4	1.0	1.1	2.6	3.3	0.0	0.0	0.0
3. Special Securities issued to NSSF/Small Savings	6.5	-6.0	-7.9	-6.1	-6.3	-0.3	-0.1	-0.2
4. Loans from LIC, NABARD, NCDC, SBI and Other Banks	3.9	8.1	3.1	4.3	5.0	0.1	0.1	0.1
5. Provident Fund	7.9	7.4	8.2	6.3	5.9	0.1	0.3	0.2
6. Reserve Funds	0.1	3.9	0.9	3.1	2.8	0.1	0.0	0.0
7. Deposits and Advances	5.6	7.9	15.6	3.0	0.3	0.4	0.5	0.4
8. Others	14.1	11.9	-5.1	13.1	1.2	-0.3	0.3	-0.1

RE: Revised Estimates.

BE: Budget Estimates.

NSSF: National Small Savings Fund; LIC: Life Insurance Corporation of India; NCDC: National Co-Operative Development Corporation;

SBI: State Bank of India; NABARD: National Bank for Agriculture and Rural Development

#: Excludes Delhi and Puducherry.

**Note** : 1. See Notes to Appendix Table 9.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement, Contingency Fund, Suspense and Miscellaneous, Remittance and Overall Surplus/Deficit.

**Source** : Budget documents of state governments.

channelised towards capital outlays which augurs well for long-term growth (Chart II. 9a). A similar trend is observed in the ratio of revenue expenditure to capital expenditure (a proxy for quality of expenditure) for Centre and states, *i.e.*, deterioration in 2017-18 and likely improvement in 2018-19 (Chart II.9b).

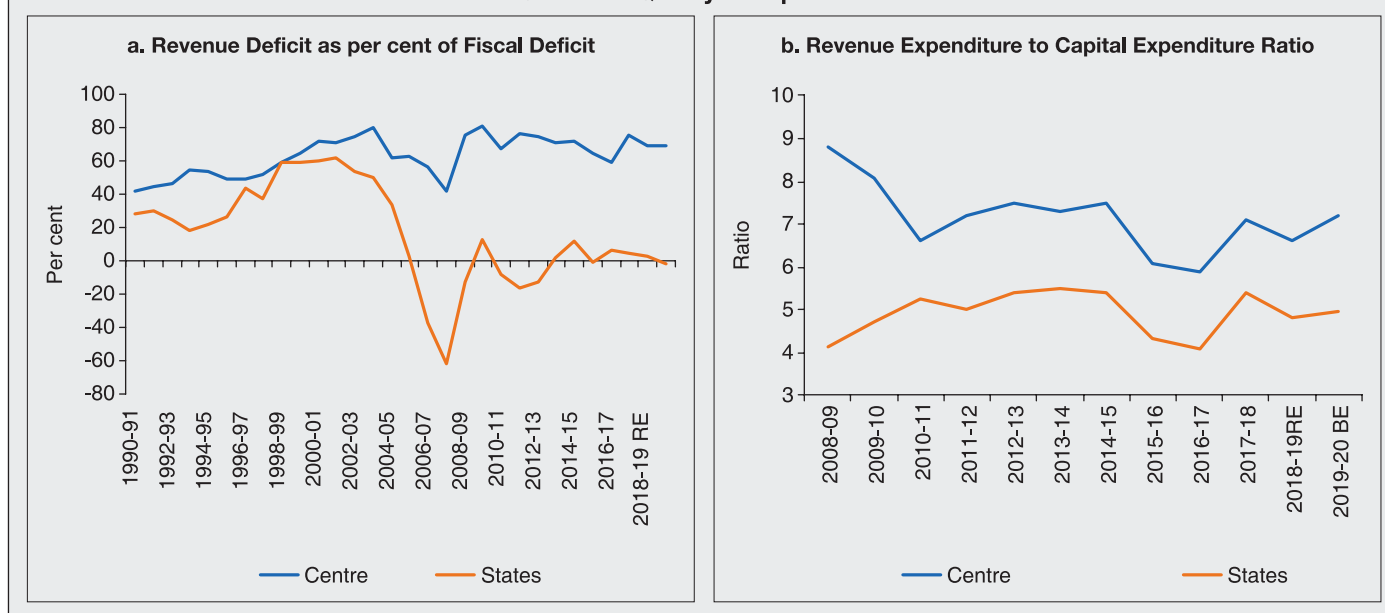
2.19 The Reserve Bank successfully managed the borrowing programme of the state governments during 2018-19, notwithstanding global headwinds and domestic challenges related to adhering to the glide path for reduction in securities held under Held to Maturity (HTM) category and the statutory liquidity ratio (SLR). The gross market borrowing of state governments increased by

14.1 per cent, while net borrowing increased by 2.4 per cent during 2018-19, indicating higher repayment liabilities. In 2018-19, there were 467 successful issuances, of which 59 were re-issuances, reflecting efforts by states towards consolidation of debt (Table II.9).

2.20 The weighted average yield (WAY) on SDLs stood at 8.32 per cent in 2018-19, up from 7.67 per cent in the previous year. WAY eased in the beginning of the year tracking the benchmark yield, with sentiments buoyed by several positive developments, *viz.*, announcements of reduced market borrowings in the Union Budget along with the decision of the Centre not to front-load

## Fiscal Position of State Governments

### Chart II.9: Quality of Expenditure



the issuances in H1:2018-19; and the RBI allowing banks to spread mark to market losses (MTM) incurred during Q3:2017-18 and Q4:2017-18. However, WAY rebounded with a hardening bias at end-April 2018 with the rise in international crude oil price, inflation concerns due to the revised formula of MSP, and rising trade protectionism. In H2:2018-19,

SDL yields traded with a softening bias, supported by RBI announcements of multiple open market operations (OMOs), fall in crude oil prices, monetary policy easing through rate cuts, improvement of liquidity conditions, the announcements of voluntary retention route (VRR)<sup>9</sup> for foreign portfolio investment (FPI) in debt, and benign inflation prints (Chart II.10).

### Table II.9: Market Borrowings of States

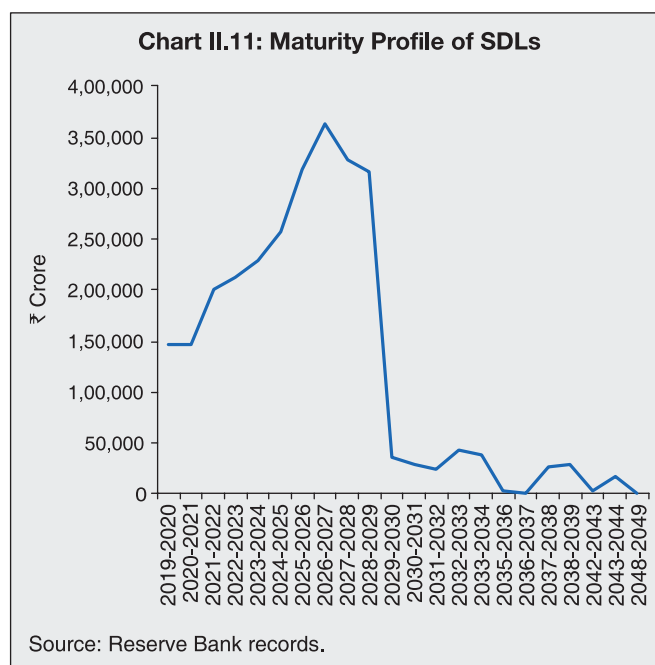
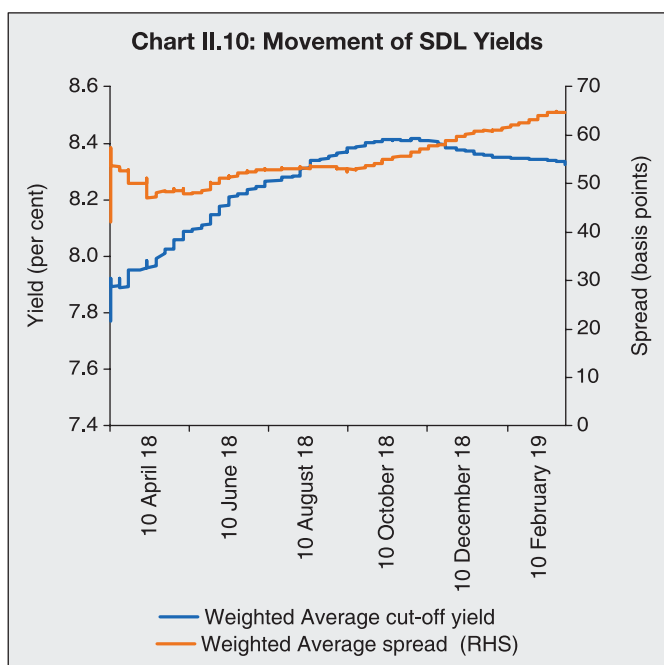
( ₹ lakh crore)

Item	2016-17	2017-18	2018-19	2019-20*
1	2	3	4	5
1. Maturities during the year	0.39	0.79	1.30	0.58
2. Gross sanction under article 293(3)	4.00	4.82	5.50	5.14
3. Gross amount raised during the year	3.80	4.19	4.78	2.05
4. Net amount raised during the year	3.43	3.40	3.49	0.40
5. Amount raised during the year to total Sanctions (per cent)	96.0	87.0	87.0	39.88
6. Weighted Average Yield of SDLs (cut-off)	7.48	7.67	8.32	7.42
7. Weighted Average Spread over corresponding G-Sec (bps) (cumulative)	59	59	65	52
8. Average Inter-State Yield Spread (bps) (for 10-year paper)	7	6	6	4

\*: As on September 18, 2019.

Source: RBI.

<sup>9</sup> Voluntary Retention Route (VRR) is a separate scheme to encourage FPIs to undertake long-term investments in Indian debt markets. Under this scheme, FPIs have been given greater operational flexibility in terms of instrument choices besides exemption from certain regulatory requirements.



2.21 Despite this softening bias, the weighted average spread of SDL issuances over comparable Central Government Securities stood at 65 bps in 2018-19 as compared with 59 bps in 2017-18, reflecting liquidity premium.

*Maturity Pattern of State Government Securities*

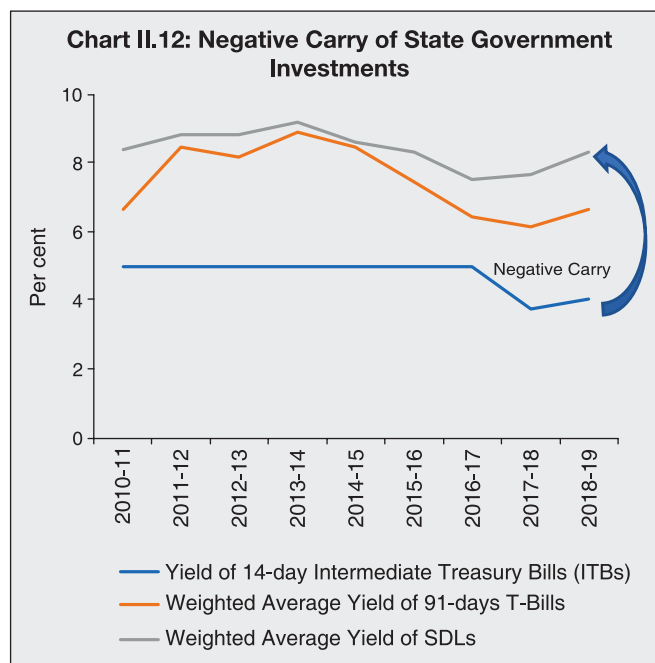
2.22 The maturity profile of states’ debt indicates that near to medium-term redemption pressures are likely to rise and reach a peak in 2026-27 (Chart II.11). At end-March 2019, 66.2 per cent of the outstanding SDLs was in the residual maturity bucket of five years and above (Table II.10). As 17.9 per cent of outstanding SDLs will mature in the next three years, redemption pressure is expected to rise in the medium term.

*Cash Management of State Governments*

2.23 Developments highlighted so far suggest that the borrowing strategy of states should be aligned with their cash positions to avoid

unwarranted interest burden and the negative carry on surplus cash investments (Chart II.12).

2.24 States have been accumulating sizeable cash surpluses in recent years in the form of Intermediate Treasury Bills (ITBs) and Auction Treasury Bills (ATBs). Outstanding investments in ITBs stood at ₹1.22 lakh



**Table II.10: Maturity Profile of Outstanding State Government Securities**  
(As at end-March 2019)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
1. Andhra Pradesh	7.6	15.8	20.8	17.7	38.1
2. Arunachal Pradesh	2.6	1.1	13.3	14.5	68.5
3. Assam	6.3	9.2	8.2	20.0	56.5
4. Bihar	3.4	7.8	16.1	23.0	49.6
5. Chhattisgarh	1.7	13.9	23.2	29.6	31.6
6. Goa	5.4	7.7	16.7	20.4	49.7
7. Gujarat	5.7	16.2	16.3	16.3	45.5
8. Haryana	2.8	10.1	22.5	25.6	39.0
9. Himachal Pradesh	8.0	16.4	15.3	19.1	41.1
10. Jammu & Kashmir	3.2	18.8	14.3	12.6	51.0
11. Jharkhand	4.3	5.4	18.0	26.7	45.6
12. Karnataka	3.8	9.2	15.8	24.5	46.6
13. Kerala	4.2	11.1	18.8	21.7	44.2
14. Madhya Pradesh	5.5	12.6	13.2	24.9	43.8
15. Maharashtra	6.0	18.3	18.1	22.5	35.1
16. Manipur	10.6	8.6	13.2	22.5	45.0
17. Meghalaya	4.5	8.2	12.3	20.5	54.4
18. Mizoram	7.1	25.9	20.3	19.6	27.1
19. Nagaland	8.0	11.9	16.5	21.5	42.0
20. Odisha	3.6	21.3	25.5	10.7	38.9
21. Punjab	7.1	18.3	19.1	16.1	39.4
22. Rajasthan	7.4	13.4	15.8	21.6	41.8
23. Sikkim	7.4	0.9	7.0	20.6	64.0
24. Tamil Nadu	4.6	9.4	16.3	21.4	48.4
25. Telangana	0.0	0.0	1.7	22.9	75.4
26. Tripura	5.4	9.0	18.3	11.1	56.2
27. Uttar Pradesh	5.9	12.8	9.2	19.7	52.4
28. Uttarakhand	1.9	7.5	13.3	19.7	57.6
29. West Bengal	6.5	12.7	16.6	18.4	45.8
30. Puducherry	9.0	20.5	18.1	16.6	35.7
<b>All States and UT</b>	<b>5.3</b>	<b>12.6</b>	<b>16.0</b>	<b>20.8</b>	<b>45.4</b>

Source: Reserve Bank records.

crore at end-March 2019, while outstanding investments in ATBs stood at ₹0.74 lakh crore.

**Table II.11: Investments of Surplus Cash balances of State Governments**

(₹ lakh crore)

Item	Outstanding as on March 31				
	2015-16	2016-17	2017-18	2018-19	2019-20*
1	2	3	4	5	6
14-Day ITBs	1.21	1.56	1.51	1.22	0.85
ATBs	0.38	0.37	0.62	0.74	0.96
<b>Total</b>	<b>1.59</b>	<b>1.93</b>	<b>2.13</b>	<b>1.96</b>	<b>1.81</b>

\*: As on September 17, 2019.

Source: RBI.

A few states have been parking sizeable cash balances in the more durable segment such as ATBs (Table II.11). Weekly auctions were also introduced with a view to even out cash flow mismatches while keeping the bare minimum cash balances.

2.25 Ways and Means Advances (WMA) limits are being fixed by a committee-based approach<sup>10</sup>. Following the recommendations of the Sumit Bose Committee, the limit of WMA for states was reviewed in 2018 and it was decided to retain the existing limit of WMA until reviewed by the next committee (effective from 2020-21). During 2018-19, 14 states resorted to WMA while 10 states availed overdraft (OD) vis-à-vis 13 states resorting to WMA and 7 states availing OD in 2017-18.

#### Management of Reserve Funds of States

2.26 State governments maintain Consolidated Sinking Fund (CSF) and Guarantee Redemption Fund (GRF) with the Reserve Bank as buffer for repayment of their liabilities. States can avail of the Special Drawing Facility (SDF) at a discounted rate from the Reserve Bank against incremental funds invested in CSF and GRF as collateral. In order to incentivise adequate maintenance

<sup>10</sup> The limits were last revised to ₹0.32 lakh crore in January 2016, based on the recommendation of the advisory committee on WMA of states (Chairman: Shri Sumit Bose)

of these funds by the state governments and to encourage them to increase the corpus of these funds, the rate of interest on SDF was lowered from 100 bps below the repo rate to 200 bps below the repo rate in June 2018. Currently, 24 states are members of the CSF scheme while 18 states are members of the GRF scheme. Outstanding investment by states in the CSF and GRF as at end-March 2019 stood at ₹1.15 lakh crore and ₹0.07 lakh crore, respectively, as against ₹0.99 lakh crore and ₹0.05 lakh crore at end-March 2018 (Table II.12).

**Table II.12: Investments in CSF/GRF by States**

(₹ crore)

State/UT	CSF	GRF	CSF as per cent of Outstanding Liabilities
1	2	3	4
Andhra Pradesh	7,459	735	3.0
Arunachal Pradesh	1,027	1	13.4
Assam	3,732	47	5.6
Bihar	6,371	0	3.9
Chhattisgarh	3,743	0	5.9
Goa	539	270	2.8
Gujarat	12,346	428	4.3
Haryana	1,879	1,074	1.0
Karnataka	3,466	0	1.3
Kerala	1,942	0	0.8
Madhya Pradesh	0	832	0.0
Maharashtra	33,388	267	6.7
Manipur	339	90	3.3
Meghalaya	551	27	5.1
Mizoram	497	29	6.3
Nagaland	1,336	29	12.8
Odisha	12,053	1,301	12.0
Punjab	0	0	0.0
Rajasthan	0	0	0.0
Tamil Nadu	5,973	0	1.6
Telangana	4,831	828	2.6
Tripura	295	4	1.9
Uttar Pradesh	0	0	0.0
Uttarakhand	2,709	71	4.8
West Bengal	9,938	479	2.5
Puducherry	289	0	1.7
<b>Total</b>	<b>1,14,701</b>	<b>6,514</b>	<b>2.6</b>

## 6. Outstanding Liabilities of State Governments

2.27 Outstanding liabilities of states have been growing at double digit rate since 2015-16 (except 2018-19), resulting in a rise in the debt to GDP ratios (Table II.13). Budget estimates suggest that 16 states and UTs expect to record higher debt-GSDP ratio in 2019-20 (Statement 20).

2.28 States' outstanding debt rose for about a decade prior to 2003-04, but underwent a significant consolidation in the second phase post the adoption of FRL legislations by states (Chart II.13). As a result, the ratio of interest payment to revenue receipts (IP/RR) declined sharply during the period 2003-04 to 2014-15. Post the implementation of UDAY, however, states' debt witnessed a significant rise in 2015-16 and 2016-17 and continued in 2017-18 *albeit* at a relatively lower rate despite ceasing of UDAY. This led to an increase in the

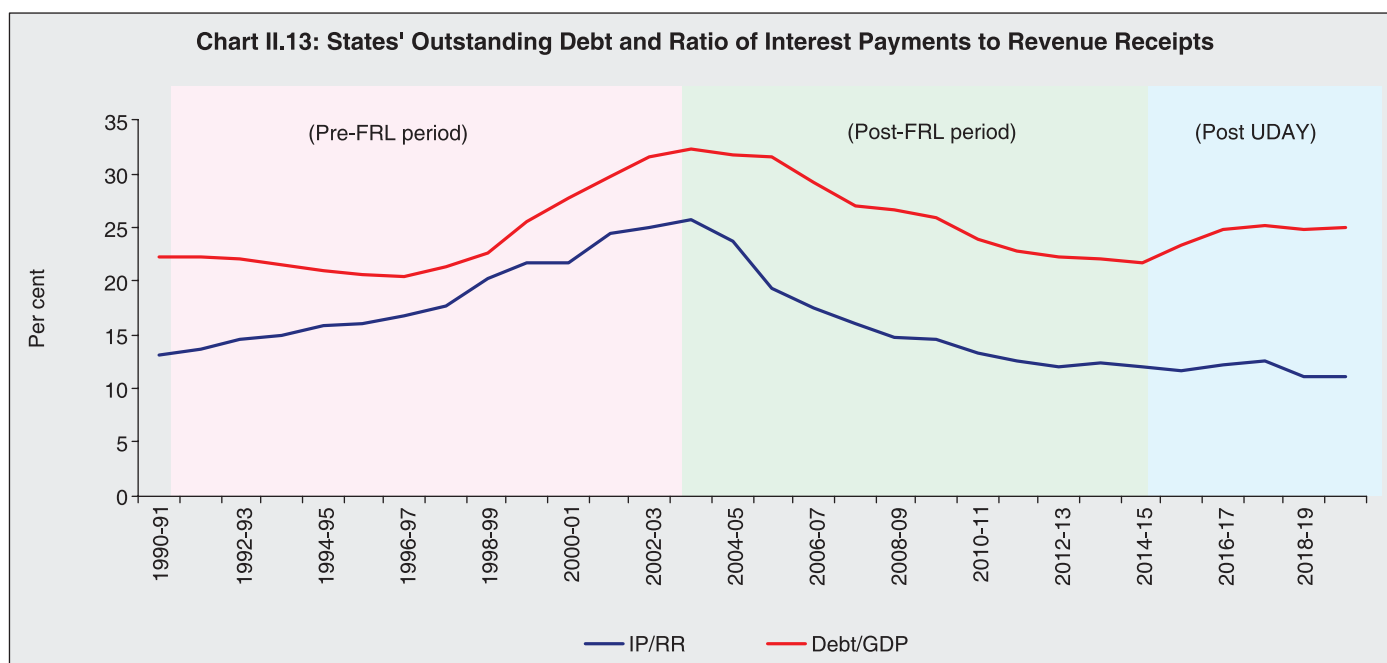
**Table II.13: Outstanding Liabilities of State Governments and UTs**

Year	Amount	Annual Growth	Debt /GDP
(End-March)	(₹ lakh crore)	(Per cent)	
1	2	3	4
2013	22.45	10.6	22.6
2014	25.10	11.8	22.3
2015	27.43	9.3	22.0
2016	32.59	18.8	23.7
2017	38.59	18.4	25.1
2018	42.92	11.2	25.1
2019 (RE)	47.15	9.8	24.8
2020 (BE)	52.58	11.5	24.9

RE: Revised Estimates. BE: Budget Estimates.

**Source :** 1. Budget documents of state governments.  
2. Combined Finance and Revenue Accounts of the Union and the State Governments in India, Comptroller and Auditor General of India.  
3. Ministry of Finance, Government of India.  
4. Reserve Bank records.  
5. Finance Accounts of the Union Government, Government of India.





interest payments to revenue receipts (IP/RR) ratio as well. Outstanding debt is expected to remain around 25 per cent of GDP as per the revised estimates for 2018-19 and budget estimates for 2019-20.

#### Composition of Debt

2.29 States' dependence on market borrowing to finance their debt has increased

significantly following the recommendation of the fourteenth Finance Commission (FC-XIV) to exclude states from the National Small Savings Fund (NSSF) financing facility (barring Delhi, Madhya Pradesh, Kerala and Arunachal Pradesh). All other components have witnessed a decline in the recent period (Table II.14).

**Table II.14: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

(Per cent)

Item	2015	2016	2017	2018	2019 RE	2020 BE
1	2	3	4	5	6	7
Total Liabilities (1 to 4)	100.0	100.0	100.0	100.0	100.0	100.0
1. Internal Debt	70.0	72.1	73.3	72.7	73.3	74.8
<i>of which:</i>						
(i) Market Loans	46.4	46.6	48.2	51.4	54.3	57.9
(ii) Special Securities Issued to NSSF	19.8	17.5	14.0	11.1	9.4	7.7
(iii) Loans from Banks and Financial Institutions	3.5	4.3	5.2	4.9	5.0	4.9
2. Loans and Advances from the Centre	5.5	4.7	4.1	3.8	3.7	3.7
3. Public Account (i to iii)	24.3	23.1	22.5	23.5	22.8	21.4
(i) State Provident Funds, etc.	11.7	10.8	10.5	10.3	10.1	9.7
(ii) Reserve Funds	3.6	4.3	3.2	4.1	4.1	4.0
(iii) Deposits and Advances	9.0	8.0	8.8	9.1	8.6	7.8
4. Contingency Fund	0.2	0.1	0.1	0.1	0.1	0.1

RE: Revised Estimate.

BE: Budget Estimate.

Source: Same as that for Table II.13.



## 7. Concluding Observations

2.30 To sum up, the GFD-GDP for states recorded improvement in 2017-18 (Accounts) *vis-à-vis* 2016-17 and remained well within the threshold of 3 per cent during 2018-19. A similar outcome is budgeted for 2019-20 (BE). There are, however, some important features of these budget outcomes which are noteworthy. First, fiscal improvement has hinged on expenditure curtailment, and

in particular, capital expenditure, which has negative output effects in the medium term. Second, committed expenditures are on a rising trend, driven by interest and pension payments. Third, financing *via* market borrowings is slated to rise. Fourth, debt liabilities have been rising during 2016-19 and are likely to remain around 25 per cent of GDP in 2019-20, clearly making the sustainability of debt the main medium-term fiscal challenge for states.

## Annex II.1

## States' Revenue: Variability and Predictability

Predictability and credibility of budgeted numbers is an important aspect while analysing revenue position of state governments. States generally maintain a composition of tax instruments which allows their revenue to grow with the economy so that they do not face any financing constraint. However, these tax instruments respond differently to downturns and upturns in the economy. While 'taxes on income and expenditure' have been volatile, their share has remained low. The volatility of stamp duties and sales tax has gone up in the recent decade, making it difficult to prepare their forecasts for budgetary exercise (Table 1).

Reflecting this high variability, the revenue side of state finances has posed credibility issues for the budgetary process (RBI, 2015, 2018). The forecast errors are largely random, *i.e.*, influenced by unexpected factors with less scope of correction – only the systematic error in forecast can be avoided with use of sophisticated forecasting methods. In general, states have been over-estimating all source of revenues (Table 2). While the extent of overestimation is growing steadily in case of states' own tax revenue (7.2 per cent in 2013-14 to 11.1 per cent in 2016-17), the over-estimation in total revenue is consistently dominated by grants from the Centre, where the extent of

**Table 1: States' Own Tax Revenue - Coefficient of Variation**

1	(per cent)	
	1990-91 to 2018-19	2010-11 to 2018-19
	2	3
<b>Total own tax revenue</b>	<b>0.33</b>	<b>0.46</b>
Taxes on Income and Expenditure	1.50	0.99
Taxes on Property and Capital Transaction	0.73	0.82
<i>Of which:</i>		
Stamp Duties and Registration Fees	0.67	0.82
Taxes on Commodities and Services	0.31	0.42
<i>Of which:</i>		
Sales Tax/VAT	1.04	3.48
Excise Duties	0.51	0.63
Taxes on Vehicle	0.39	0.41

**Source:** Staff estimates.

overestimation is about 40 per cent in some years. The large differences between Budget Estimate (BE) and Revised Estimate (RE) ratios relative to BE to actual ratios implies that, even by the end of the financial year, states remain uncertain about the amount of grants they are going to receive from the Central Government. It is interesting to note that in the case of tax devolution, the deviation of RE or Actual from BE shifted gear from over-estimation to under-estimation in the FC-XIV period. There is, thus, a need for ensuring consistency in budgetary forecasts of revenues, which provide an important basis for expenditure forecasts and is of particular benefit for the investors who need certainty.

**Table 2: Tax Revenue: Over Estimation or Under Estimation Ratio of BE to Accounts**

	2012-13	2013-14	2014-15	2015-16	2016-17
<b>Ratio of BE to Accounts</b>					
<b>TOTAL REVENUE</b>	<b>1.063</b>	<b>1.115</b>	<b>1.167</b>	<b>1.098</b>	<b>1.103</b>
A. States' Own Tax Revenue	0.986	1.072	1.078	1.100	1.111
a. Taxes on Income	1.045	1.025	1.045	1.156	1.143
b. Taxes on Property and Capital Transactions	0.960	1.134	1.120	1.120	1.234
c. Taxes on Commodities and Services	0.989	1.064	1.072	1.097	1.095
B. Share in Central Taxes	1.037	1.081	1.142	0.959	0.956
C. States' Own Non-Tax Revenue	1.022	0.966	1.085	1.216	1.150
D. Grants from the Centre	1.398	1.408	1.436	1.250	1.312
<b>Ratio of BE to RE</b>					
<b>TOTAL REVENUE</b>	<b>0.992</b>	<b>1.018</b>	<b>1.028</b>	<b>1.027</b>	<b>1.025</b>
A. States' Own Tax Revenue	0.975	1.015	1.028	1.046	1.064
a. Taxes on Income	1.031	1.004	1.035	1.061	1.059
b. Taxes on Property and Capital Transactions	0.966	1.035	1.054	1.070	1.169
c. Taxes on Commodities and Services	0.976	1.012	1.024	1.043	1.051
B. Share in Central Taxes	1.020	1.036	1.053	0.940	0.969
C. States' Own Non-Tax Revenue	1.002	0.957	0.969	1.143	1.056
D. Grants from the Centre	0.996	1.036	1.029	1.053	1.004
<span style="color: green;">■</span> Over estimation <span style="color: yellow;">■</span> Under estimation					

Source: Budget documents of state governments.

## Annex II.2

## List of State Government Health Care Schemes

State	Health Care Schemes
Andhra Pradesh	Working Journalists Health Care Scheme Arogya Raksha
Arunachal Pradesh	Chief Minister Arogya Arunachal Yojana
Assam	Atal Amrit Abhiyan Assam Arogya Nidhi
Chhattisgarh	Mukhyamantri Swasthya Bima Yojana
Delhi	Mamta Scheme
Goa	Deen Dayal Swasthya Seva Yojana
Gujarat	Chiranjivi Yojana Bal Sakha Scheme Mukhyamantri Amrutam Yojana
Haryana	Mukhyamantri Mufat Ilaj Yojana
Himachal Pradesh	Rashtriya Swasthya Bima Plus Mukhyamantri State Health Care Scheme
Karnataka	Yeshasvini Vajpayee Arogyashree Scheme Rajiv Arogya Bhagya Jyothi Sanjeevini Thayi Bhagya Scheme
Kerala	Comprehensive Health Insurance Scheme
Madhya Pradesh	Deen Dayal Upchaar Yojana Vijaya Raje Jananai Kalyan Bima Yojana
Maharashtra	Rajiv Gandhi Jeevendayee Arogya Yojana
Meghalaya	Megha Health Insurance Scheme
Mizoram	Mizoram Health Care Scheme
Odisha	Biju Krushak Kalyan Yojana Biju Swasthya Kalyan Yojana
Rajasthan	Bhamashah Swasthyta Bima Yojana

State	Health Care Schemes
Tamil Nadu	Chief Minister's Comprehensive Health Insurance Scheme New Health Insurance Scheme
Telangana	Rajiv Arogyasri Scheme Journalists Health Scheme
Tripura	Tripura Health Assurance Scheme for Poor
Uttar Pradesh	Saubhagyavati Surakshit Matritva Yojana
Uttarakhand	U-Health Card Mukhyamantri Swasthya Bima Yojana
West Bengal	Swasthyasathi

**Source:** Patnaik, I., Roy, S., & Shah, A. (2018). "The Rise of Government-funded Health Insurance in India". *National Institute of Public Finance and Policy (NIPFP) Working paper number 231*.

*The slowdown in the economy poses a challenging fiscal environment for states as lower revenue raising capacity and downward rigidities in various expenditure heads can force an increase in borrowing/future liabilities. The weak performance of State Public Sector Enterprises (SPSEs), particularly in power distribution, continues to be a source of fiscal risk going forward if the off-budget liabilities get crystallised. Further, the increased orientation of state government borrowings towards markets brings attendant challenges of pricing, liquidity, management of redemption cycle and diversification of investor base. The debt position of state governments has started showing incipient signs of unsustainability, particularly post UDAY. Recognising that debt sustainability is closely linked to revenue generation of states, they will have to improve their revenue raising capacity by capitalising on the efficiency gains under the GST and digitisation and improving compliance. Also, turnaround of power distribution sector is crucial to avoid fiscal surprises going forward.*

### 1. Introduction

3.1 Summarising the analysis of states' budgetary outcomes during 2017-20, as set out in the foregoing Chapter, it is observed that shortfalls in revenue receipts vis-à-vis budgeted targets triggered larger than expected compression in expenditure. While this anchored fiscal prudence as reflected in the conventional indicator, i.e., the GFD-GDP ratio, there have been unintended consequences as well which may have implications for debt sustainability in the medium-term.

3.2 First, there has been a reduction in the overall size of the state budget in 2017-19. This retarding fiscal impulse — accounting for 44 per cent of the general government deficit — has coincided with a cyclical downswing in domestic economic activity and may have inadvertently deepened it. The slowdown in the economy can debilitate revenue raising capacity and force an increase in borrowing/future liabilities,

given downward rigidities confronted by states under various expenditure heads, still underwhelming revenue performance of the Goods and Services Tax (GST) regime and the shrinking financial autonomy that states' face. Second, the narrowing balance sheet of states is paradoxically associated with a rise in debt and guarantees of State Public Sector Enterprises (SPSEs). The risk of crystallisation of these contingent charges on states' finances has direct adverse implications for debt sustainability in the medium-term.

3.3 It is in this context that debt sustainability selects itself as the theme of this year's report, as outlined in Chapter 1. The organising principle driving the rest of this chapter is as follows. States' indebtedness in the future ( $D_{t+1}$ ) is a linear combination of the current stock of debt ( $D_t$ ) and additions to this stock, both budgetary ( $\Delta B_t$ ) and extra/off-budgetary ( $\Delta O_t$ ), i.e.,

$$D_{t+1} = D_t + \Delta B_t + \Delta O_t \dots \dots \dots (1)$$

3.4 Accordingly, the rest of the Chapter is organised into Sections 2 to 7. Recognising that the revenue generation holds the key to prudent debt management and can act as a circuit breaker to debt spirals, Section 2 drills into fundamental drivers and brakes in various sources of revenue – own taxes; states' share in GST; and non-tax revenue - and the scope for and the nature of tax reforms that may be desirable and feasible. With states entrusted with higher responsibilities relative to their revenue generation capacity, transfer of resources from the Centre to the states in the form of tax devolution and grants remains important and its share has also seen a rise in overall receipts in recent years. Accordingly, trends in Central fiscal transfers have been analysed in this section recognising that they supplement own revenue and augment debt servicing capacity.

3.5 State budgets have to also adjust to exogenous fiscal shocks, with attendant implications for indebtedness. In particular, the structural weakness in state-owned power distribution utilities has necessitated three instances of financial restructuring over the thirteen-year period – One Time Settlement (2003); Financial Restructuring Plan (2012); and Ujwal DISCOM Assurance Yojana (UDAY) (2015). These interventions have a cascading effect on debt and off-budget liabilities. With UDAY reaching its terminal year (2019-20), Section 3 assesses the different facets of the UDAY scheme in terms of its impact on state finances and future liabilities.

3.6 While the focus so far was on exploring into  $\Delta B_t$  in equation (1), Section 4 undertakes an analysis of state government guarantees

to assess the balance of risks around the  $\Delta O_t$  term of equation (1). In recent years, the financing mix of states' fiscal deficit has evolved in favour of market borrowings, which pose attendant fiscal challenges for debt management in terms of liquidity and roll-over risks, redemption pressures and pricing. These issues are dealt with in Section 5. All this leads into an evaluation of the debt profile of states, from the perspective of different scenarios for  $\Delta B_t$  and  $\Delta O_t$  in Section 6. Concluding observations are set out in Section 7.

## 2. States' Revenue

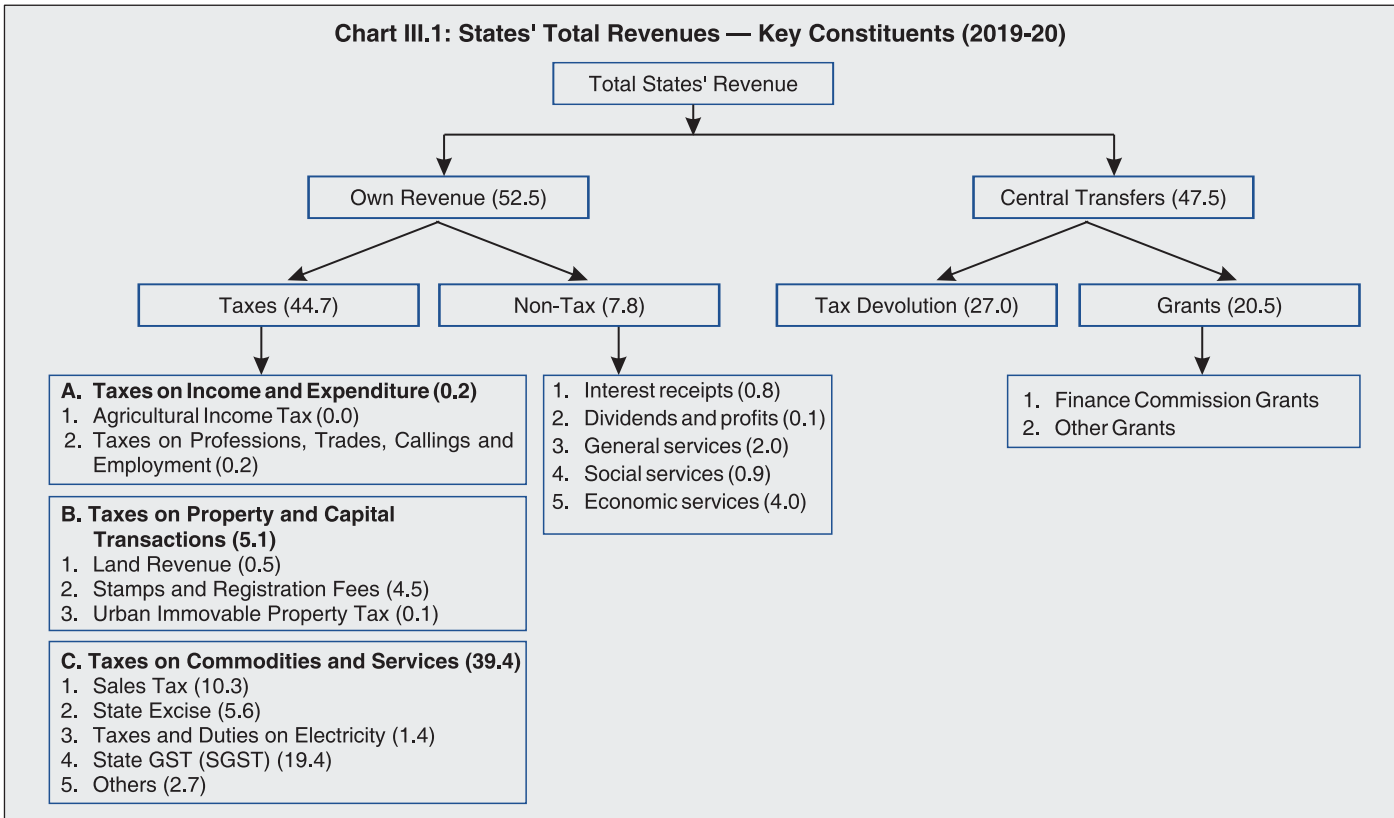
3.7 States' revenue comprises of (i) own tax revenue and non-tax revenue; and (ii) transfers received from the Centre in the form of devolution of Central taxes and grants (Chart III.1).

3.8 From the late 1990s, states' total revenue has been increasing as a proportion to GDP, *albeit* with variations over time and space. Since 2010-11, states' revenue has recovered from the slowdown in domestic economic activity imposed by the global financial crisis. From 2014-15, increased transfers as recommended by FC-XIV and more recently, GST compensation cess have provided tailwinds (Chart III.2).

3.9 There is a marked difference across states in revenue collections. For instance, average own tax revenue is highest for Andhra Pradesh for 2011-18 period. In the North-Eastern states, narrower tax bases operate as constraints and accordingly they receive the highest transfers from the Centre (Chart III.3).



Chart III.1: States' Total Revenues — Key Constituents (2019-20)



**2.1 Own Tax Revenue**

3.10 Own taxes constitute 45 per cent of the total revenue (Chart III.1) of states. They mainly comprise taxes on commodities and

services (sales tax/Value Added Tax (VAT)/ GST) and stamp duties. Sales tax/VAT, now replaced by the GST, constitutes almost half of the total own tax revenue of states.

Chart III.2: States' Total Revenue — Trend and Composition

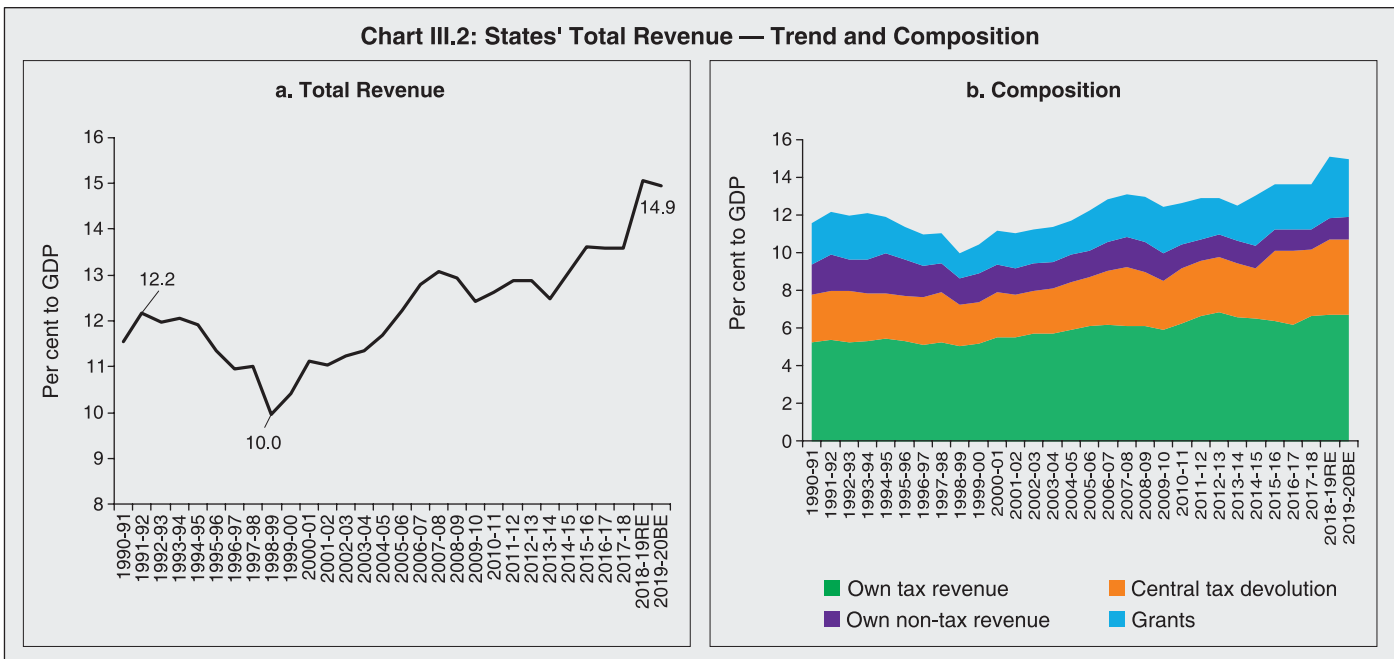
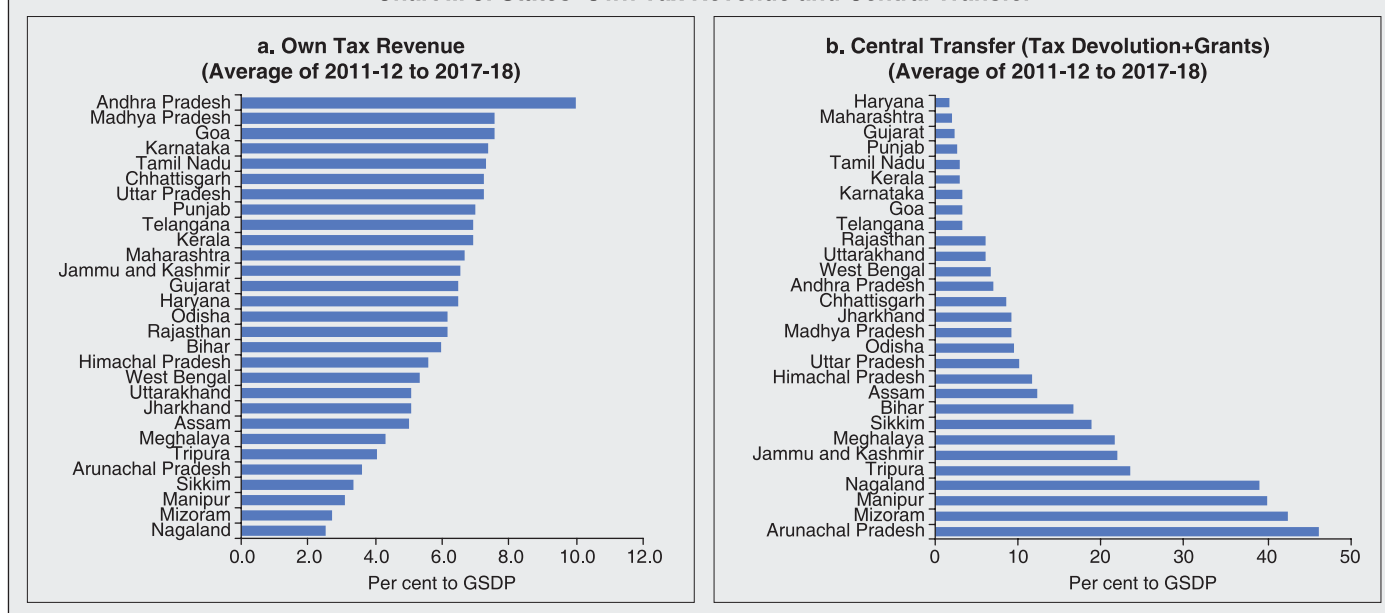


Chart III.3: States' Own Tax Revenue and Central Transfer



On average, own tax revenues have grown at a rate of 14.7 per cent over the last decade (Table III.1).

3.11 States with high tax-GSDP ratios at the beginning of the century have witnessed a moderation in the ratio while those with

lower initial tax-GSDP ratios have improved between 2001-02 to 2017-18 (Chart III.4).

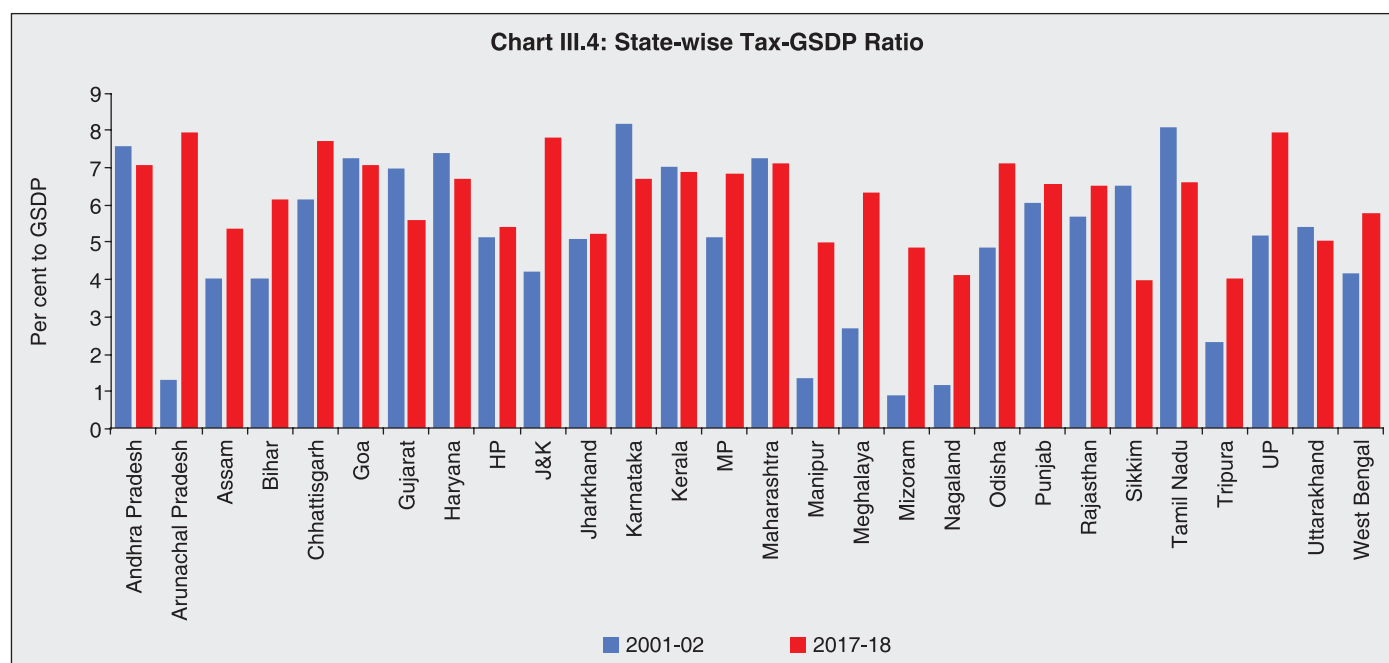
3.12 Enhancing tax buoyancy in states is crucial for meeting expenditure commitments and addressing the medium-term objective of

Table III.1: States' Own Tax Revenue - Composition

(Per cent)

	Share in OTR			Growth			Per cent of GDP		
	1990s	2000s	2010-20	1990s	2000s	2010-20	1990s	2000s	2010-20
I. Own tax Revenue (II+III)	100.0	100.0	100.0	14.8	13.5	14.7	5.3	5.8	6.3
II. Direct Taxes									
1. Taxes on income and expenditure	1.5	1.4	0.7	15.4	9.9	5.3	0.1	0.1	0.0
2. Taxes on property and capital transaction	9.9	12.0	12.1	15.0	16.9	13.9	0.5	0.7	0.8
<i>Of which:</i>									
Stamp duties and registration fees	8.2	10.6	10.7	17.1	16.9	14.0	0.4	0.6	0.7
III. Indirect Taxes									
3. Taxes on commodities and services	88.5	86.6	87.3	14.8	13.2	14.9	4.7	5.0	5.5
<i>Of which:</i>									
Sales tax/VAT	59.3	60.9	52.0	15.4	13.6	5.9	3.1	3.5	3.5
Excise duties	14.5	12.6	12.0	14.8	12.5	14.0	0.8	0.7	0.8
Taxes on vehicles	5.6	5.6	5.4	16.0	12.1	15.3	0.3	0.3	0.3

Source: Budget documents of state governments.



debt sustainability.<sup>1</sup> States' tax buoyancy has been estimated at close to 1 over the period 1980-81 to 2018-19, though there are large variations across states with a peak at 1.7 (Box III.1).

### Own Indirect Taxes under GST

3.13 India embarked on one of the most significant and game-changing reforms in the history of indirect taxation in the country, *viz.*, the Goods and Services Tax, from July 1, 2017. As a brief re-cap, it is a destination-based single tax on the supply of goods and services from the manufacturer to the consumer, and is thus, levied on the consumption of goods and services. The share of revenue subsumed under GST is about 50 per cent for states and about 37 per cent for the Centre. A total of 17 taxes and 13 cesses pertaining to the Centre and states were merged to comply with the principle of “One Nation, One Tax, One

Market”. The state taxes that were subsumed under GST were State VAT, central sales tax, purchase tax, luxury tax, all forms of entry tax, entertainment tax, except those levied by local bodies, taxes on advertisements, taxes on lotteries, betting and gambling, and state cesses and surcharges in so far as they relate to the supply of goods or services (Reddy *et al.*, 2019).

3.14 The GST council has taken several decisions since its inception to improve tax collections and compliance, fine-tuning its institutional mechanism with the lessons of experience (Annex III.1).

3.15 State Goods and Services Tax (SGST) has consistently exceeded the CGST collections - partly due to the latter being adjusted against Integrated Goods and Services Tax (IGST) and input tax credit. States' own tax revenue on this head faced a shortfall in 2017-18 due to

<sup>1</sup> Fiscal consolidation through strengthening tax buoyancy rather than compressing public expenditure is less detrimental to economic growth (RBI, 2014)

### Box III.1: Tax Buoyancy at the State Level

States are largely dependent on tax devolution from the Centre and their own tax revenue. In both cases, tax buoyancy<sup>2</sup> - the responsiveness of tax revenue to nominal GDP changes - is key. For instance, the growth of own tax revenue has not always been higher than nominal GDP growth (Chart 1).

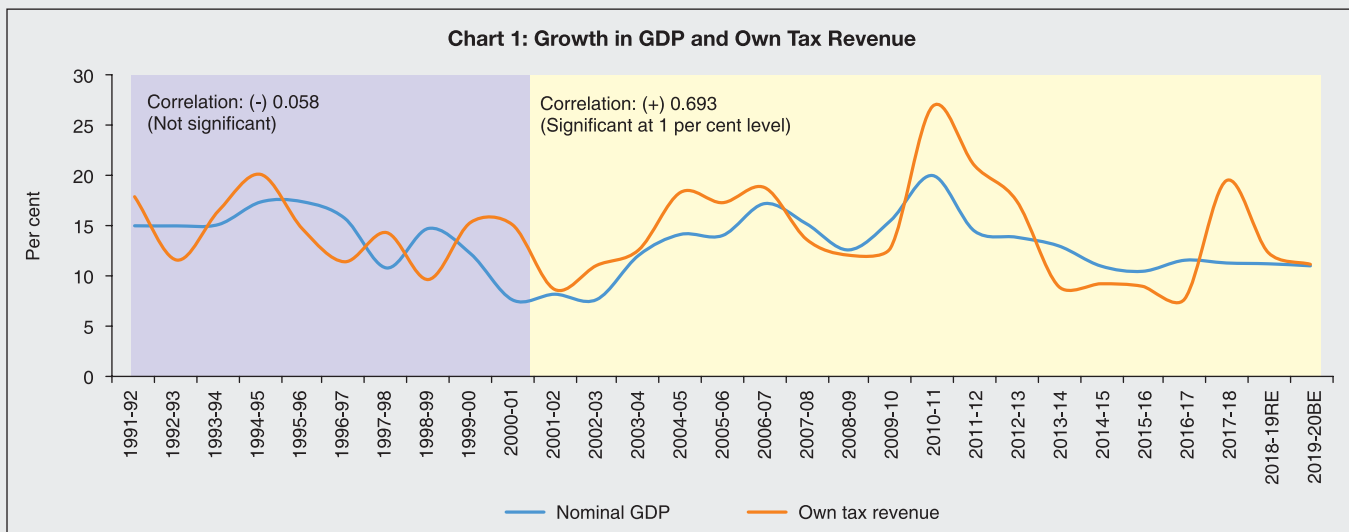
In this context, an operational distinction is often made between short-run tax buoyancy, which helps to explain the role of government in stabilising the economy over the business/growth cycle, and long-run tax buoyancy, which is the capacity of states to ensure fiscal sustainability in the long-run (Belinga *et al.*, 2014; Dudine and Jalles, 2017).

Tax buoyancy has been estimated at 1.30 for the period 2005-06 to 2010-11 (Rajaraman *et al.*, 2006), as against the Twelfth Finance Commission's estimate of 1.20. An update of these estimates for the period 1980-81 to 2019-20 establishes the existence of long-run cointegration<sup>3</sup> between states' taxes and their bases; given the long-run coefficients, estimation of short-run coefficients is attempted through error-correction models.<sup>4</sup> Variables are found to be integrated of order one. The coefficients of

log transformed variables provide direct estimates of tax buoyancy (Table 1).

Short-run tax buoyancy of states' own tax revenue is estimated at 0.76, reflecting a weak automatic stabiliser. Within own tax revenues, taxes on property and capital transactions, and the SGST have short-run buoyancies higher than unity, implying that they are effective automatic stabilisers. Sales taxes and excise duties have low short-run tax buoyancies, given the inelastic and nature of its major components like petrol and alcohol.

Long-run buoyancy is estimated at 1.06, implying that higher economic growth helps in containing fiscal deficits and reduces debt through higher tax revenue. Long-run tax buoyancy for all states' taxes is greater than one. Within these aggregate estimates are the large inter-state variations, ranging from a low of 0.72 to a high of 1.66. These estimates reflect successful efforts by some states to improve buoyancy and the need for others to catch up through reforms in tax architecture, widening the scope and tax base, and rationalising rates under the GST and efficiency in tax collection.



(Contd.)

<sup>2</sup> Buoyancy reflects the effect of both automatic stabilisers and discretionary policy changes; tax elasticity refers to the income effects of discretionary policy changes only.

<sup>3</sup> Cointegration method establishes long-run relationship between variables, if they are integrated of order 1.

<sup>4</sup> If variables are cointegrated, error correction model estimates the short run coefficients and deviation from the long run path and how much time does the system takes to revert to the equilibrium path.

**Table 1: Tax Buoyancy**

Item	Share in Total Own Tax Revenue (2019-20)	Tax buoyancy	
		Period: 1980-81 to 2018-19	
		Long Run	Short Run
<b>Own Tax Revenue</b>	<b>100.0</b>	<b>1.063***</b>	<b>0.764**</b>
<i>Of Which:</i>			
Taxes on Property & Capital Transactions	11.3	1.179***	1.371**
Taxes on Commodities and Services	88.2	1.054***	0.678**
<i>Of Which:</i>			
Sales Tax	23.2	1.052***	Not significant
State Excise	12.5	1.005***	0.628**
SGST	43.5	-	1.670**

\*\*\* and \*\* refers to statistical significance at 1 and 5 per cent level. GDP used as base.

**Notes:** 1. SGST includes IGST.

2. Tax Buoyancy of SGST is estimated using panel regression for period 2017-18 to 2019-20.

**Source:** RBI Staff Estimates.

**References**

Belinga V., D. Benedek, R. A. de Mooij and J. Norregaard (2014), "Tax Buoyancy in OECD Countries", IMF Working Paper 110.

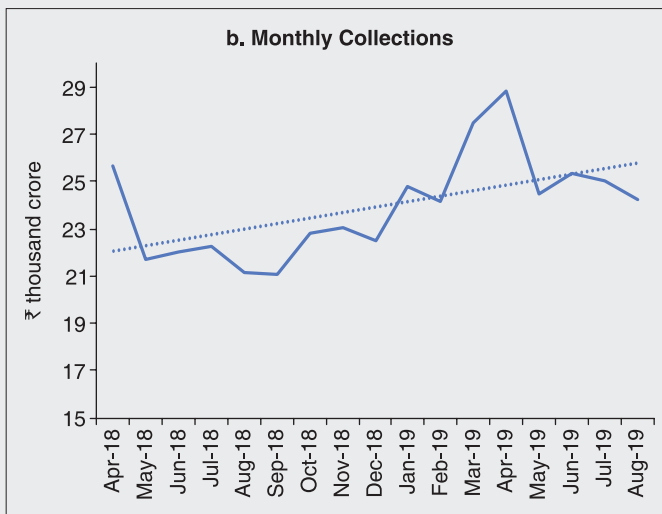
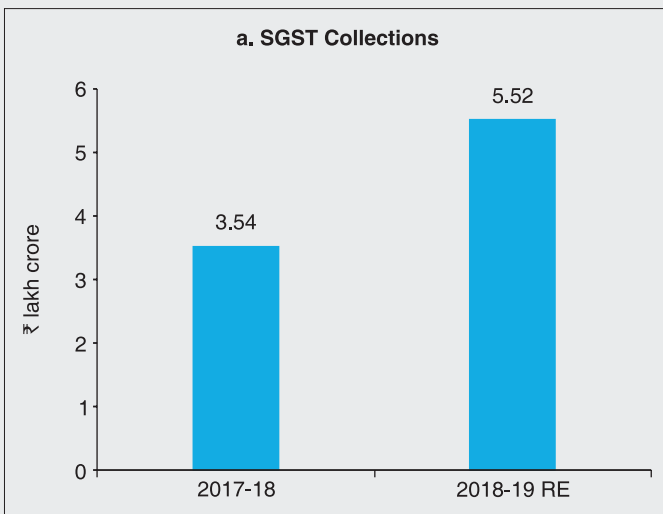
Dudine, Paolo and Joao Tovar Jalles (2017), "How Buoyant is Tax system? New Evidence from a Large Heterogeneous Panel", IMF Working Paper, January.

Rajaraman, Indira, Rajan Goyal and Jeevan Kumar Khudrakpam (2006), "Tax Buoyancy Estimates for India States", EPW, Vol. 41, Issue 16.

initial teething challenges associated with rate revisions and sharing pattern of IGST among states but they seem to have gained traction in 2018-19. On a monthly basis also, states' GST revenue seems to be stabilising after witnessing some initial volatility and is broadly on an uptrend (Chart III.5).

3.16 A cross-country event-study reveals that the GST tax to GDP ratio gained most traction in the year following the implementation (t+1) but the revenues settled downwards after two years *albeit* higher than pre-GST levels for most countries (Chart III.6).

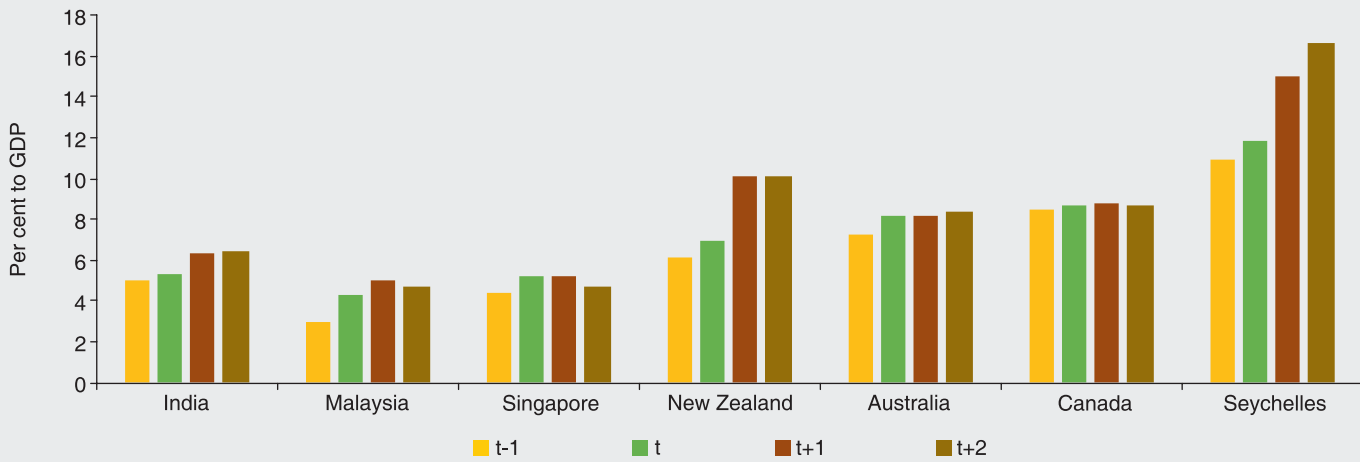
**Chart III.5: SGST Collections by States - Annual and Monthly**



**Note:** Monthly collections may not add to annual collections as the earlier figures were inclusive of tax devolution for GST while latter only shows the states' own GST revenue.

**Source:** RBI, Press Information Bureau.

Chart III.6: Cross-Country Performance of Goods and Services Tax Post its Implementation

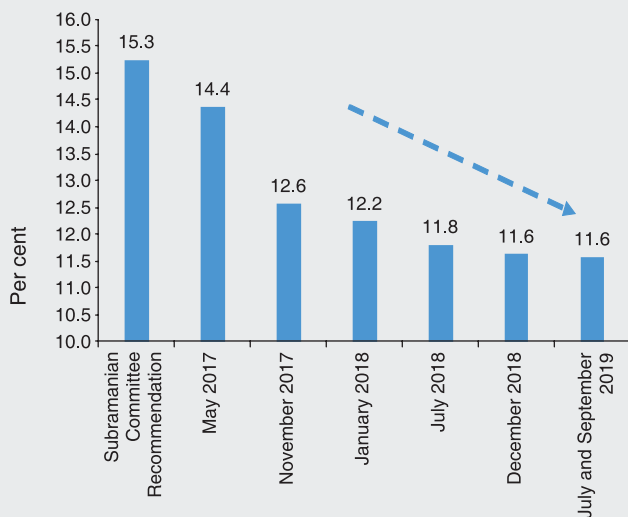


**Note:** GST was implemented in Malaysia, Seychelles, Canada, Singapore, Australia and New Zealand on April 1, 2015; January 1, 2002; January 1, 1991; April 1, 1994; July 1, 2000 and October 1, 1986, respectively. For India, taxes subsumed under GST have been used for effective comparison in 2016-17 and 2017-18 pre-GST period.

**Source:** IMF, World Bank, India – Budget documents of Centre and state governments.

3.17 In the case of India, GST collections have varied across states. Though the rationalisation of rates by the GST Council has brought down the effective weighted average GST rate from 14.4 per cent at the time of inception to 11.6 per cent; enhanced buoyancy has been achieved by widening the tax base and removing distortions (Chart III.7).

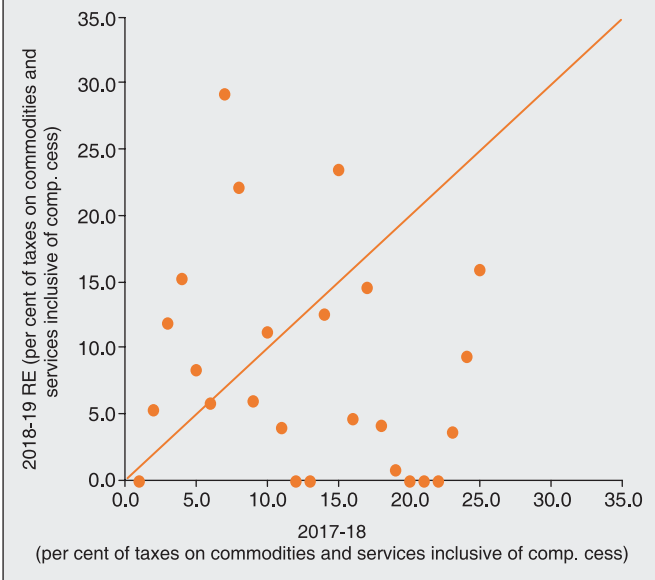
Chart III.7: Weighted Average (Effective) GST Rate



**Source:** Staff calculations based on data from CBIC and minutes of GST council meetings.

3.18 Barring a few states, however, the desired GST targets have proved elusive so far warranting compensation cess in the first two years of implementation. State-wise analysis shows that though the compensation cess increased in absolute amount in 2018-19 RE *vis-à-vis* 2017-18; as per cent of taxes on commodities and services, it declined for most of the states (with quite a few states lying below the 45 degree line in Chart III.8) and few states not requiring any compensation in 2018-19. This cushion, whereby states' revenue shortfall under GST remains protected for first five years, should be effectively utilised as the compensation cess is slated to be eliminated by 2021-22 as per GST (Compensation to States) Act. Concerted efforts towards raising GST revenue by plugging loopholes and mitigating IT glitches are important. Other steps could include putting in place an invoice-matching system to facilitate system validated input tax credit; fixing the

**Chart III.8: Compensation Cess for states in 2017-18 and 2018-19 RE**



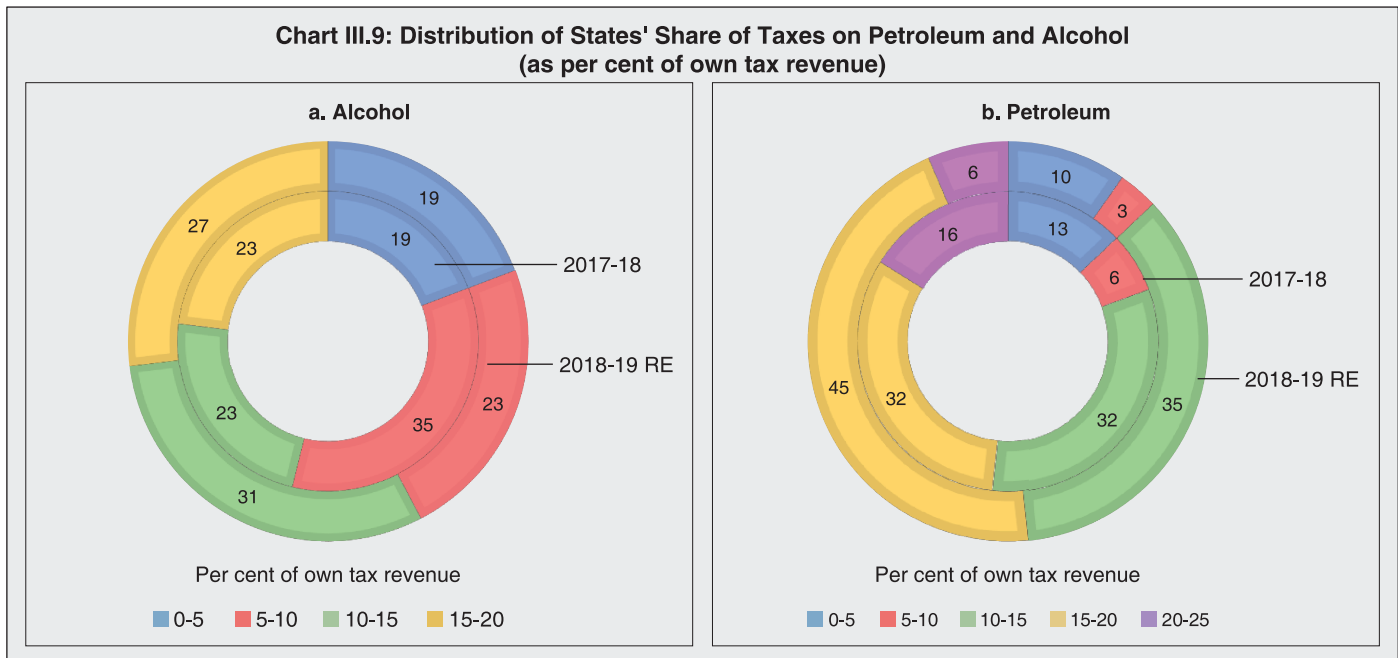
operational deficiencies in the payment module; alignment of system validations with the GST Acts and Rules; and alleviating system design deficiencies (CAG, 2019). The challenge for the GST Council is to

realise the full potential of GST for enhancing tax-GDP ratio and work on other areas of our economy to enhance its competitiveness (Das, 2019).

3.19 Restructuring of the old administrative set-up under VAT is the key to successful tapping of the full potential under GST. Accordingly, states may have to improve data analytics, particularly by using the GSTN network. Some states have started operating and exploiting their own databases under the GST regime to enhance revenue.

3.20 Currently, alcohol and petroleum are still out of the purview of GST. For a majority of the states, however, the sales tax on petroleum forms about 15-20 per cent of own tax revenue, while excise duty on alcohol accounts for around 10-15 per cent<sup>5</sup> (Chart III.9). Furthermore, the effective rates

**Chart III.9: Distribution of States' Share of Taxes on Petroleum and Alcohol (as per cent of own tax revenue)**



<sup>5</sup> This does not take into account fees for stamping, weights and measures applicable to liquor and VAT on alcohol, accordingly the actual collections might be higher than those reported here.



of taxes levied by states on petrol vary from state to state – from 16 per cent in Goa to 39 per cent in Maharashtra for petrol, and from 11 per cent in Mizoram to 28 per cent in Andhra Pradesh for diesel. On average, the effective tax rate levied by states is 28 per cent for petrol and 20 per cent for diesel. The challenge is to subsume these two major sources of revenue under GST while maintaining revenue neutrality, keeping in view its relevance to maintaining and rationalising states' debt.

### Own Direct Taxes

3.21 Direct taxes applied by states include taxes on income and taxes on property as well as capital tax (mainly stamp duty and registration fees). They constitute 11.7 per cent of own tax revenue, with stamp duties being the major component (10.5 per cent). Over the years, the share of taxes on income and expenditure has declined to low levels. Under this head is also included the agricultural income tax which currently is exempted from income tax, irrespective of the size of income, except those on plantations levied by states like Assam.<sup>6</sup> While the share of taxes on income is declining, collections in respect of taxes on profession, trade and employment are rising but with large inter-state variations.<sup>7</sup> The scope under tax base expansion for taxes on income and expenditure remains limited, thus, having minimal implications from the perspective of revenue mobilisation.

3.22 As regards stamp duties and registration fees, the reliance of state governments on revenue from these sources remains significant (more than 80 per cent of direct taxes and more than 10 per cent of own taxes), *albeit* with variation across states (Table III.2). Revenue from this source is a

**Table III.2: Stamp Duty Collections**

States	As per cent of Direct Taxes		As per cent of Own Tax Revenue	
	2000-01 to 2009-10	2010-11 to 2018-19	2000-01 to 2009-10	2010-11 to 2018-19
Andhra Pradesh	78.3	86.5	8.7	8.2
Arunachal Pradesh	28.0	38.7	1.4	0.8
Assam	28.0	33.4	2.7	2.1
Bihar	88.9	85.1	12.9	12.8
Chhattisgarh	75.2	75.1	7.4	7.0
Goa	88.8	89.3	5.8	11.6
Gujarat	71.1	68.6	7.5	9.3
Haryana	98.2	99.6	11.7	11.9
Himachal Pradesh	87.9	94.0	4.8	3.4
Jammu and Kashmir	90.6	89.2	2.6	3.3
Jharkhand	85.1	72.1	4.5	4.7
Karnataka	81.2	86.6	10.6	10.0
Kerala	89.5	92.2	9.7	8.6
Madhya Pradesh	75.6	75.8	10.3	10.6
Maharashtra	74.2	84.8	14.6	16.4
Manipur	15.5	24.2	2.7	1.5
Meghalaya	67.5	63.7	2.1	1.2
Mizoram	2.8	10.5	0.4	0.8
Nagaland	8.7	6.0	1.8	0.5
Orissa	52.2	55.4	4.9	4.6
Punjab	98.7	97.5	13.6	10.4
Rajasthan	85.5	88.9	9.4	8.6
Sikkim	14.7	40.1	1.7	1.7
Tamil Nadu	95.4	97.6	9.4	10.3
Telangana	-	88.5	-	8.1
Tripura	36.2	43.6	4.6	3.2
Uttar Pradesh	93.3	92.4	15.5	14.4
Uttarakhand	94.7	93.1	14.3	8.9
West Bengal	46.8	59.3	10.0	10.5
NCT Delhi	100.0	99.7	7.8	11.0
Puducherry	98.5	98.4	5.5	3.7
<b>All States</b>	<b>82.8</b>	<b>83.7</b>	<b>10.6</b>	<b>10.5</b>

Source: State Budget Documents.

<sup>6</sup> Not taxing agricultural income may encourage laundering of non-agricultural income as agricultural incomes for tax evasion (Kelkar, 2002; Niti Aayog 2017).

<sup>7</sup> Many states are not levying this tax at all, and therefore, the contribution from tax on income and expenditure is almost negligible.

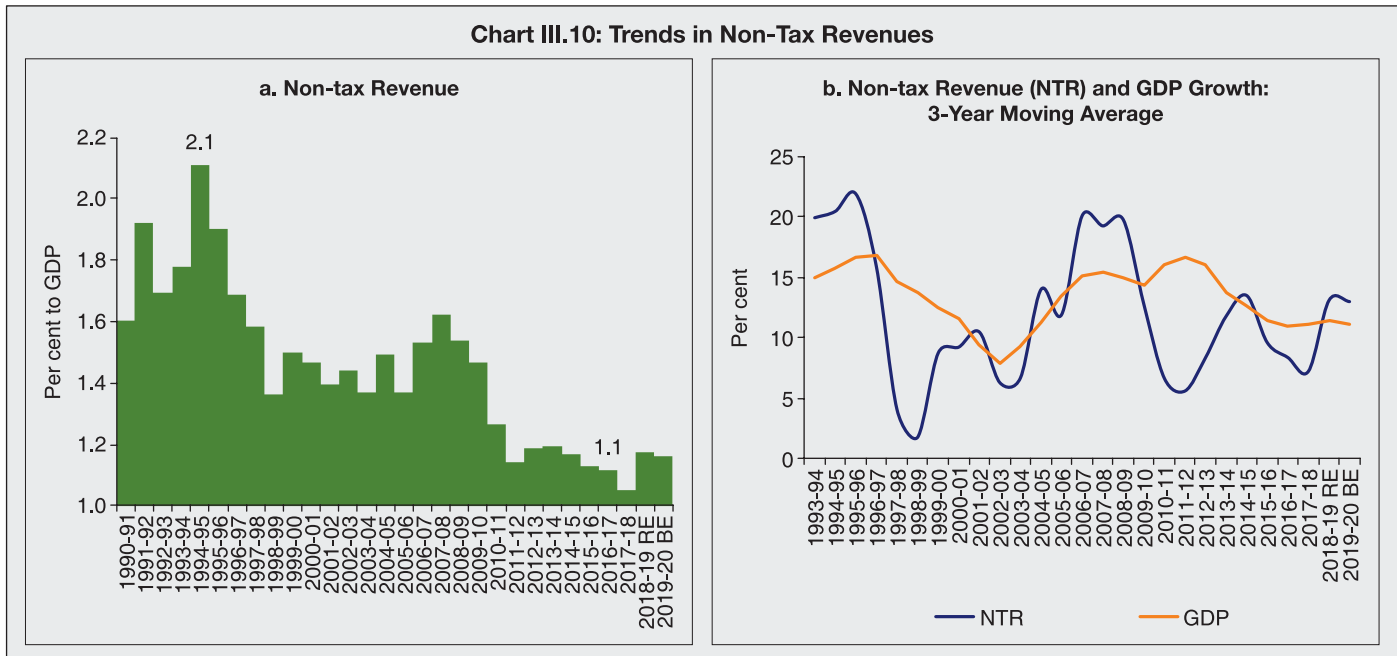
function of rates that broadly remain same for stamp duties with limited differentiation based on gender and size (Gol, 2015; Alm *et al.*, 2004). The variation in revenue from this source across states primarily comes from different registration fee rates and the benchmark valuation of properties on which these rates are applied. In most states, the benchmark valuation of the property is not market determined, providing an opportunity for states to increase their revenue by independent and market related valuation of properties. Initiatives like setting up of independent evaluation boards for land property, and one-time settlement scheme for settling pending undervaluation cases are used by certain states and may be considered by others so as to garner more revenue from this source.

## 2.2. States' Non-Tax Revenue

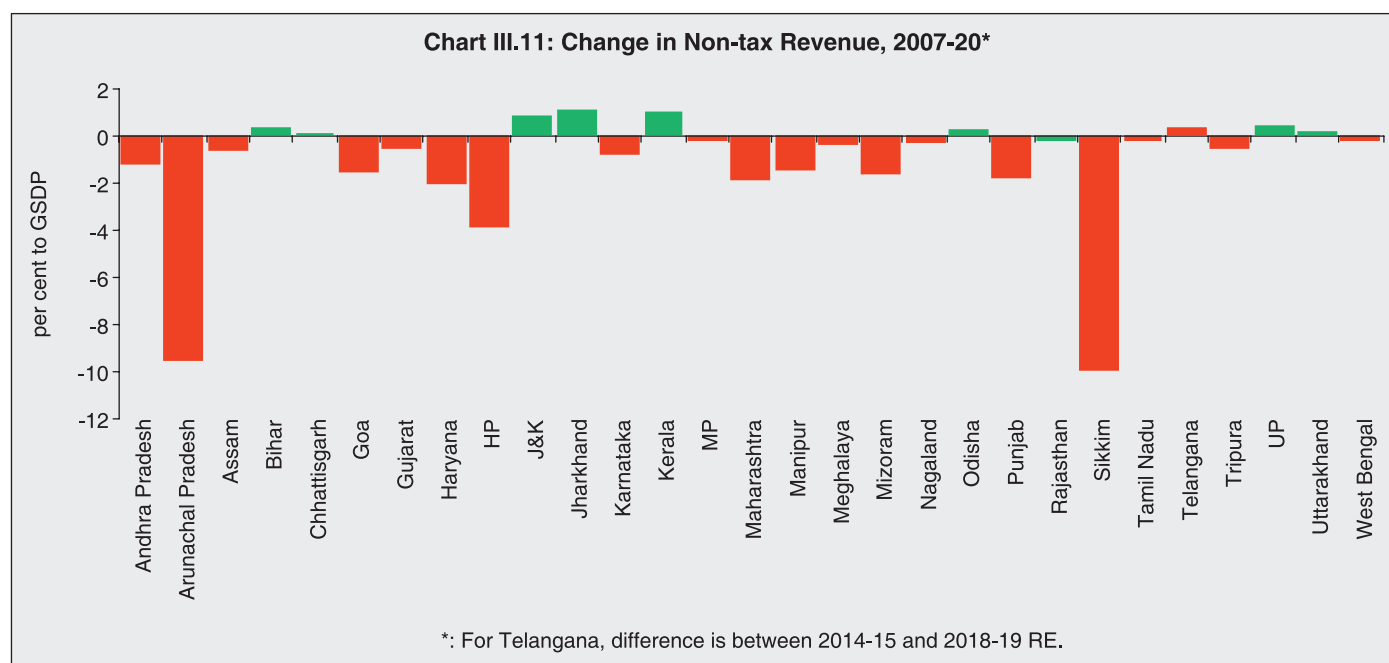
3.23 Non-tax revenue accounts for 8 percent of states' own total revenue and includes user charges on general, social and economic services, followed by interest receipts and dividends and profits. Unlike the Centre, states' non-tax revenue has remained volatile, dropping significantly over the last few decades (Chart III.10).

3.24 A majority of states have experienced a decline in non-tax revenue averaging 50 basis points of GSDP during 2007-2019<sup>8</sup> (Chart III.11).

3.25 The decline in non-tax revenue is mainly under general services, interest receipts and economic services. Economic services currently accounts for more than half of the non-tax revenue of states with a corresponding decline in the share of general



<sup>8</sup> This excludes two outlier states which exhibited very high decline in non-tax revenue during this period. 2007-08 was the peak year of non-tax revenues prior to global financial crisis.



services. Within economic services, the decline is marked under forestry and wild life, power and irrigation. Industry is the main non-tax revenue generating economic service sector (Table III.3).

3.26 Going forward, with limited scope for states to enhance own tax revenue, the scope for raising revenue lies more on non-tax sources, particularly, user charges on some economic services like power and irrigation. This may not only promote optimal usage of these services, but also help improve the quality of services by endowing states with resources to cover the associated administrative costs. Improving user charges collection does not necessarily mean higher rates; improving the compliance and efficiency in collection and billing of these charges through extensive and improved meterisation could also help achieve the same goal. States can also explore other ways to allow the private sector to exploit states' resources and put them into productive use after paying appropriate user

charges, thus presenting a win-win situation for both. Examples include utilisation of natural

**Table III.3: Non-Tax Revenue Composition**

	Per cent to GDP		Share (Per cent)	
	2007-08	2019-20 (BE)	2007-08	2019-20 (BE)
<b>States' Non-tax Revenue</b>	<b>1.60</b>	<b>1.16</b>	<b>100.0</b>	<b>100.0</b>
<b>1. Interest Receipts</b>	<b>0.26</b>	<b>0.12</b>	<b>16.4</b>	<b>10.4</b>
<b>2. Dividends and Profits</b>	<b>0.01</b>	<b>0.01</b>	<b>0.7</b>	<b>1.1</b>
<b>3. General Services</b>	<b>0.55</b>	<b>0.31</b>	<b>34.2</b>	<b>26.3</b>
<i>Of which: Lotteries</i>	<i>0.11</i>	<i>0.06</i>	<i>6.6</i>	<i>5.5</i>
<b>4. Social Services (i to ix)</b>	<b>0.16</b>	<b>0.13</b>	<b>10.2</b>	<b>11.4</b>
<i>Of which:</i>				
<i>Education, Sports, Art and Culture</i>	<i>0.05</i>	<i>0.04</i>	<i>3.0</i>	<i>3.1</i>
<i>Medical and Public Health</i>	<i>0.02</i>	<i>0.02</i>	<i>1.1</i>	<i>1.8</i>
<i>Urban Development</i>	<i>0.07</i>	<i>0.04</i>	<i>4.1</i>	<i>3.7</i>
<b>5. Fiscal Services</b>	<b>0.00</b>	<b>0.00</b>	<b>0.0</b>	<b>0.0</b>
<b>6. Economic Services (i to xvii)</b>	<b>0.61</b>	<b>0.59</b>	<b>38.5</b>	<b>50.9</b>
<i>Of which:</i>				
<i>Forestry and Wildlife</i>	<i>0.05</i>	<i>0.03</i>	<i>3.3</i>	<i>2.8</i>
<i>Major and Medium Irrigation Projects</i>	<i>0.04</i>	<i>0.03</i>	<i>2.4</i>	<i>3.0</i>
<i>Power</i>	<i>0.10</i>	<i>0.08</i>	<i>6.1</i>	<i>7.0</i>
<i>Petroleum</i>	<i>0.03</i>	<i>0.05</i>	<i>2.0</i>	<i>3.9</i>
<i>Industries</i>	<i>0.27</i>	<i>0.32</i>	<i>16.9</i>	<i>27.8</i>

resources like sand, land and mining resources as is being done by few states.

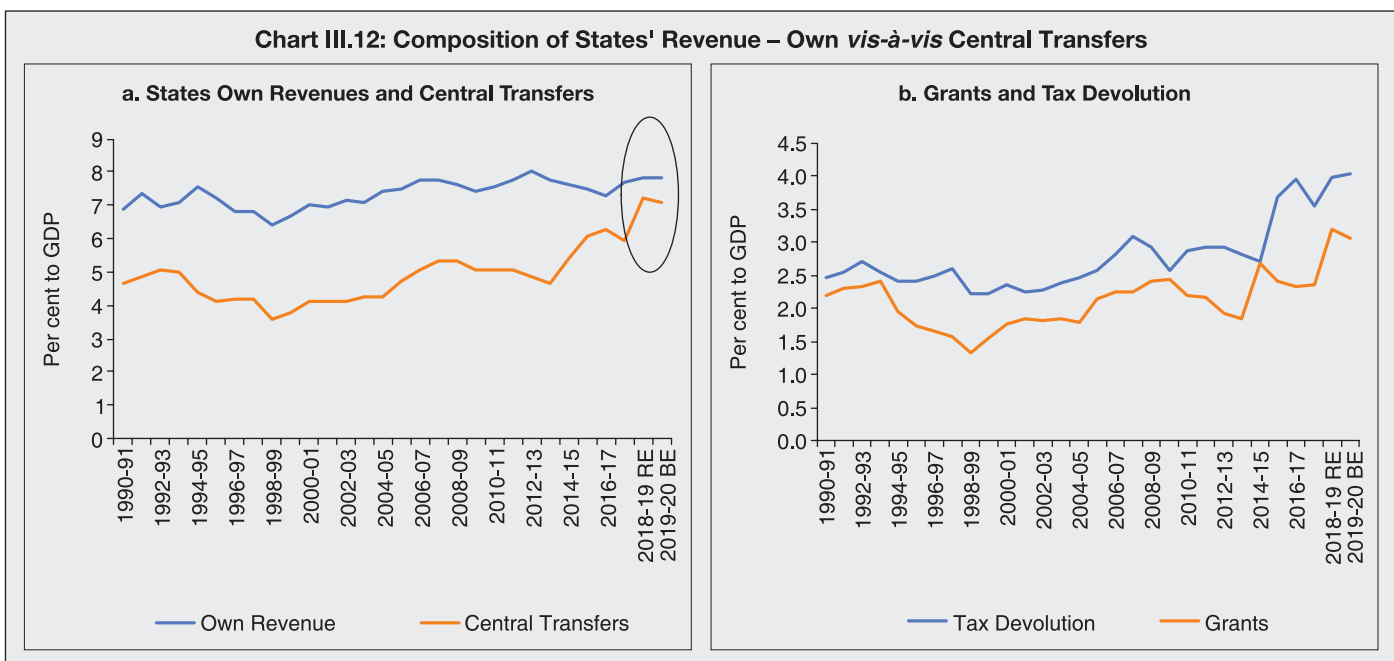
### 2.3. Central Transfers

3.27 Encapsulating the narrative up to this juncture, states' capacity to assume debt liabilities and service them in the future will increasingly hinge upon their revenue raising power in terms of indirect taxes including their share in GST and stamp duties. This medium-term budget constraint can certainly be relaxed by new sources of own-revenue more so on the non-tax front.

3.28 A supplemental source, outside states' revenue raising effort, is the federal transfers, which also assume importance in the context of medium-term sustainability. Additionally, these transfers mitigate imbalances among states, and between states and the Centre, equating the tax base all around. The success of a federal system lies in proportional

revenue raising capacity with responsibility at different levels of the government. In India, however, vertical imbalance exists historically, with the Centre mobilising higher taxes and states invested with greater responsibilities. Rebalancing mechanisms take the form of transfers to states from the Centre which comprise (a) tax devolution (at present, 42 per cent of divisible pool as recommended by FC-XIV); (b) grants recommended by the Finance Commission; and (c) grants and loans from the Centre to states outside the recommendations of the Finance Commission in the form of support to Centrally Sponsored Schemes (CSS).<sup>9</sup> Over the last three decades, the difference between the shares of states' own revenue and Central transfers in total aggregate revenue narrowed from 7.1 per cent and 4.2 per cent of GDP, respectively, during 2000-05 to 7.8 per cent and 7.2 per cent of GDP, respectively, by 2018-19 (Chart III.12).

Chart III.12: Composition of States' Revenue – Own *vis-à-vis* Central Transfers



<sup>9</sup> While grants from Centre to states are part of revenue receipts of states, loans from Centre to states are part of capital receipts.

**Table III.4: Trend in Central Transfers as a Ratio to Total Revenue and Expenditure of States**

(Ratio in per cent)

Item	(Average over the period)						2017-18	2018-19 RE	2019-20 BE
	1990-95	1995-2000	2000-05	2005-10	2010-15	2015-20			
1	2	3	4	5	6	7	8	9	10
<b>A. Central transfers to total revenue</b>	<b>40.1</b>	<b>36.9</b>	<b>37.0</b>	<b>40.2</b>	<b>39.3</b>	<b>46.0</b>	<b>43.6</b>	<b>47.9</b>	<b>47.5</b>
<i>of which</i>									
Tax Devolution	21.3	22.3	20.9	22.1	22.4	27.2	26.1	26.5	27.0
Grants	18.8	14.6	16.1	18.2	17.0	18.9	17.5	21.3	20.5
<b>B. Central transfers to total expenditure</b>	<b>31.7</b>	<b>27.6</b>	<b>26.6</b>	<b>33.6</b>	<b>33.3</b>	<b>37.8</b>	<b>36.5</b>	<b>39.5</b>	<b>39.8</b>
<i>of which</i>									
Tax Devolution	16.9	16.7	15.0	18.5	18.9	22.3	21.8	21.9	22.6
Grants	14.9	10.9	11.6	15.2	14.3	15.5	14.6	17.6	17.2

**Note:** 1. Central transfers include tax devolution and grants to states.  
2. Total revenue include own tax revenue, own non-tax revenue, tax devolution and grants from the centre.  
3. Total expenditure include revenue expenditure, capital outlay and loans and advances of states.

**Source:** Reserve Bank of India, 'State Finances: A Study of Budgets.'

3.29 Central transfers (tax devolution plus grants) declined during the 1990s but have gone up thereafter to constitute close to half of states' revenue during 2015-20 (Table III.4).

### Tax Devolution

3.30 Within overall Central transfers, the share of tax devolution is predominant at 27 per cent of total revenue of states. Following the recommendations of the FC-XI, the coverage of shareable taxes increased to all taxes as against only income tax and excise duties earlier.<sup>10</sup> While the focus of FC-XII was on finance commission grants, the FC-XIII recommended an increase in states' share in tax devolution to 32 per cent from 30.5 per cent. The FC-XIV further increased this share to 42 per cent, subsuming some Plan grants

in tax devolution and discontinuing sector-specific grants<sup>11</sup> (Table III.5).

**Table III.5: Tax Devolution: Changing Pattern**

(Per cent)

Finance Commission Period	Income Tax (per cent)	Basic Excise Duties (per cent)	Number of Commodities Covered
1	2	3	4
FC -I (1952-57)	55.0	40.0	3
FC-IV (1966-69)	75.0	20.0	All
FC-VIII (1984-89)	85.0	45.0 *	All
FC-X (1995-2000)	77.5	47.5 #	All
All Central Taxes**			
FC-XI (2000-2005)	29.5		
FC-XII (2005-2010)	30.5		
FC-XIII (2010-2015)	32.0		
FC-XIV (2015-2020)	42.0		

\*: 40 per cent of the net proceeds to be distributed while the remaining 5 per cent would be earmarked for the non-plan revenue deficit states.

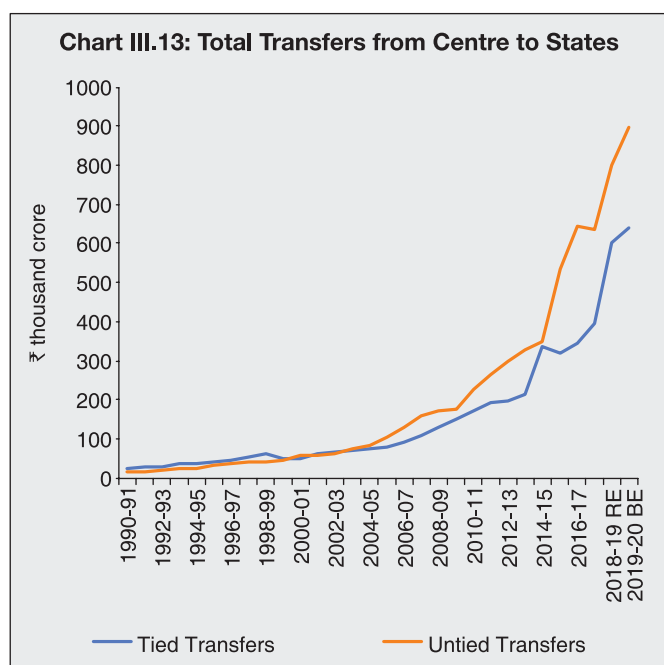
#: 40 per cent of the net proceeds to be distributed while the remaining 7.5 per cent would be earmarked for the non-plan revenue deficit states.

\*\* : share of states in net proceeds of all shareable union taxes and duties.

**Source:** Finance Commission Reports.

<sup>10</sup> FC-XI suggested an indicative ceiling of overall transfers to states at 37.5 per cent of the gross revenue receipts of the Centre for the first time.

<sup>11</sup> This was made under the presumption that tax devolution should be the primary channel of resource transfer to states as it is formula based and conducive to sound fiscal federalism. It served the twin objectives of increasing unconditional transfers to states without affecting the fiscal space of the Union (Reddy *et al.*, 2019).



3.31 Although the FC-XIV increased tax devolution, it was essentially a compositional shift from tied to untied transfers<sup>12</sup> (Reddy *et al.*, 2019) (Chart III.13).

3.32 The levy of cesses and surcharges by the Union, which are outside the divisible pool, neutralises the increase in tax devolution

recommended by successive Finance Commissions. The proceeds of cesses and surcharges, which constituted only 2.3 per cent of the gross tax revenue of the Centre in 1980-81, has increased to 15 per cent in recent years (Table III.6). The transition to GST has seen the introduction of new cesses on imports to make up for the cesses subsumed under GST (Reddy *et al.*, 2019). Although not part of divisible pool, some part of this are directed toward states' welfare.

### Grants and Loans

3.33 Grants constitute around 20 per cent of the total revenue of states. Finance Commission recommended grants account for 18.7 per cent of total grants in 2018-19 (0.6 per cent of GDP). Notably, non-Finance Commission grants, which constitute the major portion at around 81.3 per cent of total grants (2.6 per cent of GDP in 2018-19), are routed through plan schemes and

**Table III.6: Trend in Special Levies (Cess and Surcharges) by the Central Government**

(₹ crore)

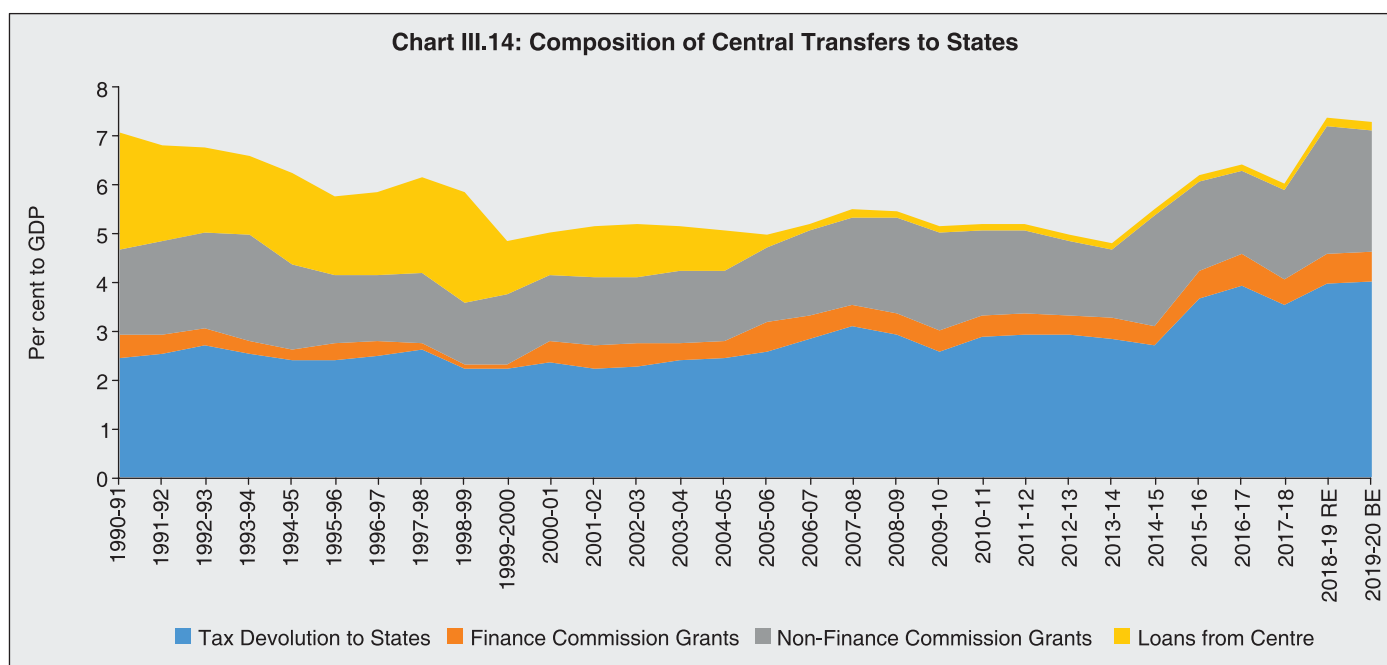
Item	1980-81	1990-91	2000-01	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 RE	2019-20 BE
1	2	3	4	5	6	7	8	9	10	11	12
1. Cess	-	-	-	72,200	76,300	83,900	132,658	173,308	149,164	183,348	204,463
2. Surcharge	-	-	-	19,500	28,000	31,900	39,053	44,537	54,151	142,672	164,648
3. Total Cess & Surcharge (1 + 2)	298	3,334	5,655	91,700	104,300	115,800	171,711	217,844	203,315	326,020	369,111
4. Centre's Gross tax revenue (GTR)	13,149	57,576	188,603	1,036,200	1,138,700	1,244,900	1,455,648	1,715,822	1,919,009	2,248,175	2,461,195
5. Divisible pool	12,851	54,242	182,948	944,500	1,034,400	1,129,100	1,283,937	1,497,978	1,715,694	1,922,155	2,092,084
6. Share of Cess & Surcharge in Centre GTR (Per cent)	2.3	5.8	3.0	8.8	9.2	9.3	11.8	12.7	10.6	14.5	15.0
7. Devolution to States	3,790	14,241	50,737	291,500	318,200	337,800	506,193	608,000	673,006	761,454	809,133
8. States' Share (Per cent) in Centre GTR	28.8	24.7	26.9	28.1	27.9	27.1	34.8	35.4	35.1	33.9	32.9

Note: '-' Nil

Source: Report of the FC-XII and Union Budget, GoI, various issues.

<sup>12</sup> Untied transfers are taken as tax devolution and portion of revenue deficit grant in FC grants, while tied transfers are FC grants excluding revenue deficit grants, non FC grants, and loans from the Centre.





Central Government Ministries for Centrally Sponsored Schemes (CSS) and Central sector schemes (Chart III.14).

3.34 Loans from the Centre to states, which is the remaining component of transfers<sup>13</sup>, have gradually come down with discontinuation of Plan loans from the Centre since 2005-06 in line with the recommendations of FC-XII. They constituted only 0.17 cent of GDP in 2018-19.

3.35 The current slowdown in the economy is likely to have implications for tax devolution to states. The corporate tax and GST rate cuts, while are important to boost investment, may result in revenue loss for states in 2019-20, if not compensated by states' own efforts towards revenue mobilisation. As regards grants, uncertainty with regard to the timing

and quantum of receiving the funds hinders effective expenditure planning and utilisation and is generally reflected in a tendency to over-budget on the part of states<sup>14</sup> (Refer Annex in Chapter II). Adequate revenue to states on this account and its productive usage is crucial for achieving sustainable levels of debt in the medium-term. It will help in reducing their dependence on market borrowings and address fiscal shocks on account of schemes like UDAY or invocation of guarantees, if any, as discussed in subsequent sections.

### 3. States' Liability Burden: Power Distribution

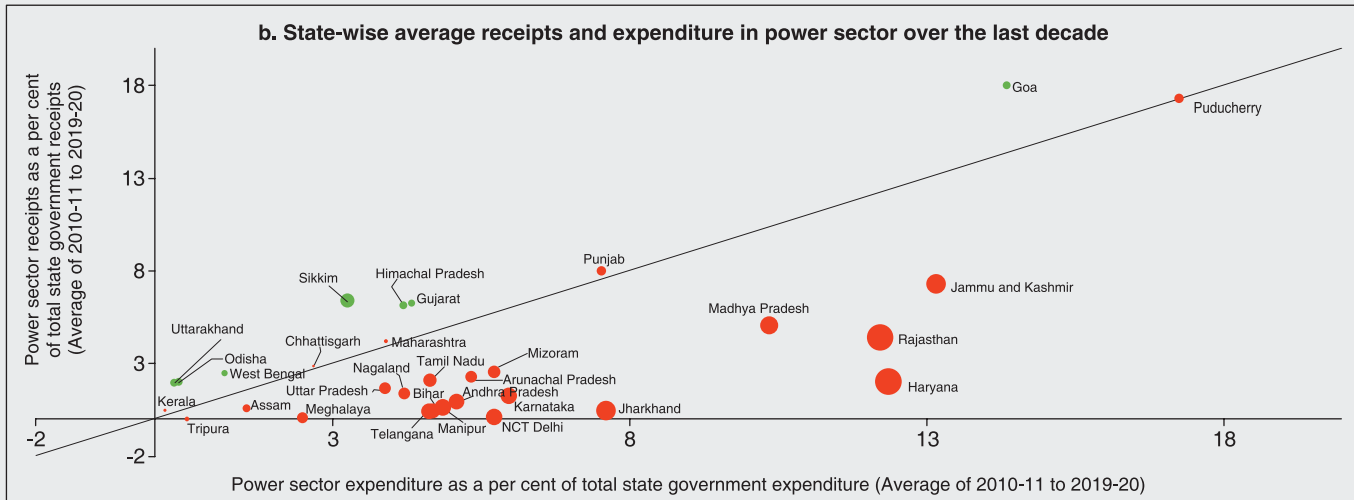
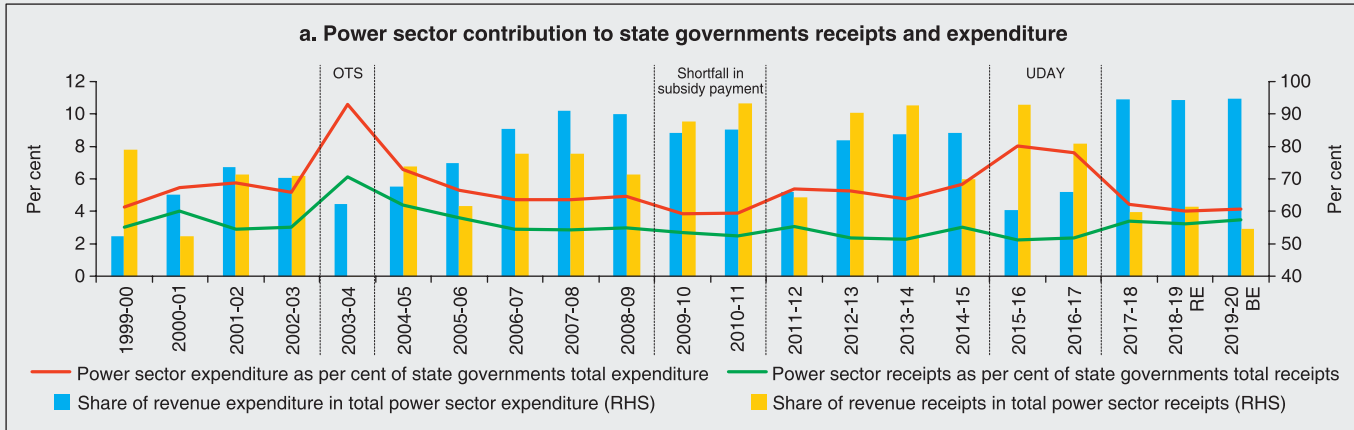
3.36 State governments' expenditure on the power sector is largely in the form of subsidies for agriculture and domestic customer segments and loans and advances

<sup>13</sup> Technically speaking, this component of transfers is a component of capital receipts of states, yet is covered under this section to complete the analysis of transfers.

<sup>14</sup> As per states, along with uncertainty with regard to transfer dates, the criteria of transferring the funds to concerned departments within 15 days of receipt prevents states from spending it effectively, with the actual expenditure remaining less than the budgeted expenditure.



Chart III.15: Power Sector Contribution to State Finances



**Note:** 1. Receipts include taxes on electricity and recovery of loans and advances. Expenditure includes revenue expenditure and loans and advances.  
 2. Size of the bubble indicates net contribution (receipts - expenditure) from the power sector as a per cent of total receipts of the state excluding receipts from the power sector. Green colour bubbles indicate power sector is a net contributor to the state exchequer and red colour bubbles indicate that the state has a net outgo to the sector.

**Source:** RBI, State Finances: A Study of Budgets (Various issues).

to distribution companies (DISCOMs). At the same time, they benefit from revenue receipts from taxes and duties on electricity. For all states taken together, expenditure on power has always exceeded receipts from the sector. In states like Uttarakhand, Odisha, West Bengal, Gujarat, Himachal Pradesh, Sikkim, Chhattisgarh and Goa, however, the sector is a net contributor to the state exchequer (receipts exceed expenditure). Total power

sector expenditure by all states have shown a significant rise in 2003-04, 2015-16 and 2016-17, with UDAY and like schemes altering the composition of states' spending in favour of capital expenditure<sup>15</sup> (Chart III.15).

### 3.1 Power Distribution Utilities

3.37 Despite wide ranging reforms (Annex III), power distribution remains the weakest link in the sector's value chain, weighed down

<sup>15</sup> In restructuring programs, debt of utilities is taken over by the state either in the form of grants (revenue expenditure) or long-term financing of debt or equity (capital expenditure). In case of UDAY, DISCOMs' debt was taken over largely in the form of state government debt initially (refer Box III.2) resulting in higher capital expenditure.

by consistent revenue gaps, burgeoning losses and unsustainable debt levels. This, in turn, is impacting the upstream power generation companies that suffer from delays in payment of dues.

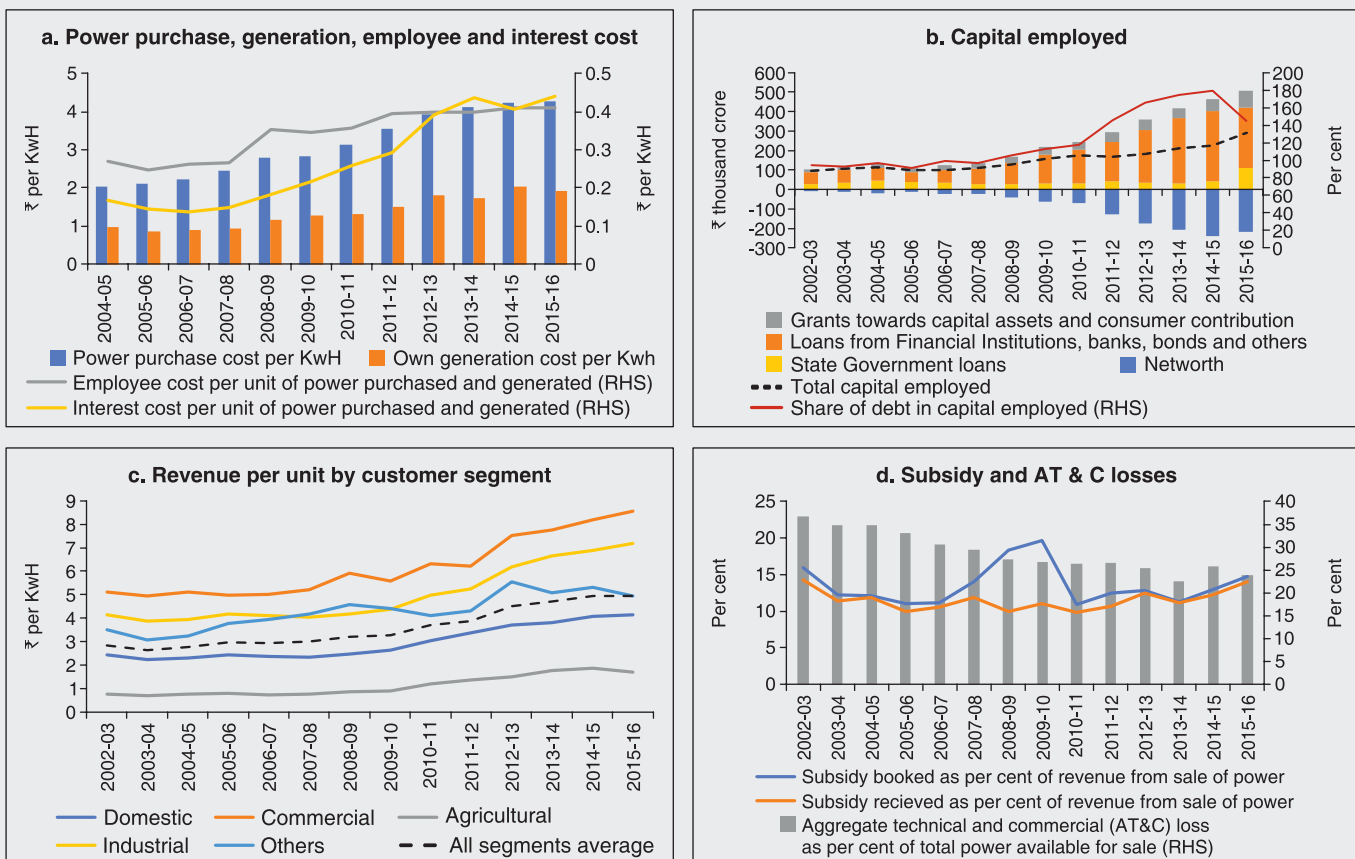
3.38 Historically, the financial performance of state-level power distribution utilities<sup>16</sup> has suffered due to escalating costs and insufficient revenue mobilisation. On the cost side, power purchase cost (that occupies a dominant share in total cost) has increased significantly over the years, while the burden of interest expenses and personnel costs has been consistently high (Chart III.16 a and b).

On the revenue side, pricing by utilities is set below the actual cost for agricultural power and domestic (household) sectors in order to make power affordable for them, with the gap met through a combination of direct subsidy transfers and cross-subsidy from higher tariffs applied to industry. Utilities are unable to monetise the entire power supplied by them. Technical and commercial losses are high due to lack of investment in metering technology, infrastructure and theft (Chart III.16 c and d).

### 3.2 Impact of Power Distribution Restructuring

3.39 Financial restructuring of state power distribution utilities has been a regular feature

Chart III.16: State Power Distribution Utilities Cost, Capital Employed and Revenue - Stylised Evidence



Source: Power Finance Corporation (PFC) Report on the Performance of State Power Utilities (various issues).

<sup>16</sup> State Electricity Boards (SEBs) in the pre-unbundling era and Distribution Companies (DISCOMs) after the SEBs were unbundled into separate generation, transmission and distribution companies.

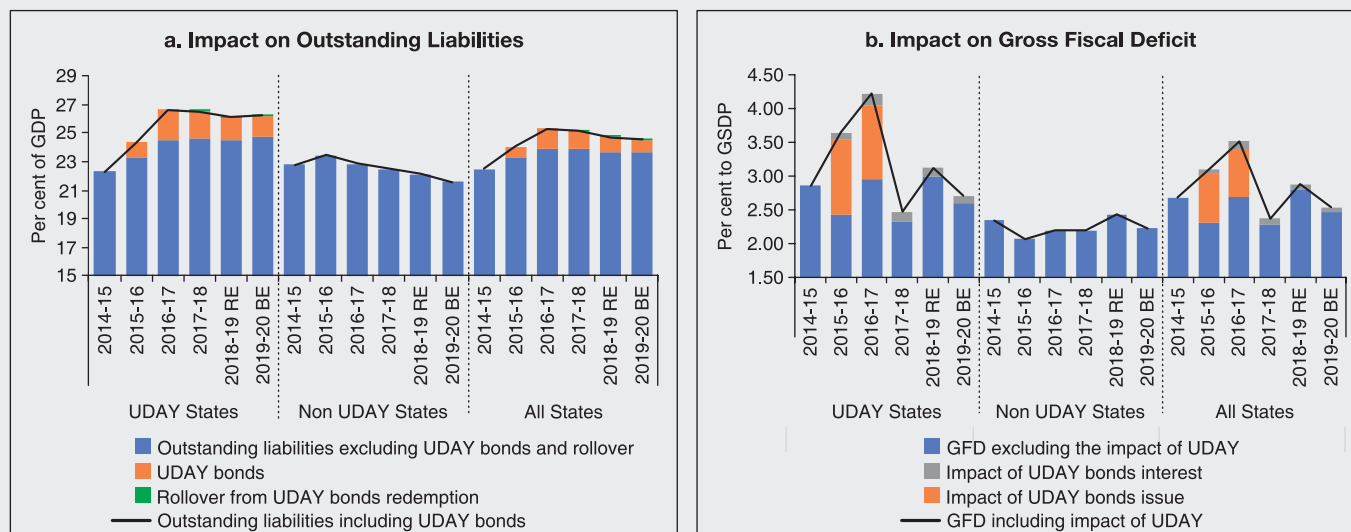
in the past – One Time Settlement (OTS) in 2003; Financial Restructuring Plan (FRP) in 2012; and UDAY in 2015. These schemes significantly impacted state finances.

3.40 The OTS<sup>17</sup> of 2003 caused deterioration in states' debt position from 2003-04 till 2014-15. The FRP<sup>18</sup> of 2012 expanded states' outstanding guarantee liabilities without improving the financial performance of utilities. By 2014-2015, power distribution utilities had accumulated losses of ₹3.8 lakh crore and outstanding debt of ₹4.3 lakh crore, with banks reluctant to provide finance for additional losses<sup>19</sup>.

3.41 Under UDAY, which encompasses all states / union territories except West Bengal, Odisha and Delhi, the scope of debt

restructured was larger than under earlier programmes – state governments took over 75 per cent of outstanding liabilities of DISCOMs in the form of grants or equity. States that did not need debt restructuring were given the flexibility to enter into operational turnaround agreements. 16 states (including all the seven FRP states) signed comprehensive financial and operational turnaround agreements under the programme, which was funded through non-SLR UDAY bonds of ₹2.1 lakh crore. Finances of these states in the bond issuance years (2015-16 and 2016-17) were significantly impacted; interest payments, redemptions and DISCOMs' loss funding<sup>20</sup> continue to impact state finances on an ongoing basis (Chart III.17).

Chart III.17: Fiscal Impact of UDAY Programme



**Note:** UDAY states include 16 states that entered comprehensive operational and financial turnaround agreements.  
**Source:** RBI State Finances: A Study of Budgets (Various issues)

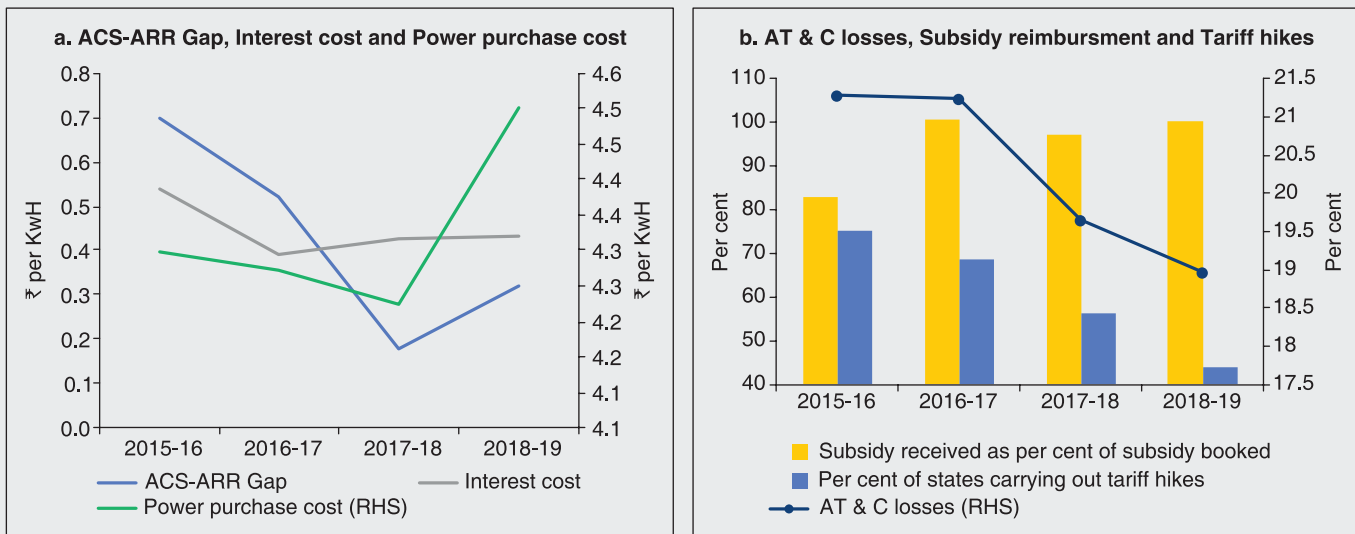
<sup>17</sup> Under One Time Settlement (OTS) of 2003, the outstanding dues of State Electricity Boards (SEBs) to Central Power Sector Undertakings were securitised (power bonds with SLR status).

<sup>18</sup> The Financial Restructuring Plan (FRP) of 2012, necessitated to enable DISCOMs to meet their short-term debt obligations, principally added to state governments' outstanding guarantees in 2012-13 and 2013-14 as seven state governments – Andhra Pradesh, Punjab, Rajasthan, Uttar Pradesh, Haryana, Tamil Nadu and Bihar – guaranteed the issuance of bonds by DISCOMs to their lenders. Jharkhand conveyed its willingness to join the scheme but never came on board.

<sup>19</sup> Press information bureau, November 05, 2015.

<sup>20</sup> Under UDAY, state governments are mandated to fund a progressively higher share of future DISCOM losses from their own finances. The share of losses to be funded increases from 5 per cent in 2017-18 to 50 per cent by 2020-21.

Chart III.18: Financial Performance of DISCOMs in Post-UDAY Period and Contributing Factors



**Note:** Data pertains to 16 states that entered into comprehensive operational and financial turnaround agreements.  
**Source:** UDAY Website, Ministry of Power.

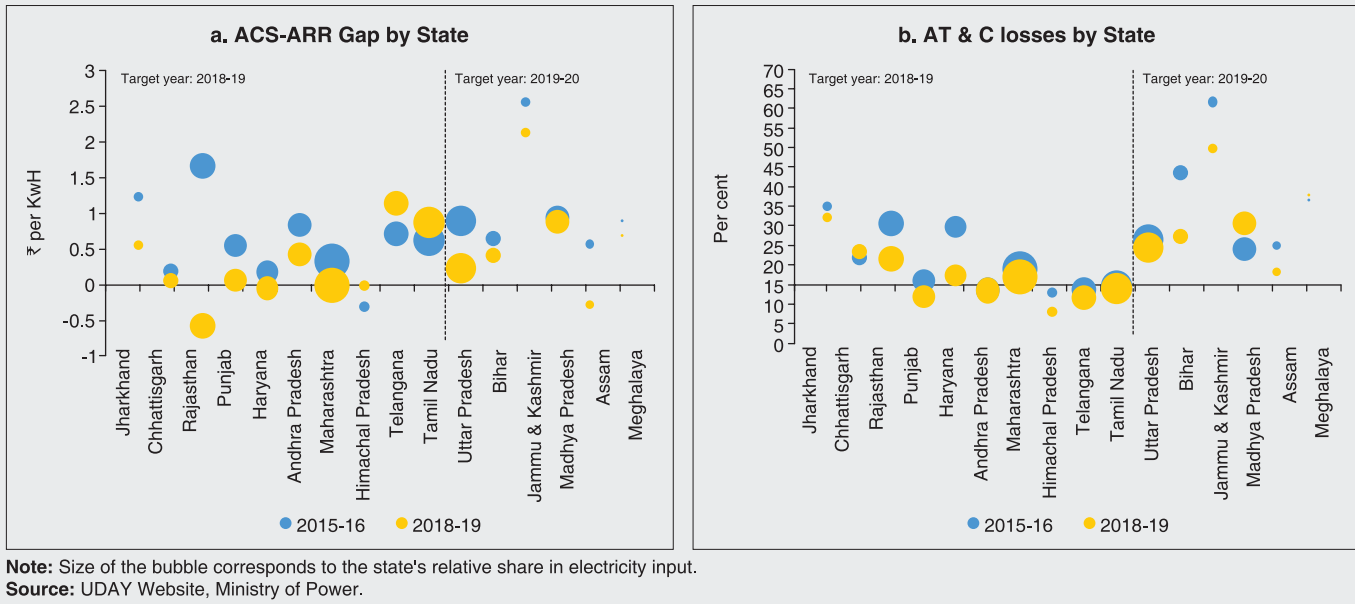
3.42 The performance of state DISCOMs exhibited significant improvement in reduction of revenue gaps by 2017-18, though some of the gains were reversed in 2018-19 by a sharp increase in power purchase cost. Overall by 2018-19, revenue gaps have reduced by 54 per cent from savings in interest cost, reduction in Aggregate Technical and Commercial (AT&C) losses, tariff hikes and revenue from grants (refer Box III.3). All 16 states have carried out tariff hikes since the start of the program, though the momentum of hikes has reduced from the initial years (Chart III.18).

3.43 Almost all states have registered an improvement in reducing the Average cost of supply – average realisable revenue (ACS-ARR gap) and in bringing down AT & C losses. However, they lag behind in eliminating the ACS-ARR gap and bringing AT & C losses to below 15 per cent by 2018-19 / 2019-20 as prescribed by the UDAY agreements (Chart III.19).

3.44 With the coupon rate on UDAY bonds at a premium over those on SDL bonds, the cost of debt servicing has gone up for the UDAY states (Chart IV.20a). The impact on state finances is likely to continue much beyond the terminal year due to interest payment on UDAY bonds and redemption of these bonds (Chart IV.20b).

3.45 Outstanding dues of DISCOMs towards power purchases have risen sharply in the recent period, after registering decline immediately post UDAY (Chart III.21). This could be an indication of financial stress in some DISCOMs, entailing the risk of fiscal surprise from their future bailouts. Another potential impact from UDAY could materialise from takeover of incremental losses of DISCOMs as mandated in UDAY agreements, particularly as the benefit of grants to supplement revenues will not be available for some states (Box III.2).

Chart III.19: State-wise Performance of DISCOMs Post UDAY: ACS-ARR Gap and AT & C Losses

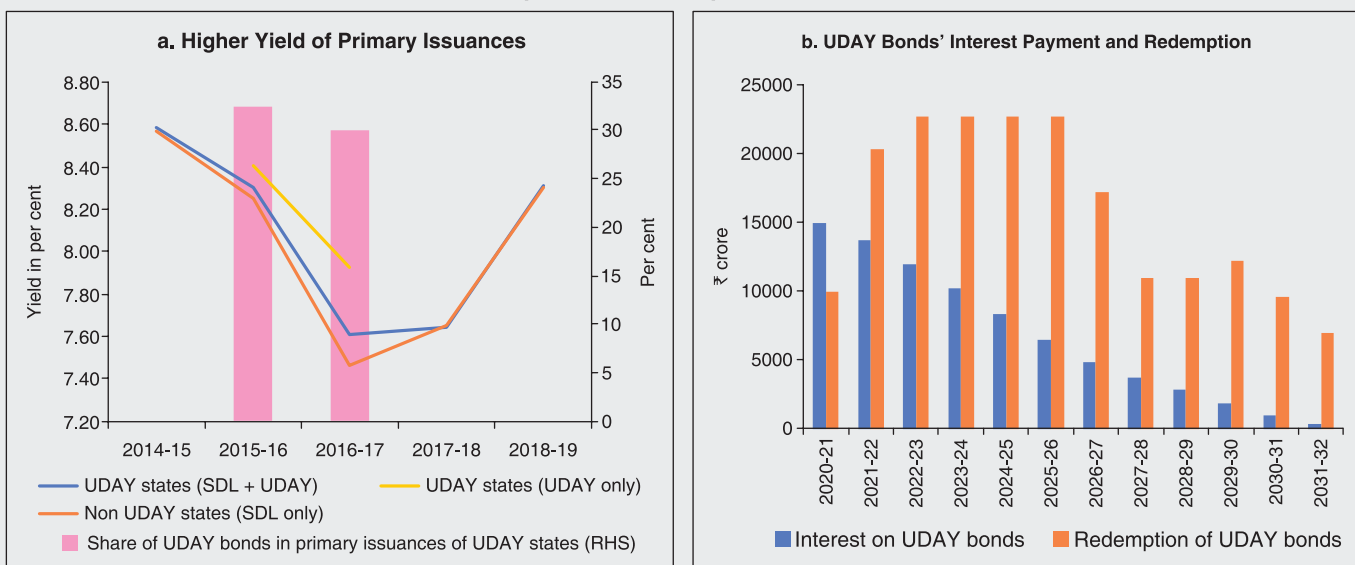


#### 4. Guarantees

3.46 State governments provide off-budget support to State Public Sector Enterprises (SPSEs) through guarantees<sup>21</sup> on their

borrowings from financial institutions. While these guarantees help states undertake capital expenditure through the SPSEs, weak cost recovery mechanisms could render them a source of fiscal risk stemming from

Chart III.20: Expected Fiscal Impact on States from UDAY



<sup>21</sup> Guarantees are different from off-budget liabilities that states undertake — where both interest and repayment are borne by the state government, though the borrowing is reflected in the books of SPSEs. There is limited information on these off-budget liabilities. Apart from guarantees issued to PSEs by state governments, these are also issued to municipal bodies, cooperative institutions, among others.

**Box III.2: Risks from Future Takeover of Losses under UDAY**

While the impact of UDAY on state finances from interest payments and redemptions is predictable, the impact of future losses takeover is inherently uncertain as it is dependent upon the realised financial performance of DISCOMs. State governments are mandated to fund a progressively greater share of DISCOM future losses from their own finances and prevent ballooning of losses on DISCOMs' books. As per this provision, states were supposed to provide funding of ₹ 2,726 crore in 2018-19, though incomplete compliance with this provision has resulted in less than half of this amount being funded (Chart 1).

The impact of this provision on state finances could increase significantly in 2019-20 and 2020-21 due to: i) higher share of losses to be funded; and ii) reduction in revenue benefits to DISCOMs from the conversion of state government debt into grants on account of varied debt restructuring models adopted by state governments.

The phased conversion of debt into equity or grant affects the composition of state government expenditure and receipts and impacts the revenue deficit (the gross fiscal deficit and debt position are not impacted due to compensating entries) (Chart 2a). The impact on DISCOMs' financials is also a factor as they will continue to hold a share of the debt restructured till 2019-20, while generating revenue from grants till 2020-21 (Chart 2b).

The reduction in revenue from grants for DISCOMs in 2018-19 to 2020-21 could potentially increase DISCOM losses, particularly for states of Uttar Pradesh, Telangana, Rajasthan, Jharkhand and Andhra Pradesh. This could entail a significant fiscal outgo with a greater share of these losses mandated to be funded by states. This makes it incumbent upon states to take the necessary steps for the turnaround of DISCOMs and to eliminate revenue gaps in a time-bound manner.

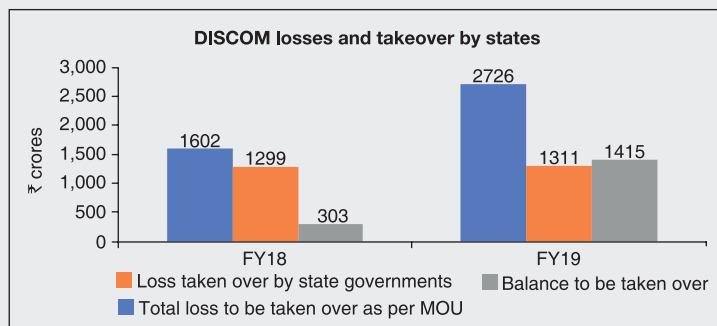
**Chart 1: DISCOMs' Loss Takeover Schedule and Impact**

**Chart 1: DISCOMs' Loss Takeover Schedule and Impact**

Year	Share of previous year's DISCOM loss to be taken over by the state
2017-18	5 per cent
2018-19	10 per cent
2019-20	25 per cent
2020-21	50 per cent

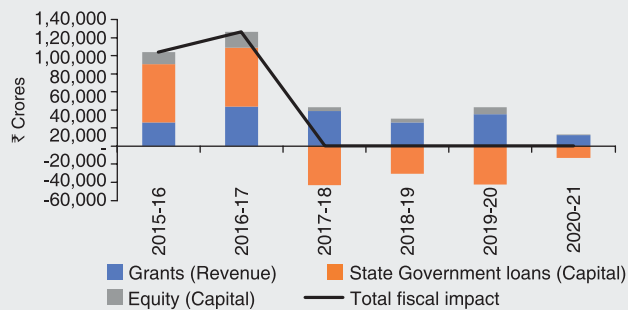
**Note:** For states of Madhya Pradesh, Assam and Meghalaya, the loss take over schedule is offset by one year.

**Source:** UDAY Website, Ministry of Power.

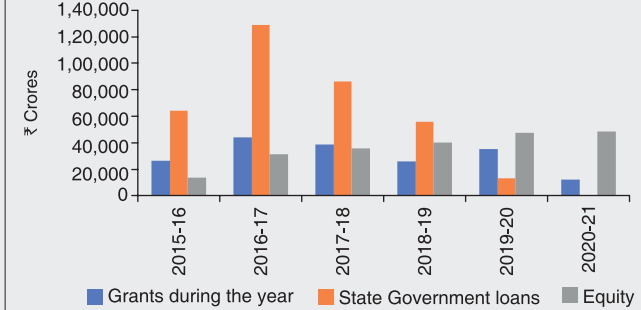


**Chart 2: Impact of Phased Debt Restructuring Model**

**a. Impact on State Governments Budgets**



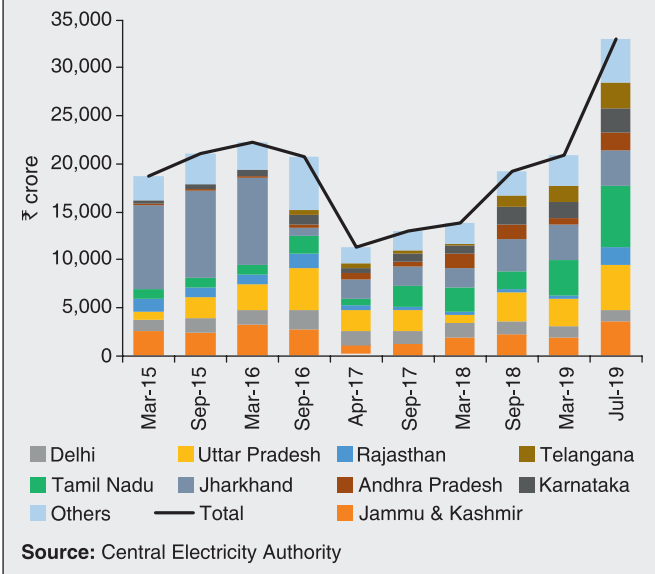
**b. Impact on DISCOMs Financials**



**Source:** UDAY MOUs, Ministry of Power



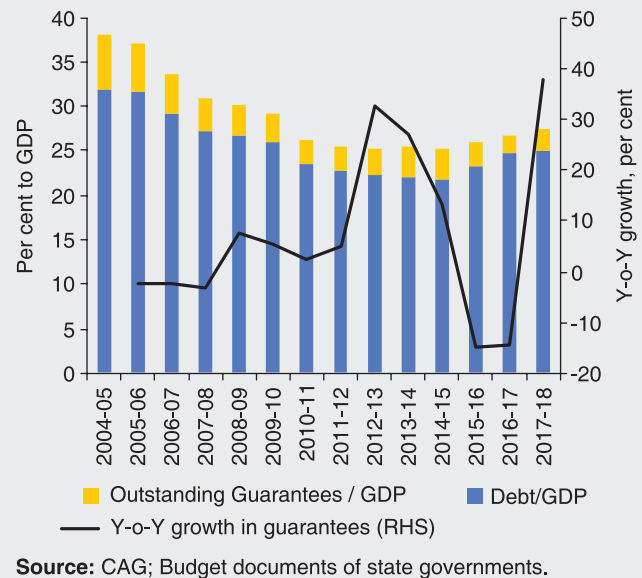
**Chart III.21: Outstanding Dues of Power Utilities to Central Power Sector Undertakings**



their invocation, since they impact states' debt position through the  $\Delta O_t$  component of equation (1) on page 27. There are significant discrepancies across states with regard to the quality and timeliness of guarantees data. Data obtained from the reports by the CAG<sup>22</sup> and supplemented by data directly obtained from state government finance departments indicate that outstanding guarantees of states plummeted from 6.4 per cent of GDP at end-March 2005 to 2.0 per cent of GDP by end-March 2017. In 2017-18, however, guarantees rose to 2.5 per cent of GDP with a year-on-year growth of 37.7 per cent (Chart III.22).

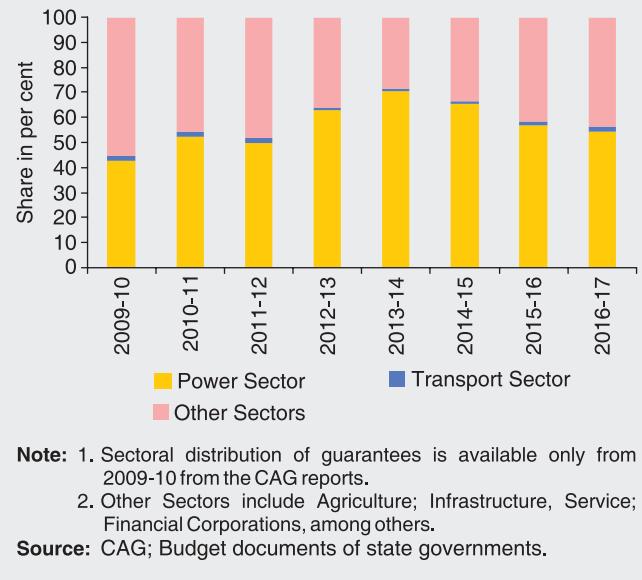
3.47 In terms of the sectoral distribution of exposure, the power sector remains dominant – accounting for over 60 per cent of total outstanding guarantees, on average (Chart III.23). For a few states, it accounted for over 80 per cent – followed by the transport sector.

**Chart III.22: Outstanding Guarantees**



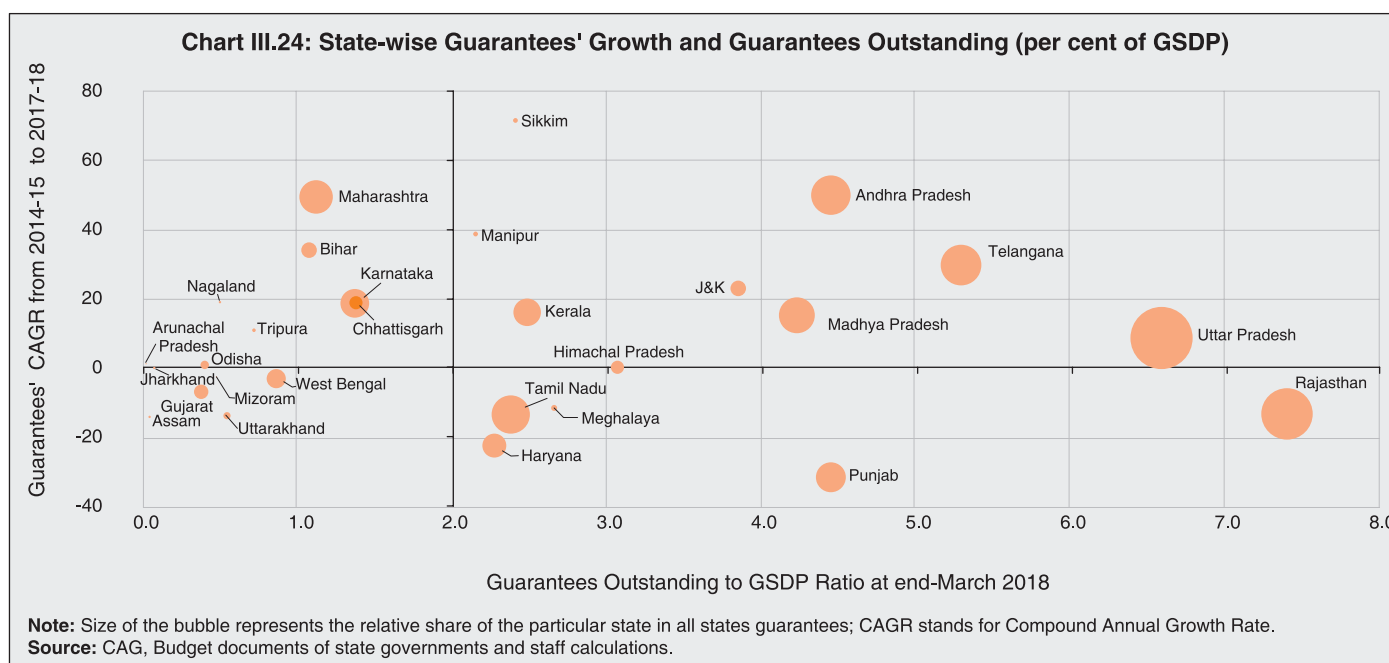
3.48 States like Rajasthan, Uttar Pradesh, Andhra Pradesh, Punjab, Tamil Nadu, Madhya Pradesh and Telangana have a relatively high guarantees to GSDP ratio. At the other end of the spectrum are states of Gujarat, Odisha and

**Chart III.23: Sectoral Distribution of Outstanding Guarantees**



<sup>22</sup> Data on guarantees are not reported directly in the state budgets. States are required to report details on outstanding guarantees in their Medium-term Fiscal Policy (MTFP) statement. CAG data on guarantees are available with a lag of about two years, through state-wise report on Finance Accounts. Time series on guarantees is available at Statement 28 on page 175.





Uttarakhand. For states like Maharashtra, Bihar and Karnataka, guarantees are expanding in the recent period from relatively small initial levels (Chart III.24).

3.49 Measures have been put in place to safeguard against excessive reliance of SPSEs on guarantees and to ring-fence the state budgets from possible invocations. First, a guarantee fee is imposed by the state governments, varying from 0.5 per cent to 2.0 per cent of guarantees; however, it is often waived. Second, caps/limits are imposed by most states on issue of additional guarantees in the State Government Guarantees Act/ Fiscal Responsibility Legislations (FRLs). Thirdly, as indicated in Chapter II, a few states have set up Guarantee Redemption Fund (GRF) for meeting the payment obligations as per FC-XII recommendation.

3.50 Although the outstanding guarantees are at modest levels at the current juncture, fiscally-stressed state governments may not have enough fiscal space to bear the

additional financial burden of invoked guarantees. Financing them *via* borrowings such as UDAY bonds may also have credit and financial market implications. A comprehensive framework for guarantee management is warranted with key elements including adherence to caps/limits based on sustainability, maintenance of GRF based on portfolio risk assessment by all states, timely collection of guarantee fees and comprehensive information on loans extended against state government guarantees/letters of comfort as also guarantees invoked and settled/waived-off.

## 5. Market Borrowings by States

3.51 In recent years, states' financing mix has changed. In line with the recommendation of the FC-XIV, most of the states and union territories have been excluded from the National Small Savings Fund (NSSF) financing facility from 2016-17, increasing their reliance on market borrowing. Consequently, State Development Loans (SDLs) issuances have

picked up significantly in recent years with attendant liquidity risks, absence of credit risk sensitivity on yield differentials across states, a rise in redemption pressures and a narrow investor base.

### 5.1 Liquidity of SDLs

3.52 Out of 3,125 state government securities (including UDAY bonds) as on end-March 2019, only around 50 securities get traded. Liquidity is concentrated around few securities mostly closer to auction dates and it does not extend across the yield curve. The turnover ratio of SDLs is significantly lower than GoI securities and their share of trading volume in the secondary market remains miniscule as compared with the G-Secs market trading (Chart III.25).

3.53 The Working Group on Enhancing Liquidity in the Government Securities and Interest Rate Derivatives Markets (2012) (Chairman: Shri R. Gandhi) recommended the reissuance and consolidation of state development loans. Consequent upon the

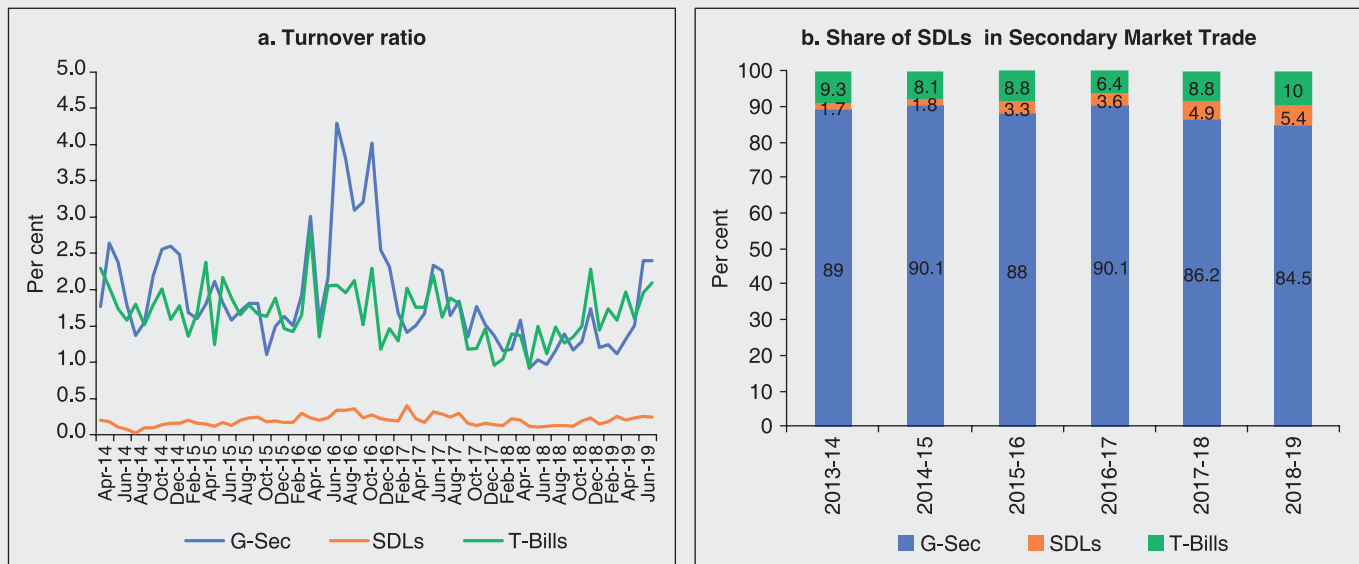
Reserve Bank's efforts, some states have gone for reissuances of their securities in recent years, which have improved liquidity in the secondary market (Box III.3).

### 5.2 Pricing of SDLs

3.54 There appears to be no observable relationship between borrowing spreads of SDLs and states' fiscal health. The average inter-state spread stood at 6 bps during 2018-19 same as the year ago. This has resulted in symmetry in bidding patterns and states mobilising funds at similar or near similar yields for the same tenor SDLs, reflecting cross subsidisation between well managed states and others (RBI, 2018). Therefore, risk-based pricing of SDLs has the potential to reinforce self-discipline on states' fiscal situation.

3.55 The RBI has been making various efforts to address the issue of lack of risk asymmetry in pricing of SDLs. In addition to weekly auctions of SDLs since October 2017, the RBI publishes monthly data on

Chart III.25: SDLs Liquidity Metrics Compared to GoI Securities



Source: Clearing Corporation of India Limited.

### Box III.3: Re-issuances of SDLs and Liquidity

Re-issuance of SDLs is a new phenomenon in the state government security market, which may help in building corpus for secondary market (volume) trading. It also facilitates debt consolidation, *albeit* passive. Furthermore, this may have a salutary impact on the yields in the primary market and hence help in cost savings for the government. During 2017-18 and 2018-19, seven states undertook re-issuances. The volume of re-issued to total issue of securities has gone up from 10.0 per cent in 2017-18 to 11.2 per cent in 2018-19. During 2017-18, the average cut-off yield across all tenors of the re-issued papers was 6.96 per cent as against average 7.15 per cent of the non-re-issued papers; likewise, the average cut-off yield of re-issued papers across all tenors was 7.44 per cent during 2018-19 as against 7.73 per cent for the non-re-issued securities.<sup>23</sup>

An ideal measure of the liquidity of the SDL market is the bid-ask spread. However, due to low level of trading in SDLs, other measures of illiquidity have been constructed, viz., percentage of no trading days (PNT); Kyle Obizhaeva (KO) and Amihud, following Amihud (2002) and Davis, *et. al*

(2018) (Table 1). The PNT is computed on the basis of the number of non-trading days over the total trading days in a month. The Kyle and Obizhaeva (KO) measure depicts the variance of bond returns scaled by the volume traded. The third measure of illiquidity, Amihud Illiquidity, takes into account the return of the bond scaled by average volume traded. The lower the value of these three measures of illiquidity, better is the liquidity of a security.

$$PNT_{i,t} = (\text{Zero Volume Trading Days}_{i,t} / \text{Trading Days in Month}_{i,t}) * 100$$

$$\text{Kyle Obizhaeva Illiquidity}_{i,t} = (\text{Return Variance}_{i,t} / \text{Price}_{i,t} * \text{Volume}_{i,t})^{1/3} * 10^6$$

$$\text{Amihud Illiquidity}_{i,t} = (1/D_{i,t}) \sum_{n=1}^{D_{i,t}} \left( \frac{|Return_{i,t,n}|}{\text{Price}_{i,t,n} * \text{Volume}_{i,t,n}} \right) * 10^6$$

where  $D_{i,t}$  is the number of observations for security  $i$  during time  $t$

These measures of illiquidity indicate re-issued securities are more liquid than non-re-issued papers in respect of 5-year paper of Tamil Nadu and Maharashtra. However, this relationship is not observed for shorter tenor securities.

Table 1: Illiquidity Statistics of SDLs

2017-18 and 2018-19

State <sup>24</sup>	Tenor	Re-issued				Non-reissued			
		Volume (₹ Cr)	PNT	KO	Amihud	Volume (₹ Cr)	PNT	KO	Amihud
Madhya Pradesh	<1	1706	92.5	0.08	0.0000012	-	-	-	-
Himachal Pradesh	3	97	95.49	1.67	0.006	-	-	-	-
Maharashtra	3	602.03	91.8	1.52	0.001	1244.3	85.28	0.5326	0.0004
Maharashtra	5	3445.31	78.56	0.66	0.001	765.94	93.13	0.911	0.001
Tamil Nadu	5	2417.30	73.58	0.481	0.0005	635.51	90.06	1.27	0.00156
Maharashtra	10	10104.5	64.6	1.20	0.0103	2078.29	71.5	1.27	0.002
Tamil Nadu	10	8335.02	68.44	1.09	0.009	3314.81	70.76	1.25	0.009
Haryana	10	2642.42	71.19	1.21	0.003	1363.78	70.92	1.51	0.006
Punjab	10	5308.03	61.73	1.32	0.006	1450.39	75.01	2.07	0.026
Maharashtra	12	5832.37	67.93	1.7	0.016	-	-	-	-
Punjab	12	2882.02	69.67	1.45	0.005	-	-	-	-
Maharashtra	15	155	84.16	2.62	0.0035	-	-	-	-
Punjab	15	2407.96	74.07	1.6	0.006	-	-	-	-
Madhya Pradesh	15	939.71	81.69	2.23	0.0032	-	-	-	-

-: not available.

PNT- is calculated on an average.

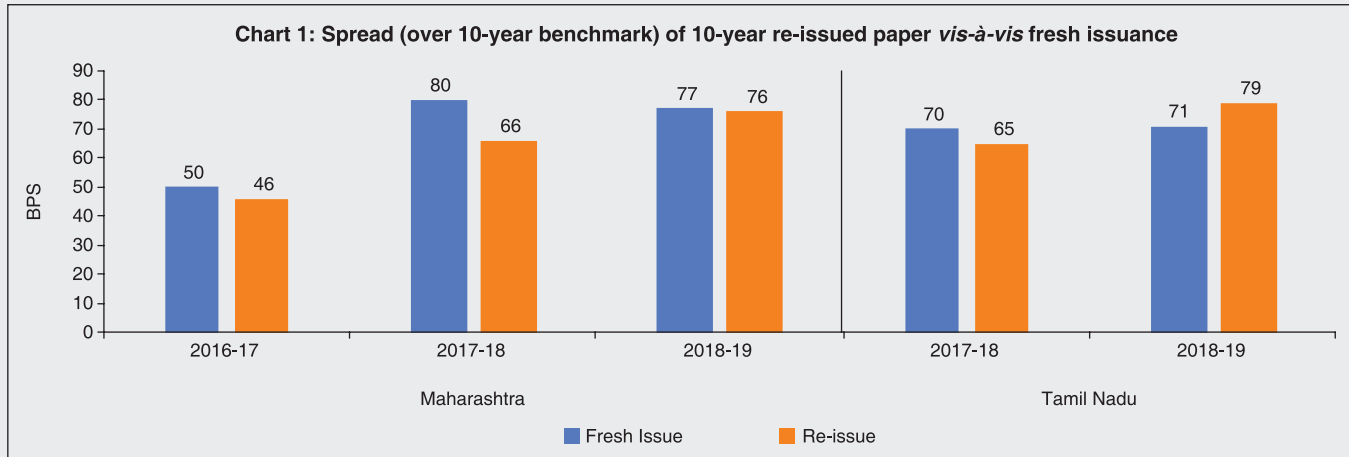
(Contd.)

<sup>23</sup> Apart from re-issuance other factors such as tenor, macro economic conditions influence SDL yields.

<sup>24</sup> Odisha also re-issued a 19-year paper which is not considered for the analysis, due to unavailability of comparable paper.

Re-issuance (especially of longer tenors) impacts the volume positively and could help in reducing the cost to the issuer. The spread of the re-issued paper in the

primary market is relatively lower for Maharashtra, and similar is the experience of Tamil Nadu, except in 2018-19 (Chart 1).



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Amihud, Y. (2002). "Illiquidity and Stock Returns: Cross-Section and Time-Series Effects". *Journal of Financial Markets*, 5(1), 31-56.  
 Amihud, Y., & Mendelson, H. (1991). "Liquidity, Asset Prices and Financial Policy". *Financial Analysts Journal*, 47(6), 56-66.  
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states' market borrowing, data on financial accommodation through Special Drawing Facility, Ways and Means Advances, Overdrafts and investments by states in reserve funds, viz., Consolidated Sinking Fund (CSF) and Guarantee Redemption Fund (GRF.) This annual State Finances Report of RBI is released with a minimum lag with the support of state governments. Monthly data on states' fiscal position released by the CAG are also consolidated and released on a half-yearly basis by the Reserve Bank in its monthly Bulletin.

3.56 As regards policy initiatives, it was decided in June 2018 that the initial margin requirement for rated SDLs in the LAF window (repo) shall be set at 1.0 per cent lower than that of other SDLs for the same maturity buckets, i.e., in the range of 1.5 per cent to 5.0 per cent with a view to incentivising states to get SDLs publicly rated. Also, SDLs held by banks in their investment portfolios are

now valued at observed prices, i.e., the actual traded price or, as per Financial Benchmark of India Private Limited (FBIL) valuation in case of non-traded securities. In its statement on Developmental and Regulatory Policies (August, 2019), Reserve Bank announced stripping/reconstitution facility for SDLs, to be implemented in consultation with the state governments.

3.57 Various jurisdictions, including emerging market economies, are moving towards sub-national credit ratings for issuances by state governments, provinces and municipalities. This may help the market to price risks appropriately, and in turn, enable efficient price discovery. In India, an Automatic Debit Mechanism (ADM) was introduced for state governments as a market development measure, to increase the confidence of investors. From a market perspective, credit rating and phasing out of ADM facility may help in better price discovery.

### 5.3 Maturity Profile of SDLs

3.58 The maturity profile of borrowings by states is an important indicator of roll-over risks and debt servicing costs, which impinge on the efficacy of debt management strategies. In the aftermath of the global financial crisis (GFC), the market borrowing of states increased significantly, conditioned also by the cut-off of

access to NSSF funds. The bunching of the maturity profile of states borrowings around the ten-year bucket has also aggravated redemption pressures on states starting from 2018-19 and peaking in 2026-27 (as discussed in Chapter 2), warranting priority for strategies for elongation of maturities (Box III.4).

#### Box III.4: Elongation of Debt: Telangana Experience

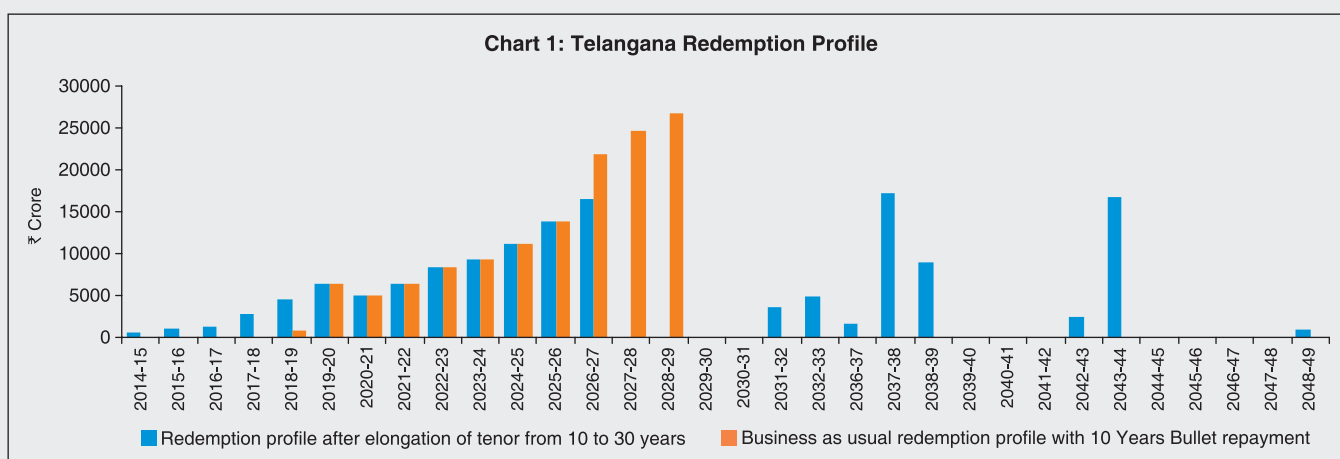
Elongation of maturity of the portfolio is a preferred strategy in the cross-country experience to limit rollover risk in the debt structure, which has resulted in more resilient debt portfolios (OECD, 2019; Maravalle and Rawdanowicz, 2018; Chatterjee and Eyigungor, 2012). Long tenor bond issuance reduces refinancing risk, 'locks in' current yield levels in a rising interest rate scenario and creates benchmarks for valuation of long term corporate bonds, perpetual bonds and the present value of future income streams relating to long-term projects, especially in infrastructure. There are potential risks – uncertainty in pricing of long gilts; the possibility of locking in bonds at higher yields; and illiquidity of super-long gilts.

In India, the debt management has emphasised elongating the maturity profile of debt as a risk mitigation strategy. The maturity of Government of India's outstanding borrowing has been steadily increasing, with the tenure of the longest

sovereign debt security being 40 years (GoI, 2018 and RBI, 2018). In contrast, market borrowing by state governments in India mainly relies mostly on issuance of ten-year bonds.

Since 2015-16, 15 state governments and the union territory of Puducherry have issued longer tenor securities. Among these states, the case of Telangana is instructive as the state has been issuing securities with longer tenors since 2016-17, with the longest tenor being 30 years (currently the longest tenor for state government securities). The effect of this strategy can be observed by comparing its actual redemption pattern *vis-à-vis* a hypothetical situation of issuance of standard 10-year securities only (Chart 1).

The maturity structure of Telangana debt profile has improved, with the weighted average maturity of market borrowings at 14.79 years at end-March 2019.



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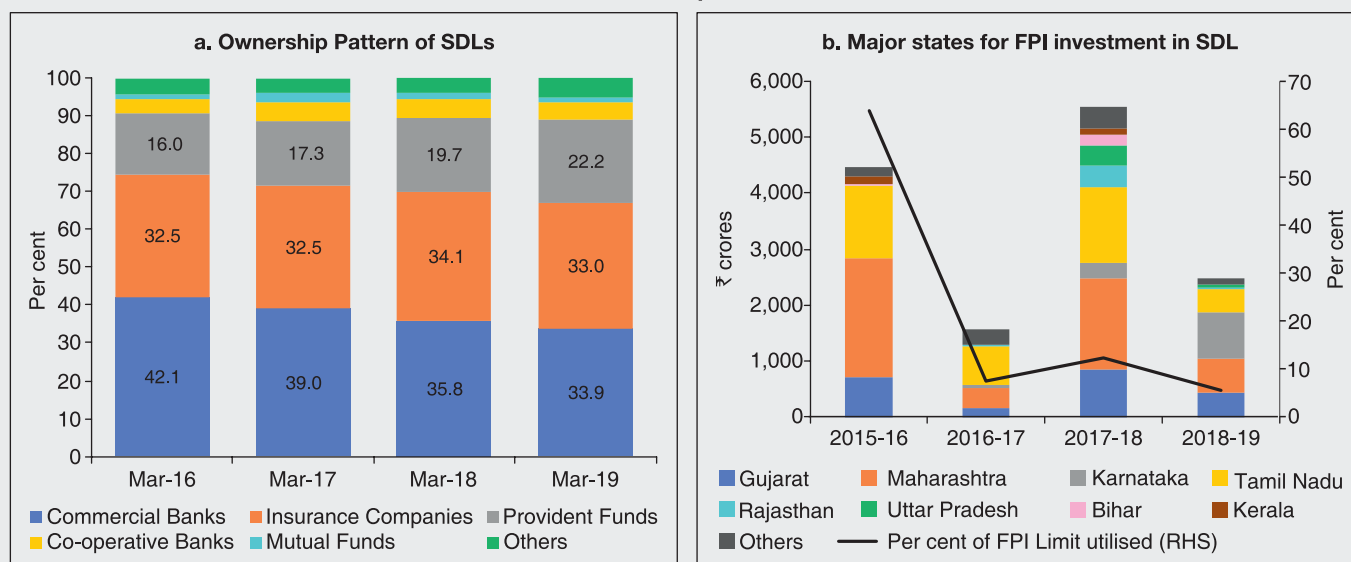
### 5.4 Ownership Pattern of SDLs

3.59 The Indian SDL market remains largely wholesale, dominated by public sector banks and insurance companies which account for about one-third each of SDLs as on March 31, 2019, while provident funds (PFs) account for about 22 per cent (Chart III.26a). Recently, investments by banks in SDLs have been declining in line with the progressive reduction of SLR requirements.<sup>25</sup> In accordance with the Medium-Term Framework (MTF) for investment by Foreign Portfolio Investors (FPIs) in Government securities put in place since October 2015, the FPI limit prescribed for SDLs is to be 2 per cent of the outstanding stock of securities by the end of 2019-20. Of this limit, *i.e.*, ₹56,800 crore for both General

category and Long-term (valid till end-September 2019) only 2.6 per cent has been utilised till September 23, 2019. Moreover, foreign investors have exited from states SDLs which face deteriorating fiscal positions (Chart III.26b).

3.60 The exposure of long-term FPIs (sovereign wealth funds, pension funds, and the like) in SDLs is nil. By contrast, FPIs have shown ample appetite for Central government securities as about two-thirds of limits on them for general category FPIs stands utilised as on September 23, 2019 (though long-term FPIs have used only 30.6 per cent of their limit).<sup>26</sup> Improving transparency on states fiscal positions is increasingly seen as a pre-requisite for enhancing FPI interest in SDLs (Table III.7).

Chart III.26: SDLs Ownership Pattern and FPI Interest



Source: Clearing Corporation of India Limited.

<sup>25</sup> Going forward, with the likely phasing out of ADM facility and reduction in SLR may impact the cost of borrowing for state governments and the attraction to hold SDLs in banks' books, for reason other than the Yield to Maturity (YTM) they offer.

<sup>26</sup> In fact, at end-March 2018, over 90 per cent of the total FPI limits in central government securities had been exhausted.



Table III.7: FPI in State Development Loans: Limits and Investment

End-March	General Category			Long-term FPIs			Total		
	Upper limit (₹ crore)	Total Investment (₹ crore)	Per cent of limits utilised	Upper limit (₹ crore)	Total Investment (₹ crore)	Per cent of limits utilised	Upper limit (₹ crore)	Total Investment (₹ crore)	Per cent of limits utilised
2014	-	-	-	-	-	-	-	-	-
2015	-	-	-	-	-	-	-	-	-
2016	7,000	4477	64.0	-	-	-	7,000	4477	64.0
2017	21,000	1560	7.4	-	-	-	21,000	1560	7.4
2018	31,500	5535	17.6	13,600	0	0.0	45,100	5535	12.3
2019	38,100	2468	6.5	7,100	0	0.0	45,200	2468	5.5
As on Sept. 23, 2019	49,700	1476	3.0	7100			56,800	1476	2.6
<b>Memo item: Central government securities</b>									
As on Sept. 23, 2019	2,34,700	1,77,958	75.8	1,03,700	31,766	30.6	3,38,400	2,09,724	62.0

Note: “-: NIL”

3.61 The Reserve Bank has also been taking various measures to widen the investor base for SDLs. The endeavour to increase the retail participation in the Government security market is a case in point. In addition to scheduled commercial banks and primary dealers, specified stock exchanges approved by SEBI have been permitted to act as Aggregators/Facilitators (through a web-based application provided to their clientele) to submit consolidated bids under the non-competitive segment of primary auctions. In June 2019, it was decided to extend this facility to the non-competitive segment of the primary auctions of SDLs. The withdrawal of some exemptions on the minimum residual maturity requirement of FPI may also contribute to widening the investor base of SDLs.

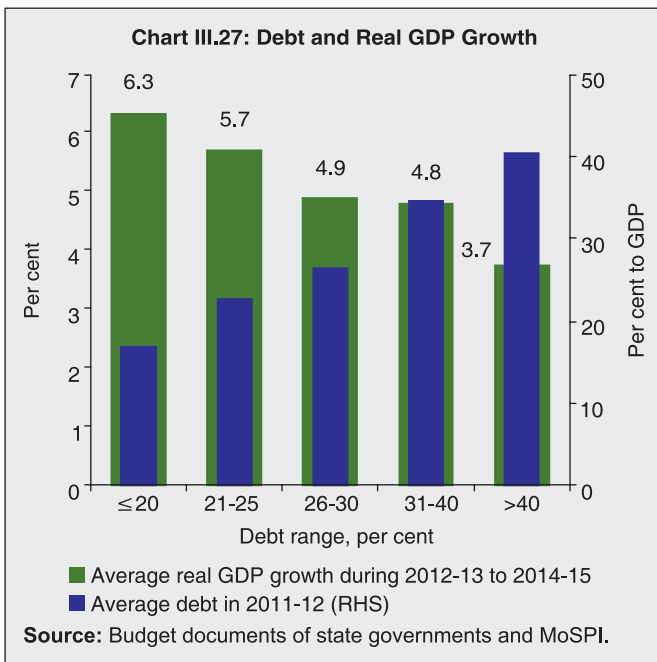
## 6. Debt Sustainability

3.62 This section undertakes a comprehensive debt sustainability analysis

for Indian States, both backward-looking by using the trends in existing outstanding liabilities of the states, and forward looking by outlining the balance of risks as highlighted in Sections 2 to 5 and keeping in mind the recent growth slowdown.

3.63 The build-up of sub-national debt, in reflection of the growing developmental requirements of state governments and their limited revenue raising capabilities, has been aggravated in recent years by restructuring schemes like UDAY as discussed earlier in Section 3, and rise in guarantees in Section 4. At moderate levels, debt enhances economic growth while high levels can put a drag on growth (Reinhart and Rogoff, 2008; Checherita and Rother, 2010; Woo and Kumar, 2010; Cecchetti, Mohanty and Zampolli, 2011). As observed, states with average debt to GDP ratios of more than 40 per cent in 2011-12 clocked lower growth in the following three years, *i.e.*, 2012-13 to



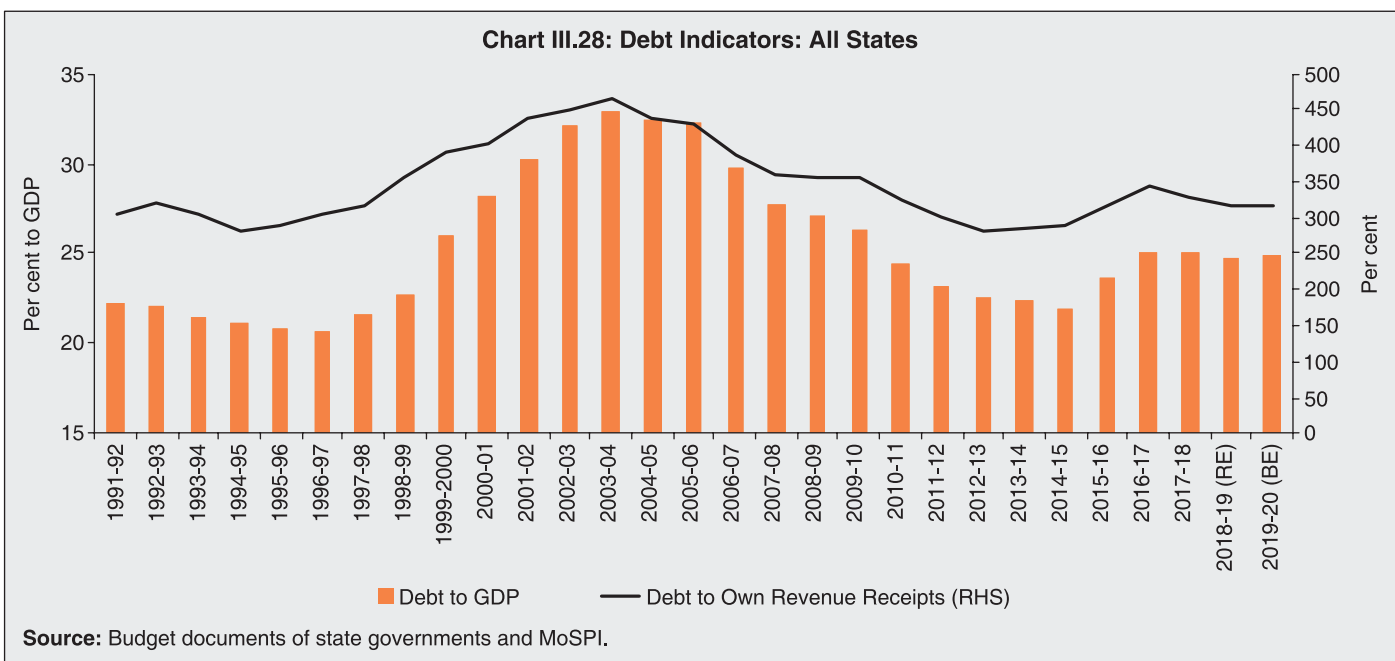


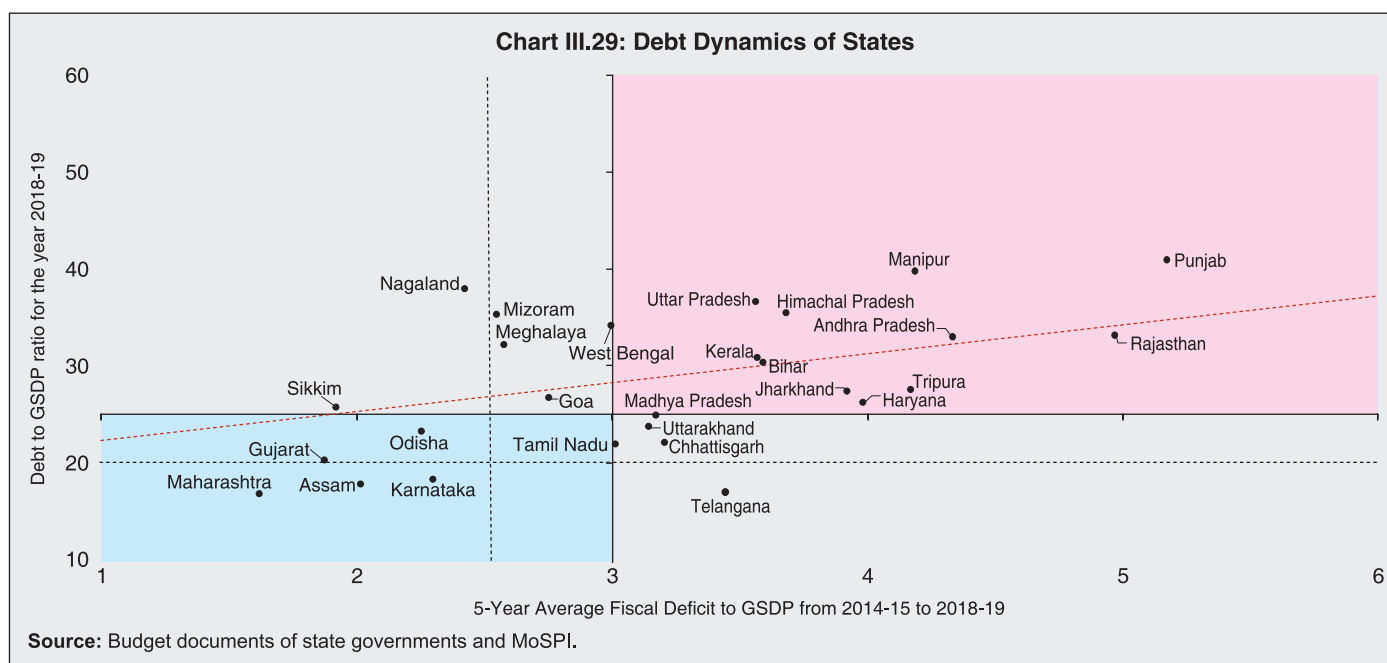
2014-15, while those with lower debt to GDP ratio in 2011-12 witnessed higher growth over the same period (Chart III.27).

3.64 The evolving debt position of Indian states has witnessed several phases: a comfortable position prior to the Asian crisis of 1997, followed by a sharp deterioration till

2003-04. However, a significant improvement occurred post the enactment of FRLs, only to be derailed from 2015-16 by issuance of UDAY bonds, farm loan waivers, and the Seventh Pay Commission awards. The debt to GDP ratio of states has risen to around 25 per cent, on an average, during the last three years. Moving in tandem, the ratio of debt to own revenue collections for states, was edged to above 300 per cent since 2015-16. (Chart III.28).

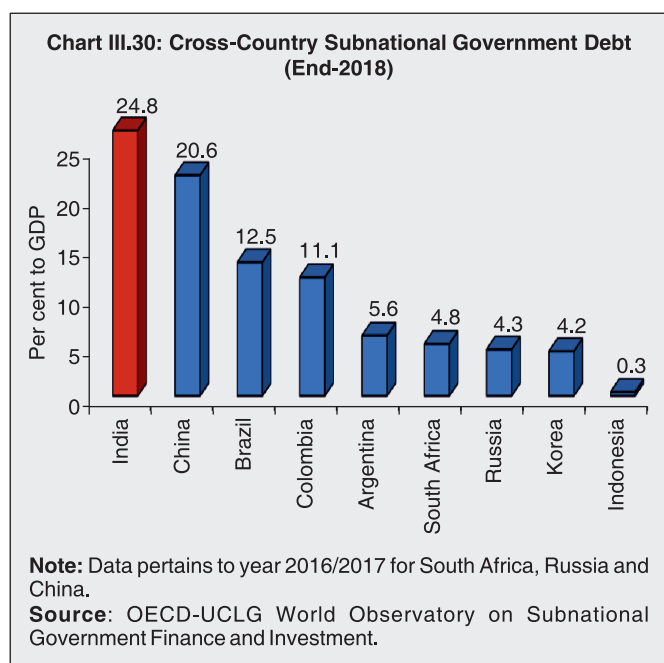
3.65 The FC-XIII, FC-XIV and the FRBM Review Committee (Chairman: Shri N.K. Singh) recommended debt targets for states. In 2018-19 RE, while many states were below the 3 per cent of GFD-GDP threshold, the 25 per cent debt to GDP threshold stands breached by many states. A slightly stringent criterion as prescribed by the FRBM Review Committee and in line with the revised FRBM implied debt target of 20 per cent will





put most of the states above the threshold (Chart III.29).

3.66 India has the highest sub-national debt *vis-à-vis* other BRICS countries (Chart III.30). China stands at second highest, mainly driven by rising local government debt and the weak performance of public



corporations. If additional off-budget local government debt of 30 per cent to GDP is added for China, its sub-national debt would rise to over 50 per cent (IMF Fiscal Monitor, October 2018). The debt of other sub-nationals in countries like Colombia, Argentina and Indonesia, which borrow in the market by issuing state development bonds, remained subdued at less than 10 per cent of GDP.

3.67 Debt sustainability indicators assess the credit worthiness and the liquidity position of state governments by examining their ability to service interest payments and repay debt out of current and regular sources of revenue (excluding temporary or incidental revenue such as grants or capital receipts resulting from sale of assets). A declining ratio of interest payments to revenue receipts and a ratio less than 10 per cent (XIV-FC) is also regarded as indicative of debt being sustainable. An analysis on the indicators of

Table III.8: States' Debt Sustainability - Indicator-based Analysis

	Phase I	Phase II	Phase III	Phase IV	Phase V	Phase VI
Indicators	1992-93 to 1996-97	1997-98 to 2003-04	2004-05 to 2007-08	2008-09 to 2011-12	2012-13 to 2014-15	2015-16 to 2018-19
1	2	3	4	5	6	7
$r^*-g < 0$	-6.1	-1.0	-5.1	-10.1	-7.6	-4.4
$PB/GDP \geq 0$	-0.8	-1.6	0.0	-0.6	-0.7	-1.3
$IP/RR \downarrow \downarrow$	15.6	22.4	19.1	13.8	12.1	11.9
$D-G < 0$	-1.7	7.6	-4.8	-5.0	-2.0	3.4

\*: Nominal interest rate is calculated as a ratio of interest payment at t to debt at t-1. CPI (IW) is used to derive real interest rate from nominal interest rate.

**Note:** r is Real rate of interest; g is real output growth; PB is primary balance; IP is interest payments; RR is revenue receipts; D stands for rate of growth of public debt and G pertains to rate of growth of nominal GDP.

**Source:** Budget documents of state governments and MoSPI.

debt sustainability of states at aggregate level in different phases during the period 1981-82 to 2018-19 reveals that the real rate of interest has been lower than growth rate of real GDP in all phases, thus, fulfilling the necessary condition of debt sustainability. However, primary balance has remained consistently negative through all phases (except Phase III (2004-05 to 2007-08)), violating the sufficient condition of debt sustainability (Table III.8). Moreover, during the last phase (2015-16 to 2018-19) which coincides with the issuance of UDAY bonds, the highest primary deficit in the post-FRBM period has been recorded. Notwithstanding a decline in interest receipts to revenue receipts ratio, it has remained higher than the tolerable limit of 10 per cent as prescribed by FC-XIV. These developments signal potential debt sustainability risks.

3.68 In the literature, the measurement of debt sustainability<sup>27</sup> has preferred backward looking empirical approaches with historical

information to evaluate the current debt position (Hamilton and Glavin, 1986; Trehan and Walsh, 1988; Bohn, 1998). In this tradition, a panel estimation capturing the heterogeneity across states and the downside risk of guarantees being invoked shows that for all states taken together, debt remains broadly sustainable in the medium-term, but becomes unsustainable when outstanding guarantees are incorporated into the debt stock (Box III.5).

3.69 Since the 1980s, EMEs have suffered frequent visitations of debt crises even as they engaged in progressive integration into the global economy either to harness new engines of growth or under the influence of IMF-driven structural adjustment programs. Quite naturally, debt sustainability analysis has moved to centre stage in the conduct of fiscal policy in these countries.

3.70 In view of the incidence of debt crises, practitioner approaches started overtaking the literature in proposing forward looking

<sup>27</sup> Debt sustainability is a situation in which a borrower is expected to be able to service its debt without an unrealistically large future correction in the balance of income and expenditure (IMF, 2002).

**Box III.5: Debt Sustainability of Indian States: An Empirical Assessment**

The empirical literature on debt sustainability of Indian States offers mixed evidence – debt is sustainable (Kaur *et. al* 2018; and Renjith and Shanmugam, 2018) versus the view that it is unsustainable (Shastri and Sahrawat, 2015; Tiwari, 2012; Misra and Khundrakpam, 2009). Most of these studies use the conventional outstanding liabilities concept of debt to analyse its sustainability. The analysis presented in this box contributes to the literature: first, by covering all states<sup>28</sup> in an updated time series including the post-UDAY period for the first time and second, by going beyond the conventional debt sustainability analysis to include contingent liabilities in the form of guarantees under what is termed as augmented debt, as recommended by XIV-FC, to take a holistic approach of states’ debt sustainability.

Debt sustainability is analysed in a panel framework by using a standardised approach (Bohn, 1998) that uses historical information from the post-FRBM period 2004-05 to 2017-18 for all states<sup>29</sup>; encapsulated in a fiscal policy response function as follows:

$$P_{i,t} = \alpha_i + \beta d_{i,t-1} + \gamma X_{i,t} + \varepsilon_{i,t} \dots\dots (1)$$

where P is the primary balance-to-GDP in year t; d is debt stock in t-1 and X denotes control variables *viz.* output gap and revenue receipts in this analysis. ‘β’ is the principal coefficient which measures the response of the primary balance to variations in debt. If a rising debt-to-GDP ratio leads to a rise in the primary deficit, then debt tends to be unsustainable which is reflected in a negative β coefficient. A positive coefficient on the output gap indicates that primary balance improves when GSDP is above trend. While the other control variable – revenue receipts (RR) – allows for differential fiscal structures amongst states as some states have higher revenue generating capacity than others. In this way, revenue receipts is representative of stronger debt servicing capacity. All the variables have been taken as proportions to GSDP. The estimations are carried out with Feasible General Least Squares (FGLS) (Adams *et al.*, 2010; Abiad and Ostry, 2005), given the presence of heteroscedasticity across states.<sup>30</sup>

Although the β coefficient is negative in Model 1, it is insignificant, thus rejecting the null of unsustainability of

**Table 1: Dependent Variable: Primary Balance as a proportion to GSDP**

	Model 1	Model 2
Lag debt	-0.02 (0.12)	
Lag augmented debt		-0.040*** (0.00)
Real GSDP Gap	0.04* (0.06)	0.047** (0.03)
Revenue Receipts (RR)	0.06*** (0.00)	0.07*** (0.00)
Constant	-0.58 (0.6)	-1.25 (0.51)
Wald chi-squared (26)	302*** (0.00)	320*** (0.00)

- Notes:** 1. Figures in parentheses are p-values; \*\*\*, \*\*, \* significant at 1 per cent, 5 per cent and 10 per cent levels, respectively.  
 2. Augmented debt is obtained after adding outstanding guarantees to the outstanding liabilities of state governments. One-year lag of debt and augmented debt is taken to surmount the problem of endogeneity.  
 3. Cross-section and time-effects are taken into account.

**Source:** Staff calculations

states’ debt. In Model 2, however, which considers the unlikely scenario of invocation of all states’ guarantees (augmented debt in Table 1), the β coefficient is negative and significant at 1 per cent level, and debt clearly moves into the unsustainable zone. The control variables are correctly signed and are statistically significant. Robustness checks have been conducted by using other control variables, *viz.*, revenue receipt gap and primary expenditure gap and they buttress the empirical results.

This analysis highlights the vulnerability of states’ debt to guarantees, if invoked. On balance sheet accumulation of debt, it does not pose imminent risks at this juncture, although the quality of spending by states and improving tax buoyancies are key to attaining the FRBM debt targets.

**References**

Abiad, A. d., & Ostry, J. D. (2005). “Primary Surpluses and Sustainable Debt Levels in Emerging Market Countries”. *IMF Policy Discussion Papers*, 05(6).  
 Bohn, H. (1998, Aug). “The Behavior of U.S. Public Debt and Deficits”. *Quarterly Journal of Economics*, 113(3), 949-963.  
 Kaur, B., Mukherjee, A., & Ekka, A. P. (2018). “Debt Sustainability of States in India: An Assessment”. *Indian Economic Review*, 53(1), 93-129.

<sup>28</sup> This is in line with the XIV Finance Commission analysis which eliminated the distinction between special category states and non-special category states.

<sup>29</sup> For the above analysis, two states, *viz.* Goa and Jharkhand, have not been included in the estimation due to unavailability of data on the variable outstanding guarantees as augmented debt could not be calculated.

<sup>30</sup> Breusch-Pagan test was carried out to check for heteroscedasticity and the null hypothesis of homoscedasticity was rejected.

approaches to debt sustainability, both external and fiscal. They provided more realistic assessments of the future rather than the past and the current, and this caught the attention of policy authorities across the world. Various country experiences with managing debt sustainably eventually crystallised into the Debt Sustainability Analysis (DSA) framework of the IMF (2002) and the World Bank (2005) with small variations by other multilateral agencies (OECD, 2013; ECB, 2011).

3.71 At the core of the DSA is the historical decomposition of debt dynamics and the baseline scenario projected over a minimum duration of five years. Standardised DSA templates, stress testing and risk scenarios around the baseline projection came to be recommended by the IMF- World Bank for wide country adoption (IMF 2008; World Bank 2006).<sup>31</sup> Improvements were made in the template by streamlining the DSA with the use of simplified tables focusing on the baseline and the historical scenarios. Furthermore, considering that there is a tendency for policymakers to be optimistic in their projections, realism in formulating medium-term fiscal projections is envisaged in spelling out the assumptions and a periodic review of them is crucial (IMF, 2002).

3.72 In a conventional DSA, debt accumulation is driven by two main factors: i) the primary balance; ii) the differential between the interest rate and GDP growth rate. The path of debt can be expressed in an accounting-based approach linked to the inter-temporal

budget constraint as follows (Buiter, 1985; Blanchard 1990):

$$d_t = d_{t-1}(1+r_t)/(1+g_t) - pb_t \quad \dots\dots (1)$$

From equation (1), the dynamic debt accumulation equation follows as:

$$d_t = d_{t-1}(r_t - g_t)/(1+g_t) - pb_t \quad \dots\dots (2)$$

where  $d_t$  is the ratio of debt to GDP,  $r_t$  is the nominal interest rate,  $g_t$  is the nominal GDP growth rate and  $pb_t$  is the ratio of primary balance to GDP at time  $t$ .

3.73 As per equation (2), a stable or declining debt ratio (*i.e.*  $\Delta d_t \leq 0$ ) can be achieved even with primary deficits if the same is offset by a sufficiently large negative interest-growth differential ( $r_t - g_t$ ). This dynamic nature of debt accumulation is encapsulated in the forward-looking projection of the medium-term debt-to-GDP ratio and the ratio of primary balance-to-GDP that can stabilise the debt-to-GDP ratio (IMF, 2003; IMF, 2013).

3.74 The IMF Article IV Consultations report for India presents results of the DSA for the general government. In this chapter, a DSA is undertaken exclusively for states for the first time. This analysis provides a likely time path for debt till 2024-25, the terminal year of achieving the revised FRBM debt target, thus, providing forward guidance to States, *albeit* in a consolidated format.

3.75 The key underlying assumptions for the baseline projections for all states taken together are set out in Table III.9.

<sup>31</sup> Beyond this, the template performs sensitivity tests to key parameters – interest rate, GDP growth, inflation, the exchange rate and the primary balance.

**Table III.9: Key Assumption for States DSA Model**

Variable	Assumptions
Primary Balance	Primary receipts are assumed to move with nominal GDP growth with an average buoyancy of 1.1 during the projection period. Primary expenditure growth has been assumed to grow at a constant rate, based on the average of 2014-15 and 2018-19 (adjusting for the one-time impact of UDAY). Accordingly, there is a reduction in primary deficit from 0.7 per cent of GDP in 2018-19 to 0.5 per cent of GDP in 2024-25
GDP growth	The RBI's GDP growth projection is assumed for 2019-20 and the IMF's projections for India are taken for the remaining period.
Inflation	Assumed at 4 per cent, in line with the inflation target.
Weighted average interest rate	Calculated as interest payments divided by debt stock (excluding guarantees) at the end of the previous year (new borrowings to be undertaken at the rate for 2018-19).

Source: Staff estimates; and World Economic Outlook, IMF, April 2019.

3.76 In the forward-looking path for the debt-GDP ratio in the baseline scenario, it is projected to decline to 22.0 per cent by 2024-25. The key downside risk to the baseline projections is a lower than assumed GDP growth and/or crystallisation of potential off-budget liabilities in the form of guarantees. A scenario whereby the impact of the latter

is assumed to be 2 per cent of GDP (impact from UDAY was 1.4 per cent of GDP), spread across 2019-20 and 2020-21 causes the debt-GDP ratio to go up to about 24 per cent by 2024-25 (Table III.10, Chart III.31).

3.77 The decline in debt-to-GDP ratio is driven by the interest-growth differential

**Table III.10: Debt Sustainability Analysis- Key Assumption and Results**

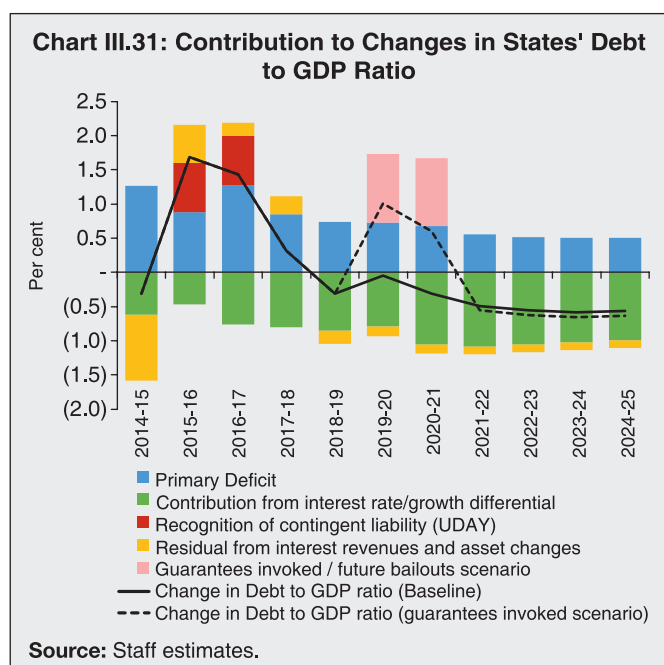
Per cent

Variable	Historical data						Projections						Average for the projection period
	2014-15	2015-16	2016-17	2017-18	2018-19	Last 5 years average	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	
<b>Key assumptions</b>													
1. Real GDP growth	7.4	8.0	8.2	7.2	6.8	7.5	6.9	7.5	7.7	7.7	7.7	7.7	7.5
2. Inflation / GDP deflator Y-o-Y change	3.3	2.3	3.1	3.8	4.1	3.3	3.8	4.0	4.0	4.0	4.0	4.0	4.0
3. States primary deficit excluding UDAY	1.3	1.0	1.3	0.8	0.7	1.0	0.7	0.6	0.6	0.5	0.5	0.5	0.6
4. Weighted average interest rate	7.8	8.0	7.9	7.7	7.4	7.8	7.4	7.0	7.0	7.1	7.1	7.1	7.1
<b>Key results for the baseline scenario</b>													
Debt to GDP ratio in the baseline scenario	21.7	23.4	24.8	25.1	24.8	24.0	24.8	24.4	24.0	23.4	22.8	22.3	23.6
Gross Financing Needs	4.0	3.7	4.2	3.9	3.9	3.9	3.0	2.8	2.8	2.7	2.6	2.6	2.7
Guarantees invoked/future bailouts scenario							25.8	26.4	25.9	25.2	24.6	23.9	25.3
Gross Financing Needs	4.0	3.7	4.2	3.9	3.9	3.9	4.0	3.8	2.9	2.8	2.7	2.7	3.1
Assumed liability from guarantees / bailouts							1.0	1.0	0.0	0.0	0.0	0.0	0.3

Note: 1. Gross Financing Needs = Primary Deficit + Net Interest Payments + Amortisation Payments for Existing Debt.  
2. Primary Deficit is calculated as per IMF DSA methodology, i.e. primary receipts exclude interest receipts.

Source: Staff estimates.





which is partially offset by the primary deficits being lower than the debt stabilising level of 1.0 per cent of GDP. The interest-growth differential has been negative in India for the past 16 years, leaving space for running primary deficits.

3.78 In both our baseline projection and downside scenario of guarantees being invoked, the level of debt-GDP ratio in 2024-25 is higher than the revised FRBM target of 20 per cent but below the 25 per cent debt ceiling imposed by the FC-XIV. However, the invocation of guarantees causes the states to breach the 25 per cent ceiling in the years of 2019-20 to 2022-23. For achievement of FRBM target of 20 per cent debt-GDP ratio by 2024-25, states will have to grow their receipts by about 14 per cent year-on-year. This can only be achieved through higher GDP growth and/or improved tax buoyancy.

## 7. Concluding Observations

3.79 In the Indian fiscal landscape, states are entrusted with higher responsibilities but less than commensurate resources. On the revenue front, states might see a crunch because of the economic slowdown, though they remain protected against any own shortfall in GST collection by compensation cess.

3.80 On the expenditure front, schemes like farm loan waivers and UDAY, which are essentially in the nature of fiscal shocks, have kept spending pressures high. What is worrisome is that they are associated with spiralling states' market borrowings with implications for states' outstanding debt. Analysis in this chapter points to still pending medium-term risk in the form of higher losses of DISCOMs falling onto state budgets. In addition, rising state government guarantees also pose a medium-term fiscal challenge for states.

3.81 While market borrowings by state governments have risen significantly, a combination of consolidation, reissuances and maturity elongation can help in improving liquidity, and in developing a secondary market with a diversified investor base comprising institutional investors, multilateral financial institutions and foreign portfolio investors with considerable promise of throwing up the desired differential pricing and market disciplining among states.

3.82 The debt position of state governments has deteriorated post-UDAY though still remains sustainable, but vulnerable to potential risks with invocation of states'



guarantees. Going forward, fiscal readjustments to boost growth without accumulating public debt may warrant improvement in spending for infrastructure and the social sector, given the high capital expenditure multiplier. States will have to improve tax buoyancy by capitalising on the efficiency gains under the GST and digitisation,

and by exploiting the scope for raising user charges wherever possible so as to improve their revenue raising capacity and reduce reliance on borrowings. Addressing these issues give states the wherewithal to support growth by not curtailing desired expenditure and hence, maintaining sustainability in the long-run.

### Annex III.1

#### Evolving Institutional Mechanism for GST

GST was enacted with the Constitution (One Hundred and First Amendment) Act, 2016, giving way to the Central Goods and Services Tax (CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and the Compensation Law. The Act amended the articles 248, 249, 250, 268, 269, 270, 271, 286, 366 and 368 along with the Sixth and Seventh Schedules of the Constitution. Also, Article 268A was omitted while new articles 246A (Special provision with respect to goods and services tax), 269A (Levy and collection of goods and services tax in course of inter-State trade or commerce) and 279A (Goods and Services Tax Council) were inserted in the Indian Constitution.

The Goods and Services Tax Network (GSTN) has been set up to provide IT infrastructure and services to the Central and State Governments, tax payers and other stakeholders for flawless implementation and filing of GST. It is a non-Government, private limited company under Section 8 of the new companies Act with authorised capital of ₹10 crore. It was incorporated on March 28, 2013. The Government of India holds 24.5 per cent equity in GSTN and all states, including Delhi and Puducherry, along with the Empowered Committee (EC) of State Finance Ministers, together hold another 24.5 per cent. The balance 51 per cent equity is held by non-Government financial institutions (Goods and Services Tax Network).

The GST Council is responsible for the entire architecture of GST as there is no exclusive tax base for the Union or states. Being a credible institution promoting cooperative federalism,

decision making in the GST Council also reflects the wisdom of both the Centre and states (Reddy *et. al*, 2019).

The four Acts that govern the GST architecture are the CGST Act, SGST Act, IGST Act and the GST (Compensation to States) Act. The Centre levies and collects CGST (governed by the CGST Act), the states would levy and collect SGST on all transactions within their geographical boundaries (governed by the SGST Act). Input tax credits (ITC) under the CGST and the SGST are available for discharging the liability on the output at each stage without cross utilisation of credit. The IGST (governed by the IGST Act) is levied on all imports into the territory of India as well as on the inter-state supply of goods or services or both. It is collected by the Centre and distributed between the Centre and states. The states are entitled to receive a compensation to the tune of the difference between the projected revenue based on 14 per cent annual growth over the base year 2015-16 and the actual revenue. The compensation has to be provided for a period of five years, *viz.*, 2017-2022 (GST (Compensation to States) Act).

These Acts have been amended from time to time in order to deal with practical difficulties thrown up by actual experience. One of the major amendments has been with respect to the IGST apportionment. As per the IGST Act, 2017, the apportionment of the IGST collection was based on the principle of first place of landing, *viz.*, IGST would be apportioned to states where the actual supply of goods takes place and to the Centre where the supply takes place in a Union

Territory. The balance amount (which cannot be apportioned clearly based on these criteria) was parked in the Consolidated Fund of India (CFI) and apportioned on the basis of the FC-XIV devolution rule of 42 per cent to the states (done in the months of February and July 2018 as per data provided by the Office of the Controller General Of Accounts), with the remaining accruing to the Centre. In order to eliminate discrepancies in apportionment to the States, the IGST Act was amended with effect from August 2018, whereby "...the balance amount, for the time being, on the recommendations of the GST Council, will be apportioned at the rate of 50 per cent to the Central Government (as part of CGST) and 50 per cent to the State

Governments or the Union territories, (as part of SGST or UTGST, respectively) as the case may be, on ad-hoc basis....." (IGST (Amendment) Act, 2018).

Apart from amendments, measures undertaken by the GST council have aimed at streamlining input tax credits and e-way bill system (details in Annex III.2).

#### References

*Central Board of Indirect Taxes and Customs:*  
[www.cbic.gov.in](http://www.cbic.gov.in)

*CGST Act, SGST Act, IGST Act and GST (Compensation to States) Act*

*Goods and Services Tax Network:* [www.gstn.org](http://www.gstn.org)

*IGST (Amendment) Act, 2018*

Reddy, Y. V., & Reddy, G. R. (2019). *"Indian Fiscal Federalism"*. Oxford University Press.

### Annex III.2

#### Timeline of GST Council Meetings and Major Decisions

Date	Event	Major Decisions
September 15, 2016	Constitution of the GST Council	<ul style="list-style-type: none"> <li>• Vide F. No. 31011/09/2015-SO (ST) dated 15th September, 2016, the President of India constituted the “GST Council”.</li> <li>• GST Council can hold meetings and take decisions on various major issues such as Model law, rate of taxes, exemptions etc.</li> </ul>
September 16, 2016	Enactment of GST Amendment Act.	<ul style="list-style-type: none"> <li>• By Ministry of Finance' vide Notification No. S.O. 2986(E) dated September 16, 2016, all sections of Constitution (One Hundred and First Amendment) Act, 2016 came into force.</li> </ul>
	<b>GST Council Meeting</b>	
September 22, 2016	First	<ul style="list-style-type: none"> <li>• Threshold exemption limit decided at ₹10 Lakhs for North-Eastern states and ₹20 Lakhs for the rest of India.</li> <li>• States will have sole jurisdiction over assesseees having a turnover of ₹1.5 crores or less. The existing service tax assesseees will continue to be under jurisdiction of Centre.</li> <li>• The Centre will pay quarterly or bi-monthly compensation to states, in case of any revenue loss.</li> <li>• Decided 2015-16 as the base year for calculating the compensation.</li> </ul>
September 30, 2016	Second	<ul style="list-style-type: none"> <li>• The GST Council finalised five subordinate legislations relating to payment, returns, refunds, invoice and registration.</li> <li>• Consensus on area-based exemption in accordance with those granted under the current excise regime.</li> <li>• Taxes will have to be collected and it can be reimbursed from the annual budgets to the exempted categories.</li> <li>• To compensate states for 5 years for loss of revenue due to implementation of GST, the base year for the revenue of the state would be 2015-16 and a fixed growth rate of 14 per cent will be applied to it.</li> </ul>
October 19, 2016	Third	<ul style="list-style-type: none"> <li>• Proposed a four-tier rate structure comprising a lower rate of 6 per cent, two standard rates of 12 per cent and 18 per cent and a higher rate of 26 per cent with an additional cess for luxury and demerit goods.</li> <li>• Cess was proposed to be used for payment of compensation to the states. However, consensus could not be reached.</li> </ul>

November 3, 2016	Fourth	<ul style="list-style-type: none"> <li>Decided a four-tier GST rate structure of 5 per cent, 12 per cent, 18 per cent and 28 per cent.</li> <li>Essential items including food will be taxed at zero rate.</li> <li>The lowest rate of 5 per cent would be for common use items.</li> <li>12 per cent and 18 per cent would be the standard rates.</li> <li>The highest rate would apply to luxury and de-merit goods, which will also attract an additional cess.</li> <li>The collection from this cess as well as clean energy cess will be used for compensating states for any loss of revenue during the first five years of implementation of GST.</li> </ul>
December 2-3, 2016	Fifth	<ul style="list-style-type: none"> <li>Consensus could not be reached on the issue of sharing of administrative powers between the centre and the states.</li> </ul>
December 11, 2016	Sixth	<ul style="list-style-type: none"> <li>The Council discussed on the Model CGST and SGST legislation (Model GST Law) which was released in the public domain on November 26, 2017.</li> <li>Could not reach on consensus on issue of dual control of assesses.</li> </ul>
December 22-23, 2016	Seventh	<ul style="list-style-type: none"> <li>Draft CGST and SGST laws were cleared along with compensation law.</li> <li>No consensus was reached on issue of dual control.</li> </ul>
January 3-4, 2017	Eighth	<ul style="list-style-type: none"> <li>Issue of dual control remained unresolved.</li> <li>States raised a new issue of split in tax rate in ratio of 60:40 between states and Centre instead of equally dividing GST between Centre and states.</li> <li>States demanded taxation rights for sales made in the high seas within 12 nautical miles.</li> <li>States requested to increase the number of items on which this new Cess is to be levied.</li> </ul>
January 16, 2017	Ninth	<ul style="list-style-type: none"> <li>A broad consensus for GST to be rolled out from 1st July 2017, instead of 1st April 2017 was made.</li> <li>The issue of dual control was broadly resolved. States will have powers to assess and administer 90 per cent of the tax payers under ₹1.5 crores annual turnover while the remaining 10 per cent would be controlled by the Centre.</li> <li>Tax payers with turnover more than ₹1.5 crores will be controlled and administered in 50:50 ratio both by State and Centre.</li> <li>States can levy GST within 12 nautical miles.</li> <li>Any IGST disputes among states will be resolved by the Centre.</li> </ul>

February 18, 2017	Tenth	<ul style="list-style-type: none"> <li>Formally approved Compensation law.</li> <li>Some of the issues in three crucial draft CGST/SGT/IGST laws were discussed.</li> </ul>
March 4, 2017	Eleventh	<ul style="list-style-type: none"> <li>Council cleared the two key draft laws of Central GST (CGST) and Integrated GST (IGST).</li> <li>Hotels with annual turnover of less than ₹50 lakhs, will pay the lowest tax rate of 5 per cent under the GST regime.</li> </ul>
March 16, 2017	Twelfth	<ul style="list-style-type: none"> <li>Cleared the remaining two supplementary legislations UTGST (Union Territory GST Law) and the SGST (State GST Law) needed for implementation of the goods and service tax (GST) regime.</li> <li>Approved the bound rate of 15 per cent as peak rate for the proposed Cess to be levied on certain demerit goods.</li> </ul>
March 31, 2017	Thirteenth	<ul style="list-style-type: none"> <li>Approved the Rules relating to Input Tax Credit, Valuation, Composition and Transition.</li> <li>Gave final approval for changes in rules for filing tax returns in the new regime, registration of entities, payment of GST, invoicing and refunds to make them compatible with GST laws.</li> </ul>
May 18-19, 2017	Fourteenth	<ul style="list-style-type: none"> <li>Fitment of rates were discussed. The council approved the GST rate of goods at nil, 5 per cent, 12 per cent, 18 per cent and 28 per cent levied on certain goods. It also approved the rates for GST compensation cess to be levied on certain goods.</li> <li>Constitution of eighteen sectoral groups to ensure smooth roll-out of GST.</li> </ul>
June 03, 2017	Fifteenth	<ul style="list-style-type: none"> <li>Clearance of pending Transition and Returns rules.</li> <li>Tax rates on gold, textiles, trademarked packaged items, solar panels, biscuits and footwears were decided.</li> </ul>
June 11, 2017	Sixteenth	<ul style="list-style-type: none"> <li>Approval of amendments to draft GST rules.</li> <li>Rates on 66 items reduced including movie tickets, packaged food and cashew nuts among others.</li> <li>Increase in turnover limit for composition scheme.</li> <li>Exemptions on few supply of services.</li> </ul>
June 18, 2017	Seventeenth	<ul style="list-style-type: none"> <li>Announcement of official roll out on July 01, 2017.</li> <li>For the first two months of implementation, tax would be payable based on a simple return (Form-GSTR-3B) containing summary of outward and inward supplies which will be submitted before 20<sup>th</sup> of the succeeding month.</li> <li>Regular GSTR-1 to be filed for July-August 2017.</li> <li>No late fees and penalties for the interim period.</li> </ul>

		<ul style="list-style-type: none"> <li>• 28 per cent limit on hotels start from ₹7500 per unit per day; 18 per cent for hotels between ₹2500 to ₹7500 per unit per day.</li> <li>• State run lotteries taxed at 12 per cent.</li> <li>• IGST of 5 per cent on Ship with full ITC applicable.</li> <li>• 6 rules were cleared inclusive of anti-profiteering.</li> </ul>
June 30, 2017	Eighteenth	<ul style="list-style-type: none"> <li>• Tax rate on fertilizers reduced to 5 per cent from previously decided 12 per cent.</li> <li>• Rate on exclusive parts of tractors cut to 18 per cent from 28 per cent.</li> </ul>
July 17, 2017	Nineteenth	<ul style="list-style-type: none"> <li>• Increase in compensation cess rates on cigarettes.</li> </ul>
August 5, 2017	Twentieth	<ul style="list-style-type: none"> <li>• Final drafting of e-way bills.</li> <li>• Job work of all kinds of textiles to be taxed at 5 per cent.</li> <li>• Rates on tractor parts brought down to 18 per cent.</li> <li>• Government given work contracts like roads bridges canals to be taxed at 12 per cent with credits from 18 per cent earlier.</li> <li>• Anti-profiteering mechanism to get started by appointing state-wise committees.</li> <li>• GST rates for certain services revised downwards and few services given exemption.</li> <li>• Option given to certain services for GST rates and clarification provided for GST on few services.</li> </ul>
September 9, 2017	Twenty-first	<ul style="list-style-type: none"> <li>• Revised schedule for filing GST returns to facilitate taxpayers.</li> <li>• GSTR-3B to be continued for August-December 2017.</li> <li>• Option for composition scheme to registered person who had not opted for it earlier.</li> <li>• Committee set up consisting of officers from both the Centre and the states under the chairmanship of Revenue secretary to examine issues related to exports.</li> <li>• Group of Ministers constituted to monitor and resolve the IT challenges faced during GST implementation.</li> <li>• Registration of persons liable to deduct TDS and collect TCS will commence from September 18, 2017.</li> <li>• Due date for submission of FORM GST TRAN-1.</li> </ul>



October 6, 2017	Twenty-second	<ul style="list-style-type: none"> <li>• Facilitative changes to ease the burden of compliance on small and medium businesses inclusive of the following major measures:               <ul style="list-style-type: none"> <li>(i) changes in composition scheme</li> <li>(ii) relief from registration for service providers with annual turnover of less than ₹20 lacs</li> <li>(iii) ease of payment and return filing</li> <li>(iv) relief from reverse charge mechanism till March 31, 2018</li> <li>(v) e-way bill system to be introduced in a staggered manner from April 1, 2018</li> <li>(vi) extension to filing of FORM GSTR-4 under composition scheme</li> <li>(vii) modification of invoice rules</li> <li>(viii) GST to be paid at the time of supply of goods and not earlier by taxpayers with aggregate turnover up to ₹1.5 crores.</li> </ul> </li> </ul>
November 10, 2017	Twenty-third	<ul style="list-style-type: none"> <li>• Major rationalisation of rates on certain goods and services across many sectors.</li> <li>• Further simplification of return filing.</li> <li>• Extension of dates for filing returns.</li> <li>• Exporters exporting services to Nepal and Bhutan eligible for claiming input tax credit in respect of goods and services used for effecting such exempt supply of services to Nepal and Bhutan</li> <li>• All service providers supplying intra-State, inter-State or through e-commerce operator exempt from obtaining GST registration if their aggregate turnover does not exceed ₹20 lakhs.</li> <li>• Benefits for Diplomatic/UN Missions.</li> </ul>
December 16, 2017	Twenty-fourth	<ul style="list-style-type: none"> <li>• Nationwide e-way bill system to be ready by January 16, 2018.</li> <li>• Uniform system of e-way bill for inter-State and intra-State movement to be implemented by June 1, 2018.</li> </ul>
January 18, 2018	Twenty-fifth	<ul style="list-style-type: none"> <li>• Second set of major relief measures regarding GST rates on goods and services covering many sectors and commodities.</li> <li>• Issuance of certain clarifications on issues relating to GST rates and taxability of certain goods and services.</li> <li>• Policy changes related to late fee, cancellation of registration, filing FORM GST REG-29, modification to e-way bill rules.</li> </ul>

March 10, 2018	Twenty-sixth	<ul style="list-style-type: none"> <li>• Extension of tax exemption on imported goods to exporters availing various export promotion schemes for six months.</li> <li>• Creation of E-Wallet Scheme.</li> <li>• Review of progress made in grant of refunds to exports of both IGST and input tax credit.</li> <li>• Liability to pay tax on reverse charge basis deferred till June 30, 2018.</li> <li>• TDS/TCS suspended till June 30, 2018.</li> <li>• Improvements in e-way bill rules.</li> <li>• GST implementation committee tasked with grievance redressal to taxpayers regarding IT glitches.</li> <li>• Recommendations regarding data analytics.</li> </ul>
May 04, 2018	Twenty-seventh	<ul style="list-style-type: none"> <li>• Incentive to promote digital transactions.</li> <li>• Imposition of sugar cess over and above 5 per cent GST and reduction in GST rate on ethanol.</li> <li>• Approval of principles for filing of new return design based on recommendations of the Group of Ministers on IT simplification.</li> </ul>
July 21, 2018	Twenty-eighth	<ul style="list-style-type: none"> <li>• Amendments to CGST Act, 2017, IGST Act, 2017, UTGST Act 2017 and GST (Compensation to states) Act, 2017.</li> <li>• Approval of simplified GST return formats and associated changes in law.</li> <li>• Major rationalisation of rates of several goods including specified handicraft items.</li> <li>• Decisions relating to exemptions / changes in GST rates / ITC eligibility criteria, rationalisation of rates/ exemptions and clarification on levy of GST on services.</li> </ul>
August 4, 2018	Twenty-ninth	<ul style="list-style-type: none"> <li>• Formation of Group of Ministers to examine MSME related issues.</li> <li>• GST concessions on digital payments.</li> </ul>
September 28, 2018	Thirtieth	<ul style="list-style-type: none"> <li>• Formation of Group of Ministers to look into imposition of cess under GST to provide relief to Kerala flood victims and a temporary tax under GST to help states in exigencies among few other issues relating to natural calamities.</li> <li>• A panel of analysts to conduct research on all states pertaining to GST collection and recommend ways to bridge the gap between the current revenue and targeted revenue.</li> </ul>
December 22, 2018	Thirty first	<ul style="list-style-type: none"> <li>• Major change in rates of goods and services across sectors.</li> <li>• 7 member Group of Ministers formed to study the revenue trend, including analysing reasons for structural patterns affecting the revenue collection in some states.</li> </ul>

January 10, 2019	Thirty-second	<ul style="list-style-type: none"> <li>• Approval for changes made by CGST (Amendment) Act 2018, IGST (Amendment) Act, 2018, UTGST (Amendment) Act 2018 and GST (Compensation to States) Amendment Act, 2018 along with amendments in CGST Rules, notifications and circulars issued earlier and corresponding changes in SGST Acts to be notified with effect from January 02, 2019.</li> <li>• Last date for passing the examination for GST practitioners (who have enrolled under rule 83(1)(b)) to be extended till December 31, 2019.</li> <li>• Relief to MSME (including small traders).</li> </ul>
February 24, 2019	Thirty-third	<ul style="list-style-type: none"> <li>• Several measures were announced to boost the residential segment of the real estate sector.</li> </ul>
March 19, 2019	Thirty-fourth	<ul style="list-style-type: none"> <li>• Modalities for transition to lower effective GST rate of 1 per cent in case of affordable houses and 5 per cent on construction of houses other than affordable house (as recommended in 33<sup>rd</sup> meeting).</li> <li>• Amendment to input tax credit rules.</li> </ul>
June 21, 2019	Thirty-fifth	<ul style="list-style-type: none"> <li>• New return system to be introduced in a phased manner.</li> <li>• Extension regarding furnishing returns under various Forms.</li> <li>• Issues placed before Fitment committee regarding GST on electric vehicles and solar power generating systems and wind turbines.</li> <li>• Report on Lottery submitted by Group of Ministers.</li> <li>• Extension of tenure of National Anti-Profitteering committee by two years.</li> <li>• Location of benches of the State and the Area Benches for the Goods and Services Tax Appellate Tribunal (GSTAT) for various states and Union Territories.</li> <li>• Electronic invoicing system to be introduced in a phased manner.</li> </ul>
July 27, 2019	Thirty-sixth	<ul style="list-style-type: none"> <li>• GST rate on all Electric Vehicles reduced from 12 per cent to 5 per cent and of charger or charging stations for EVs from 18 per cent to 5 per cent.</li> <li>• Hiring of electric buses by local authorities exempted from GST.</li> <li>• Date extended for filing of intimation in FORM GST CMP-02 for availing the option of payment of tax under notification No. 2/2019-Central Tax (Rate) dated 07.03.2019 (by exclusive supplier of services).</li> <li>• Date extended for furnishing statement containing the details of the self-assessed tax in FORM GST CMP-08 for the quarter April, 2019 to June, 2019 (by taxpayers under composition scheme).</li> </ul>

September 20, 2019	Thirty-seventh	<ul style="list-style-type: none"> <li>• Rationing of GST rates on hotel accommodations across various categories, outdoor catering services.</li> <li>• Reduction in compensation cess on passenger vehicles.</li> <li>• Simplification of forms for annual return and reconciliation statement to be examined.</li> <li>• Introduction of new return system from April 2020.</li> <li>• Linking of Aadhaar with registration of tax-payers and examining the possibility of making Aadhaar mandatory for claiming refunds.</li> </ul>
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**Source:** <http://www.gstindiaonline.com/> ; <https://gstindiaguide.com/gst-council-finalise-draft-rules-today/>; <http://www.cbic.gov.in/htdocs-cbec/gst/index>; [pib.nic.in](http://pib.nic.in)

### Annex III.3

#### Power Distribution – the History of Reforms and Government Programmes

Historically, the growth in power sector in India which began in the private sector, underwent a major shift post the passage of the Industrial Policy Resolution of 1956, which reserved generation and distribution of electricity exclusively for the public sector. Power sector is a concurrent subject under Article 246 of the Indian Constitution, and states came to play the pivotal role following the passage of the Electricity Supply Act 1948 (ESA) that mandated the setting up of State Electricity Boards (SEBs). SEBs were constituted as vertically integrated entities covering generation, transmission and distribution of power. Power distribution was exclusively the domain of SEBs, while Central government played a role in generation and transmission of power.

The first attempt to liberalise the power sector was made with an amendment to the ESA in 1991 that allowed for private sector participation in power generation, though power distribution continued to remain the province of SEBs. Reforms in power distribution have their beginnings at state-level, with Odisha becoming the first state to restructure its SEB with the support of World Bank. The 'Odisha Model' for reforms as it came to be called involved restructuring of the SEB into separate generation, transmission and distribution entities. Specifically, the distribution segment of the Orissa State Electricity Board (OSEB) was divided into four regional utilities and later privatised. The 'Odisha Model' was adopted by states of Haryana (1997), Andhra Pradesh (1998), Uttar Pradesh (1999), Karnataka (1999), Rajasthan (1999), Delhi (2000), Madhya Pradesh (2000) and Gujarat (2003). Each of these states unbundled their SEBs into separate generation,

transmission and distribution. However, unlike Orissa and Delhi that went a step further and privatised their distribution companies, all other states retained ownership of the unbundled distribution company.

The period of 1998-2003 is characterised by wide ranging reforms in the power sector to address the financial problems of the distribution sector. A key reason identified for distress in the distribution sector was low electricity tariffs due to associated political economy and public utility pricing. With a view to establishing a robust mechanism to ensure that electricity tariffs are set according to economic principles, the Central government passed the Electricity Regulatory Commissions Act 1998 that paved the way for setting up of the Central Electricity Regulatory Commission (CERC) and State Electricity Regulatory Commissions (SERCs). Also, in 2003 the Central government passed the landmark Electricity Act 2003 that provided for the unbundling of vertically integrated SEBs into separate generation, transmission and distribution entities in a time bound manner. Further, the specific provisions of the Act such as de-licensing of generation, open access in distribution, liberalised definition of captive generation, allowing two or more distribution licensees in the same geographical area, power trading, *etc.* aimed at encouraging competition, private sector participation and improving efficiency in the sector. Regarding tariff policy, the Act made the constitution of SERCs mandatory and stipulated them to be guided by multi-year tariff principles to give a medium-term horizon of 3 to 5 years on the tariff to all stakeholders. Following the passage of the Electricity Regulatory Commissions Act

**Table 1: Status of Reforms and Restructuring of Power Distribution Sector in States (as on June 2019)**

Reform milestones	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Chhattisgarh	Delhi	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu and Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	Mizoram	Nagaland	Odisha	Punjab	Rajasthan	Sikkim	Tamil Nadu	Telangana	Tripura	Uttar Pradesh	Uttaranchal	West Bengal	Total
<b>1. State Electricity Regulatory Commission</b>																															
a. Constituted	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	30
b. Operationalisation	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	30
c. Issuing tariff orders	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
<b>2. Unbundling and privatisation / franchise</b>																															
a. Unbundling of distribution entity	✓		✓	✓	✓	✓		✓	✓	✓		✓	✓		✓	✓	✓	✓			✓	✓	✓		✓	✓	✓	✓	✓	✓	23
b. Privatisation of distribution						✓																✓									2
c. Distribution franchise				✓											✓	✓					✓		✓					✓		✓	7
<b>3. Distribution tariff reform</b>																															
a. Multi year tariff order issued	✓		✓	✓	✓	✓	✓	✓	✓	✓			✓	✓	✓	✓	✓	✓	✓	✓				✓						✓	12
b. Open access regulations	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	26

Source: Websites of state electricity regulatory commissions, Planning Commission.

1998 and the Electricity Act 2003, most states have set-up SERCs and unbundled their SEBs. However, many states SERCs have not issued any multi-year tariff order till now. The status of reforms in states is summarised in Table 1.

In addition to the above reforms, the Central Government has undertaken various programmes towards improving technology and power distribution in the country. To target the accurate measurement, monitoring and reduction of commercial and technical losses of power utilities, the Central Government has supported the improvement in infrastructure of the electricity utilities through funding and technical assistance. Various schemes have been launched for this purpose: Accelerated Power Development Programme (APDP) in 2000-01 which was modified in 2002-03 to Accelerated

Power Development and Reforms Programme (APDRP), making the funding more liberal, was launched as an Additional Central Assistance Scheme. The scheme was restructured in 2008 as a Central Sector Scheme and renamed as Restructured Accelerated Power Development and Reforms Programme (R-APDRP) and was subsumed under the umbrella scheme of Integrated Power Development Scheme (IPDS) in 2014. Also, various schemes have been launched to expand distribution coverage to underserved rural areas: Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in 2005, which was subsumed and given additional impetus under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in 2014 and Sahaj Bijli Har Ghar Yojana (Saubhagya) in 2017. The funding and implementation of these schemes have gained momentum in recent years.

4.1 States have budgeted prudently for 2019-20, but macroeconomic risks to their combined budget estimates appear to be slanted to the downside. The loss of momentum in economic activity needs to be reversed soon, otherwise it can have revenue implications for state budgets, if not complemented by extra efforts towards revenue mobilisation. If they do not materialise, cuts in expenditure to meet the fiscal targets may become inevitable. This can feed an ever-tightening vicious spiral of austerity deepening the economic downturn which, in turn, cramps fiscal revenues and forces further expenditure reductions and so on. In the case of states, there can be large macroeconomic spillovers from the spending retrenchments with states' capital and developmental expenditure accounting for close to two-thirds of the combined expenditure. The negative output effects could exacerbate the medium-term challenge of debt sustainability, as highlighted in this Report.

4.2 States' revenue prospects are confronted with low tax buoyancies, shrinking revenue autonomy under the GST framework and unpredictability associated with transfers of IGST and grants. Unrealistic revenue forecasts in budget estimates thereby leave no option for states than expenditure compression in even the most productive and employment-generating heads. Going forward, sustained efforts towards

mobilising revenue need to be combined with strategies to maximise efficiency gains rather than increases in tax rates. In this context, the GST architecture has to be harnessed to achieve tax revenue growth target so as to gradually reduce the dependence on compensation cess. This involves expanding the tax base using IT infrastructure, data analytics and reduction in the cost of tax compliance.

4.3 The dedicated application of break-even user charges, with better cost recovery mechanisms offers scope for raising states' revenue. In this vein, tariff policies relating to power and irrigation warrant a review. States need to learn from each other's experience and develop indigenous strategies to enhance tax buoyancy and efficiency. As regards Central transfers, well-defined calendars; more effective expenditure planning and usage of funds; efficient cash management which reduces the negative carry; and marksmanship in budgetary forecasts assume importance. Re-prioritising Central transfers towards productive expenditures is essential in order to achieve equity with efficiency and sustainable levels of debt in the medium-term.

4.4 Off-budget liabilities in the form of guarantees *a` la* UDAY are mutating into a contingent risk to debt sustainability even as structural bottlenecks in power distribution continue to foster. Going forward, states



might have to take over higher losses of DISCOMs if they do not show a turnaround in their financial performance and this will inevitably take its toll on debt sustainability in the medium-term. Transparency in the disclosure/reporting of these liabilities in state budgets may be the first step towards recognising these guarantees as a medium-term fiscal risk, followed by conscious efforts to keep them at prudent levels while ensuring that they are not invoked.

4.5 Access to market financing via borrowings requires a pragmatic approach to ensure enduring sustainability. A combination of SDL consolidation, reissuances, maturity elongation and diversification of investor base should improve liquidity and minimise roll-over risk. Maintaining adequate Reserve Funds could help minimise fiscal stress arising from redemption pressures and unforeseen liabilities.

4.6 To conclude, states' role in promoting growth and overall social welfare is critical as public policy responsibilities devolving on them are large. Yet, fiscal consolidation and pressures to increase current spending have led to an overall decline in capital spending to the tune of about 0.3 to 0.5 per cent of GDP during 2017-19. Arresting this trend is crucial to avoid adverse effects on long-term growth and welfare. Going forward, it is important for states to pursue their capital expenditure plans as budgeted in 2019-20 by front-loading them. This is particularly important as it has strong multiplier and welfare enhancing effects. The states will have to simultaneously make efforts towards improving their revenue raising capacity to support their expenditure. In the ultimate analysis, borrowed resources that are used wisely on projects/programmes with revenue and employment-generating potential will free up fiscal space and secure an optimal balance between growth and sustainability.

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## Explanatory Note on Data Sources and Methodology

### Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 31 state governments and union territories (UTs) with legislature<sup>1</sup>. For accounts data, this has also been supplemented with the data taken from Finance Accounts of the state published by Comptroller and Auditor General (CAG) of India, wherever required. Data from 2017-18 onwards includes UTs with legislature which were earlier provided separately as memo item in all Statements. The analysis conforms to the data presented in state budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual states/UTs into revenue and capital accounts. Some supplementary information regarding outstanding guarantees (contingent liabilities), expenditure on 'wages and salaries' and 'operations and maintenance' are obtained from state governments. Data on outstanding guarantees from 2006-07 to 2016-17 were obtained from Comptroller and Auditor General of India (CAG).

Data on the outstanding state wise loans under the National Small Savings Fund have been obtained from the CAG. The outstanding state-wise central loans have been sourced from the Union Finance Accounts of Controller General of Accounts (CGA). Besides, several items of data including the, availment of ways and means

advances (WMA)/overdraft (OD), market borrowings, investment of state governments in central government treasury bills and the data on the state development loans (SDLs) have been taken from the Reserve Bank records. Data on Gross Domestic Product (GDP) and the state wise Gross State Domestic Product (GSDP) are at market (current) prices and have been sourced from the Central Statistics Office (CSO). This is supplemented by information received from the respective State Governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available or not consistent with CSO's data, the data are estimated based on the previous three years' annual average growth rate. GDP/GSDP data prior to 2011-12 correspond to base 2004-05 and data from 2011-12 onwards correspond to 2011-12 base, as published by CSO. GDP data for the year 2019-20 (BE) is taken from the Union Budget 2019-20.

Jammu & Kashmir has not provided account data for 2017-18 in its budget for 2019-20. This has been the practice in the past also. Therefore, the RBI has been using audited accounts data released by CAG each year. Awaiting confirmation, for 2017-18 may be considered as provisional.

As per Central Board direction, the unit of the data to be released will be either crore or lakh instead of million and billion.

<sup>1</sup> The extant practice in consolidation of fiscal data is that only 29 states are added, while 2 union territories are given as memo items. While calculating ratio to GDP, the denominator GDP includes all states and Union Territories. Thus, the ratio is an underestimation. Therefore, inclusion of UTs in the consolidation figure will avoid this under estimation and will give the correct picture.



## Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by state governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing (given under revenue expenditure, capital outlay and loans and advances by state governments).

The term 'Aggregate Expenditure' used in Chapter II is defined as summation of revenue expenditure, capital outlay and loans and advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of aggregate expenditure and debt repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (state-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital

expenditure) are on a gross basis for all items, including public account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items. The 'overall deficit/surplus' in the appendices is equal to the sum of cash deficit/ surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/ decrease in WMA/ ODs extended by the Reserve Bank.

## Methodology for Debt Statistics

The Reserve Bank in its Report of 2005-06 budgets had compiled a data series on outstanding liabilities of state governments since 1990-91. In the 2006-07 Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of state governments. In the 2007-08 Report, a revised data series on outstanding liabilities of state governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and state governments, Reserve Bank records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (Controller General of Accounts) and the budget documents of state governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the state governments as at end-March 2017 and end March 2018 have been directly taken from CAG of India's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 4 and 15 in Statement 18.

The outstanding liabilities position for end-March 2019 and end-March 2020 have been derived by adding annual flows [2018-19 (RE) and 2019-20 (BE)], to the outstanding amounts for end-March 2018 and end-March 2019. This has been done in conformity with recommended methodology of 'Report of the Working Group on Compilation of State Government Liabilities', 2005. Based on the state wise market loans (Statement 22), the maturity profile of outstanding state government securities is provided in Statements 23 and 24. These Statements also incorporate the appropriation of liabilities of the four bifurcated states (Bihar, Madhya Pradesh, Uttar Pradesh and Andhra Pradesh) to their respective newly formed states (Jharkhand, Chhattisgarh, Uttarakhand and Telangana) on the basis of Government of India notifications.

### **e-STATES Database**

*State Finances: A Study of Budgets* is the only database on consolidated fiscal position of States based on State budgets, providing data on budget estimates for the latest year and actuals and revised estimates for preceding two years respectively. The

Reserve Bank has been receiving demand for time series data on various fiscal indicators of states. With an objective to provide updated time series data, [e-State database](#), an excel file of detailed budgetary items in the revenue and capital accounts from 1990-91 till 2019-20 has been provided in a single excel sheet. This database is a new addition to this report, for which updates on past data for budget and revised estimates are a work in progress.

**Note:** This database should be used alongside the State Finance Report. The names of budget items are kept the same as in the report. An additional alpha-numeric code preceding the item name (as given in the Report) is added to the budget item to avoid ambiguity. The alphabet codes are **RR** for Revenue Receipts, **RE** for Revenue Expenditure, **CR** for Capital Receipts and **CE** for Capital Expenditure. The numbers in the code denote the row number in which the item appear in the appendix for RE, RR, CE or CR. Including this code avoids ambiguity of an item since an item with the same name can be found in more than one appendix. For example, *WMA from RBI* can be seen both in Capital Receipts and Capital Expenditure as "6. WMA from RBI". To avoid this confusion, "CR10: 6. WMA from RBI" means WMA from RBI that is in the appendix for Capital Receipts, while "CE053: 6. WMA from RBI" means WMA from RBI in the appendix for Capital Expenditure.



**2019-20**  
**Appendix Tables**



Appendix Tables

**Appendix Table 1: Major Deficit Indicators of State Governments**

(₹ Crore)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
2002-03	99,726.0 (3.9)	57,179.0 (2.3)	30,699.0 (1.2)	-11,848.2 (-0.5)	-3,099.0 (-0.1)
2003-04	1,20,631.0 (4.2)	63,407.0 (2.2)	40,235.0 (1.4)	-16,989.4 (-0.6)	293.0 (0.0)
2004-05	1,07,774.0 (3.3)	39,158.0 (1.2)	21,353.0 (0.7)	-47,262.9 (-1.5)	-2,705.0 (-0.1)
2005-06	90,084.5 (2.4)	7,012.8 (0.2)	6,060.5 (0.2)	-77,011.1 (-2.1)	-3,844.0 (-0.1)
2006-07	77,507.6 (1.8)	-24,857.2 (-0.6)	-15,672.0 (-0.4)	-1,18,036.7 (-2.7)	-1,152.0 (0.0)
2007-08	75,454.7 (1.5)	-42,942.7 (-0.9)	-24,375.9 (-0.5)	-1,42,773.4 (-2.9)	1,140.0 (0.0)
2008-09	1,34,589.3 (2.4)	-12,672.2 (-0.2)	31,634.5 (0.6)	-1,15,627.0 (-2.1)	-1,608.0 (0.0)
2009-10	1,88,818.7 (2.9)	31,017.4 (0.5)	76,011.7 (1.2)	-81,789.6 (-1.3)	186.0 (0.0)
2010-11	1,61,461.1 (2.1)	-3,050.6 (0.0)	36,640.7 (0.5)	-1,27,870.9 (-1.6)	2,515.0 (0.0)
2011-12	1,68,353.4 (1.9)	-23,960.5 (-0.3)	31,536.0 (0.4)	-1,60,777.9 (-1.8)	-1,195.5 (0.0)
2012-13	1,95,470.3 (2.0)	-20,322.1 (-0.2)	44,998.1 (0.5)	-1,70,794.3 (-1.7)	-1,245.8 (0.0)
2013-14	2,47,852.2 (2.2)	10,563.2 (0.1)	78,954.7 (0.7)	-1,58,334.3 (-1.4)	986.1 (0.0)
2014-15	3,27,190.8 (2.6)	45,704.4 (0.4)	1,36,775.5 (1.1)	-1,44,710.8 (-1.2)	2,420.3 (0.0)
2015-16	4,20,670.4 (3.1)	5,381.7 (0.0)	2,06,423.6 (1.5)	-2,08,865.2 (-1.5)	-3,052.0 (0.0)
2016-17	5,34,331.8 (3.5)	40,491.2 (0.3)	2,83,028.5 (1.9)	-2,10,812.1 (-1.4)	787.0 (0.0)
2017-18	4,10,494.3 (2.4)	18,839.3 (0.1)	1,17,373.7 (0.7)	-2,74,281.2 (-1.6)	458.0 (0.0)
2018-19 (BE)	4,90,355.4 (2.6)	-33,507.6 (-0.2)	1,71,228.3 (0.9)	-3,52,634.7 (-1.9)	-200.0 (0.0)
2018-19 (RE)	5,55,480.9 (2.9)	12,797.2 (0.1)	2,35,979.4 (1.2)	-3,06,704.3 (-1.6)	-200.0 (0.0)
2019-20 (BE)	5,52,429.1 (2.6)	-8,118.4 (-0.0)	1,97,629.4 (0.9)	-3,62,918.1 (-1.7)	-1,217.0# (0.0)

RE: Revised Estimates. BE: Budget Estimates.

#: upto August 23, 2019 over March 31, 2019

**Note:** 1. Negative (-) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) minus revenue receipts, non-debt capital receipts.

4. Primary deficit is gross fiscal deficit less of interest payments.

5. Primary revenue deficit is revenue deficit less of interest payments.

6. Figures in parentheses are as percentage to GDP.

7. The net RBI credit to State Governments refers to annual variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

8. Data from 2017-18 onwards include Delhi and Puducherry also.

**Source:** Budget documents of the state governments, CAG for 2017-18 in respect of Jammu & Kashmir and Reserve Bank Records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre

Item	(₹ Crore)										
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	
1											
<b>I. States' Share in Central Taxes</b>	<b>56,655.3</b>	<b>67,078.6</b>	<b>78,549.6</b>	<b>94,024.2</b>	<b>1,20,292.9</b>	<b>1,51,402.5</b>	<b>1,61,052.4</b>	<b>1,65,013.5</b>	<b>2,19,489.4</b>	<b>2,55,591.7</b>	
<b>II. Grants from the Centre (1 to 5)</b>	<b>45,170.4</b>	<b>50,833.6</b>	<b>56,321.8</b>	<b>76,750.2</b>	<b>94,451.1</b>	<b>1,08,621.8</b>	<b>1,29,923.4</b>	<b>1,50,972.3</b>	<b>1,63,496.7</b>	<b>1,86,416.5</b>	
1. State Plan Schemes	19,665.5	25,446.6	29,757.3	28,747.7	40,214.9	49,547.6	63,480.2	70,853.2	77,635.5	87,668.8	
2. Central Plan Schemes	1,717.9	1,352.1	1,315.5	2,216.1	2,096.8	2,273.6	2,656.9	6,454.4	3,586.6	2,743.2	
3. Centrally Sponsored Schemes	8,652.4	9,841.9	10,390.3	13,314.4	17,427.3	21,870.8	25,889.2	25,882.4	32,829.1	43,121.8	
4. NEC/Special Plan Schemes	217.3	289.5	287.2	338.9	306.0	621.2	519.6	695.6	536.4	683.4	
5. Non-Plan Grants (a to c)	14,917.3	13,903.4	14,571.5	32,133.1	34,406.1	34,308.7	37,377.6	47,086.8	48,909.1	52,199.3	
a) Statutory Grants	8,201.3	7,550.3	7,637.7	18,049.0	17,719.0	19,791.7	20,478.3	24,994.8	27,662.4	33,483.8	
b) Grants for Natural Calamities	3,234.6	1,774.2	2,166.6	3,271.7	3,603.9	2,639.2	2,914.2	3,495.7	5,218.1	3,213.9	
c) Non-Plan Non-Statutory Grants	3,481.4	4,578.9	4,767.3	10,812.4	13,083.3	11,877.8	13,985.1	18,596.2	16,028.6	15,501.6	
<b>III. Gross Loans from the Centre (i+ii)</b>	<b>26,830.8</b>	<b>25,870.9</b>	<b>25,878.5</b>	<b>8,096.8</b>	<b>5,717.5</b>	<b>7,251.5</b>	<b>7,004.7</b>	<b>8,106.9</b>	<b>9,477.9</b>	<b>9,902.1</b>	
i) Plan Loans	20,357.8	24,155.6	23,468.1	8,062.4	6,157.8	7,234.9	6,997.7	8,212.0	10,499.8	9,821.5	
ii) Non-Plan Loans*	6,473.1	1,715.4	2,410.4	34.4	-440.3	16.6	7.0	-105.1	-1022.0	80.6	
<b>IV. Gross Transfer (I+II+III)</b>	<b>1,28,656.5</b>	<b>1,43,783.1</b>	<b>1,60,749.8</b>	<b>1,78,871.1</b>	<b>2,20,461.6</b>	<b>2,67,275.9</b>	<b>2,97,980.5</b>	<b>3,24,092.7</b>	<b>3,92,463.9</b>	<b>4,51,910.3</b>	
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	<b>56,944.9</b>	<b>40,801.3</b>	<b>59,715.9</b>	<b>21,290.5</b>	<b>27,785.8</b>	<b>19,976.7</b>	<b>18,856.3</b>	<b>21,081.3</b>	<b>18,657.9</b>	<b>19,365.9</b>	
a) Repayment of Loans to the Centre	27,203.3	11,930.8	35,659.7	8,140.7	14,604.8	8,184.7	7,766.0	9,806.5	8,766.5	9,722.2	
b) Interest Payments on the Loans from the Centre	29,741.5	28,870.6	24,056.1	13,149.7	13,181.0	11,791.9	11,090.2	11,274.8	9,891.4	9,643.7	
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	<b>71,711.7</b>	<b>1,02,981.8</b>	<b>1,01,034.0</b>	<b>1,57,580.6</b>	<b>1,92,675.7</b>	<b>2,47,299.2</b>	<b>2,79,124.2</b>	<b>3,03,011.4</b>	<b>3,73,806.1</b>	<b>4,32,544.4</b>	

(Contd...)

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concl'd.)

Item	₹ (Crore)									
	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	
1	12	13	14	15	16	17	18	19	20	
<b>I. States' Share in Central Taxes</b>	<b>2,91,530.1</b>	<b>3,18,273.5</b>	<b>3,37,835.3</b>	<b>5,06,191.3</b>	<b>6,07,861.4</b>	<b>6,05,186.0</b>	<b>7,47,068.2</b>	<b>7,59,335.7</b>	<b>8,51,521.0</b>	
<b>II. Grants from the Centre (1 to 5)</b>	<b>1,88,681.8</b>	<b>2,05,952.0</b>	<b>3,30,804.7</b>	<b>3,25,895.6</b>	<b>3,56,091.3</b>	<b>4,05,957.9</b>	<b>5,88,428.5</b>	<b>6,10,915.9</b>	<b>6,48,073.2</b>	
1. State Plan Schemes	91,622.4	89,965.6	2,02,065.6	1,41,992.9	1,64,120.0	30,680.3	55,251.4	46,517.1	17,554.9	
2. Central Plan Schemes	2,666.0	3,425.1	6,266.0	14,157.2	5,957.2	1,066.0	5,989.6	2,434.3	124.5	
3. Centrally Sponsored Schemes	45,475.7	45,004.3	50,672.2	55,535.2	50,233.5	2,18,329.7	3,27,042.2	3,38,007.9	3,81,439.6	
4. NEC/Special Plan Schemes	522.3	424.2	354.2	537.6	3,533.8	212.5	293.6	417.6	200.0	
5. Non-Plan Grants (a to c)	48,395.3	67,132.8	71,446.8	1,13,672.7	1,32,246.7	1,55,669.4	1,99,851.8	2,23,538.9	2,48,754.3	
a) Statutory Grants	31,310.9	44,186.6	43,963.5	62,398.6	84,104.6	81,083.8	96,719.3	1,07,651.6	1,21,077.1	
b) Grants for Natural Calamities	5,559.4	6,159.0	5,756.0	12,907.5	11,055.9	7,789.6	5,418.9	6,570.2	3,794.9	
c) Non-Plan Non-Statutory Grants	11,525.0	16,787.2	21,727.2	38,366.5	37,086.3	66,795.9	97,713.6	1,09,317.1	1,23,882.4	
<b>III. Gross Loans from the Centre (i+ii)</b>	<b>11,204.5</b>	<b>10,870.4</b>	<b>11,880.6</b>	<b>12,514.2</b>	<b>17,757.1</b>	<b>19,509.7</b>	<b>31,463.4</b>	<b>32,724.8</b>	<b>37,281.3</b>	
i) Plan Loans	11,198.8	10,838.0	11,326.0	12,513.7	17,607.2	13,739.6	26,493.8	22,305.9	24,874.3	
ii) Non-Plan Loans*	5.7	32.4	554.6	-	149.9	5,770.1	4,969.5	10,418.9	12,407.0	
<b>IV. Gross Transfer (I+II+III)</b>	<b>4,91,416.3</b>	<b>5,35,095.9</b>	<b>6,80,520.6</b>	<b>8,44,601.1</b>	<b>9,81,709.8</b>	<b>10,30,653.7</b>	<b>13,66,960.1</b>	<b>14,02,976.4</b>	<b>15,36,875.5</b>	
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	<b>19,238.3</b>	<b>19,130.2</b>	<b>19,201.5</b>	<b>19,683.1</b>	<b>19,925.9</b>	<b>25,119.9</b>	<b>26,712.3</b>	<b>28,662.0</b>	<b>29,812.8</b>	
a) Repayment of Loans to the Centre	9,474.0	10,269.0	10,917.8	11,475.2	12,528.3	14,875.7	16,149.6	18,085.9	19,175.1	
b) Interest Payments on the Loans from the Centre	9,764.2	8,861.1	8,283.7	8,207.9	7,397.6	10,244.1	10,562.7	10,576.1	10,637.7	
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	<b>4,72,178.0</b>	<b>5,15,965.8</b>	<b>6,61,319.1</b>	<b>8,24,918.0</b>	<b>9,61,783.9</b>	<b>10,05,533.8</b>	<b>13,40,247.8</b>	<b>13,74,314.4</b>	<b>15,07,062.7</b>	

\*: Include Ways and Means Advances from the Centre. NEC: North Eastern Council.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.

**Appendix Table 3: Development and Non-Development Expenditure: Aggregate**

(₹ Crore)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
2002-03	2,21,799.0 (54.1)	1,49,554.0 (36.5)	38,896.0 (9.5)	4,10,249.0 (100.0)
2003-04	2,72,848.0 (53.1)	1,66,538.0 (32.4)	74,916.0 (14.6)	5,14,302.0 (100.0)
2004-05	2,86,473.0 (51.8)	1,85,152.0 (33.5)	81,803.0 (14.8)	5,53,428.0 (100.0)
2005-06	3,30,044.1 (58.8)	1,90,020.6 (33.8)	41,616.8 (7.4)	5,61,681.6 (100.0)
2006-07	3,92,165.0 (59.7)	2,11,872.4 (32.2)	53,242.9 (8.1)	6,57,280.3 (100.0)
2007-08	4,64,462.0 (61.7)	2,33,232.8 (31.0)	54,629.6 (7.3)	7,52,324.4 (100.0)
2008-09	5,67,086.2 (64.3)	2,54,981.4 (28.9)	60,265.2 (6.8)	8,82,332.8 (100.0)
2009-10	6,37,731.1 (62.8)	3,07,547.0 (30.3)	70,051.7 (6.9)	10,15,329.8 (100.0)
2010-11	7,20,354.7 (62.2)	3,57,287.4 (30.8)	81,087.6 (7.0)	11,58,729.7 (100.0)
2011-12	8,52,405.6 (63.1)	4,01,059.4 (29.7)	98,147.3 (7.3)	13,51,612.3 (100.0)
2012-13	9,72,256.5 (63.4)	4,46,878.9 (29.1)	1,15,119.4 (7.5)	15,34,254.8 (100.0)
2013-14	10,76,452.2 (63.1)	5,04,548.4 (29.6)	1,25,144.0 (7.3)	17,06,144.5 (100.0)
2014-15	13,25,989.2 (65.5)	5,66,467.4 (28.0)	1,33,326.0 (6.6)	20,25,782.5 (100.0)
2015-16	15,84,006.2 (67.1)	6,29,349.3 (26.7)	1,46,873.2 (6.2)	23,60,228.7 (100.0)
2016-17	18,31,163.8 (67.6)	7,10,365.1 (26.2)	1,66,686.4 (6.2)	27,08,215.3 (100.0)
2017-18	18,77,392.3 (64.2)	8,25,774.0 (28.2)	2,21,432.9 (7.6)	29,24,599.2 (100.0)
2018-19 (BE)	23,35,557.8 (64.5)	9,98,524.1 (27.6)	2,86,392.4 (7.9)	36,20,474.3 (100.0)
2018-19 (RE)	24,03,758.9 (65.2)	9,83,647.7 (26.7)	2,99,038.2 (8.1)	36,86,444.8 (100.0)
2019-20 (BE)	25,75,243.6 (64.3)	10,97,748.6 (27.4)	3,31,683.9 (8.3)	40,04,676.1 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments and UTs.

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note :** 1. Figures in parentheses are percentage to total.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

**Source :** Budget documents of the state governments. Details in methodology.

Appendix Tables

**Appendix Table 4: Development Expenditure - Major Heads**

(₹ Crore)

Item	2016-17 (Accounts)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	6
<b>I. Development Expenditure (Revenue and Capital) (A + B)</b>	<b>17,13,782.4</b>	<b>18,40,430.4</b>	<b>22,96,756.7</b>	<b>23,53,374.5</b>	<b>25,35,398.6</b>
<b>A. Social Services (1 to 11)</b>	<b>9,19,225.2</b> <b>(50.2)</b>	<b>10,06,167.7</b> <b>(53.6)</b>	<b>12,83,625.1</b> <b>(55.0)</b>	<b>12,97,167.0</b> <b>(54.0)</b>	<b>14,07,593.0</b> <b>(54.7)</b>
1. Education, Sports, Art and Culture	3,98,607.1	4,37,933.0	5,33,571.8	5,31,758.7	5,90,416.4
2. Medical and Public Health and Family Welfare	1,25,189.1	1,46,382.6	1,77,658.4	1,81,713.6	1,96,659.4
3. Water Supply and Sanitation	57,920.9	67,892.0	80,755.1	79,741.5	88,899.8
4. Housing	29,802.3	36,521.9	56,347.7	57,137.5	53,407.8
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	65,440.5	75,997.5	1,04,170.1	91,906.3	98,764.7
6. Labour and Labour welfare	7,552.9	9,272.7	13,234.4	12,910.9	15,559.9
7. Social Security and Welfare	1,01,056.2	1,06,302.8	1,37,430.9	1,50,779.4	1,65,798.7
8. Nutrition	22,817.8	23,505.2	31,837.9	28,812.2	31,669.9
9. Relief on account of Natural Calamities	27,998.8	15,985.9	21,098.6	37,212.5	28,858.5
10. Urban development	73,627.6	78,140.9	1,15,361.3	1,13,836.5	1,25,685.5
11. Others*	9,212.0	8,233.2	12,158.9	11,357.9	11,872.4
<b>B. Economic Services (1 to 9)</b>	<b>7,94,557.2</b> <b>(43.4)</b>	<b>8,34,262.7</b> <b>(44.4)</b>	<b>10,13,131.6</b> <b>(43.4)</b>	<b>10,56,207.4</b> <b>(43.9)</b>	<b>11,27,805.5</b> <b>(43.8)</b>
1. Agriculture and Allied Activities	1,38,731.5	1,88,123.7	2,17,157.7	2,42,953.7	2,62,966.4
2. Rural Development	1,50,147.0	1,58,418.8	2,05,408.1	2,08,566.4	2,31,480.1
3. Special Area Programmes	7,428.3	7,742.1	9,845.7	9,771.1	11,859.2
4. Irrigation and Flood Control	1,11,338.1	1,11,579.6	1,52,037.3	1,45,933.1	1,37,460.1
5. Energy	1,84,512.7	1,64,197.7	1,76,178.7	1,87,530.3	2,05,618.4
6. Industry and Minerals	24,884.1	25,165.4	37,045.2	37,815.6	39,276.2
7. Transport and Communications	1,39,953.5	1,44,196.0	1,65,005.9	1,76,241.6	1,77,112.2
8. Science, Technology and Environment	1,551.7	1,668.3	3,202.6	2,563.2	3,764.6
9. General Economic Services	36,010.1	33,171.0	47,250.4	44,832.4	58,268.3
<b>II. Loans and Advances by State Governments for Development Purposes (A+B)</b>	<b>1,17,381.5</b>	<b>36,961.9</b>	<b>38,801.1</b>	<b>50,384.4</b>	<b>39,845.0</b>
<b>A. Social Services (1 to 7)</b>	<b>9,642.2</b> <b>(0.5)</b>	<b>16,460.1</b> <b>(0.9)</b>	<b>15,607.9</b> <b>(0.7)</b>	<b>18,023.6</b> <b>(0.7)</b>	<b>18,390.9</b> <b>(0.7)</b>
1. Education, Sports, Art and Culture	47.8	379.3	94.8	657.0	909.2
2. Medical and Public Health	534.0	398.4	597.9	662.2	720.2
3. Family Welfare	-	-	-	-	-
4. Water Supply and Sanitation	2,065.4	3,632.6	5,118.8	6,122.8	6,516.2
5. Housing	693.6	2,205.6	767.8	1,770.1	760.6
6. Government Servants (Housing)	1,593.1	1,116.2	1,574.5	1,607.2	1,420.9
7. Others @	4,708.4	8,728.0	7,454.1	7,204.3	8,063.7
<b>B. Economic Services (1 to 10)</b>	<b>1,07,739.2</b> <b>(5.9)</b>	<b>20,501.8</b> <b>(1.1)</b>	<b>23,193.2</b> <b>(1.0)</b>	<b>32,360.8</b> <b>(1.3)</b>	<b>21,454.1</b> <b>(0.8)</b>
1. Crop Husbandry	323.6	228.3	246.9	437.1	491.4
2. Soil and Water Conservation	-	-8.3	-	-	-
3. Food Storage and Warehousing	31,595.6	700.6	656.8	1,383.5	583.9
4. Co-operation	2,438.5	4,752.2	4,995.4	4,838.8	1,358.4
5. Major and Medium Irrigation, etc.	2.1	-	2,316.8	2,316.8	2,190.0
6. Power Projects	67,943.6	6,627.3	8,323.2	7,876.9	8,271.7
7. Village and Small Industries	625.3	279.0	164.5	158.8	203.2
8. Other Industries and Minerals	278.1	379.8	904.6	976.6	457.4
9. Rural Development	3.7	3.8	57.8	7.8	7.8
10. Others+	4,528.7	7,539.1	5,527.3	14,364.4	7,890.4
<b>III. Total Development Expenditure (I + II)</b>	<b>18,31,163.8</b> <b>(100.0)</b>	<b>18,77,392.3</b> <b>(100.0)</b>	<b>23,35,557.8</b> <b>(100.0)</b>	<b>24,03,758.9</b> <b>(100.0)</b>	<b>25,75,243.6</b> <b>(100.0)</b>

‘-’ : Nil/Negligible.

\* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

**Note :** 1. Figures in parentheses are percentage to total development expenditure.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

**Source :** Budget documents of the state governments. Details in methodology.



**Appendix Table 5: Non-Development Expenditure - Major Heads**

(₹ Crore)

Item	2016-17 (Accounts)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	6
<b>I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)</b>	<b>6,91,010.0</b>	<b>8,05,746.2</b>	<b>9,61,691.0</b>	<b>9,50,254.7</b>	<b>10,54,852.4</b>
i. Organs of State	18,482.7	21,581.8	29,309.7	30,969.4	36,077.1
ii. Fiscal Services	25,195.0	27,652.8	35,122.8	32,411.6	35,541.4
iii. Interest Payments and Servicing of Debt (1+2)	2,67,652.0	3,11,515.5	3,55,325.9	3,55,160.8	3,86,715.5
1. Appropriation for reduction or avoidance of Debt	16,348.7	18,395.0	36,198.8	35,659.3	31,915.8
2. Interest Payments	2,51,303.3	2,93,120.5	3,19,127.1	3,19,501.5	3,54,799.7
iv. Administrative Services (1 to 5)	1,45,577.3	1,61,936.7	2,10,024.4	1,98,689.7	2,22,128.0
1. Secretariat- General Services	6,493.0	5,931.3	10,664.6	9,818.9	10,601.9
2. District Administration	13,597.2	14,915.6	19,053.9	18,541.9	20,965.3
3. Police	98,740.9	1,10,051.8	1,26,739.5	1,31,284.2	1,45,555.7
4. Public Works	9,405.1	11,646.2	14,964.6	14,657.3	16,018.0
5. Others *	17,341.1	19,391.9	38,601.8	24,387.4	28,987.2
v. Pension	2,26,137.3	2,75,361.1	3,11,402.5	3,16,187.3	3,46,909.9
vi. Miscellaneous General Services	7,965.7	7,698.3	20,505.6	16,836.0	27,480.4
<b>II. Non-Development Expenditure on Capital Account (1+2)</b>	<b>19,355.1</b>	<b>20,027.9</b>	<b>36,833.2</b>	<b>33,393.0</b>	<b>42,896.2</b>
1. Non-Developmental (General Services)	18,870.7	19,143.7	35,280.6	32,440.0	41,800.1
2. Loans for Non-Development Purposes (a+b)	484.4	884.2	1,552.6	953.0	1,096.1
a) Government Servants (other than housing)	479.4	478.2	655.6	781.3	840.9
b) Miscellaneous	5.0	406.0	897.0	171.7	255.3
<b>III. Total Non-Development Expenditure (I + II)</b>	<b>7,10,365.1</b>	<b>8,25,774.0</b>	<b>9,98,524.1</b>	<b>9,83,647.7</b>	<b>10,97,748.6</b>
<b>IV. III as percentage of Aggregate Receipts</b>	<b>26.1</b>	<b>28.1</b>	<b>27.5</b>	<b>27.5</b>	<b>27.5</b>
<b>V. III as percentage of Aggregate Disbursements</b>	<b>26.2</b>	<b>28.2</b>	<b>27.6</b>	<b>26.7</b>	<b>27.4</b>

\* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

**Note:** Data from 2017-18 onwards include Delhi and Puducherry also.

**Source :** Budget documents of the state governments. Details in methodology.

Appendix Tables

**Appendix Table 6: Development and Non-Development Expenditure\***

(₹ Crore)

Item	2016-17 (Accounts)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	6
<b>Aggregate Disbursements (1 to 3)</b>	<b>27,08,215.3</b>	<b>29,24,599.2</b>	<b>36,20,474.3</b>	<b>36,86,444.8</b>	<b>40,04,676.1</b>
<b>1. Development Expenditure (a + b)</b>	<b>18,31,163.8</b>	<b>18,77,392.3</b>	<b>23,35,557.8</b>	<b>24,03,758.9</b>	<b>25,75,243.6</b>
a) Direct Development Expenditure (i + ii)	17,13,782.4	18,40,430.4	22,96,756.7	23,53,374.5	25,35,398.6
i) Economic Services	7,94,557.2	8,34,262.7	10,13,131.6	10,56,207.4	11,27,805.5
ii) Social Services	9,19,225.2	10,06,167.7	12,83,625.1	12,97,167.0	14,07,593.0
b) Loans and Advances for Development Purposes (i + ii)	1,17,381.5	36,961.9	38,801.1	50,384.4	39,845.0
i) Economic Services	1,07,739.2	20,501.8	23,193.2	32,360.8	21,454.1
ii) Social Services	9,642.2	16,460.1	15,607.9	18,023.6	18,390.9
<b>2. Non-Development Expenditure (a + b)</b>	<b>7,10,365.1</b>	<b>8,25,774.0</b>	<b>9,98,524.1</b>	<b>9,83,647.7</b>	<b>10,97,748.6</b>
a) Direct Non-Development Expenditure	7,09,880.7	8,24,889.9	9,96,971.5	9,82,694.7	10,96,652.5
b) Loans and Advances for Non-Development Purposes	484.4	884.2	1,552.6	953.0	1,096.1
<b>3. Others (a to c)</b>	<b>1,66,686.4</b>	<b>2,21,432.9</b>	<b>2,86,392.4</b>	<b>2,99,038.2</b>	<b>3,31,683.9</b>
a) Repayment of Loans to the Centre	12,528.3	14,875.7	16,149.6	18,085.9	19,175.1
b) Discharge of Internal Debt	98,740.8	1,38,176.2	1,86,699.8	1,98,483.8	2,17,225.2
of which: Market Loans	41,523.8	77,255.8	1,19,379.5	1,27,715.8	1,37,401.6
c) Grants-in-Aid and Contributions	55,417.2	68,381.0	83,543.0	82,468.5	95,283.6
of which: Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	55,417.2	68,381.0	83,543.0	82,468.5	95,283.6

\* : Include expenditure on both Revenue and Capital Account.

**Note:** Data from 2017-18 onwards include Delhi and Puducherry also.

**Source :** Budget documents of the state governments. Details in methodology.

Appendix Table 7: Composition of Social Sector Expenditure\*

Item	(₹ Crore)										
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	
1	2	3	4	5	6	7	8	9	10	11	
<b>1. Revenue Expenditure (i + ii)</b>	<b>1,21,866.1</b>	<b>1,32,204.1</b>	<b>1,46,000.6</b>	<b>1,67,774.6</b>	<b>1,95,626.4</b>	<b>2,28,122.4</b>	<b>2,85,130.1</b>	<b>3,48,872.1</b>	<b>4,02,920.0</b>	<b>4,67,852.0</b>	
<b>(i) Social Services (a to l)</b>	<b>1,09,074.8</b>	<b>1,17,516.9</b>	<b>1,29,035.1</b>	<b>1,48,551.5</b>	<b>1,74,555.3</b>	<b>2,03,765.7</b>	<b>2,55,268.5</b>	<b>3,08,550.0</b>	<b>3,65,711.2</b>	<b>4,25,643.6</b>	
(a) Education, Sports, Art and Culture	61,253.3	64,279.9	69,371.1	78,147.4	89,578.3	1,00,775.3	1,21,276.3	1,51,670.3	1,87,617.3	2,16,066.6	
(b) Medical and Public Health	13,443.3	14,121.1	15,230.5	17,542.1	19,161.8	21,894.8	26,160.8	32,611.5	38,128.2	43,945.2	
(c) Family Welfare	2,374.8	2,473.4	2,529.8	2,763.4	3,043.3	3,557.0	4,487.9	5,689.7	6,765.4	7,583.7	
(d) Water Supply and Sanitation	5,502.2	6,482.4	6,922.9	8,464.9	8,774.6	9,814.1	10,281.3	10,517.6	11,505.9	12,704.3	
(e) Housing	1,442.4	1,739.4	1,867.8	2,001.6	2,878.3	4,016.6	5,885.8	5,739.4	6,427.9	6,676.0	
(f) Urban Development	3,543.8	3,921.3	4,832.8	4,686.8	9,470.5	14,219.1	21,771.7	22,744.4	21,653.5	22,839.8	
(g) Welfare of SCs, STs and OBCs	7,105.3	7,703.9	9,189.1	10,456.6	11,801.9	14,630.1	18,046.5	20,936.3	25,304.8	30,899.4	
(h) Labour and Welfare	1,193.8	1,380.8	1,482.7	1,656.4	2,484.1	2,351.3	2,839.1	3,404.0	4,027.5	4,382.5	
(i) Social Security and Welfare	6,123.9	7,103.7	8,005.1	9,232.2	12,917.2	17,611.8	25,233.7	32,848.9	38,729.9	48,506.9	
(j) Nutrition	2,254.7	2,835.9	3,226.4	4,021.6	4,844.9	6,178.4	8,475.1	11,234.6	13,453.3	15,691.4	
(k) Expenditure on Natural Calamities	4,153.0	4,657.2	5,566.5	8,569.6	7,859.5	6,656.6	8,325.8	8,409.0	8,761.6	13,691.8	
(l) Others	684.2	818.0	810.3	1,009.0	1,741.1	2,060.5	2,484.7	2,744.3	3,335.8	2,656.0	
<b>(ii) Economic Services (a + b)</b>	<b>12,791.3</b>	<b>14,687.2</b>	<b>16,965.5</b>	<b>19,223.1</b>	<b>21,071.0</b>	<b>24,356.7</b>	<b>29,861.5</b>	<b>40,322.1</b>	<b>37,208.8</b>	<b>42,208.4</b>	
(a) Rural Development	11,746.6	13,546.7	15,391.1	17,587.8	19,315.3	22,203.3	26,550.3	35,630.7	32,594.3	37,222.4	
(b) Food Storage and Warehousing	1,044.7	1,140.5	1,574.5	1,635.3	1,755.8	2,153.4	3,311.2	4,691.5	4,614.5	4,986.0	
<b>2. Capital Outlay (i + ii)</b>	<b>9,027.6</b>	<b>11,171.1</b>	<b>15,573.3</b>	<b>18,261.2</b>	<b>22,615.3</b>	<b>29,818.9</b>	<b>38,485.3</b>	<b>43,059.8</b>	<b>40,748.5</b>	<b>45,901.7</b>	
<b>(i) Social Services (a to i)</b>	<b>7,202.7</b>	<b>9,294.0</b>	<b>11,685.4</b>	<b>14,137.1</b>	<b>17,393.2</b>	<b>22,989.9</b>	<b>29,168.0</b>	<b>29,374.0</b>	<b>31,401.2</b>	<b>34,336.6</b>	
(a) Education, Sports, Art and Culture	492.0	647.6	983.8	1,716.0	2,378.6	3,360.4	4,594.9	4,146.4	5,055.2	4,581.5	
(b) Medical and Public Health	622.9	917.0	1,008.1	1,722.0	3,134.8	3,415.4	3,631.9	3,928.7	4,236.9	5,006.8	
(c) Family Welfare	10.3	18.4	3.2	3.7	34.9	40.5	72.6	105.2	8.8	73.3	
(d) Water Supply and Sanitation	3,553.3	3,586.4	5,179.6	5,181.4	6,646.5	9,343.9	11,330.8	10,158.2	8,810.5	8,925.7	
(e) Housing	635.1	598.5	975.7	744.9	981.5	1,009.2	1,209.3	1,048.9	3,040.6	3,165.3	
(f) Urban Development	467.6	1,841.4	1,774.4	2,301.5	1,766.2	2,457.3	4,149.9	6,198.8	5,196.9	7,395.2	
(g) Welfare of SCs, STs and OBCs	618.2	781.3	928.2	1,241.6	1,715.5	1,841.4	2,441.0	2,073.1	2,859.3	3,169.9	
(h) Social Security and Welfare	85.4	163.1	157.9	244.0	271.9	517.4	793.7	803.5	1,170.7	1,018.7	
(i) Others	717.9	740.3	674.5	982.0	463.4	1,004.3	943.7	911.0	1,022.4	1,000.2	
<b>(ii) Economic Services (a + b)</b>	<b>1,824.9</b>	<b>1,877.1</b>	<b>3,887.9</b>	<b>4,124.2</b>	<b>5,222.1</b>	<b>6,829.0</b>	<b>9,317.4</b>	<b>13,685.8</b>	<b>9,347.2</b>	<b>11,565.0</b>	
(a) Rural Development	2,223.4	2,318.1	3,014.5	3,950.8	5,387.9	5,728.4	5,831.5	7,025.1	9,243.7	9,971.9	
(b) Food Storage and Warehousing	-398.5	-441.0	-873.4	173.4	-165.8	1,100.6	3,485.9	6,660.6	103.6	1,593.1	
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>2,754.3</b>	<b>2,789.1</b>	<b>2,502.8</b>	<b>3,394.3</b>	<b>4,746.5</b>	<b>7,525.2</b>	<b>7,922.8</b>	<b>7,805.3</b>	<b>8,268.1</b>	<b>9,815.6</b>	
<b>(i) Social Services (a to d)</b>	<b>2,736.0</b>	<b>2,784.3</b>	<b>2,185.5</b>	<b>3,041.9</b>	<b>3,629.7</b>	<b>6,179.8</b>	<b>6,394.4</b>	<b>5,828.7</b>	<b>7,295.4</b>	<b>7,275.6</b>	
(a) Education	34.3	49.1	128.2	52.6	15.7	18.6	13.9	8.8	67.4	76.1	
(b) Housing	544.4	809.8	738.7	750.5	894.4	3,282.0	3,320.0	779.1	1,249.5	1,885.9	
(c) Housing (Government servants)	786.1	560.5	320.3	359.8	429.3	454.6	588.4	573.6	685.7	810.2	
(d) Others	1,371.3	1,365.1	998.4	1,879.0	2,290.3	2,424.6	2,472.1	4,467.3	5,292.8	4,503.3	
<b>(ii) Economic Services (a + b)</b>	<b>18.3</b>	<b>4.8</b>	<b>317.3</b>	<b>352.4</b>	<b>1,116.8</b>	<b>1,345.4</b>	<b>1,528.4</b>	<b>1,976.6</b>	<b>972.7</b>	<b>2,540.0</b>	
(a) Rural Development	-	-	6.9	6.4	5.8	2.9	4.2	3.3	3.6	5.6	
(b) Food Storage and Warehousing	18.3	4.8	310.4	346.0	1,110.9	1,342.5	1,524.2	1,973.2	969.1	2,534.4	
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>1,33,647.9</b>	<b>1,46,164.3</b>	<b>1,64,076.7</b>	<b>1,89,430.2</b>	<b>2,22,988.2</b>	<b>2,65,466.4</b>	<b>3,31,538.2</b>	<b>3,99,737.2</b>	<b>4,51,936.5</b>	<b>5,23,569.3</b>	

(Contd...)

Appendix Table 7: Composition of Social Sector Expenditure\* (Concl'd.)

Item	(₹ Crore)									
	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (BE)	2018-19 (RE)	2019-20 (BE)	20
<b>1. Revenue Expenditure (i + ii)</b>										
<b>(i) Social Services (a to l)</b>	<b>5,36,676.1</b>	<b>6,10,293.8</b>	<b>7,40,020.3</b>	<b>8,61,451.9</b>	<b>9,73,062.7</b>	<b>10,58,642.8</b>	<b>13,19,059.8</b>	<b>13,47,375.6</b>	<b>14,61,740.1</b>	
(a) Education, Sports, Art and Culture	4,85,363.2	5,50,120.8	6,33,141.0	7,40,108.3	8,35,442.9	9,13,348.7	11,39,770.2	11,62,943.6	12,60,680.0	
(b) Medical and Public Health	2,45,401.5	2,73,534.9	3,15,425.7	3,49,494.1	3,86,926.0	4,24,798.0	5,11,978.9	5,12,206.7	5,68,199.4	
(c) Family Welfare	50,641.0	56,389.1	70,595.4	81,008.9	93,457.5	1,12,193.6	1,31,774.3	1,36,681.5	1,46,203.9	
(d) Water Supply and Sanitation	9,526.0	10,139.8	15,110.3	16,461.9	18,014.0	20,528.4	24,816.1	25,226.2	28,030.8	
(e) Housing	12,428.5	14,654.4	20,575.6	27,176.9	35,170.0	39,190.4	44,970.3	45,837.4	46,096.2	
(f) Urban Development	8,640.9	8,707.6	12,510.2	15,121.9	19,769.6	27,623.6	39,199.4	41,430.5	42,133.6	
(g) Welfare of SCs, STs and OBCs	28,344.5	31,530.6	34,408.3	43,003.2	61,207.5	62,677.2	89,473.7	87,604.9	96,481.1	
(h) Labour and Welfare	38,036.8	42,691.1	42,486.5	51,996.3	59,040.7	67,756.7	91,750.1	81,343.9	89,234.3	
(i) Social Security and Welfare	5,916.2	6,954.2	7,506.8	7,080.8	7,552.9	9,272.7	13,234.4	12,910.9	15,559.9	
(j) Nutrition	55,563.2	65,543.5	72,280.9	90,270.8	98,085.9	1,03,858.5	1,32,480.9	1,46,275.5	1,60,807.9	
(k) Expenditure on Natural Calamities	16,955.6	19,570.2	20,388.1	21,564.9	22,817.8	23,505.2	31,837.9	28,812.2	31,669.9	
(l) Others	10,980.9	16,936.4	18,342.5	32,738.5	27,998.8	15,985.9	21,098.6	37,212.5	28,858.5	
<b>(ii) Economic Services (a + b)</b>	<b>2,928.1</b>	<b>3,468.9</b>	<b>3,510.6</b>	<b>4,190.1</b>	<b>5,402.3</b>	<b>5,958.6</b>	<b>7,155.6</b>	<b>7,401.2</b>	<b>7,404.3</b>	
(a) Rural Development	51,312.9	60,173.0	1,06,879.4	1,21,343.6	1,37,619.8	1,45,294.1	1,79,289.6	1,84,432.0	2,01,060.2	
(b) Food Storage and Warehousing	44,370.4	48,773.5	95,222.5	1,07,971.0	1,26,248.3	1,32,244.5	1,62,617.6	1,68,040.8	1,82,694.1	
<b>2. Capital Outlay (i + ii)</b>	<b>6,942.5</b>	<b>11,399.4</b>	<b>11,656.9</b>	<b>13,372.6</b>	<b>11,371.5</b>	<b>13,049.6</b>	<b>16,672.0</b>	<b>16,391.2</b>	<b>18,366.1</b>	
<b>(i) Social Services (a to i)</b>	<b>56,458.1</b>	<b>60,923.6</b>	<b>83,860.0</b>	<b>98,665.9</b>	<b>1,13,884.1</b>	<b>1,25,126.8</b>	<b>1,89,826.4</b>	<b>1,78,011.3</b>	<b>1,99,219.1</b>	
(a) Education, Sports, Art and Culture	43,291.4	50,110.3	63,070.0	69,555.3	83,782.4	92,819.0	1,43,855.0	1,34,223.5	1,46,913.1	
(b) Medical and Public Health	5,767.7	7,330.0	8,760.0	10,590.4	11,681.1	13,135.0	21,593.0	19,552.0	22,216.9	
(c) Family Welfare	6,073.0	7,623.5	10,515.1	12,325.7	13,590.2	13,274.0	20,620.6	19,211.9	21,887.1	
(d) Water Supply and Sanitation	61.0	251.6	313.6	280.7	127.4	386.6	447.4	593.9	537.6	
(e) Housing	11,450.5	13,582.4	18,740.0	18,756.6	22,750.9	28,701.6	35,784.8	33,904.0	42,803.5	
(f) Urban Development	4,361.6	5,025.8	7,511.8	6,653.7	10,032.7	8,898.3	17,148.3	15,707.0	11,274.2	
(g) Welfare of SCs, STs and OBCs	9,066.2	7,516.9	7,111.6	9,592.1	12,420.2	15,463.7	25,887.6	26,231.6	29,204.4	
(h) Social Security and Welfare	3,261.9	4,138.8	5,385.9	6,198.8	6,399.8	8,240.8	12,420.0	10,562.4	9,530.4	
(i) Others	1,517.2	2,363.9	2,422.1	3,125.5	2,970.4	2,444.3	4,950.1	4,503.9	4,990.8	
<b>(ii) Economic Services (a + b)</b>	<b>1,732.3</b>	<b>2,277.4</b>	<b>2,303.7</b>	<b>2,031.8</b>	<b>3,809.7</b>	<b>2,274.6</b>	<b>5,003.3</b>	<b>3,956.7</b>	<b>4,468.2</b>	
(a) Rural Development	13,166.7	10,813.4	20,792.1	29,110.6	30,101.7	32,307.8	45,971.4	43,787.9	52,306.0	
(b) Food Storage and Warehousing	9,953.8	10,008.0	18,365.8	26,255.6	23,898.7	26,174.4	42,790.5	40,525.6	48,785.9	
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>3,212.8</b>	<b>805.3</b>	<b>2,426.3</b>	<b>2,855.0</b>	<b>6,203.0</b>	<b>6,133.4</b>	<b>3,180.9</b>	<b>3,262.3</b>	<b>3,520.1</b>	
<b>(i) Social Services (a to d)</b>	<b>7,509.2</b>	<b>6,669.2</b>	<b>5,916.3</b>	<b>8,684.3</b>	<b>9,642.2</b>	<b>17,164.5</b>	<b>16,460.1</b>	<b>19,414.9</b>	<b>18,982.6</b>	
(a) Education	42.4	32.5	25.4	125.8	47.8	379.3	94.8	657.0	909.2	
(b) Housing	1,715.3	2,026.1	639.2	2,267.7	693.6	2,205.6	767.8	1,770.1	760.6	
(c) Housing (Government servants)	946.1	1,158.3	1,163.9	1,332.1	1,593.1	1,116.2	1,574.5	1,607.2	1,420.9	
(d) Others	4,805.3	3,452.3	4,087.8	4,958.7	7,307.7	12,759.0	13,170.8	13,989.4	15,300.1	
<b>(ii) Economic Services (a + b)</b>	<b>2,299.4</b>	<b>1,314.5</b>	<b>261.2</b>	<b>134.3</b>	<b>31,599.3</b>	<b>704.5</b>	<b>714.6</b>	<b>1,391.3</b>	<b>591.7</b>	
(a) Rural Development	5.3	6.1	4.2	4.0	3.7	3.8	57.8	7.8	7.8	
(b) Food Storage and Warehousing	2,294.1	1,308.4	256.9	130.3	31,595.6	700.6	656.8	1,383.5	583.9	
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>6,02,942.7</b>	<b>6,79,201.1</b>	<b>8,30,060.0</b>	<b>9,68,936.4</b>	<b>11,28,188.3</b>	<b>12,00,934.1</b>	<b>15,25,208.6</b>	<b>15,44,801.8</b>	<b>16,79,941.8</b>	

RE: Revised Estimates. BE: Budget Estimates.

\* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source : Budget documents of the state governments. Details in methodology.

Appendix Table 8: Decomposition of Gross Fiscal Deficit

Year	Revenue Deficit					Capital Outlay					Net Lending					Non-debt Capital Receipts					GFD (2+3+4-5)					Per cent to GFD					Total (7+8+9-10)																																																																																																																																																																																																																																								
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30																																																																																																																																																																																																																																									
2002-03		57,178.9	35,655.1	6,892.4	-	99,726.4	57.3	35.8	6.9	-	100.0	2003-04		63,406.5	51,572.8	5,650.0	-	1,20,629.4	52.6	42.8	4.7	-	100.0	2004-05		39,157.8	60,133.1	8,483.1	-	1,07,774.0	36.3	55.8	7.9	-	100.0	<b>2000-05 (Avg.)</b>		<b>55,091.4</b>	<b>41,855.7</b>	<b>5,115.5</b>	-	<b>1,02,062.7</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>	2005-06		7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0
2003-04		63,406.5	51,572.8	5,650.0	-	1,20,629.4	52.6	42.8	4.7	-	100.0	2004-05		39,157.8	60,133.1	8,483.1	-	1,07,774.0	36.3	55.8	7.9	-	100.0	<b>2000-05 (Avg.)</b>		<b>55,091.4</b>	<b>41,855.7</b>	<b>5,115.5</b>	-	<b>1,02,062.7</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>	2005-06		7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0												
2004-05		39,157.8	60,133.1	8,483.1	-	1,07,774.0	36.3	55.8	7.9	-	100.0	<b>2000-05 (Avg.)</b>		<b>55,091.4</b>	<b>41,855.7</b>	<b>5,115.5</b>	-	<b>1,02,062.7</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>	2005-06		7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																								
<b>2000-05 (Avg.)</b>		<b>55,091.4</b>	<b>41,855.7</b>	<b>5,115.5</b>	-	<b>1,02,062.7</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	-	<b>100.0</b>	2005-06		7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																				
2005-06		7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																
2006-07		-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																												
2007-08		-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																								
2008-09		-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																				
2009-10		31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																
<b>2005-2010 (Avg.)</b>		<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																												
2010-11		-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																								
2011-12		-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																				
2012-13		-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																
2013-14		10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																												
2014-15		45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																								
<b>2010-2015 (Avg.)</b>		<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>0.8</b>	<b>91.7</b>	<b>7.8</b>	<b>0.3</b>	<b>100.0</b>	2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																				
2015-16		5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																
2016-17		40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																												
2017-18		18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																																								
2018-19 (BE)		-33,507.6	5,43,773.1	-18,716.9	1,193.1	4,90,355.4	-6.8	110.9	-3.8	0.2	100.0	2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																																																				
2018-19 (RE)		12,797.2	5,43,630.2	-708.2	238.4	5,55,480.9	2.3	97.9	-0.1	-	100.0	2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																																																																
2019-20 (BE)		-8,118.4	5,81,349.9	-18,876.6	1,925.8	5,52,429.1	-1.5	105.2	-3.4	0.3	100.0																																																																																																																																																																																																																																																												

Avg.: Average. - : Negligible/Nil. RE: Revised Estimates. BE: Budget Estimates.

Note : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

Source : Budget documents of the state governments. Details in methodology.

## Appendix Tables

Appendix Table 9: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus-/Deficit (+) (-)	Increase (-)/Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2002-03	28,484.0	-372.1	48,966.4	4,858.0	9,862.9	4,798.8	711.4	1,211.9	93.3	5,402.7	-4,290.5	5,057.0	-2,762.0	-6,906.5	99,726.8
2003-04	47,286.5	13,940.0	18,003.0	4,132.0	9,325.3	6,377.0	-374.0	-3,651.0	1,850.0	24,268.1	-525.8	1,713.0	-1,777.9	-460.9	1,20,631.0
2004-05	34,558.6	-9,781.0	64,192.4	26*	8,882.9	7,127.0	8,073.9	-2,622.7	1,239.5	6,335.1	-10,231.9	-650.6	-8,026.3	-1,781.9	1,07,773.9
<b>2000-05 (Avg.)</b>	<b>28,019.4</b>	<b>4,601.2</b>	<b>39,865.2</b>	<b>3,970.2</b>	<b>10,272.7</b>	<b>5,184.6</b>	<b>4,108.7</b>	<b>-1,031.8</b>	<b>757.6</b>	<b>9,078.7</b>	<b>-2,776.4</b>	<b>926.6</b>	<b>-2,418.2</b>	<b>-1,411.6</b>	<b>1,02,062.9</b>
2005-06	15,304.8	-44.0	73,815.4	4,055.3	10,463.3	5,228.5	7,262.3	7,911.0	51.5	-16.8	-33,946.7	1,826.7	-34,760.7	-1,012.7	90,084.5
2006-07	13,082.7	-8,887.4	56,023.2	3,936.6	10,369.7	7,634.2	12,796.0	4,674.9	-305.0	-5,492.9	-16,324.4	4,782.6	-21,275.1	168.1	77,507.6
2007-08	53,924.8	-933.2	5,853.2	6,300.0	12,338.4	-5,922.8	13,581.0	3,738.4	1,253.7	-1,268.5	-13,410.3	8,793.3	-22,160.1	-43.5	75,454.7
2008-09	1,04,041.4	-761.3	1,479.0	5,697.8	15,640.8	7,541.9	4,594.4	8,799.9	-1,521.9	-1,964.0	-8,958.7	15,802.0	-24,458.3	-302.5	1,34,589.3
2009-10	1,12,648.0	-1,699.6	24,157.6	8,210.0	23,140.4	-1,993.2	12,371.4	5,869.5	2,974.7	-4,556.8	7,696.6	385.5	7,241.6	69.5	1,88,818.7
<b>2005-10 (Avg.)</b>	<b>59,800.4</b>	<b>-2,465.1</b>	<b>32,265.7</b>	<b>5,639.9</b>	<b>14,390.5</b>	<b>2,497.7</b>	<b>10,121.0</b>	<b>6,198.7</b>	<b>490.6</b>	<b>-2,659.8</b>	<b>-12,988.7</b>	<b>6,318.0</b>	<b>-19,082.5</b>	<b>-224.2</b>	<b>1,13,291.0</b>
2010-11	88,775.9	711.4	38,626.1	3,196.4	27,807.5	2,614.9	22,860.7	283.0	-892.1	-7,677.5	-14,845.1	355.6	-16,129.9	929.0	1,61,461.1
2011-12	1,35,396.1	179.9	-8,064.4	5,635.6	26,650.9	12,176.9	17,687.4	1,190.1	-476.9	-5,717.7	-16,304.5	-9,630.9	-5,905.7	-767.9	1,68,353.4
2012-13	1,46,248.7	1,730.4	-173.3	5,279.6	25,776.6	9,152.3	30,960.5	4,135.6	149.7	-4,706.0	-23,083.7	4,000.1	-27,547.7	463.9	1,95,470.3
2013-14	1,63,573.0	601.4	2,557.1	4,739.8	26,433.4	11,507.9	28,208.2	-10,337.8	1,438.2	1,033.6	18,097.5	-1,994.4	19,243.3	848.6	2,47,852.2
2014-15	2,06,441.4	962.8	24,000.5	4,082.3	27,015.0	525.7	29,449.0	4,179.0	3,146.4	9,671.2	17,717.3	3,313.1	11,324.0	3,080.2	3,27,190.8
<b>2010-15 (Avg.)</b>	<b>1,48,087.0</b>	<b>837.2</b>	<b>11,389.2</b>	<b>4,586.8</b>	<b>26,736.7</b>	<b>7,195.5</b>	<b>25,833.2</b>	<b>-110.0</b>	<b>673.1</b>	<b>-1,479.3</b>	<b>-3,683.7</b>	<b>-791.3</b>	<b>-3,803.2</b>	<b>910.8</b>	<b>2,20,065.5</b>
2015-16	2,58,367.0	1,039.1	27,097.0	16,513.3	33,045.8	309.1	23,229.8	-103.2	-2,826.0	92,404.0	-30,616.2	4,349.4	-31,602.8	-3,362.8	4,20,670.4
2016-17	3,51,672.0	5,228.8	-31,985.3	43,641.3	39,513.9	20,736.0	42,625.0	-28,804.0	-2,826.0	1,08,098.4	-13,588.3	-9,833.1	-683.6	-3,051.6	5,34,331.8
2017-18	3,44,615.8	4,634.0	-32,444.1	12,850.7	33,847.5	3,880.0	63,962.9	1,497.4	-1,776.2	-4,007.5	-16,566.3	-3,940.2	-13,619.7	993.6	4,10,494.3
2018-19 (BE)	4,41,190.2	15,313.8	-33,580.7	23,515.6	33,233.4	16,857.3	20,907.2	-9,765.3	-6,362.3	-4,951.0	-6,002.7	6,982.9	-13,285.7	300.0	4,90,355.4
2018-19 (RE)	4,09,292.0	14,638.9	-33,705.2	23,684.9	35,040.7	17,204.5	16,631.9	-13,554.1	-20,362.1	-4,876.8	1,11,486.2	40,548.6	71,107.8	-170.2	5,55,480.9
2019-20 (BE)	4,85,585.6	18,104.4	-34,893.8	27,442.6	32,694.7	15,632.0	1,395.5	1,047.6	-2,017.0	-10,018.4	17,555.8	16,312.8	-932.0	2,175.0	5,52,429.1

RE: Revised Estimates.

BE: Budget Estimates.

NSSF: National Small Savings Fund.

Avg.: Average.

\* : Tamil Nadu has shown a negative figure of ₹1376 crore under Loans from NDCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. 'Others' is a residual item and includes, inter alia, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. All figures are on a net basis.

4. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

5. Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.



Appendix Table 10: Financing of Gross Fiscal Deficit - As Per cent to Total

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus/-/Deficit (+) (-) (13+14+15)	Increase (+)/Decrease (-) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	*	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
<b>2000-05 (Avg.)</b>	<b>26.4</b>	<b>4.3</b>	<b>40.2</b>	<b>4.0</b>	<b>10.1</b>	<b>5.0</b>	<b>4.2</b>	<b>-0.8</b>	<b>0.7</b>	<b>4.7</b>	<b>1.2</b>	<b>1.1</b>	<b>0.7</b>	<b>-0.7</b>	<b>100.0</b>
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	-	100.0
<b>2005-10 (Avg.)</b>	<b>48.5</b>	<b>-2.8</b>	<b>35.2</b>	<b>5.3</b>	<b>13.0</b>	<b>2.5</b>	<b>10.5</b>	<b>5.9</b>	<b>0.4</b>	<b>-2.5</b>	<b>-15.8</b>	<b>6.4</b>	<b>-21.9</b>	<b>-0.2</b>	<b>100.0</b>
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13	74.8	0.9	-0.1	2.7	13.2	4.7	15.8	2.1	0.1	-2.4	-11.8	2.0	-14.1	0.2	100.0
2013-14	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	-0.8	7.8	0.3	100.0
2014-15	63.1	0.3	7.3	1.2	8.3	0.2	9.0	1.3	1.0	3.0	5.4	1.0	3.5	0.9	100.0
<b>2010-15 (Avg.)</b>	<b>67.9</b>	<b>0.4</b>	<b>5.5</b>	<b>2.2</b>	<b>13.0</b>	<b>3.7</b>	<b>12.2</b>	<b>-</b>	<b>0.2</b>	<b>-1.4</b>	<b>-3.6</b>	<b>-0.6</b>	<b>-3.3</b>	<b>0.3</b>	<b>100.0</b>
2015-16	61.4	0.2	6.4	3.9	7.9	0.1	5.5	-	-0.1	22.0	-7.3	1.0	-7.5	-0.8	100.0
2016-17	65.8	1.0	-6.0	8.2	7.4	3.9	8.0	-5.4	-0.5	20.2	-2.5	-1.8	-0.1	-0.6	100.0
2017-18	84.0	1.1	-7.9	3.1	8.2	0.9	15.6	0.4	-0.4	-1.0	-4.0	-1.0	-3.3	0.2	100.0
2018-19 (BE)	90.0	3.1	-6.8	4.8	6.8	3.4	4.3	-2.0	-1.3	-1.0	-1.2	1.4	-2.7	0.1	100.0
2018-19 (RE)	73.7	2.6	-6.1	4.3	6.3	3.1	3.0	-2.4	-3.7	-0.9	20.1	7.3	12.8	-	100.0
2019-20 (BE)	87.9	3.3	-6.3	5.0	5.9	2.8	0.3	0.2	-0.4	-1.8	3.2	3.0	-0.2	0.4	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average. ' : Nil/Negligible/Not Applicable.

\* : Tamil Nadu has shown a negative figure of ₹1376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

Note : 1. Same as in Appendix Table 9.  
2. Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.



**Appendix Table 11: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

Year	Market Loans	Power Bonds	UDAY	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Conti-gency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13	14 = sum (8 to 13)	15 = sum (2 to 7)+14	16	17	18	19	20	21 = sum (15 to 20)
2002	1,04,027.0	-	-	59.1	90,226.1	9,419.0	5,085.1	-	8,969.4	7,139.4	1,621.7	18,078.5	40,894.0	2,44,625.2	2,49,551.4	1,03,815.3	27,389.0	64,324.5	1,041.6	6,90,747.1
2003	1,33,086.0	-	-	62.7	1,39,192.5	2,512.5	6,620.7	-	11,545.8	7,896.0	1,611.2	23,524.4	51,198.2	3,26,031.8	2,49,179.3	1,13,678.1	32,187.8	65,036.0	313.9	7,86,426.9
2004	1,79,916.7	28,983.8	-	82.1	1,98,453.9	3,375.4	8,967.0	1,007.9	11,285.5	8,221.6	3,071.0	33,407.5	65,960.4	4,76,772.3	1,92,981.2	1,21,841.1	42,217.0	69,116.0	246.1	9,03,173.7
2005	2,13,479.5	29,882.9	-	83.2	2,82,199.7	1,498.0	11,994.3	990.3	8,226.2	9,486.1	1,576.7	35,647.6	67,921.3	5,95,064.5	1,60,045.1	1,30,828.1	52,311.2	75,290.3	527.3	10,14,066.5
2006	2,28,924.8	31,581.3	-	82.2	3,65,932.8	406.9	12,608.8	989.5	11,654.0	9,680.1	1,195.4	35,717.6	71,845.4	6,98,773.4	1,57,003.9	1,40,806.2	63,119.8	86,691.4	1,321.8	11,47,716.6
2007	2,42,777.2	26,050.7	-	81.8	4,25,309.0	299.0	12,197.3	970.9	15,622.2	9,176.1	1,117.9	30,253.2	69,337.7	7,63,855.4	1,46,652.6	1,49,920.1	78,761.2	1,01,067.8	1,319.4	12,41,576.4
2008	2,98,507.8	23,143.5	-	80.5	4,30,879.1	254.6	11,533.8	927.4	20,866.8	9,295.2	1,175.4	27,639.6	71,438.3	8,24,303.7	1,45,098.2	1,61,971.7	78,264.7	1,16,591.2	2,072.7	13,28,302.2
2009	4,01,923.7	21,690.6	-	79.5	4,31,915.4	372.3	10,841.7	905.4	27,429.1	9,099.3	1,189.1	28,315.5	77,780.0	9,33,761.5	1,43,870.2	1,77,434.0	83,927.0	1,28,349.7	2,852.6	14,70,195.1
2010	5,15,785.2	18,783.7	-	78.5	4,55,015.4	481.3	9,700.5	882.9	34,809.7	10,163.3	1,323.5	26,602.2	83,482.2	10,73,626.3	1,43,151.7	2,00,560.5	94,350.0	1,34,526.6	2,433.3	16,48,648.5
2011	6,04,094.4	14,423.5	-	78.2	4,94,644.4	1,410.4	9,509.1	777.6	40,809.8	5,941.7	1,565.0	23,115.1	81,718.2	11,96,369.1	1,44,169.9	2,28,235.3	1,03,172.0	1,53,655.9	3,374.3	18,28,976.5
2012	7,41,147.9	11,535.1	-	75.0	4,86,417.8	609.9	8,652.5	709.1	47,529.9	5,477.4	1,631.5	19,082.3	83,082.7	13,22,868.4	1,43,547.7	2,53,445.8	91,936.3	1,78,976.6	3,141.5	19,93,916.3
2013	8,74,602.7	8,665.1	-	75.0	4,86,753.6	553.7	7,908.5	640.6	54,172.6	4,983.8	1,526.9	15,952.0	85,184.3	14,55,834.5	1,44,812.4	2,79,365.0	1,31,558.0	1,95,229.5	3,446.2	22,10,245.6
2014	10,50,369.1	7,230.2	-	76.7	4,89,230.0	1,402.3	7,234.0	577.7	60,446.6	3,558.3	1,909.0	15,033.5	88,759.0	16,37,067.4	1,45,809.4	3,05,796.5	1,49,496.4	2,29,994.0	3,089.7	24,71,263.5
2015	12,69,196.7	2,906.8	-	143.8	5,13,215.3	4,482.5	5,914.9	484.8	61,567.3	1,142.6	1,738.0	23,906.7	94,754.3	18,84,699.4	1,47,166.8	3,20,085.2	99,582.8	2,46,094.4	6,121.0	27,03,759.6
2016	15,16,071.2	-	98,960.0	20,029.5	5,40,189.8	57.1	5,675.9	466.3	85,345.1	812.3	1,817.9	46,097.0	1,40,214.6	23,15,522.2	1,48,217.4	3,52,210.7	1,38,461.1	2,59,541.7	4,172.8	32,18,125.9
2017	18,57,110.2	-	2,08,056.0	19,991.8	5,07,833.6	842.9	4,883.7	419.2	1,00,505.5	30,092.5	2,026.1	60,643.7	1,98,570.7	27,92,405.2	1,53,463.1	4,06,154.7	1,22,653.5	3,30,211.8	4,469.1	38,09,357.3
2018	22,06,106.6	-	2,03,905.8	19,895.4	4,75,675.9	1,775.3	4,095.9	365.2	1,14,130.3	29,246.0	2,852.5	61,254.3	2,11,944.3	31,19,303.3	1,62,011.4	4,40,484.2	1,76,143.3	3,90,465.3	4,087.7	42,92,495.3
2019 RE	25,61,386.8	-	1,97,270.1	19,962.4	4,41,970.7	1,605.1	3,344.3	365.2	1,39,496.6	28,345.1	2,823.8	61,468.5	2,35,843.4	34,58,038.4	1,76,650.3	4,75,525.0	1,83,347.9	4,07,097.2	4,338.3	47,14,997.0
2020 BE	30,46,972.4	-	1,97,270.1	19,962.4	4,07,076.9	3,780.1	2,676.9	365.2	1,66,120.4	27,381.5	3,273.5	56,654.1	2,58,471.7	39,33,533.4	1,94,754.8	5,08,219.7	2,08,879.9	4,08,492.7	4,588.3	52,58,468.7

RE : Revised Estimates. BE : Budget Estimates.

'-' : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

4. Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.

Appendix Table 12: Composition of Outstanding Liabilities of State Governments - As Proportion to Total (As at end-March)

Year	Market Loans	Power Bonds	UDAY	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds, etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13	14 = sum (8 to 13)	15 = sum (2 to 14)	16	17	18	19	20	21 = sum (15 to 20)
2002	15.1	-	-	-	13.1	1.4	0.7	-	1.3	1.0	0.2	2.6	5.9	35.4	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	-	-	-	17.7	0.3	0.8	-	1.5	1.0	0.2	3.0	6.5	41.5	31.7	14.5	4.1	8.3	-	100.0
2004	19.9	3.2	-	-	22.0	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.3	52.8	21.4	13.5	4.7	7.7	-	100.0
2005	21.1	2.9	-	-	27.8	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.7	58.7	15.8	12.9	5.2	7.4	0.1	100.0
2006	19.9	2.8	-	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013	39.6	0.4	-	-	22.0	-	0.4	-	2.5	0.2	0.1	0.7	3.9	65.9	6.6	12.6	6.0	8.8	0.2	100.0
2014	42.5	0.3	-	-	19.8	0.1	0.3	-	2.4	0.1	0.1	0.6	3.6	66.2	5.9	12.4	6.0	9.3	0.1	100.0
2015	46.9	0.1	-	-	19.0	0.2	0.2	-	2.3	-	0.1	0.9	3.5	69.7	5.4	11.8	3.7	9.1	0.2	100.0
2016	47.1	-	3.1	0.6	16.8	-	0.2	-	2.7	-	0.1	1.4	4.4	72.0	4.6	10.9	4.3	8.1	0.1	100.0
2017	48.8	-	5.5	0.5	13.3	-	0.1	-	2.6	0.8	0.1	1.6	5.2	73.3	4.0	10.7	3.2	8.7	0.1	100.0
2018	51.4	-	4.8	0.5	11.1	-	0.1	-	2.7	0.7	0.1	1.4	4.9	72.7	3.8	10.3	4.1	9.1	0.1	100.0
2019 RE	54.3	-	4.2	0.4	9.4	-	0.1	-	3.0	0.6	0.1	1.3	5.0	73.3	3.7	10.1	4.1	8.6	0.1	100.0
2020 BE	57.9	-	3.8	0.4	7.7	0.1	0.1	-	3.2	0.5	0.1	1.1	4.9	74.8	3.7	9.7	4.0	7.8	0.1	100.0

RE : Revised Estimates.

BE : Budget Estimates.

‘-’ : Not applicable/Not available/negligible.

Note: 1. From 1997 to 2003, ‘Loans from Other Institutions’ also includes ‘Other Loans’ and ‘Loans from GIC’. From 2004, ‘Loans from Other Institutions’ includes ‘Other Loans’.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh was not available, the same has been included under ‘Loans from Other Institutions’.

3. Also see ‘Explanatory Note on Data Sources and Methodology’.

4. Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.

Appendix Tables

**Appendix Table 13: State Government Market Borrowings**

(₹ Crore)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
1990-91	2,570.0	-	2,570.0
1991-92	3,360.0	-	3,360.0
1992-93	3,810.0	330.0	3,470.0
1993-94	4,150.0	510.0	3,640.0
1994-95	5,120.0	-	5,120.0
1995-96	6,270.0	340.0	5,930.0
1996-97	6,540.0	-	6,540.0
1997-98	7,750.0	560.0	7,190.0
1998-99	12,110.0	1,410.0	10,700.0
1999-00	13,710.0	1,300.0	12,410.0
2000-01	13,300.0	420.0	12,880.0
2001-02	18,710.0	1,450.0	17,260.0
2002-03*	30,850.0	1,790.0	29,060.0
2003-04*	50,520.0	4,150.0	46,380.0
2004-05*	39,100.0	5,120.0	33,980.0
2005-06	21,730.0	6,270.0	15,450.0
2006-07	26,600.0	6,550.0	20,050.0
2007-08	80,570.0	11560.0#	69,020.0
2008-09	1,29,080.0	14,370.0	1,14,710.0
2009-10	1,18,190.0	16,240.0	1,04,940.0
2010-11	1,57,200.0	15,640.0	1,42,160.0
2011-12	1,67,860.0	21,990.0	1,45,870.0
2012-13	2,18,710.0	30,630.0	1,88,080.0
2013-14	2,50,610.0	32,080.0	2,18,530.0
2014-15	2,69,840.0	33,380.0	2,36,460.0
2015-16 \$	-	33,370.4	-
2016-17	-	39,290.0	-
2017-18	-	78,818.8	-
2018-19	-	1,29,680.3	-

‘-’: Nil.

\* : Include additional market borrowings of ₹100 billion for 2002-03, ₹266 billion for 2003-04 and ₹169 billion for 2004-05 under the debt swap scheme.

# : Excluding ₹1.5 billion of buy-back of securities by Government of Odisha.

\$ : Ministry of Finance, Government of India has discontinued to provide gross/net allocation figures.

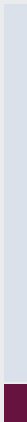
**Note :** 1. Data from 2007-08 onwards includes the Union Territory of Puducherry.

2. Gross and net allocation from 2008-09 onwards includes additional allocations.

**Source :** Reserve Bank records.



**2019-20**  
**Statements and Appendices**



**2019-20**  
**Statements**





## Statement 1: Major Fiscal Indicators

(Per cent)

State/UT	Own Revenue/Revenue Expenditure		Development Expenditure/Aggregate Disbursement*		Non-Developmental Expenditure/Aggregate Disbursement*		Interest Payment/Revenue Expenditure					
	2017-18 (Accounts)	2018-19 (RE)	2017-18 (Accounts)	2018-19 (RE)	2017-18 (Accounts)	2018-19 (RE)	2017-18 (Accounts)	2018-19 (RE)				
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	46.4	49.9	45.9	66.7	66.8	72.2	26.8	24.9	21.9	11.4	11.3	9.6
2. Arunachal Pradesh	19.4	15.0	18.6	68.4	74.6	60.3	27.4	22.3	36.2	4.3	3.9	4.7
3. Assam	35.2	38.6	33.3	62.5	70.5	68.4	34.3	25.6	27.9	5.8	5.1	6.0
4. Bihar	32.4	25.2	26.4	70.1	72.7	71.0	26.5	23.4	25.3	8.8	7.2	6.9
5. Chhattisgarh	50.4	38.6	41.4	77.0	80.4	77.8	19.5	17.2	19.4	5.5	4.8	6.0
6. Goa	76.1	70.1	69.2	64.9	69.3	67.5	29.2	25.2	27.2	11.8	11.7	11.5
7. Gujarat	75.1	68.6	69.6	64.4	66.0	63.6	26.7	25.6	28.0	16.1	14.6	14.2
8. Haryana	69.5	70.7	65.0	66.7	65.9	63.4	30.0	28.5	31.2	16.3	16.2	17.6
9. Himachal Pradesh	36.8	27.5	28.7	58.4	61.6	59.9	32.6	30.9	32.8	14.0	12.3	12.6
10. Jammu and Kashmir	37.0	25.8	28.5	61.6	68.0	66.9	32.4	28.9	30.6	11.4	9.7	12.0
11. Jharkhand	43.8	49.8	52.3	70.0	71.4	72.6	25.7	24.2	22.9	9.1	8.8	7.9
12. Karnataka	67.9	62.6	60.5	73.1	71.3	70.8	19.0	20.9	22.0	9.8	9.4	10.5
13. Kerala	59.4	59.5	66.2	48.9	48.3	49.7	39.1	39.8	37.9	15.1	13.8	13.9
14. Madhya Pradesh	45.3	41.3	44.4	72.9	69.9	71.2	19.5	21.0	20.7	8.5	8.1	8.1
15. Maharashtra	78.0	68.3	68.1	61.0	62.5	60.9	27.9	24.4	27.1	13.7	11.3	10.5
16. Manipur	14.9	10.0	11.5	57.6	64.2	60.2	34.0	28.6	31.8	6.1	5.2	5.1
17. Meghalaya	26.8	20.9	19.6	67.0	70.9	70.4	29.6	26.2	27.0	7.0	5.4	5.4
18. Mizoram	18.2	9.9	12.3	71.3	69.0	56.1	25.9	28.3	41.4	4.9	4.8	4.3
19. Nagaland	13.4	9.2	8.8	57.3	54.9	55.5	38.2	40.3	39.2	6.7	6.8	7.0
20. Odisha	54.9	45.2	41.8	74.7	73.3	73.2	21.3	22.1	22.4	6.9	6.4	6.0
21. Punjab	57.3	52.2	52.3	40.9	49.1	53.7	48.0	39.2	32.9	24.5	19.8	19.6
22. Rajasthan	48.0	47.3	48.6	69.0	65.8	66.4	24.5	26.2	25.5	13.5	12.6	12.1
23. Sikkim	38.4	22.4	23.7	65.4	67.0	60.8	27.9	27.4	33.3	8.7	7.9	7.5
24. Tamil Nadu	63.9	62.5	65.1	59.8	57.6	55.2	30.2	29.8	31.2	15.5	14.4	15.3
25. Telangana	77.3	61.0	76.7	69.9	74.8	70.9	26.2	21.2	22.8	12.7	9.8	13.1
26. Tripura	22.7	20.6	21.6	60.6	62.1	62.0	36.1	33.3	32.9	8.6	7.2	7.0
27. Uttar Pradesh	48.6	50.2	48.1	58.5	61.0	58.5	34.0	31.7	33.0	10.9	9.6	9.7
28. Uttarakhand	43.5	53.3	48.8	55.4	54.7	56.9	35.9	36.1	34.8	13.7	14.1	13.7
29. West Bengal	43.1	41.1	43.3	59.2	61.6	59.8	29.7	28.2	28.4	19.9	18.2	19.0
30. NCT Delhi	108.1	97.9	96.7	74.2	70.7	73.7	19.0	17.3	14.2	8.5	7.2	7.1
31. Puducherry	66.2	65.3	64.8	62.5	62.8	62.9	29.0	29.0	30.3	11.8	10.5	12.7
<b>All States and UTs</b>	<b>56.0</b>	<b>51.9</b>	<b>52.6</b>	<b>64.2</b>	<b>65.2</b>	<b>64.3</b>	<b>28.2</b>	<b>26.7</b>	<b>27.4</b>	<b>12.5</b>	<b>11.1</b>	<b>11.3</b>

(Contd...)

Statement 1: Major Fiscal Indicators (Concl'd.)

State/UT	Interest Payment/Revenue Receipts			Committed Expenditure/Revenue Expenditure			Pension/Revenue Expenditure			Gross Transfers/Aggregate Disbursement		
	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)
	14	15	16	17	18	19	20	21	22	23	24	25
1. Andhra Pradesh	13.2	12.5	9.6	30.4	29.4	22.4	13.4	12.1	8.0	33.9	33.1	43.2
2. Arunachal Pradesh	3.4	2.7	3.0	28.4	23.6	26.2	8.5	6.0	7.1	79.3	82.5	82.8
3. Assam	5.9	4.7	5.8	31.2	26.0	28.6	14.9	9.8	11.3	53.0	55.1	57.8
4. Bihar	7.7	6.8	6.1	30.3	25.1	27.0	13.9	10.6	11.9	62.8	64.3	69.1
5. Chhattisgarh	5.2	5.3	5.9	19.9	17.0	19.3	7.0	5.8	6.3	47.0	46.3	51.5
6. Goa	11.3	11.5	11.1	30.9	27.6	29.2	11.0	9.3	10.5	23.1	22.0	24.0
7. Gujarat	15.4	14.5	13.9	33.4	31.4	29.1	11.8	11.3	10.2	21.8	25.0	25.4
8. Haryana	19.1	18.0	20.2	34.6	32.6	33.5	12.0	9.7	9.5	13.1	15.5	17.9
9. Himachal Pradesh	13.8	13.1	13.5	38.5	36.2	37.7	17.4	17.3	18.5	50.8	52.4	52.8
10. Jammu and Kashmir	9.6	8.6	9.8	39.7	37.2	39.7	13.2	10.0	11.1	61.2	57.8	63.2
11. Jharkhand	8.8	7.9	7.0	30.6	27.6	25.4	11.6	9.0	8.8	45.3	48.4	47.4
12. Karnataka	9.5	9.4	10.5	22.5	24.5	25.6	8.2	10.6	10.6	28.0	29.1	31.4
13. Kerala	18.2	15.6	14.9	40.5	35.8	34.1	19.9	17.0	15.2	20.6	25.5	23.4
14. Madhya Pradesh	8.2	8.1	8.0	21.3	22.4	21.3	7.1	8.4	7.8	46.2	48.6	46.3
15. Maharashtra	13.6	11.8	11.2	29.2	25.8	28.0	7.7	6.9	8.3	19.4	21.8	21.7
16. Manipur	5.4	5.2	5.0	36.2	32.4	34.9	14.3	12.4	13.0	80.9	69.7	74.3
17. Meghalaya	6.4	5.2	5.2	29.5	25.8	23.9	8.9	6.5	6.2	72.0	71.3	72.9
18. Mizoram	4.0	4.5	3.6	29.6	30.7	33.2	12.2	11.1	12.7	80.0	73.8	82.8
19. Nagaland	6.2	6.5	6.7	38.0	41.2	39.9	12.4	15.1	15.9	80.4	78.2	81.6
20. Odisha	5.9	5.7	5.6	26.2	25.2	25.4	12.1	12.3	12.3	47.8	51.5	51.2
21. Punjab	28.9	23.2	22.5	52.3	41.9	41.1	16.3	12.5	12.1	24.4	30.0	25.8
22. Rajasthan	15.5	14.7	14.1	27.3	29.2	28.2	9.5	11.9	11.8	32.8	32.5	32.7
23. Sikkim	6.9	6.8	7.3	32.1	31.2	35.5	12.2	10.9	16.6	60.2	67.7	66.0
24. Tamil Nadu	17.8	15.9	16.4	34.0	33.9	35.7	13.3	14.1	15.3	20.5	23.6	23.8
25. Telangana	12.2	9.8	12.9	34.5	25.4	28.4	14.0	9.8	9.3	19.5	29.4	19.6
26. Tripura	8.8	6.3	6.6	39.6	38.7	37.8	15.2	16.3	16.3	62.0	73.3	68.8
27. Uttar Pradesh	10.5	8.4	9.0	32.7	30.8	32.5	14.5	14.3	14.6	47.2	47.6	46.5
28. Uttarakhand	14.7	14.1	13.7	40.0	38.7	37.2	17.3	16.1	15.3	39.6	38.8	42.4
29. West Bengal	21.4	19.1	19.0	35.5	33.3	34.6	10.3	9.6	9.7	40.3	42.8	43.8
30. NCT Delhi	7.4	6.4	6.4	12.9	12.2	12.3	0.0	0.1	0.3	10.0	23.1	19.2
31. Puducherry	11.4	10.4	12.7	30.4	31.0	32.6	12.8	14.0	12.7	32.9	30.4	30.6
<b>All States and UTs</b>	<b>12.6</b>	<b>11.2</b>	<b>11.2</b>	<b>31.2</b>	<b>29.0</b>	<b>29.4</b>	<b>11.8</b>	<b>11.0</b>	<b>11.0</b>	<b>35.2</b>	<b>38.1</b>	<b>38.4</b>

RE : Revised Estimates. BE : Budget Estimates.

\*: Development and Non development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.

Note: Negative (-) sign indicates surplus in deficit indicators.

Source : Budget documents of the state governments. Details in methodology.

## Statement 2: Revenue Deficit/Surplus

(₹ Crore)

State/UT	2017-18 (Accounts)			2018-19 (Revised Estimates)			2019-20 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)
1	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
1. Andhra Pradesh	1,05,062.1	1,21,213.8	16,151.7	1,14,684.1	1,26,339.1	11,654.9	1,78,697.4	1,80,475.9	1,778.5
2. Arunachal Pradesh	13,774.6	10,900.5	-2,874.1	19,749.0	13,483.5	-6,265.6	20,857.9	13,406.8	-7,451.1
3. Assam	54,130.9	55,480.9	1,350.0	89,854.3	82,004.8	-7,849.5	83,148.0	79,742.3	-3,405.7
4. Bihar	1,17,446.7	1,02,623.7	-14,823.0	1,58,051.4	1,48,696.3	-9,355.1	1,76,747.6	1,55,230.7	-21,517.0
5. Chhattisgarh	59,647.1	56,229.8	-3,417.3	74,028.5	80,370.0	6,341.6	79,746.0	78,594.5	-1,151.5
6. Goa	11,053.5	10,542.9	-510.6	11,880.7	11,736.0	-144.6	13,593.8	13,138.7	-455.1
7. Gujarat	1,23,291.3	1,18,059.7	-5,231.6	1,40,531.7	1,39,153.1	-1,378.7	1,54,732.0	1,51,858.0	-2,874.0
8. Haryana	62,694.9	73,257.4	10,562.5	76,828.1	85,334.8	8,506.7	82,219.4	94,241.9	12,022.5
9. Himachal Pradesh	27,367.1	27,053.2	-313.9	31,189.4	33,408.2	2,218.8	33,746.9	36,089.0	2,342.1
10. Jammu and Kashmir	48,511.7	40,916.5	-7,595.2	66,159.9	58,215.3	-7,944.6	71,142.6	57,688.9	-13,453.7
11. Jharkhand	52,756.0	50,950.4	-1,805.6	69,578.4	62,513.4	-7,065.0	74,358.0	65,803.0	-8,555.0
12. Karnataka	1,46,999.6	1,42,482.3	-4,517.3	1,65,897.0	1,65,702.9	-194.1	1,81,863.0	1,81,605.0	-258.0
13. Kerala	83,020.1	99,948.4	16,928.2	1,00,006.6	1,13,033.6	13,027.0	1,15,354.7	1,24,125.0	8,770.3
14. Madhya Pradesh	1,34,875.4	1,30,246.1	-4,629.3	1,51,159.8	1,51,022.5	-137.3	1,79,353.7	1,78,621.1	-732.6
15. Maharashtra	2,43,653.6	2,41,571.1	-2,082.5	2,86,499.7	3,01,459.7	14,960.0	3,14,489.0	3,34,273.4	19,784.4
16. Manipur	10,357.8	9,274.0	-1,083.8	12,198.4	12,190.0	-8.4	13,157.4	12,780.7	-376.7
17. Meghalaya	9,273.5	8,422.7	-850.8	12,531.5	12,036.3	-495.2	14,438.0	13,699.5	-738.5
18. Mizoram	8,580.2	6,880.8	-1,699.4	8,673.9	8,142.5	-531.4	9,847.0	8,403.5	-1,443.5
19. Nagaland	11,019.2	10,191.3	-827.9	11,975.0	11,449.1	-525.9	13,173.6	12,666.2	-507.4
20. Odisha	85,204.3	71,837.3	-13,367.0	1,01,882.8	91,327.9	-10,554.9	1,15,266.0	1,08,737.9	-6,528.1
21. Punjab	53,009.6	62,464.9	9,455.3	70,398.9	82,318.0	11,919.1	78,509.7	90,197.0	11,687.3
22. Rajasthan	1,27,307.2	1,45,841.5	18,534.3	1,48,184.0	1,73,008.9	24,824.9	1,64,004.6	1,91,019.6	27,015.0
23. Sikkim	5,212.8	4,151.8	-1,060.9	6,776.8	5,881.0	-895.7	7,397.4	7,129.1	-268.4
24. Tamil Nadu	1,46,279.7	1,67,873.6	21,593.9	1,80,618.7	1,99,937.7	19,319.0	1,97,721.2	2,12,035.9	14,314.8
25. Telangana	88,824.1	85,364.7	-3,459.4	1,19,099.1	1,19,026.9	-72.2	1,13,099.9	1,11,055.8	-2,044.1
26. Tripura	10,068.0	10,357.2	289.3	14,641.0	12,801.1	-1,839.9	15,098.5	14,061.3	-1,037.1
27. Uttar Pradesh	2,78,775.5	2,66,223.5	-12,551.9	3,80,021.7	3,32,774.1	-47,247.7	3,91,734.4	3,63,957.0	-27,777.4
28. Uttarakhand	27,104.6	29,082.7	1,978.1	34,753.9	34,726.6	-27.2	38,955.5	38,932.7	-22.8
29. West Bengal	1,31,270.4	1,41,077.4	9,807.0	1,52,625.5	1,60,149.6	7,524.1	1,64,328.0	1,64,328.0	-
30. NCT Delhi	38,667.3	33,754.0	-4,913.2	44,824.5	39,893.9	-4,930.6	50,017.0	44,781.3	-5,235.7
31. Puducherry	6,002.7	5,806.7	-196.0	6,806.0	6,770.8	-35.2	7,305.0	7,305.0	-
<b>All States and UTs</b>	<b>23,21,241.3</b>	<b>23,40,080.6</b>	<b>18,839.3</b>	<b>28,62,110.3</b>	<b>28,74,907.5</b>	<b>12,797.2</b>	<b>31,54,103.2</b>	<b>31,45,984.8</b>	<b>-8,118.4</b>

Source : Budget documents of the state governments. Details in methodology.

Statement 3: Gross Fiscal Deficit/Surplus

State/UT	2017-18 (Accounts)				2018-19 (Revised Estimates)				2019-20 (Budget Estimates)			
	Receipts		Expenditure		Surplus (-)/ Deficit (+)		Receipts		Expenditure		Surplus (-)/ Deficit (+)	
	2	3	4	5	6	7	8	9	10			
1. Andhra Pradesh	1,05,062.1	1,37,434.7	32,372.6	1,14,684.1	1,48,303.1	33,619.0	1,78,697.4	2,13,958.0	35,260.6			
2. Arunachal Pradesh	13,774.6	14,088.0	313.4	19,749.0	20,755.8	1,006.7	20,857.9	21,378.9	521.0			
3. Assam	54,130.9	63,423.1	9,292.2	89,854.3	99,613.3	9,759.0	83,148.0	94,261.5	11,113.5			
4. Bihar	1,17,446.7	1,31,751.6	14,304.8	1,58,051.4	1,83,183.8	25,132.4	1,76,747.6	1,92,848.7	16,101.1			
5. Chhattisgarh	59,650.4	66,460.9	6,810.5	74,028.5	92,796.7	18,768.2	79,746.0	90,626.5	10,880.5			
6. Goa	11,053.5	12,663.7	1,610.2	11,880.7	15,994.6	4,113.9	13,593.8	18,063.5	4,469.7			
7. Gujarat	1,23,291.3	1,44,657.7	21,366.4	1,40,596.7	1,72,383.7	31,787.0	1,54,732.0	1,85,984.9	31,252.9			
8. Haryana	62,734.7	81,849.2	19,114.5	76,868.1	97,400.8	20,532.7	83,997.4	1,06,459.4	22,462.0			
9. Himachal Pradesh	27,401.9	31,271.7	3,869.9	31,189.4	38,975.5	7,786.2	33,746.9	41,099.2	7,352.3			
10. Jammu and Kashmir	48,511.7	51,289.7	2,778.1	66,159.9	83,585.9	17,426.0	71,142.6	82,214.9	11,072.3			
11. Jharkhand	52,781.1	64,712.4	11,931.3	69,578.4	77,072.9	7,494.4	74,358.0	81,513.6	7,155.6			
12. Karnataka	1,47,003.4	1,78,104.4	31,101.0	1,65,972.0	2,06,139.2	40,167.2	1,81,943.0	2,23,993.9	42,051.0			
13. Kerala	83,049.4	1,09,886.8	26,837.4	1,00,044.8	1,23,731.3	23,686.4	1,15,397.5	1,41,688.1	26,290.6			
14. Madhya Pradesh	1,34,894.7	1,57,640.0	22,745.2	1,51,159.8	1,79,771.7	28,612.0	1,79,353.7	2,11,459.4	32,105.7			
15. Maharashtra	2,43,653.6	2,67,614.5	23,961.0	2,86,499.7	3,42,553.2	56,053.5	3,14,489.0	3,74,723.5	60,234.5			
16. Manipur	10,357.8	10,697.7	339.9	12,198.4	15,277.3	3,078.9	13,157.4	15,046.6	1,889.2			
17. Meghalaya	9,273.5	9,410.7	137.2	12,531.5	13,682.0	1,150.5	14,438.0	15,760.8	1,322.8			
18. Mizoram	8,580.2	8,900.4	320.2	8,673.9	10,366.7	1,692.8	9,847.0	10,381.1	534.1			
19. Nagaland	11,019.2	11,465.3	446.1	11,975.0	13,308.8	1,333.8	13,173.6	14,024.2	850.6			
20. Odisha	85,204.3	94,563.8	9,359.5	1,01,882.8	1,15,818.0	13,935.2	1,15,266.0	1,34,143.0	18,877.0			
21. Punjab	53,009.7	65,503.9	12,494.2	70,398.9	88,048.8	17,649.9	78,509.7	98,167.6	19,657.9			
22. Rajasthan	1,27,323.8	1,52,665.4	25,341.6	1,48,204.0	1,79,676.8	31,472.8	1,64,029.6	1,96,708.0	32,678.3			
23. Sikkim	5,212.8	5,674.7	461.9	6,776.8	7,684.6	907.8	7,397.4	8,250.4	853.0			
24. Tamil Nadu	1,46,282.0	1,86,121.5	39,839.5	1,80,618.7	2,26,138.4	45,519.7	1,97,721.2	2,41,897.5	44,176.4			
25. Telangana	88,824.1	1,15,338.0	26,513.9	1,19,099.1	1,47,821.7	28,722.6	1,13,099.9	1,37,181.7	24,081.7			
26. Tripura	10,068.0	12,139.6	2,071.6	14,641.0	15,873.5	1,232.4	15,098.5	16,892.9	1,794.5			
27. Uttar Pradesh	2,78,775.5	3,06,585.0	27,809.6	3,80,021.7	4,23,861.5	43,839.8	3,91,734.4	4,38,645.0	46,910.6			
28. Uttarakhand	27,104.6	35,040.4	7,935.8	34,754.0	40,246.0	5,492.0	38,955.5	45,753.6	6,798.2			
29. West Bengal	1,31,270.4	1,60,201.3	28,930.9	1,52,625.5	1,85,123.3	32,497.9	1,64,328.0	1,91,582.3	27,254.4			
30. NCT Delhi	38,667.3	38,554.0	-113.3	44,824.5	45,423.6	599.2	50,017.0	55,918.9	5,901.9			
31. Puducherry	6,002.7	6,199.9	197.2	6,806.0	7,217.0	411.0	7,305.0	7,830.3	525.3			
<b>All States and UTs</b>	<b>23,21,415.7</b>	<b>27,31,910.0</b>	<b>4,10,494.3</b>	<b>28,62,348.7</b>	<b>34,17,829.5</b>	<b>5,55,480.9</b>	<b>31,56,029.0</b>	<b>37,08,458.1</b>	<b>5,52,429.1</b>			

Note: 1. GFD Receipts includes revenue receipts and miscellaneous capital receipts.

2. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source : Budget documents of the state governments. Details in methodology.

Statements

Statement 4: Decomposition of Gross Fiscal Deficit

State/UT	2017-18 (Accounts)					2018-19 (Revised Estimates)					2019-20 (Budget Estimates)				
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD
	2	3	4	5	6= (2+3+4-5)	7	8	9	10	11= (7+8+9-10)	12	13	14	15	16= (12+13+14-15)
1. Andhra Pradesh	16,151.7	13,490.7	2,730.2	-	32,372.6	11,654.9	20,398.2	1,565.9	-	33,619.0	1,778.5	32,293.4	1,188.7	-	35,260.6
2. Arunachal Pradesh	-2,874.1	3,188.1	-0.6	-	313.4	-6,265.6	7,289.2	-16.8	-	1,006.7	-7,451.1	8,006.7	-34.6	-	521.0
3. Assam	1,350.0	7,692.8	249.4	-	9,292.2	-7,849.5	19,604.7	-1,996.2	-	9,759.0	-3,405.7	15,219.2	-700.0	-	11,113.5
4. Bihar	-14,823.0	28,907.0	220.9	-	14,304.8	-9,355.1	33,896.7	590.8	-	25,132.4	-21,517.0	36,592.6	1,025.4	-	16,101.1
5. Chhattisgarh	-3,417.3	10,001.0	230.2	3.3	6,810.5	6,341.6	12,288.0	138.6	-	18,768.2	-1,151.5	12,109.6	-77.6	-	10,880.5
6. Goa	-510.6	2,094.1	26.8	-	1,610.2	-144.6	4,188.6	70.0	-	4,113.9	-455.1	4,865.6	59.2	-	4,469.7
7. Gujarat	-5,231.6	26,313.2	284.9	-	21,366.4	-1,378.7	31,417.2	1,813.4	65.0	31,787.0	-2,874.0	32,806.6	1,320.3	-	31,252.9
8. Haryana	10,562.5	13,537.9	-4,946.0	39.9	19,114.5	8,506.7	15,963.6	-3,897.7	40.0	20,532.7	12,022.5	16,259.7	-4,042.2	1,778.0	22,462.0
9. Himachal Pradesh	-313.9	3,755.7	462.9	34.8	3,869.9	2,218.8	4,893.3	674.1	-	7,786.2	2,342.1	4,579.9	430.3	-	7,352.3
10. Jammu and Kashmir	-7,595.2	10,352.9	20.3	-	2,778.1	-7,944.6	26,950.8	-1,580.2	-	17,426.0	-13,453.7	26,594.1	-2,068.1	-	11,072.3
11. Jharkhand	-1,805.6	11,952.7	1,809.3	25.1	11,931.3	-7,065.0	13,068.3	1,491.1	-	7,494.4	-8,555.0	13,876.4	1,834.3	-	7,155.6
12. Karnataka	-4,517.3	30,666.8	4,955.3	3.7	31,101.0	-194.1	35,920.9	4,515.4	75.0	40,167.2	-258.0	40,080.1	2,308.8	80.0	42,051.0
13. Kerala	16,928.2	8,748.9	1,189.6	29.3	26,837.4	13,027.0	9,810.7	887.0	38.3	23,686.4	8,770.3	16,269.4	1,293.8	42.8	26,290.6
14. Madhya Pradesh	-4,629.3	30,913.2	-3,519.3	19.3	22,745.2	-137.3	27,243.7	1,505.5	-	28,612.0	-732.6	33,489.7	-651.4	-	32,105.7
15. Maharashtra	-2,082.5	26,842.2	-798.7	-	23,961.0	14,960.0	41,572.7	-479.3	-	56,053.5	19,784.4	40,732.3	-282.2	-	60,234.5
16. Manipur	-1,083.8	1,428.3	-4.6	-	339.9	-8.4	3,088.1	-0.8	-	3,078.9	-376.7	2,266.7	-0.8	-	1,889.2
17. Meghalaya	-850.8	983.4	4.6	-	137.2	-495.2	1,561.3	84.4	-	1,150.5	-738.5	1,730.3	331.0	-	1,322.8
18. Mizoram	-1,699.4	1,996.3	23.3	-	320.2	-531.4	2,213.1	11.1	-	1,692.8	-1,443.5	1,914.9	62.7	-	534.1
19. Nagaland	-827.9	1,274.8	-0.9	-	446.1	-525.9	1,860.8	-1.1	-	1,333.8	-507.4	1,359.1	-1.1	-	850.6
20. Odisha	-13,367.0	21,108.5	1,617.9	-	9,359.5	-10,554.9	23,655.2	834.9	-	13,935.2	-6,528.1	24,473.2	931.9	-	18,877.0
21. Punjab	9,455.3	2,352.1	687.0	0.1	12,494.2	11,919.1	4,871.6	859.3	-	17,649.9	11,687.3	22,842.1	-14,871.4	-	19,657.9
22. Rajasthan	18,534.3	20,623.3	-13,799.4	16.6	25,341.6	24,824.9	21,061.6	-14,393.7	20.0	31,472.8	27,015.0	19,472.3	-13,784.0	25.0	32,678.3
23. Sikkim	-1,060.9	1,506.8	16.0	-	461.9	-895.7	1,759.1	44.4	-	907.8	-268.4	1,109.7	11.6	-	853.0
24. Tamil Nadu	21,593.9	20,203.2	-1,955.3	2.2	39,839.5	19,319.0	26,192.0	8.7	-	45,519.7	14,314.8	31,251.2	-1,389.6	-	44,176.4
25. Telangana	-3,459.4	23,902.0	6,071.2	-	26,513.9	-72.2	26,888.5	1,906.2	-	28,722.6	-2,044.1	17,274.7	8,851.2	-	24,081.7
26. Tripura	289.3	1,777.1	5.3	-	2,071.6	-1,839.9	3,072.3	-	-	1,232.4	-1,037.1	2,831.6	-	-	1,794.5
27. Uttar Pradesh	-12,551.9	39,088.0	1,273.5	-	27,809.6	-47,247.7	88,528.1	2,559.3	-	43,839.8	-27,777.4	77,641.1	-2,953.1	-	46,910.6
28. Uttarakhand	1,978.1	5,914.4	43.3	-	7,955.8	-27.2	5,336.2	183.2	0.1	5,492.0	-22.8	6,572.1	248.9	-	6,798.2
29. West Bengal	9,807.0	19,368.1	-244.2	-	28,930.9	7,524.1	24,412.4	561.3	-	32,497.9	-	26,666.6	587.8	-	27,254.4
30. NCT Delhi	-4,912.0	3,242.9	1,557.1	-	-113.3	-4,930.6	4,177.0	1,352.8	-	599.2	-5,235.7	9,647.2	1,490.4	-	5,901.9
31. Puducherry	-196.0	394.4	-1.1	-	197.2	-35.2	446.1	0.1	-	411.0	-	522.1	3.3	-	525.3
<b>All States and UTs</b>	<b>18,839.3</b>	<b>3,93,620.7</b>	<b>-1,791.3</b>	<b>174.4</b>	<b>4,10,494.3</b>	<b>12,797.2</b>	<b>5,43,630.2</b>	<b>-708.2</b>	<b>238.4</b>	<b>5,55,480.9</b>	<b>-8,118.4</b>	<b>5,81,349.9</b>	<b>-18,876.6</b>	<b>1,925.8</b>	<b>5,52,429.1</b>

GFD: Gross Fiscal Deficit.

‘-’: Nil/Negligible.

Note : Negative (-) sign indicates surplus in deficit indicators.

Source : Budget documents of the state governments. Details in methodology.

Statement 5: Financing of Gross Fiscal Deficit - 2017-18 (Accounts)

State/UT	(₹ Crore)												
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)	
	2	3	4	5	6	7	8	9	10	11	12	13	
1. Andhra Pradesh	18,922.8	-47.9	-1,133.5	1,059.0	1,643.1	-169.4	4,608.3	337.7	2,032.7	-56.6	5,176.1	32,372.6	
2. Arunachal Pradesh	887.8	-26.4	-12.8	198.7	361.7	-80.7	-201.3	-609.6	51.1	-405.6	150.3	313.4	
3. Assam	6,796.9	-68.6	-665.5	427.1	1,027.7	-2,294.5	-443.6	650.9	20.5	-51.5	3,892.8	9,292.2	
4. Bihar	8,908.0	586.1	-1,768.7	790.5	-80.2	-696.4	10,314.3	580.0	-2.8	-	-4,325.9	14,304.8	
5. Chhattisgarh	8,100.0	292.4	-431.1	691.7	640.6	-765.1	120.9	-52.3	70.9	-1.5	-1,856.0	6,810.5	
6. Goa	1,400.0	-10.0	-190.2	22.3	235.9	99.2	177.1	-24.6	-164.2	-6.5	71.1	1,610.2	
7. Gujarat	15,785.0	-619.4	-3,450.8	1,537.7	340.3	-1,467.5	1,095.5	498.3	207.6	-	7,439.6	21,366.4	
8. Haryana	15,839.5	-44.6	-954.1	456.5	1,226.3	673.7	653.6	48.5	-25.1	-146.3	1,386.6	19,114.5	
9. Himachal Pradesh	2,551.0	3.0	-514.7	105.6	1,392.0	105.4	188.6	-118.8	69.0	-44.5	133.1	3,869.9	
10. Jammu and Kashmir	3,973.9	-84.4	-320.6	-101.0	1,556.2	289.9	1,084.5	-139.6	-2,954.8	188.7	-714.8	2,778.1	
11. Jharkhand	4,807.5	70.6	-745.9	910.9	66.5	291.8	4,721.5	-249.5	92.5	644.3	1,321.0	11,931.3	
12. Karnataka	17,348.0	761.1	-1,572.6	320.9	2,811.5	489.8	1,833.9	-1,509.3	-75.8	-4.6	10,698.3	31,101.0	
13. Kerala	16,203.2	-130.1	1,047.7	-13.6	7,206.8	175.3	2,65.9	1,203.9	-166.0	-5.6	1,049.9	26,837.4	
14. Madhya Pradesh	13,125.0	824.0	1,348.0	891.3	680.4	-1,038.0	2,315.6	111.4	703.4	-72.5	3,856.7	22,745.2	
15. Maharashtra	36,476.7	-780.8	-5,176.2	1,920.3	546.6	-194.5	3,929.9	169.3	822.4	-146.7	-13,606.1	23,961.0	
16. Manipur	277.8	-35.1	-53.1	40.7	-3.5	-10.7	-24.4	3.3	-60.5	6.6	198.8	339.9	
17. Meghalaya	919.8	-13.7	-45.4	40.8	157.7	-23.9	-527.8	8.1	4.1	-6.0	-376.6	137.2	
18. Mizoram	277.5	-14.2	-15.0	38.8	-179.1	7.4	325.8	-	-	116.5	-237.6	320.2	
19. Nagaland	765.9	-21.4	-12.7	-37.4	61.5	-	-123.8	-73.3	32.4	-5.5	-199.8	446.1	
20. Odisha	8,438.0	140.6	-820.5	2,416.0	1,557.8	-85.7	13,896.9	79.5	-12.2	-2.7	-16,248.3	9,359.5	
21. Punjab	13,348.0	125.2	-1,742.4	-1,072.1	1,126.2	650.1	-179.4	172.6	-12.2	-64.0	141.6	12,494.2	
22. Rajasthan	20,927.0	923.6	-1,535.8	658.7	3,200.8	395.2	5,703.2	-27.2	10.2	-4,090.7	-823.4	25,341.6	
23. Sikkim	747.3	-7.6	-23.6	-3.2	80.6	-35.7	24.2	25.2	179.9	-1.8	-523.4	461.9	
24. Tamil Nadu	36,022.9	1,797.0	-1,749.0	674.3	2,334.4	535.5	3,523.5	387.7	-7.2	-14.4	-3,665.1	39,839.5	
25. Telangana	21,828.2	225.1	-799.1	524.7	975.9	-81.4	5,860.3	-573.3	1,306.4	-282.8	-2,470.1	26,513.9	
26. Tripura	1,137.0	-30.6	-113.2	39.6	520.7	-14.3	105.6	34.6	-31.9	-0.2	424.2	2,071.6	
27. Uttar Pradesh	37,178.0	-437.8	-4,643.0	85.9	2,530.1	8,264.7	1,404.4	-2,205.8	-3,906.3	76.4	-10,537.0	27,809.6	
28. Uttarakhand	5,830.0	74.0	-374.4	275.8	619.5	105.1	718.7	730.0	31.4	-126.8	52.7	7,935.8	
29. West Bengal	25,304.3	1,024.0	-5,975.7	-11.8	1,163.3	-1,224.1	2,606.6	1,634.8	5.1	391.6	4,012.7	28,930.9	
30. NCT Delhi	-	223.9	-	-	-	-	-	-	-	-	-337.2	-113.3	
31. Puducherry	488.0	-64.1	-	-38.0	46.1	-21.2	-15.7	404.8	3.1	104.8	-710.5	197.2	
<b>All States and UTs</b>	<b>3,44,615.8</b>	<b>4,634.0</b>	<b>-32,444.1</b>	<b>12,850.7</b>	<b>33,847.5</b>	<b>3,880.0</b>	<b>63,962.9</b>	<b>1,497.4</b>	<b>-1,776.2</b>	<b>-4,007.5</b>	<b>-16,566.3</b>	<b>4,10,494.3</b>	

‘-’: Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the state governments. Details in methodology.



Statement 6: Financing of Gross Fiscal Deficit - As Per cent to Total - 2017-18 (Accounts)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1. Andhra Pradesh	58.5	-0.1	-3.5	3.3	5.1	-0.5	14.2	1.0	6.3	-0.2	16.0	100.0
2. Arunachal Pradesh	283.3	-8.4	-4.1	63.4	115.4	-25.7	-64.2	-194.5	16.3	-129.4	48.0	100.0
3. Assam	73.1	-0.7	-7.2	4.6	11.1	-24.7	-4.8	7.0	0.2	-0.6	41.9	100.0
4. Bihar	62.3	4.1	-12.4	5.5	-0.6	-4.9	72.1	4.1	-	-	-30.2	100.0
5. Chhattisgarh	118.9	4.3	-6.3	10.2	9.4	-11.2	1.8	-0.8	1.0	-	-27.3	100.0
6. Goa	86.9	-0.6	-11.8	1.4	14.7	6.2	11.0	-1.5	-10.2	-0.4	4.4	100.0
7. Gujarat	73.9	-2.9	-16.2	7.2	1.6	-6.9	5.1	2.3	1.0	-	34.8	100.0
8. Haryana	82.9	-0.2	-5.0	2.4	6.4	3.5	3.4	0.3	-0.1	-0.8	7.3	100.0
9. Himachal Pradesh	65.9	0.1	-13.3	2.7	36.0	2.7	4.9	-3.1	1.8	-1.1	3.4	100.0
10. Jammu and Kashmir	143.0	-3.0	-11.5	-3.6	56.0	10.4	39.0	-5.0	-106.4	6.8	-25.7	100.0
11. Jharkhand	40.3	0.6	-6.3	7.6	0.6	2.4	39.6	-2.1	0.8	5.4	11.1	100.0
12. Karnataka	55.8	2.4	-5.1	1.0	9.0	1.6	5.9	-4.9	-0.2	-	34.4	100.0
13. Kerala	60.4	-0.5	3.9	-0.1	26.9	0.7	1.0	4.5	-0.6	-	3.9	100.0
14. Madhya Pradesh	57.7	3.6	5.9	3.9	3.0	-4.6	10.2	0.5	3.1	-0.3	17.0	100.0
15. Maharashtra	152.2	-3.3	-21.6	8.0	2.3	-0.8	16.4	0.7	3.4	-0.6	-56.8	100.0
16. Manipur	81.7	-10.3	-15.6	12.0	-1.0	-3.1	-7.2	1.0	-17.8	1.9	58.5	100.0
17. Meghalaya	670.2	-10.0	-33.1	29.7	114.9	-17.4	-384.6	5.9	3.0	-4.4	-274.4	100.0
18. Mizoram	86.7	-4.4	-4.7	12.1	-55.9	2.3	101.7	-	-	36.4	-74.2	100.0
19. Nagaland	171.7	-4.8	-2.8	-8.4	13.8	-	-27.7	-16.4	7.3	-1.2	-31.3	100.0
20. Odisha	90.2	1.5	-8.8	25.8	16.6	-0.9	148.5	0.8	-0.1	-	-173.6	100.0
21. Punjab	106.8	1.0	-13.9	-8.6	9.0	5.2	-1.4	1.4	-0.1	-0.5	1.1	100.0
22. Rajasthan	82.6	3.6	-6.1	2.6	12.6	1.6	22.5	-0.1	-	-16.1	-3.2	100.0
23. Sikkim	161.8	-1.6	-5.1	-0.7	17.4	-7.7	5.2	5.5	38.9	-0.4	-113.3	100.0
24. Tamil Nadu	90.4	4.5	-4.4	1.7	5.9	1.3	8.8	1.0	-	-	-9.2	100.0
25. Telangana	82.3	0.8	-3.0	2.0	3.7	-0.3	22.1	-2.2	4.9	-1.1	-9.3	100.0
26. Tripura	54.9	-1.5	-5.5	1.9	25.1	-0.7	5.1	1.7	-1.5	-	20.5	100.0
27. Uttar Pradesh	133.7	-1.6	-16.7	0.3	9.1	29.7	5.0	-7.9	-14.0	0.3	-37.9	100.0
28. Uttarakhand	73.5	0.9	-4.7	3.5	7.8	1.3	9.1	9.2	0.4	-1.6	0.7	100.0
29. West Bengal	87.5	3.5	-20.7	-	4.0	-4.2	9.0	5.7	-	1.4	13.9	100.0
30. NCT Delhi	0.0	-197.7	-	-	-	-	-	-	-	-	297.7	100.0
31. Puducherry	247.4	-32.5	-	-19.3	23.3	-10.7	-7.9	205.2	1.6	53.1	-360.2	100.0
<b>All States and UTs</b>	<b>84.0</b>	<b>1.1</b>	<b>-7.9</b>	<b>3.1</b>	<b>8.2</b>	<b>0.9</b>	<b>15.6</b>	<b>0.4</b>	<b>-0.4</b>	<b>-1.0</b>	<b>-4.0</b>	<b>100.0</b>

'-' : Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source : Budget documents of the state governments. Details in methodology.

Statement 7: Financing of Gross Fiscal Deficit- 2018-19 (RE)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	23,823.4	1,251.7	-1,154.4	682.3	1,258.2	620.1	10,038.1	-133.8	-1,857.9	-50.1	-858.6	33,619.0
2. Arunachal Pradesh	719.0	-26.3	-30.6	262.7	365.9	-239.8	100.4	6.9	-427.9	-484.0	760.4	1,006.7
3. Assam	7,143.1	-27.5	-709.5	1,305.3	942.8	-	-1,163.8	117.3	-18.3	-0.7	2,170.4	9,759.0
4. Bihar	14,947.2	1,251.1	-1,819.0	1,091.8	-100.0	-0.5	99.5	-900.0	-	-2.1	10,564.4	25,132.4
5. Chhattisgarh	12,725.0	438.6	-455.0	677.9	585.0	22.0	-102.0	-	-	-0.5	4,877.1	18,768.2
6. Goa	1,000.0	-18.6	-204.7	-22.6	150.1	94.0	1.7	-12.9	-134.8	-6.5	3,268.2	4,113.9
7. Gujarat	27,465.5	1,276.0	-3,533.8	2,853.4	261.5	16.0	1,422.8	848.5	301.3	-	875.8	31,787.0
8. Haryana	17,972.0	89.8	-976.1	125.7	802.0	201.1	-1,328.0	50.0	-7.0	-35.2	3,638.2	20,532.7
9. Himachal Pradesh	3,744.2	-19.6	-538.3	162.1	1,225.0	-	-	-	-	-27.5	3,240.2	7,786.2
10. Jammu and Kashmir	5,101.2	-87.2	-	211.1	2,040.1	98.1	-	5.1	-	1,160.5	8,897.3	17,426.0
11. Jharkhand	6,514.0	391.6	-757.0	1,051.0	-116.2	-	569.4	28.8	265.6	794.9	-1,247.6	7,494.4
12. Karnataka	36,313.8	-245.8	-1,595.5	475.7	3,326.2	-160.1	-1,369.1	-	-	-4.5	3,426.4	40,167.2
13. Kerala	17,734.0	641.6	930.5	-56.7	6,354.3	-288.5	115.3	-2,643.8	76.2	-58.2	881.8	23,686.4
14. Madhya Pradesh	20,899.1	2,396.2	901.9	2,660.6	3,654.6	-1,558.8	3,788.4	-928.8	-79.2	-40.3	-3,081.7	28,612.0
15. Maharashtra	7,237.1	-369.5	-5,309.5	4,184.7	957.3	3,125.4	4,664.3	96.5	-160.1	-115.5	41,742.7	56,053.5
16. Manipur	599.1	-48.5	-58.4	140.6	50.0	-	-90.0	-	-	-20.1	2,506.2	3,078.9
17. Meghalaya	868.1	16.6	-49.7	133.9	208.1	-	-544.4	1.1	14.4	8.7	493.5	1,150.5
18. Mizoram	393.8	-1.2	-10.9	90.6	71.0	1.0	176.2	-	-	-28.5	1,000.8	1,692.8
19. Nagaland	355.0	-9.4	-13.5	-25.4	255.0	-1.0	-844.1	-	-	-38.6	1,655.7	1,333.8
20. Odisha	9,857.1	458.9	-1,025.9	3,447.3	1,000.0	1.2	-19.6	14.1	-16,917.3	47.8	17,071.5	13,935.2
21. Punjab	17,054.8	1,224.0	-1,801.5	-1,091.3	1,243.1	684.6	-127.7	-	-	-62.0	525.9	17,649.9
22. Rajasthan	29,664.5	1,882.2	-1,560.0	649.7	3,146.7	-1,112.2	1,676.9	-47.0	7.3	-6,146.5	3,311.3	31,472.8
23. Sikkim	799.4	-10.4	-15.0	-4.7	166.5	-27.3	-	-71.3	38.3	-0.6	33.0	907.8
24. Tamil Nadu	41,178.7	1,770.5	-1,777.2	1,012.6	1,891.0	1,798.7	-1,807.4	-8,045.5	-	-8.9	9,507.2	45,519.7
25. Telangana	26,942.9	396.9	-605.4	237.8	1,100.0	220.9	1,179.8	-	-	-366.4	-383.9	28,722.6
26. Tripura	1,386.8	-24.4	-140.6	-31.1	50.0	2.0	49.8	5.0	-30.0	-0.2	-34.8	1,232.4
27. Uttar Pradesh	35,633.1	-446.6	-4,871.6	3,337.9	2,756.6	13,711.6	-2,432.5	-2,735.7	-1,200.0	139.0	-52.0	43,839.8
28. Uttarakhand	5,288.8	143.9	-400.0	196.0	191.1	-0.1	-239.1	-0.4	-151.5	-276.9	740.2	5,492.0
29. West Bengal	35,456.5	331.9	-6,124.6	-23.2	1,234.1	-3.8	2,819.7	-4.0	-	697.4	-1,886.3	32,497.9
30. NCT Delhi	-	2,163.6	-	-	-	-	-	-	-	-90.0	-1,474.5	599.2
31. Puducherry	474.6	-151.0	-	-51.1	-29.4	-	-2.7	795.9	-81.1	138.5	-682.7	411.0
<b>All States and UTs</b>	<b>4,09,292.0</b>	<b>14,638.9</b>	<b>-33,705.2</b>	<b>23,684.9</b>	<b>35,040.7</b>	<b>17,204.5</b>	<b>16,631.9</b>	<b>-13,554.1</b>	<b>-20,362.1</b>	<b>-4,876.8</b>	<b>1,11,486.2</b>	<b>5,55,480.9</b>

'-': Nil/Negligible.

RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the state governments.

Statement 8: Financing of Gross Fiscal Deficit- As Per cent to Total - 2018-19 (RE)

State/UT	(Per cent)												
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)	
	2	3	4	5	6	7	8	9	10	11	12	13	
1. Andhra Pradesh	70.9	3.7	-3.4	2.0	3.7	1.8	29.9	-0.4	-5.5	-0.1	-2.6	100.0	
2. Arunachal Pradesh	71.4	-2.6	-3.0	26.1	36.3	-23.8	10.0	0.7	-42.5	-48.1	75.5	100.0	
3. Assam	73.2	-0.3	-7.3	13.4	9.7	-	-11.9	1.2	-0.2	-	22.2	100.0	
4. Bihar	59.5	5.0	-7.2	4.3	-0.4	-	0.4	-3.6	-	-	42.0	100.0	
5. Chhattisgarh	67.8	2.3	-2.4	3.6	3.1	0.1	-0.5	-	-	-	26.0	100.0	
6. Goa	24.3	-0.5	-5.0	-0.5	3.6	2.3	-	-0.3	-3.3	-0.2	79.4	100.0	
7. Gujarat	86.4	4.0	-11.1	9.0	0.8	0.1	4.5	2.7	0.9	-	2.8	100.0	
8. Haryana	87.5	0.4	-4.8	0.6	3.9	1.0	-6.5	0.2	-	-0.2	17.7	100.0	
9. Himachal Pradesh	48.1	-0.3	-6.9	2.1	15.7	-	-	-	-	-0.4	41.6	100.0	
10. Jammu and Kashmir	29.3	-0.5	-	1.2	11.7	0.6	-	-	-	6.7	51.1	100.0	
11. Jharkhand	86.9	5.2	-10.1	14.0	-1.6	-	7.6	0.4	3.5	10.6	-16.6	100.0	
12. Karnataka	90.4	-0.6	-4.0	1.2	8.3	-0.4	-3.4	-	-	-	8.5	100.0	
13. Kerala	74.9	2.7	3.9	-0.2	26.8	-1.2	0.5	-11.2	0.3	-0.2	3.7	100.0	
14. Madhya Pradesh	73.0	8.4	3.2	9.3	12.8	-5.4	13.2	-3.2	-0.3	-0.1	-10.8	100.0	
15. Maharashtra	12.9	-0.7	-9.5	7.5	1.7	5.6	8.3	0.2	-0.3	-0.2	74.5	100.0	
16. Manipur	19.5	-1.6	-1.9	4.6	1.6	-	-2.9	-	-	-0.7	81.4	100.0	
17. Meghalaya	75.5	1.4	-4.3	11.6	18.1	-	-47.3	0.1	1.3	0.8	42.9	100.0	
18. Mizoram	23.3	-0.1	-0.6	5.4	4.2	0.1	10.4	-	-	-1.7	59.1	100.0	
19. Nagaland	26.6	-0.7	-1.0	-1.9	19.1	-0.1	-63.3	-	-	-2.9	124.1	100.0	
20. Odisha	70.7	3.3	-7.4	24.7	7.2	-	-0.1	0.1	-121.4	0.3	122.5	100.0	
21. Punjab	96.6	6.9	-10.2	-6.2	7.0	3.9	-0.7	-	-	-0.4	3.0	100.0	
22. Rajasthan	94.3	6.0	-5.0	2.1	10.0	-3.5	5.3	-0.1	-	-19.5	10.5	100.0	
23. Sikkim	88.1	-1.1	-1.7	-0.5	18.3	-3.0	-	-7.9	4.2	-0.1	3.6	100.0	
24. Tamil Nadu	90.5	3.9	-3.9	2.2	4.2	4.0	-4.0	-17.7	-	-	20.9	100.0	
25. Telangana	93.8	1.4	-2.1	0.8	3.8	0.8	4.1	-	-	-1.3	100.0	100.0	
26. Tripura	112.5	-2.0	-11.4	-2.5	4.1	0.2	4.0	0.4	-2.4	-	-2.8	100.0	
27. Uttar Pradesh	81.3	-1.0	-11.1	7.6	6.3	31.3	-5.5	-6.2	-2.7	0.3	-0.1	100.0	
28. Uttarakhand	96.3	2.6	-7.3	3.6	3.5	-	-4.4	-	-2.8	-5.0	13.5	100.0	
29. West Bengal	109.1	1.0	-18.8	-0.1	3.8	-	8.7	-	-	2.1	-5.8	100.0	
30. NCT Delhi	-	361.1	-	-	-	-	-	-	-	-15.0	-246.1	100.0	
31. Puducherry	115.5	-36.7	-	-12.4	-7.2	-	-0.7	193.7	-19.7	33.7	-166.1	100.0	
<b>All States and UTs</b>	<b>73.7</b>	<b>2.6</b>	<b>-6.1</b>	<b>4.3</b>	<b>6.3</b>	<b>3.1</b>	<b>3.0</b>	<b>-2.4</b>	<b>-3.7</b>	<b>-0.9</b>	<b>20.1</b>	<b>100.0</b>	

‘-’: Nil/Negligible.  
RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these states are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments.

Statement 9: Financing of Gross Fiscal Deficit - 2019-20 (BE)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	32,127.0	1,234.8	-1,212.5	1,048.1	1,875.2	37.8	-156.4	-	-	-1,193.5	1,500.0	35,260.6
2. Arunachal Pradesh	790.9	-25.8	-42.0	263.1	384.2	-251.8	105.4	7.2	-449.3	-561.3	300.4	521.0
3. Assam	9,840.7	1,06.9	-755.0	841.7	1,189.1	-	-646.9	141.3	-5.4	-0.7	401.8	11,113.5
4. Bihar	15,970.2	1,601.8	-1,888.3	1,503.2	-100.0	-	99.0	-1,082.7	-	-2.1	-	16,101.1
5. Chhattisgarh	10,226.0	438.6	-460.0	549.8	611.5	22.0	-33.5	-	-	-0.5	-473.4	10,880.5
6. Goa	1,400.0	-13.9	-204.7	77.8	259.5	109.2	294.8	-527.1	-180.6	-6.5	3,261.3	4,469.7
7. Gujarat	25,699.5	1,883.1	-3,629.4	2,384.8	282.4	9.3	1,336.6	816.3	325.4	-	2,144.9	31,252.9
8. Haryana	22,400.0	26.9	-1,004.4	1,082.7	453.0	235.0	-1,238.0	-50.0	-50.0	5.0	601.8	22,462.0
9. Himachal Pradesh	4,202.4	-28.6	-569.1	240.1	1,250.0	-	-	-	-	-25.7	2,283.3	7,352.3
10. Jammu and Kashmir	5,686.2	-112.7	-	271.4	2,055.9	40.3	-	26.7	-	1,149.5	1,955.2	11,072.3
11. Jharkhand	5,456.0	427.2	-769.5	1,707.0	-133.0	-	209.0	-188.3	46.8	834.9	-434.6	7,155.6
12. Karnataka	40,126.9	-44.1	-1,627.9	185.1	3,452.0	-1,338.5	-1,729.0	-	-	-3.5	3,030.1	42,051.0
13. Kerala	21,234.0	1,309.8	778.3	-51.4	4,915.7	96.9	113.9	-3,655.0	75.3	-34.9	1,508.1	26,290.6
14. Madhya Pradesh	21,762.0	2,636.2	1,052.1	2,722.0	4,400.0	-1,851.2	4,167.3	-1,021.7	-87.2	8.5	-1,682.3	32,105.7
15. Maharashtra	50,499.0	-595.4	-5,380.7	6,570.8	1,193.7	3,455.9	4,321.8	105.3	-176.1	-91.7	332.0	60,234.5
16. Manipur	297.2	-53.4	-64.3	50.6	142.5	-	-90.0	-	-	-21.0	1,627.4	1,889.2
17. Meghalaya	966.7	40.1	-55.0	184.0	65.1	-	-20.0	6.0	5.0	9.6	121.4	1,322.8
18. Mizoram	444.7	8.5	-11.7	105.1	-179.5	1.0	100.0	-	-	-12.4	78.5	534.1
19. Nagaland	529.7	0.4	-13.3	-31.2	468.0	-1.0	-9.0	-	-	-43.3	-49.7	850.6
20. Odisha	15,433.9	340.0	-982.5	3,037.9	1,000.0	2,101.2	862.0	-3.5	-213.6	47.7	-2,746.0	18,877.0
21. Punjab	17,590.0	545.3	-1,841.5	-930.7	1,268.7	859.0	-127.7	-	-	-28.0	2,322.8	19,657.9
22. Rajasthan	28,659.6	3,778.4	-1,584.8	481.6	3,035.7	471.4	1,835.0	-47.0	7.3	-6,695.7	2,736.8	32,678.3
23. Sikkim	484.3	-2.1	-16.1	-6.6	149.2	246.7	-	-	-	-2.4	-	853.0
24. Tamil Nadu	40,601.0	1,870.8	-1,803.1	724.3	1,613.1	1,858.8	-1,659.4	461.5	-	-6.1	515.5	44,176.4
25. Telangana	24,588.3	430.0	-827.3	137.7	300.0	1,602.6	-1,402.6	-	-	-694.5	-52.5	24,081.7
26. Tripura	1,827.0	-27.3	-119.1	64.1	50.0	-2.1	49.8	5.0	-30.0	-0.2	-22.7	1,794.5
27. Uttar Pradesh	41,954.6	-96.5	-5,122.1	4,187.5	1,234.4	7,967.9	-8,063.4	5,211.1	-1,200.0	-3,029.5	3,866.6	46,910.6
28. Uttarakhand	6,999.5	118.9	-400.0	96.0	151.4	-0.1	-4.6	12.8	0.6	-250.7	74.5	6,798.2
29. West Bengal	37,222.1	977.6	-6,340.0	-24.4	1,309.2	-138.3	3,083.2	-4.3	-	516.2	-9,347.0	27,254.4
30. NCT Delhi	-	1,454.9	-	-	-	-	-	-	-	-	4,447.0	5,901.9
31. Puducherry	566.0	-125.8	-	-29.2	-2.2	-	-1.6	834.2	-85.2	114.3	-745.2	525.3
<b>All States and UTs</b>	<b>4,85,585.6</b>	<b>18,104.4</b>	<b>-34,893.8</b>	<b>27,442.6</b>	<b>32,694.7</b>	<b>15,532.0</b>	<b>1,395.5</b>	<b>1,047.6</b>	<b>-2,017.0</b>	<b>-10,018.4</b>	<b>17,555.8</b>	<b>5,52,429.1</b>

‘-’: Nil/Negligible.

BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these states are, therefore, not on a net basis except ‘Others’.

(3) ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the state governments.

Statement 10: Financing of Gross Fiscal Deficit - As Per cent to Total - 2019-20 (BE)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1. Andhra Pradesh	91.1	3.5	-3.4	3.0	5.3	0.1	-0.4	-	-	-3.4	4.3	100.0
2. Arunachal Pradesh	151.8	-5.0	-8.1	50.5	73.8	-48.3	20.2	1.4	-86.2	-107.7	57.7	100.0
3. Assam	88.5	1.0	-6.8	7.6	10.7	-	-5.8	1.3	-	-	3.6	100.0
4. Bihar	99.2	9.9	-11.7	9.3	-0.6	-	0.6	-6.7	-	-	-	100.0
5. Chhattisgarh	94.0	4.0	-4.2	5.1	5.6	0.2	-0.3	-	-	-	-	100.0
6. Goa	31.3	-0.3	-4.6	1.7	5.8	2.4	6.6	-11.8	-4.0	-0.1	73.0	100.0
7. Gujarat	82.2	6.0	-11.6	7.6	0.9	-	4.3	2.6	1.0	-	6.9	100.0
8. Haryana	99.7	0.1	-4.5	4.8	2.0	1.0	-5.5	-0.2	-0.2	-	2.7	100.0
9. Himachal Pradesh	57.2	-0.4	-7.7	3.3	17.0	-	-	-	-	-0.3	31.1	100.0
10. Jammu and Kashmir	51.4	-1.0	-	2.5	18.6	0.4	-	0.2	-	10.4	17.7	100.0
11. Jharkhand	76.2	6.0	-10.8	23.9	-1.9	-	2.9	-2.6	0.7	11.7	-6.1	100.0
12. Karnataka	95.4	-0.1	-3.9	0.4	8.2	-3.2	-4.1	-	-	-	7.2	100.0
13. Kerala	80.8	5.0	3.0	-0.2	18.7	0.4	0.4	-13.9	0.3	-0.1	5.7	100.0
14. Madhya Pradesh	67.8	8.2	3.3	8.5	13.7	-5.8	13.0	-3.2	-0.3	-	-5.2	100.0
15. Maharashtra	83.8	-1.0	-8.9	10.9	2.0	5.7	7.2	0.2	-0.3	-0.2	0.6	100.0
16. Manipur	15.7	-2.8	-3.4	2.7	7.5	-	-4.8	-	-	-1.1	86.1	100.0
17. Meghalaya	73.1	3.0	-4.2	13.9	4.9	-	-1.5	0.5	0.4	0.7	9.2	100.0
18. Mizoram	83.3	1.6	-2.2	19.7	-33.6	0.2	18.7	-	-	-2.3	14.7	100.0
19. Nagaland	62.3	-	-1.6	-3.7	55.0	-0.1	-1.1	-	-	-5.1	-5.8	100.0
20. Odisha	81.8	1.8	-5.2	16.1	5.3	11.1	4.6	-	-1.1	0.3	-14.5	100.0
21. Punjab	89.5	2.8	-9.4	-4.7	6.5	4.4	-0.6	-	-	-0.1	11.8	100.0
22. Rajasthan	87.7	11.6	-4.8	1.5	9.3	1.4	5.6	-0.1	-	-20.5	8.4	100.0
23. Sikkim	56.8	-0.2	-1.9	-0.8	17.5	28.9	-	-	-	-0.3	-	100.0
24. Tamil Nadu	91.9	4.2	-4.1	1.6	3.7	4.2	-3.8	1.0	-	-	1.2	100.0
25. Telangana	102.1	1.8	-3.4	0.6	1.2	6.7	-5.8	-	-	-2.9	-0.2	100.0
26. Tripura	101.8	-1.5	-6.6	3.6	2.8	-0.1	2.8	0.3	-1.7	-	-1.3	100.0
27. Uttar Pradesh	89.4	-0.2	-10.9	8.9	2.6	17.0	-17.2	11.1	-2.6	-6.5	8.2	100.0
28. Uttarakhand	103.0	1.7	-5.9	1.4	2.2	-	-0.1	0.2	-	-3.7	1.1	100.0
29. West Bengal	136.6	3.6	-23.3	-0.1	4.8	-0.5	11.3	-	-	1.9	-34.3	100.0
30. NCT Delhi	-	24.7	-	-	-	-	-	-	-	-	75.3	100.0
31. Puducherry	107.7	-23.9	-	-5.6	-0.4	-	-0.3	158.8	-16.2	21.8	-141.9	100.0
<b>All States and UTs</b>	<b>87.9</b>	<b>3.3</b>	<b>-6.3</b>	<b>5.0</b>	<b>5.9</b>	<b>2.8</b>	<b>0.3</b>	<b>0.2</b>	<b>-0.4</b>	<b>-1.8</b>	<b>3.2</b>	<b>100.0</b>

': Nil/Negligible.

BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments.

**Statement 11: Development Expenditure\***

(₹ Crore)

State/UT	2017-18 (Accounts)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
1. Andhra Pradesh	97,992.0	1,08,246.6	1,64,649.2	10.5	52.1
2. Arunachal Pradesh	10,060.6	16,012.7	13,393.4	59.2	-16.4
3. Assam	40,889.4	74,599.5	67,319.7	82.4	-9.8
4. Bihar	95,619.2	1,38,831.3	1,42,449.6	45.2	2.6
5. Chhattisgarh	52,061.1	75,674.4	72,309.3	45.4	-4.4
6. Goa	8,740.9	11,735.0	12,884.7	34.3	9.8
7. Gujarat	1,02,215.5	1,24,196.7	1,29,118.3	21.5	4.0
8. Haryana	60,563.7	71,588.3	74,971.7	18.2	4.7
9. Himachal Pradesh	20,097.4	25,974.0	26,572.0	29.2	2.3
10. Jammu and Kashmir	33,602.9	60,151.0	57,879.3	79.0	-3.8
11. Jharkhand	47,384.1	57,578.6	62,040.1	21.5	7.7
12. Karnataka	1,36,287.6	1,54,964.4	1,65,841.2	13.7	7.0
13. Kerala	57,232.1	64,213.5	74,888.8	12.2	16.6
14. Madhya Pradesh	1,22,801.6	1,32,952.3	1,60,062.5	8.3	20.4
15. Maharashtra	1,73,992.5	2,33,173.1	2,45,501.0	34.0	5.3
16. Manipur	6,395.0	10,112.7	9,475.9	58.1	-6.3
17. Meghalaya	6,535.6	10,003.4	11,405.0	53.1	14.0
18. Mizoram	6,544.1	7,373.6	5,996.8	12.7	-18.7
19. Nagaland	6,879.7	7,676.2	8,225.3	11.6	7.2
20. Odisha	72,808.0	88,103.1	1,01,776.0	21.0	15.5
21. Punjab	29,558.8	47,417.2	67,370.1	60.4	42.1
22. Rajasthan	1,23,821.2	1,39,630.7	1,53,827.0	12.8	10.2
23. Sikkim	3,934.4	5,403.5	5,269.7	37.3	-2.5
24. Tamil Nadu	1,21,678.9	1,42,976.6	1,45,957.1	17.5	2.1
25. Telangana	83,953.4	1,20,484.9	1,03,848.8	43.5	-13.8
26. Tripura	7,538.2	10,178.9	10,866.8	35.0	6.8
27. Uttar Pradesh	1,86,705.2	2,74,136.3	2,74,973.6	46.8	0.3
28. Uttarakhand	20,392.4	23,153.8	27,073.9	13.5	16.9
29. West Bengal	1,06,505.2	1,26,836.5	1,29,818.6	19.1	2.4
30. NCT Delhi	30,366.9	35,442.1	44,192.5	16.7	24.7
31. Puducherry	4,234.6	4,937.7	5,285.7	16.6	7.0
<b>All States and UTs</b>	<b>18,77,392.3</b>	<b>24,03,758.9</b>	<b>25,75,243.6</b>	<b>28.0</b>	<b>7.1</b>

\*: Comprise expenditure on Revenue and capital accounts and loans and advances extended by states for development purposes.

Source : Budget documents of the state governments. Details in methodology.

**Statements**

**Statement 12: Non-Development Expenditure\***

(₹ Crore)

State/UT	2017-18 (Accounts)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
1. Andhra Pradesh	39,407.2	40,292.8	49,873.8	2.2	23.8
2. Arunachal Pradesh	4,033.0	4,782.0	8,028.4	18.6	67.9
3. Assam	22,413.4	27,111.9	27,504.0	21.0	1.4
4. Bihar	36,150.3	44,755.0	50,809.5	23.8	13.5
5. Chhattisgarh	13,173.7	16,183.7	17,979.9	22.8	11.1
6. Goa	3,930.0	4,274.6	5,187.4	8.8	21.4
7. Gujarat	42,314.4	48,105.2	56,707.7	13.7	17.9
8. Haryana	27,235.9	30,965.1	36,937.2	13.7	19.3
9. Himachal Pradesh	11,203.7	13,018.9	14,543.1	16.2	11.7
10. Jammu and Kashmir	17,691.2	25,590.4	26,490.0	44.7	3.5
11. Jharkhand	17,370.7	19,539.1	19,544.4	12.5	-
12. Karnataka	35,464.0	45,392.1	51,491.2	28.0	13.4
13. Kerala	45,808.5	52,996.4	57,143.1	15.7	7.8
14. Madhya Pradesh	32,842.7	39,921.2	46,542.7	21.6	16.6
15. Maharashtra	79,607.1	90,964.3	1,09,426.8	14.3	20.3
16. Manipur	3,776.6	4,501.9	5,000.2	19.2	11.1
17. Meghalaya	2,892.5	3,701.3	4,380.8	28.0	18.4
18. Mizoram	2,377.9	3,028.6	4,423.2	27.4	46.0
19. Nagaland	4,586.7	5,634.1	5,800.4	22.8	3.0
20. Odisha	20,750.6	26,495.1	31,076.7	27.7	17.3
21. Punjab	34,717.0	37,833.0	41,249.4	9.0	9.0
22. Rajasthan	43,977.5	55,708.3	59,073.2	26.7	6.0
23. Sikkim	1,677.9	2,208.3	2,883.0	31.6	30.6
24. Tamil Nadu	61,444.6	74,063.9	82,466.5	20.5	11.3
25. Telangana	31,489.5	34,110.8	33,367.7	8.3	-2.2
26. Tripura	4,497.0	5,456.5	5,760.1	21.3	5.6
27. Uttar Pradesh	1,08,560.1	1,42,702.7	1,54,853.0	31.5	8.5
28. Uttarakhand	13,212.9	15,288.2	16,530.9	15.7	8.1
29. West Bengal	53,421.3	58,075.0	61,590.2	8.7	6.1
30. NCT Delhi	7,783.5	8,666.6	8,537.4	11.3	-1.5
31. Puducherry	1,962.6	2,280.8	2,546.6	16.2	11.7
<b>All States and UTs</b>	<b>8,25,774.0</b>	<b>9,83,647.7</b>	<b>10,97,748.6</b>	<b>19.1</b>	<b>11.6</b>

\*: Comprise expenditure on revenue and capital accounts and loans and advances extended by states for non-development purposes.

Source : Budget documents of the state governments. Details in methodology.



Statement 13: Interest Payments

(₹ Crore)

State/UT	2017-18 (Accounts)		2018-19 (Revised Estimates)		2019-20 (Budget Estimates)		Col.4/Col.2		Variation (Per cent)		Col.7/Col.5 Net
	Gross	Net*	Gross	Net*	Gross	Net*	Gross	Net	Gross	Net	
1	2	3	4	5	6	7	8	9	10	11	
1. Andhra Pradesh	13,846.9	13,750.8	14,303.5	14,253.4	17,243.8	17,093.8	3.3	3.7	20.6	19.9	
2. Arunachal Pradesh	467.4	420.4	528.7	428.0	635.1	516.2	13.1	1.8	20.1	20.6	
3. Assam	3,205.3	2,899.9	4,193.3	3,107.6	4,792.9	4,416.7	30.8	7.2	14.3	42.1	
4. Bihar	9,053.8	7,476.5	10,764.8	8,577.4	10,723.5	8,429.6	18.9	14.7	-0.4	-1.7	
5. Chhattisgarh	3,098.3	2,917.9	3,888.1	3,700.4	4,699.0	4,572.2	25.5	26.8	20.9	23.6	
6. Goa	1,244.3	1,217.0	1,372.1	1,342.6	1,512.3	1,478.9	10.3	10.3	10.2	10.2	
7. Gujarat	18,954.0	17,872.6	20,339.9	19,139.9	21,509.4	20,213.4	7.3	7.1	5.7	5.6	
8. Haryana	11,961.3	9,733.5	13,846.6	11,984.5	16,632.6	15,010.0	15.8	23.1	20.1	25.2	
9. Himachal Pradesh	3,788.2	3,447.7	4,100.0	3,786.9	4,550.0	4,231.8	8.2	9.8	11.0	11.7	
10. Jammu and Kashmir	4,662.9	4,643.7	5,664.7	5,662.2	6,941.1	6,938.7	21.5	21.9	22.5	22.5	
11. Jharkhand	4,661.7	4,492.8	5,473.0	5,308.0	5,187.1	4,992.1	17.4	18.1	-5.2	-6.0	
12. Karnataka	13,929.6	12,751.2	15,596.0	14,358.2	19,060.3	17,823.7	12.0	12.6	22.2	24.1	
13. Kerala	15,119.9	14,975.4	15,626.4	15,450.6	17,201.3	17,003.3	3.4	3.2	10.1	10.0	
14. Madhya Pradesh	11,045.3	10,406.2	12,242.4	11,892.4	14,432.1	14,082.1	10.8	14.3	17.9	18.4	
15. Maharashtra	33,018.4	28,855.9	33,929.1	31,028.1	35,207.0	32,607.0	2.8	7.5	3.8	5.1	
16. Manipur	563.0	543.7	629.2	609.9	655.4	635.1	11.8	12.2	4.2	4.1	
17. Meghalaya	591.2	538.7	653.5	605.9	746.2	691.1	10.5	12.5	14.2	14.1	
18. Mizoram	339.2	288.1	390.1	366.0	359.0	333.1	15.0	27.1	-8.0	-9.0	
19. Nagaland	677.8	670.8	780.1	772.2	881.2	873.2	15.1	15.1	13.0	13.1	
20. Odisha	4,988.3	4,387.6	5,850.0	4,950.0	6,500.0	5,500.0	17.3	12.8	11.1	11.1	
21. Punjab	15,334.0	13,929.0	16,311.5	14,878.8	17,669.3	16,235.9	6.4	6.8	8.3	9.1	
22. Rajasthan	19,720.0	14,861.1	21,737.4	15,926.9	23,132.7	19,290.7	10.2	7.2	6.4	21.1	
23. Sikkim	362.2	247.4	463.5	337.7	537.2	450.9	28.0	36.5	15.9	33.5	
24. Tamil Nadu	26,011.5	20,813.0	28,703.9	22,009.2	32,461.0	27,997.9	10.4	5.7	13.1	27.2	
25. Telangana	10,835.5	10,719.7	11,696.4	11,509.8	14,574.7	14,456.8	7.9	7.4	24.6	25.6	
26. Tripura	886.9	609.9	926.5	781.1	989.8	919.8	4.5	28.1	6.8	17.8	
27. Uttar Pradesh	29,135.8	28,042.4	31,870.7	31,027.1	35,373.9	34,173.9	9.4	10.6	11.0	10.1	
28. Uttarakhand	3,987.3	3,901.9	4,904.8	4,847.7	5,332.2	5,257.2	23.0	24.2	8.7	8.4	
29. West Bengal	28,073.8	26,678.1	29,140.0	27,660.6	31,151.2	29,568.2	3.8	3.7	6.9	6.9	
30. NCT Delhi	2,870.7	2,474.4	2,867.1	2,680.2	3,178.3	2,749.3	-0.1	8.3	10.9	2.6	
31. Puducherry	686.2	587.3	708.0	537.7	930.3	855.0	3.2	-8.4	31.4	59.0	
<b>All States and UTs</b>	<b>2,93,120.5</b>	<b>2,65,154.5</b>	<b>3,19,501.5</b>	<b>2,89,521.3</b>	<b>3,54,799.7</b>	<b>3,29,397.5</b>	<b>9.0</b>	<b>9.2</b>	<b>11.0</b>	<b>13.8</b>	

\*: Gross Interest Payment minus Interest Receipts.

Source: Budget documents of the state governments. Details in methodology.

Statement 14: Tax Revenue\*

(Per cent)

State/UT	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4.5	4.5	4.9	4.6	4.6	5.4	4.3	4.2	4.1
2. Arunachal Pradesh	0.6	0.6	0.6	0.2	0.1	0.1	1.4	1.4	1.4
3. Assam	2.0	2.2	2.3	1.4	1.5	1.3	3.3	3.3	4.0
4. Bihar	5.1	5.3	5.4	2.6	2.6	2.6	9.7	9.8	10.2
5. Chhattisgarh	2.3	2.3	2.2	1.9	1.8	1.7	3.1	3.1	3.2
6. Goa	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4
7. Gujarat	5.3	5.3	5.2	6.5	6.6	6.5	3.1	3.1	3.1
8. Haryana	2.8	2.9	2.8	3.7	4.0	3.6	1.1	1.1	1.3
9. Himachal Pradesh	0.7	0.6	0.7	0.7	0.5	0.6	0.7	0.7	0.9
10. Jammu and Kashmir	1.2	1.1	1.1	1.0	0.7	0.7	1.8	1.7	1.7
11. Jharkhand	1.9	2.3	2.2	1.3	1.7	1.7	3.1	3.2	3.1
12. Karnataka	6.8	6.5	6.3	8.0	7.6	7.2	4.7	4.6	4.7
13. Kerala	3.6	3.6	3.9	4.3	4.3	4.8	2.5	2.5	2.5
14. Madhya Pradesh	5.5	5.4	5.7	4.4	4.2	4.6	7.6	7.6	7.5
15. Maharashtra	11.8	11.4	11.4	15.2	14.9	15.0	5.5	5.5	5.5
16. Manipur	0.3	0.3	0.3	0.1	0.1	0.1	0.6	0.6	0.6
17. Meghalaya	0.3	0.3	0.3	0.2	0.2	0.1	0.6	0.6	0.6
18. Mizoram	0.2	0.2	0.2	0.1	-	-	0.5	0.4	0.5
19. Nagaland	0.2	0.2	0.2	0.1	0.1	0.1	0.5	0.5	0.5
20. Odisha	3.4	3.2	3.2	2.7	2.4	2.3	4.6	4.6	4.6
21. Punjab	2.4	2.2	2.3	2.8	2.6	2.7	1.6	1.5	1.6
22. Rajasthan	5.0	5.1	5.2	4.8	4.9	5.2	5.5	5.5	5.2
23. Sikkim	0.2	0.2	0.2	0.1	0.1	0.1	0.4	0.4	0.3
24. Tamil Nadu	7.0	6.9	7.0	8.5	8.7	8.9	4.0	4.0	4.0
25. Telangana	4.2	4.2	3.9	5.1	5.2	4.9	2.4	2.4	2.3
26. Tripura	0.3	0.4	0.4	0.2	0.2	0.2	0.6	0.7	0.7
27. Uttar Pradesh	12.6	13.6	13.0	9.7	10.9	10.2	18.0	18.1	17.5
28. Uttarakhand	1.0	1.1	1.0	1.0	1.2	1.0	1.1	1.1	1.0
29. West Bengal	5.9	5.8	5.7	5.1	4.9	4.8	7.3	7.4	7.1
30. NCT Delhi	2.1	1.9	1.9	3.2	3.0	3.0	-	-	-
31. Puducherry	0.1	0.1	0.1	0.2	0.2	0.2	-	-	-
<b>All States and UTs</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

‘-’: Not applicable. RE : Revised Estimates. BE : Budget Estimates.

\*\*\* : As a ratio to total (all states and UTs)

Source : Budget documents of the state governments. Details in methodology.

Statement 15: Non-Tax Revenue \*

(Per cent)

State/UT	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)	2017-18 (Accounts)	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4.5	2.9	7.7	2.1	2.0	3.0	5.6	3.2	9.4
2. Arunachal Pradesh	0.6	1.0	0.9	0.2	0.4	0.4	0.8	1.2	1.0
3. Assam	3.2	5.5	3.4	2.3	5.9	3.5	3.6	5.4	3.4
4. Bihar	5.0	6.1	6.0	2.0	2.0	2.0	6.3	7.6	7.6
5. Chhattisgarh	3.2	3.3	3.2	3.5	3.7	3.6	3.1	3.2	3.1
6. Goa	0.6	0.4	0.5	1.7	1.3	1.3	0.2	0.1	0.2
7. Gujarat	5.3	4.0	4.1	8.4	5.4	5.7	3.9	3.5	3.5
8. Haryana	2.4	2.1	2.2	5.1	4.1	4.1	1.3	1.4	1.5
9. Himachal Pradesh	2.6	2.3	2.1	1.3	1.0	1.0	3.2	2.7	2.5
10. Jammu and Kashmir	4.6	5.3	5.2	2.4	2.6	2.5	5.6	6.3	6.2
11. Jharkhand	3.3	2.8	2.7	4.4	4.2	4.4	2.8	2.3	2.1
12. Karnataka	4.8	4.1	4.5	3.6	3.3	3.3	5.3	4.4	5.0
13. Kerala	3.4	3.2	3.0	6.2	5.8	6.1	2.1	2.3	1.8
14. Madhya Pradesh	6.7	4.9	5.6	5.0	4.3	5.7	7.4	5.1	5.6
15. Maharashtra	6.6	6.7	6.4	9.3	7.6	6.9	5.4	6.3	6.2
16. Manipur	0.9	0.8	0.8	0.1	0.1	0.1	1.3	1.1	1.0
17. Meghalaya	0.6	0.7	0.8	0.2	0.2	0.2	0.8	0.9	1.0
18. Mizoram	0.8	0.6	0.6	0.2	0.1	0.2	1.1	0.7	0.8
19. Nagaland	1.2	0.9	0.9	0.2	0.2	0.1	1.6	1.2	1.2
20. Odisha	4.4	4.5	4.8	4.7	5.0	5.1	4.3	4.3	4.7
21. Punjab	2.0	3.1	3.1	2.4	4.4	3.9	1.9	2.6	2.8
22. Rajasthan	6.8	5.3	5.1	8.8	8.9	7.8	5.9	4.0	4.1
23. Sikkim	0.3	0.4	0.4	0.4	0.3	0.3	0.3	0.4	0.4
24. Tamil Nadu	4.3	4.8	4.4	6.0	6.6	5.4	3.6	4.1	4.0
25. Telangana	2.7	4.2	2.7	4.4	2.8	6.5	2.0	4.7	1.3
26. Tripura	0.7	0.9	0.7	0.3	0.2	0.1	0.9	1.2	0.9
27. Uttar Pradesh	10.3	12.5	11.0	11.0	12.9	12.5	10.0	12.3	10.5
28. Uttarakhand	1.7	1.4	1.7	1.0	1.7	1.7	2.0	1.3	1.7
29. West Bengal	5.0	4.2	4.1	1.7	1.9	1.6	6.4	5.0	5.0
30. NCT Delhi	0.5	0.8	0.8	0.4	0.3	0.3	0.5	0.9	1.0
31. Puducherry	0.6	0.5	0.5	0.8	0.8	0.7	0.5	0.4	0.4
<b>All States and UTs</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

RE : Revised Estimates. BE : Budget Estimates.

\*\*\* : As a ratio to total (all states and UTs)

Source : Budget documents of the state governments. Details in methodology.

## Statement 16: Loans from the Centre

(₹ Crore)

State/UT	2017-18 (Accounts)		2018-19 (Revised Estimates)		2019-20 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11
1. Andhra Pradesh	946.8	-47.9	1,990.4	1,251.7	2,500.0	1,234.8	110.2	..	25.6	-1.3
2. Arunachal Pradesh	-	-26.4	-	-26.3	-	-25.8	-	-0.4	-	-1.9
3. Assam	69.6	-68.6	114.5	-27.5	252.3	106.9	64.5	-59.8	120.4	-487.9
4. Bihar	1,398.7	586.1	2,275.0	1,251.1	2,685.0	1,601.8	62.7	113.5	18.0	28.0
5. Chhattisgarh	464.6	292.4	600.0	438.6	600.0	438.6	29.2	50.0	-	-
6. Goa	78.0	-10.0	78.0	-18.6	82.7	-13.9	-	87.0	6.0	-25.1
7. Gujarat	89.8	-619.4	2,000.0	1,276.0	2,600.0	1,883.1	..	-306.0	30.0	47.6
8. Haryana	141.0	-44.6	292.8	89.8	231.4	26.9	107.6	-301.5	-21.0	-70.0
9. Himachal Pradesh	81.9	3.0	65.5	-19.6	58.4	-28.6	-20.0	-753.8	-10.9	46.0
10. Jammu and Kashmir	31.6	-84.4	30.0	-87.2	5.0	-112.7	-5.1	3.4	-83.3	29.2
11. Jharkhand	231.6	70.6	600.0	391.6	600.0	427.2	159.1	454.8	-	9.1
12. Karnataka	1,943.2	761.1	1,195.5	-245.8	1,473.8	-44.1	-88.5	-132.3	23.3	-82.1
13. Kerala	444.8	-130.1	1,233.8	641.6	2,032.5	1,309.8	177.4	..	64.7	104.1
14. Madhya Pradesh	1,916.8	824.0	3,636.0	2,396.2	4,000.0	2,636.2	89.7	190.8	10.0	10.0
15. Maharashtra	167.8	-780.8	872.6	-369.5	637.1	-595.4	420.0	-52.7	-27.0	61.2
16. Manipur	9.0	-35.1	-	-48.5	-	-53.4	-100.0	38.1	-	10.0
17. Meghalaya	6.7	-13.7	37.4	16.6	61.4	40.1	460.8	-221.5	64.2	141.6
18. Mizoram	7.9	-14.2	21.8	-1.2	34.3	8.5	176.7	-91.4	57.3	..
19. Nagaland	0.3	-21.4	12.4	-9.4	22.2	0.4	..	-56.2	79.9	-104.1
20. Odisha	848.4	140.6	1,260.0	458.9	1,400.0	340.0	48.5	226.4	11.1	-25.9
21. Punjab	460.3	125.2	1,600.0	1,224.0	1,000.0	545.3	247.6	877.4	-37.5	-55.5
22. Rajasthan	1,556.9	923.6	2,664.9	1,882.2	4,640.6	3,778.4	71.2	103.8	74.1	100.7
23. Sikkim	2.5	-7.6	-	-10.4	8.9	-2.1	-98.5	37.0	..	-79.7
24. Tamil Nadu	2,752.7	1,797.0	2,967.1	1,770.5	3,277.4	1,870.8	7.8	-1.5	10.5	5.7
25. Telangana	636.7	225.1	800.0	396.9	800.0	430.0	25.7	76.3	-	8.4
26. Tripura	1.3	-30.6	3.0	-24.4	3.0	-27.3	136.6	-20.3	-	12.2
27. Uttar Pradesh	1,103.2	-437.8	1,000.0	-446.6	1,500.0	-96.5	-9.4	2.0	50.0	-78.4
28. Uttarakhand	114.4	74.0	200.0	143.9	180.0	118.9	74.9	94.3	-10.0	-17.4
29. West Bengal	2,025.1	1,024.0	1,374.3	331.9	1,809.5	977.6	-32.1	-67.6	31.7	194.5
30. NCT Delhi	1,906.3	223.9	5,800.0	2,163.6	4,786.0	1,454.9	204.2	..	-17.5	-32.8
31. Puducherry	72.0	-64.1	-	-151.0	-	-125.8	-100.0	135.7	-	-16.7
<b>All States and UTs</b>	<b>19,509.7</b>	<b>4,634.0</b>	<b>32,724.8</b>	<b>14,638.9</b>	<b>37,281.3</b>	<b>18,106.2</b>	<b>67.7</b>	<b>215.9</b>	<b>13.9</b>	<b>23.7</b>

.. : Nil/Negligible.

\* : Abnormal growth due to low base.

\*: Gross loans from centre minus repayment of loans to the centre.

Source : Budget documents of the state governments. Details in methodology.

Statement 17: Devolution and Transfer of Resources from the Centre

(₹ Crore)

State/UT	2017-18 (Accounts)		2018-19 (Revised Estimates)		2019-20 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net	Gross	Net
1	2	3	4	5	6	7	8	9	10	11
1. Andhra Pradesh	49,781.3	48,348.3	53,588.3	52,413.9	98,405.0	96,856.7	7.6	8.4	83.6	84.8
2. Arunachal Pradesh	11,661.3	11,634.9	17,724.0	17,697.7	18,367.9	18,342.1	52.0	52.1	3.6	3.6
3. Assam	34,661.6	34,423.3	58,301.0	58,047.2	56,874.4	56,635.7	68.2	68.6	-2.4	-2.4
4. Bihar	85,630.2	84,424.3	1,22,848.8	1,21,441.7	1,38,451.5	1,36,874.2	43.5	43.8	12.7	12.7
5. Chhattisgarh	31,782.2	31,476.2	43,625.1	43,317.9	47,828.1	47,512.5	37.3	37.6	9.6	9.7
6. Goa	3,109.9	3,003.7	3,731.7	3,604.8	4,579.9	4,448.0	20.0	20.0	22.7	23.4
7. Gujarat	34,660.7	33,521.9	47,076.6	45,946.1	51,590.7	50,496.3	35.8	37.1	9.6	9.9
8. Haryana	11,886.6	11,596.9	16,827.1	16,533.7	21,159.7	20,881.6	41.6	42.6	25.7	26.3
9. Himachal Pradesh	17,492.6	17,327.0	22,084.2	21,912.1	23,441.0	23,274.0	26.2	26.5	6.1	6.2
10. Jammu and Kashmir	33,384.1	33,180.0	51,155.3	50,956.3	54,694.1	54,500.5	53.2	53.6	6.9	7.0
11. Jharkhand	30,653.1	30,375.9	39,050.0	38,674.4	40,533.8	40,224.4	27.4	27.3	3.8	4.0
12. Karnataka	52,131.3	50,296.8	63,303.2	61,053.7	73,537.4	71,252.4	21.4	21.4	16.2	16.7
13. Kerala	24,105.7	23,215.9	33,992.7	33,087.4	35,217.2	34,192.4	41.0	42.5	3.6	3.3
14. Madhya Pradesh	77,787.7	76,042.8	92,367.8	90,473.7	1,04,111.7	1,02,078.3	18.7	19.0	12.7	12.8
15. Maharashtra	55,455.8	54,074.5	81,390.8	79,730.9	87,495.1	85,863.8	46.8	47.4	7.5	7.7
16. Manipur	8,982.2	8,910.9	10,985.3	10,903.0	11,690.1	11,599.6	22.3	22.4	6.4	6.4
17. Meghalaya	7,026.9	6,990.7	10,053.2	10,017.6	11,809.0	11,771.3	43.1	43.3	17.5	17.5
18. Mizoram	7,338.7	7,296.9	7,888.5	7,840.5	8,848.3	8,799.5	7.5	7.4	12.2	12.2
19. Nagaland	9,654.1	9,618.9	10,929.2	10,895.7	12,086.7	12,052.5	13.2	13.3	10.6	10.6
20. Odisha	46,583.9	45,549.6	61,842.6	60,717.7	71,166.0	69,803.9	32.8	33.3	15.1	15.0
21. Punjab	17,655.9	17,161.3	28,995.9	28,470.8	32,358.5	31,706.6	64.2	65.9	11.6	11.4
22. Rajasthan	58,788.5	57,738.7	68,975.5	67,736.7	75,778.5	74,442.7	17.3	17.3	9.9	9.9
23. Sikkim	3,623.1	3,602.9	5,458.2	5,438.2	5,716.5	5,696.1	50.7	50.9	4.7	4.7
24. Tamil Nadu	41,796.3	40,334.1	58,707.7	56,968.3	62,858.7	60,909.3	40.5	41.2	7.1	6.9
25. Telangana	23,458.4	22,826.3	47,301.9	46,407.1	28,696.3	27,786.2	101.6	103.3	-39.3	-40.1
26. Tripura	7,717.2	7,664.5	12,009.2	11,965.7	12,067.3	12,019.3	55.6	56.1	0.5	0.4
27. Uttar Pradesh	1,50,479.0	1,48,088.2	2,14,128.7	2,11,937.5	2,18,352.3	2,16,116.8	42.3	43.1	2.0	2.0
28. Uttarakhand	14,569.1	14,472.3	16,443.7	16,326.6	20,143.8	20,021.7	12.9	12.8	22.5	22.6
29. West Bengal	72,477.6	70,844.5	88,228.9	86,612.8	94,943.0	93,587.2	21.7	22.3	7.6	8.1
30. NCT Delhi	4,090.5	-462.6	11,574.5	5,376.3	11,503.0	8,324.7	183.0	-1,262.3	-0.6	54.8
31. Puducherry	2,228.4	1,954.2	2,386.8	2,113.6	2,570.0	2,321.7	7.1	8.2	7.7	9.8
<b>All States and UTs</b>	<b>10,30,653.7</b>	<b>10,05,533.8</b>	<b>14,02,976.4</b>	<b>13,74,619.6</b>	<b>15,36,875.5</b>	<b>15,10,392.0</b>	<b>36.1</b>	<b>36.7</b>	<b>9.5</b>	<b>9.9</b>

\*: Gross devolution and transfers minus repayments of loans to centre and interest payments on loans from centre.

Source : Budget documents of the state governments. Details in methodology.

**Statement 18: Composition of Outstanding Liabilities**  
(As at end-March 2017)

State/UT	SDIs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from SBI and other banks	Loans from NDCD	Loans from other insti- tutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund Advances	Conti- gency Fund	Out- standing Liabilities	₹ (Crore)	
																		16	17
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
Andhra Pradesh	1,58,428.8	8,256.0	1,500.1	14,720.7	-	128.9	29.2	3,376.1	-	48.9	21.4	3,604.5	1,86,510.1	16,217.3	13,567.7	2,627.7	35,310.4	489	2,54,283.0
2. Arunachal Pradesh	1,611.8	-	-	931.4	-400.2	-0.1	11.1	307.9	-	111.5	20.2	450.6	2,593.6	204.8	1,761.4	586.1	523.7	0.0	5,686.6
3. Assam	15,688.5	-	0.1	9,331.8	-	0.1	0.3	1,736.2	-	-	-	1,738.5	26,736.9	1,433.5	10,179.3	2,805.1	2,829.7	50.0	44,036.5
4. Bihar	64,989.2	2,311.8	25.4	23,178.7	-	21.6	-1.3	5,885.2	-0.1	122.9	8.4	6,036.7	96,561.8	9,626.8	8,891.1	722.7	22,916.8	350.0	1,39,069.3
5. Chhattisgarh	18,450.0	870.1	-	5,689.3	-	20.3	2.2	3,167.5	-	8.0	-	3,197.9	28,187.3	2,066.3	4,592.5	2,343.0	6,116.0	100.0	43,397.0
6. Goa	7,760.0	-	-	2,718.9	-	7.8	-	596.2	-	0.6	67.7	672.2	11,151.1	1,224.0	2,079.0	773.2	1,575.8	100.0	16,903.1
7. Gujarat	1,36,102.1	-	2.3	46,369.5	-	-	-	10,277.8	21.7	-	-	10,299.5	1,92,773.5	6,576.2	10,059.9	4,713.3	29,034.5	200.0	2,43,357.3
8. Haryana	81,177.9	25,950.0	-	12,304.2	-	0.2	3.1	1,946.9	28.0	225.7	978.7	3,182.5	1,22,614.6	2,155.6	13,321.2	4,707.4	6,413.5	200.0	1,49,412.3
9. Himachal Pradesh	19,023.1	2,880.5	-	7,150.0	-	74.5	0.4	2,101.1	-	96.0	198.4	2,430.4	31,494.0	1,071.8	11,844.4	219.6	2,609.6	5.0	47,244.4
10. Jammu and Kashmir	22,045.6	3,537.6	-	4,233.7	890.0	1,547.5	1.8	1,812.9	-	-	275.6	3,637.9	34,344.8	1,172.2	19,362.6	1,874.5	5,214.2	0.8	61,999.2
11. Jharkhand	28,280.2	5,553.4	25.4	9,929.9	-	4.7	1.6	4,640.0	0.0	95.9	273.0	5,015.1	48,704.0	2,163.5	1,075.7	1,259.2	13,647.5	500.0	67,348.8
12. Karnataka	1,06,358.9	-	0.4	20,156.7	-	174.7	12.9	3,908.4	0.2	-123.3	0.0	3,972.8	1,32,488.8	13,812.3	24,919.6	16,383.9	23,484.5	80.0	2,11,168.1
13. Kerala	98,531.7	-	0.9	13,515.7	-	1,682.0	210.8	2,883.9	-	295.4	155.1	5,227.3	1,18,275.6	7,609.7	60,571.0	2,174.3	2,892.3	100.0	1,91,622.9
14. Madhya Pradesh	70,691.5	7,360.0	0.5	21,446.3	-	52.7	5.3	8,226.4	0.8	213.0	157.9	8,656.1	1,08,154.5	13,919.6	14,493.2	7,217.3	11,781.2	500.0	1,56,065.7
15. Maharashtra	2,11,883.0	4,959.8	2.5	70,644.6	-	353.0	-0.8	5,705.0	2.0	150.4	254.9	6,464.5	2,93,954.3	7,876.7	24,645.3	9,638.1	59,736.5	150.0	3,96,001.0
16. Manipur	3,779.4	-	-	760.5	102.4	5.9	-	258.8	0.1	6.1	8.0	278.9	4,921.3	368.2	1,513.2	513.4	1,515.4	-	8,831.4
17. Meghalaya	4,179.6	125.0	-	732.1	-	0.1	0.2	332.9	-	0.2	7.0	340.4	5,377.1	184.9	1,373.8	36.3	2,067.1	205.0	9,244.2
18. Mizoram	2,078.8	-	-	219.9	-17.5	-28.5	0.1	239.6	-	31.6	104.4	347.3	2,587.4	281.0	2,921.3	1.7	888.8	0.1	6,680.5
19. Nagaland	6,083.8	-	-	188.2	-	15.7	21.2	176.0	-	3.8	485.7	702.3	6,944.3	175.8	891.2	623.5	927.1	0.4	9,562.2
20. Odisha	15,092.9	-	-	10,813.4	-	1.2	10.3	8,504.9	0.0	14.9	86.7	8,618.0	34,524.3	7,455.3	20,117.5	1,758.7	7,727.6	400.0	71,984.4
21. Punjab	79,345.5	15,623.3	-	22,115.6	288.1	0.0	-	2,495.7	29,920.0	-	143.3	32,559.0	1,49,916.4	3,890.0	20,603.5	4,870.1	3,279.0	25.0	1,82,584.0
22. Rajasthan	89,517.8	59,722.0	7,850.0	18,468.3	-	26.5	34.7	8,377.3	-	188.7	67.6	8,694.8	1,94,270.9	11,123.7	38,894.4	1,622.6	19,060.6	500.0	2,55,472.1
23. Sikkim	2,873.9	-	-	211.1	-	93.5	0.0	202.2	-	2.6	15.0	313.3	3,396.3	124.5	831.1	93.8	240.1	0.7	4,688.5
24. Tamil Nadu	1,82,942.2	22,815.0	-	23,191.8	-	547.9	40.0	8,049.0	84.3	204.0	-86.2	8,839.0	2,37,786.1	14,326.9	19,325.5	1,341.6	10,688.2	150.0	2,83,620.2
25. Telangana	43,911.0	8,922.9	-	10,517.9	-	98.8	21.8	3,192.2	-	127.7	277.2	3,717.6	67,069.4	1,198.9	6,594.1	631.1	6,277.5	49.9	81,620.9
26. Tripura	4,001.0	-	-	1,374.5	-	50.6	1.1	853.3	-	6.4	1.2	912.5	6,288.0	265.7	3,751.0	745.4	791.5	10.0	11,851.5
27. Uttar Pradesh	1,64,873.9	39,133.8	10,581.9	65,639.1	-	2.3	7.4	7,776.5	-	97.3	50,619.6	58,500.0	3,38,828.7	13,271.9	48,237.6	51,015.3	22,002.8	291.9	4,73,348.2
28. Uttarakhand	20,832.2	-	-	9,710.2	-	1.5	5.4	3,443.7	35.5	21.8	1.2	3,509.1	34,051.6	652.7	6,390.2	356.8	2,626.1	430.6	44,506.0
29. West Bengal	1,93,636.9	-	2.3	81,901.7	-	0.2	0.6	33.0	-	75.9	6,541.8	6,651.6	2,82,192.5	13,023.6	996.9	28,031.8	19.8	3,37,610.7	
30. NCT Delhi	4,567.4	-	-	30,018.4	-	-	-	-	-	-	-	-	30,018.4	-	-	-	-	-	33,344.8
31. Puducherry	4,567.4	-	-	799.4	-	-	-	-	-	-	894.1	894.1	6,260.9	757.8	602.6	-63.7	8,296.7	0.5	15,656.8
<b>All States</b>	<b>18,57,110.2</b>	<b>2,08,066.0</b>	<b>19,991.8</b>	<b>5,07,833.6</b>	<b>842.9</b>	<b>4,883.7</b>	<b>419.2</b>	<b>1,00,505.5</b>	<b>30,092.5</b>	<b>2,026.1</b>	<b>60,643.7</b>	<b>1,98,570.7</b>	<b>27,92,405.2</b>	<b>1,53,463.1</b>	<b>4,06,154.7</b>	<b>1,22,653.5</b>	<b>3,30,211.8</b>	<b>4,469.1</b>	<b>38,09,357.3</b>

SDIs: State Development Loans.

'-': Nil/Negligible.

Note: 1. Data for all states do not include Delhi and Puducherry.

2. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.

3. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

4. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

**Statement 18: Composition of Outstanding Liabilities (Contd.)**  
(As at end-March 2018)

State/UT	SDIs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from MABARD	Loans from SBI and other banks	Loans from NDCD	Loans from other insti- tutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin- gency Fund	Out- standing Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20= 14 to 19
Andhra Pradesh	1,29,989.4	8,256.0	1,500.1	13,658.7	230.5	102.7	24.3	4,468.2	-	42.1	-22.2	4,615.1	1,58,229.7	16,169.4	13,509.0	1,487.3	39,886.6	50.0	2,29,333.8
Arunachal Pradesh	2,314.6	-	-	1,023.5	55.6	-0.2	11.1	422.3	-	113.3	13.3	559.7	3,953.4	178.6	2,002.5	724.0	110.1	-	6,988.7
Assam	22,465.4	-	0.1	8,664.1	-	-	-1.2	2,165.4	-	-	-	2,164.2	33,293.7	1,366.3	11,207.0	4,738.7	-1,395.9	100.0	49,308.8
Bihar	73,896.9	2,331.8	-	21,449.7	-	21.6	-1.3	6,705.0	-0.1	93.6	8.4	6,827.2	1,04,505.6	10,207.9	8,811.0	26.3	33,079.8	350.0	1,56,980.5
Chhattisgarh	26,550.0	870.1	-	5,300.6	-	20.3	1.8	3,859.3	-	7.8	-	3,889.2	36,639.9	2,348.4	6,075.4	3,648.8	6,237.0	100.0	55,049.5
Goa	9,160.0	-	-	2,540.0	-	6.1	-	620.1	-	0.6	61.2	688.1	12,388.0	1,213.6	2,915.0	872.4	1,752.8	100.0	18,641.9
Gujarat	1,51,887.1	-	2.3	42,918.7	-	-	-	11,816.5	18.7	-	-	11,837.2	2,06,645.3	5,956.6	10,400.2	14,931.9	30,129.2	200.0	2,68,263.2
Haryana	97,017.4	25,950.0	-	11,350.1	-	0.1	2.0	2,119.9	28.0	509.3	833.5	3,492.7	1,37,810.1	2,111.0	14,547.5	5,527.1	7,065.3	200.0	1,67,262.1
Himachal Pradesh	21,574.1	2,890.5	-	6,635.3	-	51.1	0.3	2,251.1	-	75.0	114.1	2,491.6	33,591.5	1,074.8	13,236.4	325.0	2,797.7	50	51,030.4
Jammu and Kashmir	26,019.5	3,537.6	-	3,852.2	300.7	1,415.9	1.4	1,846.6	-	-	464.8	3,725.6	37,418.5	1,087.9	20,918.8	2,175.3	6,286.0	0.8	67,887.3
Karnataka	33,087.7	5,553.4	-	9,082.9	-	4.7	1.6	5,563.7	-	83.1	417.3	6,070.4	53,794.3	2,234.1	1,142.2	1,551.0	18,364.1	500.0	77,585.7
Kerala	1,25,706.9	-	0.4	18,594.1	-	139.5	8.3	4,269.6	0.2	-128.5	-	4,289.1	1,48,580.5	14,573.4	27,731.1	29,674.6	25,311.0	80.0	2,45,950.6
Madhya Pradesh	1,15,735.0	-	0.9	14,566.5	-	1,413.2	190.3	3,021.2	-	413.4	170.1	5,208.1	1,35,500.5	7,479.5	67,777.9	2,483.3	3,158.2	100.0	2,16,498.4
Maharashtra	83,816.5	7,360.0	0.5	22,795.3	-	43.1	4.2	9,134.0	0.8	206.5	180.9	9,569.3	1,23,541.6	14,743.5	14,331.3	5,927.7	14,092.9	500.0	1,73,137.0
Maharashtra	2,48,363.3	4,959.8	2.5	65,445.0	-	198.9	-0.8	7,244.4	2.0	685.4	43.6	8,173.5	3,26,944.1	7,096.0	25,192.0	9,443.7	63,653.8	150.0	4,32,479.4
Manipur	4,057.2	-	-	685.0	485.9	5.9	-	299.5	0.1	6.1	14.6	326.3	5,554.4	333.2	1,509.7	678.9	1,488.7	-	9,564.9
Meghalaya	5,099.4	125.0	-	687.7	-	0.1	0.1	373.8	-	0.1	1.0	375.1	6,287.3	170.6	1,531.5	325.5	1,537.6	305.0	10,157.5
Mizoram	2,314.9	-	-	203.9	-	-50.8	0.1	302.7	-	29.8	221.0	502.6	3,021.4	267.5	2,142.2	300.7	1,215.1	0.1	7,547.0
Nagaland	6,849.7	-	-	192.7	-	12.0	20.7	147.1	-	9.9	488.3	688.0	7,640.4	154.2	952.7	848.5	803.0	0.4	10,399.2
Nadisha	23,530.9	-	-	10,021.7	-	0.8	8.3	10,925.1	-	11.0	86.1	11,031.3	44,584.0	7,595.9	21,675.3	7,196.9	21,613.6	400.0	1,03,065.7
Punjab	92,694.2	15,628.3	-	20,336.9	702.6	-	-	2,223.0	29,110.1	10.4	79.3	31,422.9	1,60,784.8	4,015.3	21,729.7	5,520.2	3,099.1	250	1,95,174.1
Rajasthan	1,10,444.8	55,571.8	7,846.0	16,988.3	-	22.3	30.4	9,076.7	-	152.3	131.3	9,413.0	2,00,243.9	12,047.3	42,095.2	2,017.8	24,759.0	500.0	2,81,663.1
Sikkim	3,619.0	-	-	184.8	-	83.3	-	210.1	-	1.8	12.9	308.0	4,111.9	117.0	911.7	506.0	263.2	1.0	5,910.9
Tamil Nadu	2,18,965.1	22,815.0	-	21,355.4	-	481.4	32.9	8,776.5	50.7	250.9	-93.5	9,488.9	2,72,634.4	16,112.0	21,659.9	1,877.0	14,202.7	150.0	3,26,636.0
Telangana	1,13,120.4	8,922.9	-	9,673.7	-	85.1	18.9	3,746.6	-	111.6	192.1	4,154.2	1,35,871.3	1,423.9	9,272.1	1,520.7	12,158.5	49.9	1,60,296.3
Tripura	5,138.0	-	-	1,308.6	-	35.8	0.8	909.6	-	4.5	1.2	951.8	7,398.5	235.4	4,271.7	571.2	897.0	100	13,383.7
Uttar Pradesh	2,02,050.3	39,133.8	-	60,608.3	-	1.6	5.7	7,876.9	-	80.5	50,852.7	58,817.3	3,71,149.9	12,834.1	50,767.8	59,280.1	23,416.2	136.9	5,17,584.9
Uttarakhand	26,662.2	-	-	9,838.4	-	1.5	5.4	3,724.0	35.5	17.2	1.2	3,784.9	40,285.5	727.3	7,009.6	1,650.5	3,344.3	53.7	53,071.1
West Bengal	2,18,941.2	-	-	75,801.0	-	-0.1	0.2	32.8	-	64.7	6,934.3	7,031.9	3,01,776.4	14,047.5	14,509.6	10,080.2	30,638.4	19.4	3,71,071.5
NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3,326.4
Puducherry	5,055.4	-	-	-	-	-	-	-	-	-	66.8	66.8	5,122.2	763.0	648.7	232.0	497.2	0.5	7,263.6
<b>All States and UTs</b>	<b>22,06,106.6</b>	<b>2,03,905.8</b>	<b>19,895.4</b>	<b>47,5675.9</b>	<b>1,775.3</b>	<b>4,095.9</b>	<b>365.2</b>	<b>1,14,130.3</b>	<b>29,246.0</b>	<b>2,852.5</b>	<b>61,254.3</b>	<b>2,11,944.3</b>	<b>31,19,303.3</b>	<b>1,82,011.4</b>	<b>4,40,484.2</b>	<b>1,76,143.3</b>	<b>3,90,465.3</b>	<b>4,087.7</b>	<b>42,92,495.3</b>

SDIs: State Development Loans.

'-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.

3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

Source: 1. Comptroller and Auditor General of India, Government of India.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.



**Statement 18: Composition of Outstanding Liabilities (Contd.)**  
(As at end-March 2019)

State/UT	SDIs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from MABARD	Loans from SBI and other banks	Loans from NDCD	Loans from other institu- tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin- gency Fund	Out- standing Liabilities	
																			19	20 = 14 to 19
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
Andhra Pradesh	1,93,844.9	8,256.0	1,500.1	12,504.3	389.7	81.2	24.3	5,081.1	-	133.0	-57.2	5,282.4	2,21,737.4	17,421.1	14,767.0	2,107.4	49,926.7	50.0	3,06,009.6	
Arunachal Pradesh	3,007.6	-	-	992.9	448.6	-0.2	11.1	674.0	-	124.3	-470.7	338.4	4,787.5	152.3	2,368.4	484.2	2,016.6	-	8,003.0	
Assam	30,554.8	-	0.1	7,954.6	-	-	-1.2	3,437.9	-	32.7	-0.7	3,488.7	41,978.1	1,338.7	12,149.8	4,738.7	-2,559.7	100.0	57,745.7	
Bihar	84,800.2	2,331.8	18.9	19,630.6	-	21.6	-1.3	7,742.0	-0.1	148.4	8.4	7,919.1	1,14,700.7	11,459.0	8,710.9	25.8	33,179.3	350.0	1,68,425.6	
Chhattisgarh	39,450.0	870.1	0.1	4,875.6	-924.5	15.3	1.8	4,542.4	-	7.7	-0.4	4,566.8	48,838.2	2,787.0	6,660.4	3,670.8	6,135.0	100.0	68,191.4	
Goa	11,010.0	-	-	2,352.2	-	4.5	-	599.1	-	0.7	54.8	659.0	14,004.2	1,950.0	2,465.1	966.5	1,754.5	100.0	20,485.3	
Gujarat	1,79,323.7	-	2.3	39,385.0	-	-	-	14,674.9	15.8	-	-	14,680.6	2,33,401.6	7,232.6	10,661.6	14,947.9	31,552.0	200.0	2,97,995.8	
Haryana	1,14,987.4	25,950.0	-	10,374.0	-	-	2.0	2,362.1	28.0	392.9	798.3	3,583.3	1,54,894.7	2,200.8	15,349.5	5,728.2	5,738.3	200.0	1,84,111.5	
Himachal Pradesh	23,682.2	2,890.5	-	6,097.1	-	34.7	0.3	2,408.1	-	95.6	86.6	2,626.3	35,296.0	1,055.2	14,461.4	325.0	2,797.7	5.0	53,940.3	
Jammu and Kashmir	30,946.7	3,537.6	-	3,835.2	300.7	1,280.5	1.4	2,180.0	-	-	129.3	3,601.2	4,221.3	1,000.7	22,958.9	2,273.3	6,286.0	0.8	74,741.0	
Jharkhand	37,110.7	5,553.4	6.4	8,325.9	-	4.7	1.6	6,613.7	-	84.1	712.3	7,416.4	58,412.7	2,625.6	1,026.0	1,551.0	18,933.5	1,000.0	83,548.8	
Karnataka	1,57,889.9	-	0.4	16,988.6	-	105.1	8.3	4,784.7	0.2	-133.6	-4.5	4,760.3	1,79,639.2	14,327.6	31,057.4	29,514.5	23,941.8	80.0	2,78,560.5	
Kerala	1,29,719.0	-	0.9	15,487.0	-	1,145.6	190.3	3,216.9	-	428.5	111.9	5,083.2	1,50,300.1	8,121.1	74,132.2	2,194.7	3,273.5	100.0	2,38,121.7	
Madhya Pradesh	98,817.3	7,360.0	0.4	23,697.1	-	33.7	4.2	11,784.0	0.8	226.5	294.9	12,284.0	1,42,158.8	17,193.7	17,985.9	4,368.9	17,881.3	500.0	2,00,034.6	
Maharashtra	2,51,470.0	4,959.8	2.5	60,135.5	-	65.6	-0.8	11,645.2	2.0	605.3	-71.9	12,242.8	3,28,810.6	6,726.5	26,149.2	12,568.1	68,316.1	150.0	4,42,723.5	
Manipur	4,723.9	-	-	626.5	707.9	5.9	-	440.2	0.1	6.1	-5.5	446.8	6,505.2	284.6	1,559.7	678.9	1,398.7	-	10,427.2	
Meghalaya	5,982.0	125.0	-	638.1	-	0.1	0.1	507.8	-	9.8	9.8	517.8	7,242.9	187.2	1,739.6	325.5	993.2	305.0	10,793.5	
Mizoram	2,191.7	-	-	192.9	-	-74.0	0.1	417.0	-	29.2	192.5	564.8	2,949.4	266.2	2,813.2	301.7	1,391.3	0.1	7,721.9	
Nagaland	7,204.8	-	-	119.2	-	8.8	20.7	126.3	-	8.6	429.6	594.0	7,918.0	144.8	1,207.7	847.5	-41.1	0.4	10,077.3	
Nodisha	28,030.9	-	-	8,995.8	-	0.5	8.3	14,376.8	-	7.0	133.8	14,526.4	51,553.1	8,054.8	22,675.3	7,198.1	21,594.0	400.0	1,11,475.3	
Punjab	1,09,747.7	15,623.3	-	18,535.4	702.6	-	-	1,962.1	28,248.4	41.8	17.3	30,269.6	1,74,883.5	5,239.2	22,972.9	6,204.7	2,971.4	25.0	2,12,296.7	
Rajasthan	1,37,297.0	48,936.0	7,846.0	15,408.3	-	18.5	30.4	9,737.7	-	144.8	620.6	10,551.9	2,20,009.3	13,929.5	45,241.9	905.5	26,435.9	500.0	3,07,022.2	
Sikkim	4,414.0	-	-	169.8	-	73.1	-	216.4	-	1.0	12.3	302.7	4,886.6	106.6	1,078.2	478.7	263.2	1.0	6,814.3	
Tamil Nadu	2,51,242.8	22,815.0	-	19,578.2	-	415.8	32.9	9,913.2	14.4	228.8	-102.3	10,502.7	3,04,138.7	17,882.5	23,550.9	3,675.7	12,395.2	150.0	3,61,793.0	
Telangana	95,251.1	8,922.9	-	9,068.3	-	70.6	18.9	4,025.5	-	82.0	-174.3	4,025.6	1,17,268.1	1,820.8	10,372.1	1,741.6	13,336.3	49.9	1,44,590.7	
Tripura	6,524.8	-	-	1,168.0	-	20.5	0.8	895.6	-	2.6	1.0	920.5	6,613.3	211.0	4,321.7	573.1	946.8	10.0	14,676.0	
Uttar Pradesh	2,35,358.5	39,133.8	-	10,579.8	55,736.7	-	1.0	11,225.1	-	70.6	50,991.8	62,294.3	4,03,103.0	12,387.4	53,524.4	72,991.7	20,983.7	136.9	5,63,127.1	
Uttarakhand	31,951.6	-	2.1	9,438.4	-	1.5	5.4	3,924.0	35.5	13.2	0.5	3,980.2	45,372.3	871.2	7,200.8	1,650.4	3,105.2	-222.5	57,977.4	
West Bengal	2,49,371.6	-	2.3	69,676.4	-	-0.5	0.2	32.5	-	42.2	7,605.0	7,679.4	3,26,729.7	14,379.4	15,745.7	10,076.5	33,458.2	46.1	4,00,433.5	
NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	5,490.1	
Puducherry	5,530.0	-	-	-	-	-	-	-51.1	-	-	205.3	154.2	5,684.2	612.0	619.3	232.0	494.5	0.5	7,642.5	
<b>All States and UTs</b>	<b>25,61,386.8</b>	<b>1,97,270.1</b>	<b>19,962.4</b>	<b>4,41,970.7</b>	<b>1,605.1</b>	<b>3,344.3</b>	<b>365.2</b>	<b>1,39,496.6</b>	<b>28,346.1</b>	<b>2,823.8</b>	<b>61,468.5</b>	<b>2,35,843.4</b>	<b>34,59,038.4</b>	<b>1,76,650.3</b>	<b>4,75,525.0</b>	<b>1,93,347.9</b>	<b>4,07,097.2</b>	<b>4,338.3</b>	<b>47,14,997.0</b>	

SDIs: State Development Loans. 'N': Nil/Negligible.  
**Note:** 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget as well as 'Handbook of Statistics on State Government Finances 2010'.  
 2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh were not available, the same has been included under 'Loans from Other Institutions'.  
 3. Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.  
 4. SDI of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.  
**Source:** 1. Comptroller and Auditor General of India, Government of India.  
 2. Ministry of Finance, Government of India.  
 3. Reserve Bank Records.  
 4. Budget Documents of the State Governments.  
 5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Concd.)  
(As at end-March 2020)

State/UT	SDIs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD and other banks	Loans from SBI and other banks	Loans from NCDC	Loans from other insti- tu- tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Conti- gency Fund	Out- standing Liabilities
	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= 14 to 13	15	16	17	18	19	20= 14 to 19
1. Andhra Pradesh	2,25,971.9	8,256.0	1,500.1	11,291.8	1,869.7	62.1	24.3	6,181.1	-	100.2	-1,250.7	5,117.0	2,54,006.6	18,655.9	16,642.2	2,145.3	49,770.3	50.0	3,41,270.2
2. Arunachal Pradesh	3,798.5	-	-	950.8	742.4	-0.2	11.1	925.7	-	135.6	-1,032.0	40.2	5,531.9	126.4	2,752.7	232.4	316.0	-	8,959.4
3. Assam	40,395.5	-	0.1	7,199.6	-	-	-1.2	4,280.8	-	31.5	-1.4	4,309.7	51,904.9	1,445.6	13,338.9	4,738.7	-3,206.6	100.0	66,321.5
4. Bihar	1,00,770.4	2,331.8	18.9	17,742.3	-	21.6	-1.3	8,603.3	-0.1	790.3	8.4	9,422.3	1,30,285.7	13,060.8	8,610.9	25.8	33,278.3	350.0	1,85,611.5
5. Chhattisgarh	49,676.1	870.1	0.1	4,415.6	-765.3	15.2	1.8	5,082.3	-	17.5	-0.7	5,116.1	59,312.8	3,225.6	7,271.9	3,692.8	6,101.5	100.0	79,704.6
6. Goa	12,410.0	-	-	2,130.5	-	3.3	-	678.1	-	0.7	48.3	730.3	15,270.8	1,181.1	2,724.6	1,075.7	2,049.3	100.0	22,401.4
7. Gujarat	2,05,023.2	-	2.3	35,755.6	-	-	-	17,062.6	12.8	-	803.3	4,670.9	2,57,856.6	9,115.7	10,944.0	14,957.2	32,888.6	200.0	3,25,962.1
8. Haryana	1,37,387.4	25,950.0	-	9,369.6	-	-	2.0	3,457.3	28.0	380.4	803.3	4,670.9	1,77,377.9	2,227.7	15,802.5	5,963.2	4,500.3	200.0	2,06,071.7
9. Himachal Pradesh	27,884.5	2,890.5	-	5,528.0	-	24.8	0.3	2,679.1	-	75.6	60.9	2,840.6	39,143.6	1,026.6	15,711.4	325.0	2,797.7	5.0	59,009.3
10. Jammu and Kashmir	36,632.8	3,537.6	-	3,855.2	300.7	1,156.5	1.4	2,585.4	-	-	-220.7	3,522.5	47,828.8	888.0	25,014.8	2,313.6	6,286.0	0.8	82,332.0
11. Jharkhand	42,566.7	5,553.4	6.4	7,556.4	-	4.7	1.6	8,313.7	-	91.1	1,047.3	9,458.4	65,141.2	3,052.8	893.0	1,551.0	19,142.4	1,500.0	91,280.6
12. Karnataka	1,98,015.8	-	0.4	15,360.7	-	72.5	8.3	5,002.4	0.2	-133.6	-8.0	4,941.9	2,18,319.8	14,283.5	34,509.4	28,176.0	22,212.8	80.0	3,17,581.4
13. Kerala	1,50,953.0	-	0.9	16,265.3	-	880.6	190.3	3,435.0	0.0	424.1	77.0	5,006.9	1,72,226.1	9,430.9	79,047.9	2,291.6	3,367.4	100.0	2,66,483.8
14. Madhya Pradesh	1,20,579.3	7,360.0	0.4	24,749.2	-	24.7	4.2	14,484.0	0.8	257.5	290.5	15,061.6	1,67,750.5	19,775.9	22,385.9	2,517.7	22,048.6	500.0	2,34,978.6
15. Maharashtra	3,01,969.0	4,959.8	2.5	54,754.8	-	-1.1	-0.8	18,339.6	2.0	545.7	-163.6	18,721.9	3,80,408.0	6,131.1	27,342.9	16,025.0	72,639.9	150.0	5,02,696.8
16. Manipur	5,021.1	-	-	582.3	929.9	5.9	-	490.8	0.1	6.1	-26.4	476.5	6,989.9	231.3	1,702.2	678.9	1,308.7	-	10,911.0
17. Meghalaya	6,928.8	125.0	-	583.1	-	0.1	0.1	691.8	-	19.4	178.2	711.4	8,348.3	227.3	1,804.7	325.5	973.2	305.0	11,983.9
18. Mizoram	2,636.4	-	-	181.3	-	-96.6	0.1	549.0	-	24.8	178.2	655.6	3,473.2	274.7	2,633.7	302.7	1,491.3	0.1	8,175.7
19. Nagaland	7,734.5	-	-	106.0	-	5.5	20.7	100.9	-	6.1	386.4	519.5	8,360.0	145.2	1,675.7	846.5	-50.1	0.4	10,977.6
20. Odisha	43,464.8	-	-	8,013.3	-	0.2	8.3	17,418.9	-	3.0	181.5	17,612.0	69,090.1	8,394.8	23,675.3	9,299.3	22,456.0	400.0	1,33,315.5
21. Punjab	1,27,337.7	15,628.3	-	16,693.9	702.6	-	30.4	10,230.8	-	136.4	830.6	11,243.6	2,47,775.8	17,707.9	48,277.6	1,377.0	28,270.9	500.0	2,29,631.8
22. Rajasthan	1,65,926.6	48,936.0	7,846.0	13,823.6	-	15.4	-	27,303.7	-	0.2	9.9	293.7	5,345.8	104.5	1,227.4	725.4	263.2	1.0	7,667.3
23. Sikkim	4,898.4	-	-	153.7	-	63.0	-	220.7	-	0.2	9.9	293.7	5,345.8	104.5	1,227.4	725.4	263.2	1.0	7,667.3
24. Tamil Nadu	2,91,843.8	22,815.0	-	17,775.1	-	353.8	32.9	10,780.6	-1.5	163.5	-108.4	11,220.9	3,43,654.9	19,753.3	25,163.9	5,534.5	10,735.8	150.0	4,04,992.5
25. Telangana	1,19,839.4	8,922.9	-	8,241.0	-	58.1	18.9	4,196.6	-	64.1	-868.8	3,468.9	1,40,472.3	2,250.8	10,672.1	3,344.2	11,935.7	49.9	1,66,724.9
26. Tripura	8,351.8	-	-	1,048.9	-	5.7	0.8	976.6	-	0.6	0.8	984.4	10,385.1	183.7	4,371.7	571.1	996.6	10.0	16,518.2
27. Uttar Pradesh	2,77,313.0	39,133.8	10,579.8	50,614.6	-	0.6	5.7	15,401.1	-	82.6	47,982.4	63,452.4	4,41,093.6	12,290.9	54,758.8	80,959.6	12,920.3	136.9	6,02,160.1
28. Uttarakhand	38,951.1	-	2.1	9,038.4	-	1.5	5.4	4,024.0	35.5	9.2	-0.2	4,075.5	52,067.1	990.1	7,352.1	1,650.3	3,100.6	-472.5	64,687.8
29. West Bengal	2,86,593.7	-	2.3	63,336.4	-	-0.9	0.2	32.3	-	18.4	8,121.3	8,171.3	3,58,103.7	15,357.0	17,052.9	9,938.2	36,541.3	46.1	4,37,039.2
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	6,945.0	-	-	-	-	-	6,945.0
31. Puducherry	6,096.0	-	-	-	-	-	-	-80.2	-	-	319.5	239.3	6,335.3	486.2	617.1	232.0	492.8	0.5	8,164.0
<b>All States and UTs</b>	<b>30,46,972.4</b>	<b>1,97,270.1</b>	<b>19,962.4</b>	<b>4,07,076.9</b>	<b>3,780.1</b>	<b>2,676.9</b>	<b>365.2</b>	<b>1,68,120.4</b>	<b>27,381.5</b>	<b>3,273.5</b>	<b>56,654.1</b>	<b>2,58,471.7</b>	<b>39,33,533.4</b>	<b>1,94,754.8</b>	<b>5,08,219.7</b>	<b>2,08,879.9</b>	<b>4,08,492.7</b>	<b>4,588.3</b>	<b>52,58,468.7</b>

SDIs: State Development Loans.

'-': Nil/Negligible.

Note: 1. For state-wise data series on outstanding liabilities prior to 2012-13, please refer to the earlier issues of 'State Finances: A Study of Budget' as well as 'Handbook of Statistics on State Government Finances 2010'.  
2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.  
3. SDI of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

Source: 1. Comptroller and Auditor General of India, Government of India.  
2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.  
5. Finance Accounts of the Union Government, CGA, Government of India.

**Statement 19: Total Outstanding Liabilities of State Governments**  
(As at end-March)

State/UT	(₹ Crore)																				
	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019 (RE)	2020 (BE)	
1. Andhra Pradesh	41,800.9	49,636.9	56,029.6	65,251.4	75,418.1	83,281.6	90,456.4	99,874.7	1,10,663.7	1,23,677.8	1,39,505.8	1,50,552.7	1,74,259.6	1,96,202.4	1,22,605.8	1,47,955.2	2,54,283.0	2,29,333.8	3,06,009.6	3,41,270.2	
2. Arunachal Pradesh	739.3	789.7	965.8	1,736.0	2,069.1	2,412.1	2,371.2	2,837.3	5,926.1	3,164.9	3,506.0	3,948.6	4,271.8	4,708.5	6,164.8	5,717.1	5,669.6	6,967.7	8,003.0	8,959.4	
3. Assam	10,229.9	11,988.0	13,088.8	15,688.4	17,043.1	18,400.9	19,489.8	20,191.6	22,799.9	25,606.4	26,464.2	27,937.5	29,649.2	30,967.2	35,459.1	41,963.7	44,036.5	49,309.8	57,745.7	68,321.5	
4. Bihar	29,941.6	34,134.6	38,253.5	39,999.1	43,182.9	47,289.7	49,846.0	52,807.3	55,781.6	59,513.5	63,580.4	67,960.3	77,653.5	88,622.7	99,398.6	1,16,774.8	1,39,069.3	1,56,980.5	1,68,425.6	1,85,911.5	
5. Chhattisgarh	6,966.5	8,121.0	9,592.4	10,824.6	12,133.0	13,190.4	14,041.5	14,647.4	15,028.7	16,254.2	17,043.9	17,937.4	21,470.0	26,075.6	31,088.4	39,264.9	43,397.0	55,049.5	68,191.4	79,704.6	
6. Goa	2,821.7	3,745.7	3,503.5	3,885.2	4,417.2	5,125.7	5,841.0	6,642.2	7,149.7	8,428.9	9,560.2	9,951.1	11,253.8	13,277.0	14,086.9	15,650.9	16,903.1	18,641.9	20,485.3	22,401.4	
7. Gujarat	42,780.8	47,919.3	55,174.6	62,307.4	71,334.2	83,023.6	90,955.7	1,00,327.9	1,09,861.9	1,23,474.0	1,43,015.1	1,51,308.8	1,69,318.2	1,88,517.6	2,02,510.9	2,31,556.4	2,43,357.3	2,68,283.2	2,97,995.8	3,25,982.1	
8. Haryana	14,649.7	17,255.8	19,948.3	22,449.9	24,900.2	26,979.4	29,308.0	29,911.0	33,495.2	41,018.3	46,296.1	56,892.8	67,572.4	79,608.8	92,667.4	1,23,854.1	1,49,412.3	1,67,282.1	1,84,111.5	2,06,071.7	
9. Himachal Pradesh	8,704.8	10,055.4	12,228.3	14,378.7	16,483.5	17,390.2	18,141.6	19,482.1	21,899.9	23,785.9	26,424.5	28,231.6	29,432.4	33,877.6	38,182.4	41,197.3	47,244.4	51,030.4	53,940.3	59,008.3	
10. Jammu and Kashmir	9,101.5	9,624.1	10,527.6	14,728.1	15,876.8	16,924.2	19,049.2	21,341.8	24,023.9	26,975.5	32,146.6	36,896.3	40,523.7	44,818.6	48,224.8	55,106.3	61,969.2	67,887.3	74,741.0	82,332.0	
11. Jharkhand	8,446.3	9,978.5	11,887.1	10,036.2	13,090.2	16,924.2	19,049.2	21,341.8	24,023.9	26,975.5	28,297.4	31,355.8	35,058.7	37,840.4	43,742.0	57,049.1	67,349.8	77,585.7	83,548.8	91,280.6	
12. Karnataka	25,301.4	31,337.3	36,019.6	39,959.4	44,345.2	49,586.7	58,078.5	60,555.1	65,218.9	84,534.5	93,446.6	1,06,089.5	1,12,666.6	1,38,976.5	1,58,370.2	1,85,698.4	2,11,169.1	2,45,950.6	2,78,660.5	3,17,581.4	
13. Kerala	26,256.6	29,535.7	34,312.0	39,150.8	43,694.8	47,883.2	52,318.1	58,502.5	67,007.9	75,453.2	83,963.0	94,817.1	1,09,966.5	1,25,678.3	1,43,556.8	1,62,271.5	1,91,622.9	2,16,499.4	2,38,121.7	2,66,483.8	
14. Madhya Pradesh	22,127.3	26,043.4	29,882.0	37,967.1	44,565.9	49,646.6	52,731.1	54,908.6	60,312.0	67,922.3	75,536.0	80,976.8	89,472.4	96,359.0	1,08,753.3	1,27,714.1	1,56,065.7	1,73,137.0	2,00,034.6	2,34,978.6	
15. Maharashtra	67,601.1	78,540.9	89,951.7	1,06,837.8	1,24,554.5	1,46,227.7	1,60,740.8	1,62,012.6	1,86,673.9	2,03,435.3	2,30,628.9	2,45,795.3	2,82,009.6	3,09,327.1	3,21,806.2	3,51,440.8	3,96,001.0	4,32,479.4	4,42,723.5	5,02,696.8	
16. Manipur	1,870.3	1,870.0	1,889.8	2,444.3	3,238.5	4,062.1	4,185.4	4,529.4	4,882.5	5,583.6	6,215.3	6,502.6	6,820.4	7,088.6	7,391.5	8,146.7	8,831.4	9,564.9	10,427.2	10,911.0	
17. Meghalaya	1,387.6	1,527.8	1,819.9	2,123.2	2,409.7	2,610.2	2,819.4	3,218.2	3,700.1	3,943.9	4,344.6	5,367.5	5,261.6	6,586.0	6,912.1	7,524.6	9,244.2	10,157.5	10,793.5	11,983.9	
18. Mizoram	1,375.2	1,713.0	1,966.7	2,606.2	2,921.6	3,154.3	3,353.7	3,950.5	4,147.1	3,775.8	4,663.7	4,915.7	5,524.0	6,215.5	7,007.8	7,076.1	6,680.5	7,547.0	7,721.9	8,175.7	
19. Nagaland	1,603.7	1,883.8	2,385.1	2,389.1	2,638.0	3,005.8	3,224.9	3,576.6	4,184.6	5,496.9	5,899.1	6,749.6	7,439.8	8,352.0	7,946.2	8,923.4	9,562.2	10,399.2	10,077.3	10,977.6	
20. Odisha	24,219.7	28,161.4	30,888.8	33,850.0	36,982.4	40,724.4	42,937.8	42,975.1	43,900.9	45,719.2	47,032.2	47,847.9	49,178.1	50,470.8	50,877.6	65,217.9	71,984.4	1,03,065.7	1,11,475.3	1,33,315.5	
21. Punjab	30,762.7	35,730.5	40,124.8	42,818.7	47,070.9	51,140.2	51,009.0	55,794.1	61,529.0	67,779.4	74,782.0	82,858.4	92,281.8	1,02,297.5	1,12,393.2	1,34,130.2	1,82,584.0	1,95,174.1	2,12,296.7	2,29,631.8	
22. Rajasthan	35,540.7	41,633.6	47,534.1	53,108.7	59,967.6	66,238.7	71,172.8	77,166.4	84,235.2	91,745.8	99,478.9	1,06,612.0	1,18,634.9	1,28,187.3	1,48,090.6	2,09,861.4	2,55,472.1	2,81,663.1	3,07,022.2	3,43,909.2	
23. Sikkim	851.8	928.8	989.2	1,009.6	1,150.0	1,289.3	1,409.1	1,705.3	2,018.2	2,483.8	2,450.4	2,786.9	2,989.6	3,342.7	3,499.9	4,336.3	4,688.5	5,910.9	6,814.3	7,667.3	
24. Tamil Nadu	34,540.9	39,068.8	44,471.5	51,759.3	55,968.2	63,848.4	68,561.4	73,888.8	86,153.6	1,01,708.7	1,14,467.6	1,30,627.4	1,52,805.3	1,79,567.8	1,85,610.6	2,28,516.1	2,83,620.2	3,26,636.0	3,61,793.0	4,04,992.5	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	72,658.1	90,523.4	81,820.9	1,60,296.3	1,44,590.7	1,68,724.9	
26. Tripura	2,383.9	2,816.6	3,277.6	4,057.1	4,852.7	5,357.8	4,624.5	4,542.5	4,709.7	5,453.2	6,089.8	6,559.2	7,666.2	8,736.4	9,327.2	10,354.1	11,851.5	13,383.7	14,676.0	16,518.2	
27. Uttar Pradesh	83,098.1	95,822.0	1,05,125.8	1,24,063.0	1,36,273.5	1,54,060.9	1,67,775.7	1,79,740.7	1,92,767.1	2,06,428.1	2,29,926.7	2,44,374.7	2,44,087.0	2,66,244.7	3,14,072.1	3,85,337.1	4,73,348.2	5,17,584.9	5,63,127.1	6,02,160.1	
28. Uttarakhand	4,106.1	5,018.4	6,274.0	8,272.6	10,122.7	12,017.1	13,308.0	14,649.6	17,232.2	19,650.0	21,291.7	24,946.1	26,867.8	30,305.2	34,036.8	40,291.5	44,508.0	53,071.1	57,977.4	64,687.8	
29. West Bengal	54,923.6	65,396.1	78,324.7	89,471.7	97,341.9	1,14,418.7	1,24,153.3	1,36,422.3	1,50,434.0	1,75,534.8	1,92,919.9	2,13,617.0	2,36,110.7	2,59,011.7	2,77,318.2	3,14,741.6	3,37,610.7	3,71,071.5	4,00,433.5	4,37,039.2	
30. NCT Delhi	7,924.4	9,776.8	12,494.1	14,149.0	15,835.9	21,566.6	25,568.7	25,339.0	25,381.7	26,544.2	30,140.1	29,609.3	29,242.7	32,531.8	32,497.9	33,303.9	33,344.8	3,326.4	5,490.1	6,945.0	
31. Puducherry	-	-	-	-	1,540.0	1,818.0	2,168.5	2,923.1	3,325.2	3,984.4	4,614.2	5,441.1	5,171.3	6,631.8	7,013.0	7,800.1	9,001.1	15,856.8	7,263.6	7,642.5	8,164.0
<b>All States and UTs</b>	<b>594,147.8</b>	<b>6,90,747.2</b>	<b>7,86,426.8</b>	<b>9,03,173.7</b>	<b>10,14,066.5</b>	<b>11,47,716.6</b>	<b>12,41,576.4</b>	<b>13,28,302.2</b>	<b>14,70,195.1</b>	<b>16,48,648.5</b>	<b>18,28,976.5</b>	<b>19,93,916.3</b>	<b>22,10,245.6</b>	<b>24,71,263.5</b>	<b>27,03,759.6</b>	<b>32,18,125.9</b>	<b>36,09,357.3</b>	<b>42,92,495.3</b>	<b>47,14,997.0</b>	<b>52,58,466.7</b>	

RE: Revised Estimates. BE: Budget Estimates. '-': Not available/Not applicable.

Note: 1. Data from 2017-18 onwards include Delhi and Puducherry also.  
2. See 'Explanatory notes on Data Sources and Methodology'.  
3. SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

Source: Same as in Statement 18.

**Statement 20: Total Outstanding Liabilities - As percentage of GSDP**  
(As at end-March)

State/UT	(Per cent)																				
	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019 (RE)	2020 (BE)	
1. Andhra Pradesh	27.2	29.3	31.6	32.4	33.6	32.5	30.0	27.4	25.8	25.9	23.9	39.7	42.4	42.3	23.3	24.5	36.5	28.3	28.3	32.8	31.6
2. Arunachal Pradesh	33.8	30.7	38.1	60.0	59.3	64.2	57.7	59.0	104.2	42.3	38.9	35.7	34.0	32.3	34.3	30.9	28.9	31.6	33.9	35.0	35.0
3. Assam	27.3	30.8	29.7	32.6	31.9	31.0	30.1	28.4	28.1	26.7	23.5	19.5	18.9	17.4	18.1	18.4	17.3	17.1	17.8	18.9	18.9
4. Bihar	49.5	56.1	55.8	57.2	55.5	57.3	49.5	46.5	39.2	36.5	31.2	27.5	27.5	27.9	29.0	31.4	32.9	32.4	31.0	32.4	32.4
5. Chhattisgarh	24.5	25.0	26.9	25.4	25.4	24.7	21.0	18.3	15.5	16.4	14.3	11.3	12.1	12.6	13.2	17.3	17.0	19.4	21.9	23.7	23.7
6. Goa	37.7	47.7	39.1	37.7	34.7	35.8	35.4	33.9	28.1	28.9	28.4	23.5	29.5	37.0	29.5	28.4	26.6	26.4	26.5	25.9	25.9
7. Gujarat	35.8	36.1	36.3	34.5	35.1	33.9	32.1	30.5	29.9	28.6	27.4	24.6	23.4	23.3	22.0	22.5	21.1	20.4	19.8	19.2	19.2
8. Haryana	24.6	26.4	26.9	26.5	26.0	24.8	22.8	19.7	18.4	18.3	17.8	19.1	19.5	19.9	21.2	25.0	26.9	26.7	26.0	26.3	26.3
9. Himachal Pradesh	53.2	56.2	62.0	66.5	68.5	64.1	59.9	57.4	52.8	49.3	46.0	38.8	35.5	35.7	36.8	36.1	37.6	36.3	35.2	34.9	34.9
10. Jammu and Kashmir	48.4	47.4	46.0	59.0	58.1	61.6	59.2	59.6	59.3	62.3	55.4	46.9	46.5	46.9	49.0	47.0	49.4	49.0	48.1	48.2	48.2
11. Jharkhand	22.6	24.4	26.9	20.3	21.9	27.8	28.5	25.4	27.4	26.8	22.2	20.8	20.1	20.1	20.0	27.6	28.5	28.1	27.2	26.0	26.0
12. Karnataka	21.9	26.0	27.9	28.6	26.6	25.3	25.6	22.4	21.0	25.0	22.8	17.5	16.2	17.0	17.4	17.8	17.5	18.2	19.8	18.7	18.7
13. Kerala	33.4	35.0	36.5	37.4	36.6	35.0	34.0	33.4	33.0	32.5	31.8	26.0	26.7	27.0	28.0	28.9	30.2	30.9	30.6	30.8	30.8
14. Madhya Pradesh	26.4	28.4	32.5	34.9	39.5	39.9	36.5	34.0	30.6	29.8	28.7	25.7	23.5	21.9	22.7	23.6	24.1	23.8	24.7	25.4	25.4
15. Maharashtra	24.9	26.7	27.9	29.2	30.0	30.0	27.5	23.7	24.8	23.8	22.0	19.3	19.4	18.8	18.1	17.9	18.1	17.9	16.6	16.9	16.9
16. Manipur	53.5	49.4	48.0	54.7	63.1	71.0	68.2	66.8	66.0	67.6	68.0	50.4	49.6	43.8	40.8	41.7	41.5	39.5	40.3	38.1	38.1
17. Meghalaya	31.0	30.2	33.8	35.6	36.7	35.9	32.7	33.1	31.9	31.0	29.8	26.9	24.1	28.7	29.7	30.0	33.7	34.0	32.7	33.0	33.0
18. Mizoram	72.5	80.5	83.1	102.6	108.9	106.2	101.9	103.5	90.6	71.8	73.0	67.7	66.1	60.4	51.9	46.7	38.9	42.5	34.7	31.6	31.6
19. Nagaland	41.5	41.7	47.0	43.7	45.2	45.6	44.4	44.3	44.3	52.2	50.2	55.4	52.7	50.3	43.2	45.7	44.0	44.0	38.8	38.4	38.4
20. Odisha	51.5	55.5	57.3	51.2	47.6	47.9	42.2	33.2	29.6	28.1	23.8	20.7	18.8	17.0	16.2	19.9	18.3	23.6	22.9	24.7	24.7
21. Punjab	41.1	44.8	48.7	47.4	48.6	47.1	40.1	36.6	35.4	34.3	33.1	31.1	31.0	30.8	31.7	34.4	42.8	40.7	40.7	39.9	39.9
22. Rajasthan	39.6	41.6	49.3	43.7	46.9	46.6	41.6	39.6	36.5	34.5	29.4	24.5	24.0	23.3	24.1	30.8	33.7	33.7	33.0	33.6	33.6
23. Sikkim	77.4	75.3	71.4	65.0	66.1	64.7	65.2	68.0	62.5	40.5	33.1	25.0	24.2	24.1	22.7	24.1	22.7	25.2	25.4	25.1	25.1
24. Tamil Nadu	21.7	24.3	26.0	27.3	25.6	24.8	22.1	21.1	21.5	21.2	19.6	17.4	17.9	18.5	17.3	19.4	21.8	22.3	21.7	21.7	21.7
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	15.7	12.4	21.3	16.7	17.0	17.0
26. Tripura	40.4	41.2	45.4	50.1	54.5	54.5	42.4	38.5	34.7	35.4	34.1	34.1	35.4	34.1	34.0	28.8	29.9	29.0	25.4	25.5	25.5
27. Uttar Pradesh	43.7	48.0	48.5	52.1	52.2	52.5	49.9	46.9	43.3	39.4	38.3	33.8	29.7	28.3	31.0	33.9	37.9	37.5	38.1	38.1	38.1
28. Uttarakhand	27.1	30.3	32.5	38.7	40.8	40.1	36.2	31.9	30.7	27.8	25.4	21.5	20.4	20.3	21.1	22.7	22.8	24.7	24.4	24.6	24.6
29. West Bengal	38.4	42.4	46.8	47.5	46.7	49.7	47.4	45.6	44.0	44.0	41.9	40.4	39.1	36.3	34.6	39.5	38.7	37.1	34.0	32.6	32.6
30. NCT Delhi	12.1	13.8	16.1	16.3	15.8	18.7	18.9	16.0	13.4	12.2	11.9	8.6	7.5	7.3	6.6	6.0	5.4	0.5	0.7	0.8	0.8
31. Puducherry	-	-	-	21.7	26.9	22.8	26.0	31.6	33.1	32.0	35.2	32.4	27.4	30.3	31.1	29.3	53.6	22.0	20.8	20.0	20.0
<b>All States and UTs</b>	<b>27.3</b>	<b>29.3</b>	<b>31.0</b>	<b>31.8</b>	<b>31.3</b>	<b>31.1</b>	<b>28.9</b>	<b>26.6</b>	<b>26.1</b>	<b>25.5</b>	<b>23.5</b>	<b>22.8</b>	<b>22.2</b>	<b>22.0</b>	<b>21.7</b>	<b>23.4</b>	<b>25.1</b>	<b>25.1</b>	<b>24.8</b>	<b>24.9</b>	<b>24.9</b>

RE: Revised Estimates. BE: Budget Estimates. '-': Not available/Not applicable.

**Note:** 1. Data from 2017-18 onwards include Delhi and Puducherry also.

2. See 'Explanatory notes on Data Sources and Methodology'.

3. SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

Source: Same as in Statement 18.

## Statement 21: Market Borrowings of State Governments

(₹ Crore)

State/UT	2017-18		2018-19		2019-20*	
	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments
1	2	3	4	5	6	7
1. Andhra Pradesh	22,800.0	3,878.3	30,200.0	6,376.5	8,104.0	15,383.1
2. Arunachal Pradesh	887.5	184.7	719.0	26.1	211.0	-
3. Assam	7,760.0	963.1	10,595.0	2,505.6	-	1,909.8
4. Bihar	10,000.0	1,092.0	14,300.0	3,396.9	-	3,000.0
5. Chhattisgarh	8,100.0	-	12,900.0	-	-	700.0
6. Goa	1,800.0	400.0	2,350.0	500.0	200.0	600.0
7. Gujarat	24,000.0	8,215.0	36,970.7	9,514.0	5,300.0	10,300.0
8. Haryana	16,639.5	800.0	21,265.0	3,295.0	2,000.0	4,000.0
9. Himachal Pradesh	4,600.0	2,049.0	4,210.0	2,101.9	600.0	2,120.0
10. Jammu and Kashmir	6,200.0	2,226.1	6,684.0	1,756.9	1,349.0	-
11. Jharkhand	5,999.7	1,192.2	5,509.0	1,486.0	-	1,844.0
12. Karnataka	22,098.0	4,750.0	39,600.0	8,217.0	-	6,000.0
13. Kerala	20,500.0	4,296.8	19,500.0	4,715.9	5,800.0	5,456.0
14. Madhya Pradesh	15,000.0	1,875.0	20,496.0	5,525.5	3,000.0	5,821.0
15. Maharashtra	45,000.0	8,519.7	20,868.9	17,751.7	8,000.0	15,500.0
16. Manipur	525.0	247.2	970.0	303.3	203.0	502.8
17. Meghalaya	1,115.5	195.7	1,122.0	259.4	-	273.5
18. Mizoram	424.0	146.9	-	123.2	158.0	155.3
19. Nagaland	1,135.0	369.1	822.0	467.0	100.0	577.4
20. Odisha	8,438.0	-	5,500.0	1,000.0	1,000.0	1,000.0
21. Punjab	17,470.0	4,121.3	22,114.7	5,061.2	4,300.0	8,885.0
22. Rajasthan	24,914.0	8,137.1	33,178.0	12,991.5	7,000.0	14,405.7
23. Sikkim	995.0	249.9	1,088.0	293.0	213.0	328.0
24. Tamil Nadu	40,965.4	4,942.4	43,125.5	10,847.7	8,000.0	12,599.0
25. Telangana	24,600.0	2,771.7	26,740.0	4,557.1	4,000.0	-
26. Tripura	1,137.0	-	1,542.8	156.0	-	350.0
27. Uttar Pradesh	41,600.0	4,422.0	46,000.0	12,693.3	-	600.0
28. Uttarakhand	6,660.0	830.0	6,300.0	1,010.7	500.0	13,876.9
29. West Bengal	36,911.0	11,606.7	42,828.0	12,397.5	-	16,109.8
30. Puducherry	825.0	337.0	825.0	350.4	-	500.0
<b>All States and UT</b>	<b>4,19,099.5</b>	<b>78,818.8</b>	<b>4,78,323.5</b>	<b>1,29,680.3</b>	<b>60,038.0</b>	<b>1,42,797.3</b>

\*: Data pertain to April 01-June 10.

Source: Reserve Bank records.



Statement 22: State Government Market Loans

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
<b>ANDHRA PRADESH</b>		
<b>Loans bearing interest</b>		
1	8.91% Andhra Pradesh GS 2022	437.4
2	8.91% Andhra Pradesh SDL 2022	437.4
3	8.59% Andhra Pradesh SDL 2023	1,166.4
4	8.72% Andhra Pradesh SDL 2023	1,458.0
5	8.59% Andhra Pradesh SDL 2023	291.6
6	8.64% Andhra Pradesh SDL 2023	1,166.4
7	8.25% Andhra Pradesh SDL 2023	583.2
8	7.57% Andhra Pradesh SDL 2023	583.2
9	9.84% Andhra Pradesh SDL 2023	583.2
10	9.71% Andhra Pradesh SDL 2023	1,049.8
11	9.77% Andhra Pradesh SDL 2023	583.2
12	9.55% Andhra Pradesh SDL 2023	1,089.1
13	9.84% Andhra Pradesh SDL 2023	463.5
14	9.38% Andhra Pradesh SDL 2023	707.3
15	9.39% Andhra Pradesh SDL 2023	586.0
16	9.52% Andhra Pradesh SDL 2023	1,067.8
17	9.38% Andhra Pradesh SDL 2024	1,108.1
18	9.26% Andhra Pradesh SDL 2024	874.8
19	9.40% Andhra Pradesh SDL 2024	529.3
20	9.63% Andhra Pradesh SDL 2024	858.9
21	9.84% Andhra Pradesh SDL 2024	653.3
22	9.71% Andhra Pradesh SDL 2024	1,020.6
23	9.48% Andhra Pradesh SDL 2024	729.0
24	9.40% Andhra Pradesh SDL 2024	1,166.4
25	9.21% Andhra Pradesh SDL 2024	1,749.6
26	9.18% Andhra Pradesh SDL 2024	1,166.4
27	9.08% Andhra Pradesh SDL 2024	2,000.0
28	8.96% Andhra Pradesh SDL 2024	1,000.0
29	8.88% Andhra Pradesh SDL 2024	2,000.0
30	8.46% Andhra Pradesh SDL 2024	2,000.0
31	8.26% Andhra Pradesh SDL 2024	1,000.0
32	8.09% Andhra Pradesh SDL 2025	1,000.0
33	8.06% Andhra Pradesh SDL 2025	1,000.0
34	8.10% Andhra Pradesh SDL 2025	1,000.0
35	8.18% Andhra Pradesh SDL 2025	1,500.0
36	8.22% Andhra Pradesh SDL 2025	1,000.0
37	8.33% Andhra Pradesh SDL 2025	1,300.0
38	8.31% Andhra Pradesh SDL 2025	1,000.0
39	8.26% Andhra Pradesh SDL 2025	1,200.0
40	8.24% Andhra Pradesh SDL 2025	1,000.0
41	7.98% Andhra Pradesh SDL 2025	1,500.0
42	8.15% Andhra Pradesh SDL 2025	550.0
43	8.24% Andhra Pradesh SDL 2025	1,500.0
44	8.25% Andhra Pradesh SDL 2025	500.0
45	8.29% Andhra Pradesh SDL 2026	2,000.0
46	8.39% Andhra Pradesh SDL 2026	1,000.0
47	8.72% Andhra Pradesh SDL 2026	1,000.0
48	8.57% Andhra Pradesh SDL 2026	1,500.0
49	8.09% Andhra Pradesh SDL 2026	1,500.0
50	8.01% Andhra Pradesh SDL 2026	1,500.0
51	8.09% Andhra Pradesh SDL 2026	1,500.0

Sr. No.	Particulars	Balance as at end-March 2019
52	7.85% Andhra Pradesh SDL 2026	1,000.0
53	7.63% Andhra Pradesh SDL 2026	1,000.0
54	7.23% Andhra Pradesh SDL 2026	1,500.0
55	7.42% Andhra Pradesh SDL 2026	1,500.0
56	7.08% Andhra Pradesh SDL 2026	1,000.0
57	7.25% Andhra Pradesh SDL 2026	1,000.0
58	7.14% Andhra Pradesh SDL 2027	1,000.0
59	7.61% Andhra Pradesh SDL 2027	1,000.0
60	7.50% Andhra Pradesh GS 2019	583.2
61	7.11% Andhra Pradesh GS 2019	933.1
62	7.45% Andhra Pradesh GS 2019	583.2
63	7.83% Andhra Pradesh GS 2019	583.2
64	7.93% Andhra Pradesh GS 2019	583.2
65	7.85% Andhra Pradesh GS 2019	583.2
66	8.19% Andhra Pradesh GS 2019	1,166.4
67	8.10% Andhra Pradesh GS 2019	816.5
68	8.22% Andhra Pradesh GS 2019	583.2
69	8.10% Andhra Pradesh GS 2019	583.2
70	8.26% Andhra Pradesh GS 2019	291.6
71	8.25% Andhra Pradesh GS 2020	291.6
72	8.48% Andhra Pradesh GS 2020	583.2
73	8.39% Andhra Pradesh GS 2020	806.6
74	8.57% Andhra Pradesh GS 2020	874.8
75	8.49% Andhra Pradesh GS 2020	291.6
76	8.07% Andhra Pradesh GS 2020	583.2
77	8.11% Andhra Pradesh GS 2020	583.2
78	8.18% Andhra Pradesh GS 2020	583.2
79	8.42% Andhra Pradesh GS 2020	583.2
80	8.37% Andhra Pradesh GS 2020	583.2
81	6.99% Andhra Pradesh SDL 2020	500.0
82	8.52% Andhra Pradesh GS 2020	291.6
83	8.39% Andhra Pradesh GS 2020	583.2
84	8.35% Andhra Pradesh GS 2020	291.6
85	8.53% Andhra Pradesh GS 2021	583.2
86	7.56% Andhra Pradesh SDL 2021	1,500.0
87	8.51% Andhra Pradesh GS 2021	845.6
88	7.77% Andhra Pradesh SDL 2021	565.0
89	7.64% Andhra Pradesh SDL 2021	835.0
90	8.37% Andhra Pradesh GS 2021	320.8
91	8.47% Andhra Pradesh GS 2021	699.8
92	8.67% Andhra Pradesh GS 2021	583.2
93	8.60% Andhra Pradesh GS 2021	583.2
94	8.66% Andhra Pradesh GS 2021	1,049.8
95	7.59% Andhra Pradesh SDL 2021	800.0
96	8.56% Andhra Pradesh GS 2021	1,166.4
97	8.63% Andhra Pradesh GS 2021	1,166.4
98	8.90% Andhra Pradesh GS 2021	947.5
99	9.04% Andhra Pradesh GS 2021	218.9
100	9.17% Andhra Pradesh GS 2021	583.2
101	9.25% Andhra Pradesh GS 2021	291.6
102	6.63% Andhra Pradesh SDL 2021	500.0
103	8.72% Andhra Pradesh GS 2022	583.2
104	8.71% Andhra Pradesh GS 2022	583.2
105	8.97% Andhra Pradesh GS 2022	583.2

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
106	9.20% Andhra Pradesh GS 2022	874.8
107	9.14% Andhra Pradesh GS 2022	437.4
108	9.12% Andhra Pradesh GS 2022	583.2
109	8.86% Andhra Pradesh GS 2022	437.4
110	8.89% Andhra Pradesh GS 2022	437.4
111	8.90% Andhra Pradesh GS 2022	437.4
112	8.84% Andhra Pradesh GS 2022	437.4
113	8.90% Andhra Pradesh GS 2022	437.4
114	8.90% Andhra Pradesh GS 2022	437.4
115	8.91% Andhra Pradesh GS 2022	437.4
116	8.89% Andhra Pradesh GS 2022	437.4
117	8.86% Andhra Pradesh GS 2022	437.4
118	8.80% Andhra Pradesh GS 2022	437.4
119	8.85% Andhra Pradesh SDL 2022	437.4
120	7.88% Andhra Pradesh SDL 2027	1,000.0
121	7.62% Andhra Pradesh SDL 2027	1,000.0
122	7.60% Andhra Pradesh SDL 2027	2,000.0
123	8.34% Andhra Pradesh SDL 2027	1,000.0
124	7.24% Andhra Pradesh SDL 2027	1,200.0
125	8.49% Andhra Pradesh SDL 2027	1,000.0
126	7.66% Andhra Pradesh SDL 2027	800.0
127	7.77% Andhra Pradesh SDL 2028	3,000.0
128	8.32% Andhra Pradesh SDL 2028	1,000.0
129	7.80% Andhra Pradesh SDL 2028	1,553.1
130	8.39% Andhra Pradesh SDL 2028	2,000.0
131	8.40% Andhra Pradesh SDL 2028	1,000.0
132	8.45% Andhra Pradesh SDL 2028	1,000.0
133	8.56% Andhra Pradesh SDL 2028	563.4
134	7.22% Andhra Pradesh SDL 2028	1,000.0
135	8.42% Andhra Pradesh SDL 2028	1,500.0
136	8.52% Andhra Pradesh SDL 2028	1,000.0
137	8.34% Andhra Pradesh SDL 2029	500.0
138	7.16% Andhra Pradesh SDL 2029	1,200.0
139	7.22% Andhra Pradesh SDL 2029	2,000.0
140	8.42% Andhra Pradesh SDL 2029	1,000.0
141	8.42% Andhra Pradesh SDL 2029 Aug	500.5
142	7.22% Andhra Pradesh SDL 2029	2,000.0
143	7.51% Andhra Pradesh SDL 2030	1,200.0
144	8.79% Andhra Pradesh SDL 2030	1,000.0
145	8.68% Andhra Pradesh SDL 2030	543.2
146	8.43% Andhra Pradesh SDL 2030	500.0
147	8.37% Andhra Pradesh SDL 2031	1,000.0
148	8.39% Andhra Pradesh SDL 2031	1,500.0
149	7.88% Andhra Pradesh SDL 2031	500.0
150	8.65% Andhra Pradesh SDL 2031	1,000.0
151	7.42% Andhra Pradesh SDL 2031	1,500.0
152	7.22% Andhra Pradesh SDL 2031	800.0
153	8.22% Andhra Pradesh SDL 2032	1,000.0
154	7.40% Andhra Pradesh SDL 2032	2,500.0
155	8.60% Andhra Pradesh SDL 2032	1,000.0
156	8.60% Andhra Pradesh SDL 2032 Oct	1,000.0
157	8.55% Andhra Pradesh SDL 2032	1,000.0
158	8.55% Andhra Pradesh SDL 2032 Nov	1,000.0
159	8.50% Andhra Pradesh SDL 2032	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
160	8.42% Andhra Pradesh SDL 2033	1,000.0
161	8.71% Andhra Pradesh SDL 2033	1,000.0
162	8.62% Andhra Pradesh SDL 2033	1,000.0
163	8.44% Andhra Pradesh SDL 2033	1,000.0
164	8.25% Andhra Pradesh SDL 2034	1,039.8
165	7.27% Andhra Pradesh SDL 2035	500.0
166	7.62% Andhra Pradesh SDL 2036	400.0
167	7.51% Andhra Pradesh SDL 2037	3,000.0
168	8.49% Andhra Pradesh GS 2020	208.4
169	8.07% Andhra Pradesh GS 2020	416.8
170	8.11% Andhra Pradesh GS 2020	416.8
171	8.18% Andhra Pradesh GS 2020	416.8
172	8.42% Andhra Pradesh GS 2020	416.8
173	8.37% Andhra Pradesh GS 2020	416.8
174	8.52% Andhra Pradesh GS 2020	208.4
175	8.39% Andhra Pradesh GS 2020	416.8
176	8.35% Andhra Pradesh GS 2020	208.4
177	8.53% Andhra Pradesh GS 2021	416.8
178	8.51% Andhra Pradesh GS 2021	604.4
179	8.37% Andhra Pradesh GS 2021	229.2
180	8.47% Andhra Pradesh GS 2021	500.2
181	8.67% Andhra Pradesh GS 2021	416.8
182	8.60% Andhra Pradesh GS 2021	416.8
183	8.66% Andhra Pradesh GS 2021	750.2
184	8.56% Andhra Pradesh GS 2021	833.6
185	8.63% Andhra Pradesh GS 2021	833.6
186	8.90% Andhra Pradesh GS 2021	677.1
187	9.04% Andhra Pradesh GS 2021	156.5
188	9.17% Andhra Pradesh GS 2021	416.8
189	9.25% Andhra Pradesh GS 2021	208.4
190	8.72% Andhra Pradesh GS 2022	416.8
191	8.71% Andhra Pradesh GS 2022	416.8
192	8.97% Andhra Pradesh GS 2022	416.8
193	9.20% Andhra Pradesh GS 2022	625.2
194	9.14% Andhra Pradesh GS 2022	312.6
195	9.12% Andhra Pradesh GS 2022	416.8
196	8.86% Andhra Pradesh GS 2022	312.6
197	8.89% Andhra Pradesh GS 2022	312.6
198	8.90% Andhra Pradesh GS 2022	312.6
199	8.84% Andhra Pradesh GS 2022	312.6
200	8.90% Andhra Pradesh GS 2022	312.6
201	8.90% Andhra Pradesh GS 2022	312.6
202	8.91% Andhra Pradesh GS 2022	312.6
203	8.89% Andhra Pradesh GS 2022	312.6
204	8.86% Andhra Pradesh GS 2022	312.6
205	8.80% Andhra Pradesh GS 2022	312.6
206	8.85% Andhra Pradesh SDL 2022	312.6
207	8.91% Andhra Pradesh GS 2022	312.6
208	8.91% Andhra Pradesh SDL 2022	312.6
209	8.59% Andhra Pradesh SDL 2023	833.6
210	8.72% Andhra Pradesh SDL 2023	1,042.0
211	8.59% Andhra Pradesh SDL 2023	208.4
212	8.64% Andhra Pradesh SDL 2023	833.6
213	8.25% Andhra Pradesh SDL 2023	416.8



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
214	7.57% Andhra Pradesh SDL 2023	416.8
215	9.84% Andhra Pradesh SDL 2023	416.8
216	9.71% Andhra Pradesh SDL 2023	750.2
217	9.77% Andhra Pradesh SDL 2023	416.8
218	9.55% Andhra Pradesh SDL 2023	778.4
219	9.84% Andhra Pradesh SDL 2023	331.3
220	9.38% Andhra Pradesh SDL 2023	505.5
221	9.39% Andhra Pradesh SDL 2023	418.8
222	9.52% Andhra Pradesh SDL 2023	763.1
223	9.38% Andhra Pradesh SDL 2024	791.9
224	9.26% Andhra Pradesh SDL 2024	625.2
225	9.40% Andhra Pradesh SDL 2024	378.3
226	9.63% Andhra Pradesh SDL 2024	613.9
227	9.84% Andhra Pradesh SDL 2024	466.9
228	9.71% Andhra Pradesh SDL 2024	729.4
229	9.48% Andhra Pradesh SDL 2024	521.0
230	9.40% Andhra Pradesh SDL 2024	833.6
231	9.21% Andhra Pradesh SDL 2024	1,250.4
232	9.18% Andhra Pradesh SDL 2024	833.6
233	7.50% Andhra Pradesh GS 2019	416.8
234	7.11% Andhra Pradesh GS 2019	666.9
235	7.45% Andhra Pradesh GS 2019	416.8
236	7.83% Andhra Pradesh GS 2019	416.8
237	7.93% Andhra Pradesh GS 2019	416.8
238	7.85% Andhra Pradesh GS 2019	416.8
239	8.19% Andhra Pradesh GS 2019	833.6
240	8.10% Andhra Pradesh GS 2019	583.5
241	8.22% Andhra Pradesh GS 2019	416.8
242	8.10% Andhra Pradesh GS 2019	416.8
243	8.26% Andhra Pradesh GS 2019	208.4
244	8.25% Andhra Pradesh GS 2020	208.4
245	8.48% Andhra Pradesh GS 2020	416.8
246	8.39% Andhra Pradesh GS 2020	576.5
247	8.57% Andhra Pradesh GS 2020	625.2
<b>Total [A]</b>		<b>1,93,844.8</b>
<b>Special bonds</b>		
1	7.23% Andhra Pradesh UDAY Bond 2026	29.3
2	7.37% Andhra Pradesh UDAY Bond 2031	183.3
3	7.37% Andhra Pradesh UDAY Bond 2026	183.3
4	7.35% Andhra Pradesh UDAY Bond 2026	66.7
5	6.88% Andhra Pradesh UDAY Bond 2026	880.0
6	7.37% Andhra Pradesh UDAY Bond 2027	183.3
7	7.35% Andhra Pradesh UDAY Bond 2027	66.7
8	7.23% Andhra Pradesh UDAY Bond 2027	29.3
9	7.34% Andhra Pradesh UDAY Bond 2027	950.0
10	7.23% Andhra Pradesh UDAY Bond 2028	29.3
11	7.35% Andhra Pradesh UDAY Bond 2028	66.7
12	7.34% Andhra Pradesh UDAY Bond 2028	950.0
13	7.37% Andhra Pradesh UDAY Bond 2028	183.3
14	8.49% Andhra Pradesh SPL 2029	525.0
15	8.50% Andhra Pradesh SPL 2029	975.0
16	7.23% Andhra Pradesh UDAY Bond 2029	29.3
17	7.37% Andhra Pradesh UDAY Bond 2029	183.3
18	7.35% Andhra Pradesh UDAY Bond 2029	66.7

Sr. No.	Particulars	Balance as at end-March 2019
19	7.34% Andhra Pradesh UDAY Bond 2029	950.0
20	7.23% Andhra Pradesh UDAY Bond 2030	29.3
21	7.35% Andhra Pradesh UDAY Bond 2030	66.7
22	7.34% Andhra Pradesh UDAY Bond 2030	950.0
23	7.37% Andhra Pradesh UDAY Bond 2030	183.3
24	7.23% Andhra Pradesh UDAY Bond 2031	29.4
25	7.35% Andhra Pradesh UDAY Bond 2031	66.7
26	7.34% Andhra Pradesh UDAY Bond 2031	950.0
27	7.34% Andhra Pradesh UDAY Bond 2026	950.0
<b>Total [B]</b>		<b>9,756.0</b>
<b>Total [A+B]</b>		<b>2,03,600.8</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land Ceiling (Andhra Pradesh) Bonds 1976	0.1
<b>Total [C]</b>		<b>0.1</b>
<b>Total [A+B+C]</b>		<b>2,03,600.9</b>
<b>Loans not bearing interest</b>		
1	7.50% Andhra Pradesh SDL 1997	-
2	9.75% Andhra Pradesh 1998	0.0
3	9.00% Andhra Pradesh 1999	0.0
4	11.00% Andhra Pradesh 2001	0.0
5	11.00% Andhra Pradesh 2002	0.0
6	12.50% Andhra Pradesh SDL 2004	0.0
7	14.00% Andhra Pradesh SDL 2005	0.1
8	13.00% Andhra Pradesh 2007	0.0
9	11.50% Andhra Pradesh SDL 2008	0.0
10	11.50% Andhra Pradesh SDL 2009	0.0
11	11.50% Andhra Pradesh SDL 2010	0.0
12	11.50% Andhra Pradesh 2011	0.0
13	12.00% Andhra Pradesh SDL 2011	0.0
14	5.80% Andhra Pradesh GS 2019	-
15	7.13% Andhra Pradesh GS 2019	-
16	7.45% Andhra Pradesh GS 2019	-
17	8.59% Andhra Pradesh GS 2019	-
18	8.09% Andhra Pradesh GS 2019	-
<b>Total [D]</b>		<b>0.2</b>
<b>Total [A+B+C+D]</b>		<b>2,03,601.0</b>
<b>ARUNACHAL PRADESH</b>		
<b>Loans bearing interest</b>		
1	8.29% Arunachal Pradesh GS 2020	79.1
2	8.17% Arunachal Pradesh SDL 2029	319.0
3	8.80% Arunachal Pradesh GS 2022	20.0
4	8.85% Arunachal Pradesh GS 2022	50.0
5	8.61% Arunachal Pradesh SDL 2023	100.0
6	9.30% Arunachal Pradesh SDL 2023	100.0
7	9.77% Arunachal Pradesh SDL 2024	80.0
8	9.45% Arunachal Pradesh SDL 2024	50.0
9	9.39% Arunachal Pradesh SDL 2024	96.0
10	9.24% Arunachal Pradesh SDL 2024	50.0
11	8.20% Arunachal Pradesh SDL 2024	80.0
12	8.09% Arunachal Pradesh SDL 2025	80.0
13	8.07% Arunachal Pradesh SDL 2025	80.0
14	8.08% Arunachal Pradesh SDL 2025	50.0
15	7.96% Arunachal Pradesh SDL 2026	75.0
16	7.09% Arunachal Pradesh 2026	250.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
17	7.60% Arunachal Pradesh SDL 2027	128.0
18	7.62% Arunachal Pradesh SDL 2027	250.0
19	7.22% Arunachal Pradesh SDL 2027	150.0
20	8.41% Arunachal Pradesh SDL 2028	250.0
21	8.12% Arunachal Pradesh SDL 2028	237.5
22	7.80% Arunachal Pradesh SDL 2028	400.0
23	9.02% Arunachal Pradesh GS 2022	33.0
<b>Total [A]</b>		<b>3,007.6</b>
<b>Loans not bearing interest</b>		
1	8.47% Arunachal Pradesh GS 2019	-
<b>Total [B]</b>		<b>-</b>
<b>Total [A+B]</b>		<b>3,007.6</b>
<b>ASSAM</b>		
<b>Loans bearing interest</b>		
1	8.34% Assam SDL 2029	1,000.0
2	8.19% Assam SDL 2029	500.0
3	8.40% Assam GS 2020	962.5
4	8.53% Assam GS 2020	947.3
5	8.48% Assam GS 2021	800.0
6	7.96% Assam SDL 2021	500.0
7	7.90% Assam SDL 2021	500.0
8	7.73% Assam SDL 2021	500.0
9	7.86% Assam SDL 2022	500.0
10	8.95% Assam GS 2022	300.0
11	7.69% Assam SDL 2023	695.0
12	8.04% Assam SDL 2024	500.0
13	7.82% Assam SDL 2024	500.0
14	7.72% Assam SDL 2024	500.0
15	8.84% Assam SDL 2024	450.0
16	8.07% Assam SDL 2025	1,000.0
17	8.12% Assam SDL 2025	1,500.0
18	8.06% Assam SDL 2025	950.0
19	8.43% Assam SDL 2026	950.0
20	8.55% Assam SDL 2026	900.0
21	8.63% Assam SDL 2026	350.0
22	7.23% Assam SDL 2026	500.0
23	7.42% Assam SDL 2026	500.0
24	6.97% Assam SDL 2026	412.8
25	7.10% Assam SDL 2026	1,000.0
26	7.22% Assam SDL 2026	677.2
27	7.55% Assam SDL 2027	700.0
28	7.15% Assam SDL 2027	300.0
29	7.29% Assam SDL 2027	530.0
30	7.30% Assam SDL 2027	500.0
31	7.26% Assam SDL 2027	531.6
32	7.30% Assam SDL 2027	418.4
33	7.61% Assam SDL 2027	600.0
34	7.67% Assam SDL 2027	600.0
35	7.73% Assam SDL 2027	567.3
36	8.08% Assam SDL 2028	500.0
37	8.20% Assam SDL 2028	500.0
38	8.05% Assam SDL 2028	500.0
39	8.29% Assam SDL 2028	500.0
40	8.36% Assam SDL 2028	500.0

Sr. No.	Particulars	Balance as at end-March 2019
41	8.29% Assam SDL 2028	512.8
42	7.97% Assam SDL 2028	1,000.0
43	7.97% Assam SDL 2028 Apr	500.0
44	8.54% Assam SDL 2028	500.0
45	8.42% Assam SDL 2028	500.0
46	8.41% Assam SDL 2028	500.0
47	8.42% Assam SDL 2028 Aug	500.0
48	8.54% Assam SDL 2028 Aug	500.0
49	8.75% Assam SDL 2028	400.0
50	8.45% Assam SDL 2029	500.0
<b>Total [A]</b>		<b>30,554.8</b>
<b>Compensation bonds</b>		
1	2.50% Assam State Acquisition of Zamindari Act 1951	0.1
<b>Total [B]</b>		<b>0.1</b>
<b>Total [A+B]</b>		<b>30,554.8</b>
<b>Loans not bearing interest</b>		
1	12.50% Assam SDL 2004	0.0
2	13.00% Assam 2007	0.0
3	8.89% Assam GS 2019	-
4	8.43% Assam GS 2019	-
<b>Total [C]</b>		<b>0.0</b>
<b>Total [A+B+C]</b>		<b>30,554.8</b>
<b>BIHAR</b>		
<b>Loans bearing interest</b>		
1	7.89% Bihar GS 2019	1,000.0
2	8.39% Bihar SDL 2029	2,300.0
3	8.25% Bihar GS 2019	600.0
4	8.35% Bihar GS 2019	607.2
5	8.53% Bihar GS 2020	1,000.0
6	8.55% Bihar GS 2021	1,000.0
7	8.38% Bihar GS 2021	600.0
8	8.89% Bihar GS 2021	1,000.0
9	8.80% Bihar GS 2021	719.0
10	8.72% Bihar GS 2022	1,281.0
11	8.99% Bihar GS 2022	500.0
12	9.03% Bihar GS 2022	500.0
13	9.16% Bihar GS 2022	750.0
14	8.89% Bihar SDL 2022	1,000.0
15	8.97% Bihar GS 2022	1,250.0
16	8.99% Bihar SDL 2022	1,000.0
17	8.68% Bihar SDL 2023	1,300.0
18	8.69% Bihar SDL 2023	500.0
19	8.62% Bihar SDL 2023	200.0
20	8.64% Bihar SDL 2023	1,100.0
21	9.39% Bihar SDL 2023	1,500.0
22	9.40% Bihar SDL 2023	1,000.0
23	9.52% Bihar SDL 2023	1,000.0
24	9.29% Bihar SDL 2024	1,000.0
25	9.64% Bihar SDL 2024	1,000.0
26	9.84% Bihar SDL 2024	1,000.0
27	8.73% Bihar SDL 2024	1,000.0
28	8.45% Bihar SDL 2024	1,000.0
29	8.17% Bihar SDL 2024	1,000.0
30	8.25% Bihar SDL 2024	1,500.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
31	8.15% Bihar SDL 2025	1,500.0
32	8.08% Bihar SDL 2025	1,500.0
33	8.06% Bihar SDL 2025	600.0
34	8.17% Bihar SDL 2025	2,000.0
35	7.99% Bihar SDL 2025	1,500.0
36	8.54% Bihar SDL 2026	2,500.0
37	8.82% Bihar SDL 2026	2,500.0
38	8.60% Bihar SDL 2026	3,000.0
39	6.89% Bihar SDL 2026	2,000.0
40	7.10% Bihar SDL 2026	2,000.0
41	7.29% Bihar SDL 2026	2,000.0
42	7.12% Bihar SDL 2027	2,000.0
43	7.20% Bihar SDL 2027	2,000.0
44	7.59% Bihar SDL 2027	3,000.0
45	7.78% Bihar SDL 2027	3,000.0
46	7.85% Bihar SDL 2027	1,700.0
47	7.74% Bihar SDL 2028	1,500.0
48	7.89% Bihar SDL 2028	1,500.0
49	7.86% Bihar SDL 2028	1,500.0
50	8.05% Bihar SDL 2028	1,500.0
51	8.36% Bihar SDL 2028	1,500.0
52	8.15% Bihar SDL 2028	2,500.0
53	8.27% Bihar SDL 2029	2,000.0
54	8.21% Bihar SDL 2029	2,000.0
55	8.20% Bihar SDL 2029	2,000.0
56	8.18% Bihar SDL 2029	2,000.0
57	8.36% Bihar SDL 2029	2,000.0
58	8.44% Bihar SDL 2029	2,000.0
59	8.49% Bihar GS 2019	792.8
<b>Total [A]</b>		<b>84,800.0</b>
<b>Special bonds</b>		
1	8.53% Bihar UDAY Bond 2022	155.5
2	7.70% Bihar UDAY Bond 2031	77.7
3	8.45% Bihar UDAY Bond 2023	155.5
4	7.55% Bihar UDAY Bond 2023	77.7
5	8.50% Bihar UDAY Bond 2024	155.5
6	7.59% Bihar UDAY Bond 2024	77.7
7	8.50% Bihar UDAY Bond 2025	155.5
8	7.55% Bihar UDAY Bond 2025	77.7
9	8.22% Bihar UDAY Bond 2026	155.5
10	7.42% Bihar UDAY Bond 2026	77.7
11	8.45% Bihar UDAY Bond 2027	155.5
12	7.68% Bihar UDAY Bond 2027	77.7
13	8.65% Bihar UDAY Bond 2028	155.5
14	7.68% Bihar UDAY Bond 2028	77.7
15	8.48% Bihar UDAY Bond 2029	155.5
16	7.58% Bihar UDAY Bond 2029	77.7
17	8.62% Bihar UDAY Bond 2030	155.5
18	7.66% Bihar UDAY Bond 2030	77.7
19	8.72% Bihar UDAY Bond 2031	155.5
20	7.55% Bihar UDAY Bond 2022	77.7
<b>Total [B]</b>		<b>2,331.8</b>
<b>Total [A+B]</b>		<b>87,131.8</b>

Sr. No.	Particulars	Balance as at end-March 2019
<b>Compensation bonds</b>		
1	2.50% Bihar Bihar Zamindari Abolition Compensation Bond	18.9
<b>Total [C]</b>		<b>18.9</b>
<b>Total [A+B+C]</b>		<b>87,150.7</b>
<b>Loans not bearing interest (prior to reorganisation)</b>		
1	9.75% Bihar SDL 1998	0.0
2	9.00% Bihar SDL 1999	0.1
3	8.75% Bihar SDL 2000	0.0
4	11.00% Bihar SDL 2001	0.0
5	11.00% Bihar SDL 2002	0.0
6	13.50% Bihar SDL 2003	0.1
7	14.00% Bihar SDL 2005	0.0
8	13.00% Bihar SDL 2007	0.0
9	11.50% Bihar SDL 2009	0.0
10	11.50% Bihar SDL 2010	0.0
11	11.50% Bihar SDL 2011	0.0
12	12.00% Bihar SDL 2011	0.0
13	7.10% Bihar SDL 2019	-
14	8.78% Bihar SDL 2019	-
15	8.45% Bihar SDL 2019	-
<b>Total [D]</b>		<b>0.2</b>
<b>Total [A+B+C+D]</b>		<b>87,150.9</b>
<b>CHHATTISGARH</b>		
<b>Loans bearing interest</b>		
1	8.25% Chhattisgarh GS 2019	700.0
2	8.15% Chhattisgarh SDL 2028	750.0
3	7.64% Chhattisgarh SDL 2021	1,500.0
4	8.11% Chhattisgarh SDL 2021	500.0
5	8.07% Chhattisgarh SDL 2021	500.0
6	7.90% Chhattisgarh SDL 2021	500.0
7	7.48% Chhattisgarh SDL 2022	750.0
8	7.43% Chhattisgarh SDL 2022	750.0
9	7.94% Chhattisgarh SDL 2023	2,000.0
10	8.65% Chhattisgarh SDL 2023	1,500.0
11	7.57% Chhattisgarh SDL 2023	700.0
12	8.12% Chhattisgarh SDL 2023	800.0
13	8.02% Chhattisgarh SDL 2023	700.0
14	9.30% Chhattisgarh SDL 2023	800.0
15	9.60% Chhattisgarh SDL 2024	700.0
16	7.93% Chhattisgarh SDL 2024	1,000.0
17	7.68% Chhattisgarh SDL 2024	500.0
18	7.69% Chhattisgarh SDL 2024	500.0
19	9.22% Chhattisgarh SDL 2024	500.0
20	8.98% Chhattisgarh SDL 2024	250.0
21	9.03% Chhattisgarh SDL 2024	750.0
22	8.85% Chhattisgarh SDL 2024	700.0
23	8.08% Chhattisgarh SDL 2025	700.0
24	8.14% Chhattisgarh SDL 2025	1,000.0
25	8.18% Chhattisgarh SDL 2025	1,000.0
26	8.06% Chhattisgarh SDL 2025	800.0
27	8.02% Chhattisgarh SDL 2025	500.0
28	8.32% Chhattisgarh SDL 2025	700.0
29	8.19% Chhattisgarh SDL 2025	800.0
30	8.23% Chhattisgarh SDL 2025	1,500.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
31	8.32% Chhattisgarh SDL 2026	700.0
32	8.53% Chhattisgarh SDL 2026	700.0
33	8.04% Chhattisgarh SDL 2026	700.0
34	8.08% Chhattisgarh SDL 2026	450.0
35	7.22% Chhattisgarh SDL 2027	1,200.0
36	7.80% Chhattisgarh SDL 2027	1,600.0
37	7.88% Chhattisgarh SDL 2027	1,400.0
38	7.47% Chhattisgarh SDL 2027	2,000.0
39	7.68% Chhattisgarh SDL 2027	1,000.0
40	7.79% Chhattisgarh SDL 2028	1,000.0
41	8.11% Chhattisgarh SDL 2028	1,100.0
42	8.33% Chhattisgarh SDL 2028	500.0
43	8.41% Chhattisgarh SDL 2028	750.0
44	8.28% Chhattisgarh SDL 2028	500.0
45	8.13% Chhattisgarh SDL 2028	500.0
46	8.04% Chhattisgarh SDL 2020	1,000.0
<b>Total [A]</b>		<b>39,450.0</b>
<b>Special bonds</b>		
1	8.55% Chhattisgarh UDAY Bond 2022	87.0
2	8.48% Chhattisgarh UDAY Bond 2023	87.0
3	8.53% Chhattisgarh UDAY Bond 2024	87.0
4	8.50% Chhattisgarh UDAY Bond 2025	87.0
5	8.70% Chhattisgarh UDAY Bond 2031	87.0
6	8.64% Chhattisgarh UDAY Bond 2027	87.0
7	8.67% Chhattisgarh UDAY Bond 2028	87.0
8	8.46% Chhattisgarh UDAY Bond 2029	87.0
9	8.60% Chhattisgarh UDAY Bond 2030	87.0
10	8.27% Chhattisgarh UDAY Bond 2026	87.0
<b>Total [B]</b>		<b>870.1</b>
<b>Total [A+B]</b>		<b>40,320.1</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.1
<b>Total [C]</b>		<b>0.1</b>
<b>Total [A+B+C]</b>		<b>40,320.3</b>
<b>Loans not bearing interest (prior to reorganisation)</b>		
1	7.00% Madhya Pradesh SDL 1993	-
2	7.50% Madhya Pradesh SDL 1997	0.0
3	9.75% Madhya Pradesh SDL 1998	0.0
4	9.00% Madhya Pradesh SDL 1999	0.0
5	8.75% Madhya Pradesh SDL 2000	0.0
6	11.00% Madhya Pradesh SDL 2001	0.0
7	13.50% Madhya Pradesh SDL 2003	0.0
8	14.00% Madhya Pradesh SDL 2005	0.0
9	13.00% Madhya Pradesh SDL 2007	0.0
10	11.50% Madhya Pradesh SDL 2009	0.0
11	11.00% Madhya Pradesh SDL 2010	0.0
12	12.00% Madhya Pradesh SDL 2011	0.0
13	6.00% Madhya Pradesh SDL 2019	-
14	7.00% Madhya Pradesh SDL 2019	-
<b>Total [D]</b>		<b>0.0</b>
<b>Total [A+B+C+D]</b>		<b>40,320.3</b>
<b>GOA</b>		
<b>Loans bearing interest</b>		
1	7.83% Goa GS 2019	100.0

Sr. No.	Particulars	Balance as at end-March 2019
2	8.24% Goa GS 2019	200.0
3	8.14% Goa GS 2019	100.0
4	8.40% Goa GS 2019	100.0
5	8.51% Goa GS 2020	100.0
6	8.10% Goa GS 2020	100.0
7	8.37% Goa GS 2020	100.0
8	8.48% Goa GS 2020	100.0
9	8.65% Goa GS 2021	200.0
10	9.20% Goa GS 2021	130.0
11	9.19% Goa GS 2021	70.0
12	9.02% Goa GS 2021	100.0
13	9.23% Goa GS 2022	50.0
14	8.90% Goa GS 2022	150.0
15	8.87% Goa GS 2022	200.0
16	8.85% Goa SDL 2022	150.0
17	8.63% Goa SDL 2023	150.0
18	8.60% Goa SDL 2023	200.0
19	7.58% Goa SDL 2023	200.0
20	7.93% Goa SDL 2023	200.0
21	9.60% Goa SDL 2023	150.0
22	9.40% Goa SDL 2023	150.0
23	9.35% Goa SDL 2024	100.0
24	9.77% Goa SDL 2024	100.0
25	9.45% Goa SDL 2024	90.0
26	9.38% Goa SDL 2024	100.0
27	8.83% Goa SDL 2024	200.0
28	8.95% Goa SDL 2024	100.0
29	9.05% Goa SDL 2024	200.0
30	8.91% Goa SDL 2024	100.0
31	8.42% Goa SDL 2024	100.0
32	8.08% Goa SDL 2025	150.0
33	8.12% Goa SDL 2025	150.0
34	8.28% Goa SDL 2025	100.0
35	8.28% Goa SDL 2025	100.0
36	8.21% Goa SDL 2025	200.0
37	8.10% Goa SDL 2025	150.0
38	8.25% Goa SDL 2025	100.0
39	8.40% Goa SDL 2026	100.0
40	8.63% Goa SDL 2026	100.0
41	8.08% Goa SDL 2026	300.0
42	7.98% Goa SDL 2026	200.0
43	7.98% Goa SDL 2026	100.0
44	7.57% Goa SDL 2026	70.0
45	7.16% Goa SDL 2026	150.0
46	6.88% Goa SDL 2026	100.0
47	7.10% Goa SDL 2026	100.0
48	7.21% Goa SDL 2026	100.0
49	7.10% Goa SDL 2027	100.0
50	7.19% Goa SDL 2027	100.0
51	7.89% Goa SDL 2027	150.0
52	7.60% Goa SDL 2027	150.0
53	7.49% Goa SDL 2027	150.0
54	7.22% Goa SDL 2027	150.0
55	7.20% Goa SDL 2027	150.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
56	7.32% Goa SDL 2027	150.0
57	7.54% Goa SDL 2027	200.0
58	7.66% Goa SDL 2027	200.0
59	7.80% Goa SDL 2027	200.0
60	7.88% Goa SDL 2028	150.0
61	8.13% Goa SDL 2028	150.0
62	8.29% Goa SDL 2028	150.0
63	8.13% Goa SDL 2028	150.0
64	7.95% Goa SDL 2028	150.0
65	8.34% Goa SDL 2028	150.0
66	8.40% Goa SDL 2028	150.0
67	8.44% Goa SDL 2028	150.0
68	8.49% Goa SDL 2028	150.0
69	8.60% Goa SDL 2028	100.0
70	8.75% Goa SDL 2028	100.0
71	8.65% Goa SDL 2028	100.0
72	8.62% Goa SDL 2028	200.0
73	8.36% Goa SDL 2028	50.0
74	8.21% Goa SDL 2028	200.0
75	8.22% Goa SDL 2029	100.0
76	8.38% Goa SDL 2029	200.0
77	8.36% Goa SDL 2029	100.0
78	8.43% Goa SDL 2029	150.0
79	8.08% Goa SDL 2029	300.0
<b>Total [A]</b>		<b>11,010.0</b>
<b>Loans not bearing interest</b>		
1	11.50% Goa SDL 2008	0.0
2	7.24% Goa GS 2019	-
3	8.08% Goa GS 2019	-
<b>Total [B]</b>		<b>0.0</b>
<b>Total [A+B]</b>		<b>11,010.0</b>
<b>GUJARAT</b>		
<b>Loans bearing interest</b>		
1	9.23% Gujarat GS 2022	1,500.0
2	9.13% Gujarat GS 2022	1,500.0
3	9.12% Gujarat GS 2022	1,500.0
4	8.88% Gujarat GS 2022	1,500.0
5	8.83% Gujarat GS 2022	1,200.0
6	8.91% Gujarat GS 2022	1,200.0
7	8.84% Gujarat GS 2022	1,000.0
8	8.79% Gujarat GS 2022	1,000.0
9	7.21% Gujarat SDL 2022	1,000.0
10	6.68% Gujarat SDL 2022	1,300.0
11	8.89% Gujarat SDL 2022	1,000.0
12	8.58% Gujarat SDL 2023	1,500.0
13	8.68% Gujarat SDL 2023	1,000.0
14	8.24% Gujarat SDL 2023	1,000.0
15	7.77% Gujarat SDL 2023	2,000.0
16	9.59% Gujarat SDL 2023	1,015.8
17	8.45% Gujarat SDL 2023	500.0
18	9.50% Gujarat SDL 2023	1,000.0
19	9.65% Gujarat SDL 2023	583.9
20	9.22% Gujarat SDL 2023	469.2
21	9.39% Gujarat SDL 2023	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
22	9.37% Gujarat SDL 2023	3,000.0
23	9.37% Gujarat SDL 2024	1,560.0
24	9.53% Gujarat SDL 2024	1,223.8
25	9.75% Gujarat SDL 2024	1,200.0
26	9.01% Gujarat SDL 2024	3,000.0
27	8.94% Gujarat SDL 2024	1,000.0
28	8.84% Gujarat SDL 2024	1,000.0
29	8.42% Gujarat SDL 2024	1,000.0
30	8.43% Gujarat SDL 2024	1,000.0
31	8.25% Gujarat SDL 2024	1,000.0
32	8.14% Gujarat SDL 2025	1,500.0
33	8.05% Gujarat SDL 2025	1,300.0
34	8.07% Gujarat SDL 2025	1,560.0
35	8.05% Gujarat SDL 2025	1,560.0
36	8.07% Gujarat SDL 2025	1,000.0
37	8.05% Gujarat SDL 2025	1,560.0
38	8.20% Gujarat SDL 2025	1,200.0
39	8.29% Gujarat SDL 2025	1,000.0
40	8.23% Gujarat SDL 2025	1,300.0
41	8.15% Gujarat SDL 2025	1,000.0
42	7.96% Gujarat SDL 2025	1,300.0
43	8.12% Gujarat SDL 2025	1,300.0
44	8.15% Gujarat SDL 2025	1,000.0
45	8.20% Gujarat SDL 2025	1,300.0
46	8.27% Gujarat SDL 2026	2,000.0
47	8.46% Gujarat SDL 2026	1,300.0
48	8.00% Gujarat SDL 2026	1,820.0
49	7.96% Gujarat SDL 2026	1,000.0
50	7.98% Gujarat SDL 2026	1,300.0
51	7.98% Gujarat SDL 2026	1,300.0
52	8.05% Gujarat SDL 2026	1,000.0
53	7.83% Gujarat SDL 2026	1,300.0
54	7.69% Gujarat SDL 2026	1,000.0
55	7.60% Gujarat SDL 2026	1,300.0
56	7.56% Gujarat SDL 2026	1,300.0
57	7.05% Gujarat SDL 2026	1,300.0
58	7.24% Gujarat SDL 2026	1,300.0
59	7.14% Gujarat SDL 2027	1,300.0
60	7.19% Gujarat SDL 2027	1,300.0
61	7.59% Gujarat SDL 2027	1,300.0
62	7.71% Gujarat SDL 2027	1,300.0
63	7.63% Gujarat SDL 2027	1,300.0
64	7.52% Gujarat SDL 2027	1,300.0
65	7.20% Gujarat SDL 2027	1,300.0
66	7.25% Gujarat SDL 2027	1,300.0
67	7.17% Gujarat SDL 2027	1,300.0
68	7.21% Gujarat SDL 2027	1,300.0
69	7.25% Gujarat SDL 2027	1,300.0
70	7.62% Gujarat SDL 2027	1,300.0
71	7.64% Gujarat SDL 2027	1,000.0
72	7.75% Gujarat SDL 2027	1,000.0
73	7.69% Gujarat SDL 2027	1,300.0
74	7.80% Gujarat SDL 2027	1,000.0
75	7.75% Gujarat SDL 2028	1,300.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
76	7.90% Gujarat SDL 2028	1,000.0
77	8.05% Gujarat SDL 2028	1,000.0
78	8.19% Gujarat SDL 2028	1,000.0
79	8.05% Gujarat SDL 2028	1,000.0
80	8.23% Gujarat SDL 2028	1,000.0
81	8.35% Gujarat SDL 2028	1,000.0
82	8.39% Gujarat SDL 2028	1,000.0
83	8.26% Gujarat SDL 2028	1,000.0
84	7.77% Gujarat SDL 2028	2,000.0
85	7.95% Gujarat SDL 2028	1,000.0
86	8.25% Gujarat SDL 2028	1,000.0
87	8.16% Gujarat SDL 2028	1,000.0
88	8.47% Gujarat SDL 2028	1,000.0
89	8.79% Gujarat SDL 2028	1,000.0
90	8.70% Gujarat SDL 2028	1,000.0
91	8.65% Gujarat SDL 2028	533.4
92	8.60% Gujarat SDL 2028	1,300.0
93	8.61% Gujarat SDL 2028	454.4
94	8.58% Gujarat SDL 2028	1,300.0
95	8.57% Gujarat SDL 2028	1,408.3
96	8.53% Gujarat SDL 2028	1,300.0
97	8.50% Gujarat SDL 2028	1,000.0
98	8.32% Gujarat SDL 2028	1,300.0
99	8.17% Gujarat SDL 2028	1,274.7
100	8.08% Gujarat SDL 2028	1,300.0
101	8.25% Gujarat SDL 2029	1,300.0
102	8.27% Gujarat SDL 2029	1,300.0
103	8.16% Gujarat SDL 2029	1,300.0
104	8.30% Gujarat SDL 2029	1,300.0
105	8.28% Gujarat SDL 2029	1,300.0
106	8.28% Gujarat SDL 2029 Feb	1,300.0
107	8.38% Gujarat SDL 2029	1,300.0
108	8.35% Gujarat SDL 2029	2,000.0
109	8.30% Gujarat SDL 2029 Mar	1,300.0
110	8.14% Gujarat SDL 2029	2,500.0
111	8.05% Gujarat SDL 2029	2,400.0
112	8.26% Gujarat SDL 2031	2,000.0
113	7.83% Gujarat GS 2019	1,000.0
114	7.85% Gujarat GS 2019	1,500.0
115	8.21% Gujarat GS 2019	1,700.0
116	6.93% Gujarat SDL 2019	1,300.0
117	8.23% Gujarat GS 2019	1,500.0
118	8.27% Gujarat GS 2019	1,000.0
119	8.33% Gujarat GS 2020	1,500.0
120	8.31% Gujarat GS 2020	800.0
121	8.09% Gujarat GS 2020	1,207.5
122	8.15% Gujarat GS 2020	750.0
123	8.32% Gujarat GS 2020	1,000.0
124	8.38% Gujarat GS 2020	1,000.0
125	8.35% Gujarat GS 2020	1,000.0
126	8.51% Gujarat GS 2020	1,000.0
127	8.42% Gujarat GS 2020	1,000.0
128	8.40% Gujarat GS 2020	1,000.0
129	8.38% Gujarat GS 2021	500.0

Sr. No.	Particulars	Balance as at end-March 2019
130	8.52% Gujarat GS 2021	500.0
131	8.51% Gujarat GS 2021	1,000.0
132	8.46% Gujarat GS 2021	750.0
133	8.36% Gujarat GS 2021	792.5
134	8.68% Gujarat GS 2021	1,000.0
135	8.56% Gujarat GS 2021	1,000.0
136	8.59% Gujarat GS 2021	1,000.0
137	8.53% Gujarat GS 2021	1,000.0
138	8.59% Gujarat GS 2021	1,000.0
139	8.62% Gujarat GS 2021	1,000.0
140	8.65% Gujarat GS 2021	1,000.0
141	8.88% Gujarat GS 2021	1,000.0
142	7.03% Gujarat SDL 2021	1,000.0
143	9.23% Gujarat GS 2021	1,000.0
144	8.78% Gujarat GS 2021	1,500.0
145	8.69% Gujarat GS 2022	1,500.0
146	8.94% Gujarat GS 2022	1,500.0
147	8.99% Gujarat GS 2022	1,500.0
<b>Total [A]</b>		<b>1,79,323.2</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land Ceiling (Gujarat) Bonds	1.2
2	3.00% Bombay Tenure Abolition Compensation Bonds	0.7
3	4.50% Gujarat Agricultural Lands Ceiling Act, 1960	0.3
4	3.00% Gujarat Surviving Alienations Act, 1963 Compensa	0.2
<b>Total [B]</b>		<b>2.3</b>
<b>Total [A+B]</b>		<b>1,79,325.5</b>
<b>Loans not bearing interest</b>		
1	7.50% Gujarat SDL 1997	0.0
2	9.00% Gujarat SDL 1999	0.0
3	8.75% Gujarat 2000	0.0
4	11.00% Gujarat SDL 2001	0.1
5	11.00% Gujarat SDL 2002	0.0
6	13.50% Gujarat SDL 2003	0.0
7	12.50% Gujarat SDL 2004	0.0
8	14.00% Gujarat SDL 2005	0.1
9	13.85% Gujarat SDL 2006	0.0
10	13.05% Gujarat SDL 2007	0.1
11	12.30% Gujarat SDL 2007	0.0
12	11.50% Gujarat SDL 2008	0.0
13	12.25% Gujarat SDL 2009	0.1
14	11.50% Gujarat SDL 2009	0.0
15	11.50% Gujarat SDL 2010	0.0
16	11.50% Gujarat SDL 2011	0.0
17	9.45% Gujarat SDL 2011	0.1
18	6.05% Gujarat GS 2019	-
19	7.00% Gujarat GS 2019	-
20	7.45% Gujarat GS 2019	-
21	8.40% Gujarat GS 2019	-
<b>Total [C]</b>		<b>0.5</b>
<b>Total [A+B+C]</b>		<b>1,79,326.0</b>
<b>HARYANA</b>		
<b>Loans bearing interest</b>		
1	8.71% Haryana GS 2022	750.0
2	8.88% Haryana GS 2022	445.0



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
3	8.93% Haryana GS 2022	500.0
4	9.39% Haryana GS 2022	361.7
5	9.17% Haryana GS 2022	650.0
6	8.91% Haryana GS 2022	800.0
7	8.90% Haryana GS 2022	550.0
8	8.85% Haryana GS 2022	550.0
9	8.91% Haryana GS 2022	550.0
10	8.93% Haryana GS 2022	550.0
11	8.86% Haryana GS 2022	550.0
12	8.81% Haryana GS 2022	550.0
13	8.94% Haryana GS 2022	550.0
14	8.88% Haryana SDL 2022	550.0
15	8.64% Haryana SDL 2023	570.0
16	8.57% Haryana SDL 2023	570.0
17	8.66% Haryana SDL 2023	570.0
18	8.62% Haryana SDL 2023	770.0
19	8.60% Haryana SDL 2023	1,000.0
20	8.49% Haryana SDL 2023	663.0
21	7.59% Haryana SDL 2023	1,000.0
22	8.50% Haryana SDL 2023	307.0
23	9.05% Haryana SDL 2023	500.0
24	9.89% Haryana SDL 2023	1,000.0
25	9.72% Haryana SDL 2023	509.5
26	9.50% Haryana SDL 2023	477.0
27	9.81% Haryana SDL 2023	511.6
28	9.25% Haryana SDL 2023	470.0
29	9.25% Haryana SDL 2023	470.0
30	9.39% Haryana SDL 2023	800.0
31	9.48% Haryana SDL 2023	492.1
32	9.24% Haryana SDL 2024	1,056.0
33	9.51% Haryana SDL 2024	1,000.0
34	9.80% Haryana SDL 2024	1,000.0
35	9.71% Haryana SDL 2024	1,290.0
36	9.47% Haryana SDL 2024	400.0
37	9.07% Haryana SDL 2024	300.0
38	8.94% Haryana SDL 2024	700.0
39	9.00% Haryana SDL 2024	300.0
40	8.90% Haryana SDL 2024	1,000.0
41	8.72% Haryana SDL 2024	750.0
42	8.43% Haryana SDL 2024	500.0
43	8.27% Haryana SDL 2024	850.0
44	8.13% Haryana SDL 2025	600.0
45	8.08% Haryana SDL 2025	2,000.0
46	7.83% Haryana GS 2019	700.0
47	8.15% Haryana GS 2019	1,200.0
48	8.27% Haryana GS 2019	1,000.0
49	8.32% Haryana GS 2020	400.0
50	8.54% Haryana GS 2020	700.0
51	8.57% Haryana GS 2020	1,000.0
52	8.07% Haryana GS 2020	800.0
53	8.51% Haryana GS 2020	800.0
54	8.50% Haryana GS 2021	600.0
55	8.52% Haryana GS 2021	600.0
56	8.38% Haryana GS 2021	650.0

Sr. No.	Particulars	Balance as at end-March 2019
57	8.36% Haryana GS 2021	1,800.0
58	8.65% Haryana GS 2021	1,000.0
59	8.59% Haryana GS 2021	500.0
60	9.03% Haryana GS 2021	500.0
61	9.22% Haryana GS 2021	500.0
62	8.07% Haryana SDL 2025	750.0
63	8.05% Haryana SDL 2025	1,000.0
64	8.09% Haryana SDL 2025	1,350.0
65	8.04% Haryana SDL 2025	1,500.0
66	8.27% Haryana SDL 2025	1,000.0
67	8.15% Haryana SDL 2025	900.0
68	8.22% Haryana SDL 2025	1,000.0
69	8.30% Haryana SDL 2025	900.0
70	8.29% Haryana SDL 2025	1,000.0
71	8.29% Haryana SDL 2025	1,000.0
72	8.23% Haryana SDL 2025	1,000.0
73	8.16% Haryana SDL 2025	1,000.0
74	8.15% Haryana SDL 2025	800.0
75	8.27% Haryana SDL 2025	800.0
76	8.27% Haryana SDL 2025	1,100.0
77	8.38% Haryana SDL 2026	1,100.0
78	8.51% Haryana SDL 2026	2,500.0
79	7.98% Haryana SDL 2026	1,000.0
80	7.57% Haryana SDL 2026	1,000.0
81	7.35% Haryana SDL 2026	500.0
82	7.18% Haryana SDL 2026	1,200.0
83	7.14% Haryana SDL 2026	500.0
84	7.22% Haryana SDL 2026	1,500.0
85	7.39% Haryana SDL 2026	1,500.0
86	6.86% Haryana SDL 2026	2,000.0
87	7.28% Haryana SDL 2026	1,500.0
88	7.59% Haryana SDL 2027	1,000.0
89	7.80% Haryana SDL 2027	1,000.0
90	7.89% Haryana SDL 2027	1,000.0
91	7.64% Haryana SDL 2027	2,100.0
92	7.53% Haryana SDL 2027	1,500.0
93	7.26% Haryana SDL 2027	1,500.0
94	7.29% Haryana SDL 2027	1,500.0
95	7.32% Haryana SDL 2027	500.0
96	7.41% Haryana SDL 2027	1,200.0
97	7.57% Haryana SDL 2027	500.0
98	7.64% Haryana SDL 2027	750.0
99	7.70% Haryana SDL 2027	1,000.0
100	7.68% Haryana SDL 2027	1,000.0
101	7.86% Haryana SDL 2027	1,500.0
102	8.20% Haryana SDL 2028	794.0
103	8.20% Haryana SDL 2028	800.0
104	8.25% Haryana SDL 2028	500.0
105	8.45% Haryana SDL 2028	950.0
106	8.29% Haryana SDL 2028	720.0
107	8.14% Haryana SDL 2028	1,925.5
108	7.80% Haryana SDL 2028	525.0
109	8.57% Haryana SDL 2028	3,500.0
110	8.41% Haryana SDL 2028	2,000.0



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
111	8.62% Haryana SDL 2028	1,500.0
112	8.44% Haryana SDL 2034	2,000.0
113	8.12% Haryana SDL 2036	740.0
114	8.60% Haryana SDL 2038	1,500.0
115	8.58% Haryana SDL 2038	3,000.0
116	8.25% Haryana SDL 2039	1,500.0
117	8.43% Haryana SDL 2039	2,000.0
118	8.42% Haryana SDL 2039	2,500.0
<b>Total [A]</b>		<b>1,14,987.3</b>
<b>Special bonds</b>		
1	8.21% Haryana UDAY Bond 2022	3,460.0
2	8.06% Haryana UDAY Bond 2026	155.0
3	8.14% Haryana UDAY Bond 2022	60.0
4	8.06% Haryana UDAY Bond 2022	155.0
5	8.21% Haryana UDAY Bond 2023	3,460.0
6	8.18% Haryana UDAY Bond 2023	1,515.0
7	8.14% Haryana UDAY Bond 2023	60.0
8	8.06% Haryana UDAY Bond 2023	155.0
9	8.21% Haryana UDAY Bond 2024	3,460.0
10	8.18% Haryana UDAY Bond 2024	1,515.0
11	8.14% Haryana UDAY Bond 2024	60.0
12	8.06% Haryana UDAY Bond 2024	155.0
13	8.21% Haryana UDAY Bond 2025	3,460.0
14	8.18% Haryana UDAY Bond 2025	1,515.0
15	8.14% Haryana UDAY Bond 2025	60.0
16	8.06% Haryana UDAY Bond 2025	155.0
17	8.21% Haryana UDAY Bond 2026	3,460.0
18	8.18% Haryana UDAY Bond 2026	1,515.0
19	8.14% Haryana UDAY Bond 2026	60.0
20	8.18% Haryana UDAY Bond 2022	1,515.0
<b>Total [B]</b>		<b>25,950.0</b>
<b>Total [A+B]</b>		<b>1,40,937.3</b>
<b>Loans not bearing interest</b>		
1	7.50% Haryana SDL 1997	0.0
2	9.75% Haryana SDL 1998	0.0
3	14.00% Haryana SDL 2005	0.0
4	12.30% Haryana SDL 2007	0.0
5	7.27% Haryana GS 2019	-
6	7.80% Haryana GS 2019	-
<b>Total [C]</b>		<b>0.0</b>
<b>Total [A+B+C]</b>		<b>1,40,937.4</b>
<b>HIMACHAL PRADESH</b>		
<b>Loans bearing interest</b>		
1	8.26% Himachal Pradesh GS 2019	900.0
2	7.49% Himachal Pradesh 2032	700.0
3	8.25% Himachal Pradesh GS 2020	200.0
4	8.52% Himachal Pradesh GS 2020	300.0
5	8.38% Himachal Pradesh GS 2020	620.0
6	8.18% Himachal Pradesh SDL 2020	800.0
7	8.14% Himachal Pradesh SDL 2021	300.0
8	8.52% Himachal Pradesh GS 2021	180.0
9	7.78% Himachal Pradesh SDL 2021	500.0
10	8.42% Himachal Pradesh GS 2021	465.0
11	8.85% Himachal Pradesh GS 2021	100.0

Sr. No.	Particulars	Balance as at end-March 2019
12	9.20% Himachal Pradesh GS 2021	205.0
13	8.83% Himachal Pradesh GS 2021	200.0
14	8.60% Himachal Pradesh GS 2022	250.0
15	8.73% Himachal Pradesh GS 2022	360.0
16	7.52% Himachal Pradesh SDL 2022	300.0
17	8.94% Himachal Pradesh GS 2022	410.0
18	7.79% Himachal Pradesh SDL 2022	300.0
19	8.87% Himachal Pradesh GS 2022	430.0
20	8.91% Himachal Pradesh GS 2022	430.0
21	8.92% Himachal Pradesh GS 2022	300.0
22	8.91% Himachal Pradesh GS 2022	200.0
23	7.55% Himachal Pradesh SDL 2023	210.0
24	8.24% Himachal Pradesh SDL 2023	250.0
25	7.62% Himachal Pradesh SDL 2023	600.0
26	9.39% Himachal Pradesh SDL 2023	102.1
27	9.75% Himachal Pradesh SDL 2023	175.0
28	9.32% Himachal Pradesh SDL 2023	300.0
29	9.38% Himachal Pradesh SDL 2024	200.0
30	9.50% Himachal Pradesh SDL 2024	300.0
31	9.63% Himachal Pradesh SDL 2024	550.0
32	9.23% Himachal Pradesh SDL 2024	200.0
33	8.98% Himachal Pradesh SDL 2024	200.0
34	8.96% Himachal Pradesh SDL 2024	150.0
35	9.00% Himachal Pradesh SDL 2024	150.0
36	8.87% Himachal Pradesh SDL 2024	400.0
37	8.45% Himachal Pradesh SDL 2024	200.0
38	8.26% Himachal Pradesh SDL 2024	100.0
39	8.13% Himachal Pradesh SDL 2025	300.0
40	8.08% Himachal Pradesh SDL 2025	95.0
41	8.07% Himachal Pradesh SDL 2025	650.0
42	8.25% Himachal Pradesh SDL 2025	500.0
43	8.16% Himachal Pradesh SDL 2025	200.0
44	7.95% Himachal Pradesh SDL 2025	500.0
45	8.17% Himachal Pradesh SDL 2025	300.0
46	7.17% Himachal Pradesh SDL 2026	700.0
47	7.39% Himachal Pradesh SDL 2026	300.0
48	7.25% Himachal Pradesh SDL 2027	1,000.0
49	7.91% Himachal Pradesh SDL 2027	700.0
50	7.62% Himachal Pradesh SDL 2027	700.0
51	7.54% Himachal Pradesh SDL 2027	500.0
52	7.27% Himachal Pradesh SDL 2027	500.0
53	7.30% Himachal Pradesh SDL 2027	800.0
54	7.53% Himachal Pradesh SDL 2027	300.0
55	7.68% Himachal Pradesh SDL 2027	500.0
56	7.88% Himachal Pradesh SDL 2028	500.0
57	8.77% Himachal Pradesh SDL 2028	500.0
58	8.56% Himachal Pradesh SDL 2028	500.0
59	8.30% Himachal Pradesh SDL 2029	500.0
60	8.43% Himachal Pradesh SDL 2029	500.0
61	8.22% Himachal Pradesh GS 2020	100.0
<b>Total [A]</b>		<b>23,682.1</b>
<b>Special bonds</b>		
1	7.77% Himachal Pradesh UDAY Bond 2027	50.0
2	7.81% Himachal Pradesh UDAY Bond 2027	10.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
3	8.18% Himachal Pradesh UDAY Bond 2028	10.0
4	8.12% Himachal Pradesh UDAY Bond 2028	10.0
5	8.19% Himachal Pradesh UDAY Bond 2028	129.1
6	8.14% Himachal Pradesh UDAY Bond 2028	50.0
7	7.99% Himachal Pradesh UDAY Bond 2029	90.0
8	7.94% Himachal Pradesh UDAY Bond 2029	10.0
9	8.00% Himachal Pradesh UDAY Bond 2029	10.0
10	8.01% Himachal Pradesh UDAY Bond 2029	129.1
11	7.96% Himachal Pradesh UDAY Bond 2029	50.0
12	7.87% Himachal Pradesh UDAY Bond 2030	10.0
13	7.89% Himachal Pradesh UDAY Bond 2030	50.0
14	7.93% Himachal Pradesh UDAY Bond 2030	10.0
15	7.94% Himachal Pradesh UDAY Bond 2030	129.1
16	7.92% Himachal Pradesh UDAY Bond 2030	90.0
17	7.99% Himachal Pradesh UDAY Bond 2031	10.0
18	8.05% Himachal Pradesh UDAY Bond 2031	10.0
19	8.06% Himachal Pradesh UDAY Bond 2031	129.1
20	8.04% Himachal Pradesh UDAY Bond 2031	90.0
21	8.01% Himachal Pradesh UDAY Bond 2031	50.0
22	7.92% Himachal Pradesh UDAY Bond 2032	10.0
23	7.94% Himachal Pradesh UDAY Bond 2032	50.0
24	7.97% Himachal Pradesh UDAY Bond 2032	90.0
25	7.99% Himachal Pradesh UDAY Bond 2032	129.1
26	7.98% Himachal Pradesh UDAY Bond 2032	10.0
27	7.56% Himachal Pradesh UDAY Bond 2023	129.1
28	7.49% Himachal Pradesh UDAY Bond 2023	10.0
29	7.55% Himachal Pradesh UDAY Bond 2023	10.0
30	7.54% Himachal Pradesh UDAY Bond 2023	90.0
31	7.51% Himachal Pradesh UDAY Bond 2023	50.0
32	7.77% Himachal Pradesh UDAY Bond 2024	90.0
33	7.78% Himachal Pradesh UDAY Bond 2024	10.0
34	7.79% Himachal Pradesh UDAY Bond 2024	129.1
35	7.72% Himachal Pradesh UDAY Bond 2024	10.0
36	7.74% Himachal Pradesh UDAY Bond 2024	50.0
37	7.87% Himachal Pradesh UDAY Bond 2025	10.0
38	7.89% Himachal Pradesh UDAY Bond 2025	50.0
39	7.94% Himachal Pradesh UDAY Bond 2025	129.1
40	7.92% Himachal Pradesh UDAY Bond 2025	90.0
41	7.93% Himachal Pradesh UDAY Bond 2025	10.0
42	7.68% Himachal Pradesh UDAY Bond 2026	129.1
43	7.61% Himachal Pradesh UDAY Bond 2026	10.0
44	7.67% Himachal Pradesh UDAY Bond 2026	10.0
45	7.66% Himachal Pradesh UDAY Bond 2026	90.0
46	7.63% Himachal Pradesh UDAY Bond 2026	50.0
47	7.82% Himachal Pradesh UDAY Bond 2027	129.1
48	7.80% Himachal Pradesh UDAY Bond 2027	90.0
49	7.75% Himachal Pradesh UDAY Bond 2027	10.0
50	8.17% Himachal Pradesh UDAY Bond 2028	90.0
<b>Total [B]</b>		<b>2,890.5</b>
<b>Total [A+B]</b>		<b>26,572.6</b>
<b>Loans not bearing interest</b>		
1	11.00% Himachal Pradesh SDL 2001	0.0
2	14.00% Himachal Pradesh SDL 2005	0.0
3	10.35% Himachal Pradesh SDL 2011	0.0

Sr. No.	Particulars	Balance as at end-March 2019
4	12.00% Himachal Pradesh SDL 2011	0.0
5	6.10% Himachal Pradesh GS 2019	-
6	7.09% Himachal Pradesh GS 2019	-
7	7.24% Himachal Pradesh GS 2019	-
8	7.40% Himachal Pradesh GS 2019	-
9	8.40% Himachal Pradesh GS 2019	-
10	8.43% Himachal Pradesh GS 2019	-
<b>Total [C]</b>		<b>0.1</b>
<b>Total [A+B+C]</b>		<b>26,572.7</b>
<b>JAMMU AND KASHMIR</b>		
<b>Loans bearing interest</b>		
1	7.30% Jammu and Kashmir GS 2019	538.9
2	8.58% Jammu and Kashmir GS 2020	543.0
3	8.40% Jammu and Kashmir GS 2020	27.0
4	8.42% Jammu and Kashmir GS 2020	500.0
5	8.26% Jammu and Kashmir GS 2020	500.0
6	8.42% Jammu and Kashmir GS 2020	500.0
7	8.42% Jammu and Kashmir GS 2021	479.1
8	8.55% Jammu and Kashmir GS 2021	750.0
9	8.48% Jammu and Kashmir GS 2021	550.0
10	8.40% Jammu and Kashmir GS 2021	29.4
11	8.61% Jammu and Kashmir GS 2021	700.0
12	9.33% Jammu and Kashmir GS 2021	175.0
13	9.06% Jammu and Kashmir GS 2021	500.0
14	8.83% Jammu and Kashmir GS 2021	200.0
15	9.01% Jammu and Kashmir GS 2022	200.0
16	9.49% Jammu and Kashmir GS 2022	1,200.0
17	8.89% Jammu and Kashmir GS 2022	500.0
18	9.00% Jammu and Kashmir SDL 2022	600.0
19	8.66% Jammu and Kashmir SDL 2023	500.0
20	8.74% Jammu and Kashmir SDL 2023	550.0
21	8.27% Jammu and Kashmir SDL 2023	200.0
22	7.60% Jammu and Kashmir SDL 2023	200.0
23	7.83% Jammu and Kashmir SDL 2023	300.0
24	8.80% Jammu and Kashmir SDL 2023	500.0
25	9.38% Jammu and Kashmir SDL 2023	300.0
26	9.25% Jammu and Kashmir SDL 2024	400.0
27	9.46% Jammu and Kashmir SDL 2024	180.0
28	9.40% Jammu and Kashmir SDL 2024	300.0
29	9.18% Jammu and Kashmir SDL 2024	150.0
30	8.99% Jammu and Kashmir SDL 2024	150.0
31	8.96% Jammu and Kashmir SDL 2024	300.0
32	8.89% Jammu and Kashmir SDL 2024	300.0
33	8.06% Jammu and Kashmir SDL 2025	200.0
34	8.18% Jammu and Kashmir SDL 2025	500.0
35	8.30% Jammu and Kashmir SDL 2025	500.0
36	8.28% Jammu and Kashmir SDL 2025	450.0
37	8.17% Jammu and Kashmir SDL 2025	300.0
38	8.26% Jammu and Kashmir SDL 2025	150.0
39	8.63% Jammu and Kashmir SDL 2026	350.0
40	8.05% Jammu and Kashmir SDL 2026	500.0
41	7.69% Jammu and Kashmir SDL 2026	300.0
42	7.57% Jammu and Kashmir SDL 2026	400.0
43	7.18% Jammu and Kashmir SDL 2026	300.0
44	6.97% Jammu and Kashmir SDL 2026	345.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
45	7.10% Jammu and Kashmir SDL 2026	55.0
46	7.58% Jammu and Kashmir SDL 2027	500.0
47	8.05% Jammu and Kashmir SDL 2027	390.0
48	7.59% Jammu and Kashmir SDL 2027	600.0
49	7.50% Jammu and Kashmir SDL 2027	300.0
50	7.20% Jammu and Kashmir SDL 2027	300.0
51	7.34% Jammu and Kashmir SDL 2027	600.0
52	7.27% Jammu and Kashmir SDL 2027	600.0
53	7.44% Jammu and Kashmir SDL 2027	300.0
54	7.42% Jammu and Kashmir SDL 2027	300.0
55	7.56% Jammu and Kashmir SDL 2027	400.0
56	7.75% Jammu and Kashmir SDL 2027	500.0
57	8.00% Jammu and Kashmir SDL 2028	800.0
58	8.10% Jammu and Kashmir SDL 2028	500.0
59	8.34% Jammu and Kashmir SDL 2028	600.0
60	8.33% Jammu and Kashmir SDL 2028	400.0
61	8.26% Jammu and Kashmir SDL 2028	600.0
62	8.34% Jammu and Kashmir SDL 2028	600.0
63	8.61% Jammu and Kashmir SDL 2028	500.0
64	8.59% Jammu and Kashmir SDL 2028	700.0
65	8.52% Jammu and Kashmir SDL 2028	300.0
66	8.75% Jammu and Kashmir SDL 2028	300.0
67	8.86% Jammu and Kashmir SDL 2028	324.6
68	8.59% Jammu and Kashmir SDL 2028	475.4
69	8.56% Jammu and Kashmir SDL 2028	400.0
70	8.20% Jammu and Kashmir SDL 2029	800.0
71	8.38% Jammu and Kashmir SDL 2029	800.0
72	8.37% Jammu and Kashmir SDL 2029	584.0
73	8.44% Jammu and Kashmir SDL 2029	300.0
	<b>Total [A]</b>	<b>30,946.4</b>
	<b>Special bonds</b>	
1	8.53% Jammu and Kashmir UDAY Bond 2022	214.0
2	7.49% Jammu and Kashmir UDAY Bond 2031	139.8
3	8.45% Jammu and Kashmir UDAY Bond 2023	214.0
4	7.18% Jammu and Kashmir UDAY Bond 2023	139.8
5	8.50% Jammu and Kashmir UDAY Bond 2024	214.0
6	7.28% Jammu and Kashmir UDAY Bond 2024	139.8
7	8.50% Jammu and Kashmir UDAY Bond 2025	214.0
8	7.23% Jammu and Kashmir UDAY Bond 2025	139.8
9	8.22% Jammu and Kashmir UDAY Bond 2026	214.0
10	7.14% Jammu and Kashmir UDAY Bond 2026	139.8
11	8.45% Jammu and Kashmir UDAY Bond 2027	214.0
12	7.44% Jammu and Kashmir UDAY Bond 2027	139.8
13	8.65% Jammu and Kashmir UDAY Bond 2028	214.0
14	7.44% Jammu and Kashmir UDAY Bond 2028	139.8
15	8.48% Jammu and Kashmir UDAY Bond 2029	214.0
16	7.29% Jammu and Kashmir UDAY Bond 2029	139.8
17	8.62% Jammu and Kashmir UDAY Bond 2030	214.0
18	7.40% Jammu and Kashmir UDAY Bond 2030	139.8
19	8.72% Jammu and Kashmir UDAY Bond 2031	214.0
20	7.07% Jammu and Kashmir UDAY Bond 2022	139.8
	<b>Total [B]</b>	<b>3,537.6</b>
	<b>Total [A+B]</b>	<b>34,484.0</b>

Sr. No.	Particulars	Balance as at end-March 2019
	<b>Loans not bearing interest</b>	
1	9.00% Jammu and Kashmir SDL 1999	0.2
2	11.00% Jammu and Kashmir SDL 2002	0.0
3	14.00% Jammu and Kashmir SDL 2005	0.0
4	7.98% Jammu and Kashmir GS 2019	-
5	8.47% Jammu and Kashmir GS 2019	-
6	8.34% Jammu and Kashmir GS 2019	-
	<b>Total [C]</b>	<b>0.2</b>
	<b>Total [A+B+C]</b>	<b>34,484.2</b>
	<b>JHARKHAND</b>	
	<b>Loans bearing interest</b>	
1	7.54% Jharkhand GS 2019	517.5
2	8.08% Jharkhand SDL 2033	500.0
3	8.37% Jharkhand GS 2019	599.9
4	8.19% Jharkhand GS 2019	252.2
5	8.28% Jharkhand GS 2020	500.0
6	8.52% Jharkhand GS 2021	500.0
7	9.05% Jharkhand GS 2021	500.0
8	9.32% Jharkhand GS 2022	254.1
9	8.90% Jharkhand GS 2022	200.0
10	8.93% Jharkhand GS 2022	300.0
11	8.81% Jharkhand GS 2022	500.0
12	9.00% Jharkhand SDL 2022	500.0
13	8.66% Jharkhand SDL 2023	1,000.0
14	8.64% Jharkhand SDL 2023	800.0
15	8.62% Jharkhand SDL 2023	300.0
16	8.55% Jharkhand SDL 2023	300.0
17	9.15% Jharkhand SDL 2023	300.0
18	9.75% Jharkhand SDL 2023	200.0
19	9.36% Jharkhand SDL 2024	500.0
20	9.69% Jharkhand SDL 2024	450.0
21	9.67% Jharkhand SDL 2024	700.0
22	9.69% Jharkhand SDL 2024	500.0
23	8.27% Jharkhand SDL 2024	750.0
24	8.16% Jharkhand SDL 2025	1,500.0
25	8.08% Jharkhand SDL 2025	1,200.0
26	8.10% Jharkhand SDL 2025	1,000.0
27	8.05% Jharkhand SDL 2025	500.0
28	8.30% Jharkhand SDL 2025	1,000.0
29	7.98% Jharkhand SDL 2025	500.0
30	8.17% Jharkhand SDL 2025	500.0
31	8.17% Jharkhand SDL 2025	500.0
32	8.25% Jharkhand SDL 2025	500.0
33	8.42% Jharkhand SDL 2026	500.0
34	8.82% Jharkhand SDL 2026	1,850.0
35	7.25% Jharkhand SDL 2026	1,000.0
36	7.40% Jharkhand SDL 2026	500.0
37	6.90% Jharkhand SDL 2026	1,000.0
38	7.21% Jharkhand SDL 2027	1,000.0
39	7.80% Jharkhand SDL 2027	657.5
40	7.94% Jharkhand SDL 2027	893.0
41	7.59% Jharkhand SDL 2027	103.5
42	7.27% Jharkhand SDL 2027	1,000.0
43	8.51% Jharkhand SDL 2028	500.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
44	8.84% Jharkhand SDL 2028	500.0
45	8.40% Jharkhand SDL 2028	500.0
46	8.35% Jharkhand SDL 2028	500.0
47	8.36% Jharkhand SDL 2029	1,000.0
48	8.31% Jharkhand SDL 2029	1,000.0
49	8.44% Jharkhand SDL 2029	500.0
50	8.43% Jharkhand SDL 2029	1,009.0
51	7.43% Jharkhand SDL 2032	509.7
52	7.49% Jharkhand SDL 2032	1,000.0
53	7.62% Jharkhand SDL 2032	1,000.0
54	7.67% Jharkhand SDL 2032	500.0
55	7.68% Jharkhand SDL 2032	500.0
56	7.79% Jharkhand SDL 2032	490.0
57	7.90% Jharkhand SDL 2033	500.0
58	8.01% Jharkhand GS 2019	474.4
<b>Total [A]</b>		<b>37,110.7</b>
<b>Special bonds</b>		
1	8.53% Jharkhand UDAY Bond 2022	555.3
2	8.45% Jharkhand UDAY Bond 2023	555.3
3	8.50% Jharkhand UDAY Bond 2024	555.3
4	8.50% Jharkhand UDAY Bond 2025	555.3
5	8.72% Jharkhand UDAY Bond 2031	555.3
6	8.45% Jharkhand UDAY Bond 2027	555.3
7	8.65% Jharkhand UDAY Bond 2028	555.3
8	8.48% Jharkhand UDAY Bond 2029	555.3
9	8.62% Jharkhand UDAY Bond 2030	555.3
10	8.22% Jharkhand UDAY Bond 2026	555.3
<b>Total [B]</b>		<b>5,553.4</b>
<b>Total [A+B]</b>		<b>42,664.1</b>
<b>Compensation bonds</b>		
1	2.50% Bihar Zamindari Abolition Compensation Bonds	6.4
<b>Total [C]</b>		<b>6.4</b>
<b>Total [A+B+C]</b>		<b>42,670.4</b>
<b>Loans not bearing interest</b>		
1	6.10% Jharkhand GS 2019	-
2	7.44% Jharkhand GS 2019	-
3	8.75% Jharkhand GS 2019	-
4	8.47% Jharkhand GS 2019	-
<b>Total [D]</b>		<b>-</b>
<b>Total [A+B+C+D]</b>		<b>42,670.4</b>
<b>KARNATAKA</b>		
<b>Loans bearing interest</b>		
1	7.15% Karnataka SDL 2027	2,000.0
2	7.20% Karnataka SDL 2027	1,500.0
3	7.59% Karnataka SDL 2027	2,000.0
4	7.75% Karnataka SDL 2027	2,686.0
5	7.86% Karnataka SDL 2027	2,686.0
6	7.59% Karnataka SDL 2027	2,135.0
7	7.38% Karnataka SDL 2027	1,500.0
8	7.51% Karnataka SDL 2027	1,000.0
9	7.55% Karnataka SDL 2027	1,000.0
10	7.62% Karnataka SDL 2027	1,500.0
11	7.64% Karnataka SDL 2027	1,000.0
12	7.70% Karnataka SDL 2027	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
13	7.54% Karnataka SDL 2027	1,500.0
14	7.65% Karnataka SDL 2027	2,000.0
15	7.65% Karnataka SDL 2027	1,500.0
16	7.76% Karnataka SDL 2027	1,500.0
17	7.69% Karnataka SDL 2027	2,000.0
18	7.82% Karnataka SDL 2027	1,598.0
19	7.79% Karnataka SDL 2028	2,000.0
20	8.00% Karnataka SDL 2028	1,000.0
21	8.03% Karnataka SDL 2028	2,000.0
22	8.52% Karnataka SDL 2028	2,000.0
23	8.08% Karnataka SDL 2028	3,000.0
24	8.28% Karnataka SDL 2029	2,000.0
25	8.17% Karnataka SDL 2029	1,000.0
26	8.19% Karnataka SDL 2029	2,000.0
27	8.32% Karnataka SDL 2029	2,000.0
28	8.30% Karnataka SDL 2029	1,500.0
29	8.34% Karnataka SDL 2029	1,000.0
30	8.32% Karnataka SDL 2029 Mar	2,000.0
31	8.16% Karnataka SDL 2029	1,500.0
32	8.06% Karnataka SDL 2029	1,500.0
33	8.22% Karnataka SDL 2031	2,000.0
34	8.73% Karnataka SDL 2033	2,000.0
35	7.76% Karnataka GS 2019	1,000.0
36	7.95% Karnataka GS 2019	1,000.0
37	8.25% Karnataka GS 2019	750.0
38	8.05% Karnataka GS 2019	2,000.0
39	8.52% Karnataka GS 2020	1,250.0
40	8.13% Karnataka SDL 2020	2,000.0
41	8.42% Karnataka GS 2020	1,000.0
42	7.88% Karnataka SDL 2020	1,600.0
43	8.43% Karnataka GS 2020	1,000.0
44	7.48% Karnataka SDL 2020	1,500.0
45	9.19% Karnataka GS 2021	1,500.0
46	8.69% Karnataka GS 2022	1,250.0
47	8.65% Karnataka GS 2022	1,250.0
48	8.69% Karnataka GS 2022	1,500.0
49	8.74% Karnataka GS 2022	500.0
50	8.92% Karnataka GS 2022	1,500.0
51	8.48% Karnataka SDL 2022	2,000.0
52	8.38% Karnataka SDL 2022	1,500.0
53	8.31% Karnataka SDL 2022	2,000.0
54	7.97% Karnataka SDL 2022	1,500.0
55	8.90% Karnataka SDL 2022	1,000.0
56	8.62% Karnataka SDL 2023	1,000.0
57	8.65% Karnataka SDL 2023	1,000.0
58	9.39% Karnataka SDL 2023	1,102.3
59	9.65% Karnataka SDL 2023	1,000.0
60	9.54% Karnataka SDL 2023	1,500.0
61	9.39% Karnataka SDL 2023	2,000.0
62	9.39% Karnataka SDL 2023	3,000.0
63	9.50% Karnataka SDL 2023	1,200.0
64	9.25% Karnataka SDL 2024	2,000.0
65	9.41% Karnataka SDL 2024	2,000.0
66	9.55% Karnataka SDL 2024	1,195.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
67	9.14% Karnataka SDL 2024	1,500.0
68	9.01% Karnataka SDL 2024	1,000.0
69	8.97% Karnataka SDL 2024	2,000.0
70	9.04% Karnataka SDL 2024	2,000.0
71	8.73% Karnataka SDL 2024	2,000.0
72	8.45% Karnataka SDL 2024	2,500.0
73	8.24% Karnataka SDL 2024	2,500.0
74	8.06% Karnataka SDL 2025	1,000.0
75	8.06% Karnataka SDL 2025	1,500.0
76	8.05% Karnataka SDL 2025	1,500.0
77	8.08% Karnataka SDL 2025	1,000.0
78	7.98% Karnataka SDL 2025	2,000.0
79	7.99% Karnataka SDL 2025	1,000.0
80	8.59% Karnataka SDL 2025	2,000.0
81	8.14% Karnataka SDL 2025	2,000.0
82	8.16% Karnataka SDL 2025	2,000.0
83	8.22% Karnataka SDL 2025	2,187.5
84	8.27% Karnataka SDL 2025	2,000.0
85	8.27% Karnataka SDL 2026	1,500.0
86	8.38% Karnataka SDL 2026	1,500.0
87	8.67% Karnataka SDL 2026	2,000.0
88	8.28% Karnataka SDL 2026	2,000.0
89	7.14% Karnataka SDL 2026	2,000.0
90	7.22% Karnataka SDL 2026	2,000.0
91	7.37% Karnataka SDL 2026	2,000.0
92	6.83% Karnataka SDL 2026	2,000.0
93	7.08% Karnataka SDL 2026	3,500.0
94	7.27% Karnataka SDL 2026	3,500.0
	<b>Total [A]</b>	<b>1,57,889.8</b>
	<b>Compensation bonds</b>	
1	3.00% Bombay Land Tenure Abolition Acts.(Mysore) Compe	0.3
2	2.75% Mysore Inams Abolition Compensation Bonds.	0.0
3	5.00% Urban Land Ceiling Karnataka Bonds, 1976	0.1
	<b>Total [B]</b>	<b>0.4</b>
	<b>Total [A+B]</b>	<b>1,57,890.2</b>
	<b>Loans not bearing interest</b>	
1	7.50% Karnataka SDL 1997	0.0
2	9.75% Karnataka SDL 1998	-
3	9.00% Karnataka SDL 1999	0.0
4	11.00% Karnataka SDL 2001	0.0
5	11.00% Karnataka SDL 2002	0.0
6	14.00% Karnataka SDL 2005	0.0
7	13.05% Karnataka SDL 2007	0.0
8	11.50% Karnataka SDL 2008	0.0
9	12.50% Karnataka SDL 2008	0.0
10	11.50% Karnataka SDL 2010	0.0
11	6.70% Karnataka GS 2019	-
12	7.76% Karnataka GS 2019	-
13	8.49% Karnataka GS 2019	-
	<b>Total [C]</b>	<b>0.1</b>
	<b>Total [A+B+C]</b>	<b>1,57,890.3</b>
	<b>KERALA</b>	
	<b>Loans bearing interest</b>	
1	7.83% Kerala GS 2019	600.0

Sr. No.	Particulars	Balance as at end-March 2019
2	8.13% Kerala GS 2019	1,350.0
3	8.12% Kerala GS 2019	850.0
4	8.05% Kerala GS 2019	676.0
5	8.35% Kerala GS 2019	500.0
6	8.56% Kerala GS 2020	1,480.0
7	8.43% Kerala GS 2020	1,000.0
8	8.34% Kerala GS 2020	1,500.0
9	8.50% Kerala GS 2021	1,000.0
10	8.51% Kerala GS 2021	1,000.0
11	8.36% Kerala GS 2021	1,000.0
12	8.60% Kerala GS 2021	1,000.0
13	8.62% Kerala GS 2021	1,000.0
14	8.85% Kerala GS 2021	500.0
15	9.06% Kerala GS 2021	500.0
16	9.03% Kerala GS 2021	800.0
17	8.80% Kerala GS 2021	1,200.0
18	8.70% Kerala GS 2022	1,380.0
19	8.69% Kerala GS 2022	500.0
20	8.75% Kerala GS 2022	900.0
21	8.97% Kerala GS 2022	450.0
22	9.25% Kerala GS 2022	650.0
23	9.14% Kerala GS 2022	1,000.0
24	9.15% Kerala GS 2022	1,000.0
25	8.85% Kerala GS 2022	1,000.0
26	8.92% Kerala GS 2022	2,000.0
27	8.80% Kerala GS 2022	1,000.0
28	8.93% Kerala GS 2022	1,000.0
29	8.93% Kerala SDL 2022	850.0
30	8.65% Kerala SDL 2023	1,000.0
31	8.60% Kerala SDL 2023	1,500.0
32	8.63% Kerala SDL 2023	1,233.0
33	8.25% Kerala SDL 2023	1,000.0
34	8.10% Kerala SDL 2023	500.0
35	7.58% Kerala SDL 2023	500.0
36	7.77% Kerala SDL 2023	1,000.0
37	7.98% Kerala SDL 2023	500.0
38	9.49% Kerala SDL 2023	1,600.0
39	9.72% Kerala SDL 2023	1,100.0
40	9.25% Kerala SDL 2023	750.0
41	9.28% Kerala SDL 2023	500.0
42	9.32% Kerala SDL 2023	500.0
43	9.37% Kerala SDL 2023	750.0
44	9.35% Kerala SDL 2023	500.0
45	9.48% Kerala SDL 2023	500.0
46	9.41% Kerala SDL 2024	1,000.0
47	9.48% Kerala SDL 2024	500.0
48	9.75% Kerala SDL 2024	1,000.0
49	9.46% Kerala SDL 2024	600.0
50	9.64% Kerala SDL 2024	1,000.0
51	9.37% Kerala SDL 2024	1,000.0
52	9.19% Kerala SDL 2024	1,200.0
53	8.99% Kerala SDL 2024	500.0
54	8.97% Kerala SDL 2024	1,000.0



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
55	9.03% Kerala SDL 2024	700.0
56	9.07% Kerala SDL 2024	1,000.0
57	9.00% Kerala SDL 2024	500.0
58	8.86% Kerala SDL 2024	1,000.0
59	8.72% Kerala SDL 2024	500.0
60	8.44% Kerala SDL 2024	1,000.0
61	8.24% Kerala SDL 2024	300.0
62	8.14% Kerala SDL 2025	1,500.0
63	8.06% Kerala SDL 2025	1,000.0
64	8.09% Kerala SDL 2025	1,000.0
65	8.07% Kerala SDL 2025	1,500.0
66	8.05% Kerala SDL 2025	500.0
67	8.24% Kerala SDL 2025	1,000.0
68	8.24% Kerala SDL 2025	400.0
69	8.18% Kerala SDL 2025	300.0
70	8.29% Kerala SDL 2025	1,500.0
71	8.27% Kerala SDL 2025	2,000.0
72	8.31% Kerala SDL 2025	500.0
73	7.99% Kerala SDL 2025	1,500.0
74	8.16% Kerala SDL 2025	500.0
75	8.17% Kerala SDL 2025	750.0
76	8.18% Kerala SDL 2025	500.0
77	8.24% Kerala SDL 2025	550.0
78	8.42% Kerala SDL 2026	750.0
79	8.49% Kerala SDL 2026	750.0
80	8.69% Kerala SDL 2026	1,000.0
81	8.53% Kerala SDL 2026	500.0
82	8.08% Kerala SDL 2026	500.0
83	7.98% Kerala SDL 2026	500.0
84	7.96% Kerala SDL 2026	500.0
85	7.98% Kerala SDL 2026	1,800.0
86	8.07% Kerala SDL 2026	1,000.0
87	7.98% Kerala SDL 2026	500.0
88	7.69% Kerala SDL 2026	500.0
89	7.61% Kerala SDL 2026	1,500.0
90	7.59% Kerala SDL 2026	2,300.0
91	7.15% Kerala SDL 2026	750.0
92	7.38% Kerala SDL 2026	1,000.0
93	6.85% Kerala SDL 2026	1,500.0
94	7.29% Kerala SDL 2026	1,050.0
95	7.15% Kerala SDL 2027	1,500.0
96	7.77% Kerala SDL 2027	1,500.0
97	7.80% Kerala SDL 2027	1,400.0
98	7.64% Kerala SDL 2027	2,000.0
99	7.55% Kerala SDL 2027	1,000.0
100	7.20% Kerala SDL 2027	500.0
101	7.22% Kerala SDL 2027	500.0
102	7.25% Kerala SDL 2027	500.0
103	7.19% Kerala SDL 2027	1,000.0
104	7.75% Kerala SDL 2028	1,000.0
105	8.20% Kerala SDL 2028	1,500.0
106	8.27% Kerala SDL 2028	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
107	8.37% Kerala SDL 2028	1,000.0
108	8.13% Kerala SDL 2028	1,000.0
109	8.00% Kerala SDL 2028	3,500.0
110	8.33% Kerala SDL 2028	1,000.0
111	8.41% Kerala SDL 2028	1,000.0
112	8.44% Kerala SDL 2028	1,000.0
113	8.41% Kerala SDL 2028 Aug	1,000.0
114	8.50% Kerala SDL 2028	500.0
115	8.54% Kerala SDL 2028	1,500.0
116	8.38% Kerala SDL 2028	800.0
117	8.19% Kerala SDL 2028	1,000.0
118	8.35% Kerala SDL 2029	1,000.0
119	8.31% Kerala SDL 2029	700.0
120	8.35% Kerala SDL 2029 Mar	500.0
121	8.32% Kerala SDL 2030	1,000.0
122	8.48% Kerala SDL 2030	2,500.0
123	7.48% Kerala SDL 2032	4,500.0
124	7.83% Kerala SDL 2033	1,000.0
125	8.54% Kerala SDL 2033	1,500.0
126	8.40% Kerala SDL 2034	1,000.0
127	7.24% Kerala SDL 2037	4,000.0
<b>Total [A]</b>		<b>1,29,719.0</b>
<b>Compensation bonds</b>		
1	4.50% Kerala Land Reforms Bonds	0.8
2	4.00% Jenmikaram Jenmikaram Payment (Abolition) Bonds	0.0
3	4.25% Kerala House Sites Bonds	0.0
4	4.50% Kerala House Sites Bonds	0.0
<b>Total [B]</b>		<b>0.9</b>
<b>Total [A+B]</b>		<b>1,29,719.9</b>
<b>Loans not bearing interest</b>		
1	13.50% Kerala SDL 2003	0.0
2	12.50% Kerala SDL 2004	0.0
3	14.00% Kerala SDL 2005	0.0
4	12.30% Kerala SDL 2007	0.0
5	11.50% Kerala SDL 2008	0.0
6	6.10% Kerala GS 2019	-
7	7.45% Kerala GS 2019	-
8	8.45% Kerala GS 2019	-
9	8.27% Kerala GS 2019	-
<b>Total [C]</b>		<b>0.0</b>
<b>Total [A+B+C]</b>		<b>1,29,719.9</b>
<b>MADHYA PRADESH</b>		
<b>Loans bearing interest</b>		
1	8.31% Madhya Pradesh GS 2019	1,560.0
2	8.32% Madhya Pradesh GS 2019	1,560.0
3	8.32% Madhya Pradesh GS 2020	1,553.0
4	8.54% Madhya Pradesh GS 2020	1,148.0
5	8.44% Madhya Pradesh GS 2020	2,000.0
6	8.39% Madhya Pradesh GS 2021	1,000.0
7	8.48% Madhya Pradesh GS 2021	700.0
8	8.36% Madhya Pradesh GS 2021	2,500.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
9	7.13% Madhya Pradesh SDL 2021	600.0
10	9.05% Madhya Pradesh GS 2021	2,000.0
11	8.73% Madhya Pradesh GS 2022	2,500.0
12	8.99% Madhya Pradesh GS 2022	1,500.0
13	7.18% Madhya Pradesh SDL 2022	600.0
14	8.92% Madhya Pradesh GS 2022	2,000.0
15	8.60% Madhya Pradesh SDL 2023	1,000.0
16	8.64% Madhya Pradesh SDL 2023	2,000.0
17	8.63% Madhya Pradesh SDL 2023	1,500.0
18	9.53% Madhya Pradesh SDL 2023	1,000.0
19	9.68% Madhya Pradesh SDL 2023	1,500.0
20	9.29% Madhya Pradesh SDL 2023	1,000.0
21	9.30% Madhya Pradesh SDL 2023	500.0
22	9.29% Madhya Pradesh SDL 2024	1,000.0
23	9.40% Madhya Pradesh SDL 2024	1,000.0
24	9.11% Madhya Pradesh 2024	1,000.0
25	8.98% Madhya Pradesh SDL 2024	350.0
26	8.99% Madhya Pradesh SDL 2024	1,200.0
27	8.95% Madhya Pradesh SDL 2024	1,000.0
28	8.95% Madhya Pradesh SDL 2024	1,050.0
29	8.84% Madhya Pradesh SDL 2024	1,000.0
30	8.45% Madhya Pradesh SDL 2024	750.0
31	8.24% Madhya Pradesh SDL 2024	750.0
32	8.10% Madhya Pradesh SDL 2025	1,000.0
33	8.08% Madhya Pradesh SDL 2025	1,000.0
34	8.09% Madhya Pradesh SDL 2025	1,200.0
35	8.25% Madhya Pradesh SDL 2025	1,000.0
36	8.36% Madhya Pradesh SDL 2025	1,500.0
37	8.27% Madhya Pradesh SDL 2025	1,500.0
38	8.25% Madhya Pradesh SDL 2025	1,000.0
39	8.16% Madhya Pradesh SDL 2025	1,000.0
40	8.15% Madhya Pradesh SDL 2025	3,500.0
41	8.27% Madhya Pradesh SDL 2025	1,500.0
42	8.30% Madhya Pradesh SDL 2026	1,500.0
43	8.39% Madhya Pradesh SDL 2026	1,000.0
44	8.76% Madhya Pradesh SDL 2026	1,200.0
45	7.62% Madhya Pradesh SDL 2026	1,500.0
46	7.57% Madhya Pradesh SDL 2026	1,000.0
47	7.38% Madhya Pradesh SDL 2026	1,500.0
48	7.16% Madhya Pradesh SDL 2026	1,000.0
49	7.15% Madhya Pradesh SDL 2026	2,000.0
50	7.23% Madhya Pradesh SDL 2026	2,000.0
51	7.40% Madhya Pradesh SDL 2026	1,500.0
52	7.19% Madhya Pradesh SDL 2027	1,000.0
53	7.60% Madhya Pradesh SDL 2027	2,600.0
54	7.76% Madhya Pradesh SDL 2027	2,000.0
55	7.22% Madhya Pradesh SDL 2027	2,000.0
56	7.28% Madhya Pradesh SDL 2027	1,000.0
57	7.35% Madhya Pradesh SDL 2027	2,000.0
58	7.46% Madhya Pradesh 2027	2,000.0
59	7.55% Madhya Pradesh SDL 2027	2,000.0

Sr. No.	Particulars	Balance as at end-March 2019
60	7.65% Madhya Pradesh SDL 2027	2,000.0
61	7.88% Madhya Pradesh SDL 2028	2,000.0
62	8.05% Madhya Pradesh SDL 2028	2,000.0
63	8.05% Madhya Pradesh SDL 2028	2,000.0
64	8.33% Madhya Pradesh SDL 2028	1,000.0
65	8.55% Madhya Pradesh SDL 2028	1,000.0
66	8.42% Madhya Pradesh SDL 2028	1,000.0
67	8.37% Madhya Pradesh SDL 2028	2,800.0
68	8.64% Madhya Pradesh SDL 2033	1,371.0
69	8.63% Madhya Pradesh SDL 2038	825.0
70	8.52% Madhya Pradesh SDL 2043	1,000.0
<b>Total [A]</b>		<b>98,817.0</b>
<b>Special bonds</b>		
1	7.68% Madhya Pradesh UDAY Bond 2023	736.0
2	7.92% Madhya Pradesh UDAY Bond 2024	736.0
3	8.03% Madhya Pradesh UDAY Bond 2025	736.0
4	7.69% Madhya Pradesh UDAY Bond 2026	736.0
5	7.93% Madhya Pradesh UDAY Bond 2032	736.0
6	8.25% Madhya Pradesh UDAY Bond 2028	736.0
7	8.05% Madhya Pradesh UDAY Bond 2029	736.0
8	8.02% Madhya Pradesh UDAY Bond 2030	736.0
9	8.06% Madhya Pradesh UDAY Bond 2031	736.0
10	7.91% Madhya Pradesh UDAY Bond 2027	736.0
<b>Total [B]</b>		<b>7,360.0</b>
<b>Total [A+B]</b>		<b>1,06,177.0</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.4
<b>Total [C]</b>		<b>0.4</b>
<b>Total [A+B+C]</b>		<b>1,06,177.4</b>
<b>Loans not bearing interest</b>		
1	7.00% Madhya Pradesh SDL 1993	-
2	7.50% Madhya Pradesh SDL 1997	0.0
3	9.75% Madhya Pradesh SDL 1998	0.0
4	9.00% Madhya Pradesh SDL 1999	0.0
5	8.75% Madhya Pradesh SDL 2000	0.0
6	11.00% Madhya Pradesh SDL 2001	0.0
7	13.50% Madhya Pradesh SDL 2003	0.0
8	14.00% Madhya Pradesh SDL 2005	0.0
9	13.00% Madhya Pradesh SDL 2007	0.0
10	11.50% Madhya Pradesh SDL 2009	0.0
11	11.00% Madhya Pradesh SDL 2010	0.0
12	12.00% Madhya Pradesh SDL 2011	0.1
13	6.00% Madhya Pradesh GS 2019	-
14	7.00% Madhya Pradesh GS 2019	-
15	7.77% Madhya Pradesh GS 2019	-
16	8.40% Madhya Pradesh GS 2019	-
<b>Total</b>		<b>0.2</b>
<b>Loans not bearing interest (prior to reorganisation)</b>		
1	7.00% Madhya Pradesh SDL 1993	-
2	7.50% Madhya Pradesh SDL 1997	0.0
3	9.75% Madhya Pradesh SDL 1998	0.0
4	9.00% Madhya Pradesh SDL 1999	0.0



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
5	8.75% Madhya Pradesh SDL 2000	0.0
6	11.00% Madhya Pradesh SDL 2001	0.0
7	13.50% Madhya Pradesh SDL 2003	0.0
8	14.00% Madhya Pradesh SDL 2005	0.0
9	13.00% Madhya Pradesh SDL 2007	0.0
10	11.50% Madhya Pradesh SDL 2009	0.0
11	11.00% Madhya Pradesh SDL 2010	0.0
12	12.00% Madhya Pradesh SDL 2011	0.0
13	6.00% Madhya Pradesh SDL 2019	-
14	7.00% Madhya Pradesh SDL 2019	-
15	7.77% Madhya Pradesh SDL 2019	-
16	8.40% Madhya Pradesh SDL 2019	-
<b>Total</b>		<b>0.1</b>
<b>Total [D]</b>		<b>0.3</b>
<b>Total [A+B+C+D+E]</b>		<b>1,06,177.7</b>
<b>MAHARASHTRA</b>		
<b>Loans bearing interest</b>		
1	7.85% Maharashtra GS 2019	3,000.0
2	7.99% Maharashtra GS 2019	2,000.0
3	8.30% Maharashtra GS 2019	1,250.0
4	8.14% Maharashtra GS 2019	2,000.0
5	8.27% Maharashtra GS 2019	1,750.0
6	8.30% Maharashtra GS 2020	1,000.0
7	8.34% Maharashtra GS 2020	1,500.0
8	8.48% Maharashtra GS 2020	1,000.0
9	8.53% Maharashtra GS 2020	1,000.0
10	8.38% Maharashtra GS 2020	1,000.0
11	8.09% Maharashtra GS 2020	877.4
12	8.15% Maharashtra GS 2020	1,000.0
13	8.42% Maharashtra GS 2020	845.8
14	8.39% Maharashtra GS 2020	2,000.0
15	6.81% Maharashtra SDL 2020 Oct	1,050.0
16	8.53% Maharashtra GS 2020	1,276.8
17	6.81% Maharashtra SDL 2020 Nov	5,150.3
18	8.54% Maharashtra GS 2021	1,875.0
19	8.50% Maharashtra GS 2021	1,500.0
20	8.51% Maharashtra GS 2021	970.7
21	8.46% Maharashtra GS 2021	1,154.3
22	7.62% Maharashtra SDL 2021	700.0
23	7.55% Maharashtra SDL 2021	578.3
24	8.60% Maharashtra GS 2021	2,000.0
25	8.56% Maharashtra GS 2021	1,500.0
26	8.60% Maharashtra GS 2021	1,500.0
27	8.66% Maharashtra GS 2021	1,500.0
28	8.89% Maharashtra GS 2021	1,500.0
29	9.09% Maharashtra GS 2021	2,000.0
30	8.79% Maharashtra GS 2021	2,000.0
31	8.72% Maharashtra GS 2022	2,000.0
32	6.92% Maharashtra SDL 2022	2,000.0
33	8.66% Maharashtra GS 2022	2,000.0
34	8.76% Maharashtra GS 2022	2,500.0
35	8.95% Maharashtra GS 2022	2,500.0
36	7.42% Maharashtra SDL 2022	2,500.0

Sr. No.	Particulars	Balance as at end-March 2019
37	8.85% Maharashtra GS 2022	1,800.0
38	6.93% Maharashtra SDL 2022	1,000.0
39	6.94% Maharashtra SDL 2022	700.0
40	8.91% Maharashtra GS 2022	1,200.0
41	8.90% Maharashtra GS 2022	2,000.0
42	7.02% Maharashtra SDL 2022	985.0
43	8.85% Maharashtra GS 2022	1,000.0
44	8.84% Maharashtra GS 2022	1,000.0
45	8.90% Maharashtra GS 2022	1,000.0
46	8.90% Maharashtra SDL 2022	1,562.5
47	8.63% Maharashtra SDL 2023	937.5
48	8.67% Maharashtra SDL 2023	1,500.0
49	8.62% Maharashtra SDL 2023	1,875.0
50	8.62% Maharashtra SDL 2023	2,200.0
51	8.54% Maharashtra SDL 2023	1,425.0
52	7.95% Maharashtra SDL 2023	2,500.0
53	9.60% Maharashtra SDL 2023	1,320.9
54	9.56% Maharashtra SDL 2023	564.7
55	9.51% Maharashtra SDL 2023	1,820.0
56	9.79% Maharashtra SDL 2023	1,213.8
57	9.25% Maharashtra SDL 2023	1,252.0
58	9.33% Maharashtra SDL 2023	2,000.0
59	9.36% Maharashtra SDL 2023	1,500.0
60	9.39% Maharashtra SDL 2023	1,360.0
61	9.37% Maharashtra SDL 2023	1,500.0
62	7.40% Maharashtra SDL 2023	745.0
63	9.50% Maharashtra SDL 2023	1,365.0
64	9.35% Maharashtra SDL 2024	1,530.6
65	9.24% Maharashtra SDL 2024	1,500.0
66	9.35% Maharashtra SDL 2024	1,256.0
67	7.89% Maharashtra SDL 2024	500.0
68	9.63% Maharashtra SDL 2024	1,834.4
69	9.38% Maharashtra SDL 2024	1,100.0
70	9.22% Maharashtra SDL 2024	1,100.0
71	9.11% Maharashtra SDL 2024	1,100.0
72	8.83% Maharashtra SDL 2024	1,100.0
73	8.99% Maharashtra SDL 2024	1,100.0
74	8.96% Maharashtra SDL 2024	1,200.0
75	8.94% Maharashtra SDL 2024	1,000.0
76	9.02% Maharashtra SDL 2024	1,200.0
77	8.98% Maharashtra SDL 2024	1,200.0
78	9.01% Maharashtra SDL 2024	1,200.0
79	8.90% Maharashtra SDL 2024	800.0
80	8.84% Maharashtra SDL 2024	1,200.0
81	8.72% Maharashtra SDL 2024	1,200.0
82	8.43% Maharashtra SDL 2024	1,200.0
83	8.44% Maharashtra SDL 2024	1,500.0
84	8.16% Maharashtra SDL 2024	1,500.0
85	8.24% Maharashtra SDL 2024	1,600.0
86	8.13% Maharashtra SDL 2025	1,600.0
87	8.05% Maharashtra SDL 2025	800.0
88	8.06% Maharashtra SDL 2025	1,200.0
89	8.04% Maharashtra SDL 2025	1,183.0
90	8.25% Maharashtra SDL 2025	2,000.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
91	8.14% Maharashtra SDL 2025	1,500.0
92	8.25% Maharashtra SDL 2025	1,500.0
93	8.32% Maharashtra SDL 2025	1,500.0
94	8.28% Maharashtra SDL 2025	1,500.0
95	8.26% Maharashtra SDL 2025	1,500.0
96	8.29% Maharashtra SDL 2025	1,500.0
97	8.23% Maharashtra SDL 2025	1,500.0
98	8.16% Maharashtra SDL 2025	1,500.0
99	7.96% Maharashtra SDL 2025	1,500.0
100	7.99% Maharashtra SDL 2025	1,500.0
101	8.12% Maharashtra SDL 2025	2,000.0
102	8.15% Maharashtra SDL 2025	2,000.0
103	8.21% Maharashtra SDL 2025	2,000.0
104	8.26% Maharashtra SDL 2025	2,000.0
105	8.25% Maharashtra SDL 2026	1,000.0
106	8.36% Maharashtra SDL 2026	1,500.0
107	8.47% Maharashtra SDL 2026	1,500.0
108	8.67% Maharashtra SDL 2026	1,500.0
109	8.51% Maharashtra SDL 2026	2,000.0
110	8.08% Maharashtra SDL 2026	2,500.0
111	7.96% Maharashtra SDL 2026	2,500.0
112	7.84% Maharashtra SDL 2026	2,500.0
113	7.69% Maharashtra SDL 2026	2,500.0
114	7.58% Maharashtra SDL 2026	2,500.0
115	7.37% Maharashtra SDL 2026	2,500.0
116	7.16% Maharashtra SDL 2026	2,500.0
117	7.15% Maharashtra SDL 2026	2,500.0
118	7.22% Maharashtra SDL 2026	3,000.0
119	7.39% Maharashtra SDL 2026	5,000.0
120	6.82% Maharashtra SDL 2026	2,000.0
121	7.25% Maharashtra SDL 2026	2,500.0
122	7.51% Maharashtra SDL 2027	2,000.0
123	7.20% Maharashtra SDL 2027	9,998.0
124	7.33% Maharashtra SDL 2027	3,800.0
125	8.56% Maharashtra SDL 2028	1,001.4
126	8.42% Maharashtra SDL 2028	2,000.0
127	8.08% Maharashtra SDL 2028	7,500.0
128	8.26% Maharashtra SDL 2029	2,500.0
129	7.18% Maharashtra SDL 2029	14,161.0
130	7.18% Maharashtra SDL 2032	3,000.0
131	7.25% Maharashtra SDL 2032	2,500.0
132	7.18% Maharashtra SDL 2032 Jun	9,000.0
<b>Total [A]</b>		<b>2,51,469.2</b>
<b>Special bonds</b>		
1	7.38% Maharashtra UDAY Bond 2022	2,959.8
2	7.33% Maharashtra UDAY Bond 2022	2,000.0
<b>Total [B]</b>		<b>4,959.8</b>
<b>Total [A+B]</b>		<b>2,56,429.0</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land Ceiling (Maharashtra) Bonds	0.4
2	3.00% Maharashtra Revenue Patels (Abolition of Office)	0.0
3	3.00% Bombay Land Tenure Abolition Acts(Bombay) Compe	0.1
4	3.00% Hyderabad (Abolition of cash grants) Act, 1952 C	0.0
5	4.00% Bombay City (Inami & Special Tenure) Abolition	0.0

Sr. No.	Particulars	Balance as at end-March 2019
6	3.00% Bombay Land Tenure Abolition Acts (Maharashtra)	0.0
7	3.00% Maharashtra Agricultural Lands (Ceiling of Hold	1.8
8	3.00% Maharashtra Agricultural Lands (Ceiling of Hold	0.2
9	3.00% The Saranjams of Feduatory Jahagirdars of Kolha	0.0
<b>Total [C]</b>		<b>2.5</b>
<b>Total [A+B+C]</b>		<b>2,56,431.5</b>
<b>Loans not bearing interest</b>		
1	9.75% Maharashtra SDL 1998	-
2	9.00% Maharashtra SDL 1999	0.1
3	8.75% Maharashtra SDL 2000	0.1
4	11.00% Maharashtra SDL 2001	0.0
5	11.00% Maharashtra SDL 2002	0.0
6	13.50% Maharashtra SDL 2003	0.0
7	12.50% Maharashtra SDL 2004	0.0
8	14.00% Maharashtra SDL 2005	0.0
9	13.85% Maharashtra SDL 2006	0.0
10	13.75% Maharashtra SDL 2007	0.1
11	13.05% Maharashtra SDL 2007	0.0
12	13.00% Maharashtra SDL 2007	0.0
13	12.15% Maharashtra SDL 2008	0.2
14	11.50% Maharashtra SDL 2008	0.1
15	12.50% Maharashtra SDL 2008	0.0
16	11.50% Maharashtra SDL 2009	0.0
17	11.50% Maharashtra SDL 2010	0.0
18	12.00% Maharashtra SDL 2010	0.0
19	11.50% Maharashtra SDL 2011	0.0
20	12.00% Maharashtra SDL 2011	0.0
21	6.73% Maharashtra GS 2019	-
22	7.50% Maharashtra GS 2019	-
23	7.83% Maharashtra GS 2019	-
24	8.46% Maharashtra GS 2019	-
25	8.30% Maharashtra GS 2019	-
<b>Total [D]</b>		<b>0.8</b>
<b>Total [A+B+C+D]</b>		<b>2,56,432.3</b>
<b>MANIPUR</b>		
<b>Loans bearing interest</b>		
1	8.18% Manipur GS 2019	188.8
2	8.09% Manipur SDL 2029	120.0
3	8.55% Manipur GS 2021	150.0
4	8.47% Manipur GS 2021	31.1
5	8.40% Manipur GS 2021	77.0
6	8.65% Manipur GS 2021	100.0
7	9.04% Manipur GS 2021	50.0
8	8.80% Manipur GS 2022	75.0
9	8.85% Manipur GS 2022	60.0
10	8.95% Manipur GS 2022	90.0
11	8.92% Manipur GS 2022	50.0
12	9.75% Manipur SDL 2023	100.0
13	9.50% Manipur SDL 2023	100.0
14	9.46% Manipur SDL 2024	150.0
15	8.85% Manipur SDL 2024	60.0
16	8.91% Manipur SDL 2024	200.0
17	8.09% Manipur SDL 2025	100.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
18	8.06% Manipur SDL 2025	103.0
19	8.07% Manipur SDL 2025	200.0
20	8.29% Manipur SDL 2025	75.0
21	8.32% Manipur SDL 2025	75.0
22	8.10% Manipur SDL 2025	75.0
23	8.25% Manipur SDL 2025	75.0
24	8.63% Manipur SDL 2026	100.0
25	7.96% Manipur SDL 2026	50.0
26	7.69% Manipur SDL 2026	100.0
27	7.57% Manipur SDL 2026	100.0
28	7.48% Manipur SDL 2026	50.0
29	7.09% Manipur SDL 2026	100.0
30	7.22% Manipur SDL 2026	60.0
31	7.35% Manipur SDL 2026	90.0
32	7.57% Manipur SDL 2027	80.0
33	7.15% Manipur SDL 2027	300.0
34	8.02% Manipur SDL 2028	150.0
35	8.02% Manipur SDL 2028	75.0
36	7.80% Manipur SDL 2028	350.0
37	8.62% Manipur SDL 2028	50.0
38	8.09% Manipur SDL 2028	100.0
39	8.38% Manipur SDL 2029	200.0
40	8.43% Manipur SDL 2029	150.0
41	8.49% Manipur GS 2020	314.0
<b>Total [A]</b>		<b>4,723.9</b>
<b>Loans not bearing interest</b>		
1	7.09% Manipur GS 2019	-
<b>Total [B]</b>		<b>-</b>
<b>Total [A+B]</b>		<b>4,723.9</b>
<b>MEGHALAYA</b>		
<b>Loans bearing interest</b>		
1	7.80% Meghalaya GS 2019	50.0
2	8.09% Meghalaya SDL 2029	122.0
3	8.24% Meghalaya GS 2019	123.5
4	8.27% Meghalaya GS 2020	50.0
5	8.39% Meghalaya GS 2020	50.0
6	8.43% Meghalaya GS 2020	100.0
7	8.37% Meghalaya GS 2020	40.0
8	8.65% Meghalaya GS 2021	100.0
9	9.04% Meghalaya GS 2021	60.0
10	9.22% Meghalaya GS 2021	50.0
11	8.58% Meghalaya GS 2022	50.0
12	8.60% Meghalaya GS 2022	50.0
13	8.92% Meghalaya GS 2022	50.0
14	8.95% Meghalaya GS 2022	50.0
15	8.94% Meghalaya SDL 2022	100.0
16	8.94% Meghalaya GS 2022	50.0
17	8.58% Meghalaya SDL 2023	80.0
18	8.54% Meghalaya SDL 2023	55.0
19	8.50% Meghalaya SDL 2023	100.0
20	9.75% Meghalaya SDL 2023	60.0
21	9.35% Meghalaya SDL 2023	100.0
22	9.47% Meghalaya SDL 2024	80.0
23	9.00% Meghalaya SDL 2024	80.0

Sr. No.	Particulars	Balance as at end-March 2019
24	9.02% Meghalaya SDL 2024	80.0
25	8.19% Meghalaya SDL 2024	100.0
26	8.14% Meghalaya SDL 2025	100.0
27	8.08% Meghalaya SDL 2025	75.0
28	8.06% Meghalaya SDL 2025	50.0
29	8.09% Meghalaya SDL 2025	60.0
30	8.07% Meghalaya SDL 2025	100.0
31	8.22% Meghalaya SDL 2025	70.0
32	8.31% Meghalaya SDL 2025	50.0
33	8.28% Meghalaya SDL 2025	100.0
34	7.96% Meghalaya SDL 2025	60.0
35	8.10% Meghalaya SDL 2025	100.0
36	8.19% Meghalaya SDL 2025	50.0
37	8.19% Meghalaya SDL 2026	80.0
38	8.63% Meghalaya SDL 2026	70.0
39	7.98% Meghalaya SDL 2026	60.0
40	8.00% Meghalaya SDL 2026	100.0
41	7.69% Meghalaya SDL 2026	50.0
42	7.43% Meghalaya SDL 2026	100.0
43	7.18% Meghalaya SDL 2026	150.0
44	7.10% Meghalaya SDL 2026	180.0
45	7.57% Meghalaya SDL 2027	100.0
46	7.83% Meghalaya SDL 2027	114.0
47	7.60% Meghalaya SDL 2027	147.0
48	7.26% Meghalaya SDL 2027	125.0
49	7.31% Meghalaya SDL 2027	120.0
50	7.43% Meghalaya SDL 2027	125.0
51	7.53% Meghalaya SDL 2027	125.0
52	7.69% Meghalaya SDL 2027	245.0
53	8.28% Meghalaya SDL 2028	100.0
54	8.14% Meghalaya SDL 2028	125.0
55	8.10% Meghalaya SDL 2028	150.5
56	8.74% Meghalaya SDL 2028	150.0
57	8.55% Meghalaya SDL 2028	250.0
58	8.40% Meghalaya SDL 2028	150.0
59	8.09% Meghalaya SDL 2028	100.0
60	8.43% Meghalaya SDL 2029	100.0
61	8.42% Meghalaya SDL 2029	250.0
62	8.24% Meghalaya GS 2019	50.0
<b>Total [A]</b>		<b>5,962.0</b>
<b>Special bonds</b>		
1	7.45% Meghalaya UDAY Bond 2023	12.5
2	7.64% Meghalaya UDAY Bond 2024	12.5
3	7.77% Meghalaya UDAY Bond 2025	12.5
4	7.43% Meghalaya UDAY Bond 2026	12.5
5	7.67% Meghalaya UDAY Bond 2032	12.5
6	8.04% Meghalaya UDAY Bond 2028	12.5
7	7.83% Meghalaya UDAY Bond 2029	12.5
8	7.77% Meghalaya UDAY Bond 2030	12.5
9	7.78% Meghalaya UDAY Bond 2031	12.5
10	7.72% Meghalaya UDAY Bond 2027	12.5
<b>Total [B]</b>		<b>125.0</b>
<b>Total [A+B]</b>		<b>6,087.0</b>
<b>Loans not bearing interest</b>		
1	7.59% Meghalaya GS 2019	-

Statements

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
2	8.16% Meghalaya GS 2019	-
3	8.47% Meghalaya GS 2019	-
	<b>Total [C]</b>	-
	<b>Total [A+B+C]</b>	<b>6,087.0</b>
	<b>MIZORAM</b>	
	<b>Loans bearing interest</b>	
1	8.24% Mizoram GS 2019	101.3
2	8.14% Mizoram SDL 2028	150.0
3	8.52% Mizoram GS 2020	100.0
4	8.55% Mizoram GS 2021	40.0
5	8.47% Mizoram GS 2021	50.0
6	8.40% Mizoram GS 2021	76.7
7	8.45% Mizoram GS 2021	150.0
8	8.61% Mizoram GS 2021	100.0
9	8.93% Mizoram GS 2022	50.0
10	9.16% Mizoram GS 2022	65.0
11	8.95% Mizoram GS 2022	50.0
12	8.55% Mizoram SDL 2023	70.8
13	8.50% Mizoram SDL 2023	80.0
14	7.76% Mizoram SDL 2023	50.0
15	7.93% Mizoram SDL 2023	20.0
16	9.52% Mizoram SDL 2023	60.0
17	9.72% Mizoram SDL 2024	50.0
18	9.41% Mizoram SDL 2024	20.0
19	9.25% Mizoram SDL 2024	20.0
20	8.85% Mizoram SDL 2024	20.0
21	8.89% Mizoram SDL 2024	50.0
22	8.46% Mizoram SDL 2024	20.0
23	8.27% Mizoram SDL 2024	100.0
24	8.23% Mizoram SDL 2025	75.0
25	8.16% Mizoram SDL 2025	60.0
26	8.19% Mizoram SDL 2026	65.0
27	8.05% Mizoram SDL 2026	50.0
28	7.21% Mizoram SDL 2026	120.0
29	7.22% Mizoram SDL 2027	100.0
30	7.41% Mizoram SDL 2027	100.0
31	7.71% Mizoram SDL 2027	74.0
32	8.41% Mizoram GS 2020	54.0
	<b>Total [A]</b>	<b>2,191.7</b>
	<b>Loans not bearing interest</b>	
1	8.15% Mizoram GS 2019	-
	<b>Total [B]</b>	-
	<b>Total [A+B]</b>	<b>2,191.7</b>
	<b>NAGALAND</b>	-
	<b>Loans bearing interest</b>	
1	7.78% Nagaland SDL 2027	300.0
2	7.43% Nagaland SDL 2027	200.0
3	8.25% Nagaland SDL 2028	150.0
4	8.14% Nagaland SDL 2028	285.0
5	7.97% Nagaland SDL 2028	200.0
6	8.75% Nagaland SDL 2028	150.0
7	8.19% Nagaland SDL 2028	150.0
8	8.37% Nagaland SDL 2029	150.0
9	8.17% Nagaland SDL 2029	172.0

Sr. No.	Particulars	Balance as at end-March 2019
10	7.58% Nagaland GS 2019	260.0
11	8.10% Nagaland GS 2019	89.0
12	8.26% Nagaland GS 2019	100.0
13	8.39% Nagaland GS 2020	100.1
14	8.49% Nagaland GS 2020	28.3
15	8.07% Nagaland GS 2020	100.0
16	8.50% Nagaland GS 2020	100.0
17	8.39% Nagaland GS 2021	55.4
18	8.41% Nagaland GS 2021	100.0
19	8.60% Nagaland GS 2021	100.0
20	8.90% Nagaland GS 2021	150.0
21	9.04% Nagaland GS 2022	250.0
22	9.32% Nagaland GS 2022	5.0
23	8.97% Nagaland GS 2022	250.0
24	8.98% Nagaland GS 2022	200.0
25	8.62% Nagaland SDL 2023	195.0
26	8.55% Nagaland SDL 2023	10.0
27	8.50% Nagaland SDL 2023	120.0
28	7.57% Nagaland SDL 2023	80.0
29	9.75% Nagaland SDL 2023	60.0
30	9.40% Nagaland SDL 2023	130.0
31	9.80% Nagaland SDL 2024	100.0
32	9.69% Nagaland SDL 2024	20.0
33	9.49% Nagaland SDL 2024	25.0
34	9.65% Nagaland SDL 2024	135.0
35	9.10% Nagaland SDL 2024	65.0
36	8.46% Nagaland SDL 2024	150.0
37	8.06% Nagaland SDL 2025	100.0
38	8.07% Nagaland SDL 2025	150.0
39	8.14% Nagaland SDL 2025	100.0
40	8.22% Nagaland SDL 2025	100.0
41	8.22% Nagaland SDL 2025	150.0
42	8.15% Nagaland SDL 2025	100.0
43	8.41% Nagaland SDL 2026	100.0
44	8.63% Nagaland SDL 2026	200.0
45	8.53% Nagaland SDL 2026	200.0
46	7.98% Nagaland SDL 2026	60.0
47	7.57% Nagaland SDL 2026	75.0
48	7.49% Nagaland SDL 2026	75.0
49	7.22% Nagaland SDL 2026	75.0
50	6.89% Nagaland SDL 2026	150.0
51	7.10% Nagaland SDL 2026	150.0
52	7.27% Nagaland SDL 2027	100.0
53	7.74% Nagaland SDL 2027	150.0
54	7.60% Nagaland SDL 2027	235.0
55	7.88% Nagaland SDL 2028	200.0
	<b>Total [A]</b>	<b>7,204.8</b>
	<b>Loans not bearing interest</b>	
1	7.40% Nagaland GS 2019	-
2	8.40% Nagaland GS 2019	-
3	8.47% Nagaland GS 2019	-
	<b>Total [B]</b>	-
	<b>Total [A+B]</b>	<b>7,204.8</b>

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
<b>ORISSA</b>		
<b>Loans bearing interest</b>		
1	8.08% Odisha SDL 2020	1,000.0
2	8.35% Odisha SDL 2043	500.0
3	8.48% Odisha SDL 2021	1,000.0
4	7.62% Odisha SDL 2021	500.0
5	7.55% Odisha SDL 2021	500.0
6	6.94% Odisha SDL 2021	1,000.0
7	7.50% Odisha SDL 2021	500.0
8	7.09% Odisha SDL 2021	500.0
9	8.24% Odisha SDL 2021	472.8
10	7.78% Odisha SDL 2022	500.0
11	7.10% Odisha SDL 2022	1,000.0
12	8.37% Odisha SDL 2022	500.0
13	7.03% Odisha SDL 2023	500.0
14	7.77% Odisha SDL 2023	1,000.0
15	8.18% Odisha SDL 2023	500.0
16	8.35% Odisha SDL 2023	500.0
17	8.50% Odisha SDL 2023	500.0
18	8.42% Odisha SDL 2023	500.0
19	7.35% Odisha SDL 2023	500.0
20	7.97% Odisha SDL 2024	938.0
21	7.51% Odisha SDL 2024	720.0
22	8.03% Odisha SDL 2025	1,000.0
23	8.25% Odisha SDL 2025	500.0
24	8.38% Odisha SDL 2026	1,500.0
25	8.00% Odisha SDL 2026	500.0
26	7.57% Odisha SDL 2026	500.0
27	7.08% Odisha SDL 2026	1,000.0
28	7.65% Odisha SDL 2027	500.0
29	8.19% Odisha SDL 2028	500.0
30	7.30% Odisha SDL 2029	500.0
31	7.80% Odisha SDL 2029	500.0
32	8.00% Odisha SDL 2031	700.0
33	6.87% Odisha SDL 2031	500.0
34	7.95% Odisha SDL 2032	1,200.0
35	7.48% Odisha SDL 2032	1,000.0
36	8.79% Odisha SDL 2033	500.0
37	7.27% Odisha SDL 2036	1,500.0
38	7.53% Odisha SDL 2037	500.0
39	8.28% Odisha SDL 2038	500.0
40	8.03% Odisha SDL 2020	1,000.0
	<b>Total [A]</b>	<b>28,030.8</b>
<b>Loans not bearing interest</b>		
1	9.00% Orissa SDL 1999	0.0
2	11.00% Orissa SDL 2001	0.0
3	11.00% Orissa Govt. 2002	0.0
4	14.00% Orissa Govt. 2005	0.0
5	13.85% Orissa SDL 2006	0.0
6	13.05% Orissa Govt. 2007	0.0

Sr. No.	Particulars	Balance as at end-March 2019
7	11.50% Orissa Govt. 2008	0.0
8	12.00% Orissa Govt. 2011	0.0
9	8.00% Orissa SDL 2019	-
	<b>Total [B]</b>	<b>0.1</b>
	<b>Total [A+B]</b>	<b>28,030.9</b>
<b>PUDUCHERRY</b>		
<b>Loans bearing interest</b>		
1	8.30% Puducherry GS 2019	500.0
2	7.65% Puducherry SDL 2032	25.0
3	8.53% Puducherry GS 2021	250.0
4	8.47% Puducherry GS 2021	150.0
5	8.80% Puducherry GS 2022	400.0
6	9.03% Puducherry GS 2022	133.0
7	8.45% Puducherry SDL 2022	100.0
8	7.35% Puducherry SDL 2022	100.0
9	8.64% Puducherry SDL 2023	150.0
10	8.57% Puducherry SDL 2023	151.6
11	9.37% Puducherry SDL 2023	270.0
12	9.25% Puducherry SDL 2024	100.0
13	9.38% Puducherry SDL 2024	130.0
14	8.81% Puducherry SDL 2024	100.0
15	8.89% Puducherry SDL 2024	200.0
16	8.46% Puducherry SDL 2024	100.0
17	8.15% Puducherry SDL 2025	50.0
18	8.07% Puducherry SDL 2025	20.4
19	8.30% Puducherry SDL 2025	100.0
20	8.32% Puducherry SDL 2025	100.0
21	7.95% Puducherry SDL 2025	125.0
22	8.16% Puducherry SDL 2025	125.0
23	7.33% Puducherry SDL 2026	100.0
24	8.35% Puducherry SDL 2027	175.0
25	7.39% Puducherry SDL 2027	100.0
26	7.53% Puducherry SDL 2027	100.0
27	7.88% Puducherry SDL 2028	100.0
28	8.29% Puducherry SDL 2028	100.0
29	7.63% Puducherry SDL 2028	100.0
30	8.37% Puducherry SDL 2029	150.0
31	8.19% Puducherry SDL 2029	100.0
32	8.22% Puducherry SDL 2030	125.0
33	8.73% Puducherry SDL 2030	100.0
34	8.22% Puducherry SDL 2031	150.0
35	7.27% Puducherry SDL 2031	125.0
36	8.52% Puducherry SDL 2031	50.0
37	6.87% Puducherry SDL 2031	125.0
38	7.15% Puducherry SDL 2031	125.0
39	7.25% Puducherry SDL 2032	125.0
40	8.41% Puducherry GS 2020	200.0
	<b>Total [A]</b>	<b>5,530.0</b>
<b>Loans not bearing interest</b>		
1	8.55% Puducherry GS 2019	-
2	8.48% Puducherry GS 2019	-
	<b>Total [B]</b>	<b>-</b>
	<b>Total [A+B]</b>	<b>5,530.0</b>



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
<b>PUNJAB</b>		
<b>Loans bearing interest</b>		
1	7.63% Punjab SDL 2023	700.0
2	7.98% Punjab SDL 2023	700.0
3	8.58% Punjab SDL 2023	329.0
4	9.05% Punjab SDL 2023	500.0
5	9.87% Punjab SDL 2023	500.0
6	9.72% Punjab SDL 2023	500.0
7	9.70% Punjab SDL 2023	500.0
8	9.29% Punjab SDL 2023	600.0
9	9.34% Punjab SDL 2023	600.0
10	9.35% Punjab SDL 2023	250.0
11	9.48% Punjab SDL 2023	250.0
12	9.23% Punjab SDL 2024	600.0
13	9.69% Punjab SDL 2024	600.0
14	9.45% Punjab SDL 2024	500.0
15	9.63% Punjab SDL 2024	1,200.0
16	9.21% Punjab SDL 2024	800.0
17	8.84% Punjab SDL 2024	800.0
18	8.16% Punjab SDL 2024	300.0
19	8.12% Punjab SDL 2025	600.0
20	8.05% Punjab SDL 2025	400.0
21	8.08% Punjab SDL 2025	750.0
22	8.06% Punjab SDL 2025	200.0
23	8.05% Punjab SDL 2025	1,000.0
24	8.32% Punjab SDL 2025	900.0
25	8.27% Punjab SDL 2025	600.0
26	8.34% Punjab SDL 2025	600.0
27	8.25% Punjab SDL 2025	900.0
28	8.28% Punjab SDL 2025	600.0
29	8.25% Punjab SDL 2025	900.0
30	8.16% Punjab SDL 2025	400.0
31	8.01% Punjab SDL 2025	1,500.0
32	8.14% Punjab SDL 2025	500.0
33	8.24% Punjab SDL 2025	600.0
34	8.31% Punjab SDL 2026	300.0
35	8.40% Punjab SDL 2026	400.0
36	8.66% Punjab SDL 2026	600.0
37	8.53% Punjab SDL 2026	200.0
38	8.08% Punjab SDL 2026	800.0
39	7.98% Punjab SDL 2026	1,300.0
40	7.96% Punjab SDL 2026	1,100.0
41	8.00% Punjab SDL 2026	800.0
42	7.14% Punjab SDL 2027	800.0
43	7.59% Punjab SDL 2027	600.0
44	7.88% Punjab SDL 2027	1,000.0
45	7.88% Punjab SDL 2027	255.0
46	7.60% Punjab SDL 2027	145.0
47	7.63% Punjab SDL 2027	800.0
48	7.59% Punjab SDL 2027	300.0
49	7.55% Punjab SDL 2027	600.0
50	7.49% Punjab SDL 2027	200.0
51	7.25% Punjab SDL 2027	1,000.0
52	7.20% Punjab SDL 2027	200.0

Sr. No.	Particulars	Balance as at end-March 2019
53	7.34% Punjab SDL 2027	600.0
54	7.24% Punjab SDL 2027	200.0
55	7.30% Punjab SDL 2027	1,200.0
56	7.32% Punjab SDL 2027	700.0
57	7.42% Punjab SDL 2027	1,500.0
58	7.42% Punjab SDL 2027	400.0
59	7.46% Punjab SDL 2027	1,000.0
60	7.61% Punjab SDL 2027	600.0
61	7.62% Punjab SDL 2027	200.0
62	7.65% Punjab SDL 2027	500.0
63	7.75% Punjab SDL 2027	500.0
64	7.67% Punjab SDL 2027	800.0
65	7.78% Punjab SDL 2027	400.0
66	7.72% Punjab SDL 2027	300.0
67	7.82% Punjab SDL 2027	600.0
68	7.79% Punjab SDL 2028	300.0
69	7.77% Punjab SDL 2028	500.0
70	8.20% Punjab SDL 2028	875.0
71	8.25% Punjab SDL 2028	300.0
72	8.36% Punjab SDL 2028	500.0
73	8.44% Punjab SDL 2028	1,300.0
74	8.13% Punjab SDL 2028	1,270.0
75	7.99% Punjab SDL 2028	2,450.0
76	8.34% Punjab SDL 2028	1,475.0
77	8.62% Punjab SDL 2028	1,400.0
78	8.61% Punjab SDL 2028	400.0
79	8.43% Punjab SDL 2028	2,326.0
80	8.34% Punjab SDL 2029	1,133.4
81	8.38% Punjab SDL 2029	1,500.0
82	8.23% Punjab SDL 2029	1,972.0
83	8.56% Punjab SDL 2030	2,000.0
84	8.45% Punjab SDL 2031	754.3
85	8.50% Punjab SDL 2033	2,500.0
86	8.49% Punjab SDL 2033	1,800.0
87	7.77% Punjab GS 2019	600.0
88	7.04% Punjab GS 2019	500.0
89	7.82% Punjab GS 2019	500.0
90	8.85% Punjab SDL 2019	500.0
91	8.93% Punjab SDL 2019	300.0
92	7.77% Punjab GS 2019	500.0
93	9.11% Punjab SDL 2019	300.0
94	8.20% Punjab GS 2019	500.0
95	9.08% Punjab SDL 2019	500.0
96	9.06% Punjab SDL 2019	400.0
97	8.20% Punjab GS 2019	700.0
98	8.99% Punjab SDL 2019	200.0
99	8.20% Punjab GS 2019	300.0
100	8.83% Punjab SDL 2019	1,000.0
101	8.67% Punjab SDL 2019	200.0
102	8.08% Punjab GS 2019	200.0
103	8.05% Punjab GS 2019	200.0
104	8.44% Punjab SDL 2019	200.0
105	8.03% Punjab GS 2019	320.0
106	8.45% Punjab SDL 2019	300.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
107	8.37% Punjab GS 2019	465.0
108	8.23% Punjab GS 2020	200.0
109	8.56% Punjab GS 2020	800.0
110	8.32% Punjab GS 2020	500.0
111	8.40% Punjab GS 2020	800.0
112	8.37% Punjab GS 2020	200.0
113	7.01% Punjab SDL 2020	400.0
114	8.34% Punjab GS 2020	500.0
115	6.99% Punjab SDL 2020	1,000.0
116	6.99% Punjab SDL 2020	300.0
117	8.50% Punjab GS 2020	450.0
118	7.06% Punjab SDL 2020	500.0
119	8.44% Punjab GS 2020	450.0
120	6.83% Punjab SDL 2020	250.0
121	6.62% Punjab SDL 2020	250.0
122	8.44% Punjab GS 2020	150.0
123	6.82% Punjab SDL 2020	250.0
124	8.37% Punjab GS 2020	150.0
125	6.93% Punjab SDL 2020	250.0
126	7.07% Punjab SDL 2020	1,000.0
127	8.39% Punjab GS 2021	400.0
128	6.90% Punjab SDL 2021	400.0
129	8.50% Punjab GS 2021	150.0
130	8.52% Punjab GS 2021	378.0
131	8.36% Punjab GS 2021	1,000.0
132	8.47% Punjab GS 2021	600.0
133	8.64% Punjab GS 2021	400.0
134	7.93% Punjab SDL 2021	400.0
135	7.99% Punjab SDL 2021	1,000.0
136	8.54% Punjab GS 2021	650.0
137	7.75% Punjab SDL 2021	800.0
138	8.56% Punjab GS 2021	500.0
139	7.52% Punjab SDL 2021	800.0
140	8.51% Punjab GS 2021	500.0
141	8.59% Punjab GS 2021	250.0
142	7.49% Punjab SDL 2021	400.0
143	8.60% Punjab GS 2021	250.0
144	8.62% Punjab GS 2021	300.0
145	7.28% Punjab SDL 2021	800.0
146	8.66% Punjab GS 2021	300.0
147	8.98% Punjab GS 2021	300.0
148	9.18% Punjab GS 2021	250.0
149	9.21% Punjab GS 2021	250.0
150	8.74% Punjab GS 2021	350.0
151	8.57% Punjab GS 2022	350.0
152	8.67% Punjab GS 2022	250.0
153	8.68% Punjab GS 2022	250.0
154	8.79% Punjab GS 2022	433.0
155	8.96% Punjab GS 2022	567.0
156	8.94% Punjab GS 2022	200.0
157	9.24% Punjab GS 2022	250.0
158	9.17% Punjab GS 2022	700.0
159	9.14% Punjab GS 2022	400.0
160	9.13% Punjab GS 2022	400.0

Sr. No.	Particulars	Balance as at end-March 2019
161	9.13% Punjab GS 2022	300.0
162	8.87% Punjab GS 2022	700.0
163	8.91% Punjab GS 2022	1,000.0
164	8.92% Punjab GS 2022	1,000.0
165	8.92% Punjab GS 2022	400.0
166	8.93% Punjab GS 2022	800.0
167	8.91% Punjab GS 2022	500.0
168	8.86% Punjab GS 2022	1,000.0
169	8.86% Punjab SDL 2022	500.0
170	8.90% Punjab SDL 2022	500.0
171	8.64% Punjab SDL 2023	500.0
172	8.71% Punjab SDL 2023	500.0
173	8.51% Punjab SDL 2023	300.0
174	8.54% Punjab SDL 2023	200.0
175	8.51% Punjab SDL 2023	1,500.0
176	8.11% Punjab SDL 2023	500.0
177	8.20% Punjab SDL 2023	700.0
178	7.58% Punjab SDL 2023	200.0
<b>Total [A]</b>		<b>1,09,747.7</b>
<b>Special bonds</b>		
1	8.53% Punjab UDAY Bond 2022	559.7
2	8.71% Punjab UDAY Bond 2031	426.9
3	8.22% Punjab UDAY Bond 2022	941.9
4	8.18% Punjab UDAY Bond 2022	100.0
5	7.21% Punjab UDAY Bond 2022	111.8
6	8.45% Punjab UDAY Bond 2023	559.7
7	8.45% Punjab UDAY Bond 2023	426.2
8	8.22% Punjab UDAY Bond 2023	941.9
9	8.18% Punjab UDAY Bond 2023	100.0
10	7.21% Punjab UDAY Bond 2023	111.8
11	8.50% Punjab UDAY Bond 2024	559.7
12	8.45% Punjab UDAY Bond 2024	426.2
13	8.22% Punjab UDAY Bond 2024	941.9
14	8.18% Punjab UDAY Bond 2024	100.0
15	7.21% Punjab UDAY Bond 2024	111.8
16	8.50% Punjab UDAY Bond 2025	559.7
17	8.49% Punjab UDAY Bond 2025	426.2
18	8.22% Punjab UDAY Bond 2025	941.9
19	8.18% Punjab UDAY Bond 2025	100.0
20	7.21% Punjab UDAY Bond 2025	111.8
21	8.22% Punjab UDAY Bond 2026	559.7
22	8.21% Punjab UDAY Bond 2026	426.2
23	8.22% Punjab UDAY Bond 2026	941.9
24	8.18% Punjab UDAY Bond 2026	100.0
25	7.21% Punjab UDAY Bond 2026	111.8
26	8.45% Punjab UDAY Bond 2027	559.7
27	8.43% Punjab UDAY Bond 2027	426.2
28	8.65% Punjab UDAY Bond 2028	559.7
29	8.66% Punjab UDAY Bond 2028	426.2
30	8.48% Punjab UDAY Bond 2029	559.7
31	8.47% Punjab UDAY Bond 2029	426.2
32	8.62% Punjab UDAY Bond 2030	559.7
33	8.61% Punjab UDAY Bond 2030	426.2



Statements

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
34	8.72% Punjab UDAY Bond 2031	559.7
35	8.49% Punjab UDAY Bond 2022	426.2
	<b>Total [B]</b>	<b>15,628.3</b>
	<b>Total [A+B]</b>	<b>1,25,375.9</b>
	<b>Loans not bearing interest</b>	
1	9.00% Punjab SDL 1999	0.0
2	8.75% Punjab SDL 2000	0.0
3	13.50% Punjab SDL 2003	0.0
4	12.50% Punjab SDL 2004	0.0
5	14.00% Punjab Loan 2005	0.0
6	6.10% Punjab GS 2019	-
7	7.24% Punjab GS 2019	-
8	7.68% Punjab GS 2019	-
9	8.13% Punjab GS 2019	-
	<b>Total [C]</b>	<b>0.0</b>
	<b>Total [A+B+C]</b>	<b>1,25,376.0</b>
	<b>RAJASTHAN</b>	
	<b>Loans bearing interest</b>	
1	8.44% Rajasthan SDL 2028	1,000.0
2	8.54% Rajasthan SDL 2028	1,000.0
3	8.57% Rajasthan SDL 2028	1,000.0
4	8.44% Rajasthan SDL 2028 Jul	500.0
5	8.43% Rajasthan SDL 2028	2,000.0
6	8.49% Rajasthan SDL 2028	1,000.0
7	8.53% Rajasthan SDL 2028	500.0
8	8.63% Rajasthan SDL 2028	2,000.0
9	8.84% Rajasthan SDL 2028	2,000.0
10	8.76% Rajasthan SDL 2028	1,000.0
11	8.65% Rajasthan SDL 2028	1,000.0
12	8.57% Rajasthan SDL 2028 Oct	500.0
13	8.60% Rajasthan SDL 2028	2,000.0
14	8.55% Rajasthan SDL 2028	700.0
15	8.38% Rajasthan SDL 2028	1,000.0
16	8.36% Rajasthan SDL 2028	500.0
17	8.09% Rajasthan SDL 2028	870.0
18	8.27% Rajasthan SDL 2029	1,000.0
19	8.17% Rajasthan SDL 2029	1,000.0
20	8.32% Rajasthan SDL 2029	1,256.0
21	8.44% Rajasthan SDL 2029	1,000.0
22	8.41% Rajasthan SDL 2029	500.0
23	8.40% Rajasthan SDL 2029	1,822.4
24	7.40% Rajasthan SDL 2029	2,000.0
25	7.22% Rajasthan SDL 2032	500.0
26	7.23% Rajasthan SDL 2032	500.0
27	8.25% Rajasthan SDL 2038	500.0
28	8.28% Rajasthan SDL 2038	500.0
29	8.35% Rajasthan SDL 2038	500.0
30	7.44% Rajasthan GS 2019	500.0
31	7.83% Rajasthan GS 2019	500.0
32	7.77% Rajasthan GS 2019	500.0
33	7.95% Rajasthan GS 2019	500.0
34	8.20% Rajasthan GS 2019	500.0
35	8.25% Rajasthan GS 2019	500.0
36	8.16% Rajasthan GS 2019	500.0

Sr. No.	Particulars	Balance as at end-March 2019
37	8.21% Rajasthan GS 2019	500.0
38	8.10% Rajasthan GS 2019	500.0
39	8.11% Rajasthan GS 2019	500.0
40	8.06% Rajasthan GS 2019	500.0
41	8.26% Rajasthan GS 2019	500.0
42	8.35% Rajasthan GS 2019	500.0
43	8.30% Rajasthan GS 2020	500.0
44	8.25% Rajasthan GS 2020	500.0
45	8.05% Rajasthan GS 2020	500.0
46	8.11% Rajasthan GS 2020	500.0
47	8.09% Rajasthan GS 2020	500.0
48	8.15% Rajasthan GS 2020	500.0
49	8.12% Rajasthan GS 2020	500.0
50	8.44% Rajasthan GS 2020	500.0
51	8.35% Rajasthan GS 2020	500.0
52	8.51% Rajasthan GS 2020	500.0
53	8.39% Rajasthan GS 2020	500.0
54	8.50% Rajasthan GS 2021	800.0
55	8.52% Rajasthan GS 2021	880.0
56	8.15% Rajasthan SDL 2021	500.0
57	8.33% Rajasthan SDL 2021	1,000.0
58	8.65% Rajasthan GS 2021	500.0
59	8.85% Rajasthan GS 2021	500.0
60	9.06% Rajasthan GS 2021	500.0
61	9.20% Rajasthan GS 2021	500.0
62	9.23% Rajasthan GS 2021	383.0
63	9.02% Rajasthan GS 2021	500.0
64	8.88% Rajasthan GS 2021	500.0
65	8.74% Rajasthan GS 2022	617.0
66	9.24% Rajasthan GS 2022	500.0
67	9.12% Rajasthan GS 2022	500.0
68	8.87% Rajasthan GS 2022	500.0
69	8.89% Rajasthan GS 2022	500.0
70	8.84% Rajasthan GS 2022	500.0
71	8.92% Rajasthan GS 2022	500.0
72	8.92% Rajasthan GS 2022	500.0
73	8.91% Rajasthan GS 2022	500.0
74	8.90% Rajasthan GS 2022	500.0
75	8.85% Rajasthan GS 2022	500.0
76	8.84% Rajasthan GS 2022	500.0
77	8.92% Rajasthan GS 2022	1,000.0
78	8.90% Rajasthan SDL 2022	500.0
79	8.56% Rajasthan SDL 2023	1,000.0
80	8.52% Rajasthan SDL 2023	541.1
81	8.09% Rajasthan SDL 2023	500.0
82	7.58% Rajasthan SDL 2023	500.0
83	7.63% Rajasthan SDL 2023	500.0
84	7.74% Rajasthan SDL 2023	500.0
85	7.94% Rajasthan SDL 2023	500.0
86	9.05% Rajasthan SDL 2023	500.0
87	9.82% Rajasthan SDL 2023	500.0
88	9.70% Rajasthan SDL 2023	500.0
89	9.52% Rajasthan SDL 2023	500.0
90	9.70% Rajasthan SDL 2023	500.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
91	9.25% Rajasthan SDL 2023	500.0
92	9.25% Rajasthan SDL 2023	500.0
93	9.33% Rajasthan SDL 2023	500.0
94	9.40% Rajasthan SDL 2023	500.0
95	9.33% Rajasthan SDL 2023	500.0
96	9.50% Rajasthan SDL 2023	500.0
97	9.45% Rajasthan SDL 2024	800.0
98	9.63% Rajasthan SDL 2024	500.0
99	9.38% Rajasthan SDL 2024	500.0
100	9.21% Rajasthan SDL 2024	500.0
101	9.11% Rajasthan SDL 2024	500.0
102	8.79% Rajasthan SDL 2024	500.0
103	8.97% Rajasthan SDL 2024	500.0
104	8.96% Rajasthan SDL 2024	500.0
105	8.94% Rajasthan SDL 2024	500.0
106	9.03% Rajasthan SDL 2024	500.0
107	8.94% Rajasthan SDL 2024	500.0
108	8.99% Rajasthan SDL 2024	500.0
109	8.90% Rajasthan SDL 2024	500.0
110	8.84% Rajasthan SDL 2024	500.0
111	8.71% Rajasthan SDL 2024	500.0
112	8.42% Rajasthan SDL 2024	500.0
113	8.43% Rajasthan SDL 2024	500.0
114	8.16% Rajasthan SDL 2024	500.0
115	8.24% Rajasthan SDL 2024	500.0
116	8.12% Rajasthan SDL 2025	500.0
117	8.05% Rajasthan SDL 2025	1,000.0
118	8.06% Rajasthan SDL 2025	750.0
119	8.05% Rajasthan SDL 2025	750.0
120	8.02% Rajasthan SDL 2025	300.0
121	8.05% Rajasthan SDL 2025	500.0
122	8.05% Rajasthan SDL 2025	500.0
123	8.29% Rajasthan SDL 2025	1,000.0
124	8.23% Rajasthan SDL 2025	500.0
125	8.20% Rajasthan SDL 2025	500.0
126	8.29% Rajasthan SDL 2025	1,000.0
127	8.23% Rajasthan SDL 2025	500.0
128	7.95% Rajasthan SDL 2025	750.0
129	7.99% Rajasthan SDL 2025	1,000.0
130	8.14% Rajasthan SDL 2025	1,500.0
131	8.16% Rajasthan SDL 2025	750.0
132	8.30% Rajasthan SDL 2026	2,000.0
133	8.38% Rajasthan SDL 2026	1,000.0
134	8.48% Rajasthan SDL 2026	1,000.0
135	8.65% Rajasthan SDL 2026	800.0
136	8.55% Rajasthan SDL 2026	1,000.0
137	8.09% Rajasthan SDL 2026	1,500.0
138	7.98% Rajasthan SDL 2026	750.0
139	8.00% Rajasthan SDL 2026	750.0
140	8.07% Rajasthan SDL 2026	1,500.0
141	7.58% Rajasthan SDL 2026	500.0
142	7.57% Rajasthan SDL 2026	500.0
143	7.38% Rajasthan SDL 2026	2,000.0
144	7.17% Rajasthan SDL 2026	900.0

Sr. No.	Particulars	Balance as at end-March 2019
145	7.21% Rajasthan SDL 2026	1,000.0
146	7.37% Rajasthan SDL 2026	500.0
147	6.82% Rajasthan SDL 2026	500.0
148	6.85% Rajasthan SDL 2026	500.0
149	7.06% Rajasthan SDL 2026	1,000.0
150	7.15% Rajasthan SDL 2027	500.0
151	7.59% Rajasthan SDL 2027	500.0
152	7.73% Rajasthan SDL 2027	2,000.0
153	7.85% Rajasthan SDL 2027	2,000.0
154	7.61% Rajasthan SDL 2027	653.8
155	7.51% Rajasthan SDL 2027	1,000.0
156	7.23% Rajasthan SDL 2027	2,000.0
157	7.22% Rajasthan SDL 2027	1,000.0
158	7.45% Rajasthan SDL 2027	2,500.0
159	7.55% Rajasthan SDL 2027	500.0
160	7.64% Rajasthan SDL 2027	2,000.0
161	7.65% Rajasthan SDL 2027	500.0
162	7.65% Rajasthan SDL 2027	1,000.0
163	7.86% Rajasthan SDL 2027	2,000.0
164	7.88% Rajasthan SDL 2028	1,000.0
165	8.07% Rajasthan SDL 2028	1,000.0
166	8.28% Rajasthan SDL 2028	1,500.0
167	8.33% Rajasthan SDL 2028	1,500.0
168	8.44% Rajasthan SDL 2028	2,000.0
169	8.28% Rajasthan SDL 2028	2,000.0
170	8.13% Rajasthan SDL 2028	414.0
171	7.98% Rajasthan SDL 2028	1,500.0
172	8.16% Rajasthan SDL 2028	1,500.0
173	8.40% Rajasthan SDL 2028	1,029.6
174	8.40% Rajasthan SDL 2028 Jun	1,000.0
<b>Total [A]</b>		<b>1,37,266.9</b>
<b>Power bonds</b>		
1	8.45% Rajasthan SPL 2028	806.0
2	9.99% Rajasthan SPL 2028	340.0
3	9.16% Rajasthan SPL 2028	1,000.0
4	10.03% Rajasthan SPL 2028	3,000.0
<b>Total [B]</b>		<b>5,146.0</b>
<b>Total [A+B]</b>		<b>1,42,412.9</b>
<b>Special bonds</b>		
1	6.80% Rajasthan UDAY Bond 2019	-
2	8.41% Rajasthan SPL 2028	270.0
3	8.39% Rajasthan UDAY Bond 2019	-
4	8.21% Rajasthan UDAY Bond 2019	-
5	7.86% Rajasthan UDAY Bond 2019	2,311.9
6	8.35% Rajasthan SPL 2019	270.0
7	6.93% Rajasthan UDAY Bond 2020	62.8
8	6.83% Rajasthan UDAY Bond 2020	111.1
9	8.39% Rajasthan UDAY Bond 2020	3,161.7
10	8.21% Rajasthan UDAY Bond 2020	988.3
11	8.01% Rajasthan UDAY Bond 2020	2,311.9
12	8.47% Rajasthan SPL 2020	270.0
13	6.97% Rajasthan UDAY Bond 2021	111.1
14	7.07% Rajasthan UDAY Bond 2021	62.8
15	8.39% Rajasthan UDAY Bond 2021	3,161.7

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
16	8.21% Rajasthan UDAY Bond 2021	988.3
17	8.15% Rajasthan UDAY Bond 2021	2,311.9
18	8.55% Rajasthan SPL 2021	270.0
19	7.11% Rajasthan UDAY Bond 2022	62.8
20	7.01% Rajasthan UDAY Bond 2022	111.1
21	8.39% Rajasthan UDAY Bond 2022	3,161.7
22	8.21% Rajasthan UDAY Bond 2022	988.3
23	8.27% Rajasthan UDAY Bond 2022	2,311.9
24	8.55% Rajasthan SPL 2022	270.0
25	7.12% Rajasthan UDAY Bond 2023	62.8
26	7.02% Rajasthan UDAY Bond 2023	111.1
27	8.39% Rajasthan UDAY Bond 2023	3,161.7
28	8.21% Rajasthan UDAY Bond 2023	988.3
29	8.27% Rajasthan UDAY Bond 2023	2,311.9
30	8.54% Rajasthan SPL 2023	270.0
31	7.15% Rajasthan UDAY Bond 2024	111.1
32	7.25% Rajasthan UDAY Bond 2024	62.8
33	8.39% Rajasthan UDAY Bond 2024	3,161.7
34	8.21% Rajasthan UDAY Bond 2024	988.3
35	8.29% Rajasthan UDAY Bond 2024	2,311.9
36	8.45% Rajasthan SPL 2024	270.0
37	7.39% Rajasthan UDAY Bond 2025	62.8
38	7.29% Rajasthan UDAY Bond 2025	111.1
39	8.39% Rajasthan UDAY Bond 2025	3,161.7
40	8.21% Rajasthan UDAY Bond 2025	988.3
41	8.33% Rajasthan UDAY Bond 2025	2,311.9
42	8.55% Rajasthan SPL 2025	270.0
43	6.98% Rajasthan UDAY Bond 2026	111.1
44	7.08% Rajasthan UDAY Bond 2026	62.8
45	8.39% Rajasthan UDAY Bond 2026	3,161.7
46	8.21% Rajasthan UDAY Bond 2026	988.3
47	8.19% Rajasthan UDAY Bond 2026	2,311.9
48	8.49% Rajasthan SPL 2026	270.0
49	7.30% Rajasthan UDAY Bond 2027	111.1
50	7.40% Rajasthan UDAY Bond 2027	62.8
51	8.57% Rajasthan SPL 2027	270.0
52	6.90% Rajasthan UDAY Bond 2019	-
<b>Total [C]</b>		<b>51,636.0</b>
<b>Total [A+B+C]</b>		<b>1,94,049.0</b>
<b>Loans not bearing interest</b>		
1	9.75% Rajasthan SDL 1998	-
2	9.00% Rajasthan SDL 1999	0.0
3	8.75% Rajasthan SDL 2000	0.0
4	11.00% Rajasthan SDL 2001	0.0
5	11.00% Rajasthan SDL 2002	0.0
6	13.50% Rajasthan SDL 2003	0.0
7	12.50% Rajasthan SDL 2004	0.0
8	14.00% Rajasthan SDL 2005	0.0
9	13.85% Rajasthan SDL 2006	0.0
10	13.00% Rajasthan SDL 2007	0.0
11	11.50% Rajasthan SDL 2009	0.0
12	7.29% Rajasthan GS 2019	-
13	7.77% Rajasthan GS 2019	-
14	8.46% Rajasthan GS 2019	-

Sr. No.	Particulars	Balance as at end-March 2019
15	8.28% Rajasthan GS 2019	-
<b>Total [D]</b>		<b>0.1</b>
<b>Total [A+B+C+D]</b>		<b>1,94,049.0</b>
<b>SIKKIM</b>		
<b>Loans bearing interest</b>		
1	8.44% Sikkim GS 2020	188.0
2	8.21% Sikkim SDL 2029	271.0
3	8.78% Sikkim GS 2021	40.0
4	8.92% Sikkim GS 2022	35.0
5	8.81% Sikkim GS 2022	35.0
6	8.54% Sikkim SDL 2023	24.0
7	9.75% Sikkim SDL 2023	45.0
8	9.30% Sikkim SDL 2023	45.0
9	9.35% Sikkim SDL 2023	90.0
10	9.69% Sikkim SDL 2024	35.0
11	8.95% Sikkim SDL 2024	130.0
12	8.06% Sikkim SDL 2025	100.0
13	8.05% Sikkim SDL 2025	100.0
14	8.17% Sikkim SDL 2025	225.0
15	8.20% Sikkim SDL 2026	225.0
16	8.08% Sikkim SDL 2026	130.0
17	8.04% Sikkim SDL 2026	200.0
18	7.23% Sikkim SDL 2026	200.0
19	7.10% Sikkim SDL 2026	200.0
20	7.24% Sikkim SDL 2027	144.0
21	7.51% Sikkim SDL 2027	200.0
22	7.33% Sikkim SDL 2027	200.0
23	7.55% Sikkim SDL 2027	270.0
24	7.53% Sikkim SDL 2027	75.0
25	7.88% Sikkim SDL 2028	250.0
26	8.59% Sikkim SDL 2028	300.0
27	8.70% Sikkim SDL 2028	200.0
28	8.85% Sikkim SDL 2028	125.0
29	8.62% Sikkim SDL 2028	100.0
30	8.27% Sikkim SDL 2029	92.0
31	8.35% Sikkim GS 2020	140.0
<b>Total [A]</b>		<b>4,414.0</b>
<b>TAMILNADU</b>		
<b>Loans bearing interest</b>		
1	8.07% Tamil Nadu SDL 2025	1,500.0
2	8.07% Tamil Nadu SDL 2025	1,500.0
3	8.06% Tamil Nadu SDL 2025	600.0
4	8.10% Tamil Nadu SDL 2025	1,500.0
5	8.06% Tamil Nadu SDL 2025	1,500.0
6	8.06% Tamil Nadu SDL 2025	1,500.0
7	8.22% Tamil Nadu SDL 2025	1,000.0
8	8.14% Tamil Nadu SDL 2025	1,000.0
9	8.24% Tamil Nadu SDL 2025	1,000.0
10	8.21% Tamil Nadu SDL 2025	1,250.0
11	8.29% Tamil Nadu SDL 2025	1,500.0
12	8.27% Tamil Nadu SDL 2025	1,200.0
13	8.29% Tamil Nadu SDL 2025	1,200.0
14	8.24% Tamil Nadu SDL 2025	1,500.0
15	7.97% Tamil Nadu SDL 2025	1,875.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
16	8.00% Tamil Nadu SDL 2025	1,500.0
17	8.15% Tamil Nadu SDL 2025	1,500.0
18	8.17% Tamil Nadu SDL 2025	1,875.0
19	8.22% Tamil Nadu SDL 2025	1,500.0
20	8.27% Tamil Nadu SDL 2025	1,250.0
21	8.27% Tamil Nadu SDL 2026	1,500.0
22	8.38% Tamil Nadu SDL 2026	1,500.0
23	8.49% Tamil Nadu SDL 2026	1,875.0
24	8.69% Tamil Nadu SDL 2026	1,250.0
25	8.53% Tamil Nadu SDL 2026	1,500.0
26	8.01% Tamil Nadu SDL 2026	1,875.0
27	7.96% Tamil Nadu SDL 2026	1,000.0
28	8.01% Tamil Nadu SDL 2026	1,875.0
29	7.98% Tamil Nadu SDL 2026	1,500.0
30	8.07% Tamil Nadu SDL 2026	1,875.0
31	7.84% Tamil Nadu SDL 2026	1,875.0
32	7.69% Tamil Nadu SDL 2026	1,500.0
33	7.62% Tamil Nadu SDL 2026	1,875.0
34	7.58% Tamil Nadu SDL 2026	1,500.0
35	7.37% Tamil Nadu SDL 2026	1,500.0
36	8.72% Tamil Nadu SDL 2026	1,300.0
37	7.14% Tamil Nadu SDL 2026	1,000.0
38	7.23% Tamil Nadu SDL 2026	1,875.0
39	7.39% Tamil Nadu SDL 2026	2,500.0
40	6.84% Tamil Nadu SDL 2026	2,500.0
41	7.07% Tamil Nadu SDL 2026	2,500.0
42	7.16% Tamil Nadu SDL 2027	2,000.0
43	7.20% Tamil Nadu SDL 2027	1,500.0
44	7.61% Tamil Nadu SDL 2027	2,000.0
45	7.74% Tamil Nadu SDL 2027	2,500.0
46	7.85% Tamil Nadu SDL 2027	1,000.0
47	7.62% Tamil Nadu SDL 2027	1,500.0
48	7.63% Tamil Nadu SDL 2027	1,000.0
49	7.55% Tamil Nadu SDL 2027	1,500.0
50	7.52% Tamil Nadu SDL 2027	1,875.0
51	7.23% Tamil Nadu SDL 2027	1,875.0
52	7.24% Tamil Nadu SDL 2027	1,875.0
53	7.27% Tamil Nadu SDL 2027	2,000.0
54	7.18% Tamil Nadu SDL 2027	10,000.0
55	7.21% Tamil Nadu SDL 2027	1,500.0
56	8.61% Tamil Nadu SDL 2027	1,170.0
57	7.65% Tamil Nadu SDL 2027	10,340.4
58	7.69% Tamil Nadu SDL 2027	1,000.0
59	8.05% Tamil Nadu SDL 2028	2,000.0
60	8.28% Tamil Nadu SDL 2028	2,000.0
61	8.34% Tamil Nadu SDL 2028	1,500.0
62	8.43% Tamil Nadu SDL 2028	1,500.0
63	8.28% Tamil Nadu SDL 2028	1,000.0
64	8.05% Tamil Nadu SDL 2028	8,000.0
65	8.24% Tamil Nadu SDL 2028	1,000.0
66	8.15% Tamil Nadu SDL 2028	5,750.0
67	8.37% Tamil Nadu SDL 2028	500.0
68	8.32% Tamil Nadu SDL 2028	670.0
69	8.68% Tamil Nadu SDL 2028	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
70	8.56% Tamil Nadu SDL 2028	500.0
71	8.53% Tamil Nadu SDL 2028	1,000.0
72	8.37% Tamil Nadu SDL 2028 Dec	1,000.0
73	8.36% Tamil Nadu SDL 2028	1,000.0
74	8.18% Tamil Nadu SDL 2028	3,800.0
75	8.08% Tamil Nadu SDL 2028	9,750.0
76	8.25% Tamil Nadu SDL 2029	641.0
77	8.37% Tamil Nadu SDL 2029	1,294.5
78	8.46% Tamil Nadu SDL 2030	1,500.0
79	8.28% Tamil Nadu GS 2019	1,500.0
80	8.13% Tamil Nadu GS 2019	1,500.0
81	8.22% Tamil Nadu GS 2019	1,200.0
82	8.11% Tamil Nadu GS 2019	1,000.0
83	8.12% Tamil Nadu GS 2019	1,000.0
84	8.05% Tamil Nadu GS 2019	1,000.0
85	8.26% Tamil Nadu GS 2019	1,000.0
86	8.36% Tamil Nadu GS 2019	1,000.0
87	8.32% Tamil Nadu GS 2020	1,000.0
88	8.25% Tamil Nadu GS 2020	1,000.0
89	8.52% Tamil Nadu GS 2020	1,399.0
90	8.09% Tamil Nadu GS 2020	937.5
91	8.16% Tamil Nadu GS 2020	937.5
92	8.15% Tamil Nadu GS 2020	931.1
93	8.32% Tamil Nadu GS 2020	937.5
94	8.42% Tamil Nadu GS 2020	937.5
95	8.39% Tamil Nadu GS 2020	1,250.0
96	8.53% Tamil Nadu GS 2020	1,875.0
97	8.39% Tamil Nadu GS 2020	625.0
98	8.44% Tamil Nadu GS 2020	625.0
99	8.24% Tamil Nadu SDL 2020	1,200.0
100	8.39% Tamil Nadu GS 2021	625.0
101	8.50% Tamil Nadu GS 2021	300.0
102	8.68% Tamil Nadu GS 2021	1,000.0
103	8.59% Tamil Nadu GS 2021	1,000.0
104	8.56% Tamil Nadu GS 2021	500.0
105	8.64% Tamil Nadu GS 2021	750.0
106	8.60% Tamil Nadu GS 2021	750.0
107	8.85% Tamil Nadu GS 2021	510.0
108	9.09% Tamil Nadu GS 2021	750.0
109	9.19% Tamil Nadu GS 2021	1,250.0
110	9.22% Tamil Nadu GS 2021	490.0
111	8.72% Tamil Nadu GS 2022	2,000.0
112	8.66% Tamil Nadu GS 2022	1,200.0
113	8.71% Tamil Nadu GS 2022	1,500.0
114	8.75% Tamil Nadu GS 2022	1,500.0
115	8.92% Tamil Nadu GS 2022	1,300.0
116	9.10% Tamil Nadu GS 2022	621.8
117	8.89% Tamil Nadu GS 2022	850.0
118	8.84% Tamil Nadu GS 2022	1,500.0
119	8.92% Tamil Nadu GS 2022	1,500.0
120	8.92% Tamil Nadu GS 2022	1,250.0
121	8.90% Tamil Nadu GS 2022	1,875.0
122	8.86% Tamil Nadu GS 2022	1,500.0
123	8.85% Tamil Nadu GS 2022	1,500.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
124	8.80% Tamil Nadu GS 2022	1,250.0
125	8.86% Tamil Nadu SDL 2022	1,000.0
126	8.89% Tamil Nadu SDL 2022	1,150.0
127	8.63% Tamil Nadu SDL 2023	1,000.0
128	8.56% Tamil Nadu SDL 2023	1,000.0
129	8.62% Tamil Nadu SDL 2023	1,000.0
130	8.60% Tamil Nadu SDL 2023	1,000.0
131	8.25% Tamil Nadu SDL 2023	1,000.0
132	8.10% Tamil Nadu SDL 2023	1,000.0
133	7.59% Tamil Nadu SDL 2023	1,000.0
134	7.62% Tamil Nadu SDL 2023	1,000.0
135	7.77% Tamil Nadu SDL 2023	1,000.0
136	7.95% Tamil Nadu SDL 2023	1,000.0
137	8.48% Tamil Nadu SDL 2023	500.0
138	8.42% Tamil Nadu SDL 2023	2,000.0
139	9.10% Tamil Nadu SDL 2023	418.5
140	9.55% Tamil Nadu SDL 2023	1,000.0
141	9.80% Tamil Nadu SDL 2023	651.7
142	9.32% Tamil Nadu SDL 2023	1,250.0
143	9.37% Tamil Nadu SDL 2023	1,250.0
144	9.39% Tamil Nadu SDL 2023	1,500.0
145	9.38% Tamil Nadu SDL 2023	1,500.0
146	9.49% Tamil Nadu SDL 2023	2,000.0
147	9.41% Tamil Nadu SDL 2024	1,179.0
148	9.65% Tamil Nadu SDL 2024	1,250.0
149	9.47% Tamil Nadu SDL 2024	1,500.0
150	9.63% Tamil Nadu SDL 2024	1,000.0
151	9.37% Tamil Nadu SDL 2024	1,000.0
152	9.24% Tamil Nadu SDL 2024	1,250.0
153	9.11% Tamil Nadu SDL 2024	1,250.0
154	8.83% Tamil Nadu SDL 2024	1,250.0
155	8.96% Tamil Nadu SDL 2024	1,250.0
156	8.94% Tamil Nadu SDL 2024	1,250.0
157	9.02% Tamil Nadu SDL 2024	1,000.0
158	8.95% Tamil Nadu SDL 2024	1,000.0
159	8.99% Tamil Nadu SDL 2024	625.0
160	8.90% Tamil Nadu SDL 2024	500.0
161	8.87% Tamil Nadu SDL 2024	1,250.0
162	8.72% Tamil Nadu SDL 2024	1,000.0
163	8.44% Tamil Nadu SDL 2024	1,250.0
164	8.44% Tamil Nadu SDL 2024	1,875.0
165	8.25% Tamil Nadu SDL 2024	1,000.0
166	8.13% Tamil Nadu SDL 2025	1,500.0
167	8.50% Tamil Nadu SDL 2038	750.0
	<b>Total [A]</b>	<b>2,51,241.8</b>
	<b>Special bonds</b>	
1	7.71% Tamil Nadu UDAY Bond 2023	45.0
2	7.70% Tamil Nadu UDAY Bond 2023	40.0
3	7.78% Tamil Nadu UDAY Bond 2023	64.5
4	7.77% Tamil Nadu UDAY Bond 2023	115.0
5	7.75% Tamil Nadu UDAY Bond 2023	75.0
6	7.76% Tamil Nadu UDAY Bond 2023	25.0
7	7.69% Tamil Nadu UDAY Bond 2023	25.0
8	7.74% Tamil Nadu UDAY Bond 2023	110.0

Sr. No.	Particulars	Balance as at end-March 2019
9	7.72% Tamil Nadu UDAY Bond 2023	100.5
10	7.73% Tamil Nadu UDAY Bond 2023	50.0
11	7.68% Tamil Nadu UDAY Bond 2023	750.0
12	7.67% Tamil Nadu UDAY Bond 2023	881.5
13	7.73% Tamil Nadu UDAY Bond 2024	50.0
14	7.71% Tamil Nadu UDAY Bond 2024	45.0
15	7.72% Tamil Nadu UDAY Bond 2024	100.5
16	7.75% Tamil Nadu UDAY Bond 2024	75.0
17	7.77% Tamil Nadu UDAY Bond 2024	115.0
18	7.69% Tamil Nadu UDAY Bond 2024	25.0
19	7.74% Tamil Nadu UDAY Bond 2024	110.0
20	7.70% Tamil Nadu UDAY Bond 2024	40.0
21	7.76% Tamil Nadu UDAY Bond 2024	25.0
22	7.78% Tamil Nadu UDAY Bond 2024	64.5
23	7.68% Tamil Nadu UDAY Bond 2024	750.0
24	7.91% Tamil Nadu UDAY Bond 2024	881.5
25	7.73% Tamil Nadu UDAY Bond 2025	50.0
26	7.78% Tamil Nadu UDAY Bond 2025	64.5
27	7.68% Tamil Nadu UDAY Bond 2025	750.0
28	7.70% Tamil Nadu UDAY Bond 2025	40.0
29	7.76% Tamil Nadu UDAY Bond 2025	25.0
30	7.77% Tamil Nadu UDAY Bond 2025	115.0
31	7.69% Tamil Nadu UDAY Bond 2025	25.0
32	7.71% Tamil Nadu UDAY Bond 2025	45.0
33	7.74% Tamil Nadu UDAY Bond 2025	110.0
34	7.72% Tamil Nadu UDAY Bond 2025	100.5
35	7.75% Tamil Nadu UDAY Bond 2025	75.0
36	8.02% Tamil Nadu UDAY Bond 2025	881.5
37	7.71% Tamil Nadu UDAY Bond 2026	45.0
38	7.72% Tamil Nadu UDAY Bond 2026	100.5
39	7.77% Tamil Nadu UDAY Bond 2026	115.0
40	7.68% Tamil Nadu UDAY Bond 2026	750.0
41	7.74% Tamil Nadu UDAY Bond 2026	110.0
42	7.76% Tamil Nadu UDAY Bond 2026	25.0
43	7.70% Tamil Nadu UDAY Bond 2026	40.0
44	7.75% Tamil Nadu UDAY Bond 2026	75.0
45	7.69% Tamil Nadu UDAY Bond 2026	25.0
46	7.78% Tamil Nadu UDAY Bond 2026	64.5
47	7.73% Tamil Nadu UDAY Bond 2026	50.0
48	7.68% Tamil Nadu UDAY Bond 2026	881.5
49	7.69% Tamil Nadu UDAY Bond 2027	25.0
50	7.73% Tamil Nadu UDAY Bond 2027	50.0
51	7.68% Tamil Nadu UDAY Bond 2027	750.0
52	7.76% Tamil Nadu UDAY Bond 2027	25.0
53	7.77% Tamil Nadu UDAY Bond 2027	115.0
54	7.74% Tamil Nadu UDAY Bond 2027	110.0
55	7.71% Tamil Nadu UDAY Bond 2027	45.0
56	7.70% Tamil Nadu UDAY Bond 2027	40.0
57	7.78% Tamil Nadu UDAY Bond 2027	64.5
58	7.75% Tamil Nadu UDAY Bond 2027	75.0
59	7.72% Tamil Nadu UDAY Bond 2027	100.5
60	7.90% Tamil Nadu UDAY Bond 2027	881.5
61	7.69% Tamil Nadu UDAY Bond 2028	25.0
62	7.72% Tamil Nadu UDAY Bond 2028	100.5

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
63	7.78% Tamil Nadu UDAY Bond 2028	64.5
64	7.77% Tamil Nadu UDAY Bond 2028	115.0
65	7.68% Tamil Nadu UDAY Bond 2028	750.0
66	7.76% Tamil Nadu UDAY Bond 2028	25.0
67	7.71% Tamil Nadu UDAY Bond 2028	45.0
68	7.74% Tamil Nadu UDAY Bond 2028	110.0
69	7.73% Tamil Nadu UDAY Bond 2028	50.0
70	7.70% Tamil Nadu UDAY Bond 2028	40.0
71	7.75% Tamil Nadu UDAY Bond 2028	75.0
72	8.24% Tamil Nadu UDAY Bond 2028	881.5
73	7.73% Tamil Nadu UDAY Bond 2029	50.0
74	7.74% Tamil Nadu UDAY Bond 2029	110.0
75	7.68% Tamil Nadu UDAY Bond 2029	750.0
76	7.78% Tamil Nadu UDAY Bond 2029	64.5
77	7.69% Tamil Nadu UDAY Bond 2029	25.0
78	7.72% Tamil Nadu UDAY Bond 2029	100.5
79	7.70% Tamil Nadu UDAY Bond 2029	40.0
80	7.77% Tamil Nadu UDAY Bond 2029	115.0
81	7.75% Tamil Nadu UDAY Bond 2029	75.0
82	7.71% Tamil Nadu UDAY Bond 2029	45.0
83	7.76% Tamil Nadu UDAY Bond 2029	25.0
84	8.04% Tamil Nadu UDAY Bond 2029	881.5
85	7.68% Tamil Nadu UDAY Bond 2030	750.0
86	7.69% Tamil Nadu UDAY Bond 2030	25.0
87	7.78% Tamil Nadu UDAY Bond 2030	64.5
88	7.77% Tamil Nadu UDAY Bond 2030	115.0
89	7.72% Tamil Nadu UDAY Bond 2030	100.5
90	7.70% Tamil Nadu UDAY Bond 2030	40.0
91	7.71% Tamil Nadu UDAY Bond 2030	45.0
92	7.74% Tamil Nadu UDAY Bond 2030	110.0
93	7.75% Tamil Nadu UDAY Bond 2030	75.0
94	7.73% Tamil Nadu UDAY Bond 2030	50.0
95	7.76% Tamil Nadu UDAY Bond 2030	25.0
96	8.01% Tamil Nadu UDAY Bond 2030	881.5
97	7.68% Tamil Nadu UDAY Bond 2031	750.0
98	7.78% Tamil Nadu UDAY Bond 2031	64.5
99	7.70% Tamil Nadu UDAY Bond 2031	40.0
100	7.75% Tamil Nadu UDAY Bond 2031	75.0
101	7.73% Tamil Nadu UDAY Bond 2031	50.0
102	7.77% Tamil Nadu UDAY Bond 2031	115.0
103	7.76% Tamil Nadu UDAY Bond 2031	25.0
104	7.74% Tamil Nadu UDAY Bond 2031	110.0
105	7.69% Tamil Nadu UDAY Bond 2031	25.0
106	7.71% Tamil Nadu UDAY Bond 2031	45.0
107	7.72% Tamil Nadu UDAY Bond 2031	100.5
108	8.05% Tamil Nadu UDAY Bond 2031	881.5
109	7.74% Tamil Nadu UDAY Bond 2032	110.0
110	7.76% Tamil Nadu UDAY Bond 2032	25.0
111	7.69% Tamil Nadu UDAY Bond 2032	25.0
112	7.75% Tamil Nadu UDAY Bond 2032	75.0
113	7.77% Tamil Nadu UDAY Bond 2032	115.0
114	7.78% Tamil Nadu UDAY Bond 2032	64.5
115	7.72% Tamil Nadu UDAY Bond 2032	100.5
116	7.70% Tamil Nadu UDAY Bond 2032	40.0

Sr. No.	Particulars	Balance as at end-March 2019
117	7.68% Tamil Nadu UDAY Bond 2032	750.0
118	7.71% Tamil Nadu UDAY Bond 2032	45.0
119	7.73% Tamil Nadu UDAY Bond 2032	50.0
120	7.92% Tamil Nadu UDAY Bond 2032	881.5
<b>Total [B]</b>		<b>22,815.0</b>
<b>Total [A+B]</b>		<b>2,74,056.8</b>
<b>Loans not bearing interest</b>		
1	9.75% Tamil Nadu SDL 1998	0.0
2	9.00% Tamil Nadu SDL 1999	0.1
3	8.75% Tamil Nadu SDL 2000	0.0
4	11.00% Tamil Nadu SDL 2001	0.1
5	11.00% Tamil Nadu 2002	0.0
6	13.50% Tamil Nadu SDL 2003	0.0
7	12.50% Tamil Nadu SDL 2004	0.0
8	14.00% Tamil Nadu SDL 2005	0.1
9	13.85% Tamil Nadu SDL 2006	0.0
10	13.05% Tamil Nadu Loan 2007	0.0
11	13.00% Tamil Nadu 2007	0.0
12	12.30% Tamil Nadu Loan 2007	0.1
13	12.15% Tamil Nadu SDL 2008	0.0
14	11.50% Tamil Nadu 2008	0.1
15	12.50% Tamil Nadu SDL 2008	0.0
16	11.50% Tamil Nadu 2009	0.0
17	11.50% Tamil Nadu 2010	0.1
18	12.00% Tamil Nadu SDL 2010	0.0
19	11.50% Tamil Nadu 2011	0.0
20	12.00% Tamil Nadu 2011	0.1
21	9.45% Tamil Nadu SDL 2011	0.1
22	6.65% Tamil Nadu GS 2019	-
23	7.00% Tamil Nadu GS 2019	-
24	7.26% Tamil Nadu GS 2019	-
25	7.45% Tamil Nadu GS 2019	-
26	7.65% Tamil Nadu GS 2019	-
27	8.48% Tamil Nadu GS 2019	-
28	8.24% Tamil Nadu GS 2019	-
<b>Total [C]</b>		<b>0.9</b>
<b>Total [A+B+C]</b>		<b>2,74,057.8</b>
<b>TELANGANA</b>		
<b>Loans bearing interest</b>		
1	9.06% Telangana SDL 2024	2,000.0
2	8.89% Telangana SDL 2024	800.0
3	8.46% Telangana SDL 2024	800.0
4	8.18% Telangana SDL 2024	1,000.0
5	8.16% Telangana SDL 2025	800.0
6	8.09% Telangana SDL 2025	800.0
7	8.08% Telangana SDL 2025	1,000.0
8	8.12% Telangana SDL 2025	1,000.0
9	8.10% Telangana SDL 2025	1,000.0
10	8.33% Telangana SDL 2025	1,348.2
11	8.28% Telangana SDL 2025	1,300.0
12	8.35% Telangana SDL 2025	1,500.0
13	8.31% Telangana SDL 2025	1,000.0
14	8.26% Telangana SDL 2025	800.0
15	8.24% Telangana SDL 2025	1,200.0



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
16	7.98% Telangana SDL 2025	1,201.8
17	8.18% Telangana SDL 2025	1,000.0
18	8.19% Telangana SDL 2025	500.0
19	8.27% Telangana SDL 2025	500.0
20	8.31% Telangana SDL 2026	1,000.0
21	8.52% Telangana SDL 2026	1,000.0
22	8.53% Telangana SDL 2026	500.0
23	8.00% Telangana SDL 2026	1,000.0
24	7.98% Telangana SDL 2026	1,500.0
25	8.02% Telangana SDL 2026	1,500.0
26	8.02% Telangana SDL 2026	500.0
27	7.97% Telangana SDL 2026	1,500.0
28	7.85% Telangana SDL 2026	1,000.0
29	7.69% Telangana SDL 2026	500.0
30	7.62% Telangana SDL 2026	1,500.0
31	7.39% Telangana SDL 2026	2,000.0
32	7.16% Telangana SDL 2026	1,500.0
33	7.40% Telangana SDL 2026	3,000.0
34	7.79% Telangana SDL 2027	1,000.0
35	7.15% Telangana SDL 2031	961.0
36	7.18% Telangana SDL 2032	1,500.0
37	7.65% Telangana SDL 2032	1,200.0
38	7.22% Telangana SDL 2032	2,000.0
39	7.32% Telangana SDL 2032	1,000.0
40	7.49% Telangana SDL 2032	1,100.0
41	7.79% Telangana SDL 2032	800.0
42	7.95% Telangana SDL 2037	1,000.0
43	7.66% Telangana SDL 2037	700.0
44	7.70% Telangana SDL 2037	4,000.0
45	7.58% Telangana SDL 2037	1,200.0
46	7.16% Telangana SDL 2037	1,800.0
47	7.24% Telangana SDL 2037	1,000.0
48	7.23% Telangana SDL 2037	1,000.0
49	7.52% Telangana SDL 2037	1,000.0
50	7.67% Telangana SDL 2037	1,000.0
51	7.70% Telangana SDL 2037	1,000.0
52	7.68% Telangana SDL 2037	1,200.0
53	7.83% Telangana SDL 2038	1,600.0
54	8.16% Telangana SDL 2038	1,200.0
55	8.22% Telangana SDL 2038	1,200.0
56	8.15% Telangana SDL 2038	2,000.0
57	8.22% Telangana SDL 2038	500.0
58	8.50% Telangana SDL 2038	1,250.0
59	8.51% Telangana SDL 2038	500.0
60	8.60% Telangana SDL 2038	1,000.0
61	8.48% Telangana SDL 2038	1,000.0
62	8.25% Telangana SDL 2039	2,000.0
63	8.52% Telangana SDL 2039	750.0
64	8.00% Telangana SDL 2043	600.0
65	8.24% Telangana SDL 2043	800.0
66	8.10% Telangana SDL 2043	1,100.0
67	7.75% Telangana SDL 2043	2,000.0
68	8.05% Telangana SDL 2043	2,000.0
69	8.28% Telangana SDL 2043	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
70	8.42% Telangana SDL 2043	1,250.0
71	8.75% Telangana SDL 2043	1,968.0
72	8.56% Telangana SDL 2043	2,000.0
73	8.52% Telangana SDL 2043	1,000.0
74	8.52% Telangana SDL 2043 Nov	1,000.0
75	8.43% Telangana SDL 2043	1,500.0
76	8.33% Telangana SDL 2044	2,000.0
77	8.42% Telangana SDL 2044	1,000.0
78	8.38% Telangana SDL 2049	1,022.0
<b>Total [A]</b>		<b>95,251.0</b>
<b>Special bonds</b>		
1	7.63% Telangana UDAY Bond 2023	699.0
2	7.95% Telangana UDAY Bond 2032	193.3
3	7.87% Telangana UDAY Bond 2024	699.0
4	7.94% Telangana UDAY Bond 2024	193.3
5	8.01% Telangana UDAY Bond 2025	699.0
6	8.05% Telangana UDAY Bond 2025	193.3
7	7.62% Telangana UDAY Bond 2026	699.0
8	7.71% Telangana UDAY Bond 2026	193.3
9	7.81% Telangana UDAY Bond 2027	699.0
10	7.93% Telangana UDAY Bond 2027	193.3
11	8.27% Telangana UDAY Bond 2028	699.0
12	8.27% Telangana UDAY Bond 2028	193.3
13	8.08% Telangana UDAY Bond 2029	699.0
14	8.07% Telangana UDAY Bond 2029	193.3
15	7.98% Telangana UDAY Bond 2030	699.0
16	8.04% Telangana UDAY Bond 2030	193.3
17	8.04% Telangana UDAY Bond 2031	699.0
18	8.08% Telangana UDAY Bond 2031	193.3
19	7.96% Telangana UDAY Bond 2032	699.0
20	7.70% Telangana UDAY Bond 2023	193.3
<b>Total [B]</b>		<b>8,922.9</b>
<b>Total [A+B]</b>		<b>1,04,173.9</b>
<b>Compensation bonds</b>		
1	5.00% Urban Land Ceiling (Andhra Pradesh) Bonds 1976	0.0
<b>Total [C]</b>		<b>0.0</b>
<b>Total [A+B+C]</b>		<b>1,04,174.0</b>
<b>Loans not bearing interest</b>		
1	7.50% Andhra Pradesh SDL 1997	-
2	9.75% Andhra Pradesh 1998	0.0
3	9.00% Andhra Pradesh 1999	0.0
4	11.00% Andhra Pradesh 2001	0.0
5	11.00% Andhra Pradesh 2002	0.0
6	12.50% Andhra Pradesh SDL 2004	0.0
7	14.00% Andhra Pradesh SDL 2005	0.0
8	13.00% Andhra Pradesh 2007	0.0
9	11.50% Andhra Pradesh SDL 2008	0.0
10	11.50% Andhra Pradesh SDL 2009	0.0
11	11.50% Andhra Pradesh SDL 2010	0.0
12	11.50% Andhra Pradesh 2011	0.0
13	12.00% Andhra Pradesh SDL 2011	0.0
14	5.80% Andhra Pradesh GS 2019	-
15	7.13% Andhra Pradesh GS 2019	-
16	7.45% Andhra Pradesh GS 2019	-



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
17	8.59% Andhra Pradesh GS 2019	-
18	8.09% Andhra Pradesh GS 2019	-
	<b>Total [D]</b>	<b>0.1</b>
	<b>Total [A+B+C+D]</b>	<b>1,04,174.1</b>
<b>TRIPURA</b>		
<b>Loans bearing interest</b>		
1	8.24% Tripura GS 2019	150.0
2	8.38% Tripura SDL 2029	200.0
3	8.49% Tripura GS 2020	100.0
4	8.10% Tripura GS 2020	100.0
5	8.39% Tripura GS 2021	120.0
6	8.40% Tripura GS 2021	65.0
7	8.65% Tripura GS 2021	100.0
8	8.60% Tripura GS 2021	50.0
9	8.60% Tripura GS 2022	50.0
10	9.42% Tripura GS 2022	100.0
11	8.90% Tripura GS 2022	125.0
12	8.94% Tripura GS 2022	90.0
13	8.90% Tripura SDL 2022	100.0
14	8.60% Tripura SDL 2023	250.0
15	8.55% Tripura SDL 2023	80.0
16	9.39% Tripura SDL 2024	200.0
17	9.50% Tripura SDL 2024	150.0
18	9.67% Tripura SDL 2024	150.0
19	9.48% Tripura SDL 2024	50.0
20	8.09% Tripura SDL 2025	150.0
21	8.32% Tripura SDL 2025	200.0
22	8.11% Tripura SDL 2025	300.0
23	8.65% Tripura SDL 2026	75.0
24	8.05% Tripura SDL 2026	250.0
25	7.57% Tripura SDL 2026	230.0
26	7.22% Tripura SDL 2026	240.0
27	7.22% Tripura SDL 2027	270.0
28	7.50% Tripura SDL 2027	400.0
29	7.27% Tripura SDL 2027	417.0
30	7.88% Tripura SDL 2028	320.0
31	8.20% Tripura SDL 2028	500.0
32	8.43% Tripura SDL 2028	200.0
33	8.82% Tripura SDL 2028	200.0
34	8.09% Tripura SDL 2028	242.8
35	8.27% Tripura SDL 2029	200.0
36	8.40% Tripura GS 2019	100.0
	<b>Total [A]</b>	<b>6,524.8</b>
<b>Loans not bearing interest</b>		
1	11.00% Tripura SDL 2002	0.0
2	7.77% Tripura GS 2019	-
	<b>Total [B]</b>	<b>0.0</b>
	<b>Total [A+B]</b>	<b>6,524.8</b>
<b>UTTAR PRADESH</b>		
<b>Loans bearing interest</b>		
1	7.53% Uttar Pradesh GS 2019	1,500.0
2	7.84% Uttar Pradesh GS 2019	500.0
3	7.97% Uttar Pradesh GS 2019	1,000.0
4	7.80% Uttar Pradesh GS 2019	500.0

Sr. No.	Particulars	Balance as at end-March 2019
5	8.03% Uttar Pradesh GS 2019	1,500.0
6	8.32% Uttar Pradesh GS 2019	1,500.0
7	8.47% Uttar Pradesh GS 2019	1,500.0
8	8.26% Uttar Pradesh GS 2019	1,306.4
9	8.44% Uttar Pradesh GS 2019	1,500.0
10	8.39% Uttar Pradesh GS 2020	1,873.6
11	8.58% Uttar Pradesh GS 2020	1,197.0
12	8.55% Uttar Pradesh GS 2020	2,000.0
13	8.28% Uttar Pradesh GS 2020	1,000.0
14	8.10% Uttar Pradesh GS 2020	1,000.0
15	8.13% Uttar Pradesh GS 2020	800.0
16	8.19% Uttar Pradesh GS 2020	1,000.0
17	8.37% Uttar Pradesh GS 2020	1,200.0
18	8.41% Uttar Pradesh GS 2020	1,000.0
19	8.39% Uttar Pradesh GS 2020	1,000.0
20	8.55% Uttar Pradesh GS 2020	1,500.0
21	8.34% Uttar Pradesh GS 2020	1,000.0
22	8.56% Uttar Pradesh GS 2021	500.0
23	8.65% Uttar Pradesh GS 2021	1,500.0
24	8.66% Uttar Pradesh GS 2021	1,000.0
25	8.56% Uttar Pradesh GS 2021	1,000.0
26	8.69% Uttar Pradesh GS 2021	1,500.0
27	8.58% Uttar Pradesh GS 2021	512.5
28	8.61% Uttar Pradesh GS 2021	1,000.0
29	8.66% Uttar Pradesh GS 2021	1,000.0
30	8.90% Uttar Pradesh GS 2021	1,000.0
31	9.25% Uttar Pradesh GS 2021	1,487.5
32	9.25% Uttar Pradesh GS 2021	1,000.0
33	9.02% Uttar Pradesh GS 2021	1,000.0
34	8.80% Uttar Pradesh GS 2021	1,000.0
35	8.75% Uttar Pradesh GS 2022	1,000.0
36	8.76% Uttar Pradesh GS 2022	1,000.0
37	9.28% Uttar Pradesh GS 2022	830.0
38	9.17% Uttar Pradesh GS 2022	1,500.0
39	8.92% Uttar Pradesh GS 2022	1,500.0
40	8.88% Uttar Pradesh GS 2022	1,000.0
41	8.93% Uttar Pradesh GS 2022	1,000.0
42	8.93% Uttar Pradesh GS 2022	1,500.0
43	8.91% Uttar Pradesh GS 2022	1,000.0
44	8.88% Uttar Pradesh GS 2022	1,000.0
45	8.86% Uttar Pradesh GS 2022	1,000.0
46	8.11% Uttar Pradesh SDL 2023	1,000.0
47	7.60% Uttar Pradesh SDL 2023	1,000.0
48	7.63% Uttar Pradesh SDL 2023	1,000.0
49	7.78% Uttar Pradesh SDL 2023	1,000.0
50	9.33% Uttar Pradesh SDL 2023	1,250.0
51	9.40% Uttar Pradesh SDL 2023	750.0
52	9.52% Uttar Pradesh SDL 2023	500.0
53	9.39% Uttar Pradesh SDL 2024	500.0
54	9.67% Uttar Pradesh SDL 2024	1,000.0
55	9.66% Uttar Pradesh SDL 2024	1,000.0
56	9.40% Uttar Pradesh SDL 2024	1,000.0
57	9.24% Uttar Pradesh SDL 2024	1,000.0
58	8.87% Uttar Pradesh SDL 2024	1,000.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
59	8.73% Uttar Pradesh SDL 2024	1,000.0
60	8.46% Uttar Pradesh SDL 2024	1,250.0
61	8.45% Uttar Pradesh SDL 2024	1,250.0
62	8.18% Uttar Pradesh SDL 2024	1,750.0
63	8.26% Uttar Pradesh SDL 2024	1,750.0
64	8.10% Uttar Pradesh SDL 2025	2,000.0
65	8.08% Uttar Pradesh SDL 2025	1,500.0
66	8.08% Uttar Pradesh SDL 2025	2,500.0
67	8.05% Uttar Pradesh SDL 2025	500.0
68	8.08% Uttar Pradesh SDL 2025	2,000.0
69	8.09% Uttar Pradesh SDL 2025	2,000.0
70	8.27% Uttar Pradesh SDL 2025	2,000.0
71	8.20% Uttar Pradesh SDL 2025	2,000.0
72	8.31% Uttar Pradesh SDL 2025	2,000.0
73	8.26% Uttar Pradesh SDL 2025	500.0
74	8.29% Uttar Pradesh SDL 2025	500.0
75	8.23% Uttar Pradesh SDL 2025	1,000.0
76	8.17% Uttar Pradesh SDL 2025	1,000.0
77	7.98% Uttar Pradesh SDL 2025	1,500.0
78	7.99% Uttar Pradesh SDL 2025	1,500.0
79	8.15% Uttar Pradesh SDL 2025	1,000.0
80	8.17% Uttar Pradesh SDL 2025	1,000.0
81	8.23% Uttar Pradesh SDL 2025	1,500.0
82	8.34% Uttar Pradesh SDL 2026	2,000.0
83	8.39% Uttar Pradesh SDL 2026	2,000.0
84	8.53% Uttar Pradesh SDL 2026	2,500.0
85	8.83% Uttar Pradesh SDL 2026	2,500.0
86	8.58% Uttar Pradesh SDL 2026	1,500.0
87	8.02% Uttar Pradesh SDL 2026	2,400.0
88	8.03% Uttar Pradesh SDL 2026	3,000.0
89	8.02% Uttar Pradesh SDL 2026	1,500.0
90	8.08% Uttar Pradesh SDL 2026	1,000.0
91	7.99% Uttar Pradesh SDL 2026	1,000.0
92	7.86% Uttar Pradesh SDL 2026	2,000.0
93	7.69% Uttar Pradesh SDL 2026	1,000.0
94	7.63% Uttar Pradesh SDL 2026	2,000.0
95	7.58% Uttar Pradesh SDL 2026	2,000.0
96	7.39% Uttar Pradesh SDL 2026	2,250.0
97	7.19% Uttar Pradesh SDL 2026	2,250.0
98	7.16% Uttar Pradesh SDL 2026	2,400.0
99	7.24% Uttar Pradesh SDL 2026	1,600.0
100	7.41% Uttar Pradesh SDL 2026	2,000.0
101	6.85% Uttar Pradesh SDL 2026	2,000.0
102	6.87% Uttar Pradesh SDL 2026	1,350.0
103	7.17% Uttar Pradesh SDL 2027	2,000.0
104	7.20% Uttar Pradesh SDL 2027	2,000.0
105	7.62% Uttar Pradesh SDL 2027	2,500.0
106	7.78% Uttar Pradesh SDL 2027	1,500.0
107	7.87% Uttar Pradesh SDL 2027	1,650.0
108	7.64% Uttar Pradesh SDL 2027	1,650.0
109	7.67% Uttar Pradesh SDL 2027	2,000.0
110	7.61% Uttar Pradesh SDL 2027	2,000.0
111	7.61% Uttar Pradesh SDL 2027	2,000.0
112	7.52% Uttar Pradesh SDL 2027	1,000.0

Sr. No.	Particulars	Balance as at end-March 2019
113	7.29% Uttar Pradesh SDL 2027	2,000.0
114	7.19% Uttar Pradesh SDL 2027	2,000.0
115	7.23% Uttar Pradesh SDL 2027	1,000.0
116	7.27% Uttar Pradesh SDL 2027	1,000.0
117	7.37% Uttar Pradesh SDL 2027	2,500.0
118	7.47% Uttar Pradesh SDL 2027	2,500.0
119	7.56% Uttar Pradesh SDL 2027	2,500.0
120	7.59% Uttar Pradesh SDL 2027	3,000.0
121	7.70% Uttar Pradesh SDL 2027	1,500.0
122	7.67% Uttar Pradesh SDL 2027	2,000.0
123	7.76% Uttar Pradesh SDL 2027	1,000.0
124	7.85% Uttar Pradesh SDL 2027	2,800.0
125	7.92% Uttar Pradesh SDL 2028	3,000.0
126	8.34% Uttar Pradesh SDL 2028	3,000.0
127	8.43% Uttar Pradesh SDL 2028	1,400.0
128	8.27% Uttar Pradesh SDL 2028	1,400.0
129	8.14% Uttar Pradesh SDL 2028	2,000.0
130	7.98% Uttar Pradesh SDL 2028	2,500.0
131	8.39% Uttar Pradesh SDL 2028	2,500.0
132	8.45% Uttar Pradesh SDL 2028	3,000.0
133	8.73% Uttar Pradesh SDL 2028	3,000.0
134	8.71% Uttar Pradesh SDL 2028	2,000.0
135	8.73% Uttar Pradesh SDL 2028 Oct	2,000.0
136	8.66% Uttar Pradesh SDL 2028	1,500.0
137	8.60% Uttar Pradesh SDL 2028	2,000.0
138	8.19% Uttar Pradesh SDL 2028	1,500.0
139	8.08% Uttar Pradesh SDL 2028	3,000.0
140	8.29% Uttar Pradesh SDL 2029	2,000.0
141	8.22% Uttar Pradesh SDL 2029	3,000.0
142	8.18% Uttar Pradesh SDL 2029	3,000.0
143	8.34% Uttar Pradesh SDL 2029	3,000.0
144	8.32% Uttar Pradesh SDL 2029	3,000.0
145	8.45% Uttar Pradesh SDL 2029	3,000.0
146	8.43% Uttar Pradesh SDL 2029	3,000.0
147	8.39% Uttar Pradesh SDL 2029	3,000.0
<b>Total [A]</b>		<b>2,35,356.9</b>
<b>Special bonds</b>		
1	8.66% Uttar Pradesh Special Bond 2019	448.7
2	8.31% Uttar Pradesh Special Bond 2019	451.2
3	8.32% Uttar Pradesh Special Bond 2019	75.8
4	8.67% Uttar Pradesh Special Bond 2019	78.3
5	8.40% Uttar Pradesh UDAY Bond 2020	306.4
6	8.32% Uttar Pradesh UDAY Bond 2020	1,312.3
7	8.25% Uttar Pradesh UDAY Bond 2020	409.0
8	8.03% Uttar Pradesh UDAY Bond 2020	1,233.4
9	8.70% Uttar Pradesh Special Bond 2020	448.7
10	8.44% Uttar Pradesh SPL 2020	451.2
11	8.44% Uttar Pradesh SPL 2020 Oct	75.8
12	8.71% Uttar Pradesh Special Bond 2020	78.3
13	8.56% Uttar Pradesh UDAY Bond 2021	306.4
14	8.51% Uttar Pradesh UDAY Bond 2021	1,312.3
15	8.43% Uttar Pradesh UDAY Bond 2021	409.0
16	8.15% Uttar Pradesh UDAY Bond 2021	1,233.4
17	8.72% Uttar Pradesh Special Bond 2021	448.7

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
18	8.52% Uttar Pradesh SPL 2021	451.2
19	8.52% Uttar Pradesh SPL 2021 Oct	75.8
20	8.71% Uttar Pradesh Special Bond 2021	78.3
21	8.68% Uttar Pradesh UDAY Bond 2022	306.4
22	8.61% Uttar Pradesh UDAY Bond 2022	1,312.3
23	8.52% Uttar Pradesh UDAY Bond 2022	409.0
24	8.26% Uttar Pradesh UDAY Bond 2022	1,233.4
25	8.55% Uttar Pradesh SPL 2022	451.2
26	8.71% Uttar Pradesh Special Bond 2022	448.7
27	8.55% Uttar Pradesh SPL 2022 Oct	75.8
28	8.73% Uttar Pradesh Special Bond 2022	78.3
29	8.64% Uttar Pradesh UDAY Bond 2023	306.4
30	8.51% Uttar Pradesh UDAY Bond 2023	1,312.3
31	8.44% Uttar Pradesh UDAY Bond 2023	409.0
32	8.25% Uttar Pradesh UDAY Bond 2023	1,233.4
33	8.51% Uttar Pradesh SPL 2023	451.2
34	8.71% Uttar Pradesh Special Bond 2023	448.7
35	8.51% Uttar Pradesh SPL 2023 Oct	75.8
36	8.67% Uttar Pradesh Special Bond 2023	78.3
37	8.65% Uttar Pradesh UDAY Bond 2024	306.4
38	8.57% Uttar Pradesh UDAY Bond 2024	1,312.3
39	8.48% Uttar Pradesh UDAY Bond 2024	409.0
40	8.35% Uttar Pradesh UDAY Bond 2024	1,233.4
41	8.55% Uttar Pradesh Special Bond 2024	448.7
42	8.45% Uttar Pradesh SPL 2024	451.2
43	8.46% Uttar Pradesh SPL 2024	75.8
44	8.58% Uttar Pradesh Special Bond 2025	78.3
45	8.59% Uttar Pradesh UDAY Bond 2025	306.4
46	8.52% Uttar Pradesh UDAY Bond 2025	1,312.3
47	8.48% Uttar Pradesh UDAY Bond 2025	409.0
48	8.32% Uttar Pradesh UDAY Bond 2025	1,233.4
49	8.67% Uttar Pradesh Special Bond 2025	448.7
50	8.61% Uttar Pradesh SPL 2025	451.2
51	8.61% Uttar Pradesh SPL 2025 Oct	75.8
52	8.65% Uttar Pradesh Special Bond 2025	78.3
53	8.39% Uttar Pradesh UDAY Bond 2026	306.4
54	8.30% Uttar Pradesh UDAY Bond 2026	1,312.3
55	8.21% Uttar Pradesh UDAY Bond 2026	409.0
56	8.14% Uttar Pradesh UDAY Bond 2026	1,233.4
57	8.55% Uttar Pradesh Special Bond 2026	448.7
58	8.43% Uttar Pradesh SPL 2026	451.2
59	8.43% Uttar Pradesh SPL 2026 Oct	75.8
60	8.57% Uttar Pradesh Special Bond 2026	78.3
61	8.66% Uttar Pradesh UDAY Bond 2027	306.4
62	8.70% Uttar Pradesh UDAY Bond 2027	1,312.3
63	8.42% Uttar Pradesh UDAY Bond 2027	409.0
64	8.38% Uttar Pradesh UDAY Bond 2027	1,233.4
65	8.68% Uttar Pradesh Special Bond 2027	448.7
66	8.57% Uttar Pradesh SPL 2027	451.2
67	8.57% Uttar Pradesh SPL 2027 Oct	75.8
68	8.67% Uttar Pradesh Special Bond 2027	78.3
69	8.87% Uttar Pradesh UDAY Bond 2028	306.4
70	8.71% Uttar Pradesh UDAY Bond 2028	1,312.3
71	8.64% Uttar Pradesh UDAY Bond 2028	409.0

Sr. No.	Particulars	Balance as at end-March 2019
72	8.49% Uttar Pradesh UDAY Bond 2028	1,233.4
73	8.35% Uttar Pradesh SPL 2028	451.2
74	8.61% Uttar Pradesh Special Bond 2028	448.7
75	8.35% Uttar Pradesh SPL 2028 Oct	75.8
76	8.61% Uttar Pradesh Special Bond 2028 Dec	78.3
77	8.63% Uttar Pradesh UDAY Bond 2029	306.4
78	8.45% Uttar Pradesh UDAY Bond 2029	1,312.3
79	8.44% Uttar Pradesh UDAY Bond 2029	409.0
80	8.35% Uttar Pradesh UDAY Bond 2029	1,233.4
81	8.75% Uttar Pradesh UDAY Bond 2030	306.4
82	8.62% Uttar Pradesh UDAY Bond 2030	1,312.3
83	8.59% Uttar Pradesh UDAY Bond 2030	409.0
84	8.49% Uttar Pradesh UDAY Bond 2030	1,233.4
85	8.90% Uttar Pradesh UDAY Bond 2031	306.5
86	8.77% Uttar Pradesh UDAY Bond 2031	1,312.4
87	8.70% Uttar Pradesh UDAY Bond 2031	408.8
88	8.58% Uttar Pradesh UDAY Bond 2031	1,233.7
<b>Total [B]</b>		<b>49,674.0</b>
<b>Total [A+B]</b>		<b>2,85,031.0</b>
<b>Compensation bonds</b>		
1	U.P. Zamindari Abolition Rehabilitation Grant Bonds	11.2
2	3.25% U.P. Encumbered Estate Act Bonds	0.2
3	3.50% U.P. Land Ceiling Compensation Bonds	0.3
4	2.50% U.P. Urban Zamindari Abolition Compensation Bonds	0.3
5	2.50% U.P. Zamindari Abolition Compensation Bonds C	27.5
<b>Total [C]</b>		<b>39.5</b>
<b>Total [A+B+C]</b>		<b>2,85,070.5</b>
<b>Loans not bearing interest (prior to reorganisation)</b>		
1	7.50% Uttar Pradesh SDL 1997	0.3
2	9.75% Uttar Pradesh SDL 1998	0.2
3	9.00% Uttar Pradesh SDL 1999	0.2
4	11.00% Uttar Pradesh SDL 2001	0.1
5	11.00% Uttar Pradesh SDL 2002	0.1
6	13.50% Uttar Pradesh SDL 2003	0.0
7	14.00% Uttar Pradesh SDL 2005	0.0
8	13.85% Uttar Pradesh SDL 2006	0.0
9	13.00% Uttar Pradesh SDL 2007	0.1
10	12.30% Uttar Pradesh SDL 2007	0.0
11	11.50% Uttar Pradesh SDL 2008	0.1
12	11.50% Uttar Pradesh SDL 2009	0.1
13	11.50% Uttar Pradesh SDL 2010	0.0
14	12.00% Uttar Pradesh SDL 2010	0.0
15	11.50% Uttar Pradesh SDL 2011	0.0
16	12.00% Uttar Pradesh SDL 2011	0.2
<b>Total</b>		<b>1.4</b>
<b>Loans not bearing interest (subsequent to reorganisation)</b>		
1	9.45% Uttar Pradesh SDL 2011	0.1
2	8.00% Uttar Pradesh SDL 2012	0.0
3	7.17% Uttar Pradesh SDL 2017	0.1
4	7.10% Uttar Pradesh GS 2019	-
5	8.57% Uttar Pradesh GS 2019	-
6	8.59% Uttar Pradesh GS 2019	-
<b>Total</b>		<b>0.2</b>
<b>Total [D]</b>		<b>1.5</b>
<b>Total [A+B+C+D]</b>		<b>2,85,072.0</b>

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
<b>UTTARAKHAND</b>		
<b>Loans bearing interest</b>		
1	8.42% Uttarakhand SDL 2028	250.0
2	8.49% Uttarakhand SDL 2028	200.0
3	8.61% Uttarakhand SDL 2028	300.0
4	8.74% Uttarakhand SDL 2028	250.0
5	8.76% Uttarakhand SDL 2028	300.0
6	8.70% Uttarakhand SDL 2028	250.0
7	8.56% Uttarakhand SDL 2028	250.0
8	8.55% Uttarakhand SDL 2028	300.0
9	8.38% Uttarakhand SDL 2028	300.0
10	8.19% Uttarakhand SDL 2028	300.0
11	8.23% Uttarakhand SDL 2029	200.0
12	8.32% Uttarakhand SDL 2029	200.0
13	8.41% Uttarakhand SDL 2029	250.0
14	8.08% Uttarakhand SDL 2029	300.0
15	7.77% Uttarakhand GS 2019	300.0
16	7.80% Uttarakhand GS 2019	300.0
17	8.58% Uttarakhand GS 2020	500.0
18	8.12% Uttarakhand GS 2020	200.0
19	8.55% Uttarakhand GS 2021	291.5
20	8.39% Uttarakhand GS 2021	500.0
21	8.65% Uttarakhand GS 2021	200.0
22	8.62% Uttarakhand GS 2021	150.0
23	9.05% Uttarakhand GS 2021	150.0
24	8.62% Uttarakhand GS 2022	100.0
25	9.02% Uttarakhand GS 2022	300.0
26	8.93% Uttarakhand SDL 2022	150.0
27	9.01% Uttarakhand SDL 2022	500.0
28	8.67% Uttarakhand SDL 2023	1,100.0
29	9.40% Uttarakhand SDL 2024	500.0
30	9.84% Uttarakhand SDL 2024	1,000.0
31	9.70% Uttarakhand SDL 2024	1,000.0
32	8.25% Uttarakhand SDL 2024	1,000.0
33	8.09% Uttarakhand SDL 2025	650.0
34	8.08% Uttarakhand SDL 2025	500.0
35	8.05% Uttarakhand SDL 2025	250.0
36	8.28% Uttarakhand SDL 2025	750.0
37	8.29% Uttarakhand SDL 2025	500.0
38	8.16% Uttarakhand SDL 2025	500.0
39	7.98% Uttarakhand SDL 2025	250.0
40	8.19% Uttarakhand SDL 2025	400.0
41	8.19% Uttarakhand SDL 2025	200.0
42	8.40% Uttarakhand SDL 2026	300.0
43	8.65% Uttarakhand SDL 2026	500.0
44	8.53% Uttarakhand SDL 2026	500.0
45	7.98% Uttarakhand SDL 2026	290.0
46	8.06% Uttarakhand SDL 2026	500.0
47	7.39% Uttarakhand SDL 2026	1,000.0
48	7.18% Uttarakhand SDL 2026	250.0
49	7.18% Uttarakhand SDL 2026	500.0
50	7.25% Uttarakhand SDL 2026	500.0
51	7.42% Uttarakhand SDL 2026	1,000.0
52	6.97% Uttarakhand SDL 2026	260.0

Sr. No.	Particulars	Balance as at end-March 2019
53	7.18% Uttarakhand SDL 2027	400.0
54	7.93% Uttarakhand SDL 2027	750.0
55	7.59% Uttarakhand SDL 2027	200.0
56	7.21% Uttarakhand SDL 2027	500.0
57	7.22% Uttarakhand SDL 2027	300.0
58	7.29% Uttarakhand SDL 2027	300.0
59	7.35% Uttarakhand SDL 2027	400.0
60	7.40% Uttarakhand SDL 2027	500.0
61	7.54% Uttarakhand SDL 2027	500.0
62	7.59% Uttarakhand SDL 2027	500.0
63	7.65% Uttarakhand SDL 2027	300.0
64	7.67% Uttarakhand SDL 2027	300.0
65	7.67% Uttarakhand SDL 2027	300.0
66	7.77% Uttarakhand SDL 2027	200.0
67	8.08% Uttarakhand SDL 2028	200.0
68	8.20% Uttarakhand SDL 2028	300.0
69	8.05% Uttarakhand SDL 2028	500.0
70	8.25% Uttarakhand SDL 2028	400.0
71	8.42% Uttarakhand SDL 2028	400.0
72	8.29% Uttarakhand SDL 2028	200.0
73	8.14% Uttarakhand SDL 2028	360.0
74	7.80% Uttarakhand SDL 2028	500.0
75	8.20% Uttarakhand SDL 2028	300.0
76	8.29% Uttarakhand SDL 2028	300.0
77	8.39% Uttarakhand SDL 2028	300.0
78	8.40% Uttarakhand SDL 2028	200.0
79	8.53% Uttarakhand SDL 2028	300.0
80	8.58% Uttarakhand SDL 2028	500.0
81	8.46% Uttarakhand SDL 2028	250.0
	<b>Total [A]</b>	<b>31,951.5</b>
<b>Compensation bonds</b>		
1	U.P. Zamindari Abolition Rehabilitation Grant Bonds	0.6
2	3.25% U.P. Encumbered Estate Act Bonds	0.0
3	3.50% U.P. Land Ceiling Compensation Bonds	0.0
4	2.50% U.P. Urban Zamindari Abolition Compensation Bonds	0.0
5	2.50% U.P. Zamindari Abolition Compensation Bonds C	1.5
	<b>Total [B]</b>	<b>2.1</b>
	<b>Total [A+B]</b>	<b>31,953.6</b>
<b>Loans not bearing interest (prior to reorganisation)</b>		
1	7.50% Uttar Pradesh SDL 1997	0.0
2	9.75% Uttar Pradesh SDL 1998	0.0
3	9.00% Uttar Pradesh SDL 1999	0.0
4	11.00% Uttar Pradesh SDL 2001	0.0
5	11.00% Uttar Pradesh SDL 2002	0.0
6	13.50% Uttar Pradesh SDL 2003	0.0
7	14.00% Uttar Pradesh SDL 2005	0.0
8	13.85% Uttar Pradesh SDL 2006	0.0
9	13.00% Uttar Pradesh SDL 2007	0.0
10	12.30% Uttar Pradesh SDL 2007	0.0
11	11.50% Uttar Pradesh SDL 2008	0.0
12	11.50% Uttar Pradesh SDL 2009	0.0
13	11.50% Uttar Pradesh SDL 2010	0.0
14	12.00% Uttar Pradesh SDL 2010	0.0
15	11.50% Uttar Pradesh SDL 2011	0.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
16	12.00% Uttar Pradesh SDL 2011	0.0
	<b>Total [C]</b>	<b>0.1</b>
	<b>Total [A+B+C]</b>	<b>31,953.7</b>
	<b>Loans not bearing interest (subsequent to reorganisation)</b>	
1	7.45% Uttarakhand SDL 2019	-
2	8.55% Uttarakhand SDL 2019	-
	<b>Total [D]</b>	<b>-</b>
	<b>Total [A+B+C+D]</b>	<b>31,953.7</b>
	<b>WEST BENGAL</b>	
	<b>Loans bearing interest</b>	
1	7.55% West Bengal GS 2019	2,000.0
2	7.10% West Bengal GS 2019	2,500.0
3	7.50% West Bengal GS 2019	1,500.0
4	7.96% West Bengal GS 2019	2,000.0
5	8.02% West Bengal GS 2019	2,000.0
6	8.31% West Bengal GS 2019	1,500.0
7	7.70% West Bengal GS 2019 (PUT-2013)	386.0
8	7.65% West Bengal GS 2019 (PUT-2013)	10.0
9	7.68% West Bengal GS 2014	82.9
10	8.10% West Bengal GS 2019	2,330.9
11	8.42% West Bengal GS 2019	1,000.0
12	8.57% West Bengal GS 2020	800.0
13	8.58% West Bengal GS 2020	2,000.0
14	8.51% West Bengal GS 2020	500.0
15	8.28% West Bengal GS 2020	1,500.0
16	8.11% West Bengal GS 2020	1,000.0
17	8.17% West Bengal GS 2020	1,000.0
18	8.44% West Bengal GS 2020	500.0
19	8.39% West Bengal GS 2020	498.1
20	8.38% West Bengal GS 2020	1,002.0
21	8.39% West Bengal GS 2020	500.0
22	8.51% West Bengal GS 2020	500.0
23	8.42% West Bengal GS 2020	500.0
24	8.36% West Bengal GS 2021	1,400.0
25	8.44% West Bengal GS 2021	1,773.0
26	8.60% West Bengal GS 2021	2,000.0
27	8.60% West Bengal GS 2021	3,000.0
28	8.65% West Bengal GS 2021	1,000.0
29	8.61% West Bengal GS 2021	1,000.0
30	8.55% West Bengal GS 2021	1,000.0
31	8.64% West Bengal GS 2021	1,000.0
32	8.65% West Bengal GS 2021	1,500.0
33	9.08% West Bengal GS 2021	1,500.0
34	9.28% West Bengal GS 2021	1,000.0
35	9.04% West Bengal GS 2021	1,250.0
36	8.81% West Bengal GS 2021	1,300.0
37	8.75% West Bengal GS 2022	800.0
38	8.66% West Bengal GS 2022	1,000.0
39	8.80% West Bengal GS 2022	1,000.0
40	9.36% West Bengal GS 2022	667.6
41	9.31% West Bengal GS 2022	2,500.0
42	9.23% West Bengal GS 2022	1,000.0
43	9.22% West Bengal GS 2022	1,500.0
44	8.95% West Bengal GS 2022	500.0

Sr. No.	Particulars	Balance as at end-March 2019
45	8.91% West Bengal GS 2022	1,500.0
46	8.96% West Bengal GS 2022	1,500.0
47	8.92% West Bengal GS 2022	1,500.0
48	8.90% West Bengal GS 2022	2,000.0
49	8.89% West Bengal SDL 2022	500.0
50	9.01% West Bengal GS 2022	2,000.0
51	9.03% West Bengal SDL 2022	2,000.0
52	8.64% West Bengal SDL 2023	800.0
53	8.60% West Bengal SDL 2023	500.0
54	8.66% West Bengal SDL 2023	1,200.0
55	8.66% West Bengal SDL 2023	1,500.0
56	8.26% West Bengal SDL 2023	1,000.0
57	7.63% West Bengal SDL 2023	1,000.0
58	7.82% West Bengal SDL 2023	2,000.0
59	7.98% West Bengal SDL 2023	1,000.0
60	9.48% West Bengal SDL 2023	1,000.0
61	9.72% West Bengal SDL 2023	1,000.0
62	7.82% West Bengal SDL 2032	3,000.0
63	8.79% West Bengal SDL 2033	1,500.0
64	8.73% West Bengal SDL 2033	2,000.0
65	8.72% West Bengal SDL 2033	2,000.0
66	8.42% West Bengal SDL 2033	4,000.0
67	8.24% West Bengal SDL 2033	1,983.0
68	8.25% West Bengal SDL 2034	3,500.0
69	8.36% West Bengal SDL 2034	1,545.0
70	8.47% West Bengal SDL 2034	2,000.0
71	8.19% West Bengal SDL 2034	2,000.0
72	7.53% West Bengal SDL 2037	2,000.0
73	7.67% West Bengal SDL 2037	1,000.0
74	8.57% West Bengal SDL 2038	2,000.0
75	8.43% West Bengal SDL 2038	2,500.0
76	8.41% West Bengal SDL 2039	2,000.0
77	9.84% West Bengal SDL 2023	933.6
78	9.94% West Bengal SDL 2023	1,500.0
79	9.35% West Bengal SDL 2023	1,000.0
80	9.35% West Bengal SDL 2023	566.4
81	9.42% West Bengal SDL 2023	1,500.0
82	9.42% West Bengal SDL 2023	1,000.0
83	9.37% West Bengal SDL 2023	500.0
84	9.54% West Bengal SDL 2023	1,000.0
85	9.40% West Bengal SDL 2024	800.0
86	9.26% West Bengal SDL 2024	1,200.0
87	9.42% West Bengal SDL 2024	1,000.0
88	9.72% West Bengal SDL 2024	1,000.0
89	9.85% West Bengal SDL 2024	1,000.0
90	9.70% West Bengal SDL 2024	1,000.0
91	9.40% West Bengal SDL 2024	1,800.0
92	9.23% West Bengal SDL 2024	800.0
93	9.15% West Bengal SDL 2024	1,000.0
94	9.00% West Bengal SDL 2024	1,000.0
95	8.98% West Bengal SDL 2024	1,500.0
96	9.10% West Bengal SDL 2024	1,500.0
97	8.99% West Bengal SDL 2024	2,000.0
98	8.74% West Bengal SDL 2024	1,500.0



**Statements**

**Statement 22: State Government Market Loans (Concl.)**

(₹ Crore)

Sr. No.	Particulars	Balance as at end-March 2019
99	8.44% West Bengal SDL 2024	1,000.0
100	8.45% West Bengal SDL 2024	1,000.0
101	8.17% West Bengal SDL 2024	1,000.0
102	8.27% West Bengal SDL 2024	1,000.0
103	8.10% West Bengal SDL 2025	3,000.0
104	8.08% West Bengal SDL 2025	2,500.0
105	8.10% West Bengal SDL 2025	1,300.0
106	8.08% West Bengal SDL 2025	1,000.0
107	8.17% West Bengal SDL 2025	1,500.0
108	8.21% West Bengal SDL 2025	1,500.0
109	8.31% West Bengal SDL 2025	1,500.0
110	8.30% West Bengal SDL 2025	1,500.0
111	8.17% West Bengal SDL 2025	1,500.0
112	7.97% West Bengal SDL 2025	1,000.0
113	8.15% West Bengal SDL 2025	1,500.0
114	8.18% West Bengal SDL 2025	1,200.0
115	8.22% West Bengal SDL 2025	1,000.0
116	8.27% West Bengal SDL 2025	1,300.0
117	8.31% West Bengal SDL 2026	1,000.0
118	8.40% West Bengal SDL 2026	1,500.0
119	8.51% West Bengal SDL 2026	1,000.0
120	8.88% West Bengal SDL 2026	2,500.0
121	8.57% West Bengal SDL 2026	1,000.0
122	8.10% West Bengal SDL 2026	2,500.0
123	8.09% West Bengal SDL 2026	2,000.0
124	7.86% West Bengal SDL 2026	1,500.0
125	7.69% West Bengal SDL 2026	1,000.0
126	7.63% West Bengal SDL 2026	1,000.0
127	7.58% West Bengal SDL 2026	500.0
128	7.19% West Bengal SDL 2026	2,000.0
129	7.16% West Bengal SDL 2026	1,500.0
130	7.25% West Bengal SDL 2026	1,500.0
131	7.42% West Bengal SDL 2026	1,500.0
132	6.88% West Bengal SDL 2026	700.0
133	7.10% West Bengal SDL 2026	2,000.0
134	7.29% West Bengal SDL 2026	2,000.0
135	7.16% West Bengal SDL 2027	2,300.0
136	7.21% West Bengal SDL 2027	2,500.0
137	7.63% West Bengal SDL 2027	2,500.0
138	7.78% West Bengal SDL 2027	3,000.0
139	7.92% West Bengal SDL 2027	5,000.0
140	7.64% West Bengal SDL 2027	1,930.5
141	7.28% West Bengal SDL 2027	2,000.0
142	7.28% West Bengal SDL 2027	1,000.0
143	7.20% West Bengal SDL 2027	1,000.0
144	7.25% West Bengal SDL 2027	2,000.0
145	7.66% West Bengal SDL 2027	1,500.0
146	7.53% West Bengal SDL 2027	2,000.0
147	7.68% West Bengal SDL 2027	2,000.0
148	7.72% West Bengal SDL 2027	3,000.0

Sr. No.	Particulars	Balance as at end-March 2019
149	7.77% West Bengal SDL 2028	2,000.0
150	8.09% West Bengal SDL 2028	2,000.0
151	8.29% West Bengal SDL 2028	2,000.0
152	8.42% West Bengal SDL 2028	2,000.0
153	8.27% West Bengal SDL 2028	2,000.0
154	8.09% West Bengal SDL 2028	911.0
155	8.44% West Bengal SDL 2028	2,000.0
156	8.40% West Bengal SDL 2028	1,000.0
157	8.45% West Bengal SDL 2028	2,000.0
158	8.21% West Bengal SDL 2029	2,500.0
159	8.35% West Bengal SDL 2029	1,500.0
160	8.44% West Bengal SDL 2029	2,000.0
161	8.39% West Bengal SDL 2029	2,500.0
162	8.10% West Bengal SDL 2029	2,300.0
163	7.49% West Bengal SDL 2032	3,000.0
164	7.73% West Bengal SDL 2032	1,000.0
165	7.62% West Bengal SDL 2032	1,500.0
<b>Total [A]</b>		<b>2,49,369.9</b>
<b>Compensation bonds</b>		
1	West Bengal Estate Acquisition Compensation Bonds	2.2
2	5.00% Urban Land Ceiling (West Bengal) Bonds 1976	0.0
<b>Total [B]</b>		<b>2.3</b>
<b>Total [A+B]</b>		<b>2,49,372.2</b>
<b>Loans not bearing interest</b>		
1	9.75% West Bengal SDL 1998	0.2
2	9.00% West Bengal SDL 1999	0.2
3	8.75% West Bengal SDL 2000	0.2
4	11.00% West Bengal SDL 2001	0.3
5	11.00% West Bengal 2002	0.2
6	13.50% West Bengal SDL 2003	0.0
7	12.50% West Bengal SDL 2004	0.1
8	14.00% West Bengal SDL 2005	0.1
9	13.75% West Bengal SDL 2007	0.0
10	13.05% West Bengal SDL 2007	0.0
11	13.00% West Bengal SDL 2007	0.0
12	11.50% West Bengal SDL 2008	0.1
13	12.25% West Bengal SDL 2009	0.0
14	11.50% West Bengal SDL 2009	0.1
15	11.50% West Bengal SDL 2010	0.0
16	10.35% West Bengal SDL 2011	0.0
17	11.50% West Bengal SDL 2011	0.0
18	12.00% West Bengal SDL 2011	0.0
19	9.45% West Bengal SDL 2011	0.1
20	6.35% West Bengal SDL 2013 (II SER)	0.0
21	7.27% West Bengal GS 2019	-
22	8.43% West Bengal GS 2019	-
23	8.25% West Bengal GS 2019	-
<b>Total [C]</b>		<b>1.7</b>
<b>Total [A+B+C]</b>		<b>2,49,373.9</b>

Note: SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

**Statement 23: Maturity Profile of Outstanding State Government Securities**  
(Outstanding as on March 31, 2019)

(₹ Crore)

State/UT	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026	2026-2027	2027-2028	2028-2029	2029-2030	2030-2031	2031-2032	2032-2033	2033-2034	2035-2036	2036-2049	TOTAL
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	15,383.1	15,400.0	16,800.0	20,000.0	22,411.6	18,000.0	18,050.0	16,109.4	11,229.3	12,345.8	8,429.8	6,972.5	6,029.3	7,500.0	5,039.8	500.0	3,400.0	2,03,600.8
2. Arunachal Pradesh	79.1	-	33.0	170.0	230.0	306.0	130.0	453.0	887.5	719.0	-	-	-	-	-	-	-	3,007.6
3. Assam	1,909.8	800.0	2,000.0	995.0	1,500.0	2,950.0	3,150.0	3,090.0	7,760.0	6,400.0	-	-	-	-	-	-	-	30,554.8
4. Bihar	3,000.0	2,600.0	4,155.5	7,333.2	6,733.2	8,333.2	11,733.2	17,933.2	10,233.2	14,533.2	233.2	233.2	77.7	-	-	-	-	87,131.8
5. Chhattisgarh	700.0	2,500.0	3,087.0	4,287.0	5,087.0	6,287.0	5,637.0	4,287.0	8,187.0	87.0	87.0	87.0	-	-	-	-	-	40,320.1
6. Goa	600.0	300.0	550.0	850.0	990.0	800.0	1,450.0	1,320.0	1,800.0	2,350.0	-	-	-	-	-	-	-	11,010.0
7. Gujarat	10,300.0	11,500.0	17,500.0	14,700.0	14,552.6	14,920.0	14,260.0	19,120.0	24,000.0	36,470.7	-	2,000.0	-	-	-	-	-	1,79,323.2
8. Haryana	4,000.0	4,450.0	9,816.7	14,520.0	17,136.2	16,790.0	19,290.0	17,530.0	16,639.5	7,525.0	-	-	-	-	2,000.0	740.0	10,500.0	1,40,937.3
9. Himachal Pradesh	2,120.0	2,245.0	2,125.0	1,859.1	2,216.2	2,634.1	2,439.1	3,689.1	3,389.1	2,289.1	289.1	289.1	289.1	700.0	-	-	-	26,572.6
10. Jammu and Kashmir	1,108.9	3,308.5	3,189.0	2,503.8	2,433.8	1,753.8	2,603.8	3,143.8	6,553.8	7,037.8	353.8	353.8	139.8	-	-	-	-	34,484.0
11. Jharkhand	1,844.0	500.0	1,809.4	4,155.3	3,505.3	5,505.3	5,905.3	5,709.3	1,555.3	6,064.3	555.3	555.3	-	4,999.7	-	-	-	42,664.1
12. Karnataka	6,000.0	7,100.0	7,500.0	10,000.0	14,997.3	18,500.0	20,187.5	28,007.0	22,098.0	19,500.0	-	2,000.0	-	-	2,000.0	-	-	1,57,889.8
13. Kerala	5,456.0	5,500.0	8,880.0	11,583.0	12,800.0	13,200.0	15,000.0	17,300.0	11,000.0	13,500.0	-	3,500.0	-	5,500.0	2,500.0	4,000.0	-	1,29,719.0
14. Madhya Pradesh	5,821.0	6,800.0	6,600.0	7,236.0	6,736.0	11,036.0	15,436.0	16,836.0	15,736.0	8,536.0	736.0	736.0	736.0	-	1,371.0	-	1,825.0	1,06,177.0
15. Maharashtra	15,500.0	18,978.5	27,959.8	22,685.0	23,762.4	25,083.0	32,500.0	32,500.0	15,798.0	13,001.4	14,161.0	-	5,500.0	9,000.0	-	-	-	2,56,429.0
16. Manipur	502.8	258.1	150.0	275.0	350.0	463.0	600.0	630.0	525.0	970.0	-	-	-	-	-	-	-	4,723.9
17. Meghalaya	273.5	190.0	310.0	397.5	352.5	557.5	692.5	1,013.5	1,128.0	1,134.5	12.5	12.5	12.5	-	-	-	-	6,087.0
18. Mizoram	155.3	266.7	300.0	185.8	260.0	230.0	200.0	170.0	424.0	-	-	-	-	-	-	-	-	2,191.7
19. Nagaland	577.4	355.4	505.0	655.0	535.0	600.0	950.0	1,070.0	1,135.0	822.0	-	-	-	-	-	-	-	7,204.8
20. Odisha	1,000.0	2,500.0	3,472.8	3,500.0	3,658.0	1,000.0	2,000.0	2,000.0	500.0	500.0	1,000.0	-	2,400.0	1,000.0	500.0	1,500.0	-	28,030.8
21. Punjab	8,885.0	9,528.0	13,385.9	11,839.6	12,168.6	7,189.6	12,939.6	8,139.6	18,630.9	13,642.3	985.9	3,740.9	-	-	4,300.0	-	-	1,25,376.0
22. Rajasthan	14,405.8	13,085.8	12,905.8	14,946.9	15,705.8	19,205.8	22,705.8	18,809.5	22,184.0	35,594.0	2,000.0	-	-	1,000.0	-	-	1,500.0	1,94,049.0
23. Sikkim	328.0	-	40.0	94.0	215.0	330.0	580.0	744.0	995.0	1,088.0	-	-	-	-	-	-	-	4,414.0
24. Tamil Nadu	12,599.0	11,181.1	14,500.0	20,278.3	24,280.7	26,631.5	32,056.5	40,831.5	44,416.8	38,187.0	2,281.5	3,781.5	2,281.5	-	-	-	750.0	2,74,056.8
25. Telangana	-	-	-	892.3	892.3	9,092.3	14,742.3	17,392.3	892.3	892.3	892.3	892.3	4,553.3	4,900.0	-	-	48,140.0	1,04,173.9
26. Tripura	350.0	285.0	300.0	645.0	550.0	150.0	575.0	990.0	1,137.0	1,542.8	-	-	-	-	-	-	-	6,524.8
27. Uttar Pradesh	16,958.7	16,315.2	20,145.2	13,815.2	12,315.2	21,815.2	34,315.2	45,365.2	45,915.2	50,315.2	3,261.1	3,261.1	1,233.7	-	-	-	-	2,85,030.9
28. Uttarakhand	600.0	991.5	1,400.0	1,750.0	2,500.0	2,400.0	3,900.0	5,450.0	6,660.0	6,300.0	-	-	-	-	-	-	-	31,951.5
29. West Bengal	16,109.8	9,500.0	22,190.6	20,500.0	21,000.0	21,900.0	24,000.0	34,430.5	25,411.0	15,800.0	-	-	-	8,500.0	20,528.0	-	9,500.0	2,49,369.9
30. Puducherry	500.0	600.0	533.0	501.6	500.0	470.4	450.0	275.0	400.0	250.0	225.0	250.0	575.0	-	-	-	-	5,530.0
<b>All State and UT</b>	<b>1,47,067.0</b>	<b>1,47,038.7</b>	<b>2,02,143.5</b>	<b>2,13,153.4</b>	<b>2,30,374.4</b>	<b>2,58,133.5</b>	<b>3,18,478.7</b>	<b>3,64,338.8</b>	<b>3,27,220.9</b>	<b>3,17,397.3</b>	<b>35,503.5</b>	<b>28,665.1</b>	<b>23,827.8</b>	<b>43,099.7</b>	<b>38,238.8</b>	<b>2,740.0</b>	<b>81,115.0</b>	<b>27,78,536.1</b>

-: Nil/Negligible

Note: 1. Compensation Bonds, Loans not bearing interest and Special Bonds (UDA) are not included.

2. SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

Source: Reserve Bank records.



**Statement 24: Maturity Profile of Outstanding State Government Securities - As Per cent to Total**  
(Outstanding as on March 31, 2019)

State/UT	(Per cent)																		
	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024	2024-2025	2025-2026	2026-2027	2027-2028	2028-2029	2029-2030	2030-2031	2031-2032	2032-2033	2033-2034	2035-2036	2036-2049	TOTAL	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
1. Andhra Pradesh	7.6	7.6	8.3	9.8	11.0	8.8	8.9	7.9	5.5	6.1	4.1	3.4	3.0	3.7	2.5	0.2	1.7	100.0	
2. Arunachal Pradesh	2.6	-	1.1	5.7	7.6	10.2	4.3	15.1	29.5	23.9	-	-	-	-	-	-	-	100.0	
3. Assam	6.3	2.6	6.5	3.3	4.9	9.7	10.3	10.1	25.4	20.9	-	-	-	-	-	-	-	100.0	
4. Bihar	3.4	3.0	4.8	8.4	7.7	9.6	13.5	20.6	11.7	16.7	0.3	0.3	0.1	-	-	-	-	100.0	
5. Chhattisgarh	1.7	6.2	7.7	10.6	12.6	15.6	14.0	10.6	20.3	0.2	0.2	0.2	-	-	-	-	-	100.0	
6. Goa	5.4	2.7	5.0	7.7	9.0	7.3	13.2	12.0	16.3	21.3	-	-	-	-	-	-	-	100.0	
7. Gujarat	5.7	6.4	9.8	8.2	8.1	8.3	8.0	10.7	13.4	20.3	-	1.1	-	-	-	-	-	100.0	
8. Haryana	2.8	3.2	7.0	10.3	12.2	11.9	13.7	12.4	11.8	5.3	-	-	-	-	1.4	0.5	7.5	100.0	
9. Himachal Pradesh	8.0	8.4	8.0	7.0	8.3	9.9	9.2	13.9	12.8	8.6	1.1	1.1	1.1	2.6	-	-	-	100.0	
10. Jammu and Kashmir	3.2	9.6	9.2	7.3	7.1	5.1	7.6	9.1	19.0	20.4	1.0	1.0	0.4	-	-	-	-	100.0	
11. Jharkhand	4.3	1.2	4.2	9.7	8.2	12.9	13.8	13.4	3.6	14.2	1.3	1.3	-	11.7	-	-	-	100.0	
12. Karnataka	3.8	4.5	4.8	6.3	9.5	11.7	12.8	17.7	14.0	12.4	-	1.3	-	-	1.3	-	-	100.0	
13. Kerala	4.2	4.2	6.8	8.9	9.9	10.2	11.6	13.3	8.5	10.4	-	2.7	-	4.2	1.9	-	3.1	100.0	
14. Madhya Pradesh	5.5	6.4	6.2	6.8	6.3	10.4	14.5	15.9	14.8	8.0	0.7	0.7	0.7	-	1.3	-	1.7	100.0	
15. Maharashtra	6.0	7.4	10.9	8.8	9.3	9.8	12.7	12.7	6.2	5.1	5.5	-	2.1	3.5	-	-	-	100.0	
16. Manipur	10.6	5.5	3.2	5.8	7.4	9.8	12.7	13.3	11.1	20.5	-	-	-	-	-	-	-	100.0	
17. Meghalaya	4.5	3.1	5.1	6.5	5.8	9.2	11.4	16.7	18.5	18.6	0.2	0.2	0.2	-	-	-	-	100.0	
18. Mizoram	7.1	12.2	13.7	8.5	11.9	10.5	9.1	7.8	19.3	-	-	-	-	-	-	-	-	100.0	
19. Nagaland	8.0	4.9	7.0	9.1	7.4	8.3	13.2	14.9	15.8	11.4	-	-	-	-	-	-	-	100.0	
20. Odisha	3.6	8.9	12.4	12.5	13.0	3.6	7.1	7.1	1.8	1.8	3.6	-	8.6	3.6	1.8	5.4	5.4	100.0	
21. Punjab	7.1	7.6	10.7	9.4	9.7	5.7	10.3	6.5	14.9	10.9	0.8	3.0	-	-	3.4	-	-	100.0	
22. Rajasthan	7.4	6.7	6.7	7.7	8.1	9.9	11.7	9.7	11.4	18.3	1.0	-	-	0.5	-	-	0.8	100.0	
23. Sikkim	7.4	0.0	0.9	2.1	4.9	7.5	13.1	16.9	22.5	24.6	-	-	-	-	-	-	-	100.0	
24. Tamil Nadu	4.6	4.1	5.3	7.4	8.9	9.7	11.7	14.9	16.2	13.9	0.8	1.4	0.8	-	-	-	0.3	100.0	
25. Telangana	-	-	-	0.9	0.9	8.7	14.2	16.7	0.9	0.9	0.9	0.9	4.4	4.7	-	-	46.2	100.0	
26. Tripura	5.4	4.4	4.6	9.9	8.4	2.3	8.8	15.2	17.4	23.6	-	-	-	-	-	-	-	100.0	
27. Uttar Pradesh	5.9	5.7	7.1	4.8	4.3	7.7	12.0	15.9	16.1	17.7	1.1	1.1	0.4	-	-	-	-	100.0	
28. Uttarakhand	1.9	3.1	4.4	5.5	7.8	7.5	12.2	17.1	20.8	19.7	-	-	-	-	-	-	-	100.0	
29. West Bengal	6.5	3.8	8.9	8.2	8.4	8.8	9.6	13.8	10.2	6.3	-	-	-	3.4	8.2	-	3.8	100.0	
30. Puducherry	9.0	10.8	9.6	9.1	9.0	8.5	8.1	5.0	7.2	4.5	4.1	4.5	10.4	-	-	-	-	100.0	
<b>All State and UT</b>	<b>5.3</b>	<b>5.3</b>	<b>7.3</b>	<b>7.7</b>	<b>8.3</b>	<b>9.3</b>	<b>11.5</b>	<b>13.1</b>	<b>11.8</b>	<b>11.4</b>	<b>1.3</b>	<b>1.0</b>	<b>0.9</b>	<b>1.6</b>	<b>1.4</b>	<b>0.1</b>	<b>2.9</b>	<b>100.0</b>	

-: Nil/Negligible

Note: 1. Compensation Bonds, Loans not bearing interest and Special Bonds (UDAY) are not included.

2. SDL of Rs. 38,468.46 crore under Andhra Pradesh reflects transfer to Telangana due to bifurcation of the state of Andhra Pradesh.

Source: Reserve Bank records.

**Statement 25: Investment Outstanding in Treasury Bills**  
(As at end-March)

State/UT	2012		2013		2014		2015		2016		2017		2018		2019	
	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1. Andhra Pradesh	3,500.0	-	4,580.0	-	7,062.0	-	-	-	2,707.3	500.0	3,703.3	-	-	-	-	-
2. Arunachal Pradesh	50.0	-	200.0	-	-	-	-	-	1,201.0	-	277.2	-	313.1	-	673.1	-
3. Assam	6,020.0	-	6,270.0	-	677.0	3,000.0	2,004.7	-	6,135.0	1,400.0	3,801.9	1,400.0	937.0	-	8,323.8	-
4. Bihar	400.0	-	2,050.0	-	3,630.0	400.0	3,523.3	400.0	8,194.1	-	12,996.6	-	17,390.5	-	14,786.7	-
5. Chhattisgarh	1,510.0	220.0	2,620.0	60.0	1,587.0	-	-	-	1,858.4	-	2,514.2	-	4,075.4	-	9,772.7	-
6. Goa	560.0	-	190.0	-	194.0	-	251.8	-	254.6	-	341.8	-	147.9	-	342.5	-
7. Gujarat	12,240.0	-	8,930.0	3,500.0	10,934.0	-	11,414.1	-	7,951.0	-	11,699.8	-	4,136.7	-	5,837.5	-
8. Haryana	290.0	-	10.0	-	3,691.0	-	2,487.6	-	4,089.2	-	2,471.0	-	2,000.7	-	637.7	-
9. Himachal Pradesh	950.0	-	270.0	-	-	-	-	-	556.8	-	759.4	-	723.7	-	102.1	-
10. Jammu and Kashmir	710.0	-	150.0	-	175.0	-	-	-	42.9	-	-	-	-	-	-	-
11. Jharkhand	-	-	740.0	-	847.0	-	666.1	-	2,102.2	-	1,439.1	-	354.6	-	167.9	-
12. Karnataka	7,670.0	-	6,890.0	-	10,994.0	-	17,996.6	-	16,949.3	-	24,011.7	-	12,673.8	-	5,149.1	-
13. Kerala	2,710.0	-	3,200.0	-	759.0	-	142.2	-	1,643.5	-	1,950.2	-	887.2	-	188.2	-
14. Madhya Pradesh	6,700.0	-	6,820.0	-	3,906.0	-	4,800.2	-	9,503.2	-	10,643.2	-	7,422.6	-	8,651.4	-
15. Maharashtra	19,060.0	8,000.0	37,660.0	-	4,778.0	27,500.0	14,458.5	19,000.0	21,528.7	15,000.0	32,343.7	12,000.0	43,446.5	15,000.0	9,371.3	26,000.0
16. Manipur	-	-	-	-	315.0	-	125.7	-	-	-	-	-	-	-	-	-
17. Meghalaya	300.0	-	-	-	1,323.0	-	879.8	-	273.3	-	1,374.9	-	1,686.3	-	1,075.7	-
18. Mizoram	-	-	-	-	26.0	-	105.5	-	155.0	-	443.1	-	461.2	-	163.0	-
19. Nagaland	-	-	-	-	-	-	141.5	-	-	-	35.4	-	63.2	-	135.0	-
20. Odisha	3,910.0	3,000.0	4,360.0	3,000.0	3,882.0	-	3,821.2	-	5,786.3	-	8,685.3	-	13,314.4	12,050.0	8,944.8	15,100.0
21. Punjab	-	-	-	-	-	-	248.3	-	5,180.2	-	-	-	-	-	468.5	-
22. Rajasthan	710.0	8,800.0	5,130.0	7,600.0	2,197.0	8,112.0	2,128.4	6,701.0	2,915.8	4,957.0	5,584.9	2,517.0	6,401.6	2,974.0	2,154.3	3,792.0
23. Tamil Nadu	10,720.0	1,990.0	14,890.0	4,410.0	14,084.0	7,143.0	11,996.0	10,416.4	9,442.8	14,665.0	15,181.4	19,305.8	11,277.8	31,368.7	11,038.0	27,347.1
24. Telangana	-	-	-	-	-	-	1,873.9	-	2,508.8	-	52.7	-	2,280.7	-	1,591.4	-
25. Tripura	1,100.0	-	2,310.0	-	3,546.0	-	1,287.4	2,400.0	1,354.1	1,300.0	803.9	1,100.0	1,206.8	-	432.1	800.0
26. Uttar Pradesh	13,510.0	-	4,820.0	-	4,590.0	-	-	-	614.9	-	1,204.6	-	10,173.5	-	25,435.4	-
27. Uttarakhand	50.0	-	560.0	-	802.0	-	593.7	-	345.4	-	452.4	-	386.0	-	247.9	-
28. West Bengal	3,080.0	-	4,490.0	10,000.0	5,128.0	-	2,750.7	-	6,794.4	-	12,481.5	-	8,584.1	-	5,989.2	-
29. Puducherry	860.0	-	940.0	-	1,063.0	130.0	488.1	508.6	493.9	506.1	805.6	280.2	526.2	715.4	404.9	888.3
<b>All State and UTs</b>	<b>95,730.0</b>	<b>22,010.0</b>	<b>1,17,120.0</b>	<b>28,560.0</b>	<b>85,127.0</b>	<b>46,160.0</b>	<b>83,697.2</b>	<b>38,917.4</b>	<b>1,20,088.3</b>	<b>37,822.0</b>	<b>1,55,253.1</b>	<b>36,322.8</b>	<b>1,50,866.2</b>	<b>62,106.3</b>	<b>1,22,084.0</b>	<b>73,927.4</b>

‘-’ : Nil ITB; Intermediate Treasury Bills ATB; Auction Treasury Bills.

Note: Data from 2018 onwards include Delhi and Puducherry.

Source: Reserve Bank records.

Statement 26: Expenditure on Education\* – As Ratio to Aggregate Expenditure

State/UT	(Per cent)																		
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
1. Andhra Pradesh	11.7	11.6	9.8	11.1	10.8	9.0	9.0	10.0	12.5	13.0	12.9	13.7	12.6	14.6	12.6	13.6	12.1	14.7	
2. Arunachal Pradesh	12.1	9.1	10.7	9.9	10.7	10.8	11.4	12.2	10.8	11.4	12.2	11.5	13.2	11.6	12.3	12.3	10.4	9.0	
3. Assam	22.4	22.3	17.0	20.8	20.4	20.1	18.8	16.4	22.0	20.3	20.6	22.6	24.7	25.5	22.0	21.6	19.1	20.7	
4. Bihar	18.4	18.9	15.8	19.6	19.7	17.6	18.5	18.1	16.3	17.0	20.9	18.7	17.5	17.1	16.0	18.2	19.6	17.9	
5. Chhattisgarh	11.0	10.8	12.3	13.4	12.9	13.5	14.4	15.6	18.6	17.7	16.3	18.0	20.2	18.6	19.6	18.5	17.1	17.7	
6. Goa	12.0	12.1	13.9	12.3	13.7	12.3	13.3	14.1	15.4	14.8	15.4	15.7	15.1	14.3	14.3	14.2	14.4	14.4	
7. Gujarat	13.5	11.2	11.5	12.6	12.7	13.4	11.7	13.8	15.9	15.8	14.3	15.0	15.2	15.2	14.5	14.1	13.6	13.1	
8. Haryana	13.7	10.2	11.6	13.4	11.9	12.9	15.0	16.3	17.3	16.0	15.4	15.4	16.9	12.3	13.7	13.4	13.2	13.0	
9. Himachal Pradesh	14.5	12.4	13.5	14.1	14.1	15.4	16.2	16.3	17.9	17.8	17.3	17.8	17.7	16.3	15.2	17.6	17.4	17.7	
10. Jammu and Kashmir	10.9	11.1	9.7	9.3	10.0	9.2	10.0	11.3	12.7	12.6	12.1	13.0	12.6	14.5	12.6	14.4	14.9	14.8	
11. Jharkhand	19.0	14.2	14.9	15.8	15.2	15.1	18.6	15.4	15.8	15.9	14.8	13.5	14.6	12.2	13.9	12.3	13.9	13.6	
12. Karnataka	14.8	12.9	12.7	14.0	13.1	14.4	16.1	14.0	15.6	14.7	15.5	15.0	14.3	13.6	12.5	12.0	12.1	11.9	
13. Kerala	17.6	15.7	16.2	16.6	17.1	15.9	16.7	16.8	17.0	17.7	17.2	17.2	16.4	16.0	16.2	16.3	14.8	14.0	
14. Madhya Pradesh	12.2	9.9	8.8	10.2	12.4	11.1	12.8	13.0	14.2	12.4	13.2	15.4	14.8	14.3	14.0	14.4	15.1	14.2	
15. Maharashtra	18.9	15.5	14.0	15.7	16.4	17.2	17.0	19.1	20.8	20.2	20.7	20.5	19.2	19.2	17.7	17.0	15.2	17.7	
16. Manipur	13.3	13.1	15.3	15.4	11.9	14.2	12.0	11.9	10.7	10.6	11.7	12.8	14.0	12.5	12.2	12.3	10.4	11.7	
17. Meghalaya	15.3	15.2	15.0	15.5	14.1	15.5	12.8	14.8	16.1	17.3	15.8	16.6	17.1	16.2	16.1	17.8	15.8	17.5	
18. Mizoram	14.5	12.0	13.8	13.4	13.8	13.2	14.1	14.9	14.9	15.7	15.7	17.1	17.4	17.6	15.8	14.3	15.0	15.2	
19. Nagaland	11.0	10.8	11.0	11.6	12.3	11.4	11.2	11.3	13.4	12.1	13.2	15.3	13.7	14.0	12.9	12.6	13.1	13.7	
20. Odisha	14.3	12.2	12.6	14.7	12.8	14.3	16.9	18.2	18.3	16.4	15.5	15.0	15.5	14.6	14.0	14.9	14.9	14.0	
21. Punjab	12.1	10.2	10.1	11.3	8.9	10.3	11.3	12.2	11.7	14.8	15.3	14.2	14.3	14.0	8.6	13.0	12.0	10.3	
22. Rajasthan	15.5	14.1	13.8	17.2	15.6	14.6	17.9	19.0	19.1	17.8	16.1	16.3	16.7	12.5	15.2	15.1	17.1	17.3	
23. Sikkim	7.6	11.8	8.8	10.4	10.5	9.2	10.6	12.4	17.3	14.0	15.0	15.6	15.8	17.6	17.1	15.7	14.5	16.3	
24. Tamil Nadu	13.8	12.6	11.2	13.6	12.2	12.7	13.1	15.2	15.2	14.3	14.7	16.0	15.8	15.5	13.0	14.5	13.5	13.5	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	11.2	10.9	10.0	10.4	7.9	6.6	
26. Tripura	19.2	18.3	20.0	15.3	15.9	15.1	14.4	16.2	17.2	17.0	15.9	16.4	15.5	15.5	15.8	18.5	16.1	15.6	
27. Uttar Pradesh	14.6	9.1	12.5	15.2	14.7	14.1	13.2	13.8	16.1	17.1	17.3	16.0	15.0	15.5	16.7	14.8	12.8	13.4	
28. Uttarakhand	20.0	17.6	18.4	17.2	18.1	17.6	18.2	22.6	23.5	22.1	20.7	20.3	19.0	17.6	18.4	18.1	17.7	18.4	
29. West Bengal	15.9	11.8	14.9	13.7	15.2	15.2	13.1	17.7	19.7	19.1	18.1	17.2	17.2	15.2	15.1	13.9	14.7	16.1	
30. NCT Delhi	12.1	10.9	13.1	14.9	15.1	13.3	15.8	16.3	16.3	18.0	18.3	18.1	21.2	21.8	24.2	24.3	22.5	25.3	
31. Puducherry	-	-	-	10.7	9.9	10.0	12.4	13.2	13.2	13.0	14.5	11.9	11.8	11.7	12.6	11.2	11.3	11.0	
<b>All States and UTs</b>	<b>15.1</b>	<b>12.6</b>	<b>12.7</b>	<b>14.2</b>	<b>14.0</b>	<b>13.8</b>	<b>14.3</b>	<b>15.3</b>	<b>16.6</b>	<b>16.3</b>	<b>16.4</b>	<b>16.5</b>	<b>16.0</b>	<b>15.3</b>	<b>14.7</b>	<b>15.0</b>	<b>14.4</b>	<b>14.8</b>	
<b>All States and UTs (Per cent to GDP)</b>	<b>2.5</b>	<b>2.3</b>	<b>2.3</b>	<b>2.2</b>	<b>2.2</b>	<b>2.2</b>	<b>2.3</b>	<b>2.4</b>	<b>2.5</b>	<b>2.5</b>	<b>2.5</b>	<b>2.5</b>	<b>2.6</b>	<b>2.6</b>	<b>2.6</b>	<b>2.6</b>	<b>2.8</b>	<b>2.8</b>	

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

\*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.

Statement 27: Expenditure on Medical and Public Health and Family Welfare\* - As Ratio to Aggregate Expenditure

(Per cent)

State/UT	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	4.0	3.7	3.2	3.4	3.3	3.3	3.6	3.9	4.1	4.4	4.2	4.3	4.1	4.5	4.7	4.3	4.6	5.1
2. Arunachal Pradesh	4.5	3.5	4.5	3.1	4.4	3.8	4.3	4.2	4.3	4.4	4.3	4.4	6.6	4.3	5.8	6.4	6.6	6.7
3. Assam	3.7	3.5	2.9	3.4	4.2	4.3	5.0	5.7	5.2	4.9	4.6	4.6	4.2	6.8	5.6	6.8	6.9	7.2
4. Bihar	4.2	3.8	3.1	4.5	4.2	4.4	3.5	3.5	3.3	3.5	3.5	3.2	3.8	4.1	4.3	4.5	4.2	4.6
5. Chhattisgarh	4.0	3.3	3.3	3.4	3.5	3.2	3.5	3.7	3.6	3.8	3.7	3.9	4.9	5.1	5.6	5.9	5.4	5.3
6. Goa	4.0	4.5	4.7	4.9	4.6	4.6	5.4	5.3	5.6	5.8	5.8	5.7	5.6	5.5	6.1	6.9	6.1	7.0
7. Gujarat	3.2	2.7	2.8	3.1	2.9	3.2	3.1	3.8	4.2	4.2	4.7	4.9	5.5	5.6	5.7	5.4	5.5	5.3
8. Haryana	3.3	2.4	2.7	3.1	2.5	2.6	2.9	3.4	3.2	3.1	3.4	3.6	4.0	3.1	3.7	3.7	4.1	4.2
9. Himachal Pradesh	4.5	4.3	4.6	4.6	4.4	4.4	4.5	4.8	5.1	4.8	4.9	5.1	5.4	5.2	5.2	5.8	6.3	6.2
10. Jammu and Kashmir	5.2	5.5	4.9	4.5	5.4	5.3	4.8	5.2	5.1	5.2	5.1	5.4	5.6	5.7	5.6	5.6	5.2	5.1
11. Jharkhand	4.2	4.1	3.7	6.9	6.3	5.0	5.1	4.4	4.1	3.8	3.1	3.8	4.0	4.0	4.2	4.2	5.0	4.9
12. Karnataka	4.2	3.4	3.0	3.3	3.1	3.8	3.8	3.6	3.9	3.9	4.1	4.1	4.5	4.1	4.1	4.4	4.5	4.1
13. Kerala	4.8	4.3	4.5	4.7	4.9	4.5	4.8	4.8	5.1	5.4	5.2	5.2	5.3	5.2	5.6	5.5	5.3	4.8
14. Madhya Pradesh	4.1	3.3	3.1	3.4	3.8	3.5	3.4	3.3	3.6	3.2	4.0	3.8	4.3	4.4	3.8	4.4	4.1	4.7
15. Maharashtra	3.7	3.2	2.7	3.2	3.1	3.5	3.5	3.3	3.6	3.6	3.9	3.9	4.3	4.5	4.2	4.3	4.3	3.9
16. Manipur	2.9	3.2	2.6	3.0	2.7	4.1	3.5	4.4	5.0	5.7	4.9	5.7	6.5	5.4	4.8	5.2	4.9	4.7
17. Meghalaya	5.9	5.5	4.9	5.5	5.1	5.4	4.4	6.0	6.2	5.4	6.5	6.6	7.5	7.6	6.8	7.2	6.9	7.1
18. Mizoram	5.0	5.0	4.3	3.5	3.6	3.9	6.1	7.1	4.2	4.2	4.1	4.7	5.2	5.8	5.3	6.0	6.2	5.3
19. Nagaland	4.6	4.0	5.7	4.3	4.2	4.3	3.8	3.9	4.3	4.3	4.1	4.2	5.1	5.1	4.8	5.1	5.6	5.5
20. Odisha	3.8	3.2	4.0	3.0	3.1	3.3	3.5	3.8	3.5	3.2	3.7	3.5	4.9	4.7	5.4	5.1	5.1	4.9
21. Punjab	3.5	3.0	2.9	3.4	2.7	2.9	3.0	3.2	3.3	4.3	4.3	4.1	4.4	4.1	2.8	3.8	3.6	3.3
22. Rajasthan	4.2	4.0	3.7	4.4	4.1	4.0	4.8	4.8	4.8	5.1	4.8	5.0	5.6	4.6	5.1	5.6	5.7	5.6
23. Sikkim	2.0	2.9	2.6	2.8	2.5	2.6	3.0	3.5	4.4	5.7	6.2	5.7	5.4	5.8	5.9	7.7	5.6	4.8
24. Tamil Nadu	4.1	3.8	3.2	4.2	3.3	3.3	3.7	4.8	4.8	4.0	4.4	4.5	4.7	4.9	4.2	5.1	5.0	4.7
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	4.1	3.9	4.1	4.2	4.2	3.5
26. Tripura	3.8	3.4	3.5	4.7	5.1	5.0	4.8	4.8	4.4	5.3	4.4	5.2	6.1	5.3	5.5	6.3	6.3	5.5
27. Uttar Pradesh	3.8	2.7	3.8	5.1	5.7	4.8	4.7	5.0	4.8	4.4	5.0	4.6	5.1	4.5	4.9	5.3	4.6	5.1
28. Uttarakhand	3.8	3.4	3.9	4.6	4.8	4.6	4.5	3.9	4.9	4.9	4.9	4.9	5.5	5.0	4.8	4.4	5.2	5.6
29. West Bengal	4.9	3.7	4.2	3.9	4.1	4.0	3.6	4.8	4.8	4.8	4.2	4.5	5.2	5.6	5.2	4.9	4.6	4.5
30. NCT Delhi	6.3	6.0	6.6	8.2	8.5	7.2	8.2	8.0	9.3	9.9	9.2	8.7	11.7	10.3	10.8	11.6	11.9	12.5
31. Puducherry	-	-	-	5.4	7.6	7.9	6.1	7.7	7.1	8.9	8.4	7.1	7.9	8.3	8.0	7.4	7.6	8.3
<b>All States and UTs</b>	<b>4.0</b>	<b>3.4</b>	<b>3.4</b>	<b>3.9</b>	<b>3.9</b>	<b>3.8</b>	<b>3.9</b>	<b>4.2</b>	<b>4.2</b>	<b>4.2</b>	<b>4.3</b>	<b>4.4</b>	<b>4.8</b>	<b>4.7</b>	<b>4.6</b>	<b>5.0</b>	<b>4.9</b>	<b>4.9</b>
<b>All States and UTs (Per cent to GDP)</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.7</b>	<b>0.8</b>	<b>0.8</b>	<b>0.8</b>	<b>0.9</b>	<b>1.0</b>	<b>0.9</b>

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

\*: It includes revenue expenditure and capital outlay.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the state governments. Details in methodology.

Statements

**Statement 28: Outstanding Guarantees of State Governments**  
(As at end-March)

State/UT	₹ Crore)																														
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20													
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19													
1. Andhra Pradesh	15,340.0	15,320.0	17,710.0	17,400.0	18,882.8	14,688.7	15,972.6	13,135.1	12,290.1	12,286.2	14,856.8	31,153.2	10,675.3	7,058.5	9,664.9	35,984.1	49,442.4	-													
2. Arunachal Pradesh	-	-	-	-	13.3	1.0	0.6	0.9	-	-	1.6	1.6	1.0	1.0	1.0	1.0	1.0	1.0													
3. Assam	1,100.0	1,020.0	610.0	1,220.0	860.0	951.3	795.9	298.5	-	259.0	114.2	89.6	143.1	143.1	130.0	90.2	85.0	-													
4. Bihar	790.0	900.0	1,170.0	590.0	647.7	556.2	744.2	978.7	632.0	1,195.7	1,200.8	1,201.8	2,148.7	4,838.6	4,637.6	5,174.5	5,174.5	5,174.5													
5. Chhattisgarh	270.0	300.0	620.0	1,420.0	486.3	480.6	895.2	3,371.3	2,849.5	2,654.1	2,694.9	3,358.3	2,314.5	1,988.2	3,983.0	3,881.9	-	-													
6. Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	740.9	-	-													
7. Gujarat	19,000.0	17,620.0	15,680.0	14,080.0	12,461.8	11,317.6	10,026.8	9,666.8	8,660.8	7,448.7	6,195.0	6,549.3	5,983.8	5,236.2	4,804.1	4,834.0	4,789.0	16,000.0													
8. Haryana	7,680.0	5,870.0	4,210.0	5,630.0	5,700.0	4,401.8	4,575.4	4,536.0	4,527.6	5,601.5	20,732.8	27,306.1	30,387.7	16,876.3	8,243.9	14,137.7	-	-													
9. Himachal Pradesh	2,150.0	4,610.0	4,320.0	3,550.0	2,976.1	2,632.1	2,290.8	1,949.2	3,909.9	3,316.4	3,353.4	4,332.9	4,281.3	3,714.4	4,550.4	4,306.8	4,307.3	4,306.1													
10. Jammu and Kashmir	1,030.0	3,630.0	5,070.0	-	2,564.5	2,806.6	2,536.8	3,036.9	2,708.1	2,098.3	610.7	2,714.4	2,859.6	2,826.9	2,635.9	5,321.0	5,339.0	5,351.0													
11. Jharkhand	-	-	-	-	-	-	-	500.0	-	-	157.2	157.2	157.2	157.2	157.2	157.2	607.2	607.2													
12. Karnataka	13,310.0	14,180.0	17,450.0	8,880.0	9,879.5	10,786.4	8,693.0	7,203.1	6,617.7	6,639.5	6,687.8	7,782.7	11,032.8	13,324.4	15,392.4	18,415.6	-	-													
13. Kerala	12,620.0	14,010.0	12,320.0	11,940.0	9,405.3	8,317.3	7,603.3	7,495.0	7,425.8	8,277.4	9,099.5	9,763.4	11,126.9	12,438.5	16,245.6	17,356.5	-	-													
14. Madhya Pradesh	9,670.0	9,970.0	9,440.0	13,690.0	865.8	855.7	1,930.1	1,629.6	5,110.5	5,605.0	7,719.5	9,977.6	20,124.3	27,530.4	33,396.8	30,751.1	-	-													
15. Maharashtra	38,000.0	67,070.0	58,820.0	59,470.0	63,509.5	58,275.6	51,470.6	42,683.1	15,040.9	15,040.9	9,245.7	7,234.6	7,999.5	7,807.1	7,305.8	26,657.7	-	-													
16. Manipur	-	-	-	220.0	190.0	211.0	273.6	194.8	-	175.4	191.4	215.3	193.0	339.5	403.4	513.7	-	-													
17. Meghalaya	-	-	-	-	435.8	750.6	990.3	953.7	1,110.8	1,293.2	1,285.2	1,610.6	1,173.8	1,042.2	983.1	814.2	1,146.4	-													
18. Mizoram	-	-	-	-	149.6	152.6	120.0	102.8	102.8	232.2	223.1	108.4	96.9	100.2	124.0	89.6	106.7	106.7													
19. Nagaland	-	-	-	-	-	-	-	10.9	46.4	65.2	70.2	70.2	70.2	70.2	81.2	118.3	-	-													
20. Odisha	5,500.0	5,180.0	3,820.0	3,500.0	2,647.6	2,168.4	1,386.4	1,029.9	2,066.2	2,510.4	2,251.2	1,705.3	1,671.8	1,290.3	2,256.1	1,710.5	4,169.1	-													
21. Punjab	18,630.0	12,990.0	10,590.0	9,230.0	13,918.9	11,014.4	25,866.3	33,294.8	40,332.8	45,713.8	58,102.1	58,802.2	66,893.3	56,751.6	20,608.2	21,265.9	-	-													
22. Rajasthan	14,820.0	17,240.0	12,700.0	13,100.0	14,708.8	19,769.7	27,765.5	39,068.9	50,691.9	60,711.1	75,546.4	85,911.3	94,577.8	53,620.1	51,158.9	61,760.9	-	-													
23. Sikkim	-	-	-	-	84.4	75.0	75.0	77.6	276.4	164.2	187.7	122.1	112.1	89.2	441.5	564.8	3,765.3	3,455.0													
24. Tamil Nadu	11,920.0	10,820.0	7,780.0	6,330.0	4,038.4	5,409.9	4,632.6	6,296.8	15,954.8	9,751.3	24,070.5	49,499.3	53,697.6	51,585.7	29,145.3	34,617.9	-	-													
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	18,265.2	26,618.7	29,964.8	39,800.0	77,314.9	-													
26. Tripura	-	-	-	50.0	40.9	35.6	29.5	29.5	35.6	115.7	193.3	187.8	241.5	287.8	312.5	327.7	522.2	-													
27. Uttar Pradesh	3,600.0	8,360.0	8,430.0	11,060.0	12,740.0	13,360.0	16,084.0	20,038.1	20,162.0	21,752.0	43,336.7	62,822.3	70,739.6	57,618.4	55,825.5	90,547.6	-	-													
28. Uttarakhand	-	-	-	-	1,740.0	1,676.6	1,801.6	1,511.0	1,511.0	1,739.4	1,570.1	1,474.6	1,831.9	1,743.3	1,258.0	1,173.2	824.2	824.2													
29. West Bengal	10,330.0	11,040.0	14,150.0	13,520.0	13,140.0	13,680.0	12,016.5	10,394.3	11,984.3	10,221.1	8,846.1	4,645.4	9,386.0	8,857.6	7,817.2	8,541.5	-	-													
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-													
31. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	0.3	-	-	51.7	51.7	-													
<b>All States and UTs</b>	<b>1,85,760.0</b>	<b>2,20,130.0</b>	<b>2,04,890.0</b>	<b>1,94,880.0</b>	<b>1,92,086.9</b>	<b>1,84,355.0</b>	<b>1,98,573.2</b>	<b>2,09,484.4</b>	<b>2,14,048.0</b>	<b>2,24,869.4</b>	<b>2,98,543.8</b>	<b>3,78,797.1</b>	<b>4,28,166.2</b>	<b>3,63,955.6</b>	<b>3,11,528.3</b>	<b>4,29,687.6</b>	<b>1,57,645.7</b>	<b>35,825.7</b>													
<b>All States and UTs (Per cent to GDP)</b>	<b>7.5</b>	<b>7.9</b>	<b>6.4</b>	<b>5.4</b>	<b>4.5</b>	<b>3.8</b>	<b>3.6</b>	<b>3.3</b>	<b>2.8</b>	<b>2.6</b>	<b>3.0</b>	<b>3.4</b>	<b>3.4</b>	<b>2.6</b>	<b>2.0</b>	<b>2.5</b>	<b>0.8</b>	<b>0.2</b>													

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Information received from the state governments including UTs and CAG's state-wise Finance Reports.

Statement 29: Expenditure on Wages and Salaries

State/UT	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	8,100.0	8,720.0	8,830.0	10,270.0	11,930.0	13,000.0	14,280.0	17,410.0	23,440.0	26,820.0	25,770.0	32,350.0	27,936.9	27,470.0	32,530.0	32,815.5	35,196.6	41,459.3
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	2,040.0	2,230.0	-	-	-	-	4,434.6	5,012.6	5,531.8
3. Assam	3,650.0	3,880.0	4,060.0	4,440.0	4,720.0	-	-	-	-	11,650.0	13,540.0	-	17,580.0	18,480.0	19,500.0	26,067.4	32,027.7	33,847.8
4. Bihar	5,070.0	5,020.0	5,010.0	-	-	-	-	-	-	12,500.0	13,980.0	-	15,187.1	-	16,450.0	18,447.2	22,305.7	25,800.7
5. Chhattisgarh	1,950.0	2,060.0	2,100.0	2,290.0	2,500.0	2,970.0	3,670.0	11,140.0	6,410.0	7,440.0	7,690.0	9,140.0	10,003.3	10,860.0	11,420.0	13,183.8	18,945.7	22,220.9
6. Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2,130.0	2,827.2	2,407.0	3,236.5
7. Gujarat	2,460.0	2,550.0	2,570.0	2,710.0	2,800.0	8,120.0	8,660.0	10,250.0	15,870.0	17,460.0	18,640.0	-	20,950.0	22,070.0	23,530.0	28,186.0	30,604.0	33,665.0
8. Haryana	3,160.0	3,140.0	3,460.0	3,740.0	4,030.0	4,470.0	6,350.0	8,370.0	9,520.0	9,600.0	10,620.0	11,290.0	13,296.3	-	15,780.0	17,254.3	19,997.0	21,901.7
9. Himachal Pradesh	2,060.0	2,150.0	2,200.0	2,440.0	2,780.0	3,120.0	3,440.0	4,080.0	5,290.0	5,460.0	6,290.0	-	7,168.2	7,020.0	8,420.0	9,458.9	11,151.1	12,627.6
10. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	11,469.0	-	15,120.0	29,691.0	28,140.0	26,931.0
11. Jharkhand	-	-	-	-	2,550.0	-	-	5,450.0	-	6,260.0	6,450.0	6,770.0	7,620.0	8,220.0	8,930.0	10,789.7	13,046.8	13,270.2
12. Karnataka	4,940.0	5,320.0	5,390.0	5,900.0	6,550.0	8,410.0	9,930.0	10,300.0	11,090.0	11,540.0	16,080.0	17,810.0	19,737.0	21,490.0	21,500.0	22,847.0	31,358.7	32,999.1
13. Kerala	4,750.0	5,140.0	5,420.0	5,680.0	6,660.0	7,790.0	9,180.0	9,930.0	11,210.0	16,290.0	17,560.0	19,620.0	21,689.1	23,830.0	28,470.0	32,349.1	32,935.2	33,602.2
14. Madhya Pradesh	5,310.0	4,990.0	6,200.0	6,040.0	6,340.0	6,980.0	8,550.0	10,610.0	13,290.0	15,090.0	16,220.0	18,370.0	21,260.0	21,870.0	22,930.0	25,664.5	30,419.9	35,201.1
15. Maharashtra	18,500.0	19,630.0	20,680.0	22,820.0	24,220.0	27,560.0	32,120.0	41,290.0	42,050.0	45,800.0	53,710.0	60,140.0	62,565.2	-	72,080.0	75,769.5	89,983.5	1,14,942.9
16. Manipur	680.0	680.0	710.0	870.0	810.0	910.0	1,090.0	1,150.0	-	2,220.0	2,360.0	-	-	-	2,980.0	3,521.4	3,889.7	4,747.9
17. Meghalaya	-	-	-	-	-	-	-	-	1,490.0	1,640.0	-	-	-	-	-	3,890.0	4,131.9	5,239.0
18. Mizoram	490.0	500.0	560.0	540.0	620.0	-	-	-	1,430.0	-	-	-	-	-	2,410.0	2,326.2	2,821.1	3,366.7
19. Nagaland	720.0	770.0	800.0	980.0	1,050.0	1,200.0	1,290.0	1,490.0	2,080.0	2,300.0	1,670.0	-	-	-	3,810.0	4,105.3	5,072.8	5,406.7
20. Odisha	3,930.0	4,000.0	4,070.0	4,350.0	4,630.0	5,340.0	7,500.0	9,280.0	10,760.0	10,800.0	11,670.0	12,960.0	15,600.2	17,640.0	19,200.0	22,354.1	27,770.3	30,288.0
21. Punjab	-	-	-	-	-	-	-	-	-	12,400.0	16,980.0	17,760.0	16,334.4	-	21,730.0	23,211.0	25,377.9	26,978.9
22. Rajasthan	5,280.0	5,750.0	6,260.0	6,820.0	7,290.0	7,990.0	11,700.0	14,030.0	14,570.0	15,850.0	17,600.0	-	23,615.6	26,010.0	30,150.0	37,751.1	50,924.7	55,948.3
23. Sikkim	430.0	450.0	450.0	500.0	430.0	-	-	-	-	1,110.0	1,190.0	-	1,506.9	-	1,680.0	1,758.3	1,994.6	2,857.0
24. Tamil Nadu	7,980.0	7,970.0	8,510.0	8,980.0	10,700.0	12,160.0	16,000.0	19,490.0	23,830.0	26,800.0	27,600.0	31,860.0	37,070.3	37,130.0	40,120.0	44,981.0	50,867.8	55,399.7
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	10,801.4	18,350.0	19,470.0	23,813.3	24,964.2	23,059.5
26. Tripura	-	-	-	-	-	-	-	-	-	2,310.0	2,470.0	-	-	-	-	5,276.6	5,885.3	6,105.3
27. Uttar Pradesh	7,400.0	8,040.0	8,420.0	9,060.0	9,870.0	11,190.0	23,860.0	33,350.0	-	27,320.0	29,150.0	30,090.0	32,676.4	34,520.0	38,370.0	44,411.0	49,896.8	61,889.0
28. Uttarakhand	-	-	-	-	2,270.0	2,530.0	2,860.0	4,880.0	-	6,080.0	6,710.0	7,270.0	8,216.9	-	9,690.0	11,787.3	12,893.1	14,651.0
29. West Bengal	9,270.0	9,450.0	9,800.0	10,190.0	10,880.0	12,210.0	13,770.0	21,320.0	24,950.0	26,980.0	28,340.0	29,430.0	30,985.1	-	-	37,803.0	42,778.9	46,607.9
30. NCT Delhi	1,170.0	1,280.0	1,440.0	-	-	-	-	-	-	-	4,760.0	5,190.0	564.3	6,250.0	-	9,089.6	10,838.6	12,471.4
31. Puducherry	290.0	350.0	380.0	440.0	470.0	710.0	900.0	1,020.0	-	-	1,220.0	-	1,373.6	-	-	1,679.2	1,819.5	1,929.0
<b>All States and UTs</b>	<b>96,110.0</b>	<b>1,00,190.0</b>	<b>1,05,470.0</b>	<b>1,08,600.0</b>	<b>1,23,610.0</b>	<b>1,35,940.0</b>	<b>1,74,220.0</b>	<b>2,33,770.0</b>	<b>2,17,280.0</b>	<b>3,23,760.0</b>	<b>3,54,510.0</b>	<b>3,04,850.0</b>	<b>4,33,269.3</b>	<b>2,94,960.0</b>	<b>4,92,290.0</b>	<b>6,27,098.8</b>	<b>7,25,468.7</b>	<b>8,14,183.1</b>

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available.  
 Note: 1. Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.  
 2. Data from 2017-18 onwards include Delhi and Puducherry.  
 Source: Information received from the state governments and UTs.



Statements

Statement 30: Expenditure on Operations and Maintenance

State/UT	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19 (RE)	2019-20 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	3,120.0	3,830.0	3,830.0	3,880.0	4,710.0	5,850.0	9,060.0	8,970.0	4,840.0	8,470.0	2,080.0	7,820.0	7,121.3	6,760.0	3,220.0	8,740.3	8,635.8	8,189.2
2. Arunachal Pradesh	-	-	-	-	-	-	-	-	-	150.0	-	-	-	-	-	1530.1	1984.7	1702.5
3. Assam	330.0	370.0	510.0	540.0	360.0	-	-	-	-	4,250.0	3,540.0	-	-	-	560.0	579.7	-	-
4. Bihar	-	-	-	-	-	-	-	-	-	2,480.0	5,490.0	-	7,832.2	-	2,210.0	7,771.5	10,779.7	11,940.1
5. Chhattisgarh	220.0	210.0	190.0	110.0	330.0	380.0	450.0	510.0	400.0	580.0	710.0	910.0	687.6	540.0	570.0	632.4	1,123.1	938.9
6. Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7. Gujarat	1,420.0	2,180.0	1,380.0	790.0	640.0	1,300.0	990.0	2,330.0	620.0	610.0	840.0	-	-	-	-	-	-	-
8. Haryana	320.0	410.0	350.0	460.0	750.0	990.0	920.0	980.0	890.0	1,640.0	850.0	1,850.0	995.7	-	1,130.0	-	-	-
9. Himachal Pradesh	270.0	380.0	350.0	480.0	590.0	660.0	810.0	1,040.0	1,570.0	1,690.0	1,820.0	-	2,466.4	2,370.0	3,030.0	2,935.8	3,896.9	3,868.3
10. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	610.0	-	-	-
11. Jharkhand	-	-	-	-	-	-	-	180.0	-	10,170.0	11,390.0	4,310.0	17,787.8	-	4,500.0	7,062.7	6,130.4	4,926.6
12. Karnataka	90.0	250.0	280.0	450.0	860.0	670.0	670.0	660.0	790.0	1,440.0	1,900.0	2,270.0	2,840.0	-	2,830.0	2,880.1	3,159.8	3,740.5
13. Kerala	350.0	350.0	430.0	500.0	550.0	650.0	650.0	690.0	800.0	810.0	880.0	920.0	1,047.6	1,250.0	1,400.0	1,334.4	1,369.0	1,411.8
14. Madhya Pradesh	310.0	200.0	250.0	270.0	460.0	720.0	690.0	640.0	680.0	1,010.0	1,470.0	1,690.0	1,406.9	1,670.0	2,180.0	1,965.0	2,042.1	1,815.2
15. Maharashtra	8,630.0	9,230.0	12,350.0	16,000.0	18,500.0	18,400.0	23,190.0	15,940.0	6,450.0	6,330.0	7,750.0	9,330.0	10,331.7	-	5,220.0	12,620.0	18,056.2	21,379.7
16. Manipur	340.0	250.0	290.0	360.0	500.0	470.0	540.0	490.0	-	1,770.0	1,760.0	-	-	-	3,490.0	5,752.6	8,300.3	8,032.8
17. Meghalaya	-	-	-	-	-	-	-	-	200.0	-	-	-	-	-	-	341.2	454.1	768.3
18. Mizoram	120.0	130.0	130.0	170.0	370.0	-	-	-	2,660.0	-	-	-	-	-	-	-	-	-
19. Nagaland	10.0	20.0	20.0	20.0	20.0	20.0	20.0	20.0	40.0	750.0	220.0	-	-	-	180.0	393.5	266.6	149.7
20. Odisha	440.0	420.0	480.0	670.0	1,210.0	1,600.0	1,820.0	1,940.0	2,290.0	2,610.0	3,360.0	3,920.0	4,237.6	4,510.0	4,710.0	5,108.8	4,522.3	4,748.9
21. Punjab	-	-	-	-	-	-	-	-	-	-	-	160.0	-	-	300.0	-	-	-
22. Rajasthan	1,120.0	1,140.0	1,220.0	1,270.0	1,520.0	1,660.0	2,020.0	2,070.0	2,190.0	2,730.0	-	-	469.0	580.0	570.0	999.1	953.7	1,066.4
23. Sikkim	1,520.0	1,710.0	1,650.0	1,750.0	2,260.0	-	-	-	-	50.0	1,830.0	-	-	-	-	-	-	-
24. Tamil Nadu	2,140.0	2,470.0	3,160.0	3,940.0	3,720.0	4,070.0	4,120.0	4,730.0	4,660.0	6,370.0	8,490.0	9,000.0	9,498.5	-	8,750.0	9,343.7	12,270.4	11,083.4
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	4,274.8	7,560.0	7,500.0	5,555.0	8,416.8	6,347.0
26. Tripura	-	-	-	-	-	-	-	-	-	210.0	160.0	-	-	-	-	177.3	158.3	151.3
27. Uttar Pradesh	1,030.0	1,110.0	1,380.0	1,660.0	2,670.0	2,770.0	3,440.0	3,500.0	-	3,700.0	4,720.0	8,350.0	5,808.7	5,990.0	7,130.0	8,662.7	10,085.2	10,818.6
28. Uttarakhand	-	-	-	-	90.0	300.0	290.0	280.0	-	130.0	830.0	1,180.0	970.0	-	1,710.0	1,941.4	1,702.3	1,839.7
29. West Bengal	1,020.0	1,070.0	1,230.0	1,600.0	2,160.0	1,070.0	1,170.0	1,210.0	890.0	1,160.0	1,220.0	1,670.0	1,903.1	-	-	2,534.4	2,830.8	3,031.1
30. NCT Delhi	140.0	140.0	160.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31. Puducherry	-	-	-	-	-	-	-	-	-	-	20.0	-	24.4	-	-	63.5	64.4	88.2
<b>All States and UTs</b>	<b>22,800.0</b>	<b>25,730.0</b>	<b>29,470.0</b>	<b>34,940.0</b>	<b>42,260.0</b>	<b>41,570.0</b>	<b>50,870.0</b>	<b>46,170.0</b>	<b>29,970.0</b>	<b>59,110.0</b>	<b>61,310.0</b>	<b>53,220.0</b>	<b>79,678.9</b>	<b>31,230.0</b>	<b>61,800.0</b>	<b>88,925.2</b>	<b>1,07,202.9</b>	<b>1,08,038.2</b>

RE: Revised Estimates. BE: Budget Estimates. \$: Relates to maintenance. \*: Not applicable/Not available.

# : Data relate to repair and maintenance.

@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

\* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, 'grants-in-aid non-salary' and suspense.

Note: Data for 2017-18 onwards include Delhi and Puducherry.

Source: Information received from the state governments and UTs.

Source:



**State Finances : A Study of Budgets of 2019-20**

**Statement 31: Social Sector Expenditure\***

State/UT	(₹ Crore)																		
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
1. Andhra Pradesh	11,179.2	13,366.9	13,820.9	14,900.4	18,654.3	24,470.9	31,435.9	30,278.9	39,132.4	45,395.9	49,435.2	53,735.8	54,917.8	57,520.0	62,799.9	72,855.8	75,916.0	1,12,194.3	
2. Arunachal Pradesh	420.7	619.8	650.0	741.6	842.5	953.2	1,279.6	1,766.9	1,567.5	2,158.0	1,938.5	2,553.6	3,055.4	3,357.6	4,148.4	5,475.9	7,378.2	7,155.2	
3. Assam	3,233.1	3,709.2	4,775.1	4,452.3	5,220.1	6,056.4	6,759.9	9,159.5	10,242.9	11,189.2	12,303.2	14,507.5	20,396.9	20,218.2	26,362.6	27,844.5	48,582.8	46,321.2	
4. Bihar	6,465.6	7,023.5	6,117.2	8,663.3	11,126.8	13,815.1	16,336.5	17,867.5	19,369.8	24,045.6	30,744.5	34,921.4	42,415.9	52,709.9	60,566.6	68,232.1	1,07,020.3	1,11,271.9	
5. Chhattisgarh	2,819.8	3,244.2	3,634.8	4,295.4	5,706.6	6,947.3	8,873.7	11,677.9	11,823.8	14,806.5	16,988.5	21,054.7	23,676.7	27,500.0	31,897.6	35,128.2	43,709.8	42,858.1	
6. Goa	626.2	685.7	798.1	880.1	1,010.4	1,124.4	1,455.3	1,793.5	2,088.3	2,302.8	2,496.4	2,918.8	3,171.8	3,677.3	3,945.8	5,006.8	6,755.3	7,399.0	
7. Gujarat	8,177.4	8,991.9	10,126.6	10,994.7	13,104.4	14,892.7	18,175.4	23,168.9	28,592.6	30,345.8	38,063.6	41,878.0	47,258.6	53,458.5	56,036.8	60,616.5	73,997.6	78,144.8	
8. Haryana	2,810.2	2,818.0	3,497.5	4,742.2	5,604.9	7,342.7	9,813.7	13,359.0	13,635.9	16,270.4	18,988.0	18,099.8	22,041.7	25,504.7	30,505.0	35,434.7	42,255.8	45,794.9	
9. Himachal Pradesh	1,972.6	2,348.0	2,328.5	2,804.1	3,334.3	3,736.0	4,570.0	4,913.5	6,022.3	5,998.5	7,098.5	7,891.3	9,071.8	9,965.6	12,024.3	12,635.0	16,132.9	17,143.3	
10. Jammu and Kashmir	2,517.9	2,492.9	3,104.1	4,029.6	4,348.0	5,107.9	5,608.9	6,898.5	7,432.0	8,738.4	9,117.2	9,809.9	11,557.3	15,721.4	16,019.9	18,579.4	30,399.1	29,707.4	
11. Jharkhand	4,904.4	4,319.7	5,127.3	6,155.8	7,392.4	7,983.9	9,870.3	10,036.4	12,303.5	10,720.8	12,025.3	11,711.4	17,735.5	21,898.0	29,553.5	29,352.3	38,819.3	41,188.0	
12. Karnataka	7,569.7	8,315.2	9,763.9	11,675.5	14,406.5	17,644.5	20,444.9	25,104.4	28,685.3	32,373.2	37,829.3	41,587.7	51,509.2	59,432.9	70,665.5	76,436.5	90,644.5	97,528.4	
13. Kerala	6,338.3	5,924.2	7,344.5	7,524.1	7,188.6	9,010.3	10,859.0	12,033.6	13,622.8	18,739.7	21,645.7	23,952.6	28,513.8	33,088.4	39,058.2	40,844.3	46,118.5	49,832.3	
14. Madhya Pradesh	7,157.8	6,787.5	7,268.4	9,425.5	10,658.3	12,600.2	14,687.0	17,631.2	23,449.8	27,130.9	33,367.9	35,740.8	44,383.5	55,551.9	65,249.2	74,635.8	80,088.4	98,192.6	
15. Maharashtra	15,704.2	18,877.1	20,432.8	24,268.2	28,276.1	29,721.3	36,499.7	47,358.3	53,834.4	61,133.5	70,028.4	78,197.3	88,320.7	93,315.6	1,04,677.0	1,06,624.0	1,53,812.2	1,79,801.5	
16. Manipur	561.7	602.6	872.6	938.9	1,041.4	1,178.5	1,448.1	1,535.2	1,933.5	2,017.7	2,051.1	2,107.0	3,128.5	3,071.9	3,301.8	4,298.2	6,724.0	6,276.6	
17. Meghalaya	570.0	639.9	741.2	767.1	873.0	1,038.6	1,225.0	1,402.4	1,751.8	2,341.8	2,308.8	2,715.5	3,301.9	3,236.7	4,895.3	4,575.3	6,388.2	7,519.3	
18. Mizoram	561.7	651.7	646.7	722.5	798.0	939.9	1,150.8	1,465.3	1,596.2	1,640.5	2,118.4	2,298.3	2,901.8	2,891.0	3,077.4	3,814.1	4,572.9	4,021.1	
19. Nagaland	566.5	643.8	628.9	804.0	914.0	1,052.6	1,118.7	1,168.7	1,578.9	1,606.3	1,989.0	2,150.1	2,503.9	2,725.2	3,582.6	4,479.7	4,561.6	5,247.8	
20. Odisha	4,210.5	4,360.1	4,598.1	5,386.1	6,126.5	8,195.9	11,090.8	12,517.0	15,241.4	18,051.5	19,659.2	24,810.2	29,249.0	36,253.1	39,639.4	45,162.3	56,739.8	66,588.1	
21. Punjab	2,990.0	3,525.4	3,747.2	4,051.9	4,706.1	4,991.1	6,862.3	7,112.0	8,345.6	9,974.0	12,563.4	13,083.8	15,506.5	16,284.1	48,268.7	17,390.4	24,621.6	28,411.7	
22. Rajasthan	8,032.4	9,228.1	9,844.8	10,920.0	12,579.6	14,683.1	19,427.3	21,575.1	22,787.8	27,845.2	33,697.7	41,898.6	54,816.5	62,257.9	67,521.9	76,232.8	89,881.9	99,558.4	
23. Sikkim	348.4	406.2	479.2	500.6	547.4	663.1	816.5	1,010.1	1,063.0	1,449.8	1,390.9	1,691.0	1,772.5	1,603.6	1,838.2	2,274.2	3,091.2	3,125.8	
24. Tamil Nadu	9,662.3	11,585.6	13,616.6	14,297.5	16,921.2	19,994.0	26,889.7	29,345.3	36,493.2	41,896.6	46,753.2	55,117.9	62,757.9	70,057.8	69,689.3	71,792.6	90,390.1	91,961.5	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	24,433.7	42,509.5	47,949.0	50,203.8	69,762.1	52,319.6	
26. Tripura	973.7	962.6	1,121.3	1,121.4	1,206.2	1,399.0	1,679.9	2,182.6	2,157.4	2,686.6	2,873.1	3,254.3	5,076.9	5,690.2	5,951.1	5,867.6	8,195.9	8,719.3	
27. Uttar Pradesh	13,103.0	12,999.5	16,931.8	20,140.7	24,032.4	30,006.1	39,506.8	47,249.6	50,673.8	59,716.1	67,435.8	76,555.0	86,321.7	1,08,196.3	1,29,756.3	1,17,089.2	1,70,189.7	1,82,466.8	
28. Uttarakhand	1,707.8	2,027.1	2,326.9	2,781.4	3,226.4	3,725.8	4,195.1	5,622.1	5,953.9	7,384.9	7,968.5	9,377.4	12,994.0	13,402.0	14,509.4	15,423.1	17,437.7	20,222.5	
29. West Bengal	8,463.0	9,008.1	9,732.0	11,444.9	13,141.9	16,192.0	19,467.2	27,702.9	30,557.2	35,609.3	40,103.5	45,581.5	57,264.4	67,836.9	74,697.7	87,844.7	99,596.5	1,01,221.6	
30. NCT Delhi	3,492.1	3,464.6	4,267.2	4,566.4	5,139.0	7,353.4	8,922.4	10,507.5	10,812.5	13,214.3	14,566.0	15,433.7	16,061.2	17,636.3	19,607.7	22,284.8	28,088.6	34,663.1	
31. Puducherry	-	-	-	-	828.5	926.8	1,062.4	1,365.7	1,557.2	1,723.1	1,409.1	1,873.3	2,260.0	2,465.5	2,359.1	2,499.4	2,929.2	3,095.7	
<b>All States and UTs</b>	<b>1,33,647.9</b>	<b>1,46,164.3</b>	<b>1,64,076.7</b>	<b>1,89,429.8</b>	<b>2,22,988.2</b>	<b>2,65,466.5</b>	<b>3,31,538.2</b>	<b>3,92,936.2</b>	<b>4,51,937.1</b>	<b>5,23,569.3</b>	<b>6,02,942.7</b>	<b>6,79,201.1</b>	<b>8,30,055.8</b>	<b>9,68,936.4</b>	<b>11,28,188.3</b>	<b>12,00,934.1</b>	<b>15,44,801.8</b>	<b>16,79,941.8</b>	

RE: Revised Estimates.  
 BE: Budget Estimates.  
 \*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the State Governments.  
**Note:** Data from 2017-18 onwards include Delhi and Puducherry also.  
**Source:** Budget documents of the state governments. Details in methodology.

Statements

Statement 32 : Social Sector Expenditure\* to Total Disbursement

State/UT	(Per cent)																		
	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	
1. Andhra Pradesh	32.5	33.3	29.3	30.8	32.9	32.7	38.9	35.6	38.9	39.2	38.2	39.3	41.2	49.3	45.7	49.6	46.8	49.2	
2. Arunachal Pradesh	30.9	28.3	31.2	30.4	30.2	31.1	29.9	33.7	28.1	32.4	30.5	32.8	34.6	27.8	34.1	37.2	34.4	32.2	
3. Assam	36.2	35.0	32.4	36.8	38.7	40.0	38.7	36.7	39.5	37.0	36.5	39.0	45.1	48.2	45.9	42.6	45.9	47.0	
4. Bihar	36.4	36.7	30.5	38.4	41.0	43.8	43.9	41.8	38.2	40.0	44.4	43.4	44.8	46.9	48.0	50.0	56.1	55.5	
5. Chhattisgarh	41.3	36.2	37.7	44.2	47.6	46.2	50.1	54.2	50.2	51.6	48.7	53.4	50.2	52.2	54.0	52.0	46.4	46.1	
6. Goa	26.1	28.4	31.4	30.9	31.8	31.6	32.2	32.5	33.5	33.1	34.0	35.8	35.2	35.1	35.9	37.2	39.9	38.7	
7. Gujarat	30.4	27.3	29.0	32.1	33.4	34.9	35.0	38.4	39.9	38.2	38.7	40.0	40.5	42.2	41.3	38.2	39.3	38.5	
8. Haryana	26.6	18.6	24.2	32.0	28.5	33.3	37.2	41.0	39.6	40.9	40.8	37.0	39.3	31.1	37.2	39.0	38.9	38.7	
9. Himachal Pradesh	29.8	29.0	29.0	32.7	33.0	35.2	36.6	35.0	37.3	34.6	34.3	37.1	37.5	36.6	34.9	36.7	38.2	38.6	
10. Jammu and Kashmir	28.8	28.3	27.9	29.9	31.3	30.0	29.9	30.6	29.1	29.3	28.7	29.7	32.2	34.6	31.9	34.0	34.4	34.4	
11. Jharkhand	50.0	44.4	44.1	45.9	47.0	43.5	47.8	44.2	46.4	41.2	39.6	39.0	44.3	40.2	49.9	43.4	48.1	48.2	
12. Karnataka	31.4	28.4	28.5	33.4	32.7	36.7	37.8	39.9	39.9	37.8	39.2	37.6	40.0	41.7	41.7	41.0	41.7	41.7	
13. Kerala	37.4	30.0	36.2	35.6	31.0	31.4	33.4	33.6	33.4	34.8	34.9	34.5	35.7	36.3	36.4	34.9	34.7	33.1	
14. Madhya Pradesh	37.7	28.4	24.7	32.5	35.3	35.7	36.7	35.2	39.0	33.6	40.0	39.8	39.7	44.6	41.6	44.3	42.1	43.7	
15. Maharashtra	33.3	30.9	28.1	35.3	37.3	37.0	36.8	40.3	41.4	41.1	42.6	41.9	42.7	41.6	40.7	37.4	41.2	44.6	
16. Manipur	26.0	26.0	33.6	34.2	28.7	31.7	32.9	32.5	31.6	29.4	29.3	29.4	35.3	33.9	33.2	38.7	42.7	39.9	
17. Meghalaya	35.9	36.2	35.8	38.2	37.6	37.5	35.7	36.6	36.7	39.4	37.7	39.9	43.3	40.7	48.6	46.9	45.3	46.4	
18. Mizoram	40.0	35.7	35.6	33.3	34.8	36.7	40.1	41.5	38.6	36.6	39.7	40.8	43.3	44.0	41.1	41.6	42.8	37.6	
19. Nagaland	29.6	27.0	27.6	28.6	29.6	29.5	28.3	25.9	28.3	24.9	27.4	29.8	31.0	29.8	34.9	37.3	32.6	35.4	
20. Odisha	31.7	28.0	28.9	34.2	31.7	35.9	41.6	41.0	42.3	42.9	41.6	44.2	44.6	45.8	45.6	46.3	47.2	47.9	
21. Punjab	17.2	17.3	17.8	19.8	17.9	18.8	23.8	22.7	22.5	27.1	28.2	27.5	29.1	25.9	45.9	24.1	25.5	22.6	
22. Rajasthan	37.3	35.7	34.1	40.1	39.5	38.9	45.2	44.3	42.4	42.6	41.5	44.5	47.1	36.7	41.7	42.5	42.3	43.0	
23. Sikkim	16.3	27.5	22.2	23.3	24.3	23.5	27.4	28.8	30.9	36.8	35.4	37.8	36.7	35.6	38.5	37.8	38.3	36.1	
24. Tamil Nadu	32.0	34.3	32.6	36.9	33.1	35.9	39.7	40.3	40.2	38.3	38.5	41.1	39.9	41.5	33.5	35.3	36.4	34.8	
25. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	39.2	43.6	39.4	41.8	43.3	35.7	
26. Tripura	38.4	34.8	37.6	34.0	36.5	36.5	37.2	37.9	38.4	41.7	40.9	41.6	47.9	49.4	47.3	47.2	50.0	49.7	
27. Uttar Pradesh	31.1	18.7	28.6	33.7	32.1	34.4	37.8	39.0	37.7	38.8	38.8	38.1	36.6	36.3	40.0	36.7	37.9	38.8	
28. Uttarakhand	35.2	32.7	36.6	36.3	37.9	37.4	38.4	42.3	42.5	45.5	41.5	43.6	47.9	45.6	46.0	41.9	41.2	42.5	
29. West Bengal	30.5	23.4	29.1	28.2	31.9	34.7	31.9	40.7	41.9	42.5	42.1	42.0	46.5	48.0	47.4	48.8	48.4	46.7	
30. NCT Delhi	34.2	29.6	33.1	41.0	39.6	40.5	43.8	42.2	42.4	50.0	48.8	45.3	51.9	50.1	52.6	54.5	56.1	57.8	
31. Puducherry	-	-	-	36.7	34.7	35.8	35.9	38.1	38.3	45.9	39.6	37.1	40.4	41.8	38.5	36.9	37.3	36.8	
<b>All States and UTs</b>	<b>32.6</b>	<b>28.4</b>	<b>29.6</b>	<b>33.7</b>	<b>33.9</b>	<b>35.3</b>	<b>37.6</b>	<b>38.7</b>	<b>39.0</b>	<b>38.7</b>	<b>39.3</b>	<b>39.8</b>	<b>41.0</b>	<b>41.1</b>	<b>41.7</b>	<b>41.1</b>	<b>41.9</b>	<b>41.9</b>	

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.  
 \*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the state governments.  
 Note: Data from 2017-18 onwards include Delhi and Puducherry also.  
 Source: Budget documents of the state governments. Details in methodology.

Statement 33 : Revenue Receipts of State Governments and UTs

(Per cent)

State/UT	2017-18				2018-19 (BE)				2018-19 (RE)				2019-20 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1. Andhra Pradesh	13.0	6.5	0.5	6.0	16.7	6.9	0.6	9.2	12.3	6.3	0.5	5.5	16.6	7.0	0.7	8.9
2. Arunachal Pradesh	62.5	7.9	1.7	52.9	74.3	5.9	3.4	65.1	83.6	5.1	3.5	75.0	81.4	5.6	4.1	71.7
3. Assam	18.8	5.4	1.4	12.0	22.8	5.6	2.5	14.7	27.6	5.7	4.0	17.9	23.0	5.0	2.4	15.6
4. Bihar	24.2	6.1	0.7	17.4	29.1	6.1	0.8	22.2	29.1	6.1	0.8	22.2	30.9	6.3	0.8	23.7
5. Chhattisgarh	21.0	7.7	2.2	11.0	23.4	8.4	2.6	12.4	23.8	7.3	2.6	13.8	23.7	7.0	2.6	14.0
6. Goa	15.7	7.1	4.3	4.3	15.4	6.9	3.7	4.7	15.4	6.9	3.7	4.7	15.7	6.8	3.8	5.2
7. Gujarat	9.4	5.6	1.1	2.6	9.4	6.0	0.8	2.6	9.4	5.6	0.8	3.0	9.1	5.4	0.8	2.9
8. Haryana	10.0	6.7	1.5	1.9	10.9	6.9	1.6	2.3	10.9	7.2	1.3	2.3	10.5	6.5	1.3	2.7
9. Himachal Pradesh	19.5	5.4	1.7	12.4	19.8	5.5	1.3	13.1	20.4	4.5	1.5	14.4	20.0	4.7	1.4	13.8
10. Jammu and Kashmir	35.0	7.8	3.1	24.1	41.4	5.2	3.7	32.5	42.6	6.0	3.7	32.9	41.7	6.1	3.6	32.0
11. Jharkhand	19.1	5.2	2.8	11.0	22.5	6.3	2.9	13.3	22.6	7.1	3.0	12.5	21.2	6.8	3.0	11.4
12. Karnataka	10.9	6.7	0.5	3.7	11.8	6.9	0.5	4.4	11.8	6.9	0.5	4.4	10.7	6.0	0.5	4.2
13. Kerala	11.9	6.9	1.6	3.4	13.2	7.5	1.8	3.9	12.9	7.0	1.7	4.2	13.3	7.7	1.7	3.8
14. Madhya Pradesh	18.5	6.9	1.2	10.4	19.3	6.9	1.4	11.0	18.7	6.5	1.2	11.0	19.4	7.0	1.5	10.8
15. Maharashtra	10.1	7.1	0.7	2.3	10.7	7.6	0.9	2.3	10.8	7.1	0.6	3.0	10.6	7.1	0.6	2.9
16. Manipur	42.8	5.0	0.7	37.1	48.9	4.0	0.9	43.9	47.2	4.0	0.7	42.5	45.9	4.1	1.0	40.8
17. Meghalaya	31.1	6.3	1.2	23.5	38.0	6.0	1.6	30.4	38.0	6.0	1.6	30.4	39.8	5.8	1.7	32.4
18. Mizoram	48.4	4.8	2.2	41.3	40.0	3.0	1.5	35.5	38.9	2.2	1.5	35.3	38.1	2.2	1.8	34.1
19. Nagaland	46.6	4.1	1.6	40.9	48.4	3.0	1.3	44.1	46.1	2.7	1.3	42.0	46.1	2.7	1.2	42.2
20. Odisha	19.5	7.1	1.9	10.5	20.6	6.1	2.1	12.4	21.0	6.2	2.3	12.5	21.3	6.1	2.3	12.9
21. Punjab	11.1	6.6	0.9	3.6	14.1	8.2	2.0	4.0	13.5	6.3	1.9	5.2	13.7	6.6	1.6	5.5
22. Rajasthan	15.2	6.5	1.9	6.8	16.3	6.4	2.2	7.8	15.9	6.7	2.1	7.1	16.0	7.2	1.9	6.9
23. Sikkim	22.2	4.0	2.8	15.4	22.3	2.8	1.8	17.8	25.3	2.5	2.4	20.4	24.2	3.2	2.3	18.7
24. Tamil Nadu	10.0	6.6	0.7	2.7	10.6	6.8	0.7	3.1	10.9	6.6	0.9	3.3	10.6	6.7	0.7	3.2
25. Telangana	11.8	7.7	1.0	3.0	15.1	8.4	1.0	5.7	13.8	7.7	0.7	5.4	11.4	7.0	1.6	2.8
26. Tripura	21.8	4.0	1.1	16.7	24.2	4.2	0.5	19.5	25.3	4.0	0.6	20.7	23.3	4.2	0.4	18.6
27. Uttar Pradesh	20.2	8.0	1.4	10.8	23.6	8.6	2.0	13.1	25.7	9.4	2.0	14.4	24.8	9.1	1.9	13.7
28. Uttarakhand	12.6	5.1	0.8	6.7	15.0	6.4	1.5	7.2	14.7	6.2	1.6	6.8	14.8	5.6	1.6	7.6
29. West Bengal	13.1	5.8	0.3	7.0	12.5	4.7	0.3	7.5	13.0	5.2	0.4	7.4	12.2	5.0	0.3	6.9
30. NCT Delhi	5.6	5.2	0.1	0.3	6.1	5.4	0.1	0.6	5.7	4.9	0.1	0.7	5.7	4.9	0.1	0.8
31. Puducherry	18.2	7.5	4.2	6.5	-	-	-	-	18.6	7.5	4.6	6.5	17.9	7.6	4.0	6.3
<b>All States and UTs</b>	<b>13.6</b>	<b>6.6</b>	<b>1.1</b>	<b>5.9</b>	<b>15.1</b>	<b>6.8</b>	<b>1.2</b>	<b>7.0</b>	<b>15.1</b>	<b>6.7</b>	<b>1.2</b>	<b>7.2</b>	<b>14.9</b>	<b>6.7</b>	<b>1.2</b>	<b>7.1</b>

BE: Revised Estimates. RR: Revenue Receipts. OTR: Own Tax Revenue.

ONTR: Own Non-tax Revenue. CT: Current Transfers. GSDP: Gross State Domestic Product.

#: Data for All States and UTs are as per cent to GDP.

Source : Budget documents of the state governments. Details in methodology.

Statements

Statement 34 : Revenue Expenditure of State Governments and UTs

(Per cent)

State/UT	2017-18				2018-19 (BE)				2018-19 (RE)				2019-20 (BE)			
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	
1. Andhra Pradesh	15.0	10.1	4.8	1.7	2.0	16.1	11.6	4.5	1.6	1.6	13.5	9.3	4.3	1.5	1.6	
2. Arunachal Pradesh	49.4	33.6	15.8	2.1	4.2	43.4	27.6	15.8	3.4	3.8	57.1	40.5	16.6	2.2	3.5	
3. Assam	19.2	11.5	7.6	1.1	2.9	21.9	14.7	7.1	1.3	2.5	25.2	17.2	7.8	1.3	2.5	
4. Bihar	21.2	14.3	6.9	1.9	2.9	25.2	17.8	7.4	2.0	2.9	27.4	19.8	7.5	2.0	2.9	
5. Chhattisgarh	19.8	14.8	4.5	1.1	1.4	22.0	16.3	5.3	1.2	1.7	25.8	20.4	5.1	1.2	1.5	
6. Goa	15.0	10.0	5.0	1.8	1.7	15.2	10.6	4.6	1.8	1.4	15.2	10.6	4.6	1.8	1.4	
7. Gujarat	9.0	5.8	3.1	1.4	1.1	9.0	5.5	3.5	1.3	1.0	9.3	6.1	3.1	1.4	1.0	
8. Haryana	11.7	7.4	4.3	1.9	1.4	12.0	7.8	4.2	2.0	1.2	12.1	7.8	4.2	2.0	1.2	
9. Himachal Pradesh	19.2	11.4	7.8	2.7	3.3	21.9	13.4	8.5	2.8	3.8	21.8	13.5	8.3	2.7	3.8	
10. Jammu and Kashmir	29.5	17.4	12.2	3.4	3.9	32.5	17.9	14.7	3.0	3.3	37.5	22.6	14.8	3.6	3.7	
11. Jharkhand	18.4	12.4	6.0	1.7	2.1	20.4	14.4	6.0	1.8	1.8	20.3	14.3	6.0	1.8	1.8	
12. Karnataka	10.6	7.5	2.6	1.0	0.9	11.8	8.1	3.2	1.2	1.3	11.8	8.2	3.2	1.1	1.2	
13. Kerala	14.3	6.7	6.5	2.2	2.8	14.9	7.2	6.5	1.9	2.3	14.5	6.8	6.8	2.0	2.5	
14. Madhya Pradesh	17.9	12.5	4.4	1.5	1.3	19.2	13.3	5.0	1.6	1.6	18.7	12.9	4.8	1.5	1.6	
15. Maharashtra	10.0	6.1	3.3	1.4	0.8	11.3	6.8	3.7	1.3	0.8	11.3	7.2	3.3	1.3	0.8	
16. Manipur	38.3	21.0	15.1	2.3	5.5	42.6	25.6	14.8	2.4	4.7	47.1	27.9	16.7	2.4	5.8	
17. Meghalaya	28.2	18.7	9.5	2.0	2.5	36.5	25.7	10.8	2.0	2.4	36.5	25.7	10.8	2.0	2.4	
18. Mizoram	38.8	26.2	12.6	1.9	4.7	32.2	19.3	12.9	1.8	4.0	36.6	24.0	12.6	1.8	4.0	
19. Nagaland	43.1	24.9	18.3	2.9	5.4	46.6	27.0	19.6	3.2	6.9	44.1	24.0	20.1	3.0	6.6	
20. Odisha	16.5	11.5	4.6	1.1	2.0	18.6	12.8	5.5	1.1	2.5	18.8	13.2	5.3	1.2	2.3	
21. Punjab	13.0	5.6	7.2	3.2	2.1	16.5	8.4	7.3	3.1	2.0	15.8	7.9	7.2	3.1	2.0	
22. Rajasthan	17.5	12.3	5.2	2.4	1.7	18.2	12.5	5.7	2.3	2.1	18.6	12.7	5.9	2.3	2.2	
23. Sikkim	17.7	10.9	6.5	1.5	2.2	20.0	11.6	8.1	1.7	2.4	22.0	13.9	7.8	1.7	2.4	
24. Tamil Nadu	11.5	6.6	4.1	1.8	1.5	11.6	6.4	4.3	1.7	1.7	12.0	6.7	4.4	1.7	1.7	
25. Telangana	11.3	7.2	4.1	1.4	1.6	14.5	10.7	3.8	1.4	1.4	13.7	10.0	3.7	1.4	1.4	
26. Tripura	22.5	12.7	9.5	1.9	3.4	22.7	12.6	9.7	2.0	3.5	22.1	12.6	9.1	1.6	3.6	
27. Uttar Pradesh	19.3	10.8	7.7	2.1	2.8	21.8	11.7	9.2	2.2	3.1	22.5	12.4	9.3	2.2	3.2	
28. Uttarakhand	13.5	7.1	5.8	1.9	2.3	15.0	8.2	6.0	2.1	2.3	14.6	7.7	6.1	2.1	2.4	
29. West Bengal	14.1	8.8	5.2	2.8	1.5	12.5	7.8	4.6	2.3	1.3	13.6	8.7	4.8	2.5	1.3	
30. NCT Delhi	4.9	3.7	1.0	0.4	-	5.5	4.2	1.1	0.4	-	5.1	3.7	1.1	0.4	-	
31. Puducherry	17.6	11.9	5.7	2.1	2.3	-	-	-	-	-	18.5	12.3	6.1	1.9	2.6	
<b>All States and UTs</b>	<b>13.7</b>	<b>8.6</b>	<b>4.7</b>	<b>1.7</b>	<b>1.6</b>	<b>14.9</b>	<b>9.4</b>	<b>5.0</b>	<b>1.7</b>	<b>1.6</b>	<b>15.1</b>	<b>9.7</b>	<b>5.0</b>	<b>1.7</b>	<b>1.7</b>	

BE: Budget Estimates. RE: Revenue Expenditure. NDRE: Non-development Revenue Expenditure. IP: Interest Payment.

PN: Pension. DRE: Development Revenue Expenditure. GSDP: Gross State Domestic Product. '-': Nil/Negligible

#: Data for All States/UTs are as per cent to GDP.

Source : Budget documents of the state governments. Details in methodology.

Statement 35 : Development Expenditure: Select Indicators

State/UT	2017-18			2018-19 (BE)			2018-19 (RE)			2019-20 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	12.1	9.0	1.7	14.7	10.4	3.1	11.6	8.1	2.2	15.3	10.4	3.0
2. Arunachal Pradesh	45.6	24.8	14.5	44.3	24.7	33.4	67.8	31.2	30.9	52.3	27.9	31.2
3. Assam	14.2	9.7	2.7	18.9	13.1	4.1	22.9	14.9	6.0	18.6	12.8	4.2
4. Bihar	19.7	14.1	6.0	23.2	17.8	6.0	25.5	19.7	6.2	24.9	19.4	6.4
5. Chhattisgarh	18.3	12.4	3.5	20.8	13.3	4.6	24.3	14.0	3.9	21.5	12.7	3.6
6. Goa	12.4	7.1	3.0	15.2	8.8	5.4	15.2	8.8	5.4	14.9	8.6	5.6
7. Gujarat	7.8	4.6	2.0	7.5	4.7	2.0	8.3	4.9	2.1	7.6	4.6	1.9
8. Haryana	9.7	5.7	2.2	10.1	6.2	2.2	10.1	6.0	2.3	9.6	5.8	2.1
9. Himachal Pradesh	14.3	9.0	2.7	16.4	10.4	2.8	17.0	10.5	3.2	15.7	10.1	2.7
10. Jammu and Kashmir	24.3	13.4	7.5	33.2	15.7	16.5	38.7	19.6	17.3	33.9	17.4	15.6
11. Jharkhand	17.2	10.6	4.3	18.7	12.6	4.0	18.7	12.6	4.2	17.7	11.7	4.0
12. Karnataka	10.1	5.7	2.3	11.0	6.6	2.5	11.0	6.4	2.6	9.8	5.7	2.4
13. Kerala	8.2	5.8	1.2	8.6	6.2	1.3	8.3	5.9	1.3	8.6	5.8	1.9
14. Madhya Pradesh	16.9	10.2	4.2	17.0	10.4	3.6	16.4	9.9	3.4	17.3	10.6	3.6
15. Maharashtra	7.2	4.4	1.1	8.1	5.6	1.4	8.8	5.8	1.6	8.2	6.0	1.4
16. Manipur	26.4	17.8	5.9	33.8	21.8	8.7	39.1	26.0	11.9	33.1	21.9	7.9
17. Meghalaya	21.9	15.3	3.3	30.3	19.4	4.7	30.3	19.4	4.7	31.4	20.7	4.8
18. Mizoram	36.9	21.5	11.3	24.1	15.2	8.9	33.1	20.5	9.9	23.2	15.5	7.4
19. Nagaland	29.1	19.0	5.4	30.0	20.1	5.2	29.5	17.6	7.2	28.8	18.4	4.8
20. Odisha	16.7	10.3	4.8	17.8	11.4	5.1	18.1	11.7	4.9	18.8	12.3	4.5
21. Punjab	6.2	3.6	0.5	9.8	5.0	1.2	9.1	4.7	0.9	11.7	4.9	4.0
22. Rajasthan	14.8	9.1	2.5	15.2	9.7	2.8	15.0	9.7	2.3	15.0	9.7	1.9
23. Sikkim	16.7	9.7	6.4	16.1	8.8	4.9	20.2	11.5	6.6	17.2	10.2	3.6
24. Tamil Nadu	8.3	4.9	1.4	8.3	5.2	1.7	8.6	5.4	1.6	7.8	4.9	1.7
25. Telangana	11.1	6.7	3.2	15.4	8.6	3.9	13.9	8.1	3.1	10.5	5.3	1.7
26. Tripura	16.3	12.7	3.9	16.9	13.5	4.8	17.6	14.2	5.3	16.8	13.5	4.4
27. Uttar Pradesh	13.5	8.5	2.8	16.6	10.7	5.0	18.6	11.5	6.0	17.4	11.5	4.9
28. Uttarakhand	9.5	7.2	2.8	10.8	8.1	2.8	9.8	7.4	2.3	10.3	7.7	2.5
29. West Bengal	10.7	8.8	1.9	9.9	7.9	2.2	10.8	8.5	2.1	9.7	7.5	2.0
30. NCT Delhi	4.4	3.2	0.5	5.2	4.1	0.7	4.5	3.6	0.5	5.0	4.0	1.1
31. Puducherry	12.8	7.6	1.2	-	-	-	13.5	8.0	1.2	13.0	7.6	1.3
<b>All States and UTs</b>	<b>11.0</b>	<b>7.0</b>	<b>2.3</b>	<b>12.3</b>	<b>8.0</b>	<b>2.9</b>	<b>12.6</b>	<b>8.1</b>	<b>2.9</b>	<b>12.2</b>	<b>8.0</b>	<b>2.8</b>

CO: Capital Outlay.

DEV: Development Expenditure.

RE: Revenue Expenditure.

SSE: Social Sector Expenditure

GSDP: Gross State Domestic Product.

#: Data for All States/UTs are as per cent to GDP.

Source : Budget documents of the state governments. Details in methodology.

**2019-20**  
**Appendices I to IV**





## Appendix I: Revenue Receipts of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,05,06,209.6</b>	<b>1,55,50,723.0</b>	<b>1,14,68,414.5</b>	<b>1,78,69,741.8</b>	<b>13,77,460.3</b>	<b>17,55,356.6</b>	<b>19,74,904.0</b>	<b>20,85,792.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>78,48,757.2</b>	<b>97,46,485.0</b>	<b>90,83,601.6</b>	<b>1,10,27,118.0</b>	<b>10,05,435.9</b>	<b>11,89,847.1</b>	<b>11,63,614.0</b>	<b>13,01,110.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>52,41,373.5</b>	<b>64,43,881.0</b>	<b>58,69,478.6</b>	<b>75,43,770.3</b>	<b>1,74,712.9</b>	<b>1,38,770.1</b>	<b>1,20,000.0</b>	<b>1,44,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>24,501.7</b>	<b>39,976.0</b>	<b>25,227.2</b>	<b>49,470.4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	24,501.7	39,976.0	25,227.2	49,470.4	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>4,50,991.8</b>	<b>5,50,000.0</b>	<b>5,64,422.9</b>	<b>7,22,000.0</b>	<b>2,373.6</b>	<b>1,392.6</b>	<b>2,615.0</b>	<b>2,872.1</b>
i) Land Revenue	10,734.1	30,000.0	5,724.3	30,000.0	1,332.0	778.8	1,465.1	1,611.7
ii) Stamps and Registration Fees	4,27,052.0	4,88,000.0	5,42,780.9	6,60,000.0	1,041.7	613.8	1,149.8	1,260.4
iii) Urban Immovable Property Tax	13,205.6	32,000.0	15,917.7	32,000.0	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>47,65,880.0</b>	<b>58,53,905.0</b>	<b>52,79,828.5</b>	<b>67,72,300.0</b>	<b>1,72,339.3</b>	<b>1,37,377.5</b>	<b>1,17,385.0</b>	<b>1,41,128.0</b>
i) Sales Tax (a to e)	25,33,501.1	38,44,800.0	21,91,445.9	28,00,000.0	28,512.5	37,473.1	28,313.0	31,144.3
a) State Sales Tax/VAT	24,47,042.0	37,66,415.9	21,52,798.6	27,42,655.1	28,512.5	37,473.1	28,313.0	31,144.3
b) Central Sales Tax	82,844.0	78,384.1	38,387.0	57,083.7	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	3,234.8	-	64.3	65.0	-	-	-	-
e) Other Receipts	380.3	-	196.0	196.2	-	-	-	-
ii) State Excise	5,46,029.6	7,35,750.0	6,22,020.2	8,51,800.0	12,261.0	13,095.5	14,713.2	20,835.8
iii) Taxes on Vehicles	3,03,898.1	3,68,750.0	3,35,883.0	4,00,000.0	3,140.4	2,959.0	3,454.5	3,799.9
iv) Taxes on Goods and Passengers	499.9	-	2,620.2	500.0	12,896.2	-	424.0	-
v) Taxes and Duties on Electricity	1,596.8	35,000.0	1,146.7	10,000.0	-	-	-	-
vi) Entertainment Tax	3,268.5	12,861.3	137.6	-	-	-	-	-
vii) SGST	13,74,798.7	8,39,605.0	21,25,707.4	27,00,000.0	1,15,529.2	83,849.9	70,480.4	85,348.0
viii) Other Taxes and Duties	2,287.4	17,138.7	867.7	10,000.0	-	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>26,07,383.8</b>	<b>33,02,604.0</b>	<b>32,14,123.0</b>	<b>34,83,347.7</b>	<b>8,30,723.0</b>	<b>10,51,077.0</b>	<b>10,43,614.0</b>	<b>11,57,110.0</b>
i) Corporation Tax	8,87,973.0	9,52,644.0	11,40,139.0	11,86,832.0	2,82,584.0	3,03,164.0	3,30,780.0	3,74,731.0
ii) Income Tax	7,49,830.0	8,43,037.0	8,39,665.0	9,07,265.0	2,38,620.0	2,68,283.0	2,68,077.0	3,14,846.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-11.3	24.0	5,938.0	29.7	-	-	33,866.0	-
v) Taxes on Wealth	-27.0	-30.0	418.0	-32.0	-8.0	-10.0	-10.0	-10.0
vi) Customs	2,92,640.0	1,67,158.0	2,32,394.0	2,50,740.0	93,130.0	53,196.0	64,751.0	72,708.0
vii) Union Excise Duties	3,05,890.0	1,62,892.0	1,54,439.0	1,89,951.0	97,350.0	51,838.0	51,690.0	44,636.0
viii) Service Tax	2,97,488.0	-	30,250.0	-	1,06,255.0	-	5,202.0	-
ix) CGST	40,940.0	10,91,911.0	8,09,186.0	9,48,562.0	12,792.0	3,47,484.0	2,89,258.0	3,50,199.0
x) Other Taxes and Duties on Commodities and Services	32,661.0	84,968.0	1,694.0	-	-	27,122.0	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>26,57,452.4</b>	<b>58,04,238.0</b>	<b>23,84,813.0</b>	<b>68,42,623.8</b>	<b>3,72,024.4</b>	<b>5,65,509.5</b>	<b>8,11,290.0</b>	<b>7,84,682.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>3,81,381.7</b>	<b>5,34,660.0</b>	<b>4,39,140.5</b>	<b>7,35,472.3</b>	<b>36,618.7</b>	<b>80,000.0</b>	<b>82,500.0</b>	<b>1,05,000.0</b>
<b>1. Interest Receipts</b>	<b>9,608.6</b>	<b>27,529.7</b>	<b>5,010.9</b>	<b>15,000.0</b>	<b>4,697.8</b>	<b>9,225.7</b>	<b>10,067.6</b>	<b>11,884.4</b>
<b>2. Dividends and Profits</b>	<b>100.4</b>	<b>1,680.0</b>	<b>131.8</b>	<b>500.0</b>	<b>0.2</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>3. General Services</b>	<b>1,00,501.2</b>	<b>74,622.5</b>	<b>67,635.2</b>	<b>94,035.2</b>	<b>4,048.6</b>	<b>14,482.6</b>	<b>9,528.1</b>	<b>12,230.0</b>
<i>of which: State Lotteries</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>-56,965.1</b>	<b>45,144.3</b>	<b>62,260.9</b>	<b>62,661.4</b>	<b>3,586.0</b>	<b>5,358.0</b>	<b>7,025.9</b>	<b>9,569.9</b>
i) Education, Sports, Art and Culture	10,358.2	17,910.7	3,096.7	10,000.0	456.8	561.0	789.1	1,077.4
ii) Medical and Public Health	17,175.2	16,360.0	22,203.9	25,000.0	77.9	101.6	306.7	522.7
iii) Family Welfare	2.8	10.2	0.1	3.0	0.1	-	-	-
iv) Housing	90.6	159.1	437.8	500.0	0.9	4.8	5.1	5.9
v) Urban Development	-89,143.3	2,074.3	21,808.6	22,000.0	395.7	676.0	909.8	1,516.2
vi) Labour and Employment	2,099.6	5,748.7	2,225.7	2,500.0	2,128.6	3,078.9	3,732.8	4,717.7
vii) Social Security and Welfare	166.2	754.4	11,725.4	500.0	12.7	39.9	41.9	48.2
viii) Water Supply and Sanitation	1,193.8	1,381.6	585.2	1,421.2	505.0	882.4	1,226.6	1,665.6
ix) Others	1,091.9	745.3	177.6	737.2	8.2	13.3	14.0	16.1
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>3,28,136.6</b>	<b>3,85,683.6</b>	<b>3,04,101.6</b>	<b>5,63,275.7</b>	<b>24,286.1</b>	<b>50,933.7</b>	<b>55,878.3</b>	<b>71,315.8</b>
i) Crop Husbandry	2,228.3	592.8	250.9	592.8	220.2	220.2	431.2	765.9
ii) Animal Husbandry	35.2	210.8	26.4	50.0	171.1	176.7	285.5	413.3
iii) Fisheries	-117.0	420.5	308.7	432.8	18.3	21.8	22.9	26.3
iv) Forestry and Wildlife	34,156.8	60,000.0	42,584.0	1,04,505.4	1,344.1	3,314.7	4,478.5	6,626.3
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	1,801.1	2,816.2	2,273.9	2,897.0	121.5	148.8	356.3	579.7
vii) Other Agricultural Programmes	0.1	2.2	6.5	7.0	31.8	76.2	80.1	92.1
viii) Major and Medium Irrigation Projects	16,860.3	32,600.0	12,556.6	30,700.0	-	-	-	-
ix) Minor Irrigation	199.5	398.1	31.6	409.5	12.3	12.1	12.7	14.6
x) Power	751.2	2,980.1	863.7	950.0	13,340.9	34,050.0	35,100.0	44,237.2
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	700.6	849.9	660.3	849.9	1,542.9	127.1	1,633.4	2,053.4
xiii) Industries@	2,15,637.5	2,50,116.6	2,21,053.8	3,95,119.9	4,885.8	8,986.9	8,988.6	10,719.3
xiv) Ports and Light Houses	16,910.1	26,000.0	15,036.6	18,000.0	-	-	-	-
xv) Road Transport	-	-	-	-	1,836.8	2,755.0	3,192.8	3,726.7
xvi) Tourism	5.6	13.8	1.6	14.2	119.8	127.1	233.4	553.4
xvii) Others*	38,967.3	8,682.6	8,447.0	8,747.1	640.7	917.2	1,063.1	1,507.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>22,76,070.6</b>	<b>52,69,578.0</b>	<b>19,45,672.5</b>	<b>61,07,151.5</b>	<b>3,35,405.7</b>	<b>4,85,509.5</b>	<b>7,28,790.0</b>	<b>6,79,682.0</b>
1. State Plan Schemes	-	-	32,688.0	-	20,693.6	-	18,800.0	20,000.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-20,000.0	-	-	-	1,367.8	-	-	-
3. Centrally Sponsored Schemes	15,48,179.0	31,69,428.0	12,50,944.8	42,25,701.5	2,70,784.0	4,45,035.0	5,49,592.0	5,42,500.0
4. NEC/ Special Plan Scheme	-	-	-	-	21,198.8	17,096.0	29,500.0	20,000.0
5. Non-Plan Grants (a to c)	7,47,891.6	21,00,150.0	6,62,039.7	18,81,450.0	21,361.5	23,378.5	1,30,898.0	97,182.0
a) Statutory Grants	6,97,457.7	6,80,200.0	6,55,303.7	6,71,500.0	-	-	-	-
b) Grants for relief on account of Natural Calamities	-	-	-	-	5,130.0	5,400.0	5,400.0	5,700.0
c) Others	50,433.9	14,19,950.0	6,736.0	12,09,950.0	16,231.5	17,978.5	1,25,498.0	91,482.0
of which: GST Compensation cess								
i) GST compensation	-	-	-	-	-	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	50,021.0	-	-	-	-	-	-	-
iv) Compensation cess	-	2,00,000.0	-	-	-	-	-	-

See 'Notes to Appendix I'.

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>54,13,093.8</b>	<b>74,11,849.7</b>	<b>89,85,430.4</b>	<b>83,14,799.2</b>	<b>1,17,44,673.7</b>	<b>1,58,05,140.9</b>	<b>1,58,05,140.9</b>	<b>1,76,74,763.9</b>
<b>I. TAX REVENUE (A+B)</b>	<b>35,51,706.0</b>	<b>43,54,699.6</b>	<b>43,72,386.4</b>	<b>52,36,835.4</b>	<b>88,21,987.4</b>	<b>1,07,17,439.6</b>	<b>1,07,17,439.6</b>	<b>1,22,92,179.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>15,46,692.0</b>	<b>18,14,700.6</b>	<b>18,50,801.4</b>	<b>17,99,415.4</b>	<b>29,70,849.1</b>	<b>33,03,167.6</b>	<b>33,03,167.6</b>	<b>36,17,469.1</b>
<b>1. Taxes on Income (i+ii)</b>	<b>20,690.1</b>	<b>24,282.5</b>	<b>24,282.5</b>	<b>24,113.0</b>	<b>8,651.5</b>	<b>10,200.0</b>	<b>10,200.0</b>	<b>13,800.0</b>
i) Agricultural Income Tax	1,352.2	2,698.6	2,698.6	1,450.0	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	19,337.9	21,583.9	21,583.9	22,663.0	8,651.5	10,200.0	10,200.0	13,800.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>45,855.8</b>	<b>52,852.6</b>	<b>59,652.8</b>	<b>65,009.8</b>	<b>4,50,431.7</b>	<b>5,70,000.0</b>	<b>5,70,000.0</b>	<b>5,80,000.0</b>
i) Land Revenue	21,939.3	25,411.9	32,212.1	25,329.8	77,865.3	1,00,000.0	1,00,000.0	1,10,000.0
ii) Stamps and Registration Fees	23,916.5	27,440.7	27,440.7	39,680.0	3,72,566.4	4,70,000.0	4,70,000.0	4,70,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>14,80,146.1</b>	<b>17,37,565.5</b>	<b>17,66,866.1</b>	<b>17,10,292.5</b>	<b>25,11,765.9</b>	<b>27,22,967.6</b>	<b>27,22,967.6</b>	<b>30,23,669.1</b>
i) Sales Tax (a to e)	6,37,300.0	4,04,131.0	4,52,962.5	4,85,625.0	8,29,809.9	7,89,000.0	7,89,000.0	7,15,000.0
a) State Sales Tax/VAT	6,02,161.1	3,87,262.0	4,12,262.0	4,65,075.0	1,11,747.0	-	-	-
b) Central Sales Tax	33,840.2	16,869.0	40,700.5	20,550.0	5,390.4	1,000.0	1,000.0	5,000.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	0.3	-	-	-
e) Other Receipts	1,298.7	-	-	-	7,12,672.3	7,88,000.0	7,88,000.0	7,10,000.0
ii) State Excise	1,09,515.6	1,30,000.0	1,30,000.0	1,45,000.0	-343.1	-	-	-
iii) Taxes on Vehicles	64,695.4	73,735.2	1,23,735.2	89,830.8	1,59,950.5	2,00,000.0	2,00,000.0	2,50,000.0
iv) Taxes on Goods and Passengers	26,263.4	1,064.8	1,064.8	95.0	1,64,485.4	-	-	5,000.0
v) Taxes and Duties on Electricity	6,019.3	6,190.4	6,190.4	14,250.8	23,916.1	31,000.0	31,000.0	35,000.0
vi) Entertainment Tax	65.9	-	-	-	1,748.4	-	-	-
vii) SGST	6,32,907.2	11,22,444.1	10,52,913.1	9,75,491.0	13,31,896.2	17,02,965.0	17,02,965.0	20,18,669.1
viii) Other Taxes and Duties	3,379.3	-	-	-	302.4	2.6	2.6	-
<b>B. Share in Central Taxes (i to x)</b>	<b>20,05,014.0</b>	<b>25,39,999.0</b>	<b>25,21,585.0</b>	<b>34,37,420.0</b>	<b>58,51,138.3</b>	<b>74,14,272.0</b>	<b>74,14,272.0</b>	<b>86,74,710.0</b>
i) Corporation Tax	6,82,945.0	7,32,684.0	7,99,425.0	9,83,440.8	19,93,556.0	21,38,747.0	21,38,747.0	25,02,334.0
ii) Income Tax	5,76,700.0	6,48,384.0	6,47,884.0	7,64,838.0	16,83,416.0	18,92,671.0	18,92,671.0	22,14,425.1
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-20.0	-23.0	-25.0	-	-60.0	-68.0	-68.0	-68.0
vi) Customs	2,25,070.0	1,28,562.0	1,56,489.0	4,48,266.0	6,57,000.0	3,75,281.0	3,75,281.0	4,39,078.8
vii) Union Excise Duties	2,35,260.0	1,25,281.0	1,24,924.0	3,44,579.0	6,86,750.0	3,65,703.0	3,65,703.0	4,27,872.5
viii) Service Tax	2,53,480.0	-	12,254.0	-	7,37,929.3	1,90,528.0	1,90,528.0	2,22,917.8
ix) CGST	31,580.0	9,05,111.0	7,80,634.0	8,96,296.2	92,548.0	24,51,411.0	24,51,411.0	28,68,150.9
x) Other Taxes and Duties on Commodities and Services	-1.0	-	-	-	-1.0	-1.0	-1.0	-1.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>18,61,387.8</b>	<b>30,57,150.1</b>	<b>46,13,044.0</b>	<b>30,77,963.8</b>	<b>29,22,686.3</b>	<b>50,87,701.3</b>	<b>50,87,701.3</b>	<b>53,82,584.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>4,07,196.8</b>	<b>8,19,166.6</b>	<b>13,15,978.7</b>	<b>8,53,165.0</b>	<b>3,50,673.7</b>	<b>4,44,589.0</b>	<b>4,44,589.0</b>	<b>4,80,646.7</b>
<b>1. Interest Receipts</b>	<b>30,538.9</b>	<b>58,573.8</b>	<b>1,08,573.8</b>	<b>37,626.9</b>	<b>1,57,723.7</b>	<b>2,18,738.7</b>	<b>2,18,738.7</b>	<b>2,29,384.4</b>
<b>2. Dividends and Profits</b>	<b>22,555.1</b>	<b>15,332.8</b>	<b>15,332.8</b>	<b>27,790.1</b>	<b>133.9</b>	<b>375.1</b>	<b>375.1</b>	<b>175.0</b>
<b>3. General Services</b>	<b>16,923.7</b>	<b>35,360.8</b>	<b>1,35,355.8</b>	<b>21,091.4</b>	<b>47,385.8</b>	<b>30,182.3</b>	<b>30,182.3</b>	<b>33,593.2</b>
of which: State Lotteries	0.3	-	-	0.3	0.1	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>7,401.8</b>	<b>5,487.0</b>	<b>5,539.4</b>	<b>9,119.7</b>	<b>12,404.4</b>	<b>8,873.4</b>	<b>8,873.4</b>	<b>11,234.8</b>
i) Education, Sports, Art and Culture	2,661.3	1,945.7	1,945.7	3,279.0	2,147.1	1,756.9	1,756.9	2,152.7
ii) Medical and Public Health	2,268.4	1,518.7	1,518.7	2,794.9	5,452.5	4,692.8	4,692.8	5,506.6
iii) Family Welfare	0.4	–	0.4	0.5	2.2	–	–	2.2
iv) Housing	1,307.2	597.9	597.9	1,610.7	656.6	370.0	370.0	256.7
v) Urban Development	0.1	–	0.1	0.1	743.1	75.0	75.0	756.0
vi) Labour and Employment	998.8	1,194.5	1,194.5	1,230.6	1,679.3	1,191.1	1,191.1	1,740.5
vii) Social Security and Welfare	70.6	93.0	144.9	87.0	16.6	21.1	21.1	17.4
viii) Water Supply and Sanitation	93.4	135.6	135.6	115.0	1,662.6	741.3	741.3	757.5
ix) Others	1.5	1.6	1.6	1.9	44.4	25.2	25.2	45.3
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>3,29,777.4</b>	<b>7,04,412.3</b>	<b>10,51,177.0</b>	<b>7,57,536.8</b>	<b>1,33,026.0</b>	<b>1,86,419.5</b>	<b>1,86,419.5</b>	<b>2,06,259.4</b>
i) Crop Husbandry	79.6	88.6	88.6	98.1	1,193.0	1,561.1	1,561.1	1,271.6
ii) Animal Husbandry	78.9	110.5	110.5	97.2	76.1	134.3	134.3	102.6
iii) Fisheries	373.7	446.0	446.0	460.4	1,202.0	1,332.0	1,332.0	1,336.0
iv) Forestry and Wildlife	25,073.7	15,553.0	42,763.2	30,893.3	2,940.8	1,595.0	1,595.0	1,595.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	56.3	69.5	1,238.0	69.4	862.4	3,576.1	3,576.1	24,918.3
vii) Other Agricultural Programmes	21.3	29.3	29.3	26.2	0.3	0.3	0.3	0.3
viii) Major and Medium Irrigation Projects	88.4	57.4	57.4	109.0	3,949.3	5,000.0	5,000.0	5,000.0
ix) Minor Irrigation	22.2	40.6	40.6	27.4	520.8	300.0	300.0	523.1
x) Power	–	–	–	–	–	–	–	–
xi) Petroleum	2,53,320.2	6,41,100.0	8,41,427.2	5,29,371.6	–	–	–	–
xii) Village and Small Industries	61.5	101.3	101.3	75.7	6.5	7.1	7.1	1.7
xiii) Industries@	612.8	1,595.0	1,595.0	1,271.9	1,08,279.0	1,60,009.0	1,60,009.0	1,60,010.2
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	17.4	20.0	20.0	20.0
xvi) Tourism	59.0	192.8	192.8	72.7	162.4	200.0	200.0	200.0
xvii) Others*	49,929.9	45,028.4	1,63,087.1	1,94,964.1	13,816.3	12,684.6	12,684.6	11,280.8
<b>D. Grants from the Centre (1 to 5)</b>	<b>14,54,191.1</b>	<b>22,37,983.5</b>	<b>32,97,065.3</b>	<b>22,24,798.8</b>	<b>25,72,012.5</b>	<b>46,43,112.3</b>	<b>46,43,112.3</b>	<b>49,01,938.1</b>
1. State Plan Schemes	–	–	–	–	-220.2	–	–	–
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	11,77,125.0	17,47,309.7	27,39,693.3	18,18,234.0	13,31,125.4	36,95,026.3	36,95,026.3	37,90,473.1
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	2,77,066.1	4,90,673.8	5,57,372.0	4,06,564.8	12,41,107.4	9,48,086.0	9,48,086.0	11,11,465.0
a) Statutory Grants	1,28,305.7	3,31,267.0	3,51,267.0	2,44,126.0	4,04,639.3	5,37,561.0	5,37,561.0	7,18,715.0
b) Grants for relief on account of Natural Calamities	–	–	–	–	1,85,303.0	40,725.0	40,725.0	42,750.0
c) Others	1,48,760.4	1,59,406.8	2,06,105.0	1,62,438.8	6,51,165.1	3,69,800.0	3,69,800.0	3,50,000.0
of which: GST Compensation cess								
i) GST compensation	90,271.0	1,00,000.0	1,00,000.0	1,00,000.0	3,04,100.0	3,69,800.0	3,69,800.0	3,50,000.0
ii) VAT compensation	–	–	–	–	–	–	–	–
iii) Central sales tax compensation	–	–	–	–	–	–	–	–
iv) Compensation cess	–	–	–	–	–	–	–	–

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>59,64,707.5</b>	<b>72,86,797.0</b>	<b>74,02,849.0</b>	<b>79,74,600.0</b>	<b>11,05,352.5</b>	<b>11,88,069.4</b>	<b>11,88,069.4</b>	<b>13,59,378.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>40,64,949.2</b>	<b>48,98,497.0</b>	<b>46,41,549.0</b>	<b>50,84,700.0</b>	<b>7,27,562.7</b>	<b>8,25,725.2</b>	<b>8,25,725.2</b>	<b>9,09,319.4</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>21,98,904.2</b>	<b>26,03,000.0</b>	<b>22,80,342.6</b>	<b>23,69,294.5</b>	<b>4,98,839.7</b>	<b>5,35,763.2</b>	<b>5,35,763.2</b>	<b>5,84,562.6</b>
<b>1. Taxes on Income (i+ii)</b>	<b>386.4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	386.4	-	-	-	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,64,388.4</b>	<b>2,45,000.0</b>	<b>2,21,000.0</b>	<b>2,25,000.0</b>	<b>57,171.0</b>	<b>65,212.1</b>	<b>65,212.1</b>	<b>70,147.3</b>
i) Land Revenue	44,641.2	66,000.0	66,000.0	70,000.0	4,202.1	3,958.7	3,958.7	6,017.1
ii) Stamps and Registration Fees	1,19,747.3	1,79,000.0	1,55,000.0	1,55,000.0	52,968.9	61,253.4	61,253.4	64,130.2
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>20,34,129.4</b>	<b>23,58,000.0</b>	<b>20,59,342.6</b>	<b>21,44,294.5</b>	<b>4,41,668.6</b>	<b>4,70,551.0</b>	<b>4,70,551.0</b>	<b>5,14,415.3</b>
i) Sales Tax (a to e)	6,44,960.0	3,71,841.8	3,87,940.0	3,78,830.4	1,62,169.0	78,258.0	78,258.0	1,39,573.9
a) State Sales Tax/VAT	6,02,205.0	3,37,140.4	3,62,223.0	3,53,717.3	1,52,132.6	77,482.0	77,482.0	1,36,035.9
b) Central Sales Tax	27,305.4	34,244.9	16,424.0	16,038.4	7,699.7	776.0	776.0	3,538.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	8,827.8	-	5,310.0	5,185.2	-	-	-	-
e) Other Receipts	6,621.9	456.5	3,983.0	3,889.5	2,336.8	-	-	-
ii) State Excise	4,05,399.9	4,35,500.0	4,35,500.0	5,00,000.0	40,999.6	40,586.4	40,586.4	47,527.4
iii) Taxes on Vehicles	1,18,001.4	1,50,000.0	1,50,000.0	1,60,000.0	31,472.5	25,686.0	25,686.0	32,563.9
iv) Taxes on Goods and Passengers	47,766.1	562.5	2,298.0	-	20,974.5	3,161.0	3,161.0	3,031.9
v) Taxes and Duties on Electricity	1,68,895.5	1,85,000.0	1,90,000.0	2,09,000.0	-	-	-	-
vi) Entertainment Tax	591.9	-	-	-	5,823.8	538.6	538.6	408.8
vii) SGST	6,48,092.3	12,15,095.7	8,93,604.6	8,96,464.2	1,72,077.4	3,20,300.0	3,20,300.0	2,84,579.7
viii) Other Taxes and Duties	422.3	-	-	-	8,151.8	2,021.2	2,021.2	6,729.7
<b>B. Share in Central Taxes (i to x)</b>	<b>18,66,045.0</b>	<b>22,95,497.0</b>	<b>23,61,206.4</b>	<b>27,15,405.5</b>	<b>2,28,723.0</b>	<b>2,89,962.0</b>	<b>2,89,962.0</b>	<b>3,24,756.8</b>
i) Corporation Tax	6,35,298.0	6,75,533.2	6,99,086.4	8,03,954.7	77,968.0	83,647.0	83,647.0	93,684.6
ii) Income Tax	5,36,462.0	5,90,591.2	6,18,652.6	7,11,455.3	65,839.0	74,023.0	74,023.0	82,905.8
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-19.0	-	-22.5	-25.9	-2.0	-3.0	-3.0	-4.0
vi) Customs	2,09,370.0	3,22,428.8	1,22,667.3	1,41,068.3	18,765.0	14,677.0	14,677.0	16,438.2
vii) Union Excise Duties	2,18,850.0	3,37,029.1	1,19,535.8	1,37,467.1	19,437.0	14,303.0	14,303.0	16,019.4
viii) Service Tax	2,36,940.0	3,69,914.7	-	-	11,568.0	-	-	-
ix) CGST	29,144.0	-	8,01,286.8	9,21,486.0	35,148.0	1,03,315.0	1,03,315.0	1,15,712.8
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>18,99,758.3</b>	<b>23,88,300.0</b>	<b>27,61,300.0</b>	<b>28,89,900.0</b>	<b>3,77,789.8</b>	<b>3,62,344.2</b>	<b>3,62,344.2</b>	<b>4,50,059.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>6,34,041.7</b>	<b>8,17,000.0</b>	<b>8,20,000.0</b>	<b>8,82,500.0</b>	<b>3,03,327.6</b>	<b>2,86,933.3</b>	<b>2,86,933.3</b>	<b>3,25,091.1</b>
<b>1. Interest Receipts</b>	<b>18,043.8</b>	<b>13,293.2</b>	<b>18,770.5</b>	<b>12,682.9</b>	<b>2,723.7</b>	<b>2,956.1</b>	<b>2,956.1</b>	<b>3,339.5</b>
<b>2. Dividends and Profits</b>	<b>480.1</b>	<b>100.5</b>	<b>100.0</b>	<b>55.0</b>	<b>196.2</b>	<b>104.4</b>	<b>104.4</b>	<b>118.2</b>
<b>3. General Services</b>	<b>14,174.9</b>	<b>15,869.6</b>	<b>13,718.3</b>	<b>12,629.9</b>	<b>18,422.5</b>	<b>22,391.4</b>	<b>22,391.4</b>	<b>37,052.4</b>
<i>of which: State Lotteries</i>	-	-	-	-	3,169.7	4,600.0	4,600.0	4,300.0

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>15,461.9</b>	<b>16,243.6</b>	<b>16,402.4</b>	<b>16,199.9</b>	<b>24,681.0</b>	<b>27,364.5</b>	<b>27,364.5</b>	<b>33,071.1</b>
i) Education, Sports, Art and Culture	1,715.1	2,802.6	2,108.8	2,119.8	2,648.9	3,473.4	3,473.4	4,170.0
ii) Medical and Public Health	5,255.7	4,598.6	4,406.2	4,472.8	3,836.8	3,126.3	3,126.3	3,409.2
iii) Family Welfare	6.3	5.0	7.0	7.5	-	0.1	0.1	0.1
iv) Housing	394.0	381.1	390.0	400.0	79.8	84.8	84.8	138.3
v) Urban Development	3,136.8	2,000.0	4,332.7	4,000.0	4,332.5	6,100.0	6,100.0	9,000.0
vi) Labour and Employment	2,060.8	2,000.1	2,225.1	2,240.2	764.5	776.3	776.3	806.3
vii) Social Security and Welfare	345.9	870.0	406.0	406.0	35.0	64.6	64.6	65.5
viii) Water Supply and Sanitation	799.2	580.2	475.0	500.0	12,979.8	13,695.7	13,695.7	15,472.9
ix) Others	1,748.1	3,006.0	2,051.6	2,053.6	3.8	43.3	43.3	8.8
<b>5. Fiscal Services</b>	-	<b>0.6</b>	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii)</b>	<b>5,85,881.0</b>	<b>7,71,492.6</b>	<b>7,71,008.8</b>	<b>8,40,932.3</b>	<b>2,57,304.2</b>	<b>2,34,116.9</b>	<b>2,34,116.9</b>	<b>2,51,509.9</b>
i) Crop Husbandry	1,222.1	1,540.7	596.2	596.2	172.9	161.5	161.5	164.5
ii) Animal Husbandry	701.2	757.0	579.1	677.8	313.7	313.7	313.7	432.8
iii) Fisheries	445.1	490.0	445.0	445.0	348.4	309.4	309.4	309.4
iv) Forestry and Wildlife	29,116.9	60,000.0	60,000.0	60,000.0	495.5	520.3	520.3	633.6
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	257.4	425.5	900.1	900.1	105.5	75.1	75.1	95.1
vii) Other Agricultural Programmes	132.6	261.2	100.5	100.5	13.3	5.8	5.8	5.8
viii) Major and Medium Irrigation Projects	46,714.6	74,724.1	74,724.1	80,061.5	4,477.0	2,247.9	2,247.9	10,663.7
ix) Minor Irrigation	12,173.0	30,275.9	30,275.9	32,438.5	770.9	1,198.3	1,198.3	2,186.6
x) Power	2.6	-	-	-	2,11,908.9	1,90,765.0	1,90,765.0	2,24,415.8
xi) Petroleum	-	0.1	-	-	-	-	-	-
xii) Village and Small Industries	483.0	207.2	207.2	207.2	-	605.0	605.0	600.2
xiii) Industries@	4,92,198.9	6,00,265.0	6,00,795.0	6,50,845.0	33,445.1	33,011.4	33,011.4	6,125.1
xiv) Ports and Light Houses	-	-	-	-	841.5	1,129.1	1,129.1	969.1
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	-	-	-	-	279.1	440.2	440.2	440.2
xvii) Others*	2,433.7	2,546.0	2,385.8	14,660.5	4,132.6	3,334.4	3,334.4	4,468.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>12,65,716.6</b>	<b>15,71,300.0</b>	<b>19,41,300.0</b>	<b>20,07,400.0</b>	<b>74,462.2</b>	<b>75,410.9</b>	<b>75,410.9</b>	<b>1,24,968.3</b>
1. State Plan Schemes	-	-	-	-	2,047.0	9,634.6	9,634.6	9,638.2
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	2,365.7	11,118.1	11,118.1	12,445.5
3. Centrally Sponsored Schemes	9,27,576.5	13,41,779.3	13,54,789.8	12,73,123.9	27,133.1	44,665.2	44,665.2	41,604.3
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	3,38,140.1	2,29,520.7	5,86,510.2	7,34,276.1	42,916.5	9,993.0	9,993.0	61,280.3
a) Statutory Grants	1,56,987.5	2,00,759.0	1,95,598.9	2,50,783.0	-	-	-	-
b) Grants for relief on account of Natural Calamities	4,931.0	-	2,800.0	2,900.0	-	-	-	-
c) Others	1,76,221.6	28,761.7	3,88,111.3	4,80,593.1	42,916.5	9,993.0	9,993.0	61,280.3
of which: GST Compensation cess								
i) GST compensation	1,48,300.0	-	3,70,036.0	4,50,641.0	-	-	-	50,499.7
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,23,29,127.5</b>	<b>1,40,63,115.3</b>	<b>1,40,53,172.0</b>	<b>1,54,73,196.0</b>	<b>62,69,487.4</b>	<b>76,93,301.9</b>	<b>76,82,811.5</b>	<b>82,21,941.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>92,33,170.1</b>	<b>1,13,03,588.0</b>	<b>1,06,84,213.0</b>	<b>1,17,80,921.0</b>	<b>48,39,689.9</b>	<b>58,43,174.0</b>	<b>59,20,060.0</b>	<b>62,32,164.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>73,64,645.0</b>	<b>89,37,644.0</b>	<b>83,35,281.0</b>	<b>91,76,157.0</b>	<b>41,83,645.9</b>	<b>49,13,167.0</b>	<b>51,17,361.0</b>	<b>51,26,609.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>25,990.0</b>	<b>26,903.0</b>	<b>30,300.0</b>	<b>33,000.0</b>	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	25,990.0	26,903.0	30,300.0	33,000.0	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>9,40,054.0</b>	<b>11,37,230.0</b>	<b>10,83,100.0</b>	<b>12,07,432.0</b>	<b>4,21,056.1</b>	<b>4,52,674.0</b>	<b>6,02,000.0</b>	<b>6,52,500.0</b>
i) Land Revenue	1,85,904.0	2,62,520.0	2,50,000.0	2,75,000.0	1,806.8	2,674.0	2,000.0	2,500.0
ii) Stamps and Registration Fees	7,25,475.0	8,38,014.0	8,01,100.0	8,97,232.0	4,19,249.3	4,50,000.0	6,00,000.0	6,50,000.0
iii) Urban Immovable Property Tax	28,675.0	36,696.0	32,000.0	35,200.0	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>63,98,601.0</b>	<b>77,73,511.0</b>	<b>72,21,881.0</b>	<b>79,35,725.0</b>	<b>37,62,589.8</b>	<b>44,60,493.0</b>	<b>45,15,361.0</b>	<b>44,74,109.0</b>
i) Sales Tax (a to e)	29,63,889.0	20,78,312.0	23,00,000.0	24,84,000.0	15,60,891.8	11,44,000.0	11,29,000.0	10,90,000.0
a) State Sales Tax/VAT	3,41,068.1	2,13,952.0	2,57,289.0	2,66,380.0	14,30,429.5	9,93,993.3	10,06,000.0	10,48,200.0
b) Central Sales Tax	3,46,273.6	2,71,215.0	3,07,585.0	3,87,489.0	1,30,107.0	1,50,006.7	1,23,000.0	41,800.0
c) Surcharge on Sales Tax	-	-	-	-	15.6	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	22,76,547.1	15,93,145.0	17,35,126.0	18,30,131.0	339.6	-	-	-
ii) State Excise	8,475.0	7,908.0	12,610.0	13,367.0	4,96,621.1	6,00,000.0	6,45,000.0	7,00,000.0
iii) Taxes on Vehicles	3,88,544.0	4,78,499.0	4,50,000.0	4,50,000.0	2,77,756.5	2,95,000.0	2,95,000.0	3,50,000.0
iv) Taxes on Goods and Passengers	13,128.0	11,233.0	11,500.0	12,500.0	2,31,746.8	-	2,100.0	-
v) Taxes and Duties on Electricity	6,48,429.0	8,12,957.0	7,80,000.0	7,90,000.0	30,603.2	33,000.0	33,000.0	33,000.0
vi) Entertainment Tax	5,155.9	8,360.0	6,200.0	4,952.0	836.0	11,583.0	11,565.2	6,952.0
vii) SGST	23,34,789.0	43,39,764.0	36,20,271.0	41,43,358.0	11,57,051.5	23,76,000.0	23,98,764.0	22,91,112.0
viii) Other Taxes and Duties	36,191.1	36,478.0	41,300.0	37,548.0	7,083.1	910.0	931.8	3,045.0
<b>B. Share in Central Taxes (i to x)</b>	<b>18,68,525.1</b>	<b>23,65,944.0</b>	<b>23,48,932.0</b>	<b>26,04,764.0</b>	<b>6,56,044.0</b>	<b>9,30,007.0</b>	<b>8,02,699.0</b>	<b>11,05,555.0</b>
i) Corporation Tax	6,36,123.0	6,82,452.0	8,16,769.0	8,43,555.0	2,23,592.0	2,92,462.0	2,31,337.0	3,46,503.0
ii) Income Tax	5,37,141.1	6,03,931.0	6,05,770.0	7,08,748.0	1,88,808.0	2,26,657.0	1,99,971.0	2,99,119.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	1,649.0	-
v) Taxes on Wealth	-	-22.0	299.0	-23.0	-7.0	-	84.0	-8.0
vi) Customs	2,09,640.0	1,19,748.0	1,66,482.0	1,63,672.0	73,690.0	1,45,726.0	48,528.0	77,529.0
vii) Union Excise Duties	2,19,129.0	1,16,692.0	1,10,637.0	1,00,481.0	77,020.0	1,16,420.0	43,322.0	55,318.0
viii) Service Tax	2,37,320.0	60,924.0	23,030.0	-	82,505.0	1,48,735.0	2,859.0	-
ix) CGST	29,172.0	7,82,219.0	6,25,945.0	7,88,331.0	10,436.0	-	2,74,946.0	3,27,091.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	7.0	3.0	3.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>30,95,957.4</b>	<b>27,59,527.3</b>	<b>33,68,959.0</b>	<b>36,92,275.0</b>	<b>14,29,797.5</b>	<b>18,50,127.9</b>	<b>17,62,751.5</b>	<b>19,89,777.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>15,07,397.0</b>	<b>11,70,504.0</b>	<b>12,10,230.0</b>	<b>13,97,973.0</b>	<b>9,11,285.3</b>	<b>11,30,265.8</b>	<b>9,12,016.4</b>	<b>10,02,494.9</b>
<b>1. Interest Receipts</b>	<b>1,08,144.0</b>	<b>1,20,000.0</b>	<b>1,20,000.0</b>	<b>1,29,600.0</b>	<b>2,22,782.1</b>	<b>1,90,608.5</b>	<b>1,86,208.0</b>	<b>1,62,258.0</b>
<b>2. Dividends and Profits</b>	<b>9,629.0</b>	<b>10,000.0</b>	<b>12,244.0</b>	<b>13,223.0</b>	<b>753.2</b>	<b>900.0</b>	<b>2,496.8</b>	<b>2,564.1</b>
<b>3. General Services</b>	<b>67,067.0</b>	<b>76,979.0</b>	<b>74,233.0</b>	<b>80,171.0</b>	<b>65,637.1</b>	<b>51,715.9</b>	<b>53,162.7</b>	<b>52,350.4</b>
<i>of which: State Lotteries</i>	-	-	-	-	7.8	2.5	2.5	2.5



**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>1,18,374.0</b>	<b>1,64,812.0</b>	<b>1,74,840.0</b>	<b>1,88,827.0</b>	<b>3,89,678.9</b>	<b>5,60,675.5</b>	<b>4,13,834.1</b>	<b>4,65,655.4</b>
i) Education, Sports, Art and Culture	25,326.0	65,247.0	53,108.0	57,357.0	67,402.7	1,17,316.5	70,393.1	70,285.4
ii) Medical and Public Health	17,381.0	21,061.0	23,046.0	24,889.0	18,933.9	24,263.0	24,266.0	24,943.0
iii) Family Welfare	929.0	1,620.0	1,220.0	1,318.0	24.0	14.0	24.0	25.0
iv) Housing	2,387.0	2,890.0	2,890.0	3,121.0	377.6	450.0	450.0	500.0
v) Urban Development	4,141.0	4,176.0	18,529.0	20,011.0	2,86,144.9	4,00,000.0	3,00,000.0	3,50,000.0
vi) Labour and Employment	51,179.0	54,541.0	58,496.0	63,176.0	4,092.1	3,000.0	3,500.0	4,000.0
vii) Social Security and Welfare	673.0	909.0	631.0	681.0	5,355.4	6,800.0	6,000.0	6,500.0
viii) Water Supply and Sanitation	108.0	972.0	286.0	309.0	7,289.9	8,690.0	9,051.0	9,232.0
ix) Others	16,250.0	13,396.0	16,634.0	17,965.0	58.3	142.0	150.0	170.0
<b>5. Fiscal Services</b>	<b>6.0</b>	<b>5.0</b>	<b>4.0</b>	<b>4.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>12,04,177.0</b>	<b>7,98,708.0</b>	<b>8,28,909.0</b>	<b>9,86,148.0</b>	<b>2,32,434.0</b>	<b>3,26,366.0</b>	<b>2,56,314.9</b>	<b>3,19,667.0</b>
i) Crop Husbandry	6,421.0	4,212.0	11,234.0	12,133.0	1,352.1	900.0	1,000.0	1,200.0
ii) Animal Husbandry	6,273.0	8,557.0	8,136.0	8,787.0	631.3	300.0	2,500.0	1,000.0
iii) Fisheries	1,119.0	1,485.0	1,485.0	1,604.0	339.1	750.0	400.0	420.0
iv) Forestry and Wildlife	5,474.0	4,968.0	6,000.0	6,480.0	3,310.2	6,505.0	3,500.0	3,500.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	6,450.0	12,744.0	42,294.0	3,500.0	1,177.7	1,100.0	1,260.0	1,302.0
vii) Other Agricultural Programmes	4,599.0	648.0	733.0	791.0	110.7	120.0	120.4	120.0
viii) Major and Medium Irrigation Projects	1,21,152.0	1,27,467.0	1,32,754.0	1,43,374.0	13,242.4	17,500.0	14,160.0	14,660.0
ix) Minor Irrigation	568.0	110.0	1,022.0	1,104.0	-	-	4.0	4.0
x) Power	195.0	-	1.0	2.0	279.0	-	-	-
xi) Petroleum	1.0	-	-	1,655.0	-	-	-	-
xii) Village and Small Industries	854.0	1,321.0	2,472.0	2,669.0	886.0	210.0	180.7	180.7
xiii) Industries@	9,01,892.0	4,36,380.0	4,26,570.0	5,93,799.0	71,292.9	80,006.0	70,004.8	80,005.3
xiv) Ports and Light Houses	96,759.0	1,40,000.0	1,38,730.0	1,49,828.0	-	-	-	-
xv) Road Transport	11.0	18.0	20.0	22.0	1,27,966.1	2,00,000.0	1,35,000.0	2,00,000.0
xvi) Tourism	1,854.0	2,922.0	2,922.0	3,156.0	113.1	130.0	650.0	130.0
xvii) Others*	50,555.0	57,876.0	54,536.0	57,244.0	11,733.6	18,845.0	27,535.0	17,145.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>15,88,560.4</b>	<b>15,89,023.3</b>	<b>21,58,729.0</b>	<b>22,94,302.0</b>	<b>5,18,512.2</b>	<b>7,19,862.1</b>	<b>8,50,735.1</b>	<b>9,87,282.4</b>
1. State Plan Schemes	-	1,680.4	-	-	-	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	1,242.1	-	-	-	-	-	-
3. Centrally Sponsored Schemes	8,94,207.9	12,54,062.9	10,27,470.9	10,88,142.1	2,32,662.1	5,52,964.4	4,03,837.4	4,72,263.7
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	6,94,352.5	3,32,037.9	11,31,258.1	12,06,159.9	2,85,850.1	1,66,897.7	4,46,897.7	5,15,018.7
a) Statutory Grants	3,16,685.0	3,24,878.6	4,13,835.0	4,41,490.4	1,31,668.2	1,66,897.7	1,66,897.7	2,15,018.7
b) Grants for relief on account	-	-	-	-	-	-	-	-
of Natural Calamities	-	-	-	-	-	-	-	-
c) Others	3,77,667.5	7,159.4	7,17,423.1	7,64,669.5	1,54,181.9	-	2,80,000.0	3,00,000.0
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	3,68,700.0	-	6,54,729.0	7,30,142.0	1,19,900.0	-	2,80,000.0	3,00,000.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>27,36,706.3</b>	<b>30,40,020.7</b>	<b>31,18,935.7</b>	<b>33,74,694.7</b>	<b>48,51,165.4</b>	<b>64,26,884.6</b>	<b>66,15,988.7</b>	<b>71,14,255.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>11,90,898.3</b>	<b>14,63,492.3</b>	<b>12,27,674.7</b>	<b>15,31,942.9</b>	<b>21,44,805.3</b>	<b>21,00,297.0</b>	<b>22,17,497.0</b>	<b>24,97,734.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>7,59,251.1</b>	<b>8,41,810.6</b>	<b>6,84,697.7</b>	<b>7,92,142.9</b>	<b>10,79,708.2</b>	<b>8,01,947.0</b>	<b>9,30,757.0</b>	<b>10,38,728.0</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	-	-	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>24,614.7</b>	<b>29,130.2</b>	<b>29,130.2</b>	<b>31,175.1</b>	<b>33,650.6</b>	<b>34,289.0</b>	<b>25,110.0</b>	<b>27,661.0</b>
i) Land Revenue	1,696.5	2,119.9	2,119.9	2,251.9	2,907.5	939.0	960.0	960.0
ii) Stamps and Registration Fees	22,918.2	27,010.3	27,010.3	28,923.2	30,743.0	33,350.0	24,150.0	26,701.0
iii) Urban Immovable Property Tax	-	-	-	-	0.1	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>7,34,636.4</b>	<b>8,12,680.4</b>	<b>6,55,567.5</b>	<b>7,60,967.8</b>	<b>10,46,057.5</b>	<b>7,67,658.0</b>	<b>9,05,647.0</b>	<b>10,11,067.0</b>
i) Sales Tax (a to e)	2,52,587.1	1,31,981.8	1,27,606.4	1,49,139.0	4,49,311.2	1,41,500.0	1,30,000.0	1,40,000.0
a) State Sales Tax/VAT	1,43,004.1	79,148.2	83.2	74,406.4	4,49,026.8	1,41,500.0	1,30,000.0	1,40,000.0
b) Central Sales Tax	13,756.2	1,261.3	1,240.9	1,945.8	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	284.4	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	95,826.8	51,572.2	1,26,282.3	72,786.8	-	-	-	-
ii) State Excise	1,31,125.2	1,42,576.0	1,42,576.0	1,62,536.7	83,315.5	70,000.0	1,20,000.0	1,40,000.0
iii) Taxes on Vehicles	36,715.7	30,011.0	34,501.8	36,288.8	22,810.9	17,500.0	22,500.0	22,500.0
iv) Taxes on Goods and Passengers	11,169.5	14,527.4	12,528.8	14,527.4	85,261.8	1,00,000.0	1,00,000.0	1,05,000.0
v) Taxes and Duties on Electricity	36,078.6	35,000.0	35,000.0	37,800.0	17,919.8	50,000.0	50,000.0	53,000.0
vi) Entertainment Tax	140.6	4.9	4.9	11.3	244.2	-	-	-
vii) SGST	2,31,799.5	4,23,464.7	2,68,235.0	3,23,799.9	3,87,194.0	3,88,658.0	4,83,147.0	5,50,567.0
viii) Other Taxes and Duties	35,020.1	35,114.7	35,114.7	36,864.7	-	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>4,31,647.3</b>	<b>6,21,681.7</b>	<b>5,42,977.0</b>	<b>7,39,800.0</b>	<b>10,65,097.2</b>	<b>12,98,350.0</b>	<b>12,86,740.0</b>	<b>14,59,006.0</b>
i) Corporation Tax	1,47,067.0	1,79,337.0	1,72,150.0	2,39,584.2	3,82,416.0	4,06,637.0	3,80,965.0	4,31,976.0
ii) Income Tax	1,24,188.0	1,58,699.8	1,39,517.0	2,01,292.2	3,22,922.2	3,55,509.0	3,37,129.0	3,82,271.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-4.0	-5.0	-5.0	-5.0	-11.0	-	-	-
vi) Customs	48,470.0	31,466.8	33,699.0	46,481.6	1,26,030.0	1,94,086.0	66,846.0	75,797.0
vii) Union Excise Duties	50,650.0	30,663.2	44,450.0	28,553.9	2,02,060.0	3,42,118.0	65,143.0	73,837.0
viii) Service Tax	54,440.3	-	2,625.0	-	-	-	-	-
ix) CGST	6,836.0	2,21,519.9	1,50,541.0	2,23,893.1	31,680.0	-	4,36,657.0	4,95,125.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>15,45,807.9</b>	<b>15,76,528.4</b>	<b>18,91,260.9</b>	<b>18,42,751.8</b>	<b>27,06,360.1</b>	<b>43,26,587.6</b>	<b>43,98,491.7</b>	<b>46,16,521.7</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>2,36,384.5</b>	<b>1,98,119.7</b>	<b>2,32,366.3</b>	<b>2,44,285.8</b>	<b>4,36,211.1</b>	<b>5,76,104.8</b>	<b>5,72,700.8</b>	<b>6,06,622.6</b>
<b>1. Interest Receipts</b>	<b>34,054.3</b>	<b>31,310.4</b>	<b>31,310.4</b>	<b>31,822.4</b>	<b>1,920.9</b>	<b>242.5</b>	<b>248.5</b>	<b>246.5</b>
<b>2. Dividends and Profits</b>	<b>25,558.4</b>	<b>11,661.6</b>	<b>11,661.6</b>	<b>13,296.3</b>	-	<b>10,000.0</b>	-	-
<b>3. General Services</b>	<b>19,457.3</b>	<b>21,521.5</b>	<b>26,744.5</b>	<b>30,743.1</b>	<b>16,461.9</b>	<b>13,574.0</b>	<b>15,627.0</b>	<b>15,485.5</b>
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>27,617.0</b>	<b>33,546.7</b>	<b>33,139.4</b>	<b>35,855.5</b>	<b>13,969.6</b>	<b>12,069.2</b>	<b>12,906.0</b>	<b>13,541.6</b>
i) Education, Sports, Art and Culture	18,075.8	23,288.2	23,288.2	25,235.0	506.9	831.1	448.6	468.6
ii) Medical and Public Health	1,026.8	1,088.2	1,120.1	1,246.7	2,602.7	3,764.7	4,460.0	4,770.0
iii) Family Welfare	0.4	3.6	3.6	3.9	-	-	-	-
iv) Housing	399.0	500.7	500.7	526.2	404.4	320.0	397.0	447.0
v) Urban Development	1,125.5	864.4	400.4	400.4	52.4	39.7	40.3	44.5
vi) Labour and Employment	683.7	870.6	885.8	955.9	664.8	360.1	303.0	303.0
vii) Social Security and Welfare	801.0	871.2	871.3	940.8	427.3	3.1	6.6	8.0
viii) Water Supply and Sanitation	5,295.3	5,815.5	5,815.5	6,280.7	9,306.7	6,750.0	7,250.0	7,500.0
ix) Others	209.6	244.3	253.8	266.0	4.5	0.5	0.5	0.5
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii)</b>	<b>1,29,697.6</b>	<b>1,00,079.6</b>	<b>1,29,510.4</b>	<b>1,32,568.5</b>	<b>4,03,858.7</b>	<b>5,40,219.1</b>	<b>5,43,919.3</b>	<b>5,77,349.0</b>
i) Crop Husbandry	1,228.2	676.1	719.1	621.6	1,019.6	2,232.0	2,257.0	2,280.0
ii) Animal Husbandry	115.8	106.0	106.0	114.5	812.3	876.6	1,065.0	1,175.0
iii) Fisheries	337.6	396.1	396.1	427.7	573.7	650.4	700.0	800.0
iv) Forestry and Wildlife	4,687.2	4,642.6	5,226.0	5,500.0	1,812.1	9,279.7	11,393.0	12,503.0
v) Plantations	0.6	1.6	1.6	1.7	-	-	-	-
vi) Co-operation	526.2	360.2	1,368.9	447.0	9.0	20.0	20.0	20.0
vii) Other Agricultural Programmes	39.3	60.5	60.5	65.3	38.8	180.7	181.1	181.2
viii) Major and Medium Irrigation Projects	8.2	113.0	113.0	122.1	76,108.2	80.0	80.0	80.0
ix) Minor Irrigation	144.1	185.2	185.2	200.0	839.1	1,191.5	1,191.5	1,191.5
x) Power	68,760.8	72,500.0	94,799.2	97,286.0	3,15,093.9	5,04,182.5	5,04,182.5	5,34,265.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	63.1	51.6	92.8	92.8	267.2	306.5	372.0	466.0
xiii) Industries@	44,625.8	17,887.9	18,102.4	19,008.9	4,745.5	15,010.0	15,500.0	17,000.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	82.6	42.9	42.9	46.4	-	-	-	-
xvi) Tourism	327.2	202.7	202.7	219.8	156.7	1,000.0	1,080.0	1,170.0
xvii) Others*	8,751.0	2,853.3	8,094.2	8,414.9	2,382.5	5,209.3	5,897.2	6,217.3
<b>D. Grants from the Centre (1 to 5)</b>	<b>13,09,423.4</b>	<b>13,78,408.7</b>	<b>16,58,894.7</b>	<b>15,98,466.0</b>	<b>22,70,149.0</b>	<b>37,50,482.8</b>	<b>38,25,790.9</b>	<b>40,09,899.1</b>
1. State Plan Schemes	-	-	-	-	-	8,30,000.0	8,38,280.3	8,38,280.3
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	3,59,026.0	4,87,883.4	4,89,726.6	4,35,056.0	9,09,619.2	10,42,376.4	10,34,096.1	10,34,096.1
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	9,50,397.5	8,90,525.3	11,69,168.1	11,63,410.0	13,60,529.8	18,78,106.4	19,53,414.5	21,37,522.7
a) Statutory Grants	8,88,858.0	8,90,525.0	8,90,525.0	8,73,410.0	11,87,949.1	1,07,711.0	1,61,556.0	1,98,746.0
b) Grants for relief on account of Natural Calamities	6,323.0	0.3	8,443.1	-	-	26,600.0	26,600.0	27,900.0
c) Others	55,216.5	-	2,70,200.0	2,90,000.0	1,72,580.7	17,43,795.4	17,65,258.5	19,10,876.7
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	53,900.0	-	2,70,200.0	2,90,000.0	-	3,17,489.0	2,59,153.0	2,95,434.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>52,75,603.2</b>	<b>69,12,999.9</b>	<b>69,57,841.0</b>	<b>74,35,800.0</b>	<b>1,46,99,964.8</b>	<b>1,66,39,566.0</b>	<b>1,65,89,695.8</b>	<b>1,81,86,295.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>33,49,707.1</b>	<b>46,24,999.2</b>	<b>46,35,000.0</b>	<b>49,85,000.0</b>	<b>1,18,88,233.9</b>	<b>1,32,03,608.0</b>	<b>1,31,72,770.0</b>	<b>1,41,55,024.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>14,48,786.1</b>	<b>19,24,590.7</b>	<b>21,75,000.0</b>	<b>23,75,000.0</b>	<b>90,33,509.7</b>	<b>96,81,053.0</b>	<b>96,50,215.0</b>	<b>1,01,74,398.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>7,400.8</b>	<b>11,990.0</b>	<b>12,000.0</b>	<b>15,000.0</b>	<b>97,909.9</b>	<b>93,800.0</b>	<b>93,800.0</b>	<b>90,000.0</b>
i) Agricultural Income Tax	1.9	-	-	-	1,468.8	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	7,398.9	11,990.0	12,000.0	15,000.0	96,441.1	93,800.0	93,800.0	90,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>62,534.7</b>	<b>1,10,000.0</b>	<b>1,05,000.0</b>	<b>1,35,000.0</b>	<b>9,21,910.1</b>	<b>10,68,542.0</b>	<b>10,68,542.0</b>	<b>12,06,426.0</b>
i) Land Revenue	15,600.6	40,000.0	40,000.0	65,000.0	19,542.4	28,542.0	28,542.0	23,626.0
ii) Stamps and Registration Fees	46,934.0	70,000.0	65,000.0	70,000.0	9,02,367.7	10,40,000.0	10,40,000.0	11,82,800.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>13,78,850.6</b>	<b>18,02,600.8</b>	<b>20,58,000.0</b>	<b>22,25,000.0</b>	<b>80,13,689.7</b>	<b>85,18,711.0</b>	<b>84,87,873.0</b>	<b>88,77,972.0</b>
i) Sales Tax (a to e)	5,71,469.4	4,90,000.0	4,95,000.0	5,05,000.0	25,09,316.3	13,53,205.0	13,53,205.0	15,14,900.0
a) State Sales Tax/VAT	5,46,470.8	4,46,603.7	4,73,346.3	4,82,908.8	11,98,156.6	13,53,205.0	13,53,205.0	15,34,900.0
b) Central Sales Tax	24,998.2	43,460.5	21,653.5	22,090.9	1,31,905.8	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	0.3	10.3	0.3	0.3	-	-	-	-
e) Other Receipts	-	-74.5	-	-	11,79,254.0	-	-	-20,000.0
ii) State Excise	84,079.8	1,00,000.0	1,10,000.0	1,60,000.0	17,94,851.4	19,75,000.0	19,75,000.0	20,95,000.0
iii) Taxes on Vehicles	77,836.9	1,10,000.0	1,05,000.0	1,20,000.0	6,20,857.4	6,65,642.0	6,65,642.0	7,10,000.0
iv) Taxes on Goods and Passengers	-	10,000.0	5,000.0	-	1,27,912.6	-	-	-
v) Taxes and Duties on Electricity	18,350.0	28,000.0	28,000.0	30,000.0	1,48,498.6	2,58,096.0	2,27,258.0	2,80,272.0
vi) Entertainment Tax	543.9	1,943.0	594.1	-	11,779.6	-	-	-
vii) SGST	6,25,831.9	10,60,000.0	13,13,600.0	14,10,000.0	27,38,689.9	42,63,968.0	42,63,968.0	42,74,800.0
viii) Other Taxes and Duties	738.9	2,657.8	805.9	-	61,783.8	2,800.0	2,800.0	3,000.0
<b>B. Share in Central Taxes (i to x)</b>	<b>19,00,921.0</b>	<b>27,00,408.5</b>	<b>24,60,000.0</b>	<b>26,10,000.0</b>	<b>28,54,724.2</b>	<b>35,22,555.0</b>	<b>35,22,555.0</b>	<b>39,80,626.0</b>
i) Corporation Tax	6,47,467.4	8,71,581.0	8,65,820.0	8,88,000.0	9,72,129.0	10,42,929.0	10,42,929.0	12,89,130.0
ii) Income Tax	5,46,742.0	6,17,038.0	6,00,000.0	7,50,000.0	8,20,894.0	9,22,934.0	9,22,934.0	10,83,115.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	10.0	-	-	-	-	-	-
v) Taxes on Wealth	-19.0	2,421.1	2,400.0	-	-29.0	-33.0	-33.0	-35.0
vi) Customs	2,13,380.0	4,32,581.0	3,01,780.0	2,95,000.0	3,20,380.0	1,83,030.0	1,83,030.0	2,50,125.0
vii) Union Excise Duties	2,23,040.0	3,46,578.1	3,40,000.0	3,06,000.0	3,34,880.0	1,78,300.0	1,78,300.0	1,53,556.0
viii) Service Tax	2,40,390.6	4,29,800.0	3,20,000.0	3,30,000.0	3,61,715.2	-	-	-
ix) CGST	29,920.0	-	30,000.0	41,000.0	44,756.0	11,95,396.0	11,95,396.0	12,04,735.0
x) Other Taxes and Duties on Commodities and Services	-	399.3	-	-	-1.0	-1.0	-1.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>19,25,896.1</b>	<b>22,88,000.7</b>	<b>23,22,841.0</b>	<b>24,50,800.0</b>	<b>28,11,730.9</b>	<b>34,35,958.0</b>	<b>34,16,925.8</b>	<b>40,31,271.8</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>7,84,667.2</b>	<b>9,03,000.3</b>	<b>9,37,841.0</b>	<b>10,67,420.0</b>	<b>6,47,652.8</b>	<b>8,18,094.0</b>	<b>7,28,708.6</b>	<b>8,05,540.8</b>
<b>1. Interest Receipts</b>	<b>16,887.9</b>	<b>16,000.0</b>	<b>16,500.0</b>	<b>19,500.0</b>	<b>1,17,839.9</b>	<b>1,40,676.0</b>	<b>1,23,776.6</b>	<b>1,23,657.0</b>
<b>2. Dividends and Profits</b>	<b>0.1</b>	<b>3,000.1</b>	<b>50.0</b>	<b>100.0</b>	<b>7,883.2</b>	<b>8,914.0</b>	<b>2,746.3</b>	<b>8,780.0</b>
<b>3. General Services</b>	<b>38,470.2</b>	<b>70,346.0</b>	<b>61,518.0</b>	<b>55,900.0</b>	<b>90,959.0</b>	<b>1,22,436.0</b>	<b>1,20,557.8</b>	<b>1,25,746.7</b>
<i>of which: State Lotteries</i>	6.5	-	6.8	8.6	-	405.0	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>67,305.0</b>	<b>58,156.2</b>	<b>72,905.0</b>	<b>74,800.0</b>	<b>72,585.1</b>	<b>88,950.0</b>	<b>77,101.1</b>	<b>74,689.4</b>
i) Education, Sports, Art and Culture	1,945.6	3,500.2	2,000.0	2,500.0	17,553.9	33,266.0	21,634.8	18,315.5
ii) Medical and Public Health	1,422.4	3,000.0	1,500.0	2,000.0	36,422.3	35,344.0	34,960.2	35,413.0
iii) Family Welfare	1.0	31.0	15.0	100.0	6.8	41.0	32.0	13.0
iv) Housing	2,456.2	2,800.0	2,800.0	3,200.0	6,528.6	6,105.0	6,143.7	8,320.0
v) Urban Development	12,183.1	30,000.0	22,500.0	15,000.0	1,879.7	3,244.0	3,241.2	2,696.0
vi) Labour and Employment	8,763.4	10,000.0	10,000.0	11,910.0	6,138.6	5,938.0	6,055.0	6,070.9
vii) Social Security and Welfare	13,578.2	4,000.0	14,000.0	14,000.0	1,547.2	2,572.0	2,526.0	1,649.0
viii) Water Supply and Sanitation	7,708.6	1,800.0	8,000.0	9,000.0	152.2	67.0	100.0	101.0
ix) Others	19,246.4	3,025.0	12,090.0	17,090.0	2,355.7	2,373.0	2,408.3	2,111.0
<b>5. Fiscal Services</b>	<b>11.1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>6,61,993.0</b>	<b>7,55,498.0</b>	<b>7,86,868.0</b>	<b>9,17,120.0</b>	<b>3,58,385.5</b>	<b>4,57,118.0</b>	<b>4,04,526.8</b>	<b>4,72,667.8</b>
i) Crop Husbandry	16,618.6	3,091.0	17,000.0	4,120.0	1,688.1	2,793.0	2,678.7	1,173.0
ii) Animal Husbandry	1,056.7	433.0	1,100.0	1,500.0	801.9	1,473.0	1,479.4	517.0
iii) Fisheries	952.1	900.0	980.0	1,000.0	1,049.5	3,491.0	3,481.0	3,405.0
iv) Forestry and Wildlife	443.9	800.0	790.0	900.0	31,416.1	70,545.0	33,047.1	32,190.0
v) Plantations	-	-	-	-	-	1.0	-	-
vi) Co-operation	236.8	2,500.0	500.0	500.0	4,347.7	4,964.0	4,958.9	4,841.7
vii) Other Agricultural Programmes	106.5	600.0	500.0	500.0	2.7	8.0	9.3	12.5
viii) Major and Medium Irrigation Projects	27,414.4	20,365.0	27,000.0	31,000.0	1,442.3	6,587.0	2,819.0	3,028.0
ix) Minor Irrigation	462.7	600.0	700.0	700.0	1,668.4	4,183.0	4,180.0	4,155.0
x) Power	560.8	800.0	700.0	900.0	3,045.3	5,179.0	5,275.4	23,149.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	445.4	1,500.0	700.0	700.0	4,559.9	5,718.0	5,589.4	4,778.0
xiii) Industries@	5,94,270.1	7,00,278.0	7,16,352.0	8,50,342.0	2,75,308.3	3,00,244.0	3,00,163.4	3,55,115.0
xiv) Ports and Light Houses	-	-	-	-	542.4	471.0	475.1	560.0
xv) Road Transport	0.5	2.0	2.0	-	0.8	3.0	3.0	1.0
xvi) Tourism	106.6	556.0	100.0	400.0	152.1	460.0	460.0	25.0
xvii) Others*	19,317.9	23,073.0	20,444.0	24,558.0	32,360.1	50,998.0	39,906.9	39,717.5
<b>D. Grants from the Centre (1 to 5)</b>	<b>11,41,228.8</b>	<b>13,85,000.5</b>	<b>13,85,000.0</b>	<b>13,83,380.0</b>	<b>21,64,078.1</b>	<b>26,17,864.0</b>	<b>26,88,217.2</b>	<b>32,25,731.0</b>
1. State Plan Schemes	-	1,77,167.7	-	-	-	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	92,033.6	-	-	-	-	-	-
3. Centrally Sponsored Schemes	7,98,524.0	11,15,799.2	10,52,911.7	11,29,515.4	11,61,724.8	11,65,807.0	11,80,286.2	10,09,113.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	3,42,704.8	-	3,32,088.3	2,53,864.6	10,02,353.3	14,52,057.0	15,07,931.0	22,16,618.0
a) Statutory Grants	1,22,757.2	-	1,77,717.0	2,12,351.0	2,47,942.9	3,48,057.0	3,46,609.0	4,61,518.0
b) Grants for relief on account	-	-	-	-	-	-	-	-
of Natural Calamities	30,075.0	-	-	-	1,14,179.4	24,000.0	81,322.0	30,200.0
c) Others	1,89,872.6	-	1,54,371.3	41,513.6	6,40,231.0	10,80,000.0	10,80,000.0	17,24,900.0
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	1,53,990.0	-	1,31,000.0	25,800.0	6,24,600.0	10,80,000.0	10,80,000.0	17,24,900.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>83,02,014.4</b>	<b>1,02,80,123.7</b>	<b>1,00,00,658.4</b>	<b>1,15,35,471.1</b>	<b>1,34,87,538.9</b>	<b>1,55,88,646.5</b>	<b>1,51,15,975.1</b>	<b>1,79,35,375.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>63,29,268.9</b>	<b>78,52,071.0</b>	<b>73,04,285.3</b>	<b>88,58,221.1</b>	<b>95,66,391.7</b>	<b>1,14,14,516.0</b>	<b>1,10,25,789.0</b>	<b>1,29,02,455.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>48,15,956.9</b>	<b>58,58,743.8</b>	<b>54,25,572.3</b>	<b>67,09,996.1</b>	<b>49,94,332.7</b>	<b>56,24,032.0</b>	<b>52,77,102.0</b>	<b>65,27,374.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>285.5</b>	<b>357.6</b>	<b>100.2</b>	<b>100.0</b>	<b>34,285.9</b>	<b>25,000.0</b>	<b>25,000.0</b>	<b>35,300.0</b>
i) Agricultural Income Tax	285.5	357.6	100.2	100.0	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	34,285.9	25,000.0	25,000.0	35,300.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,80,151.2</b>	<b>4,11,888.2</b>	<b>4,33,507.9</b>	<b>4,93,749.0</b>	<b>5,92,321.5</b>	<b>7,50,000.0</b>	<b>6,45,000.0</b>	<b>8,25,000.0</b>
i) Land Revenue	16,216.2	15,779.0	19,178.9	22,129.0	49,098.8	1,20,000.0	50,000.0	1,00,000.0
ii) Stamps and Registration Fees	3,45,256.1	3,76,653.0	3,93,592.0	4,48,695.0	4,78,850.9	5,60,000.0	5,30,000.0	6,50,000.0
iii) Urban Immovable Property Tax	18,678.9	19,456.2	20,737.0	22,925.0	64,371.9	70,000.0	65,000.0	75,000.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>44,35,520.2</b>	<b>54,46,498.1</b>	<b>49,91,964.1</b>	<b>62,16,147.1</b>	<b>43,67,725.3</b>	<b>48,49,032.0</b>	<b>46,07,102.0</b>	<b>56,67,074.0</b>
i) Sales Tax (a to e)	24,57,781.4	19,79,110.0	19,08,537.0	23,94,817.0	14,98,403.5	11,50,000.0	10,21,112.0	12,00,000.0
a) State Sales Tax/VAT	24,38,149.3	19,79,109.0	19,05,464.3	23,94,817.0	55,552.8	11,50,000.0	10,11,112.0	11,95,000.0
b) Central Sales Tax	14,967.5	-	2,950.0	-	51,558.1	-	10,000.0	5,000.0
c) Surcharge on Sales Tax	-	1.0	0.1	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	4,664.6	-	122.6	-	13,91,292.5	-	-	-
ii) State Excise	2,24,042.3	2,80,442.0	2,57,647.0	2,98,374.0	8,24,501.4	9,00,000.0	9,50,000.0	13,00,000.0
iii) Taxes on Vehicles	3,66,285.3	4,68,341.1	4,10,225.1	4,71,158.1	2,69,161.9	3,20,000.0	3,00,000.0	4,00,000.0
iv) Taxes on Goods and Passengers	0.4	2.5	-	-	1,15,930.2	1,500.0	1,500.0	1,500.0
v) Taxes and Duties on Electricity	6,687.3	18,602.4	16,600.0	17,700.0	2,59,028.7	3,05,000.0	2,85,000.0	3,13,500.0
vi) Entertainment Tax	6.3	-	0.4	-	3,216.4	1,249.0	119.0	59.0
vii) SGST	13,70,765.3	27,00,000.0	23,96,674.0	30,32,598.0	13,82,859.7	21,69,308.0	20,10,800.0	24,10,000.0
viii) Other Taxes and Duties	9,951.9	-	2,280.6	1,500.0	14,623.6	1,975.0	38,571.0	42,015.0
<b>B. Share in Central Taxes (i to x)</b>	<b>15,13,312.0</b>	<b>19,93,327.2</b>	<b>18,78,713.0</b>	<b>21,48,225.0</b>	<b>45,72,059.0</b>	<b>57,90,484.0</b>	<b>57,48,687.0</b>	<b>63,75,081.0</b>
i) Corporation Tax	5,15,664.0	5,88,200.5	5,53,220.0	6,36,008.0	15,56,892.0	18,19,293.0	18,22,427.0	20,64,577.0
ii) Income Tax	4,35,440.0	5,14,239.3	4,89,568.0	5,62,831.0	13,14,686.0	14,78,104.0	14,76,965.0	17,34,639.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	3,448.0	-	-	-	-	-
v) Taxes on Wealth	-15.0	-	195.0	-	-47.0	-53.0	-56.0	-56.0
vi) Customs	1,69,940.0	2,80,727.4	97,072.0	1,11,599.0	5,13,090.0	2,93,080.0	3,56,745.0	4,00,582.0
vii) Union Excise Duties	1,77,640.0	2,93,457.7	94,595.0	1,08,751.0	5,36,330.0	2,85,600.0	2,84,787.0	2,45,923.0
viii) Service Tax	1,90,655.0	3,16,602.3	6,620.0	-	5,79,460.0	-	28,088.0	-
ix) CGST	23,988.0	100.0	6,33,995.0	7,29,036.0	71,648.0	19,14,460.0	17,79,731.0	19,29,416.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>19,72,745.5</b>	<b>24,28,052.7</b>	<b>26,96,373.1</b>	<b>26,77,250.0</b>	<b>39,21,147.3</b>	<b>41,74,130.5</b>	<b>40,90,186.1</b>	<b>50,32,919.9</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>11,19,961.1</b>	<b>14,27,113.7</b>	<b>12,99,197.1</b>	<b>15,07,007.0</b>	<b>9,06,118.2</b>	<b>10,93,377.8</b>	<b>9,65,694.6</b>	<b>13,96,826.7</b>
<b>1. Interest Receipts</b>	<b>14,449.8</b>	<b>19,178.1</b>	<b>17,586.0</b>	<b>19,801.0</b>	<b>63,911.0</b>	<b>35,000.0</b>	<b>35,000.0</b>	<b>35,000.0</b>
<b>2. Dividends and Profits</b>	<b>12,648.0</b>	<b>16,343.2</b>	<b>13,843.2</b>	<b>16,535.2</b>	<b>62,235.9</b>	<b>35,000.1</b>	<b>35,000.1</b>	<b>36,950.1</b>
<b>3. General Services</b>	<b>9,61,569.2</b>	<b>12,02,826.5</b>	<b>11,01,784.6</b>	<b>12,79,879.3</b>	<b>51,594.6</b>	<b>1,45,937.3</b>	<b>63,924.5</b>	<b>2,10,437.6</b>
of which: State Lotteries	9,03,416.5	11,11,000.0	10,21,000.0	11,87,300.0	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>48,421.6</b>	<b>72,311.0</b>	<b>66,747.1</b>	<b>77,969.7</b>	<b>1,60,840.8</b>	<b>2,31,106.1</b>	<b>2,04,166.7</b>	<b>2,08,171.4</b>
i) Education, Sports, Art and Culture	25,778.4	41,834.4	35,555.4	43,764.8	1,30,968.6	1,95,505.6	1,70,707.5	1,70,718.5
ii) Medical and Public Health	18,152.9	24,058.5	25,098.7	27,252.4	12,898.5	15,279.1	15,147.4	15,147.4
iii) Family Welfare	11.9	31.0	31.0	31.0	19.1	1.1	7.2	8.0
iv) Housing	319.1	343.3	341.9	362.0	2,610.9	4,000.0	4,007.0	7,013.4
v) Urban Development	447.1	662.3	727.9	829.8	1,841.3	531.1	531.1	531.1
vi) Labour and Employment	2,987.2	4,425.8	4,049.5	4,656.7	2,663.2	2,877.7	2,867.8	2,850.7
vii) Social Security and Welfare	678.5	833.7	823.8	946.0	2,414.2	891.5	891.5	891.5
viii) Water Supply and Sanitation	0.2	0.9	0.7	0.7	1,724.6	1,000.0	987.2	990.7
ix) Others	46.4	121.1	118.1	126.2	5,700.5	11,020.0	9,020.0	10,020.0
<b>5. Fiscal Services</b>	-	-	-	-	-	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>
<b>6. Economic Services ( i to xvii)</b>	<b>82,872.5</b>	<b>1,16,454.8</b>	<b>99,236.3</b>	<b>1,12,821.8</b>	<b>5,67,536.0</b>	<b>6,46,333.8</b>	<b>6,27,602.9</b>	<b>9,06,267.1</b>
i) Crop Husbandry	1,054.2	1,425.5	1,204.0	1,489.6	4,888.0	5,120.0	5,090.0	5,550.0
ii) Animal Husbandry	706.8	833.9	813.5	882.2	488.8	400.0	400.0	400.0
iii) Fisheries	1,701.8	1,820.7	1,862.3	2,043.5	948.8	600.0	600.0	600.0
iv) Forestry and Wildlife	24,541.6	39,767.8	29,767.9	36,222.3	1,11,225.2	1,15,000.3	1,20,006.3	1,50,000.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	19,482.2	20,616.0	21,114.0	23,117.0	1,273.0	735.4	735.4	2,235.0
vii) Other Agricultural Programmes	12.2	20.3	20.6	20.6	208.3	110.0	110.0	110.0
viii) Major and Medium Irrigation Projects	1,323.0	2,785.6	1,767.6	1,933.6	16,969.8	23,438.8	27,283.6	88,991.6
ix) Minor Irrigation	708.7	920.2	870.2	975.2	35,420.2	41,561.2	37,690.4	61,008.4
x) Power	-	-	-	-	19,514.9	42,500.0	40,020.8	32,420.8
xi) Petroleum	0.9	1.3	1.1	1.3	0.9	0.1	0.1	0.1
xii) Village and Small Industries	705.9	806.1	895.4	998.8	1,507.6	1,000.0	1,998.3	2,998.1
xiii) Industries@	15,934.9	18,690.1	18,216.5	19,296.8	3,64,498.3	4,10,600.5	3,88,400.5	5,10,600.5
xiv) Ports and Light Houses	2,805.2	9,093.3	6,357.5	7,102.5	-	-	-	-
xv) Road Transport	5,885.8	8,320.0	6,443.0	7,355.0	276.3	500.0	500.0	500.0
xvi) Tourism	706.1	1,055.5	956.5	1,136.5	5,356.0	-	-	-
xvii) Others*	7,303.1	10,298.6	8,946.4	10,247.0	4,959.9	4,767.5	4,767.5	50,852.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>8,52,784.4</b>	<b>10,00,939.0</b>	<b>13,97,176.0</b>	<b>11,70,243.0</b>	<b>30,15,029.1</b>	<b>30,80,752.7</b>	<b>31,24,491.4</b>	<b>36,36,093.3</b>
1. State Plan Schemes	-	-	-	-	25,24,180.1	20,76,704.4	21,21,816.6	-
of which: Advance release of Plan								
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-47.3	-	-	-	6,737.4	2,29,572.3	2,28,198.9	-
3. Centrally Sponsored Schemes	3,21,358.5	8,10,883.0	6,94,771.8	9,09,467.0	-	-	-	26,06,793.3
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	5,31,473.2	1,90,056.0	7,02,404.2	2,60,776.0	4,84,111.5	7,74,476.0	7,74,476.0	10,29,300.0
a) Statutory Grants	3,18,204.0	1,90,056.0	1,93,216.0	2,50,656.0	-	-	-	6,99,300.0
b) Grants for relief on account of Natural Calamities	16,472.0	-	290.5	-	72,525.0	91,400.0	91,400.0	-
c) Others	1,96,797.2	-	5,08,897.7	10,120.0	4,11,586.5	6,83,076.0	6,83,076.0	3,30,000.0
of which: GST Compensation cess								
i) GST compensation	1,77,200.0	-	2,10,000.0	-	-	-	-	3,30,000.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-



Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>2,43,65,356.0</b>	<b>2,85,96,796.5</b>	<b>2,86,49,969.7</b>	<b>3,14,48,900.7</b>	<b>10,35,783.5</b>	<b>12,64,894.1</b>	<b>12,19,841.6</b>	<b>13,15,739.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>2,05,15,106.5</b>	<b>2,31,55,444.0</b>	<b>2,30,98,171.9</b>	<b>2,57,45,495.4</b>	<b>4,94,527.0</b>	<b>5,95,634.2</b>	<b>5,58,585.0</b>	<b>6,39,576.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,71,68,602.8</b>	<b>2,03,20,260.0</b>	<b>1,88,93,128.9</b>	<b>2,10,82,429.4</b>	<b>1,21,049.6</b>	<b>1,04,757.6</b>	<b>1,03,907.0</b>	<b>1,18,454.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,20,547.1</b>	<b>1,80,000.0</b>	<b>2,20,000.0</b>	<b>2,20,000.0</b>	<b>2,431.9</b>	<b>2,850.0</b>	<b>3,705.0</b>	<b>4,223.7</b>
i) Agricultural Income Tax	0.3	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	2,20,546.7	1,80,000.0	2,20,000.0	2,20,000.0	2,431.9	2,850.0	3,705.0	4,223.7
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>28,75,168.1</b>	<b>27,20,000.0</b>	<b>26,50,000.0</b>	<b>30,52,000.0</b>	<b>1,542.5</b>	<b>3,990.0</b>	<b>1,641.0</b>	<b>1,870.7</b>
i) Land Revenue	2,30,986.3	3,20,000.0	1,50,000.0	3,52,000.0	144.2	570.0	237.0	270.2
ii) Stamps and Registration Fees	26,44,181.8	24,00,000.0	25,00,000.0	27,00,000.0	1,398.3	3,420.0	1,404.0	1,600.6
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,40,72,887.6</b>	<b>1,74,20,260.0</b>	<b>1,60,23,128.9</b>	<b>1,78,10,429.4</b>	<b>1,17,075.2</b>	<b>97,917.6</b>	<b>98,561.0</b>	<b>1,12,359.5</b>
i) Sales Tax (a to e)	54,89,350.9	35,30,137.0	35,30,137.0	37,06,643.0	38,558.4	20,465.9	25,303.0	28,845.4
a) State Sales Tax/VAT	51,95,972.7	36,80,137.0	34,88,664.5	36,63,096.9	38,558.4	20,465.9	25,303.0	28,845.4
b) Central Sales Tax	3,11,049.4	55,000.0	52,138.4	54,745.3	-	-	-	-
c) Surcharge on Sales Tax	2,566.3	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-20,237.5	-2,05,000.0	-10,665.9	-11,199.2	-	-	-	-
ii) State Excise	13,44,965.1	15,34,308.0	15,34,308.5	17,47,738.8	936.8	1,368.0	771.0	878.9
iii) Taxes on Vehicles	8,66,537.6	7,50,000.0	7,99,910.4	8,24,933.6	3,613.8	4,560.0	3,972.0	4,528.1
iv) Taxes on Goods and Passengers	98,401.0	2,00,000.0	1,43,200.0	1,60,000.0	112.9	202.3	1,788.0	2,038.3
v) Taxes and Duties on Electricity	7,34,486.1	8,70,000.0	8,70,000.0	9,57,000.0	0.3	6.7	-	-
vi) Entertainment Tax	29,076.2	-	-	-	-	-	-	-
vii) SGST	53,81,752.4	1,05,30,301.0	90,14,025.0	1,02,75,989.0	72,108.8	69,259.1	66,209.0	75,478.3
viii) Other Taxes and Duties	1,28,318.3	5,514.0	1,31,548.0	1,38,125.0	1,744.2	2,055.6	518.0	590.5
<b>B. Share in Central Taxes (i to x)</b>	<b>33,46,503.7</b>	<b>28,35,184.0</b>	<b>42,05,043.0</b>	<b>46,63,066.0</b>	<b>3,73,477.4</b>	<b>4,90,876.7</b>	<b>4,54,678.0</b>	<b>5,21,122.0</b>
i) Corporation Tax	11,38,792.0	13,30,784.0	14,69,191.0	15,10,139.0	1,27,266.0	1,44,873.1	1,48,972.0	1,68,766.0
ii) Income Tax	9,61,628.0	10,81,162.0	10,80,329.0	12,68,805.0	1,07,466.0	1,26,656.8	1,20,732.0	1,41,795.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-34.0	-39.0	-41.0	-41.0	-4.0	-4.7	-5.0	-4.0
vi) Customs	3,75,300.0	2,14,374.0	2,60,942.0	2,93,007.0	41,940.0	69,146.3	29,162.0	32,745.0
vii) Union Excise Duties	3,92,300.0	2,08,903.0	2,08,308.0	1,79,881.0	43,840.0	72,278.7	23,280.0	20,103.0
viii) Service Tax	4,24,686.7	-	20,626.0	-	47,037.4	77,926.5	2,265.0	-
ix) CGST	52,244.0	-	11,65,688.0	14,11,275.0	5,932.0	-	1,30,272.0	1,57,717.0
x) Other Taxes and Duties on Commodities and Services	1,587.0	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>38,50,249.6</b>	<b>54,41,352.5</b>	<b>55,51,797.9</b>	<b>57,03,405.3</b>	<b>5,41,256.5</b>	<b>6,69,259.8</b>	<b>6,61,256.6</b>	<b>6,76,163.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>16,67,957.0</b>	<b>22,78,494.2</b>	<b>17,05,026.7</b>	<b>16,80,672.4</b>	<b>17,407.2</b>	<b>24,853.4</b>	<b>17,407.2</b>	<b>28,277.6</b>
<b>1. Interest Receipts</b>	<b>4,16,253.0</b>	<b>3,85,099.1</b>	<b>2,90,100.0</b>	<b>2,60,000.0</b>	<b>1,927.1</b>	<b>4,256.9</b>	<b>1,927.1</b>	<b>2,023.5</b>
<b>2. Dividends and Profits</b>	<b>50,240.0</b>	<b>13,948.0</b>	<b>25,000.0</b>	<b>26,250.0</b>	-	-	-	-
<b>3. General Services</b>	<b>3,69,691.3</b>	<b>4,69,086.6</b>	<b>2,41,329.5</b>	<b>2,53,391.2</b>	<b>11,996.7</b>	<b>15,661.2</b>	<b>11,996.7</b>	<b>22,596.6</b>
of which: State Lotteries	10,585.0	44,401.0	9,263.1	9,726.3	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>3,22,150.9</b>	<b>7,84,571.2</b>	<b>4,97,360.1</b>	<b>5,39,731.2</b>	<b>852.4</b>	<b>826.6</b>	<b>852.4</b>	<b>895.0</b>
i) Education, Sports, Art and Culture	44,971.6	46,105.3	41,888.0	43,983.0	227.3	220.5	227.3	238.7
ii) Medical and Public Health	47,459.2	50,000.0	43,469.2	45,642.6	116.5	36.9	116.5	122.3
iii) Family Welfare	3,725.2	4,432.0	4,432.0	4,653.6	-	0.2	-	-
iv) Housing	7,666.6	1,07,685.0	7,805.0	8,195.2	224.7	218.2	224.7	236.0
v) Urban Development	1,27,246.5	5,00,000.0	3,20,000.0	3,53,522.8	-	-	-	-
vi) Labour and Employment	14,056.4	12,386.0	12,386.0	12,985.0	3.8	6.0	3.8	4.0
vii) Social Security and Welfare	27,806.0	29,470.4	29,470.0	30,944.0	-	0.6	-	-
viii) Water Supply and Sanitation	20,538.4	4,790.0	8,207.0	8,617.0	268.4	330.8	268.4	281.8
ix) Others	28,680.9	29,702.5	29,703.0	31,188.0	11.7	13.5	11.7	12.3
<b>5. Fiscal Services</b>	<b>3.9</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>0.1</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>5,09,617.9</b>	<b>6,25,789.3</b>	<b>6,51,237.0</b>	<b>6,01,300.0</b>	<b>2,630.9</b>	<b>4,108.5</b>	<b>2,630.9</b>	<b>2,762.4</b>
i) Crop Husbandry	15,493.3	14,141.8	12,023.1	12,624.0	19.1	31.2	19.1	20.1
ii) Animal Husbandry	3,891.2	5,378.0	5,378.0	5,646.9	13.5	15.3	13.5	14.1
iii) Fisheries	1,278.1	1,843.0	1,843.0	1,935.1	8.9	13.0	8.9	9.3
iv) Forestry and Wildlife	14,355.3	41,214.0	20,034.0	21,035.0	2,361.6	3,500.0	2,361.6	2,479.7
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	16,584.5	16,035.0	85,799.6	11,247.0	34.1	28.5	34.1	35.8
vii) Other Agricultural Programmes	1,143.4	767.6	768.0	806.0	0.9	6.1	0.9	1.0
viii) Major and Medium Irrigation Projects	21,539.3	52,200.0	46,080.0	48,384.0	26.5	220.5	26.5	27.8
ix) Minor Irrigation	5,892.3	1,000.0	7,606.0	7,986.3	0.7	29.9	0.7	0.7
x) Power	7,956.3	73,100.0	73,100.0	73,100.0	-	-	-	-
xi) Petroleum	1.9	-	2.0	2.0	-	0.1	-	-
xii) Village and Small Industries	888.6	538.0	538.0	565.0	14.5	23.7	14.5	15.2
xiii) Industries@	3,56,575.1	3,41,919.0	3,40,519.0	3,57,545.4	29.0	142.8	29.0	30.4
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	92.6	-	-	-	55.8	36.2	55.8	58.6
xvii) Others*	63,926.3	77,652.9	57,546.3	60,423.3	66.4	61.2	66.4	69.7
<b>D. Grants from the Centre (1 to 5)</b>	<b>21,82,292.6</b>	<b>31,62,858.3</b>	<b>38,46,771.2</b>	<b>40,22,732.9</b>	<b>5,23,849.3</b>	<b>6,44,406.5</b>	<b>6,43,849.4</b>	<b>6,47,886.0</b>
1. State Plan Schemes	19670.81	93,580.9	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	1,08,580.7	2,00,898.8	-	-	-	-	-	-
3. Centrally Sponsored Schemes	11,89,491.3	20,03,525.9	28,95,121.5	27,45,320.9	2,33,101.6	3,67,856.5	3,67,103.8	3,96,758.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	8,64,549.8	8,64,852.6	9,51,649.7	12,77,412.0	2,90,747.7	2,76,550.0	2,76,745.7	2,51,128.0
a) Statutory Grants	79,528.0	56,652.1	7,72,790.5	11,91,369.9	2,28,882.1	2,29,150.0	2,29,150.0	2,06,828.0
b) Grants for relief on account of Natural Calamities	1,81,018.1	1,28,775.0	-	-	-	-	-	-
c) Others	6,04,003.7	6,79,425.5	1,78,859.2	86,042.0	61,865.6	47,400.0	47,595.7	44,300.0
of which: GST Compensation cess								
i) GST compensation	-	-	-	-	2,400.0	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>9,27,348.1</b>	<b>12,53,151.0</b>	<b>12,53,151.0</b>	<b>14,43,796.0</b>	<b>8,58,019.4</b>	<b>8,90,942.6</b>	<b>8,67,390.6</b>	<b>9,84,698.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>5,77,323.5</b>	<b>6,77,598.0</b>	<b>6,77,598.0</b>	<b>7,51,217.0</b>	<b>3,64,295.7</b>	<b>4,10,865.7</b>	<b>3,87,313.7</b>	<b>4,45,887.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,88,665.5</b>	<b>1,97,759.0</b>	<b>1,97,759.0</b>	<b>2,08,980.0</b>	<b>85,870.7</b>	<b>67,056.7</b>	<b>48,333.7</b>	<b>57,368.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>352.2</b>	<b>453.0</b>	<b>453.0</b>	<b>498.0</b>	<b>1,577.8</b>	<b>1,620.0</b>	<b>1,620.0</b>	<b>1,670.0</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	352.2	453.0	453.0	498.0	1,577.8	1,620.0	1,620.0	1,670.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,233.1</b>	<b>2,093.0</b>	<b>2,093.0</b>	<b>2,302.0</b>	<b>1,149.0</b>	<b>2,070.1</b>	<b>2,070.1</b>	<b>1,692.2</b>
i) Land Revenue	208.0	154.0	154.0	169.0	828.8	1,081.1	1,081.1	1,100.0
ii) Stamps and Registration Fees	2,025.1	1,939.0	1,939.0	2,133.0	320.2	989.0	989.0	592.2
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,86,080.2</b>	<b>1,95,213.0</b>	<b>1,95,213.0</b>	<b>2,06,180.0</b>	<b>83,143.9</b>	<b>63,366.6</b>	<b>44,643.6</b>	<b>54,006.6</b>
i) Sales Tax (a to e)	76,662.7	1,33,973.0	1,33,973.0	1,65,000.0	24,284.8	30,780.0	30,780.0	15,006.0
a) State Sales Tax/VAT	29,324.5	67,045.5	67,045.5	72,320.0	24,284.8	30,780.0	30,780.0	15,006.0
b) Central Sales Tax	725.0	6.0	6.0	30,500.0	-	-	-	-
c) Surcharge on Sales Tax	10.2	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	46,603.0	66,921.5	66,921.5	62,180.0	-	-	-	-
ii) State Excise	19,930.2	26,350.0	26,350.0	28,985.0	6,582.6	5,940.0	5,940.0	500.0
iii) Taxes on Vehicles	6,700.8	6,994.0	6,994.0	10,000.0	3,158.2	2,573.6	2,573.6	2,706.5
iv) Taxes on Goods and Passengers	783.4	618.0	618.0	941.0	783.2	350.0	350.0	275.0
v) Taxes and Duties on Electricity	182.3	248.0	248.0	273.0	-	-	-	-
vi) Entertainment Tax	200.2	482.0	482.0	610.0	-	-	-	-
vii) SGST	81,255.7	26,138.0	26,138.0	-	48,256.2	23,723.0	5,000.0	35,503.1
viii) Other Taxes and Duties	365.0	410.0	410.0	371.0	78.9	-	-	16.0
<b>B. Share in Central Taxes (i to x)</b>	<b>3,88,658.0</b>	<b>4,79,839.0</b>	<b>4,79,839.0</b>	<b>5,42,237.0</b>	<b>2,78,425.0</b>	<b>3,43,809.0</b>	<b>3,38,980.0</b>	<b>3,88,519.0</b>
i) Corporation Tax	1,32,423.0	1,42,067.0	1,42,067.0	1,75,604.0	94,882.0	1,01,792.0	1,11,065.0	1,25,822.0
ii) Income Tax	1,11,820.0	1,25,721.0	1,25,721.0	1,47,541.0	80,120.0	90,081.0	90,011.0	1,05,715.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-4.0	-5.0	-5.0	-5.0	-3.0	-3.0	-3.0	-3.0
vi) Customs	43,640.0	24,928.0	24,928.0	34,072.0	31,270.0	17,861.0	21,741.0	24,413.0
vii) Union Excise Duties	45,620.0	24,292.0	24,292.0	20,917.0	32,690.0	17,405.0	17,356.0	14,987.0
viii) Service Tax	49,015.0	-	-	-	35,050.0	-	1,687.0	-
ix) CGST	6,144.0	1,62,836.0	1,62,836.0	1,64,108.0	4,416.0	1,16,673.0	97,123.0	1,17,585.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>3,50,024.6</b>	<b>5,75,553.0</b>	<b>5,75,553.0</b>	<b>6,92,579.0</b>	<b>4,93,723.7</b>	<b>4,80,076.9</b>	<b>4,80,076.9</b>	<b>5,38,811.1</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>36,663.5</b>	<b>53,810.0</b>	<b>53,810.0</b>	<b>60,057.0</b>	<b>39,065.0</b>	<b>32,385.3</b>	<b>32,385.3</b>	<b>45,930.2</b>
<b>1. Interest Receipts</b>	<b>5,249.6</b>	<b>4,760.0</b>	<b>4,760.0</b>	<b>5,506.0</b>	<b>5,113.6</b>	<b>2,404.1</b>	<b>2,404.1</b>	<b>2,596.4</b>
<b>2. Dividends and Profits</b>	<b>10.9</b>	<b>19.0</b>	<b>19.0</b>	<b>21.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>3. General Services</b>	<b>2,687.5</b>	<b>4,399.0</b>	<b>4,399.0</b>	<b>5,434.0</b>	<b>3,213.5</b>	<b>2,546.2</b>	<b>2,546.2</b>	<b>2,938.6</b>
of which: State Lotteries	94.5	1,561.0	1,561.0	1,717.0	1,380.5	1,350.3	1,350.3	1,400.0

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>1,433.5</b>	<b>1,429.0</b>	<b>1,429.0</b>	<b>1,572.0</b>	<b>4,682.8</b>	<b>4,898.8</b>	<b>4,898.8</b>	<b>5,546.8</b>
i) Education, Sports, Art and Culture	143.9	332.0	332.0	365.0	233.6	242.0	242.0	261.4
ii) Medical and Public Health	204.1	216.0	216.0	238.0	35.4	18.1	18.1	19.6
iii) Family Welfare	-	-	-	-	-	1.1	1.1	1.2
iv) Housing	46.6	40.0	40.0	44.0	136.7	127.4	127.4	137.6
v) Urban Development	5.2	48.0	48.0	53.0	10.9	8.5	8.5	59.2
vi) Labour and Employment	512.0	303.0	303.0	333.0	5.3	12.5	12.5	13.5
vii) Social Security and Welfare	0.7	-	-	-	290.3	149.1	149.1	46.3
viii) Water Supply and Sanitation	513.3	490.0	490.0	539.0	3,949.4	4,320.0	4,320.0	5,000.0
ix) Others	7.9	-	-	-	21.3	20.0	20.0	8.0
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	<b>1.5</b>
<b>6. Economic Services ( i to xvii)</b>	<b>27,282.0</b>	<b>43,203.0</b>	<b>43,203.0</b>	<b>47,524.0</b>	<b>26,055.1</b>	<b>22,536.3</b>	<b>22,536.3</b>	<b>34,846.9</b>
i) Crop Husbandry	449.5	859.0	859.0	945.0	72.9	83.9	83.9	63.9
ii) Animal Husbandry	184.7	250.0	250.0	275.0	58.4	64.3	64.3	69.4
iii) Fisheries	1.8	19.0	19.0	21.0	10.7	52.2	52.2	12.0
iv) Forestry and Wildlife	5,561.2	11,439.0	11,439.0	12,583.0	366.5	249.5	249.5	350.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	4.0	220.0	220.0	242.0	110.6	29.5	29.5	250.0
vii) Other Agricultural Programmes	20.1	282.0	282.0	310.0	276.6	183.7	183.7	302.7
viii) Major and Medium Irrigation Projects	-	-	-	-	-	-	-	-
ix) Minor Irrigation	23.1	28.0	28.0	31.0	0.8	12.5	12.5	3.0
x) Power	-22.0	340.0	340.0	374.0	21,309.7	19,870.5	19,870.5	30,000.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	74.2	92.0	92.0	101.0	51.6	51.0	51.0	55.1
xiii) Industries@	20,788.0	29,139.0	29,139.0	32,053.0	633.5	518.2	518.2	520.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	162.6	216.0	216.0	230.0
xvi) Tourism	53.7	11.0	11.0	12.0	250.2	238.1	238.1	257.2
xvii) Others*	143.7	524.0	524.0	577.0	2,751.0	966.9	966.9	2,733.6
<b>D. Grants from the Centre (1 to 5)</b>	<b>3,13,361.2</b>	<b>5,21,743.0</b>	<b>5,21,743.0</b>	<b>6,32,522.0</b>	<b>4,54,658.7</b>	<b>4,47,691.6</b>	<b>4,47,691.6</b>	<b>4,92,880.9</b>
1. State Plan Schemes	-	-	-	-	-	49,977.7	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	2,14,584.7	4,18,964.0	4,18,964.0	5,25,252.0	1,46,479.9	1,21,098.9	1,58,892.2	1,90,266.5
4. NEC/ Special Plan Scheme	-	-	-	-	-	12,264.0	12,264.0	-
5. Non-Plan Grants (a to c)	98,776.5	1,02,779.0	1,02,779.0	1,07,270.0	3,08,178.8	2,64,351.0	2,76,535.4	3,02,614.4
a) Statutory Grants	49,996.0	32,270.0	32,270.0	11,548.0	2,53,551.0	2,58,800.0	2,63,341.0	2,77,078.0
b) Grants for relief on account	-	-	-	-	-	1,800.0	-	-
of Natural Calamities	-	-	-	-	-	-	-	-
c) Others	48,780.5	70,509.0	70,509.0	95,722.0	54,627.8	3,751.0	13,194.4	25,536.4
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	12,400.0	-	-	-	-	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>11,01,921.1</b>	<b>12,58,672.8</b>	<b>11,97,501.9</b>	<b>13,17,360.3</b>	<b>85,20,429.3</b>	<b>1,00,20,000.0</b>	<b>1,01,88,280.0</b>	<b>1,15,26,600.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>3,99,141.5</b>	<b>4,41,842.3</b>	<b>4,50,347.0</b>	<b>4,97,264.0</b>	<b>59,18,587.5</b>	<b>65,13,592.0</b>	<b>64,60,370.5</b>	<b>72,20,658.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>97,692.5</b>	<b>77,118.3</b>	<b>71,105.0</b>	<b>78,014.0</b>	<b>31,07,029.3</b>	<b>29,52,481.0</b>	<b>30,05,020.5</b>	<b>32,99,999.9</b>
<b>1. Taxes on Income (i+ii)</b>	<b>3,488.0</b>	<b>3,750.0</b>	<b>3,706.4</b>	<b>3,750.0</b>	<b>18,781.1</b>	<b>20,400.0</b>	<b>20,000.0</b>	<b>21,000.0</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	3,488.0	3,750.0	3,706.4	3,750.0	18,781.1	20,400.0	20,000.0	21,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>352.4</b>	<b>305.0</b>	<b>313.5</b>	<b>344.8</b>	<b>1,57,895.0</b>	<b>1,63,509.0</b>	<b>1,63,600.0</b>	<b>1,75,000.0</b>
i) Land Revenue	90.0	65.0	73.5	80.8	54,227.1	53,509.0	53,600.0	55,000.0
ii) Stamps and Registration Fees	262.4	240.0	240.0	264.0	1,03,668.0	1,10,000.0	1,10,000.0	1,20,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>93,852.1</b>	<b>73,063.3</b>	<b>67,085.0</b>	<b>73,919.2</b>	<b>29,30,353.2</b>	<b>27,68,572.1</b>	<b>28,21,420.5</b>	<b>31,03,999.9</b>
i) Sales Tax (a to e)	28,754.5	22,500.0	23,678.2	25,288.8	11,52,165.3	6,88,000.0	6,88,000.0	8,00,000.0
a) State Sales Tax/VAT	28,754.5	22,500.0	23,678.2	25,288.8	11,26,485.9	6,86,337.2	6,86,387.2	7,98,127.0
b) Central Sales Tax	-	-	-	-	25,679.4	1,607.8	1,607.8	1,869.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-	-	-	-	-	55.0	5.0	4.0
ii) State Excise	420.0	510.0	480.0	510.0	3,22,098.6	3,80,000.0	3,89,997.6	4,50,000.0
iii) Taxes on Vehicles	10,152.6	10,500.0	11,003.9	12,104.0	1,53,494.9	1,70,000.0	1,80,000.0	2,02,500.0
iv) Taxes on Goods and Passengers	1,759.2	1,460.1	1,719.0	1,890.9	1,26,048.7	0.1	13,000.0	1,000.0
v) Taxes and Duties on Electricity	5.9	6.2	8.1	8.9	1,96,973.6	2,30,000.0	2,70,000.0	2,80,000.0
vi) Entertainment Tax	-	-	-	-	2,023.6	2,463.0	365.8	460.9
vii) SGST	52,620.8	38,062.0	30,120.9	34,036.6	9,76,575.1	12,97,482.0	12,80,023.0	13,70,000.0
viii) Other Taxes and Duties	139.1	25.0	75.0	80.0	973.3	627.0	34.1	39.0
<b>B. Share in Central Taxes (i to x)</b>	<b>3,01,449.0</b>	<b>3,64,724.0</b>	<b>3,79,242.0</b>	<b>4,19,250.0</b>	<b>28,11,558.2</b>	<b>35,61,111.0</b>	<b>34,55,350.0</b>	<b>39,20,659.0</b>
i) Corporation Tax	1,02,720.0	1,05,991.0	1,25,867.2	1,36,216.0	9,57,485.0	10,68,279.0	11,28,768.0	12,69,710.0
ii) Income Tax	86,742.0	93,797.0	1,02,007.5	1,13,086.0	8,08,526.0	9,45,367.0	9,15,309.0	10,66,798.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-3.0	-3.0	-4.0	1,27,294.0	-29.0	-33.0	-35.0	-34.0
vi) Customs	33,850.0	18,598.0	24,638.5	26,429.0	3,15,550.0	1,87,448.0	2,20,860.0	2,46,357.0
vii) Union Excise Duties	35,390.0	18,123.0	19,669.4	16,225.0	3,29,840.0	1,82,663.0	1,76,143.0	1,51,242.0
viii) Service Tax	37,970.0	-	1,917.3	-	3,56,063.2	-	17,245.0	-
ix) CGST	4,780.0	1,28,218.0	1,05,146.0	-	44,124.0	11,77,388.0	9,90,183.0	11,86,586.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-1.0	-1.0	6,877.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>7,02,779.6</b>	<b>8,16,830.5</b>	<b>7,47,155.0</b>	<b>8,20,096.3</b>	<b>26,01,841.9</b>	<b>35,06,408.0</b>	<b>37,27,909.5</b>	<b>43,05,941.1</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>38,852.6</b>	<b>34,745.2</b>	<b>34,709.7</b>	<b>32,902.3</b>	<b>8,39,847.5</b>	<b>10,30,000.0</b>	<b>11,25,002.4</b>	<b>12,50,000.0</b>
<b>1. Interest Receipts</b>	<b>697.3</b>	<b>500.0</b>	<b>785.0</b>	<b>795.0</b>	<b>60,071.5</b>	<b>83,000.0</b>	<b>90,000.0</b>	<b>1,00,000.0</b>
<b>2. Dividends and Profits</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>6,622.4</b>	<b>55,000.0</b>	<b>63,550.0</b>	<b>63,900.0</b>
<b>3. General Services</b>	<b>8,562.7</b>	<b>2,445.4</b>	<b>3,232.8</b>	<b>3,489.7</b>	<b>38,882.6</b>	<b>40,858.9</b>	<b>40,468.9</b>	<b>41,171.0</b>
<i>of which: State Lotteries</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>14,335.5</b>	<b>10,969.5</b>	<b>12,732.8</b>	<b>9,128.4</b>	<b>20,863.4</b>	<b>22,298.0</b>	<b>20,780.7</b>	<b>22,320.4</b>
i) Education, Sports, Art and Culture	13,284.4	10,000.0	11,500.0	8,000.0	2,388.3	4,000.0	4,000.0	4,000.0
ii) Medical and Public Health	60.3	74.6	68.5	74.6	5,779.4	5,100.0	3,490.0	3,769.4
iii) Family Welfare	-	0.4	0.1	0.1	4.7	5.0	5.0	5.0
iv) Housing	628.1	580.0	610.0	670.0	1,603.6	1,900.0	1,900.0	2,001.0
v) Urban Development	12.3	7.1	4.5	5.0	283.5	252.0	252.0	292.0
vi) Labour and Employment	20.3	16.5	115.0	20.0	1,160.0	1,290.0	1,287.0	1,300.0
vii) Social Security and Welfare	1.9	3.1	88.5	2.5	22.5	9.0	9.0	9.0
viii) Water Supply and Sanitation	320.7	280.0	345.0	355.0	8,538.0	8,900.0	9,000.0	10,000.0
ix) Others	7.6	7.8	1.2	1.3	1,083.3	842.0	837.7	944.0
<b>5. Fiscal Services</b>	-	-	-	-	-	<b>0.1</b>	<b>0.1</b>	<b>0.1</b>
<b>6. Economic Services ( i to xvii)</b>	<b>15,257.1</b>	<b>20,830.3</b>	<b>17,959.1</b>	<b>19,489.2</b>	<b>7,13,407.8</b>	<b>8,28,843.0</b>	<b>9,10,202.7</b>	<b>10,22,608.5</b>
i) Crop Husbandry	14.9	25.0	13.5	14.5	3,187.9	7,200.0	4,744.0	6,195.0
ii) Animal Husbandry	68.1	95.0	70.2	75.0	177.1	174.7	171.8	183.3
iii) Fisheries	0.3	1.0	2.1	0.3	169.3	222.0	219.0	222.0
iv) Forestry and Wildlife	973.5	1,300.0	1,050.0	1,100.0	6,279.4	4,800.0	5,000.0	5,450.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	6.5	10.0	418.5	10.0	609.2	333.0	333.0	476.1
vii) Other Agricultural Programmes	9.4	9.5	0.1	0.2	278.5	299.0	299.0	300.0
viii) Major and Medium Irrigation Projects	-	-	-	-	66,346.1	78,000.0	75,084.0	79,000.0
ix) Minor Irrigation	2.0	3.5	5.3	3.0	2,535.2	2,000.0	1,000.0	1,000.0
x) Power	12,789.4	15,800.0	14,500.0	16,000.0	339.3	257.0	257.0	289.0
xi) Petroleum	-	-	-	-	0.1	-	-	-
xii) Village and Small Industries	20.9	34.1	15.0	17.0	32.9	116.0	116.0	116.0
xiii) Industries@	94.7	85.1	75.0	82.5	6,13,216.4	7,10,028.0	8,00,026.0	9,00,045.0
xiv) Ports and Light Houses	-	-	-	-	8,436.7	4,250.0	5,282.0	8,610.0
xv) Road Transport	734.7	1,100.0	790.0	850.0	-	-	-	-
xvi) Tourism	48.7	45.0	55.0	60.0	17.9	50.0	50.0	50.0
xvii) Others*	494.1	2,322.1	964.3	1,276.8	11,781.9	21,113.3	17,620.9	20,672.1
<b>D. Grants from the Centre (1 to 5)</b>	<b>6,63,927.1</b>	<b>7,82,085.3</b>	<b>7,12,445.3</b>	<b>7,87,194.0</b>	<b>17,61,994.3</b>	<b>24,76,408.0</b>	<b>26,02,907.1</b>	<b>30,55,941.1</b>
1. State Plan Schemes	2,92,215.8	3,73,688.3	3,10,192.1	3,59,494.0	-	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	12,89,991.7	16,64,493.0	17,00,993.0	17,42,357.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	3,71,711.3	4,08,397.0	4,02,253.1	4,27,700.0	4,72,002.6	8,11,915.0	9,01,914.2	13,13,584.1
a) Statutory Grants	3,70,000.0	3,97,407.0	3,94,500.0	4,17,700.0	2,40,555.0	3,04,514.0	3,04,514.0	4,04,196.0
b) Grants for relief on account	-	990.0	-	-	-	-	-	-
of Natural Calamities	-	990.0	-	-	-	-	-	-
c) Others	1,711.3	10,000.0	7,753.1	10,000.0	2,31,447.6	5,07,401.0	5,97,400.2	9,09,388.1
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	-	-	-	-	2,07,976.0	4,07,400.0	4,07,400.0	4,86,704.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	1.0	0.1	0.1

## Appendix I

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>53,00,958.1</b>	<b>73,81,185.7</b>	<b>70,39,891.4</b>	<b>78,50,969.8</b>	<b>1,27,30,718.2</b>	<b>1,51,66,350.4</b>	<b>1,48,18,400.6</b>	<b>1,64,00,463.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>41,04,018.7</b>	<b>54,99,284.0</b>	<b>44,75,071.6</b>	<b>50,99,361.5</b>	<b>87,63,342.3</b>	<b>1,01,40,876.7</b>	<b>1,03,75,936.3</b>	<b>1,18,20,442.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>31,49,556.7</b>	<b>42,89,548.0</b>	<b>33,07,300.6</b>	<b>37,67,419.5</b>	<b>54,34,189.3</b>	<b>59,25,305.7</b>	<b>61,90,701.3</b>	<b>73,74,256.9</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	<b>7,200.0</b>	<b>7,800.0</b>	<b>0.2</b>	<b>0.2</b>	<b>0.4</b>	<b>0.3</b>
i) Agricultural Income Tax	-	-	-	-	-	0.1	0.3	0.3
ii) Taxes on Professions, Trades, Callings and Employment	-	-	7,200.0	7,800.0	0.2	0.1	0.2	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,22,647.4</b>	<b>2,61,000.0</b>	<b>2,39,840.6</b>	<b>2,76,153.0</b>	<b>4,03,997.0</b>	<b>4,84,710.5</b>	<b>5,22,316.5</b>	<b>5,78,655.5</b>
i) Land Revenue	9,134.2	11,000.0	9,840.6	11,153.0	36,386.5	58,710.5	46,316.5	42,655.5
ii) Stamps and Registration Fees	2,13,513.2	2,50,000.0	2,30,000.0	2,65,000.0	3,67,477.9	4,25,000.0	4,75,000.0	5,35,000.0
iii) Urban Immovable Property Tax	-	-	-	-	132.7	1,000.0	1,000.0	1,000.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>29,26,909.3</b>	<b>40,28,548.0</b>	<b>30,60,260.0</b>	<b>34,83,466.5</b>	<b>50,30,192.2</b>	<b>54,40,595.0</b>	<b>56,68,384.4</b>	<b>67,95,601.1</b>
i) Sales Tax (a to e)	11,16,030.1	6,33,300.0	6,23,300.0	6,35,300.0	19,00,824.1	15,60,000.0	16,50,000.0	20,00,000.0
a) State Sales Tax/VAT	9,67,385.0	6,13,300.0	6,03,300.0	6,16,300.0	-	-	-	-
b) Central Sales Tax	39,221.1	20,000.0	20,000.0	19,000.0	72,280.3	42,300.0	60,000.0	72,600.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	1,09,423.9	-	-	-	18,28,543.8	15,17,700.0	15,90,000.0	19,27,400.0
ii) State Excise	5,13,568.2	6,00,000.0	5,46,200.0	6,20,100.0	7,27,583.4	9,30,000.0	9,30,000.0	10,50,000.0
iii) Taxes on Vehicles	1,91,119.8	2,14,000.0	2,14,000.0	2,46,000.0	4,36,296.7	4,90,000.0	5,00,000.0	5,65,000.0
iv) Taxes on Goods and Passengers	-	-	-	-	34,077.9	100.0	3,757.0	100.0
v) Taxes and Duties on Electricity	2,05,307.2	2,50,000.0	2,50,000.0	2,71,110.5	3,37,666.8	2,45,000.0	2,33,950.2	2,80,401.0
vi) Entertainment Tax	1,648.8	2,024.0	-	-	4,015.7	60.0	582.0	60.0
vii) SGST	8,97,346.1	21,77,172.0	14,26,760.0	17,10,956.0	15,87,350.2	22,15,395.0	23,50,000.0	29,00,000.0
viii) Other Taxes and Duties	1,889.0	1,52,052.0	-	-	2,377.3	40.0	95.1	40.1
<b>B. Share in Central Taxes (i to x)</b>	<b>9,54,462.0</b>	<b>12,09,736.0</b>	<b>11,67,771.0</b>	<b>13,31,942.0</b>	<b>33,29,153.0</b>	<b>42,15,571.0</b>	<b>41,85,235.0</b>	<b>44,46,186.0</b>
i) Corporation Tax	3,25,281.0	3,48,971.0	3,36,376.0	4,31,351.0	11,33,429.0	12,49,889.0	14,55,299.0	15,14,899.0
ii) Income Tax	2,74,676.0	3,08,820.0	2,91,018.0	3,62,417.0	9,57,100.0	10,82,846.0	10,71,766.0	11,58,053.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	2,175.0	-	-	7,579.0	7,579.0	-
v) Taxes on Wealth	-10.0	-11.0	122.0	-12.0	-34.0	388.0	533.0	-40.0
vi) Customs	1,07,200.0	61,233.0	70,590.0	83,693.0	3,73,530.0	2,45,958.0	2,96,633.0	3,20,051.0
vii) Union Excise Duties	1,12,050.0	59,670.0	63,018.0	51,381.0	3,90,450.0	2,19,591.0	1,97,130.0	2,42,457.0
viii) Service Tax	1,20,105.0	31,066.0	4,164.0	-	4,22,675.0	14,799.0	38,839.0	-
ix) CGST	15,160.0	3,99,987.0	3,99,994.0	4,03,112.0	52,004.0	13,93,741.0	11,15,295.0	12,10,766.0
x) Other Taxes and Duties on Commodities and Services	-	-	314.0	-	-1.0	780.0	2,161.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>11,96,939.4</b>	<b>18,81,901.7</b>	<b>25,64,819.8</b>	<b>27,51,608.3</b>	<b>39,67,375.8</b>	<b>50,25,473.7</b>	<b>44,42,464.3</b>	<b>45,80,020.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>4,31,838.6</b>	<b>10,24,885.4</b>	<b>9,92,996.9</b>	<b>9,47,698.3</b>	<b>15,73,371.7</b>	<b>20,39,741.7</b>	<b>19,96,640.6</b>	<b>19,12,411.8</b>
<b>1. Interest Receipts</b>	<b>1,40,494.3</b>	<b>1,34,007.8</b>	<b>1,43,273.6</b>	<b>1,43,339.8</b>	<b>4,85,890.2</b>	<b>6,32,380.9</b>	<b>5,81,044.3</b>	<b>3,84,199.6</b>
<b>2. Dividends and Profits</b>	<b>444.6</b>	<b>469.8</b>	<b>383.0</b>	<b>415.0</b>	<b>6,676.4</b>	<b>7,100.2</b>	<b>7,587.3</b>	<b>8,345.0</b>
<b>3. General Services</b>	<b>1,83,637.0</b>	<b>7,25,027.9</b>	<b>7,46,885.1</b>	<b>6,66,104.3</b>	<b>1,41,685.5</b>	<b>2,47,955.7</b>	<b>2,08,697.1</b>	<b>2,12,008.7</b>
of which: State Lotteries	5,618.6	93,880.0	8,000.0	82,832.0	-	-	-	-



**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>50,538.1</b>	<b>65,537.9</b>	<b>56,781.6</b>	<b>58,287.5</b>	<b>1,32,678.4</b>	<b>1,63,542.9</b>	<b>1,58,605.2</b>	<b>1,53,223.9</b>
i) Education, Sports, Art and Culture	4,186.6	11,602.6	5,393.5	6,109.5	16,177.5	20,752.6	16,886.3	18,896.6
ii) Medical and Public Health	25,334.5	25,736.4	28,280.8	24,617.7	13,067.5	17,500.1	16,601.8	17,250.1
iii) Family Welfare	3.6	1.0	2.7	1.8	17.9	29.0	55.1	60.1
iv) Housing	567.5	665.8	760.0	836.0	845.3	1,029.8	1,031.7	1,042.0
v) Urban Development	7,242.9	11,602.6	8,555.3	12,630.8	694.3	406.3	341.7	284.0
vi) Labour and Employment	1,745.1	2,412.0	2,400.0	2,693.7	36,195.8	46,924.4	42,738.8	45,719.3
vii) Social Security and Welfare	10,662.0	6,629.2	11,100.0	11,100.0	2,246.1	1,372.5	1,926.0	1,411.9
viii) Water Supply and Sanitation	14.2	6,430.0	100.0	100.0	62,437.5	75,000.0	78,000.0	67,500.0
ix) Others	781.7	458.3	189.3	198.0	996.6	528.4	1,023.8	1,059.9
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii)</b>	<b>56,724.5</b>	<b>99,842.0</b>	<b>45,673.6</b>	<b>79,551.8</b>	<b>8,06,441.2</b>	<b>9,88,761.9</b>	<b>10,40,706.6</b>	<b>11,54,634.8</b>
i) Crop Husbandry	820.4	1,260.9	860.0	966.0	2,064.2	691.2	825.4	719.7
ii) Animal Husbandry	833.2	993.4	913.5	959.5	1,717.9	1,336.1	1,660.0	1,811.4
iii) Fisheries	8.6	9.9	10.0	10.3	6,116.4	6,042.0	6,420.5	6,736.0
iv) Forestry and Wildlife	4,866.5	2,531.5	1,535.6	5,818.2	18,226.2	14,241.0	15,401.0	16,556.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	282.1	407.8	293.1	355.1	6,311.2	5,061.0	2,902.5	3,552.5
vii) Other Agricultural Programmes	732.4	2,012.6	515.8	1,020.5	900.6	1,136.5	1,020.7	1,139.0
viii) Major and Medium Irrigation Projects	7,137.5	9,926.9	2,401.0	2,293.8	27,771.1	10,877.0	11,526.0	12,726.0
ix) Minor Irrigation	2.1	3.4	0.5	0.5	962.9	3,765.3	3,765.4	3,815.3
x) Power	-	-	-	-	5,397.6	6,334.2	7,234.8	7,968.4
xi) Petroleum	-	-	-	-	2,57,908.2	3,50,000.0	3,82,500.0	4,30,000.0
xii) Village and Small Industries	82.6	115.7	42.9	50.8	1,157.7	1,325.1	700.2	750.2
xiii) Industries@	12,239.6	40,000.0	5,000.0	30,000.0	4,52,225.0	5,80,050.2	6,00,407.2	6,60,056.2
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	15,869.5	25,880.8	17,000.0	20,000.0	-	-	-	-
xvi) Tourism	-	572.3	-	-	97.5	105.0	105.0	110.0
xvii) Others*	13,850.0	16,127.0	17,101.3	18,077.1	25,584.8	7,797.3	6,238.0	8,694.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>7,65,100.9</b>	<b>8,57,016.3</b>	<b>15,71,822.9</b>	<b>18,03,910.0</b>	<b>23,94,004.1</b>	<b>29,85,732.0</b>	<b>24,45,823.7</b>	<b>26,67,608.7</b>
1. State Plan Schemes	-	5,50,846.9	-	-	-	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	60,680.6	-	-	-12.2	-	-	-
3. Centrally Sponsored Schemes	3,09,550.8	1,482.3	4,30,184.5	5,81,571.1	16,10,348.2	19,76,796.0	15,14,543.7	16,66,712.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	4,55,550.1	2,44,006.5	11,41,638.4	12,22,338.9	7,83,668.1	10,08,936.0	9,31,280.0	10,00,895.9
a) Statutory Grants	35,569.2	54,006.5	1,71,336.9	3,19,205.0	4,26,240.0	5,05,462.0	5,24,617.0	8,03,674.5
b) Grants for relief on account of Natural Calamities	-	-	-	-	60,777.0	31,925.0	1,02,614.0	1,16,499.0
c) Others	4,19,980.9	1,90,000.0	9,70,301.5	9,03,133.9	2,96,651.1	4,71,549.0	3,04,049.0	80,722.4
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	4,03,700.0	-	9,37,500.0	8,61,900.0	2,65,314.0	4,50,000.0	2,82,500.0	40,500.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>5,21,279.1</b>	<b>5,98,093.2</b>	<b>6,77,675.7</b>	<b>7,39,743.6</b>	<b>1,46,27,974.9</b>	<b>1,76,25,148.1</b>	<b>1,80,61,870.7</b>	<b>1,97,72,117.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>3,32,299.3</b>	<b>3,55,207.1</b>	<b>3,46,735.1</b>	<b>3,95,473.7</b>	<b>1,20,83,631.4</b>	<b>1,44,32,350.1</b>	<b>1,40,81,729.6</b>	<b>1,58,79,152.9</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>93,789.2</b>	<b>73,680.1</b>	<b>67,268.1</b>	<b>98,521.7</b>	<b>96,47,217.3</b>	<b>1,13,46,124.1</b>	<b>1,10,17,842.6</b>	<b>1,24,81,305.9</b>
<b>1. Taxes on Income (i+ii)</b>	<b>803.9</b>	<b>1,000.0</b>	<b>1,000.0</b>	<b>1,500.0</b>	<b>1.8</b>	<b>2.2</b>	<b>14.5</b>	<b>14.5</b>
i) Agricultural Income Tax	-	-	-	-	1.8	2.2	14.5	14.5
ii) Taxes on Professions, Trades, Callings and Employment	803.9	1,000.0	1,000.0	1,500.0	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,101.7</b>	<b>2,044.0</b>	<b>2,044.0</b>	<b>2,474.0</b>	<b>9,35,529.3</b>	<b>11,23,106.0</b>	<b>11,86,536.1</b>	<b>13,49,374.4</b>
i) Land Revenue	744.4	710.0	710.0	860.0	15,230.3	28,238.9	34,026.5	35,728.8
ii) Stamps and Registration Fees	1,357.4	1,334.0	1,334.0	1,614.0	9,19,462.8	10,93,567.2	11,51,209.6	13,12,280.6
iii) Urban Immovable Property Tax	-	-	-	-	836.3	1,300.0	1,300.0	1,365.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>90,883.6</b>	<b>70,636.1</b>	<b>64,224.1</b>	<b>94,547.7</b>	<b>87,11,686.2</b>	<b>1,02,23,016.0</b>	<b>98,31,292.1</b>	<b>1,11,31,917.1</b>
i) Sales Tax (a to e)	24,965.7	15,400.0	15,400.0	20,000.0	46,35,614.5	44,42,703.9	42,98,921.1	48,03,364.7
a) State Sales Tax/VAT	24,468.8	15,400.0	15,400.0	20,000.0	44,62,979.9	44,38,380.7	42,39,953.2	47,40,283.8
b) Central Sales Tax	496.8	-	-	-	1,72,634.6	4,323.3	58,967.8	63,080.9
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	15,047.5	15,854.0	16,854.0	23,700.0	5,81,529.7	6,99,782.8	6,72,437.6	7,26,232.6
iii) Taxes on Vehicles	2,936.6	3,105.0	3,400.0	4,915.5	5,36,262.7	6,21,174.4	5,91,881.9	6,51,070.0
iv) Taxes on Goods and Passengers	-	-	-	-	89,950.8	-	371.6	-
v) Taxes and Duties on Electricity	-	-	-	-	1,21,931.9	1,30,896.2	1,29,915.0	1,36,444.8
vi) Entertainment Tax	0.3	-	-	-	-394.1	0.1	-1,675.3	-1,700.0
vii) SGST	42,095.1	33,014.0	25,307.0	41,500.1	27,32,487.2	43,27,638.4	41,38,678.9	48,15,739.7
viii) Other Taxes and Duties	5,838.4	3,263.1	3,263.1	4,432.1	14,303.5	820.3	761.2	765.4
<b>B. Share in Central Taxes (i to x)</b>	<b>2,38,510.1</b>	<b>2,81,527.0</b>	<b>2,79,467.0</b>	<b>2,96,952.0</b>	<b>24,36,414.0</b>	<b>30,86,226.0</b>	<b>30,63,887.0</b>	<b>33,97,847.0</b>
i) Corporation Tax	83,564.0	88,440.0	88,610.0	1,01,177.0	8,29,806.0	9,15,068.0	10,65,453.0	11,00,397.0
ii) Income Tax	67,005.1	71,869.0	71,813.0	77,344.0	7,00,712.0	7,92,773.0	7,84,662.0	9,24,543.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	101.0	-3.0	-3.0	-3.0	-25.0	285.0	391.0	-30.0
vi) Customs	27,025.0	14,250.0	26,372.0	21,376.0	2,73,470.0	1,80,071.0	2,17,171.0	2,13,506.0
vii) Union Excise Duties	26,134.0	13,886.0	13,847.0	16,193.0	2,85,860.0	1,60,767.0	1,44,323.0	1,31,074.0
viii) Service Tax	31,152.0	-	1,341.0	-	3,08,299.0	10,756.0	28,227.0	-
ix) CGST	3,528.0	93,085.0	77,487.0	80,865.0	38,292.0	10,20,386.0	8,16,529.0	10,28,357.0
x) Other Taxes and Duties on Commodities and Services	1.0	-	-	-	-	6,120.0	7,131.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>1,88,979.8</b>	<b>2,42,886.1</b>	<b>3,30,940.6</b>	<b>3,44,269.9</b>	<b>25,44,343.6</b>	<b>31,92,797.9</b>	<b>39,80,141.1</b>	<b>38,92,964.5</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>65,437.6</b>	<b>48,192.3</b>	<b>64,588.1</b>	<b>70,453.9</b>	<b>10,76,399.8</b>	<b>11,30,110.7</b>	<b>14,69,970.9</b>	<b>13,32,690.5</b>
<b>1. Interest Receipts</b>	<b>11,476.3</b>	<b>5,040.8</b>	<b>12,579.7</b>	<b>8,624.8</b>	<b>5,19,856.0</b>	<b>3,89,995.0</b>	<b>6,69,464.6</b>	<b>4,46,311.3</b>
<b>2. Dividends and Profits</b>	<b>292.0</b>	<b>100.0</b>	<b>200.0</b>	<b>100.0</b>	<b>15,858.6</b>	<b>18,631.0</b>	<b>18,487.0</b>	<b>16,789.9</b>
<b>3. General Services</b>	<b>13,382.7</b>	<b>13,651.7</b>	<b>14,908.5</b>	<b>18,230.1</b>	<b>96,962.5</b>	<b>1,14,134.3</b>	<b>1,67,133.0</b>	<b>2,14,564.8</b>
<i>of which: State Lotteries</i>	5,503.3	5,500.0	5,500.0	3,500.0	0.3	-	0.1	0.1

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>1,330.8</b>	<b>1,526.1</b>	<b>1,526.1</b>	<b>1,928.3</b>	<b>2,76,796.5</b>	<b>4,03,420.1</b>	<b>3,79,106.9</b>	<b>3,94,685.5</b>
i) Education, Sports, Art and Culture	231.6	117.0	117.0	131.8	1,15,344.7	1,44,899.4	1,21,601.1	1,26,459.0
ii) Medical and Public Health	210.9	250.0	250.0	575.0	51,670.1	92,544.3	76,660.6	78,926.3
iii) Family Welfare	-	-	-	-	10,393.8	17,323.3	17,147.0	17,848.9
iv) Housing	58.7	60.0	60.0	66.0	16,021.2	20,399.2	18,699.7	19,875.7
v) Urban Development	202.6	41.8	41.8	199.8	51,358.0	70,080.2	1,02,311.4	1,07,136.3
vi) Labour and Employment	60.2	30.0	30.0	75.0	9,172.7	16,002.4	15,571.4	15,677.4
vii) Social Security and Welfare	49.8	3.8	3.8	50.0	6,989.8	24,415.6	8,731.1	8,672.1
viii) Water Supply and Sanitation	487.6	1,000.1	1,000.1	800.1	33.8	60.6	39.8	43.1
ix) Others	29.5	23.5	23.5	30.6	15,812.6	17,695.2	18,344.9	20,046.7
<b>5. Fiscal Services</b>	-	-	-	-	-	-	<b>0.1</b>	<b>0.1</b>
<b>6. Economic Services ( i to xvii)</b>	<b>38,955.9</b>	<b>27,873.8</b>	<b>35,373.8</b>	<b>41,570.8</b>	<b>1,66,926.1</b>	<b>2,03,930.4</b>	<b>2,35,779.5</b>	<b>2,60,338.9</b>
i) Crop Husbandry	34.0	63.0	63.0	69.1	7,646.5	5,981.8	6,385.3	6,215.7
ii) Animal Husbandry	239.8	99.5	99.5	106.0	1,391.0	1,668.4	1,765.9	1,803.1
iii) Fisheries	3.8	3.5	3.5	4.3	1,956.7	894.8	599.4	602.5
iv) Forestry and Wildlife	1,420.9	1,350.5	1,350.5	1,750.0	5,751.4	10,307.0	7,165.7	4,862.9
v) Plantations	219.0	700.0	700.0	250.0	-	-	-	-
vi) Co-operation	10.6	2.5	2.5	3.0	2,467.4	3,325.3	2,186.9	2,225.3
vii) Other Agricultural Programmes	-	-	-	-	4,026.7	4,454.9	5,723.7	7,095.2
viii) Major and Medium Irrigation Projects	-	-	-	-	3,128.2	3,548.9	14,746.6	9,882.5
ix) Minor Irrigation	33.7	6.3	6.3	6.9	258.0	137.3	192.7	167.7
x) Power	31,025.6	19,010.0	26,310.0	32,010.0	-	-	286.6	-
xi) Petroleum	-	-	-	-	0.9	0.8	0.9	0.8
xii) Village and Small Industries	18.6	25.0	25.0	27.5	3,052.5	3,559.9	2,596.1	2,508.9
xiii) Industries@	105.2	73.5	73.5	94.0	1,14,639.2	1,45,244.4	1,68,401.9	1,98,767.6
xiv) Ports and Light Houses	-	-	-	-	275.0	302.5	330.0	365.0
xv) Road Transport	5,208.5	5,900.0	6,100.0	6,500.0	-	-	-	-
xvi) Tourism	514.0	463.5	463.5	533.4	20.3	50.0	30.0	32.0
xvii) Others*	122.3	176.5	176.5	216.6	22,312.5	24,454.5	25,367.9	25,809.9
<b>D. Grants from the Centre (1 to 5)</b>	<b>1,23,542.2</b>	<b>1,94,693.8</b>	<b>2,66,352.5</b>	<b>2,73,816.0</b>	<b>14,67,943.8</b>	<b>20,62,687.2</b>	<b>25,10,170.2</b>	<b>25,60,274.0</b>
1. State Plan Schemes	626.4	112.7	1,387.3	1,838.8	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	95,866.1	1,42,598.0	1,70,269.7	1,82,464.8	10,98,297.4	13,20,442.2	14,60,491.7	13,36,524.9
4. NEC/ Special Plan Scheme	52.0	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	26,997.7	51,983.0	94,695.6	89,512.3	3,69,646.4	7,42,245.1	10,49,678.5	12,23,749.1
a) Statutory Grants	8,154.8	8,379.0	15,242.0	11,026.0	1,95,482.0	4,44,967.0	4,56,757.0	5,92,952.0
b) Grants for relief on account of Natural Calamities	-	-	-	-	35,181.0	-	90,031.0	-
c) Others	18,842.9	43,604.0	79,453.6	78,486.3	1,38,983.4	2,97,278.1	5,02,890.5	6,30,797.1
of which: GST Compensation cess								
i) GST compensation	-	-	-	-	68,200.0	1,73,728.0	4,23,800.0	5,58,200.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	19,713.0	-	-	-
iv) Compensation cess	-	11,058.1	11,058.1	23,500.0	-	-	-	-

## Appendix I

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>88,82,409.2</b>	<b>1,30,97,510.9</b>	<b>1,19,09,913.1</b>	<b>1,13,09,992.3</b>	<b>10,06,795.6</b>	<b>14,01,321.0</b>	<b>14,64,102.7</b>	<b>15,09,846.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>72,93,989.6</b>	<b>91,45,931.2</b>	<b>84,20,976.0</b>	<b>89,04,714.0</b>	<b>5,74,410.3</b>	<b>7,45,600.0</b>	<b>7,24,611.0</b>	<b>8,70,495.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>58,17,693.6</b>	<b>72,76,365.2</b>	<b>66,24,975.0</b>	<b>69,32,857.0</b>	<b>1,85,858.3</b>	<b>2,42,900.0</b>	<b>2,29,063.0</b>	<b>2,74,895.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>41,135.0</b>	<b>44,650.0</b>	<b>43,306.5</b>	<b>58,600.0</b>	<b>4,229.0</b>	<b>5,020.0</b>	<b>4,410.0</b>	<b>4,611.0</b>
i) Agricultural Income Tax	-	-	-	-	9.0	20.0	10.0	11.0
ii) Taxes on Professions, Trades, Callings and Employment	41,135.0	44,650.0	43,306.5	58,600.0	4,220.0	5,000.0	4,400.0	4,600.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>4,31,338.9</b>	<b>4,83,437.5</b>	<b>6,72,614.0</b>	<b>6,28,719.0</b>	<b>4,462.0</b>	<b>7,010.0</b>	<b>6,009.0</b>	<b>6,510.0</b>
i) Land Revenue	411.8	464.3	131.0	539.0	446.5	2,000.0	1,000.0	1,000.0
ii) Stamps and Registration Fees	4,20,246.2	4,70,000.0	6,68,961.0	6,14,600.0	4,015.6	5,000.0	5,000.0	5,500.0
iii) Urban Immovable Property Tax	10,680.9	12,973.3	3,522.0	13,580.0	-	10.0	9.0	10.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>53,45,219.7</b>	<b>67,48,277.6</b>	<b>59,09,054.5</b>	<b>62,45,538.0</b>	<b>1,77,167.4</b>	<b>2,30,870.0</b>	<b>2,18,644.0</b>	<b>2,63,774.0</b>
i) Sales Tax (a to e)	25,10,648.4	25,94,200.0	22,13,800.0	21,97,200.0	61,187.7	69,264.9	37,000.0	40,700.0
a) State Sales Tax/VAT	23,98,484.8	24,05,200.0	20,56,500.0	19,28,504.0	61,072.0	68,688.8	36,730.0	40,339.0
b) Central Sales Tax	1,10,647.0	1,79,500.0	1,49,100.0	2,57,723.0	115.7	51.0	31.0	45.0
c) Surcharge on Sales Tax	-	-	-	-	-	14.1	11.0	22.0
d) Receipts of Turnover Tax	1,350.8	7,500.0	6,450.0	8,663.0	-	501.0	221.0	278.0
e) Other Receipts	165.8	2,000.0	1,750.0	2,310.0	-	10.1	7.0	16.0
ii) State Excise	9,42,133.0	10,60,000.0	10,31,368.5	10,90,100.0	18,695.9	19,740.0	21,000.0	23,100.0
iii) Taxes on Vehicles	3,58,948.2	3,95,000.0	4,02,409.0	3,71,400.0	5,438.4	6,000.0	7,300.0	8,000.0
iv) Taxes on Goods and Passengers	8,763.1	-	170.0	-	-	-	-	-
v) Taxes and Duties on Electricity	39,699.4	43,400.6	34,721.0	2,563.0	1.3	0.1	-	-
vi) Entertainment Tax	4,651.6	500.0	136.0	1,075.0	139.0	240.0	70.0	120.0
vii) SGST	14,73,002.7	26,55,177.0	22,26,450.0	25,81,700.0	91,627.3	1,35,000.0	1,50,854.0	1,84,974.0
viii) Other Taxes and Duties	7,373.3	-	-	1,500.0	77.9	625.0	2,420.0	6,880.0
<b>B. Share in Central Taxes (i to x)</b>	<b>14,76,296.0</b>	<b>18,69,566.0</b>	<b>17,96,001.0</b>	<b>19,71,857.0</b>	<b>3,88,552.0</b>	<b>5,02,700.0</b>	<b>4,95,548.0</b>	<b>5,95,600.0</b>
i) Corporation Tax	5,02,669.0	5,87,399.0	5,88,402.0	6,71,849.0	1,32,423.0	1,65,000.0	1,40,000.0	1,50,000.0
ii) Income Tax	4,24,468.0	4,77,231.0	4,76,863.0	5,13,590.0	1,11,774.0	1,25,000.0	1,20,000.0	1,30,000.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	100.0	1,048.0	1,200.0
v) Taxes on Wealth	-15.0	-17.0	-18.0	-18.0	-4.0	400.0	700.0	1,000.0
vi) Customs	1,65,660.0	94,626.0	1,15,181.0	1,41,941.0	43,640.0	60,000.0	50,000.0	65,000.0
vii) Union Excise Duties	1,73,160.0	92,211.0	91,948.0	1,07,528.0	45,620.0	70,000.0	50,000.0	80,000.0
viii) Service Tax	1,87,250.0	-	9,084.0	-	48,935.0	70,000.0	3,500.0	8,000.0
ix) CGST	23,104.0	6,18,116.0	5,14,541.0	5,36,967.0	6,164.0	12,000.0	1,30,000.0	1,60,000.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	200.0	300.0	400.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>15,88,419.6</b>	<b>39,51,579.8</b>	<b>34,88,937.1</b>	<b>24,05,278.3</b>	<b>4,32,385.2</b>	<b>6,55,721.0</b>	<b>7,39,491.7</b>	<b>6,39,351.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>7,82,539.9</b>	<b>8,97,392.1</b>	<b>6,34,749.4</b>	<b>15,87,503.0</b>	<b>49,348.1</b>	<b>28,136.0</b>	<b>34,421.7</b>	<b>28,521.0</b>
<b>1. Interest Receipts</b>	<b>11,584.6</b>	<b>18,662.0</b>	<b>18,662.0</b>	<b>11,798.0</b>	<b>27,698.8</b>	<b>6,286.0</b>	<b>14,539.7</b>	<b>7,000.0</b>
<b>2. Dividends and Profits</b>	<b>10,070.6</b>	<b>15,613.3</b>	<b>15,613.3</b>	<b>12,720.0</b>	<b>1,468.7</b>	<b>600.0</b>	<b>300.0</b>	<b>300.0</b>
<b>3. General Services</b>	<b>1,17,013.5</b>	<b>3,42,883.3</b>	<b>84,683.3</b>	<b>10,53,552.0</b>	<b>8,513.5</b>	<b>8,537.0</b>	<b>7,899.0</b>	<b>8,597.0</b>
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>71,145.6</b>	<b>89,596.2</b>	<b>89,596.2</b>	<b>94,120.0</b>	<b>842.1</b>	<b>1,132.0</b>	<b>1,135.0</b>	<b>1,305.0</b>
i) Education, Sports, Art and Culture	33,604.6	57,872.4	57,872.4	60,784.0	147.9	200.0	100.0	100.0
ii) Medical and Public Health	26,157.5	26,877.0	26,877.0	28,230.0	150.6	200.0	520.0	600.0
iii) Family Welfare	2.8	2.9	2.9	4.0	-	10.0	1.0	1.0
iv) Housing	113.2	120.0	120.0	127.0	208.5	250.0	200.0	230.0
v) Urban Development	2,822.6	94.2	94.2	100.0	0.1	0.5	2.0	2.0
vi) Labour and Employment	7,601.5	3,869.1	3,869.1	4,068.0	92.3	163.0	140.0	140.0
vii) Social Security and Welfare	347.0	352.0	352.0	371.0	2.8	10.0	17.0	17.0
viii) Water Supply and Sanitation	168.2	129.5	129.5	137.0	236.1	291.0	140.0	200.0
ix) Others	328.2	279.1	279.1	299.0	3.9	7.5	15.0	15.0
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>0.9</b>	<b>-</b>	<b>3.0</b>	<b>4.0</b>
<b>6. Economic Services ( i to xvii)</b>	<b>5,72,725.7</b>	<b>4,30,637.4</b>	<b>4,26,194.7</b>	<b>4,15,313.0</b>	<b>10,824.2</b>	<b>11,581.1</b>	<b>10,545.0</b>	<b>11,315.0</b>
i) Crop Husbandry	718.1	441.4	441.4	465.0	270.5	300.0	400.0	400.0
ii) Animal Husbandry	76.8	81.7	81.7	88.0	179.2	300.0	200.0	200.0
iii) Fisheries	143.8	152.0	152.0	163.0	74.5	80.0	100.0	100.0
iv) Forestry and Wildlife	12,736.7	10,808.0	10,808.0	11,355.0	975.7	1,000.0	800.0	1,000.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	2,112.6	2,836.1	2,836.1	2,983.0	16.5	20.0	30.0	30.0
vii) Other Agricultural Programmes	249.7	262.1	262.1	276.0	-	0.1	-	-
viii) Major and Medium Irrigation Projects	1,52,740.8	2,843.9	2,843.9	2,989.0	-	-	-	-
ix) Minor Irrigation	191.6	165.2	165.2	177.0	99.1	100.0	100.0	100.0
x) Power	935.5	980.7	980.7	1,030.0	-	-	-	-
xi) Petroleum	-	-	-	-	0.3	0.5	-	-
xii) Village and Small Industries	262.9	130.3	130.3	141.0	0.2	8.5	-	-
xiii) Industries@	3,59,252.3	4,06,003.1	4,01,560.3	3,89,401.0	8,736.0	9,200.0	8,000.0	8,500.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	386.2	576.8	576.8	606.0	-	-	-	-
xvii) Others*	42,919.0	5,356.0	5,356.1	5,639.0	472.3	572.0	915.0	985.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>8,05,879.7</b>	<b>30,54,187.7</b>	<b>28,54,187.7</b>	<b>8,17,775.3</b>	<b>3,83,037.1</b>	<b>6,27,585.0</b>	<b>7,05,069.9</b>	<b>6,10,830.4</b>
1. State Plan Schemes	-	10,27,161.7	10,27,161.7	5,26,234.3	-157.5	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	6,10,772.1	-	-	-	1,98,832.3	3,20,637.0	3,77,942.2	4,44,288.3
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,95,107.5	20,27,026.0	18,27,026.0	2,91,541.0	1,84,362.3	3,06,948.0	3,27,127.8	1,66,542.1
a) Statutory Grants	-	18,33,226.0	17,33,226.0	2,66,566.0	1,19,120.0	1,15,040.0	1,15,080.0	1,07,897.0
b) Grants for relief on account of Natural Calamities	-	23,800.0	23,800.0	24,975.0	-	-	17,174.0	-
c) Others	1,95,107.5	1,70,000.0	70,000.0	-	65,242.3	1,91,908.0	1,94,873.8	58,645.1
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	-	-	-	-	12,900.0	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	1,50,000.0	50,000.0	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>27,10,457.4</b>	<b>35,65,999.3</b>	<b>34,75,387.4</b>	<b>38,95,549.1</b>	<b>2,78,77,545.1</b>	<b>3,48,61,937.3</b>	<b>3,80,02,172.0</b>	<b>3,91,73,440.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>17,24,984.2</b>	<b>23,25,484.5</b>	<b>22,77,520.6</b>	<b>23,62,210.7</b>	<b>2,18,33,214.4</b>	<b>2,56,24,840.0</b>	<b>2,75,83,997.0</b>	<b>2,93,03,917.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>10,88,029.2</b>	<b>15,18,453.6</b>	<b>14,76,361.6</b>	<b>14,73,684.7</b>	<b>1,09,60,476.3</b>	<b>1,26,25,831.0</b>	<b>1,38,07,139.0</b>	<b>1,44,24,910.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>1,906.9</b>	<b>100.0</b>	<b>100.0</b>	<b>10.0</b>	<b>1,915.1</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	1,906.9	100.0	100.0	10.0	1,915.1	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>90,635.3</b>	<b>1,24,354.1</b>	<b>1,24,354.1</b>	<b>1,37,544.1</b>	<b>14,73,403.5</b>	<b>18,80,000.0</b>	<b>20,50,000.0</b>	<b>20,03,507.0</b>
i) Land Revenue	2,409.3	4,783.0	4,783.0	3,471.0	1,33,646.3	80,000.0	85,000.0	85,600.0
ii) Stamps and Registration Fees	88,226.0	1,19,571.1	1,19,571.1	1,34,073.1	13,39,757.1	18,00,000.0	19,65,000.0	19,17,907.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>9,95,487.0</b>	<b>13,93,999.5</b>	<b>13,51,907.5</b>	<b>13,36,130.7</b>	<b>94,85,157.7</b>	<b>1,07,45,831.0</b>	<b>1,17,57,139.0</b>	<b>1,24,21,403.0</b>
i) Sales Tax (a to e)	3,70,269.0	2,12,900.0	2,12,900.0	2,35,300.0	31,11,252.1	22,07,800.0	24,07,500.0	24,66,000.0
a) State Sales Tax/VAT	3,57,247.7	2,02,700.0	2,02,700.0	2,35,000.0	29,74,531.7	21,34,300.0	23,27,351.7	23,83,904.3
b) Central Sales Tax	12,691.7	10,000.0	10,000.0	100.0	98,952.5	48,500.0	52,886.9	54,172.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	329.6	200.0	200.0	200.0	37,768.0	25,000.0	27,261.4	27,923.7
ii) State Excise	2,26,167.2	2,65,000.0	2,65,000.0	3,04,750.1	17,32,026.6	23,00,000.0	25,10,000.0	31,51,741.0
iii) Taxes on Vehicles	81,599.4	85,000.0	85,000.0	96,500.0	6,40,364.7	7,40,000.0	8,00,000.0	7,86,342.0
iv) Taxes on Goods and Passengers	0.6	-	-	-	4.0	-	-	-
v) Taxes and Duties on Electricity	32,361.8	40,007.5	40,007.5	44,005.5	2,12,412.9	2,00,000.0	2,60,000.0	3,12,000.0
vi) Entertainment Tax	2,920.0	-	-	-	30,183.0	-	-	-
vii) SGST	2,68,717.9	7,61,092.0	7,19,000.0	6,25,575.1	37,58,572.0	52,98,031.0	57,79,639.0	57,05,320.0
viii) Other Taxes and Duties	13,451.1	30,000.0	30,000.0	30,000.0	342.4	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>6,36,955.0</b>	<b>8,07,030.9</b>	<b>8,01,159.0</b>	<b>8,88,526.0</b>	<b>1,08,72,738.2</b>	<b>1,29,99,009.0</b>	<b>1,37,76,858.0</b>	<b>1,48,79,007.0</b>
i) Corporation Tax	2,16,991.0	2,50,095.0	2,54,000.0	2,87,750.0	37,04,322.0	38,54,142.0	39,74,108.0	42,92,037.0
ii) Income Tax	1,83,234.0	2,09,456.0	2,05,851.0	2,41,765.0	31,28,037.0	33,39,050.0	35,16,862.0	37,98,211.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-7.0	-0.1	-8.0	2,68,904.0	-207.8	-127.0	-127.0	-137.0
vi) Customs	71,510.0	40,848.0	49,721.0	55,831.0	12,20,800.2	7,58,434.0	6,97,327.0	7,53,113.0
vii) Union Excise Duties	74,750.0	39,805.0	39,692.0	34,276.0	12,76,080.0	6,77,127.0	6,79,529.0	7,33,891.0
viii) Service Tax	80,425.0	-	3,882.0	-	13,71,880.8	-	-	-
ix) CGST	10,052.0	2,66,827.0	2,48,021.0	-	1,71,829.0	43,70,385.0	49,09,161.0	53,01,894.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-3.0	-2.0	-2.0	-2.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>9,85,473.3</b>	<b>12,40,514.8</b>	<b>11,97,866.8</b>	<b>15,33,338.3</b>	<b>60,44,330.7</b>	<b>92,37,097.3</b>	<b>1,04,18,175.0</b>	<b>98,69,523.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,76,952.5</b>	<b>3,47,051.2</b>	<b>3,74,653.2</b>	<b>4,25,481.2</b>	<b>19,79,485.8</b>	<b>28,82,166.0</b>	<b>28,82,166.0</b>	<b>30,63,296.0</b>
<b>1. Interest Receipts</b>	<b>8,539.1</b>	<b>5,710.0</b>	<b>5,710.0</b>	<b>7,500.0</b>	<b>1,09,338.4</b>	<b>84,360.0</b>	<b>84,360.0</b>	<b>1,20,000.0</b>
<b>2. Dividends and Profits</b>	<b>2,268.7</b>	<b>2,500.0</b>	<b>2,500.0</b>	<b>4,000.0</b>	<b>3,083.8</b>	<b>843.0</b>	<b>6,649.0</b>	<b>5,000.0</b>
<b>3. General Services</b>	<b>25,738.1</b>	<b>1,46,010.4</b>	<b>1,74,760.4</b>	<b>1,78,843.3</b>	<b>6,80,621.3</b>	<b>13,80,509.0</b>	<b>14,08,868.0</b>	<b>15,87,521.0</b>
<i>of which: State Lotteries</i>								

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>27,342.0</b>	<b>26,915.2</b>	<b>24,845.2</b>	<b>29,903.6</b>	<b>1,57,112.4</b>	<b>97,191.0</b>	<b>98,791.0</b>	<b>1,29,018.0</b>
i) Education, Sports, Art and Culture	10,885.3	5,571.6	7,021.6	9,139.5	43,205.1	52,000.0	52,000.0	55,120.0
ii) Medical and Public Health	8,412.3	9,054.1	9,054.1	10,326.1	26,049.8	19,561.0	19,561.0	26,735.0
iii) Family Welfare	2.0	2.0	2.0	1.0	26.4	112.0	112.0	119.0
iv) Housing	739.4	800.0	1,000.0	1,050.0	3,362.0	3,400.0	5,000.0	3,600.0
v) Urban Development	138.4	355.0	125.0	110.0	2,897.4	3,374.0	3,374.0	3,576.0
vi) Labour and Employment	3,197.7	3,551.5	3,551.5	3,726.0	8,483.3	7,500.0	7,500.0	7,950.0
vii) Social Security and Welfare	433.6	3,501.0	801.0	1,001.0	65,398.2	5,500.0	5,500.0	25,830.0
viii) Water Supply and Sanitation	835.1	800.0	10.0	10.0	39.0	53.0	53.0	56.0
ix) Others	2,698.4	3,280.0	3,280.0	4,540.0	7,651.4	5,691.0	5,691.0	6,032.0
<b>5. Fiscal Services</b>	<b>1.2</b>	<b>3.0</b>	<b>3.0</b>	<b>0.7</b>	<b>3.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>1,13,063.4</b>	<b>1,65,912.6</b>	<b>1,66,834.6</b>	<b>2,05,233.5</b>	<b>10,29,326.8</b>	<b>13,19,263.0</b>	<b>12,83,498.0</b>	<b>12,21,757.0</b>
i) Crop Husbandry	566.2	623.5	1,672.5	1,691.2	53,697.7	7,500.0	52,000.0	13,340.0
ii) Animal Husbandry	332.6	367.1	367.1	227.0	4,698.7	4,000.0	4,000.0	4,240.0
iii) Fisheries	2.5	10.0	37.0	40.0	715.0	928.0	928.0	984.0
iv) Forestry and Wildlife	31,219.8	50,735.0	50,735.0	81,012.1	32,004.6	47,500.0	42,500.0	47,500.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	114.3	102.1	102.1	102.0	996.6	2,412.0	2,412.0	2,557.0
vii) Other Agricultural Programmes	3.1	5.4	6.4	7.0	876.6	1,450.0	1,450.0	1,537.0
viii) Major and Medium Irrigation Projects	766.4	777.7	777.7	672.7	86,919.8	1,60,695.0	1,10,695.0	1,62,500.0
ix) Minor Irrigation	196.0	300.0	300.0	300.0	8,372.1	6,305.0	6,305.0	6,700.0
x) Power	28,621.1	40,000.0	40,000.0	44,000.0	4,69,585.4	5,70,000.0	5,70,000.0	4,17,500.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	96.8	105.0	130.0	130.0	-8,522.1	6,707.0	1,707.0	7,109.0
xiii) Industries@	43,982.3	70,006.0	70,006.0	75,001.0	3,25,935.3	4,00,043.0	3,79,734.0	4,40,046.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	685.6	705.0	705.0	205.0	488.8	560.0	560.0	594.0
xvi) Tourism	166.1	300.0	300.0	300.0	578.8	559.0	559.0	593.0
xvii) Others*	6,310.8	1,875.8	1,695.8	1,545.5	52,979.5	1,10,604.0	1,10,648.0	1,16,557.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>8,08,520.7</b>	<b>8,93,463.6</b>	<b>8,23,213.6</b>	<b>11,07,857.2</b>	<b>40,64,844.9</b>	<b>63,54,931.3</b>	<b>75,36,009.0</b>	<b>68,06,227.0</b>
1. State Plan Schemes	1,62,099.4	-	-	-	-	2,71,089.2	2,91,754.3	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	7,612.0	-	-	-	-	3,411.3	4,111.3	-
3. Centrally Sponsored Schemes	4,39,081.6	7,80,238.6	7,09,988.6	6,85,971.2	27,73,091.0	48,97,122.8	60,56,835.4	49,69,332.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,99,727.7	1,13,225.0	1,13,225.0	4,21,886.0	12,91,754.0	11,83,308.0	11,83,308.0	18,36,894.2
a) Statutory Grants	48,514.8	67,325.0	67,325.0	77,261.0	8,85,111.5	10,38,733.0	10,38,733.0	14,61,219.4
b) Grants for relief on account of Natural Calamities	20,790.0	21,800.0	21,800.0	22,900.0	11,967.0	1,44,575.0	1,44,575.0	1,00,000.0
c) Others	1,30,422.9	24,100.0	24,100.0	3,21,725.0	3,94,675.5	-	-	2,75,674.8
of which: GST Compensation cess								
i) GST compensation	1,28,300.0	-	-	3,01,725.0	2,12,400.0	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-



## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,31,27,038.6</b>	<b>1,46,74,776.3</b>	<b>1,52,62,547.7</b>	<b>1,64,32,795.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,02,04,167.2</b>	<b>1,10,63,798.1</b>	<b>1,17,80,132.0</b>	<b>1,27,94,241.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>57,70,073.2</b>	<b>55,20,058.1</b>	<b>61,61,686.0</b>	<b>67,20,720.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>53,633.5</b>	<b>57,481.6</b>	<b>55,542.0</b>	<b>58,504.0</b>
i) Agricultural Income Tax	714.0	770.4	300.0	500.0
ii) Taxes on Professions, Trades, Callings and Employment	52,919.6	56,711.2	55,242.0	58,004.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>8,13,528.0</b>	<b>8,00,220.8</b>	<b>8,89,117.0</b>	<b>9,79,888.0</b>
i) Land Revenue	2,87,451.1	2,83,559.1	3,19,719.0	3,54,888.0
ii) Stamps and Registration Fees	5,26,077.0	5,16,661.7	5,69,398.0	6,25,000.0
iii) Urban Immovable Property Tax	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>49,02,911.7</b>	<b>46,62,355.8</b>	<b>52,17,027.0</b>	<b>56,82,328.0</b>
i) Sales Tax (a to e)	12,99,933.7	7,01,416.0	7,39,084.0	7,51,593.0
a) State Sales Tax/VAT	11,96,366.5	6,81,364.0	6,85,033.0	7,41,537.0
b) Central Sales Tax	1,03,693.9	20,000.0	54,000.0	10,000.0
c) Surcharge on Sales Tax	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-
e) Other Receipts	-126.8	52.0	51.0	56.0
ii) State Excise	9,34,004.6	10,50,340.8	10,55,436.0	11,87,365.0
iii) Taxes on Vehicles	2,31,723.0	2,50,757.4	2,47,592.0	2,72,352.0
iv) Taxes on Goods and Passengers	1,53,195.8	0.1	2,000.0	1,000.0
v) Taxes and Duties on Electricity	2,33,355.1	3,00,000.0	2,43,567.0	2,51,010.0
vi) Entertainment Tax	2,409.6	100.0	118.0	38.0
vii) SGST	19,94,390.1	23,06,000.0	28,71,148.0	31,55,187.0
viii) Other Taxes and Duties	53,900.0	53,741.5	58,082.0	63,783.0
<b>B. Share in Central Taxes (i to x)</b>	<b>44,34,094.0</b>	<b>55,43,740.0</b>	<b>56,18,446.0</b>	<b>60,73,521.8</b>
i) Corporation Tax	15,10,689.0	16,79,383.0	16,92,910.0	18,28,342.8
ii) Income Tax	12,75,668.0	14,68,215.0	15,06,438.0	16,26,953.0
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-
v) Taxes on Wealth	-45.0	-	-52.0	-
vi) Customs	4,97,860.0	8,01,560.0	2,84,382.0	3,07,132.6
vii) Union Excise Duties	5,20,410.0	-	2,77,124.0	3,04,836.4
viii) Service Tax	5,59,425.0	-	-	-
ix) CGST	70,088.0	15,94,582.0	18,57,645.0	20,06,257.0
x) Other Taxes and Duties on Commodities and Services	-1.0	-	-1.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>29,22,871.4</b>	<b>36,10,978.1</b>	<b>34,82,415.7</b>	<b>36,38,553.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>3,11,717.1</b>	<b>3,39,541.0</b>	<b>4,15,397.7</b>	<b>3,98,725.6</b>
<b>1. Interest Receipts</b>	<b>1,39,567.8</b>	<b>1,37,535.9</b>	<b>1,47,941.9</b>	<b>1,58,297.8</b>
<b>2. Dividends and Profits</b>	<b>3,659.9</b>	<b>120.6</b>	<b>3,879.5</b>	<b>4,151.1</b>
<b>3. General Services</b>	<b>51,313.5</b>	<b>67,161.9</b>	<b>1,39,369.9</b>	<b>1,03,175.8</b>
of which: State Lotteries	11,803.1	16,204.9	92,511.3	53,387.1

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>34,158.5</b>	<b>43,545.4</b>	<b>36,207.9</b>	<b>38,942.5</b>
i) Education, Sports, Art and Culture	6,831.2	20,223.6	7,241.0	7,747.9
ii) Medical and Public Health	21,047.5	15,431.5	22,310.4	23,872.1
iii) Family Welfare	0.2	1.6	0.2	0.3
iv) Housing	1,030.3	1,283.7	1,092.1	1,168.5
v) Urban Development	3,387.3	4,220.5	3,590.5	3,841.8
vi) Labour and Employment	603.2	980.3	639.3	684.1
vii) Social Security and Welfare	373.2	312.4	395.6	623.3
viii) Water Supply and Sanitation	442.4	710.0	468.9	501.7
ix) Others	443.3	381.8	469.9	502.7
<b>5. Fiscal Services</b>	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>83,017.5</b>	<b>91,177.4</b>	<b>87,998.5</b>	<b>94,158.4</b>
i) Crop Husbandry	817.3	844.6	866.4	927.0
ii) Animal Husbandry	881.1	461.1	933.9	999.3
iii) Fisheries	802.0	182.9	850.1	909.7
iv) Forestry and Wildlife	9,373.5	14,480.4	9,935.9	10,631.5
v) Plantations	2.3	2.1	2.4	2.6
vi) Co-operation	1,005.4	968.5	1,065.7	1,140.3
vii) Other Agricultural Programmes	34.7	38.6	36.8	39.4
viii) Major and Medium Irrigation Projects	884.2	834.3	937.3	1,002.9
ix) Minor Irrigation	1,734.5	2,018.5	1,838.6	1,967.3
x) Power	0.2	0.3	0.2	0.2
xi) Petroleum	1.0	1.6	1.1	1.1
xii) Village and Small Industries	149.2	215.4	158.2	169.3
xiii) Industries@	44,346.1	46,060.3	47,006.9	50,297.4
xiv) Ports and Light Houses	50.0	40.8	53.0	56.8
xv) Road Transport	–	–	–	–
xvi) Tourism	339.0	134.7	359.4	384.6
xvii) Others*	22,596.8	24,893.4	23,952.6	25,629.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>26,11,154.3</b>	<b>32,71,437.1</b>	<b>30,67,018.0</b>	<b>32,39,828.0</b>
1. State Plan Schemes	–	–	–	–
of which: Advance release of Plan	–	–	–	–
Assistance for Natural Calamities	–	–	–	–
2. Central Plan Schemes	–	–	–	–
3. Centrally Sponsored Schemes	15,73,411.2	14,46,341.1	18,37,646.0	19,88,356.0
4. NEC/ Special Plan Scheme	–	–	–	–
5. Non-Plan Grants (a to c)	10,37,743.0	18,25,096.0	12,29,372.0	12,51,472.0
a) Statutory Grants	5,33,723.5	5,15,587.0	5,23,687.0	6,89,072.0
b) Grants for relief on account	–	–	–	–
of Natural Calamities	32,523.4	98.0	50.0	60.0
c) Others	4,71,496.1	13,09,411.0	7,05,635.0	5,62,340.0
of which: GST Compensation cess	–	–	–	–
i) GST compensation	1,60,800.0	9,87,600.0	1,99,000.0	2,00,000.0
ii) VAT compensation	–	–	–	–
iii) Central sales tax compensation	7,964.0	–	–	–
iv) Compensation cess	–	–	–	–

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>38,66,727.1</b>	<b>47,55,700.0</b>	<b>44,82,448.0</b>	<b>50,01,700.0</b>	<b>6,00,266.9</b>	<b>6,45,500.0</b>	<b>6,80,600.0</b>	<b>7,30,500.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>35,71,702.0</b>	<b>42,00,000.0</b>	<b>38,40,000.0</b>	<b>42,50,000.0</b>	<b>2,47,255.1</b>	<b>2,67,800.0</b>	<b>2,74,122.8</b>	<b>3,09,800.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>35,71,702.0</b>	<b>42,00,000.0</b>	<b>38,40,000.0</b>	<b>42,50,000.0</b>	<b>2,47,255.1</b>	<b>2,67,800.0</b>	<b>2,74,122.8</b>	<b>3,09,800.0</b>
<b>1. Taxes on Income (i+ii)</b>	-	-	-	-	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>4,11,857.9</b>	<b>4,30,000.0</b>	<b>4,50,000.0</b>	<b>5,00,000.0</b>	<b>7,158.0</b>	<b>10,262.5</b>	<b>10,262.5</b>	<b>10,262.5</b>
i) Land Revenue	150.8	200.0	1.0	1.0	107.9	262.5	262.5	262.5
ii) Stamps and Registration Fees	4,11,707.2	4,29,800.0	4,49,999.0	4,99,999.0	7,050.2	10,000.0	10,000.0	10,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>31,59,844.1</b>	<b>37,70,000.0</b>	<b>33,90,000.0</b>	<b>37,50,000.0</b>	<b>2,40,097.1</b>	<b>2,57,537.5</b>	<b>2,63,860.3</b>	<b>2,99,537.5</b>
i) Sales Tax (a to e)	11,14,917.0	6,60,000.0	5,83,000.0	6,38,000.0	1,00,844.7	1,10,000.0	68,686.5	72,700.0
a) State Sales Tax/VAT	10,03,724.1	5,42,000.0	5,65,800.0	6,19,900.0	1,00,844.7	1,10,000.0	68,686.5	72,700.0
b) Central Sales Tax	1,11,198.8	1,17,900.0	16,200.0	17,000.0	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-5.9	100.0	1,000.0	1,100.0	-	-	-	-
ii) State Excise	4,45,349.3	5,20,000.0	5,20,000.0	6,00,000.0	76,992.7	80,000.0	84,000.0	1,10,000.0
iii) Taxes on Vehicles	2,11,576.3	2,50,000.0	2,19,400.0	2,50,000.0	10,428.8	11,500.0	12,500.0	12,500.0
iv) Taxes on Goods and Passengers	-	-	-	-	-	-	-	-
v) Taxes and Duties on Electricity	-	-	-	-	-	-	-	-
vi) Entertainment Tax	4,293.3	-	-	-	-	-	-	-
vii) SGST	13,62,083.6	23,40,000.0	20,67,000.0	22,62,000.0	51,831.0	56,000.0	98,636.3	1,04,300.0
viii) Other Taxes and Duties	21,624.7	-	600.0	-	-	37.5	37.5	37.5
<b>B. Share in Central Taxes (i to x)</b>	-	-	-	-	-	-	-	-
i) Corporation Tax	-	-	-	-	-	-	-	-
ii) Income Tax	-	-	-	-	-	-	-	-
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	-	-	-	-	-	-	-
vi) Customs	-	-	-	-	-	-	-	-
vii) Union Excise Duties	-	-	-	-	-	-	-	-
viii) Service Tax	-	-	-	-	-	-	-	-
ix) CGST	-	-	-	-	-	-	-	-
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>2,95,025.0</b>	<b>5,55,700.0</b>	<b>6,42,448.0</b>	<b>7,51,700.0</b>	<b>3,53,011.8</b>	<b>3,77,700.0</b>	<b>4,06,477.3</b>	<b>4,20,700.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>76,606.0</b>	<b>80,000.0</b>	<b>65,000.0</b>	<b>80,000.0</b>	<b>1,37,372.3</b>	<b>1,52,700.0</b>	<b>1,67,800.0</b>	<b>1,63,700.0</b>
<b>1. Interest Receipts</b>	<b>39,624.9</b>	<b>42,894.0</b>	<b>18,689.7</b>	<b>42,894.0</b>	<b>9,890.4</b>	<b>8,548.1</b>	<b>17,030.1</b>	<b>7,535.5</b>
<b>2. Dividends and Profits</b>	<b>1,591.2</b>	<b>1,750.0</b>	<b>1,450.0</b>	<b>1,750.0</b>	<b>234.1</b>	<b>709.5</b>	<b>709.5</b>	<b>372.1</b>
<b>3. General Services</b>	<b>12,787.6</b>	<b>14,722.3</b>	<b>12,332.3</b>	<b>14,722.3</b>	<b>1,879.5</b>	<b>2,212.3</b>	<b>2,398.3</b>	<b>1,692.5</b>
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>17,970.9</b>	<b>15,371.7</b>	<b>25,815.0</b>	<b>15,371.7</b>	<b>3,814.9</b>	<b>7,628.2</b>	<b>8,175.2</b>	<b>6,583.3</b>
i) Education, Sports, Art and Culture	2,590.6	2,350.2	2,900.0	2,350.2	124.8	244.4	294.0	700.0
ii) Medical and Public Health	8,907.8	9,622.0	8,412.0	9,622.0	1,663.8	2,263.0	2,263.0	2,700.0
iii) Family Welfare	4.3	1.0	1.0	1.0	0.2	0.6	0.6	0.6
iv) Housing	1,150.4	1,300.0	1,105.0	1,300.0	56.8	76.7	576.7	76.8
v) Urban Development	3,222.9	1.5	12,800.0	1.5	2.5	5.2	5.2	5.2
vi) Labour and Employment	2,078.6	2,066.0	566.0	2,066.0	265.1	344.7	344.7	250.0
vii) Social Security and Welfare	15.3	30.0	30.0	30.0	35.9	50.6	50.6	50.6
viii) Water Supply and Sanitation	-	-	-	-	1,517.2	4,426.3	4,316.3	2,500.0
ix) Others	1.1	1.0	1.0	1.0	148.7	216.8	324.2	300.1
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii)</b>	<b>4,631.5</b>	<b>5,262.0</b>	<b>6,713.0</b>	<b>5,262.0</b>	<b>1,21,553.4</b>	<b>1,33,601.9</b>	<b>1,39,486.9</b>	<b>1,47,516.6</b>
i) Crop Husbandry	57.7	65.0	66.0	65.0	113.2	132.0	132.0	100.0
ii) Animal Husbandry	36.9	52.0	52.0	52.0	9.9	12.8	12.8	20.0
iii) Fisheries	17.6	22.0	12.0	22.0	55.1	70.0	70.0	40.0
iv) Forestry and Wildlife	93.5	100.0	110.0	100.0	1.4	21.7	21.7	15.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	32.6	46.0	40.0	46.0	51.4	67.0	67.0	40.0
vii) Other Agricultural Programmes	4.5	5.0	5.0	5.0	0.5	0.8	0.8	0.8
viii) Major and Medium Irrigation Projects	635.9	700.0	700.0	700.0	0.2	0.2	0.2	0.2
ix) Minor Irrigation	-	1.0	1.0	1.0	7.8	16.5	21.5	16.6
x) Power	2,624.5	3,001.0	4,501.0	3,001.0	1,19,717.1	1,31,000.0	1,36,800.0	1,45,500.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	10.3	10.0	10.0	10.0	4.3	11.7	11.7	10.0
xiii) Industries@	1.1	3.0	3.0	3.0	49.1	78.8	78.8	64.0
xiv) Ports and Light Houses	-	-	-	-	1,155.8	1,588.5	1,588.5	1,328.2
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	31.3	35.0	35.0	35.0	115.5	150.0	150.0	130.0
xvii) Others*	1,085.6	1,222.0	1,178.0	1,222.0	272.3	451.9	531.9	251.8
<b>D. Grants from the Centre (1 to 5)</b>	<b>2,18,419.0</b>	<b>4,75,700.0</b>	<b>5,77,448.0</b>	<b>6,71,700.0</b>	<b>2,15,639.5</b>	<b>2,25,000.0</b>	<b>2,38,677.3</b>	<b>2,57,000.0</b>
1. State Plan Schemes	46,873.0	63,500.0	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	52,716.0	3,30,700.0	1,45,100.0	2,85,800.0	38,306.5	38,900.0	38,900.0	26,899.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,18,830.0	81,500.0	4,32,348.0	3,85,900.0	1,77,333.0	1,86,100.0	1,99,777.3	2,30,101.0
a) Statutory Grants	32,500.0	32,500.0	32,500.0	32,500.0	-	-	-	-
b) Grants for relief on account of Natural Calamities	-	-	-	-	1,770.0	-	-	5,601.0
c) Others	86,330.0	49,000.0	3,99,848.0	3,53,400.0	1,75,563.0	1,86,100.0	1,99,777.3	2,24,500.0
of which:								
i) GST compensation	-	-	3,50,000.0	3,00,000.0	33,300.0	36,500.0	50,177.3	68,000.0
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

Appendix I

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	All STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>23,21,24,132.7</b>	<b>28,67,00,574.3</b>	<b>28,62,11,030.4</b>	<b>31,54,10,318.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>17,35,64,559.8</b>	<b>20,51,34,587.0</b>	<b>20,28,04,822.7</b>	<b>22,60,84,632.4</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>11,30,45,957.3</b>	<b>13,04,27,769.1</b>	<b>12,68,71,253.3</b>	<b>14,09,32,533.6</b>
<b>1. Taxes on Income (i+ii)</b>	<b>5,70,904.9</b>	<b>5,49,836.0</b>	<b>5,81,967.7</b>	<b>6,42,964.8</b>
i) Agricultural Income Tax	3,833.5	3,848.8	3,123.5	2,075.7
ii) Taxes on Professions, Trades, Callings and Employment	5,67,071.4	5,45,987.1	5,78,844.3	6,40,889.1
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,23,82,504.5</b>	<b>1,39,76,323.2</b>	<b>1,44,47,104.2</b>	<b>1,59,50,269.6</b>
i) Land Revenue	12,26,090.1	15,44,030.5	13,09,096.8	16,79,204.3
ii) Stamps and Registration Fees	1,10,19,833.2	1,22,58,857.2	1,29,98,521.8	1,40,89,985.2
iii) Urban Immovable Property Tax	1,36,581.3	1,73,435.5	1,39,485.7	1,81,080.1
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>10,00,92,547.9</b>	<b>11,59,01,610.0</b>	<b>11,18,42,181.4</b>	<b>12,43,39,299.3</b>
i) Sales Tax (a to e)	4,01,56,165.7	3,16,26,453.4	2,96,73,842.6	3,26,28,970.4
a) State Sales Tax/VAT	3,05,36,144.1	2,66,81,883.7	2,42,92,891.2	2,68,66,391.9
b) Central Sales Tax	19,30,032.4	10,96,405.6	10,38,654.9	11,41,370.9
c) Surcharge on Sales Tax	2,876.5	15.1	11.1	22.0
d) Receipts of Turnover Tax	13,414.0	8,011.3	12,045.6	14,191.5
e) Other Receipts	76,73,698.7	38,40,137.7	43,30,239.9	46,06,994.0
ii) State Excise	1,26,68,905.7	1,49,20,051.5	1,50,65,795.9	1,75,50,142.2
iii) Taxes on Vehicles	64,91,479.5	72,17,287.6	72,09,564.4	78,16,993.1
iv) Taxes on Goods and Passengers	13,71,915.2	3,44,781.7	3,09,170.4	3,09,399.6
v) Taxes and Duties on Electricity	34,80,407.4	41,07,411.1	40,15,611.9	43,58,339.5
vi) Entertainment Tax	1,14,588.4	42,408.8	19,238.2	13,046.9
vii) SGST	3,53,76,354.1	5,72,94,906.9	5,51,96,418.5	6,12,75,045.5
viii) Other Taxes and Duties	4,32,732.1	3,48,309.0	3,52,539.5	3,87,362.0
<b>B. Share in Central Taxes (i to x)</b>	<b>6,05,18,602.5</b>	<b>7,47,06,818.0</b>	<b>7,59,33,569.4</b>	<b>8,51,52,098.7</b>
i) Corporation Tax	2,06,34,416.4	2,28,01,483.8	2,37,98,529.6	2,64,48,370.2
ii) Income Tax	1,74,20,664.4	1,95,32,146.0	1,95,92,209.1	2,23,94,366.4
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-11.3	7,713.0	55,703.0	1,229.7
v) Taxes on Wealth	-591.8	3,001.3	4,618.5	3,96,604.1
vi) Customs	67,92,840.2	55,31,083.3	46,10,089.8	54,07,751.5
vii) Union Excise Duties	71,68,480.0	46,23,596.9	40,17,488.2	43,37,936.3
viii) Service Tax	74,70,115.4	17,21,051.5	7,54,233.3	5,60,917.8
ix) CGST	9,98,449.0	2,03,67,150.9	2,30,82,222.8	2,56,04,522.9
x) Other Taxes and Duties on Commodities and Services	34,240.1	1,19,591.3	18,475.0	400.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>5,85,59,572.9</b>	<b>8,15,65,987.3</b>	<b>8,34,06,207.7</b>	<b>8,93,25,685.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,79,63,779.6</b>	<b>2,27,23,133.5</b>	<b>2,23,14,622.0</b>	<b>2,45,18,366.6</b>
<b>1. Interest Receipts</b>	<b>27,96,599.1</b>	<b>28,28,773.2</b>	<b>29,98,018.8</b>	<b>25,40,224.6</b>
<b>2. Dividends and Profits</b>	<b>2,44,695.6</b>	<b>2,30,816.1</b>	<b>2,40,413.7</b>	<b>2,64,201.1</b>
<b>3. General Services</b>	<b>32,81,241.9</b>	<b>54,96,048.2</b>	<b>50,68,271.1</b>	<b>64,49,378.4</b>
of which: State Lotteries	9,41,586.1	12,78,904.7	11,43,795.1	13,44,173.8

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)**

(₹ Lakh)

Item	All STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>20,43,410.4</b>	<b>30,70,497.0</b>	<b>26,01,744.9</b>	<b>27,83,929.7</b>
i) Education, Sports, Art and Culture	6,02,124.3	8,85,972.9	7,19,922.5	7,55,830.4
ii) Medical and Public Health	3,79,233.7	4,32,741.5	4,24,021.9	4,50,688.4
iii) Family Welfare	15,185.1	23,679.1	23,103.1	24,209.7
iv) Housing	52,471.3	1,58,942.3	59,768.1	67,056.9
v) Urban Development	4,26,807.3	10,40,939.9	8,30,750.1	9,08,604.6
vi) Labour and Employment	1,72,156.7	1,93,860.1	1,88,960.7	2,04,863.5
vii) Social Security and Welfare	1,40,796.7	90,532.9	96,777.7	1,06,899.1
viii) Water Supply and Sanitation	1,49,158.5	1,50,523.4	1,55,237.7	1,49,987.1
ix) Others	1,05,477.0	93,304.9	1,03,203.2	1,15,790.1
<b>5. Fiscal Services</b>	<b>26.2</b>	<b>9.4</b>	<b>10.7</b>	<b>10.9</b>
<b>6. Economic Services ( i to xvii)</b>	<b>95,97,806.5</b>	<b>1,10,96,989.6</b>	<b>1,14,06,162.9</b>	<b>1,24,80,621.8</b>
i) Crop Husbandry	1,25,429.1	64,858.9	1,25,727.0	76,877.6
ii) Animal Husbandry	27,052.8	30,031.8	33,083.6	32,919.4
iii) Fisheries	20,656.9	23,658.0	24,094.9	25,121.5
iv) Forestry and Wildlife	4,22,605.6	6,08,068.9	5,42,168.7	6,75,147.2
v) Plantations	221.8	704.7	704.0	254.3
vi) Co-operation	67,456.1	82,055.1	1,79,443.3	90,717.4
vii) Other Agricultural Programmes	13,874.5	13,036.4	12,512.5	14,872.1
viii) Major and Medium Irrigation Projects	6,97,645.7	6,33,590.2	5,66,381.4	7,29,902.4
ix) Minor Irrigation	73,821.7	96,868.4	99,050.9	1,27,214.1
x) Power	13,33,732.8	17,32,650.3	17,65,888.3	17,28,398.3
xi) Petroleum	5,11,235.3	9,91,104.3	12,23,932.3	9,61,031.8
xii) Village and Small Industries	9,479.3	25,879.1	21,852.6	28,447.3
xiii) Industries@	54,80,474.4	58,11,674.7	58,29,340.3	68,11,765.1
xiv) Ports and Light Houses	1,27,775.7	1,82,875.2	1,68,981.9	1,86,819.5
xv) Road Transport	1,59,226.8	2,46,022.7	1,70,594.7	2,40,050.0
xvi) Tourism	12,165.2	10,626.5	10,427.9	10,679.6
xvii) Others*	5,14,952.6	5,43,284.6	6,31,978.8	7,40,404.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>4,05,95,793.3</b>	<b>5,88,42,853.9</b>	<b>6,10,91,585.7</b>	<b>6,48,07,319.1</b>
1. State Plan Schemes	30,68,028.4	55,25,144.6	46,51,714.9	17,55,485.7
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	1,06,604.2	5,98,956.8	2,43,428.2	12,445.5
3. Centrally Sponsored Schemes	2,18,32,967.7	3,27,04,215.9	3,38,00,788.2	3,81,43,958.8
4. NEC/ Special Plan Scheme	21,250.8	29,360.0	41,764.0	20,000.0
5. Non-Plan Grants (a to c)	1,55,66,942.2	1,99,85,176.6	2,23,53,890.4	2,48,75,429.0
a) Statutory Grants	81,08,382.6	96,71,930.9	1,07,65,155.7	1,21,07,706.9
b) Grants for relief on account of Natural Calamities	7,78,964.9	5,41,888.4	6,57,024.6	3,79,485.0
c) Others	66,79,594.8	97,71,357.3	1,09,31,710.0	1,23,88,237.1
of which:	-	-	-	-
i) GST compensation	35,48,651.0	39,22,517.0	63,75,295.3	74,64,445.7
ii) VAT compensation	-	-	-	-
iii) Central sales tax compensation	77,698.0	-	-	-
iv) Compensation cess	-	3,61,059.1	61,058.3	23,500.1

‘-’ : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

\* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc. Also see notes to Appendices.

**Note:** 1. Data pertaining to Jammu and Kashmir for 2017-18 is taken from CAG and are provisional.

2. Compensation cess is added in 'Grants from the Centre' if the numbers are given in different components.

**Source :** Budget Documents of the State Governments.

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,21,21,377.6</b>	<b>1,50,27,199.1</b>	<b>1,26,33,905.5</b>	<b>1,80,47,594.1</b>	<b>10,90,046.9</b>	<b>10,25,566.4</b>	<b>13,48,345.5</b>	<b>13,40,678.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>82,05,302.0</b>	<b>1,08,39,545.3</b>	<b>86,52,831.0</b>	<b>1,36,63,486.4</b>	<b>7,41,571.0</b>	<b>6,53,048.1</b>	<b>9,56,873.0</b>	<b>9,20,357.9</b>
<b>A. Social Services (1 to 12)</b>	<b>59,15,935.0</b>	<b>79,54,640.8</b>	<b>64,18,855.6</b>	<b>93,09,295.0</b>	<b>3,95,083.4</b>	<b>3,18,783.1</b>	<b>5,02,712.4</b>	<b>4,79,653.1</b>
1. Education, Sports, Art and Culture	19,65,355.9	25,83,514.0	19,34,175.5	31,33,212.7	1,71,766.1	1,48,319.9	1,98,050.6	1,82,060.7
2. Medical and Public Health	4,45,007.7	5,72,035.5	5,21,969.2	6,05,549.5	87,487.6	73,051.2	1,29,549.5	1,31,266.6
3. Family Welfare	1,73,748.0	2,56,366.5	2,00,548.7	3,10,721.5	1,863.9	1,365.5	1,943.2	756.1
4. Water Supply and Sanitation	3,17,270.6	2,21,721.5	1,58,972.9	1,75,260.1	67,034.4	40,479.5	74,459.0	76,465.0
5. Housing	1,61,546.4	3,10,181.7	3,46,699.2	3,71,323.1	5,321.4	2,371.0	4,264.3	4,750.2
6. Urban Development	2,89,920.7	6,31,364.0	3,65,219.3	4,52,621.0	9,546.5	6,435.5	23,454.8	20,758.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,74,607.5	13,09,983.2	5,33,464.6	13,67,429.6	-	-	-	-
8. Labour and Labour Welfare	20,844.0	42,704.3	55,288.2	1,09,900.9	3,351.3	4,573.4	3,602.7	5,090.6
9. Social Security and Welfare	10,02,798.0	14,93,607.5	20,30,107.5	21,76,460.8	27,896.1	29,414.2	31,086.0	37,445.2
10. Nutrition	3,42,924.2	4,45,937.9	95,379.5	4,53,269.4	4,553.0	1,240.0	6,458.6	1,984.9
11. Relief on account of Natural Calamities	1,92,303.3	51,621.5	1,47,497.0	98,789.7	11,496.7	5,879.8	22,820.3	6,540.0
12. Others*	29,608.7	35,603.3	29,533.9	54,756.9	4,766.6	5,653.1	7,023.5	12,535.1
<b>B. Economic Services (1 to 9)</b>	<b>22,89,367.1</b>	<b>28,84,904.4</b>	<b>22,33,975.3</b>	<b>43,54,191.4</b>	<b>3,46,487.7</b>	<b>3,34,265.1</b>	<b>4,54,160.7</b>	<b>4,40,704.8</b>
1. Agriculture and Allied Activities (i to xii)	7,32,620.8	7,80,496.9	8,48,862.8	19,61,097.8	76,918.5	85,861.1	1,04,880.5	1,22,313.0
i) Crop Husbandry	5,19,597.4	4,72,003.6	4,04,651.3	4,89,573.9	25,211.9	25,096.4	36,163.5	42,307.3
ii) Soil and Water Conservation	3,964.1	7,909.5	3,617.2	7,017.9	7,447.0	8,526.7	9,029.2	8,325.7
iii) Animal Husbandry	88,592.1	1,12,103.9	95,619.3	1,07,788.1	11,599.4	10,139.5	12,128.5	16,748.9
iv) Dairy Development	-	-	-	-	252.3	648.4	1,041.4	3,812.4
v) Fisheries	25,635.6	36,607.1	19,059.7	40,961.6	2,599.6	2,066.2	2,615.3	2,788.3
vi) Forestry and Wild Life	33,194.5	31,845.6	28,269.7	36,595.8	21,532.1	19,199.4	27,700.5	24,774.2
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-14.3	38,910.0	-2,090.0	18,900.0	3,442.0	18,479.9	13,332.5	21,512.7
ix) Agricultural Research and Education	47,684.0	59,122.4	2,30,012.4	66,561.3	3,078.9	277.2	486.4	371.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	13,044.1	20,811.9	18,733.0	17,464.3	1,429.7	1,248.9	2,048.9	1,480.9
xii) Other Agricultural Programmes	923.3	1,183.0	50,990.4	11,76,234.9	325.7	178.6	334.6	191.7
2. Rural Development	7,99,015.4	10,50,819.7	6,65,756.9	9,57,297.7	57,562.3	40,031.8	63,880.9	60,028.8
3. Special Area Programmes	-	-	-	-	1,770.6	1,307.8	781.0	521.2
4. Irrigation and Flood Control	63,448.9	67,835.9	60,510.0	73,008.7	27,486.2	22,310.3	22,759.5	17,685.0
<i>of which:</i>								
i) Major and Medium Irrigation	53,502.1	57,116.6	50,518.9	60,252.5	-	2,450.0	-	-
ii) Minor Irrigation	9,420.9	10,144.8	9,421.6	12,059.3	25,226.1	19,860.3	21,969.5	14,685.0
iii) Flood Control and Drainage	16.1	30.3	18.1	18.7	1,860.1	-	790.0	-
5. Energy	3,41,740.0	3,23,251.4	1,90,829.9	6,59,959.7	70,421.7	79,711.4	97,479.8	1,01,155.7
<i>of which: Power</i>	3,34,357.2	3,23,251.4	1,90,829.9	6,59,959.7	68,570.7	77,722.8	94,338.4	96,710.4
6. Industry and Minerals (i to iii)	1,53,559.0	1,41,700.3	1,00,873.6	2,28,883.0	9,078.1	10,443.2	11,488.5	16,072.3
i) Village and Small Industries	35,340.6	76,061.6	22,379.9	87,991.0	6,500.4	9,089.3	9,488.4	10,433.7
ii) Industries@	1,16,818.4	64,438.6	64,117.4	78,692.0	2,577.6	1,353.9	2,000.1	5,638.5
iii) Others**	1,400.0	1,200.0	14,376.3	62,200.0	-	-	-	-



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,47,463.4	1,91,310.4	81,534.7	1,86,772.8	83,453.3	69,377.0	1,25,428.9	98,815.8
i) Roads and Bridges	1,26,793.0	1,56,164.0	46,781.8	1,28,367.7	68,703.9	54,643.4	1,09,053.1	82,611.8
ii) Others @@	20,670.4	35,146.5	34,753.0	58,405.1	14,749.5	14,733.6	16,375.8	16,204.0
8. Science, Technology and Environment	-480.9	1,407.8	1,031.6	1,910.5	4,582.4	3,818.2	7,524.0	5,323.4
9. General Economic Services (i to iv)	52,000.3	3,28,082.1	2,84,575.8	2,85,261.1	15,214.5	21,404.3	19,937.6	18,789.7
i) Secretariat - Economic Services	-32,149.5	2,43,123.6	2,14,551.0	1,91,484.3	2,809.2	10,247.1	5,610.2	3,150.2
ii) Tourism	19,074.2	25,006.0	11,017.7	14,128.9	3,584.8	3,570.3	5,350.6	6,120.0
iii) Civil Supplies	51,910.0	47,689.7	48,025.5	65,520.4	5,255.4	4,976.6	5,920.3	5,894.6
iv) Others +	13,165.7	12,262.7	10,981.6	14,127.5	3,565.1	2,610.3	3,056.6	3,624.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>39,07,471.6</b>	<b>41,80,453.5</b>	<b>39,76,961.1</b>	<b>43,80,607.7</b>	<b>3,48,475.9</b>	<b>3,72,518.3</b>	<b>3,91,472.4</b>	<b>4,20,320.3</b>
<b>A. Organs of State</b>	<b>81,401.7</b>	<b>1,01,166.9</b>	<b>1,20,277.3</b>	<b>1,47,737.2</b>	<b>14,078.1</b>	<b>19,865.2</b>	<b>20,459.4</b>	<b>31,958.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,03,504.0</b>	<b>1,25,409.0</b>	<b>1,00,694.4</b>	<b>1,33,106.7</b>	<b>5,088.1</b>	<b>4,483.8</b>	<b>28,536.8</b>	<b>13,270.1</b>
i) Collection of Taxes and Duties	1,03,504.0	1,25,409.0	1,00,694.4	1,33,106.7	4,938.9	4,346.3	28,392.6	13,078.6
ii) Other Fiscal Services	-	-	-	-	149.2	137.4	144.2	191.4
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>14,19,186.3</b>	<b>15,78,684.0</b>	<b>14,65,352.6</b>	<b>17,75,384.9</b>	<b>66,735.8</b>	<b>1,03,189.9</b>	<b>76,870.3</b>	<b>87,505.7</b>
1. Appropriation for Reduction or Avoidance of Debt	34,500.0	71,000.0	35,000.0	51,000.0	20,000.0	24,000.0	24,000.0	24,000.0
2. Interest Payments (i to iv)	13,84,686.3	15,07,684.0	14,30,352.6	17,24,384.9	46,735.8	79,189.9	52,870.3	63,505.7
i) Interest on Loans from the Centre	43,833.4	36,217.8	43,577.0	28,312.0	-	-	-	-
ii) Interest on Internal Debt	12,48,137.5	13,40,595.2	13,83,335.5	15,65,201.9	-	-	-	-
of which:								
(a) Interest on Market Loans	10,32,630.3	11,00,000.0	11,95,202.7	13,09,572.0	-	-	-	-
(b) Interest on NSSF	1,42,447.9	1,23,146.4	1,31,483.7	1,16,500.0	-	-	-	-
iii) Interest on Small Savings, State Provident Funds, etc.	92,715.5	1,30,871.0	3,440.1	1,30,871.0	-	-	-	-
iv) Others	-	-	-	-	46,735.8	79,189.9	52,870.3	63,505.7
<b>D. Administrative Services (i to v)</b>	<b>6,79,754.8</b>	<b>8,53,048.3</b>	<b>7,59,896.5</b>	<b>8,85,901.9</b>	<b>1,70,025.0</b>	<b>1,55,274.5</b>	<b>1,83,978.3</b>	<b>1,92,802.9</b>
i) Secretariat - General Services	28,105.7	69,622.9	37,202.2	43,430.7	16,074.1	14,491.0	15,390.7	14,927.2
ii) District Administration	99,331.9	1,24,968.8	1,10,927.9	1,42,391.0	29,697.5	28,617.1	30,696.2	47,102.3
iii) Police	4,50,452.1	5,20,415.9	5,07,705.1	5,32,035.9	87,805.1	81,657.9	96,413.4	89,308.6
iv) Public Works	22,869.3	28,376.2	23,864.3	28,306.3	26,491.7	21,924.5	31,145.0	30,397.5
v) Others ++	78,995.8	1,09,664.5	80,197.0	1,39,737.9	9,956.6	8,583.9	10,333.1	11,067.2
<b>E. Pensions</b>	<b>16,23,586.6</b>	<b>15,22,097.4</b>	<b>15,29,055.3</b>	<b>14,38,436.1</b>	<b>92,397.3</b>	<b>89,600.0</b>	<b>81,490.7</b>	<b>94,529.1</b>
<b>F. Miscellaneous General Services</b>	<b>38.2</b>	<b>47.8</b>	<b>1,685.1</b>	<b>40.9</b>	<b>151.7</b>	<b>104.9</b>	<b>137.0</b>	<b>253.8</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>8,604.0</b>	<b>7,200.4</b>	<b>4,113.5</b>	<b>3,500.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	8,604.0	7,200.4	4,113.5	3,500.0	-	-	-	-

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>55,48,094.5</b>	<b>71,32,936.6</b>	<b>82,00,480.5</b>	<b>79,74,225.9</b>	<b>1,02,62,372.7</b>	<b>1,36,73,967.5</b>	<b>1,48,69,628.7</b>	<b>1,55,23,065.5</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>33,29,809.1</b>	<b>47,96,286.5</b>	<b>56,05,804.0</b>	<b>52,66,445.1</b>	<b>69,24,539.9</b>	<b>96,49,978.6</b>	<b>1,07,90,551.9</b>	<b>1,09,07,823.3</b>
<b>A. Social Services (1 to 12)</b>	<b>21,37,316.9</b>	<b>32,62,850.3</b>	<b>37,64,703.5</b>	<b>36,44,923.4</b>	<b>45,76,946.6</b>	<b>66,92,156.3</b>	<b>76,26,225.2</b>	<b>75,14,718.6</b>
1. Education, Sports, Art and Culture	14,08,955.5	17,51,724.2	19,26,476.2	19,87,526.8	23,31,458.8	32,25,233.2	36,12,921.2	34,45,774.3
2. Medical and Public Health	3,90,984.1	4,33,556.9	5,99,253.4	5,91,193.6	5,06,417.6	5,80,785.8	5,93,785.5	6,38,425.2
3. Family Welfare	30,239.0	43,525.1	43,689.1	47,903.8	55,240.2	64,834.4	92,859.4	83,205.8
4. Water Supply and Sanitation	39,105.5	80,395.6	91,158.4	91,824.2	2,33,835.7	5,58,926.8	6,37,579.7	5,89,218.3
5. Housing	1,83,239.8	1,72,029.2	1,72,192.0	1,13,349.7	94,445.5	6,58,491.9	6,58,491.9	6,11,035.0
6. Urban Development	59,570.3	2,23,280.9	2,41,874.3	1,97,819.8	2,39,346.7	4,08,888.4	4,38,693.3	4,85,449.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	64,251.6	1,82,108.2	2,46,032.8	1,96,583.4	95,060.1	2,93,499.5	2,98,144.5	3,12,609.9
8. Labour and Labour Welfare	11,546.6	30,452.9	30,622.9	38,568.7	32,040.3	68,467.8	68,801.5	74,822.6
9. Social Security and Welfare	86,030.1	1,95,822.9	2,16,856.0	1,94,285.1	5,01,314.8	5,65,685.6	7,17,995.3	6,32,626.1
10. Nutrition	24,920.0	33,837.6	60,220.1	63,671.5	1,20,310.9	1,64,486.8	1,75,412.2	1,73,019.7
11. Relief on account of Natural Calamities	-1,70,573.5	1,08,414.6	1,28,307.6	1,12,940.2	3,46,895.7	64,805.1	2,92,934.7	4,28,782.8
12. Others*	9,047.8	7,702.2	8,020.8	9,256.7	20,580.2	38,051.1	38,606.1	39,749.2
<b>B. Economic Services (1 to 9)</b>	<b>11,92,492.1</b>	<b>15,33,436.2</b>	<b>18,41,100.6</b>	<b>16,21,521.7</b>	<b>23,47,593.4</b>	<b>29,57,822.3</b>	<b>31,64,326.7</b>	<b>33,93,104.7</b>
1. Agriculture and Allied Activities (i to xii)	2,90,523.5	3,75,045.6	4,17,489.7	5,11,996.7	3,62,559.1	4,93,479.0	5,00,059.2	6,22,040.3
i) Crop Husbandry	85,688.7	1,12,542.3	1,30,923.7	1,48,677.7	1,57,063.5	2,62,618.7	2,68,915.8	3,09,844.1
ii) Soil and Water Conservation	7,951.3	9,299.9	10,791.2	18,699.0	6,868.0	14,002.7	14,649.4	17,236.5
iii) Animal Husbandry	30,902.9	45,792.7	50,005.9	58,768.6	38,263.7	45,055.4	42,840.0	60,569.0
iv) Dairy Development	2,793.4	4,431.3	4,431.3	3,811.3	10,794.6	11,184.6	11,202.5	11,238.7
v) Fisheries	7,046.8	9,806.8	9,930.3	10,852.5	4,787.9	10,325.8	10,596.9	10,763.0
vi) Forestry and Wild Life	60,497.2	63,094.4	72,593.4	83,438.8	25,334.7	35,168.6	34,662.3	41,166.5
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	50,250.7	80,386.3	82,974.3	1,22,666.9	59,893.1	41,755.0	41,756.1	41,755.0
ix) Agricultural Research and Education	31,811.4	34,118.8	40,060.8	42,381.2	34,011.9	40,405.2	42,573.0	43,145.8
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	12,126.2	13,820.1	14,025.8	13,413.6	24,126.1	31,819.9	31,720.1	84,676.4
xii) Other Agricultural Programmes	1,454.8	1,753.1	1,753.1	9,287.1	1,415.7	1,143.2	1,143.2	1,645.3
2. Rural Development	3,11,439.8	4,24,796.1	4,30,953.8	5,09,310.1	11,21,222.2	14,27,595.7	14,50,847.7	16,61,861.5
3. Special Area Programmes	44,409.9	33,794.5	34,560.8	20,873.0	-	-	-	-
4. Irrigation and Flood Control	84,695.0	1,04,317.2	1,05,968.7	1,14,516.8	1,30,116.5	1,38,411.1	1,38,411.1	1,57,488.7
<i>of which:</i>								
i) Major and Medium Irrigation	13,413.4	17,741.2	18,039.3	19,685.9	50,079.2	54,983.6	54,983.6	53,751.4
ii) Minor Irrigation	39,925.7	50,489.3	51,664.4	52,609.9	29,126.8	36,757.6	36,757.6	47,715.3
iii) Flood Control and Drainage	29,955.8	35,448.7	35,626.9	41,545.4	38,748.4	40,838.5	40,838.5	42,720.0
5. Energy	1,56,281.9	2,12,000.1	4,04,881.1	1,15,494.4	4,30,465.6	4,43,908.9	6,06,136.8	4,31,771.8
<i>of which: Power</i>	1,56,216.3	2,11,911.0	4,04,792.0	1,15,410.0	4,37,207.9	4,35,450.0	5,97,677.9	4,25,763.0
6. Industry and Minerals (i to iii)	70,948.7	1,01,479.4	1,04,216.3	71,834.5	75,591.6	86,190.7	96,345.4	1,06,247.3
i) Village and Small Industries	56,162.9	55,586.1	56,845.3	56,020.6	12,332.8	12,084.4	12,814.4	16,127.2
ii) Industries@	14,785.7	45,893.4	47,371.0	15,814.0	63,258.8	74,106.3	83,531.0	90,120.0
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,73,670.8	2,06,425.3	2,53,076.5	1,80,497.7	1,40,180.1	2,31,985.4	2,33,113.9	2,67,276.5
i) Roads and Bridges	1,52,306.4	1,82,208.5	2,28,758.9	1,50,460.0	1,39,773.2	2,31,232.0	2,31,460.5	2,36,554.4
ii) Others @@	21,364.4	24,216.8	24,317.6	30,037.7	406.9	753.4	1,653.4	30,722.1
8. Science, Technology and Environment	2,828.8	3,853.2	3,971.2	2,352.7	-	-	-	-
9. General Economic Services (i to iv)	57,693.8	71,724.8	85,982.7	94,645.7	87,458.3	1,36,251.6	1,39,412.8	1,46,418.7
i) Secretariat - Economic Services	46,285.8	52,684.3	65,476.8	77,503.2	13,661.5	12,195.0	12,404.9	12,100.3
ii) Tourism	6,087.2	7,570.0	8,707.1	6,309.1	6,411.5	4,269.8	4,269.8	4,516.9
iii) Civil Supplies	55.5	85.6	86.8	91.5	58,554.2	92,160.6	92,769.9	92,088.3
iv) Others +	5,265.4	11,384.9	11,712.0	10,742.0	8,831.1	27,626.3	29,968.2	37,713.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>22,05,780.4</b>	<b>23,12,458.2</b>	<b>25,49,808.2</b>	<b>26,59,173.0</b>	<b>33,37,429.9</b>	<b>40,23,385.4</b>	<b>40,78,473.3</b>	<b>46,14,638.7</b>
<b>A. Organs of State</b>	<b>38,526.4</b>	<b>73,418.7</b>	<b>76,190.6</b>	<b>63,594.6</b>	<b>1,09,337.5</b>	<b>1,45,116.0</b>	<b>1,48,948.8</b>	<b>2,05,530.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>56,971.9</b>	<b>1,21,617.7</b>	<b>1,24,178.7</b>	<b>1,64,367.6</b>	<b>85,593.2</b>	<b>1,08,164.3</b>	<b>1,15,716.1</b>	<b>1,34,430.9</b>
i) Collection of Taxes and Duties	56,750.3	1,21,317.8	1,23,878.3	1,64,023.8	85,327.5	1,07,883.9	1,15,351.7	1,34,051.6
ii) Other Fiscal Services	221.6	300.0	300.3	343.8	265.7	280.4	364.4	379.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,41,529.6</b>	<b>4,42,240.0</b>	<b>4,42,240.0</b>	<b>5,07,296.3</b>	<b>9,74,740.0</b>	<b>11,53,866.8</b>	<b>11,54,872.3</b>	<b>11,59,849.8</b>
1. Appropriation for Reduction or Avoidance of Debt	20,997.5	22,905.4	22,905.4	28,004.0	69,362.0	77,518.2	78,391.4	87,503.0
2. Interest Payments (i to iv)	3,20,532.1	4,19,334.6	4,19,334.6	4,79,292.3	9,05,378.0	10,76,348.6	10,76,480.9	10,72,346.8
i) Interest on Loans from the Centre	10,015.8	11,173.7	11,173.7	9,335.0	39,330.1	38,319.1	38,319.1	49,409.1
ii) Interest on Internal Debt	2,38,103.2	3,02,873.8	3,02,873.8	3,59,822.3	8,14,754.2	9,33,320.0	9,33,452.2	9,62,209.5
of which:								
(a) Interest on Market Loans	1,37,189.6	2,01,239.0	2,01,239.0	2,65,876.2	5,37,427.9	6,61,800.2	6,61,800.2	7,06,807.0
(b) Interest on NSSF	89,353.7	83,170.7	83,170.7	76,332.6	2,22,328.7	2,05,261.8	2,05,261.8	1,87,717.2
iii) Interest on Small Savings, State Provident Funds, etc.	72,413.1	1,05,287.1	1,05,287.1	1,10,135.1	50,144.4	1,03,434.5	1,03,434.5	59,453.2
iv) Others	-	-	-	-	1,149.4	1,275.0	1,275.0	1,275.0
<b>D. Administrative Services (i to v)</b>	<b>5,81,922.7</b>	<b>8,09,227.5</b>	<b>9,13,828.7</b>	<b>8,99,284.3</b>	<b>7,74,650.3</b>	<b>10,33,356.9</b>	<b>10,76,031.8</b>	<b>12,69,074.5</b>
i) Secretariat - General Services	69,414.9	1,34,719.8	1,94,038.8	1,23,165.7	21,743.0	29,552.8	30,249.9	32,192.0
ii) District Administration	18,958.9	27,487.7	27,589.8	27,889.6	42,155.5	65,748.8	66,416.8	69,789.7
iii) Police	3,65,390.3	4,91,768.8	5,07,749.3	5,65,945.7	5,73,698.8	7,20,152.0	7,52,750.7	8,90,594.3
iv) Public Works	26,699.0	51,992.6	53,743.2	55,060.5	49,364.5	72,807.7	73,474.0	75,018.8
v) Others ++	1,01,459.5	1,03,258.6	1,30,707.6	1,27,222.8	87,688.5	1,45,095.7	1,53,140.5	2,01,479.7
<b>E. Pensions</b>	<b>8,28,734.4</b>	<b>8,02,849.4</b>	<b>8,02,849.4</b>	<b>8,98,201.2</b>	<b>14,29,348.3</b>	<b>15,82,881.2</b>	<b>15,82,904.2</b>	<b>18,45,753.3</b>
<b>F. Miscellaneous General Services</b>	<b>3,58,095.5</b>	<b>63,104.9</b>	<b>1,90,520.9</b>	<b>1,26,429.0</b>	<b>-36,239.4</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>12,505.1</b>	<b>24,191.9</b>	<b>44,868.3</b>	<b>48,607.8</b>	<b>402.9</b>	<b>603.5</b>	<b>603.5</b>	<b>603.5</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	12,505.1	24,191.9	44,868.3	48,607.8	402.9	603.5	603.5	603.5

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>56,22,975.1</b>	<b>68,42,289.8</b>	<b>80,37,004.6</b>	<b>78,59,453.0</b>	<b>10,54,289.5</b>	<b>11,73,604.6</b>	<b>11,73,604.6</b>	<b>13,13,868.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>41,99,467.7</b>	<b>50,65,178.6</b>	<b>63,42,575.5</b>	<b>60,45,144.3</b>	<b>7,02,314.2</b>	<b>8,20,799.3</b>	<b>8,20,799.3</b>	<b>8,88,783.9</b>
<b>A. Social Services (1 to 12)</b>	<b>24,37,159.1</b>	<b>28,10,809.4</b>	<b>31,03,264.9</b>	<b>28,92,897.0</b>	<b>4,15,510.5</b>	<b>4,73,261.5</b>	<b>4,73,261.5</b>	<b>5,26,880.4</b>
1. Education, Sports, Art and Culture	11,84,455.7	14,38,530.6	15,21,951.2	15,60,591.3	1,79,151.0	2,04,768.1	2,04,768.1	2,26,652.4
2. Medical and Public Health	3,37,649.9	3,95,743.3	4,28,677.1	4,03,411.1	82,631.0	85,030.9	85,030.9	1,06,165.1
3. Family Welfare	23,020.3	31,814.0	31,814.0	31,998.5	1,543.7	1,404.8	1,404.8	1,798.0
4. Water Supply and Sanitation	1,37,885.8	1,25,537.8	1,21,564.9	85,469.8	37,702.8	36,777.0	36,777.0	44,273.8
5. Housing	3,26,396.5	2,47,345.0	3,72,643.1	1,82,656.3	972.7	1,723.3	1,723.3	1,440.2
6. Urban Development	1,25,580.7	1,60,587.4	1,79,709.3	1,91,497.1	21,322.7	26,985.7	26,985.7	24,329.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,614.7	29,061.8	30,882.7	32,022.2	10,966.6	16,069.7	16,069.7	14,021.6
8. Labour and Labour Welfare	25,500.3	37,618.1	40,727.5	44,006.8	5,999.8	11,825.7	11,825.7	15,124.4
9. Social Security and Welfare	1,52,416.6	1,99,732.1	2,24,567.9	2,20,488.6	68,720.6	79,943.4	79,943.4	82,559.5
10. Nutrition	63,729.8	84,686.3	84,686.3	85,837.0	1,357.7	2,047.5	2,047.5	2,031.7
11. Relief on account of Natural Calamities	26,025.9	33,064.0	32,952.0	34,400.5	586.0	1,382.9	1,382.9	4,029.0
12. Others*	16,883.0	27,089.0	33,089.0	20,518.0	4,555.9	5,302.7	5,302.7	4,455.6
<b>B. Economic Services (1 to 9)</b>	<b>17,62,308.7</b>	<b>22,54,369.2</b>	<b>32,39,310.5</b>	<b>31,52,247.3</b>	<b>2,86,803.7</b>	<b>3,47,537.8</b>	<b>3,47,537.8</b>	<b>3,61,903.4</b>
1. Agriculture and Allied Activities (i to xii)	8,78,104.4	11,40,786.2	21,61,586.4	20,29,429.9	32,018.8	41,487.2	41,487.2	49,797.6
i) Crop Husbandry	3,25,159.9	3,94,930.4	9,82,839.0	7,12,495.2	10,818.3	14,348.2	14,348.2	15,381.2
ii) Soil and Water Conservation	12,410.0	24,249.9	24,249.9	24,585.3	233.2	226.6	226.6	531.5
iii) Animal Husbandry	40,895.6	48,205.4	57,426.5	58,001.2	3,647.0	5,038.8	5,038.8	6,642.7
iv) Dairy Development	-	-	-	-	5,751.0	7,375.7	7,375.7	8,326.5
v) Fisheries	7,902.6	10,628.0	10,652.3	12,279.4	3,852.0	4,443.1	4,443.1	5,400.9
vi) Forestry and Wild Life	1,16,208.7	1,49,515.7	1,49,464.2	1,47,151.4	5,469.9	5,715.2	5,715.2	7,472.6
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3,45,532.5	4,73,149.1	4,73,260.9	5,33,238.1	418.7	2,155.1	2,155.1	3,197.2
ix) Agricultural Research and Education	12,706.2	13,249.7	13,249.7	13,630.0	304.0	263.2	263.2	366.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	15,919.6	24,658.0	3,25,897.0	1,75,849.3	1,408.7	1,830.7	1,830.7	2,342.1
xii) Other Agricultural Programmes	1,369.5	2,200.0	1,24,547.0	3,52,200.0	116.1	90.8	90.8	136.4
2. Rural Development	3,69,549.6	3,82,548.2	3,80,836.7	4,52,149.8	14,703.0	23,193.6	23,193.6	27,843.5
3. Special Area Programmes	-	-	-	-	747.1	1,190.4	1,190.4	1,158.2
4. Irrigation and Flood Control	53,445.1	48,746.9	46,835.4	46,138.5	16,260.7	16,895.7	16,895.7	18,015.7
<i>of which:</i>								
i) Major and Medium Irrigation	45,900.6	35,603.8	34,152.2	36,516.5	8,628.0	7,215.8	7,215.8	8,152.4
ii) Minor Irrigation	7,250.4	12,672.4	12,268.8	9,184.6	4,575.7	5,472.3	5,472.3	5,850.1
iii) Flood Control and Drainage	294.1	470.7	414.3	437.4	1,686.0	2,950.0	2,950.0	2,490.0
5. Energy	2,63,518.5	3,59,301.0	3,62,575.0	3,34,334.0	1,67,118.8	1,70,762.8	1,70,762.8	1,78,510.6
<i>of which: Power</i>	2,59,957.0	3,53,988.0	3,57,262.0	3,28,349.0	1,67,033.0	1,70,038.2	1,70,038.2	1,77,768.9
6. Industry and Minerals (i to iii)	85,623.9	97,540.0	85,649.7	1,07,215.9	8,748.4	35,181.7	35,181.7	31,103.4
i) Village and Small Industries	16,952.8	22,513.4	21,813.3	23,309.8	1,951.0	10,032.6	10,032.6	8,092.7
ii) Industries@	67,671.1	73,926.5	62,736.4	82,606.1	6,519.1	22,449.2	22,449.2	20,310.7
iii) Others**	1,000.0	1,100.0	1,100.0	1,300.0	278.3	2,700.0	2,700.0	2,700.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,00,541.2	2,14,043.1	1,90,390.1	1,70,634.1	33,034.3	35,235.2	35,235.2	37,075.6
i) Roads and Bridges	94,308.9	2,00,148.2	1,81,506.1	1,58,488.6	15,147.0	15,087.9	15,087.9	12,527.4
ii) Others @@	6,232.4	13,895.0	8,884.0	12,145.5	17,887.3	20,147.3	20,147.3	24,548.3
8. Science, Technology and Environment	833.3	1,821.0	1,821.0	2,320.0	2,656.5	9,015.9	9,015.9	3,762.5
9. General Economic Services (i to iv)	10,692.7	9,582.9	9,616.4	10,025.1	11,516.2	14,575.2	14,575.2	14,636.4
i) Secretariat - Economic Services	5,334.4	2,581.7	2,591.7	2,860.7	1,321.6	2,170.0	2,170.0	2,124.2
ii) Tourism	1,910.6	2,730.0	2,730.0	2,630.0	8,078.0	9,167.1	9,167.1	9,108.9
iii) Civil Supplies	-	-	-	-	816.0	1,245.8	1,245.8	1,276.8
iv) Others +	3,447.7	4,271.2	4,294.7	4,534.4	1,300.6	1,992.2	1,992.2	2,126.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>12,87,041.2</b>	<b>16,62,080.6</b>	<b>15,79,378.5</b>	<b>17,52,276.9</b>	<b>3,51,975.3</b>	<b>3,52,805.3</b>	<b>3,52,805.3</b>	<b>4,25,084.2</b>
<b>A. Organs of State</b>	<b>37,114.3</b>	<b>65,573.8</b>	<b>72,111.8</b>	<b>88,608.9</b>	<b>11,831.5</b>	<b>11,833.7</b>	<b>11,833.7</b>	<b>23,126.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,08,421.3</b>	<b>1,24,733.7</b>	<b>1,21,479.5</b>	<b>1,17,991.2</b>	<b>7,594.6</b>	<b>7,798.0</b>	<b>7,798.0</b>	<b>10,305.0</b>
i) Collection of Taxes and Duties	1,08,415.6	1,24,733.7	1,21,479.5	1,17,991.2	7,592.9	7,785.5	7,785.5	10,299.0
ii) Other Fiscal Services	5.8	-	-	-	1.8	12.5	12.5	6.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,29,832.8</b>	<b>4,06,754.7</b>	<b>4,10,808.7</b>	<b>4,96,399.5</b>	<b>1,27,428.5</b>	<b>1,42,213.7</b>	<b>1,42,213.7</b>	<b>1,54,232.2</b>
1. Appropriation for Reduction or Avoidance of Debt	20,000.0	22,000.0	22,000.0	26,500.0	3,000.0	5,000.0	5,000.0	3,000.0
2. Interest Payments (i to iv)	3,09,832.8	3,84,754.7	3,88,808.7	4,69,899.5	1,24,428.5	1,37,213.7	1,37,213.7	1,51,232.2
i) Interest on Loans from the Centre	13,382.8	17,047.1	14,578.2	15,420.6	1,820.5	3,033.5	3,033.5	3,533.5
ii) Interest on Internal Debt	2,46,817.7	3,04,746.0	3,14,379.0	3,78,387.5	98,052.3	1,09,584.6	1,09,584.6	1,19,771.1
of which:								
(a) Interest on Market Loans	1,68,185.3	2,18,737.0	2,32,448.0	2,96,236.5	66,877.5	73,420.7	73,420.7	86,047.2
(b) Interest on NSSF	57,225.9	60,000.0	57,500.0	55,000.0	26,524.9	29,940.0	29,940.0	27,500.0
iii) Interest on Small Savings, State Provident Funds, etc.	41,955.1	42,850.2	42,550.2	44,990.1	17,214.0	16,440.0	16,440.0	18,485.0
iv) Others	7,677.2	20,111.4	17,301.4	31,101.4	7,341.7	8,155.7	8,155.7	9,442.7
<b>D. Administrative Services (i to v)</b>	<b>4,19,212.5</b>	<b>5,29,029.9</b>	<b>5,12,084.9</b>	<b>5,56,247.8</b>	<b>84,799.5</b>	<b>76,702.7</b>	<b>76,702.7</b>	<b>95,214.6</b>
i) Secretariat - General Services	11,881.7	15,107.1	15,092.7	16,623.5	5,384.0	4,535.9	4,535.9	6,615.3
ii) District Administration	24,640.7	30,857.8	30,576.6	32,208.9	5,546.5	4,815.1	4,815.1	6,161.1
iii) Police	3,06,939.8	4,04,514.4	3,87,968.0	4,24,251.2	48,862.0	41,970.9	41,970.9	52,300.8
iv) Public Works	36,007.0	24,216.5	24,332.9	26,151.9	11,687.0	11,998.5	11,998.5	12,584.0
v) Others ++	39,743.3	54,334.1	54,114.7	57,012.4	13,320.0	13,382.3	13,382.3	17,553.5
<b>E. Pensions</b>	<b>3,92,357.7</b>	<b>5,35,955.5</b>	<b>4,62,860.5</b>	<b>4,92,995.5</b>	<b>1,16,358.5</b>	<b>1,09,618.0</b>	<b>1,09,618.0</b>	<b>1,37,600.0</b>
<b>F. Miscellaneous General Services</b>	<b>102.6</b>	<b>33.1</b>	<b>33.1</b>	<b>34.0</b>	<b>3,962.7</b>	<b>4,639.3</b>	<b>4,639.3</b>	<b>4,605.7</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	80.3	106.9	106.9	103.5
<b>III. Grants-in-Aid and Contributions</b>	<b>1,36,466.1</b>	<b>1,15,030.6</b>	<b>1,15,050.6</b>	<b>62,031.8</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,36,466.1	1,15,030.6	1,15,050.6	62,031.8	-	-	-	-

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,18,05,966.0</b>	<b>1,34,63,330.0</b>	<b>1,39,15,306.0</b>	<b>1,51,85,799.0</b>	<b>73,25,735.6</b>	<b>85,18,652.8</b>	<b>85,33,480.9</b>	<b>94,24,190.5</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>76,18,402.0</b>	<b>82,44,337.0</b>	<b>91,78,775.0</b>	<b>95,89,775.0</b>	<b>46,16,815.8</b>	<b>55,09,253.8</b>	<b>55,39,374.1</b>	<b>58,88,453.6</b>
<b>A. Social Services (1 to 12)</b>	<b>49,03,900.0</b>	<b>55,39,802.0</b>	<b>59,04,095.0</b>	<b>61,74,014.0</b>	<b>28,06,133.8</b>	<b>34,17,648.3</b>	<b>33,03,485.9</b>	<b>36,11,422.2</b>
1. Education, Sports, Art and Culture	21,52,849.0	22,38,169.0	24,51,171.0	25,04,546.0	11,78,292.3	14,46,488.2	13,86,786.9	14,86,116.5
2. Medical and Public Health	5,57,590.0	5,96,110.0	6,38,745.0	6,91,267.0	2,90,363.3	3,77,461.6	3,55,147.7	4,16,836.4
3. Family Welfare	1,36,948.0	1,69,634.0	1,92,683.0	2,60,098.0	17,062.4	27,600.0	18,356.2	22,462.0
4. Water Supply and Sanitation	96,749.0	1,00,291.0	1,43,712.0	1,29,775.0	1,70,364.7	1,93,022.5	1,80,490.8	2,11,473.5
5. Housing	1,40,284.0	2,89,488.0	2,66,013.0	2,97,722.0	3,799.2	3,576.0	4,021.0	3,481.0
6. Urban Development	8,42,495.0	10,06,554.0	10,32,599.0	10,60,194.0	4,02,873.7	4,32,676.4	4,41,819.8	4,60,297.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,51,066.0	4,03,395.0	4,04,531.0	4,38,410.0	39,630.5	72,250.6	50,019.0	50,880.7
8. Labour and Labour Welfare	1,52,402.0	1,39,883.0	1,14,955.0	1,18,540.0	51,730.0	78,997.1	80,107.8	93,346.7
9. Social Security and Welfare	96,042.0	1,16,380.0	1,26,747.0	2,04,362.0	5,72,992.0	6,99,441.4	6,92,162.7	7,90,938.5
10. Nutrition	2,42,691.0	3,66,191.0	3,06,723.0	3,44,631.0	13,979.7	42,570.2	29,759.3	33,851.5
11. Relief on account of Natural Calamities	1,13,328.0	88,371.0	2,00,899.0	97,184.0	51,197.2	23,580.5	27,508.4	21,104.7
12. Others*	21,456.0	25,336.0	25,317.0	27,285.0	13,848.8	19,984.0	37,306.3	20,633.7
<b>B. Economic Services (1 to 9)</b>	<b>27,14,502.0</b>	<b>27,04,535.0</b>	<b>32,74,680.0</b>	<b>34,15,761.0</b>	<b>18,10,682.0</b>	<b>20,91,605.5</b>	<b>22,35,888.2</b>	<b>22,77,031.4</b>
1. Agriculture and Allied Activities (i to xii)	7,80,151.0	6,75,831.0	8,90,867.0	7,34,058.0	2,73,470.9	4,55,372.9	4,46,372.5	4,74,011.6
i) Crop Husbandry	4,31,567.0	3,17,816.0	4,99,585.0	2,90,894.0	86,502.7	2,05,936.2	2,18,263.6	1,94,775.2
ii) Soil and Water Conservation	27,686.0	28,744.0	27,250.0	28,867.0	7,551.1	13,914.5	10,834.2	28,973.7
iii) Animal Husbandry	48,647.0	77,377.0	67,150.0	82,480.0	66,673.1	89,240.0	89,453.0	1,00,571.0
iv) Dairy Development	4,725.0	6,360.0	3,995.0	6,370.0	78.9	102.6	80.0	97.0
v) Fisheries	28,801.0	31,682.0	35,739.0	36,519.0	4,402.6	7,836.2	6,686.0	7,017.0
vi) Forestry and Wild Life	50,849.0	56,532.0	56,310.0	71,657.0	28,662.3	39,438.7	33,414.3	38,030.8
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	5,417.0	7,451.0	6,389.0	7,221.0	10,722.7	20,299.3	19,316.3	21,459.1
ix) Agricultural Research and Education	76,202.0	70,394.0	74,524.0	70,182.0	35,935.8	48,208.2	38,809.0	49,725.5
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	1,05,214.0	77,430.0	1,18,236.0	1,38,157.0	32,829.0	30,250.7	29,367.1	33,205.5
xii) Other Agricultural Programmes	1,043.0	2,045.0	1,689.0	1,711.0	112.9	146.6	149.0	157.0
2. Rural Development	3,19,953.0	3,96,297.0	4,09,841.0	4,91,332.0	2,98,083.9	4,23,187.4	4,21,082.7	5,06,452.0
3. Special Area Programmes	7,939.0	9,222.0	9,131.0	9,570.0	-	-	-	-
4. Irrigation and Flood Control	1,08,749.0	1,26,106.0	1,07,663.0	1,38,478.0	1,46,308.6	1,71,499.7	1,56,279.2	1,78,009.0
<i>of which:</i>								
i) Major and Medium Irrigation	54,172.0	52,934.0	50,502.0	60,418.0	1,29,779.9	1,44,020.4	1,41,490.2	1,51,965.0
ii) Minor Irrigation	50,155.0	65,790.0	51,710.0	71,031.0	708.7	879.3	789.0	824.0
iii) Flood Control and Drainage	3,042.0	5,662.0	4,092.0	5,401.0	-	-	-	-
5. Energy	5,82,038.0	5,53,998.0	7,62,687.0	9,07,430.0	7,63,152.0	6,58,609.4	8,27,785.6	7,33,816.0
<i>of which: Power</i>	5,79,459.0	5,43,285.0	7,37,099.0	7,93,058.0	7,60,306.1	6,48,066.0	8,12,028.0	6,87,840.0
6. Industry and Minerals (i to iii)	3,08,480.0	3,34,339.0	4,62,872.0	4,46,109.0	31,769.5	53,350.0	66,751.0	57,533.6
i) Village and Small Industries	1,62,000.0	1,27,881.0	1,78,580.0	1,46,138.0	9,967.9	28,612.1	19,754.0	28,285.5
ii) Industries@	1,46,480.0	2,06,458.0	2,84,292.0	2,99,971.0	21,801.6	24,737.9	46,997.0	29,248.1
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	4,69,629.0	4,55,393.0	4,90,168.0	4,44,192.0	2,90,244.5	3,17,171.0	3,06,247.4	3,14,657.4
i) Roads and Bridges	4,17,052.0	4,18,092.0	4,47,827.0	4,05,344.0	93,383.3	91,602.4	73,002.4	83,355.8
ii) Others @@	52,577.0	37,301.0	42,341.0	38,848.0	1,96,861.2	2,25,568.6	2,33,245.0	2,31,301.6
8. Science, Technology and Environment	34,461.0	31,701.0	30,974.0	1,25,240.0	2,652.6	4,105.6	3,548.4	4,185.5
9. General Economic Services (i to iv)	1,03,102.0	1,21,648.0	1,10,477.0	1,19,352.0	5,000.0	8,309.6	7,821.6	8,366.2
i) Secretariat - Economic Services	11,326.0	14,852.0	12,855.0	14,979.0	2,167.9	3,702.1	3,056.0	3,945.0
ii) Tourism	8,430.0	8,596.0	7,519.0	11,330.0	282.9	397.8	1,569.7	912.0
iii) Civil Supplies	77,229.0	88,268.0	78,570.0	80,640.0	22.9	-	39.0	28.0
iv) Others +	6,117.0	9,932.0	11,533.0	12,403.0	2,526.2	4,209.8	3,157.0	3,481.2
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>41,40,158.0</b>	<b>51,82,205.0</b>	<b>46,99,753.0</b>	<b>55,51,531.0</b>	<b>26,69,867.5</b>	<b>29,78,827.0</b>	<b>29,71,534.8</b>	<b>35,35,737.0</b>
<b>A. Organs of State</b>	<b>1,22,884.0</b>	<b>1,35,599.0</b>	<b>1,43,479.0</b>	<b>1,62,194.0</b>	<b>93,406.5</b>	<b>1,12,989.7</b>	<b>1,08,917.9</b>	<b>1,45,661.5</b>
<b>B. Fiscal Services (i + ii)</b>	<b>72,581.0</b>	<b>87,886.0</b>	<b>81,301.0</b>	<b>91,329.0</b>	<b>43,286.7</b>	<b>55,030.9</b>	<b>60,294.2</b>	<b>66,627.2</b>
i) Collection of Taxes and Duties	72,337.0	87,596.0	81,051.0	91,040.0	43,157.6	54,876.7	60,129.7	66,469.2
ii) Other Fiscal Services	244.0	290.0	250.0	289.0	129.2	154.2	164.5	158.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>18,95,404.0</b>	<b>21,37,911.0</b>	<b>21,33,987.0</b>	<b>22,70,939.0</b>	<b>11,96,127.3</b>	<b>14,03,739.2</b>	<b>13,84,656.2</b>	<b>16,63,261.9</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,20,000.0	1,00,000.0	1,20,000.0	-	-	-	-
2. Interest Payments (i to iv)	18,95,404.0	20,17,911.0	20,33,987.0	21,50,939.0	11,96,127.3	14,03,739.2	13,84,656.2	16,63,261.9
i) Interest on Loans from the Centre	42,957.3	37,511.3	40,648.5	37,740.8	10,408.7	5,291.3	9,046.4	7,368.6
ii) Interest on Internal Debt	16,74,764.1	17,95,153.2	17,75,502.8	19,19,910.2	10,60,274.4	12,57,822.3	12,29,524.3	14,94,526.6
of which:								
(a) Interest on Market Loans	11,56,519.8	12,96,760.2	12,75,892.7	14,48,201.9	6,96,647.2	8,97,673.7	8,44,979.6	11,15,415.6
(b) Interest on NSSF	4,47,778.3	4,14,250.9	4,14,250.9	3,79,935.3	1,18,525.3	1,08,053.0	1,09,453.8	99,994.9
iii) Interest on Small Savings, State Provident Funds, etc.	78,735.4	90,933.0	88,712.0	85,854.0	1,09,353.1	1,19,219.0	1,20,018.0	1,31,770.0
iv) Others	98,947.3	94,313.5	1,29,123.7	1,07,434.0	16,091.2	21,406.5	26,067.5	29,596.6
<b>D. Administrative Services (i to v)</b>	<b>6,47,827.0</b>	<b>6,41,265.0</b>	<b>7,60,198.0</b>	<b>7,31,129.0</b>	<b>4,57,275.5</b>	<b>5,51,687.8</b>	<b>5,69,550.8</b>	<b>5,93,433.0</b>
i) Secretariat - General Services	41,140.0	48,947.0	44,434.0	49,062.0	14,824.9	17,486.6	16,878.6	17,209.0
ii) District Administration	44,950.0	54,740.0	52,759.0	55,764.0	19,527.2	21,537.2	21,527.0	24,126.0
iii) Police	4,42,757.0	4,21,838.0	5,21,253.0	4,97,476.0	3,57,569.5	4,27,697.6	4,43,857.0	4,63,270.0
iv) Public Works	32,724.0	27,774.0	44,947.0	33,776.0	16,504.2	25,491.3	23,171.4	27,501.0
v) Others ++	86,256.0	87,966.0	96,805.0	95,051.0	48,849.7	59,475.1	64,116.8	61,327.0
<b>E. Pensions</b>	<b>13,97,881.0</b>	<b>14,76,755.0</b>	<b>15,75,470.0</b>	<b>15,42,334.0</b>	<b>8,78,313.5</b>	<b>8,30,122.0</b>	<b>8,30,122.0</b>	<b>9,00,001.0</b>
<b>F. Miscellaneous General Services</b>	<b>3,581.0</b>	<b>7,02,789.0</b>	<b>5,318.0</b>	<b>7,53,606.0</b>	<b>1,458.0</b>	<b>25,257.5</b>	<b>17,993.6</b>	<b>1,66,752.3</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>47,406.0</b>	<b>36,788.0</b>	<b>36,778.0</b>	<b>44,493.0</b>	<b>39,052.4</b>	<b>30,572.0</b>	<b>22,572.0</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	47,406.0	36,788.0	36,778.0	44,493.0	39,052.4	30,572.0	22,572.0	-



## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>27,05,315.9</b>	<b>33,56,796.3</b>	<b>33,40,818.5</b>	<b>36,08,903.0</b>	<b>40,91,649.5</b>	<b>50,56,008.0</b>	<b>58,21,526.6</b>	<b>57,68,889.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>16,03,332.2</b>	<b>20,55,456.6</b>	<b>20,61,661.2</b>	<b>21,72,693.2</b>	<b>24,02,828.3</b>	<b>27,75,315.7</b>	<b>35,16,422.8</b>	<b>33,86,636.0</b>
<b>A. Social Services (1 to 12)</b>	<b>10,33,654.9</b>	<b>12,85,164.7</b>	<b>13,16,702.4</b>	<b>13,89,512.6</b>	<b>13,11,697.2</b>	<b>15,06,337.7</b>	<b>20,35,493.3</b>	<b>19,63,342.1</b>
1. Education, Sports, Art and Culture	5,69,910.6	6,97,349.9	6,98,106.8	7,54,322.5	6,97,515.8	7,95,042.3	11,56,704.1	11,22,782.5
2. Medical and Public Health	1,40,200.1	1,76,295.8	1,74,210.8	1,96,020.1	2,40,674.8	2,75,405.3	3,60,096.0	3,60,949.6
3. Family Welfare	34,097.1	51,344.2	54,626.5	56,006.6	16,038.2	4,107.9	10,462.9	10,339.9
4. Water Supply and Sanitation	98,289.3	1,21,272.9	1,16,428.7	1,18,048.7	1,29,986.9	1,20,918.9	1,57,135.5	1,50,246.9
5. Housing	11,756.9	11,556.7	12,264.0	9,537.6	9,974.4	9,039.8	12,337.8	10,079.0
6. Urban Development	23,850.8	45,354.9	59,374.2	56,194.4	70,293.5	71,311.5	74,497.0	73,248.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,614.8	7,579.6	6,862.1	7,948.8	10,876.2	9,390.1	10,609.7	11,140.1
8. Labour and Labour Welfare	15,588.9	23,133.1	27,329.8	24,132.2	3,520.7	6,848.8	7,603.7	7,122.0
9. Social Security and Welfare	87,438.9	1,07,747.3	1,13,679.6	1,21,855.4	1,04,246.8	1,05,369.1	1,12,595.5	83,636.9
10. Nutrition	7,339.8	8,161.0	8,501.0	8,176.0	7,034.1	67,870.1	90,447.5	89,623.1
11. Relief on account of Natural Calamities	32,425.6	27,300.3	36,996.5	28,700.0	13,519.4	29,683.8	29,690.9	31,095.4
12. Others*	7,142.1	8,069.0	8,322.4	8,570.3	8,016.6	11,350.0	13,312.6	13,078.4
<b>B. Economic Services (1 to 9)</b>	<b>5,69,677.2</b>	<b>7,70,291.9</b>	<b>7,44,958.8</b>	<b>7,83,180.6</b>	<b>10,91,131.2</b>	<b>12,68,978.1</b>	<b>14,80,929.5</b>	<b>14,23,293.8</b>
1. Agriculture and Allied Activities (i to xii)	1,79,954.9	2,40,782.0	2,40,715.0	2,47,609.3	2,03,233.6	2,38,058.9	3,33,375.4	3,25,793.0
i) Crop Husbandry	45,351.6	79,012.1	76,123.8	75,044.0	41,996.4	54,453.4	69,354.8	69,171.9
ii) Soil and Water Conservation	6,873.1	9,313.5	8,819.9	9,652.4	6,165.3	7,763.1	9,398.2	8,841.4
iii) Animal Husbandry	31,779.7	40,063.9	42,725.9	41,296.0	40,195.0	50,236.7	59,259.7	63,019.0
iv) Dairy Development	1,703.5	2,261.3	3,461.3	2,563.6	-	-	-	-
v) Fisheries	1,767.5	2,528.1	2,587.3	2,904.2	6,858.9	7,108.9	10,558.1	9,421.9
vi) Forestry and Wild Life	40,284.5	60,772.9	50,180.4	65,801.8	60,705.0	65,065.3	84,525.6	79,373.3
vii) Plantations	132.9	165.5	137.9	173.1	-	-	-	-
viii) Food Storage and Warehousing	22,750.2	24,787.3	27,971.8	25,932.1	15,984.9	16,852.8	21,494.7	19,077.1
ix) Agricultural Research and Education	25,143.0	16,782.0	22,011.9	19,125.0	24,388.6	26,882.6	68,344.2	65,297.9
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	3,169.0	3,595.4	5,194.9	3,617.2	3,981.1	6,443.6	5,948.6	7,245.9
xii) Other Agricultural Programmes	1,000.0	1,500.0	1,500.0	1,500.0	2,958.4	3,252.7	4,491.6	4,344.7
2. Rural Development	92,179.0	1,78,665.1	1,41,061.3	1,70,412.2	36,385.1	42,760.9	46,719.2	43,087.5
3. Special Area Programmes	-	-	-	-	59,568.6	4,704.9	5,365.4	4,972.4
4. Irrigation and Flood Control	45,048.5	48,875.4	49,143.1	50,848.7	52,194.7	66,798.9	82,229.8	76,137.2
<i>of which:</i>								
i) Major and Medium Irrigation	4,195.2	2,637.4	2,750.9	2,613.2	7,261.7	10,068.1	9,939.0	9,803.8
ii) Minor Irrigation	40,253.8	45,703.9	45,858.0	47,650.1	32,837.3	41,880.0	55,057.4	49,837.2
iii) Flood Control and Drainage	599.5	534.2	534.2	585.5	9,402.2	11,403.7	12,696.9	12,177.9
5. Energy	37,260.4	53,862.3	63,672.6	49,957.5	5,06,191.0	8,28,105.0	9,08,492.9	8,72,546.8
<i>of which: Power</i>	36,771.8	53,296.9	63,188.2	49,360.0	5,06,191.0	8,28,105.0	9,08,492.9	8,72,546.8
6. Industry and Minerals (i to iii)	10,581.1	20,984.6	21,658.5	25,286.2	32,662.3	41,951.6	49,459.9	49,730.7
i) Village and Small Industries	9,048.6	19,240.2	18,559.1	22,037.2	28,988.1	36,237.8	42,806.5	43,415.8
ii) Industries@	1,532.5	1,744.4	3,099.4	3,249.1	3,674.2	5,713.9	6,653.4	6,315.0
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,81,441.4	2,08,086.5	2,07,279.5	2,19,616.6	1,33,389.9	11,721.4	12,479.6	11,901.8
i) Roads and Bridges	1,49,936.3	1,82,389.3	1,75,486.6	1,93,285.1	1,33,389.9	11,721.4	12,479.6	11,901.8
ii) Others @@	31,505.0	25,697.2	31,793.0	26,331.5	-	-	-	-
8. Science, Technology and Environment	1,223.3	1,345.6	1,467.9	1,696.5	3,074.2	4,464.1	4,464.6	4,288.7
9. General Economic Services (i to iv)	21,988.6	17,690.6	19,960.8	17,753.6	64,431.8	30,412.5	38,342.7	34,835.7
i) Secretariat - Economic Services	5,557.5	5,775.0	5,219.2	5,714.2	44,920.5	7,169.1	9,624.4	8,839.6
ii) Tourism	14,013.6	8,685.2	11,672.1	8,726.7	13,194.0	14,442.3	16,460.3	15,347.2
iii) Civil Supplies	1,165.5	1,543.5	1,448.3	1,486.2	-	-	-	-
iv) Others +	1,252.0	1,687.0	1,621.3	1,826.6	6,317.3	8,801.2	12,258.0	10,648.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>11,00,954.3</b>	<b>13,00,258.0</b>	<b>12,78,218.2</b>	<b>14,35,128.1</b>	<b>16,88,821.1</b>	<b>22,80,692.3</b>	<b>23,05,103.8</b>	<b>23,82,253.5</b>
<b>A. Organs of State</b>	<b>31,853.5</b>	<b>31,838.4</b>	<b>32,591.8</b>	<b>37,802.9</b>	<b>31,348.0</b>	<b>40,390.6</b>	<b>70,792.0</b>	<b>55,317.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>24,539.0</b>	<b>31,036.3</b>	<b>32,225.9</b>	<b>32,972.8</b>	<b>28,095.1</b>	<b>1,18,169.8</b>	<b>61,396.8</b>	<b>31,303.1</b>
i) Collection of Taxes and Duties	24,415.9	30,876.2	32,075.0	32,798.5	27,984.1	1,16,637.3	60,427.0	29,569.6
ii) Other Fiscal Services	123.1	160.1	150.9	174.3	111.0	1,532.5	969.8	1,733.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,78,822.1</b>	<b>4,26,000.0</b>	<b>4,10,000.0</b>	<b>4,55,200.0</b>	<b>4,71,366.1</b>	<b>4,76,705.0</b>	<b>5,76,171.0</b>	<b>6,98,038.8</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	200.0	5,079.0	4,227.0	9,705.0	3,926.8
2. Interest Payments (i to iv)	3,78,822.1	4,26,000.0	4,10,000.0	4,55,000.0	4,66,287.1	4,72,478.0	5,66,466.0	6,94,112.0
i) Interest on Loans from the Centre	8,673.2	8,029.8	8,702.9	8,003.9	8,805.9	7,883.0	8,180.0	7,595.0
ii) Interest on Internal Debt	2,74,198.0	3,09,109.2	2,87,110.6	3,16,996.1	2,95,533.9	2,94,485.0	2,97,054.0	3,07,701.0
of which:								
(a) Interest on Market Loans	1,63,679.0	2,03,727.3	1,83,224.8	2,17,141.9	1,95,255.8	2,29,401.0	2,31,970.0	2,46,434.0
(b) Interest on NSSF	68,232.4	63,300.1	63,300.1	58,144.3	40,668.4	37,011.0	37,011.0	34,242.0
iii) Interest on Small Savings, State Provident Funds, etc.	95,950.9	1,08,861.0	1,14,186.6	1,30,000.0	1,46,481.4	1,30,181.0	2,00,900.0	2,38,392.0
iv) Others	-	-	-	-	15,465.9	39,929.0	60,332.0	1,40,424.0
<b>D. Administrative Services (i to v)</b>	<b>1,92,202.2</b>	<b>2,19,489.2</b>	<b>2,21,069.5</b>	<b>2,40,489.4</b>	<b>6,17,045.3</b>	<b>11,35,312.4</b>	<b>10,16,624.2</b>	<b>9,59,477.4</b>
i) Secretariat - General Services	8,207.4	9,957.3	8,518.5	10,904.0	8,533.8	10,932.1	15,914.7	14,478.0
ii) District Administration	20,713.4	22,030.1	22,593.4	24,290.2	17,526.6	52,439.9	59,423.9	63,480.4
iii) Police	1,04,938.0	1,24,613.2	1,24,468.0	1,36,019.4	4,80,806.6	5,30,508.6	7,63,790.1	6,69,658.9
iv) Public Works	30,962.0	36,857.4	36,882.5	41,153.5	52,308.1	67,199.6	81,433.0	73,876.1
v) Others ++	27,381.5	26,031.3	28,607.1	28,122.3	57,870.2	4,74,232.2	96,062.6	1,37,984.1
<b>E. Pensions</b>	<b>4,70,884.9</b>	<b>5,89,293.0</b>	<b>5,79,493.0</b>	<b>6,66,042.0</b>	<b>5,40,831.7</b>	<b>5,10,000.0</b>	<b>5,80,000.0</b>	<b>6,38,000.0</b>
<b>F. Miscellaneous General Services</b>	<b>2,652.6</b>	<b>2,601.1</b>	<b>2,838.0</b>	<b>2,621.1</b>	<b>135.0</b>	<b>114.5</b>	<b>119.9</b>	<b>116.5</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	35.0	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>1,029.5</b>	<b>1,081.7</b>	<b>939.1</b>	<b>1,081.7</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,029.5	1,081.7	939.1	1,081.7	-	-	-	-

## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>50,95,040.4</b>	<b>62,74,444.1</b>	<b>62,51,341.5</b>	<b>65,80,299.7</b>	<b>1,42,48,233.0</b>	<b>1,66,28,960.0</b>	<b>1,65,70,289.1</b>	<b>1,81,60,499.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>34,39,207.7</b>	<b>44,19,702.8</b>	<b>43,94,996.1</b>	<b>47,50,578.6</b>	<b>1,01,50,813.0</b>	<b>1,14,37,805.0</b>	<b>1,15,28,009.2</b>	<b>1,24,25,722.4</b>
<b>A. Social Services (1 to 12)</b>	<b>19,57,446.4</b>	<b>24,96,195.2</b>	<b>24,85,158.5</b>	<b>26,58,546.6</b>	<b>58,65,235.1</b>	<b>70,22,624.0</b>	<b>69,54,719.7</b>	<b>71,35,041.5</b>
1. Education, Sports, Art and Culture	7,96,523.7	10,74,026.3	10,76,947.6	11,20,343.6	21,30,680.5	25,26,481.0	25,08,696.7	26,52,229.6
2. Medical and Public Health	2,45,817.1	3,39,101.8	3,43,311.7	3,54,170.9	6,35,408.1	7,36,432.0	7,59,216.2	7,80,212.2
3. Family Welfare	9,054.5	10,627.9	10,652.5	307.9	63,053.9	1,00,215.0	1,00,215.0	82,724.4
4. Water Supply and Sanitation	1,76,178.1	1,76,920.8	1,83,052.7	1,80,426.3	4,75,590.0	3,74,288.0	3,20,498.6	2,38,868.9
5. Housing	1,238.2	3,215.0	3,215.0	2,100.0	4,12,931.7	3,43,350.0	2,92,467.0	2,52,853.0
6. Urban Development	2,90,960.3	2,80,002.3	2,71,519.5	2,91,036.4	2,82,667.8	2,56,182.0	2,54,810.8	2,35,268.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,08,496.8	1,58,055.9	1,36,317.8	1,61,166.3	8,54,600.5	8,59,327.0	8,57,425.6	8,23,779.4
8. Labour and Labour Welfare	11,089.6	19,063.6	17,617.3	20,836.8	56,656.4	60,851.0	64,309.3	65,581.5
9. Social Security and Welfare	2,03,644.7	2,58,486.1	2,62,084.3	3,50,533.3	6,16,760.9	14,51,469.0	14,63,027.6	16,93,886.8
10. Nutrition	51,515.1	86,160.0	70,852.0	84,338.0	1,37,641.6	2,15,605.0	2,15,584.0	2,15,042.0
11. Relief on account of Natural Calamities	41,202.6	71,086.4	90,563.3	71,690.8	1,24,508.6	58,538.0	79,538.0	55,637.0
12. Others*	21,725.9	19,449.1	19,024.8	21,596.3	74,735.1	39,886.0	38,930.9	38,958.2
<b>B. Economic Services (1 to 9)</b>	<b>14,81,761.3</b>	<b>19,23,507.7</b>	<b>19,09,837.6</b>	<b>20,92,032.1</b>	<b>42,85,577.9</b>	<b>44,15,181.0</b>	<b>45,73,289.5</b>	<b>52,90,680.9</b>
1. Agriculture and Allied Activities (i to xii)	2,01,569.2	3,16,878.6	3,07,204.2	4,78,639.0	14,52,127.8	16,10,915.0	17,86,604.8	21,60,894.0
i) Crop Husbandry	53,168.0	1,18,796.4	1,14,494.9	2,90,741.8	4,64,162.0	5,70,045.0	4,96,395.1	5,10,654.8
ii) Soil and Water Conservation	11,315.4	11,671.2	11,679.3	16,633.3	52,678.8	47,957.0	45,983.3	26,584.0
iii) Animal Husbandry	21,320.2	35,956.3	34,839.4	26,087.4	91,898.1	1,04,033.0	1,07,156.9	1,04,811.5
iv) Dairy Development	17,546.9	31,920.6	28,988.5	24,309.3	1,18,766.1	1,21,702.0	1,21,713.1	1,46,801.0
v) Fisheries	5,721.4	8,286.6	7,298.6	7,310.4	27,855.3	21,817.0	24,228.7	23,470.1
vi) Forestry and Wild Life	58,540.6	69,520.7	69,352.3	72,219.4	1,90,057.1	1,71,694.0	1,72,960.8	1,39,630.6
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	2,60,399.0	3,77,494.0	3,65,494.0	3,95,034.0
ix) Agricultural Research and Education	18,524.6	16,833.7	16,836.2	12,789.9	75,308.0	60,698.0	60,698.0	66,908.9
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	15,163.4	23,358.7	22,358.7	26,188.5	1,71,003.5	1,35,475.0	3,91,975.0	7,46,999.0
xii) Other Agricultural Programmes	268.6	534.5	1,356.3	2,358.9	-	-	-	-
2. Rural Development	6,04,487.3	9,04,972.3	8,88,913.0	9,49,562.7	5,20,949.4	6,90,332.0	6,91,780.4	7,77,621.3
3. Special Area Programmes	-	-	-	-	50,637.9	30,648.0	30,648.0	30,373.0
4. Irrigation and Flood Control	39,819.4	51,790.3	51,764.6	51,119.3	1,84,543.9	2,30,977.0	2,16,775.0	2,56,057.2
<i>of which:</i>								
i) Major and Medium Irrigation	30,910.1	40,378.2	40,350.8	39,910.8	1,37,946.5	1,83,063.0	1,70,561.0	2,08,348.0
ii) Minor Irrigation	8,313.1	11,387.2	11,388.8	11,183.5	25,645.9	29,424.0	28,424.0	32,255.4
iii) Flood Control and Drainage	-	25.0	25.0	25.0	50.0	60.0	60.0	60.0
5. Energy	4,53,011.3	3,92,088.2	4,02,916.2	3,47,058.5	9,40,261.3	10,07,506.0	10,07,006.0	12,26,959.7
<i>of which: Power</i>	4,29,122.3	3,72,088.2	3,82,916.2	3,31,558.5	9,39,462.0	10,06,635.0	10,06,135.0	12,26,410.7
6. Industry and Minerals (i to iii)	26,482.6	53,450.2	52,900.8	48,925.3	1,25,448.1	1,22,732.0	1,19,690.0	1,49,301.1
i) Village and Small Industries	9,752.2	15,516.6	15,576.2	18,331.4	91,072.9	87,789.0	85,689.0	1,01,253.6
ii) Industries@	16,730.4	37,933.6	37,324.6	30,593.9	34,375.2	34,943.0	34,001.0	48,047.5
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	53,093.2	58,808.5	58,819.4	64,413.3	4,96,953.2	3,54,808.0	3,62,690.9	3,77,351.4
i) Roads and Bridges	28,414.4	45,679.3	45,682.6	42,088.9	3,85,747.3	2,47,291.0	2,45,173.9	2,65,829.4
ii) Others @@	24,678.8	13,129.3	13,136.8	22,324.4	1,11,205.9	1,07,517.0	1,17,517.0	1,11,522.0
8. Science, Technology and Environment	-	-	-	-	9,580.6	8,823.0	9,254.4	7,505.4
9. General Economic Services (i to iv)	1,03,298.2	1,45,519.6	1,47,319.4	1,52,314.0	5,05,075.7	3,58,440.0	3,48,840.0	3,04,617.8
i) Secretariat - Economic Services	5,261.8	6,058.3	6,212.5	5,951.1	49,460.6	41,342.0	41,642.0	35,426.4
ii) Tourism	4,489.2	5,136.1	5,136.1	8,944.4	20,123.2	20,606.0	15,106.0	11,770.0
iii) Civil Supplies	91,108.6	1,30,273.2	1,31,403.5	1,33,327.9	6,225.5	6,784.0	2,384.0	2,602.0
iv) Others +	2,438.7	4,052.0	4,567.3	4,090.6	4,29,266.4	2,89,708.0	2,89,708.0	2,54,819.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>16,55,832.7</b>	<b>18,54,726.3</b>	<b>18,56,330.4</b>	<b>18,29,706.0</b>	<b>34,48,443.7</b>	<b>45,74,434.0</b>	<b>44,51,106.9</b>	<b>50,49,161.4</b>
<b>A. Organs of State</b>	<b>54,289.8</b>	<b>65,244.3</b>	<b>74,543.4</b>	<b>67,281.5</b>	<b>1,15,081.5</b>	<b>2,08,457.0</b>	<b>2,15,194.0</b>	<b>1,82,556.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>43,290.2</b>	<b>51,197.2</b>	<b>52,174.9</b>	<b>63,915.1</b>	<b>1,17,019.0</b>	<b>1,31,110.0</b>	<b>1,30,517.3</b>	<b>1,64,554.8</b>
i) Collection of Taxes and Duties	43,060.1	50,910.5	51,839.3	63,595.7	1,16,160.8	1,30,148.0	1,29,538.0	1,63,365.8
ii) Other Fiscal Services	230.1	286.7	335.6	319.3	858.2	962.0	979.3	1,189.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>4,66,168.3</b>	<b>5,88,604.0</b>	<b>5,53,504.0</b>	<b>5,46,723.0</b>	<b>13,92,958.1</b>	<b>16,55,858.0</b>	<b>15,94,598.0</b>	<b>19,41,031.0</b>
1. Appropriation for Reduction or Avoidance of Debt	-	25,500.0	6,200.0	28,016.0	-	35,000.0	35,000.0	35,000.0
2. Interest Payments (i to iv)	4,66,168.3	5,63,104.0	5,47,304.0	5,18,707.0	13,92,958.1	16,20,858.0	15,59,598.0	19,06,031.0
i) Interest on Loans from the Centre	11,618.4	16,720.0	16,720.0	13,659.0	65,227.8	81,969.0	80,819.0	76,710.0
ii) Interest on Internal Debt	4,33,004.9	5,16,550.0	5,16,550.0	4,79,824.0	11,19,604.9	12,86,459.0	12,37,311.0	15,41,652.0
of which:								
(a) Interest on Market Loans	2,65,848.6	3,15,200.0	3,15,200.0	2,79,500.0	8,92,800.0	10,73,205.0	10,24,922.0	13,43,614.0
(b) Interest on NSSF	99,406.6	87,440.0	87,440.0	80,124.0	1,94,180.0	1,78,962.0	1,78,962.0	1,63,527.0
iii) Interest on Small Savings, State Provident Funds, etc.	21,367.6	28,502.0	28,502.0	23,502.0	2,08,117.0	2,52,108.0	2,41,146.0	2,87,656.0
iv) Others	177.3	1,332.0	-14,468.0	1,722.0	8.3	322.0	322.0	13.0
<b>D. Administrative Services (i to v)</b>	<b>5,00,307.7</b>	<b>5,89,929.0</b>	<b>6,14,356.4</b>	<b>5,74,944.4</b>	<b>6,41,657.3</b>	<b>7,85,386.0</b>	<b>7,47,009.6</b>	<b>8,23,920.6</b>
i) Secretariat - General Services	9,723.6	12,404.1	12,594.4	12,917.2	20,481.6	26,991.0	26,780.2	24,365.0
ii) District Administration	47,056.2	82,504.6	92,976.1	50,114.7	38,193.4	52,038.0	50,138.0	45,815.7
iii) Police	3,95,645.1	4,34,860.3	4,47,390.8	4,57,178.0	4,22,149.9	4,79,923.0	4,84,011.2	5,39,608.1
iv) Public Works	14,287.8	19,431.8	19,431.8	16,237.6	76,253.5	92,727.0	88,530.9	95,190.8
v) Others ++	33,595.1	40,728.4	41,963.3	38,496.8	84,578.8	1,33,707.0	97,549.3	1,18,941.0
<b>E. Pensions</b>	<b>5,91,324.1</b>	<b>5,59,551.7</b>	<b>5,61,551.7</b>	<b>5,76,192.1</b>	<b>11,68,374.9</b>	<b>17,80,120.0</b>	<b>17,50,285.0</b>	<b>19,23,584.0</b>
<b>F. Miscellaneous General Services</b>	<b>452.7</b>	<b>200.0</b>	<b>200.0</b>	<b>650.0</b>	<b>13,353.0</b>	<b>13,503.0</b>	<b>13,503.0</b>	<b>13,514.0</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>15.0</b>	<b>15.0</b>	<b>15.0</b>	<b>6,48,976.3</b>	<b>6,16,721.0</b>	<b>5,91,173.0</b>	<b>6,85,616.0</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	15.0	15.0	15.0	6,48,976.3	6,16,721.0	5,91,173.0	6,85,616.0

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>99,94,835.4</b>	<b>1,15,66,104.5</b>	<b>1,13,03,356.7</b>	<b>1,24,12,499.7</b>	<b>1,30,24,608.8</b>	<b>1,55,62,391.8</b>	<b>1,51,02,246.0</b>	<b>1,78,62,112.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>47,22,735.2</b>	<b>56,01,867.2</b>	<b>52,83,149.3</b>	<b>57,34,441.6</b>	<b>91,08,076.3</b>	<b>1,07,79,672.3</b>	<b>1,04,70,578.7</b>	<b>1,25,94,970.3</b>
<b>A. Social Services (1 to 12)</b>	<b>35,87,627.1</b>	<b>38,81,700.7</b>	<b>39,06,271.5</b>	<b>38,82,118.4</b>	<b>58,34,617.4</b>	<b>62,97,398.9</b>	<b>61,46,830.0</b>	<b>72,67,188.0</b>
1. Education, Sports, Art and Culture	18,51,486.0	19,99,150.1	19,24,190.0	20,57,266.6	23,65,343.8	26,98,699.6	27,58,615.5	30,29,592.8
2. Medical and Public Health	5,59,925.1	6,26,797.9	6,21,074.2	6,38,409.2	6,00,567.5	6,46,280.4	6,25,679.3	8,80,621.4
3. Family Welfare	57,515.1	52,798.0	51,541.6	51,935.9	40,320.6	55,566.7	48,984.5	54,525.2
4. Water Supply and Sanitation	69,760.9	45,246.8	43,750.8	50,514.6	3,08,289.0	3,10,087.1	1,72,185.6	1,36,515.7
5. Housing	8,083.5	12,581.3	11,309.8	12,227.6	8,55,063.7	7,30,765.3	6,47,189.9	7,25,857.6
6. Urban Development	-4,117.7	2,60,185.5	1,90,438.9	1,97,095.3	5,68,392.7	4,80,248.9	5,72,827.2	8,57,275.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,80,376.6	2,93,383.7	2,53,064.8	3,00,362.2	3,35,673.3	4,14,885.9	3,97,730.3	4,40,185.0
8. Labour and Labour Welfare	97,665.8	1,09,111.5	1,26,928.9	1,36,108.9	35,603.7	73,345.1	88,519.9	1,33,553.9
9. Social Security and Welfare	6,12,550.6	4,38,656.2	3,50,564.0	3,92,985.5	4,25,620.4	5,13,424.3	4,95,562.6	6,65,696.8
10. Nutrition	69.7	96.0	97.5	87.7	1,27,042.5	1,79,363.1	1,34,357.0	1,57,932.9
11. Relief on account of Natural Calamities	37,603.1	23,000.0	3,13,524.0	24,000.0	1,13,111.5	1,29,473.0	1,39,309.8	1,31,698.3
12. Others*	16,708.5	20,694.0	19,787.2	21,124.9	59,588.9	65,259.8	65,868.3	53,733.6
<b>B. Economic Services (1 to 9)</b>	<b>11,35,108.0</b>	<b>17,20,166.4</b>	<b>13,76,877.8</b>	<b>18,52,323.3</b>	<b>32,73,458.9</b>	<b>44,82,273.4</b>	<b>43,23,748.8</b>	<b>53,27,782.3</b>
1. Agriculture and Allied Activities (i to xii)	5,52,845.8	7,27,218.3	6,59,066.2	7,43,069.9	11,92,816.4	16,34,442.6	20,69,695.0	22,59,208.6
i) Crop Husbandry	1,66,776.4	1,91,132.0	1,91,009.8	1,92,353.4	5,78,437.4	10,13,964.1	15,00,389.9	16,37,805.5
ii) Soil and Water Conservation	11,710.2	13,682.2	12,197.3	13,462.1	6,266.3	8,724.6	7,482.8	8,843.4
iii) Animal Husbandry	51,811.5	71,593.4	61,751.7	71,478.3	78,905.2	1,02,334.6	1,05,731.8	1,18,752.0
iv) Dairy Development	17,796.5	17,619.8	15,118.4	17,909.1	-	-	-	-
v) Fisheries	21,206.8	39,937.6	39,198.2	46,674.1	6,771.7	9,130.3	9,314.2	10,294.6
vi) Forestry and Wild Life	52,119.1	59,416.8	56,541.6	57,142.0	1,74,375.6	2,08,490.7	1,83,686.9	1,79,328.3
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,35,216.9	1,67,375.8	1,54,598.6	1,74,390.2	1,55,839.9	1,33,463.5	1,69,287.8	1,51,651.7
ix) Agricultural Research and Education	52,381.8	65,235.4	57,721.1	69,255.5	18,188.3	19,193.3	19,183.5	16,256.9
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	24,518.3	44,194.2	36,533.6	44,143.7	1,74,031.9	1,39,141.4	74,618.2	1,36,276.3
xii) Other Agricultural Programmes	19,308.2	57,031.1	34,395.9	56,261.4	-	-	-	-
2. Rural Development	1,44,545.0	4,47,774.1	1,89,835.5	4,70,044.2	6,82,057.6	8,70,828.4	7,98,453.7	10,15,007.5
3. Special Area Programmes	-546.5	12,608.0	7,936.2	9,373.0	-	-	-	-
4. Irrigation and Flood Control	59,614.2	58,828.1	60,968.9	59,289.7	64,532.8	91,624.5	82,359.0	1,07,924.3
<i>of which:</i>								
i) Major and Medium Irrigation	31,329.4	32,559.5	32,915.2	32,545.3	46,818.3	67,132.6	60,623.2	86,351.3
ii) Minor Irrigation	23,054.5	21,374.4	23,108.1	21,643.7	16,898.4	22,123.6	19,332.6	19,326.3
iii) Flood Control and Drainage	5,324.9	4,894.2	4,904.3	5,100.8	-	-	-	-
5. Energy	11,539.6	15,370.0	11,459.5	48,254.8	9,75,326.1	14,03,388.3	10,45,364.3	14,95,343.8
<i>of which: Power</i>	6,457.2	8,120.0	6,730.1	41,238.0	9,60,216.7	13,90,998.0	10,24,501.1	14,68,212.8
6. Industry and Minerals (i to iii)	61,162.7	60,034.4	55,745.2	61,310.4	1,95,994.5	2,64,645.8	1,54,568.2	2,78,518.3
i) Village and Small Industries	46,614.4	54,783.5	49,274.1	55,412.1	98,538.2	1,01,583.0	98,813.1	96,833.9
ii) Industries@	13,638.8	4,440.9	6,371.2	4,598.3	97,456.3	1,63,062.8	55,755.1	1,81,684.4
iii) Others**	909.5	810.0	100.0	1,300.0	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	2,25,537.5	2,75,309.8	2,84,205.9	3,37,807.3	1,10,225.1	1,53,526.8	1,16,099.5	1,25,435.9
i) Roads and Bridges	2,16,860.1	2,54,422.9	2,65,444.2	3,13,560.6	1,10,225.1	1,53,396.8	1,15,969.5	1,24,908.7
ii) Others @@	8,677.4	20,887.0	18,761.7	24,246.7	-	130.0	130.0	527.3
8. Science, Technology and Environment	14,831.4	36,158.9	23,891.9	37,729.2	21,227.2	30,549.5	24,631.0	19,096.4
9. General Economic Services (i to iv)	65,578.2	86,864.9	83,768.4	85,444.8	31,279.3	33,267.7	32,578.3	27,247.6
i) Secretariat - Economic Services	12,373.9	40,340.1	35,020.9	39,347.1	2,602.5	3,348.3	3,793.1	5,067.3
ii) Tourism	19,207.6	22,407.2	21,115.9	20,527.9	15,615.9	15,549.8	14,546.4	12,335.8
iii) Civil Supplies	10,989.9	5,020.1	3,554.9	5,339.2	-	-	-	-
iv) Others +	23,006.8	19,097.5	24,076.7	20,230.7	13,061.0	14,369.7	14,238.8	9,844.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>45,52,376.9</b>	<b>50,51,249.8</b>	<b>52,73,312.5</b>	<b>56,83,216.0</b>	<b>32,10,008.3</b>	<b>40,67,524.2</b>	<b>38,91,094.8</b>	<b>45,19,200.8</b>
<b>A. Organs of State</b>	<b>98,940.4</b>	<b>1,08,776.8</b>	<b>1,06,075.9</b>	<b>1,23,613.4</b>	<b>1,18,905.6</b>	<b>1,52,139.8</b>	<b>1,75,175.3</b>	<b>1,87,732.6</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,79,209.9</b>	<b>1,91,484.2</b>	<b>1,93,071.7</b>	<b>1,89,068.0</b>	<b>3,20,488.5</b>	<b>4,23,712.6</b>	<b>3,20,850.6</b>	<b>5,25,442.2</b>
i) Collection of Taxes and Duties	1,58,877.8	1,73,877.1	1,75,361.6	1,70,514.7	3,20,285.5	4,23,355.4	3,20,558.4	5,25,130.6
ii) Other Fiscal Services	20,332.1	17,607.1	17,710.1	18,553.3	203.1	357.3	292.3	311.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>15,11,993.0</b>	<b>14,93,770.7</b>	<b>15,62,644.9</b>	<b>17,20,128.4</b>	<b>11,04,533.8</b>	<b>12,86,729.4</b>	<b>12,24,240.7</b>	<b>14,43,207.5</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-
2. Interest Payments (j to iv)	15,11,993.0	14,93,770.7	15,62,644.9	17,20,128.4	11,04,533.8	12,86,729.4	12,24,240.7	14,43,207.5
i) Interest on Loans from the Centre	31,489.8	31,311.0	31,311.0	30,202.5	65,205.6	70,427.4	65,427.4	66,970.1
ii) Interest on Internal Debt	10,64,699.8	11,72,210.7	11,79,366.7	13,27,223.7	9,31,165.1	10,48,598.9	9,93,990.2	11,87,493.2
of which:								
(a) Interest on Market Loans	8,82,424.6	9,92,770.5	9,99,620.5	11,44,276.7	5,96,786.7	6,87,323.6	6,82,337.7	8,12,359.3
(b) Interest on NSSF	1,39,707.3	1,36,130.6	1,36,952.1	1,42,932.3	2,05,511.6	2,25,000.0	1,85,000.0	2,25,000.0
iii) Interest on Small Savings, State Provident Funds, etc.	4,15,807.9	2,90,248.9	3,50,050.2	3,62,702.2	1,07,872.3	1,35,214.6	1,35,458.6	1,49,004.4
iv) Others	-4.6	-	1,917.0	-	290.7	32,488.5	29,364.5	39,739.7
<b>D. Administrative Services (i to v)</b>	<b>5,44,623.5</b>	<b>6,11,685.7</b>	<b>5,70,532.5</b>	<b>6,21,725.4</b>	<b>7,34,704.2</b>	<b>9,46,294.7</b>	<b>8,98,528.8</b>	<b>9,57,384.3</b>
i) Secretariat - General Services	24,296.9	26,744.0	26,570.7	27,393.6	19,267.3	24,275.8	25,632.8	26,791.7
ii) District Administration	38,054.1	45,367.5	46,309.6	47,490.5	67,008.8	75,024.6	69,366.6	80,578.7
iii) Police	3,48,979.8	3,87,017.3	3,57,806.6	3,90,617.0	5,15,427.8	6,14,737.9	6,33,704.5	6,47,054.8
iv) Public Works	14,643.0	21,209.8	16,216.7	23,777.2	44,921.1	53,349.2	52,537.8	58,249.9
v) Others ++	1,18,649.6	1,31,347.0	1,23,628.9	1,32,447.1	88,079.2	1,78,907.2	1,17,287.2	1,44,709.2
<b>E. Pensions</b>	<b>19,93,840.6</b>	<b>18,22,129.6</b>	<b>19,18,932.1</b>	<b>18,91,183.5</b>	<b>9,29,024.9</b>	<b>12,55,663.0</b>	<b>12,66,865.8</b>	<b>14,01,708.2</b>
<b>F. Miscellaneous General Services</b>	<b>2,23,769.5</b>	<b>8,23,402.8</b>	<b>9,22,055.5</b>	<b>11,37,497.3</b>	<b>2,351.3</b>	<b>2,984.7</b>	<b>5,433.6</b>	<b>3,726.0</b>
of which:								
Payment on account of State Lotteries	7,62,763.9	7,87,415.4	7,99,321.9	10,96,246.4	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>7,19,723.3</b>	<b>9,12,987.6</b>	<b>7,46,894.9</b>	<b>9,94,842.2</b>	<b>7,06,524.3</b>	<b>7,15,195.4</b>	<b>7,40,572.4</b>	<b>7,47,941.0</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,19,723.3	9,12,987.6	7,46,894.9	9,94,842.2	7,06,524.3	7,15,195.4	7,40,572.4	7,47,941.0

## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>2,41,57,106.6</b>	<b>3,01,34,286.1</b>	<b>3,01,45,974.1</b>	<b>3,34,27,338.9</b>	<b>9,27,400.3</b>	<b>11,00,924.5</b>	<b>12,18,997.2</b>	<b>12,78,071.5</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>1,47,24,332.9</b>	<b>1,81,66,235.0</b>	<b>1,92,53,939.8</b>	<b>2,05,14,549.3</b>	<b>5,07,303.3</b>	<b>6,62,918.9</b>	<b>7,21,055.5</b>	<b>7,35,703.6</b>
<b>A. Social Services (1 to 12)</b>	<b>93,05,430.1</b>	<b>1,23,84,230.3</b>	<b>1,29,49,900.6</b>	<b>1,48,39,342.6</b>	<b>2,56,941.8</b>	<b>2,97,457.1</b>	<b>3,42,478.2</b>	<b>3,51,062.8</b>
1. Education, Sports, Art and Culture	48,47,631.1	59,19,394.2	56,41,878.3	71,20,185.2	1,30,435.8	1,47,576.8	1,54,272.0	1,77,104.9
2. Medical and Public Health	10,78,227.3	11,21,083.3	13,57,709.8	13,63,618.0	53,752.3	62,673.9	65,588.7	69,795.9
3. Family Welfare	82,244.6	98,209.5	1,00,440.3	1,17,419.3	2,342.6	2,289.1	2,888.1	3,238.1
4. Water Supply and Sanitation	3,09,002.2	6,36,590.2	6,65,260.8	6,85,959.0	6,257.1	5,739.9	5,424.4	6,610.4
5. Housing	1,09,378.8	2,43,732.3	2,30,412.2	8,21,341.2	1,068.5	1,180.0	1,680.0	1,180.0
6. Urban Development	8,03,027.0	12,51,685.7	12,58,485.8	14,33,109.8	8,960.2	18,697.0	20,194.4	22,814.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,43,882.0	17,27,229.3	15,49,247.6	17,71,065.5	16,686.8	18,822.9	31,205.4	18,987.3
8. Labour and Labour Welfare	83,439.2	1,36,594.6	1,21,567.2	1,44,168.6	2,059.2	1,841.7	5,561.1	5,981.4
9. Social Security and Welfare	3,62,604.3	3,64,647.9	5,58,240.0	4,25,411.6	25,623.0	30,395.1	30,193.4	33,737.0
10. Nutrition	2,53,231.5	2,89,637.8	4,19,052.2	2,68,232.0	3,360.7	4,620.5	10,421.1	7,626.7
11. Relief on account of Natural Calamities	1,13,309.1	5,56,624.8	10,12,214.0	6,41,052.1	4,434.2	2,595.4	13,893.3	2,697.9
12. Others*	19,453.0	38,800.9	35,392.4	47,780.4	1,961.6	1,024.7	1,156.5	1,288.6
<b>B. Economic Services (1 to 9)</b>	<b>54,18,902.8</b>	<b>57,82,004.7</b>	<b>63,04,039.3</b>	<b>56,75,206.6</b>	<b>2,50,361.5</b>	<b>3,65,461.9</b>	<b>3,78,577.2</b>	<b>3,84,640.8</b>
1. Agriculture and Allied Activities (i to xii)	26,12,960.9	23,62,143.1	23,46,812.7	15,83,036.7	47,128.2	64,091.5	73,224.2	78,779.0
i) Crop Husbandry	4,73,560.1	6,59,774.2	6,69,206.7	6,94,218.0	13,238.7	23,579.7	28,184.0	28,917.4
ii) Soil and Water Conservation	7,719.9	42,414.0	40,847.8	49,302.6	3,721.7	3,339.4	3,889.7	3,948.6
iii) Animal Husbandry	95,974.9	1,09,861.3	1,15,448.4	1,37,368.9	7,972.5	11,105.7	12,177.7	14,035.9
iv) Dairy Development	34,261.6	37,546.4	1,01,413.5	44,710.1	180.4	252.7	269.9	323.4
v) Fisheries	14,263.4	14,002.2	17,719.0	13,582.6	3,625.4	3,214.1	3,713.0	3,617.5
vi) Forestry and Wild Life	2,10,810.6	2,49,292.0	2,67,307.9	3,00,998.0	8,278.5	14,929.1	12,436.6	17,199.3
vii) Plantations	-	-	-	-	8.0	8.0	8.0	8.0
viii) Food Storage and Warehousing	31,514.7	38,059.0	41,843.4	55,942.9	7,737.8	5,176.9	9,670.3	7,302.6
ix) Agricultural Research and Education	99,867.4	1,05,131.0	1,03,345.1	1,41,309.1	314.6	378.7	374.2	454.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	1,29,380.5	91,911.1	3,08,792.7	1,05,042.5	2,042.6	2,099.3	2,492.8	2,964.3
xii) Other Agricultural Programmes	15,15,607.8	10,14,152.0	6,80,888.0	40,562.0	8.0	8.0	8.0	8.0
2. Rural Development	6,58,872.6	12,09,063.5	13,27,233.2	16,02,738.3	98,755.1	1,84,739.0	1,88,869.1	1,94,419.1
3. Special Area Programmes	58.0	100.8	100.7	129.8	6,726.1	8,608.1	9,636.2	7,526.6
4. Irrigation and Flood Control	2,15,927.9	2,00,663.0	1,87,976.2	2,27,729.8	8,975.4	10,200.6	9,335.0	10,377.3
of which:								
i) Major and Medium Irrigation	1,49,580.2	1,57,202.3	1,46,175.8	1,71,848.9	4,217.6	4,785.0	4,600.7	5,045.7
ii) Minor Irrigation	63,343.1	39,270.7	37,597.6	51,493.9	909.0	1,265.1	950.5	1,141.5
iii) Flood Control and Drainage	1,620.0	2,271.8	2,458.7	2,171.4	1,490.0	1,703.5	1,518.0	1,845.5
5. Energy	8,94,572.9	7,68,602.5	11,65,527.0	8,41,095.1	56,563.6	48,622.2	54,928.9	44,043.2
of which: Power	8,40,314.7	6,93,737.9	10,81,635.6	7,99,888.9	55,759.4	47,872.2	54,178.9	43,293.2
6. Industry and Minerals (i to iii)	2,43,893.8	3,12,628.6	3,56,071.9	3,27,644.8	8,030.8	13,640.3	17,922.4	19,809.3
i) Village and Small Industries	21,809.1	33,036.8	39,034.2	47,342.8	7,468.2	13,030.7	17,364.9	19,176.3
ii) Industries@	2,22,084.7	2,79,591.9	3,17,037.8	2,80,301.9	562.6	609.5	557.5	633.0
iii) Others**	-	-	-	-	-	-	-	-



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	5,46,091.5	6,17,799.1	6,05,311.5	7,11,400.8	9,879.2	11,546.0	7,384.9	11,679.7
i) Roads and Bridges	4,98,431.0	5,71,826.2	5,33,794.8	6,44,478.3	9,879.2	11,546.0	7,384.9	11,679.7
ii) Others @@	47,660.5	45,972.9	71,516.7	66,922.4	-	-	-	-
8. Science, Technology and Environment	22,451.5	33,396.3	29,996.0	45,592.2	4,400.8	5,401.2	5,568.7	4,969.6
9. General Economic Services (i to iv)	2,24,073.7	2,77,607.8	2,85,010.0	3,35,839.2	9,902.1	18,613.0	11,707.9	13,037.1
i) Secretariat - Economic Services	1,85,390.0	2,24,178.2	2,16,392.9	2,69,488.2	6,318.1	14,471.0	7,061.2	7,646.8
ii) Tourism	29,303.1	40,860.7	57,504.2	52,065.8	1,663.6	1,836.7	2,270.1	2,530.4
iii) Civil Supplies	-	-	-	-	-	-	-	-
iv) Others +	9,380.5	12,569.0	11,112.9	14,285.2	1,920.4	2,305.3	2,376.7	2,860.0
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>78,53,478.1</b>	<b>99,04,575.0</b>	<b>88,25,873.5</b>	<b>1,07,04,261.6</b>	<b>3,66,687.9</b>	<b>3,81,680.2</b>	<b>4,31,297.1</b>	<b>4,84,940.1</b>
<b>A. Organs of State</b>	<b>1,99,412.6</b>	<b>2,63,082.3</b>	<b>2,65,722.7</b>	<b>5,04,307.6</b>	<b>16,976.6</b>	<b>19,640.4</b>	<b>22,543.8</b>	<b>22,812.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>2,78,411.5</b>	<b>3,63,389.9</b>	<b>3,59,422.4</b>	<b>4,01,947.4</b>	<b>6,520.9</b>	<b>8,505.5</b>	<b>8,521.6</b>	<b>9,353.9</b>
i) Collection of Taxes and Duties	2,78,174.3	3,63,389.9	3,59,422.4	4,01,947.4	6,488.3	8,456.8	8,472.9	9,295.2
ii) Other Fiscal Services	237.2	-	-	-	32.6	48.7	48.7	58.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>36,11,842.6</b>	<b>38,18,464.8</b>	<b>37,72,908.1</b>	<b>39,20,702.1</b>	<b>63,439.5</b>	<b>67,402.1</b>	<b>68,276.8</b>	<b>72,806.0</b>
1. Appropriation for Reduction or Avoidance of Debt	3,10,000.0	3,80,000.0	3,80,000.0	4,00,000.0	7,143.0	5,355.0	5,355.0	7,268.0
2. Interest Payments (j to iv)	33,01,842.6	34,38,464.8	33,92,908.1	35,20,702.1	56,296.5	62,047.1	62,921.8	65,538.0
i) Interest on Loans from the Centre	43,270.6	41,096.8	41,777.0	39,872.1	2,720.6	3,370.7	3,370.7	3,707.8
ii) Interest on Internal Debt	27,82,745.5	28,36,411.0	28,13,267.9	28,99,659.9	41,662.8	44,291.0	44,607.4	46,757.2
of which:								
(a) Interest on Market Loans	19,99,531.7	21,14,833.3	20,96,779.1	22,16,112.9	31,989.8	31,484.8	31,510.9	32,000.0
(b) Interest on NSSF	7,26,492.1	6,31,468.0	6,31,468.0	5,79,918.1	7,249.1	9,386.5	9,386.5	10,325.2
iii) Interest on Small Savings, State Provident Funds, etc.	4,53,134.6	5,32,757.3	4,90,477.4	5,45,474.7	11,912.6	14,361.5	14,919.8	15,049.1
iv) Others	22,692.0	28,199.8	47,385.9	35,695.4	0.4	23.8	23.8	23.8
<b>D. Administrative Services (i to v)</b>	<b>18,92,172.4</b>	<b>33,71,791.1</b>	<b>23,15,536.1</b>	<b>30,68,524.7</b>	<b>1,47,319.0</b>	<b>1,65,584.1</b>	<b>1,80,805.0</b>	<b>2,14,161.5</b>
i) Secretariat - General Services	44,304.8	77,408.3	95,321.5	1,00,347.9	6,565.2	6,141.5	7,022.9	7,334.7
ii) District Administration	5,14,628.4	6,52,670.7	6,09,060.0	7,90,927.3	4,522.6	5,856.7	6,020.7	7,296.1
iii) Police	11,23,319.9	13,38,503.8	13,40,260.6	16,84,233.6	1,22,145.0	1,39,094.6	1,52,351.4	1,83,450.9
iv) Public Works	1,08,633.6	1,65,350.3	1,25,586.9	1,85,903.5	5,651.6	3,934.8	4,155.8	4,093.9
v) Others ++	1,01,285.7	11,37,858.0	1,45,307.2	3,07,112.5	8,434.6	10,556.5	11,254.1	11,986.0
<b>E. Pensions</b>	<b>18,60,269.4</b>	<b>20,72,041.8</b>	<b>20,76,781.2</b>	<b>27,83,244.6</b>	<b>1,32,431.4</b>	<b>1,20,531.4</b>	<b>1,51,133.2</b>	<b>1,65,789.5</b>
<b>F. Miscellaneous General Services</b>	<b>11,369.5</b>	<b>15,805.0</b>	<b>35,503.1</b>	<b>25,535.3</b>	<b>0.5</b>	<b>16.8</b>	<b>16.8</b>	<b>16.8</b>
of which:								
Payment on account of State Lotteries	9,418.8	13,363.5	6,708.8	9,134.6	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>15,79,295.6</b>	<b>20,63,476.1</b>	<b>20,66,160.7</b>	<b>22,08,528.0</b>	<b>53,409.1</b>	<b>56,325.4</b>	<b>66,644.6</b>	<b>57,427.9</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	15,79,295.6	20,63,476.1	20,66,160.7	22,08,528.0	53,409.1	56,325.4	66,644.6	57,427.9

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>8,42,268.1</b>	<b>12,03,629.5</b>	<b>12,03,629.5</b>	<b>13,69,947.6</b>	<b>6,88,076.4</b>	<b>7,17,961.9</b>	<b>8,14,252.6</b>	<b>8,40,352.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>5,59,581.2</b>	<b>8,48,963.9</b>	<b>8,48,963.9</b>	<b>9,47,711.8</b>	<b>4,64,162.4</b>	<b>4,30,838.5</b>	<b>5,33,830.4</b>	<b>5,35,693.6</b>
<b>A. Social Services (1 to 12)</b>	<b>3,14,761.1</b>	<b>4,28,749.1</b>	<b>4,28,749.1</b>	<b>5,14,522.2</b>	<b>2,60,652.8</b>	<b>2,49,144.5</b>	<b>3,20,191.4</b>	<b>3,18,731.4</b>
1. Education, Sports, Art and Culture	1,73,518.6	2,22,400.9	2,22,400.9	2,81,780.7	1,25,687.2	1,27,463.1	1,50,376.2	1,61,583.6
2. Medical and Public Health	62,346.3	85,375.4	85,375.4	99,924.4	43,498.3	39,159.7	48,351.7	51,614.9
3. Family Welfare	4,481.1	7,646.6	7,646.6	8,716.4	3,390.4	3,045.5	4,057.0	4,530.7
4. Water Supply and Sanitation	21,223.4	24,994.0	24,994.0	27,076.3	21,351.2	15,547.5	22,160.5	20,493.7
5. Housing	3,518.1	4,166.4	4,166.4	4,356.5	685.7	663.7	1,301.6	726.9
6. Urban Development	2,974.4	7,813.4	7,813.4	11,417.1	9,755.9	8,159.7	22,186.2	16,322.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,166.7	-	-	-	37,098.5	36,546.0	43,370.1	40,106.9
8. Labour and Labour Welfare	3,550.6	9,497.0	9,497.0	13,677.5	1,300.0	1,334.8	2,560.6	3,859.1
9. Social Security and Welfare	12,075.4	42,851.2	42,851.2	43,081.8	14,836.5	13,534.8	17,591.3	14,832.8
10. Nutrition	17,968.2	17,054.0	17,054.0	17,187.9	284.4	297.1	793.2	735.7
11. Relief on account of Natural Calamities	2,891.2	3,257.0	3,257.0	3,307.5	1,395.5	2,000.0	5,651.4	2,398.4
12. Others*	2,047.0	3,693.3	3,693.3	3,996.1	1,369.5	1,392.7	1,791.6	1,526.4
<b>B. Economic Services (1 to 9)</b>	<b>2,44,820.1</b>	<b>4,20,214.8</b>	<b>4,20,214.8</b>	<b>4,33,189.5</b>	<b>2,03,509.5</b>	<b>1,81,694.0</b>	<b>2,13,638.9</b>	<b>2,16,962.3</b>
1. Agriculture and Allied Activities (i to xii)	57,334.6	1,11,670.1	1,11,670.1	1,11,506.1	54,441.9	49,379.9	59,976.4	58,841.6
i) Crop Husbandry	15,709.0	21,478.0	21,478.0	22,209.2	24,058.0	25,911.5	27,219.8	24,516.9
ii) Soil and Water Conservation	7,738.6	27,486.2	27,486.2	27,366.3	1,806.5	1,642.6	2,450.4	1,958.1
iii) Animal Husbandry	10,388.4	12,682.0	12,682.0	14,407.5	5,584.7	5,800.4	6,244.7	6,463.4
iv) Dairy Development	873.3	3,212.5	3,212.5	3,588.5	115.6	475.9	481.9	469.9
v) Fisheries	1,808.8	6,777.0	6,777.0	6,128.4	1,311.7	902.4	1,666.7	1,040.0
vi) Forestry and Wild Life	14,138.6	23,670.4	23,670.4	24,059.4	12,304.6	7,657.5	13,219.4	15,852.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	5,938.8	4,632.9	5,820.4	6,004.8
ix) Agricultural Research and Education	1,701.9	1,785.5	1,785.5	2,055.4	1,207.5	403.7	620.4	516.1
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	2,113.9	3,015.5	3,015.5	2,797.0	1,586.1	1,450.5	1,680.3	1,389.2
xii) Other Agricultural Programmes	2,861.9	11,563.0	11,563.0	8,894.4	528.5	502.5	572.4	631.2
2. Rural Development	1,06,573.4	1,53,191.2	1,53,191.2	1,78,722.3	35,570.5	32,084.2	36,756.0	36,889.8
3. Special Area Programmes	1,297.5	4,509.0	4,509.0	2,277.0	4,019.6	4,039.4	4,061.8	6,039.4
4. Irrigation and Flood Control	4,857.7	8,538.0	8,538.0	6,903.7	1,139.7	1,115.6	1,548.6	1,468.2
<i>of which:</i>								
i) Major and Medium Irrigation	-	50.0	50.0	50.0	-	-	-	-
ii) Minor Irrigation	4,752.0	8,203.5	8,203.5	6,743.7	1,139.5	1,115.5	1,548.5	1,468.1
iii) Flood Control and Drainage	105.7	284.5	284.5	110.0	0.2	0.2	0.2	0.2
5. Energy	11,639.8	38,969.5	38,969.5	21,951.1	51,136.6	39,518.7	58,948.4	53,393.8
<i>of which: Power</i>	10,916.4	36,494.5	36,494.5	18,440.1	51,136.6	39,518.7	58,948.4	53,393.8
6. Industry and Minerals (i to iii)	23,120.8	20,044.1	20,044.1	21,625.4	8,611.9	8,877.6	9,588.6	9,735.3
i) Village and Small Industries	8,806.4	12,729.0	12,729.0	12,914.4	7,083.0	8,167.4	8,572.2	8,818.1
ii) Industries@	14,314.4	7,315.1	7,315.1	8,711.0	1,528.9	710.2	1,016.4	917.3
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	17,307.8	18,746.0	18,746.0	20,606.4	40,608.0	39,093.9	31,865.1	42,793.9
i) Roads and Bridges	17,307.8	18,746.0	18,746.0	20,606.4	36,163.0	35,235.4	27,101.9	38,113.2
ii) Others @@	-	-	-	-	4,445.0	3,858.5	4,763.2	4,680.8
8. Science, Technology and Environment	45.3	79.0	79.0	88.7	1,449.5	1,348.7	2,138.8	863.3
9. General Economic Services (i to iv)	22,643.3	64,468.0	64,468.0	69,508.9	6,531.9	6,236.1	8,755.3	6,936.9
i) Secretariat - Economic Services	14,162.9	49,110.0	49,110.0	51,343.7	2,048.8	1,970.6	3,395.4	1,569.1
ii) Tourism	1,359.7	7,270.0	7,270.0	9,719.2	941.2	739.1	982.3	978.2
iii) Civil Supplies	5,172.2	5,382.0	5,382.0	5,421.6	1,803.9	2,016.5	2,523.2	2,597.3
iv) Others +	1,948.5	2,706.0	2,706.0	3,024.5	1,737.9	1,509.9	1,854.4	1,792.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>2,82,687.0</b>	<b>3,54,665.6</b>	<b>3,54,665.6</b>	<b>4,22,235.9</b>	<b>2,23,914.0</b>	<b>2,87,123.3</b>	<b>2,80,422.3</b>	<b>3,04,658.4</b>
<b>A. Organs of State</b>	<b>20,339.8</b>	<b>26,880.8</b>	<b>26,880.8</b>	<b>29,248.6</b>	<b>7,592.8</b>	<b>7,255.1</b>	<b>16,809.2</b>	<b>9,340.5</b>
<b>B. Fiscal Services (i + ii)</b>	<b>7,992.1</b>	<b>11,699.0</b>	<b>11,699.0</b>	<b>14,472.4</b>	<b>8,014.0</b>	<b>8,406.7</b>	<b>9,230.7</b>	<b>11,438.9</b>
i) Collection of Taxes and Duties	7,951.2	11,638.0	11,638.0	14,408.5	7,874.1	8,256.2	9,080.3	11,260.9
ii) Other Fiscal Services	40.9	61.0	61.0	63.9	139.9	150.5	150.5	178.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>63,756.0</b>	<b>70,236.0</b>	<b>70,236.0</b>	<b>79,679.7</b>	<b>38,620.1</b>	<b>43,708.4</b>	<b>43,308.4</b>	<b>40,301.7</b>
1. Appropriation for Reduction or Avoidance of Debt	4,638.0	4,882.0	4,882.0	5,063.3	4,700.0	4,700.0	4,300.0	4,400.0
2. Interest Payments (i to iv)	59,118.0	65,354.0	65,354.0	74,616.5	33,920.1	39,008.4	39,008.4	35,901.7
i) Interest on Loans from the Centre	1,585.3	1,483.5	1,483.5	1,640.4	1,975.1	2,500.0	2,500.0	2,300.0
ii) Interest on Internal Debt	46,159.9	51,968.0	51,968.0	60,106.5	23,545.0	28,108.4	28,108.4	25,101.7
of which:								
(a) Interest on Market Loans	35,583.6	41,566.2	41,566.2	49,746.7	21,385.7	25,555.4	25,555.4	22,848.7
(b) Interest on NSSF	7,155.9	6,600.0	6,600.0	6,280.0	2,111.7	2,500.0	2,500.0	2,200.0
iii) Interest on Small Savings, State Provident Funds, etc.	11,372.6	11,897.0	11,897.0	12,864.0	8,400.0	8,400.0	8,400.0	8,500.0
iv) Others	0.2	5.5	5.5	5.5	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>1,14,362.6</b>	<b>1,66,591.8</b>	<b>1,66,591.8</b>	<b>1,66,808.0</b>	<b>85,664.5</b>	<b>1,37,495.1</b>	<b>1,20,622.4</b>	<b>1,36,877.1</b>
i) Secretariat - General Services	8,267.3	12,602.1	12,602.1	13,635.5	11,335.3	58,310.5	23,299.1	32,877.7
ii) District Administration	4,047.8	4,969.0	4,969.0	5,435.4	4,434.7	4,455.7	5,548.3	5,921.0
iii) Police	64,903.3	99,838.0	99,838.0	93,028.5	48,627.9	53,035.5	63,651.1	71,173.9
iv) Public Works	18,160.1	23,759.0	23,759.0	27,656.2	5,083.8	5,586.9	5,629.2	7,377.5
v) Others ++	18,984.1	25,423.7	25,423.7	27,052.4	16,182.8	16,106.5	22,494.7	19,527.1
<b>E. Pensions</b>	<b>75,089.6</b>	<b>78,412.0</b>	<b>78,412.0</b>	<b>85,469.0</b>	<b>83,777.8</b>	<b>90,000.0</b>	<b>90,166.4</b>	<b>1,06,415.0</b>
<b>F. Miscellaneous General Services</b>	<b>1,146.9</b>	<b>846.0</b>	<b>846.0</b>	<b>46,558.1</b>	<b>244.9</b>	<b>258.0</b>	<b>285.1</b>	<b>285.1</b>
of which:								
Payment on account of State Lotteries	104.8	135.1	135.1	147.1	244.9	258.0	285.1	285.1
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-

## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>10,19,134.8</b>	<b>12,11,283.5</b>	<b>11,44,913.7</b>	<b>12,66,623.2</b>	<b>71,83,730.5</b>	<b>90,22,000.0</b>	<b>91,32,785.0</b>	<b>1,08,73,791.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>5,87,194.4</b>	<b>7,02,435.7</b>	<b>6,23,143.2</b>	<b>7,20,544.2</b>	<b>50,31,373.2</b>	<b>62,12,809.7</b>	<b>64,33,137.9</b>	<b>77,09,756.2</b>
<b>A. Social Services (1 to 12)</b>	<b>2,55,856.2</b>	<b>3,24,768.1</b>	<b>3,30,574.4</b>	<b>3,44,869.2</b>	<b>29,55,682.7</b>	<b>38,41,905.4</b>	<b>39,54,366.2</b>	<b>46,21,359.9</b>
1. Education, Sports, Art and Culture	1,48,235.4	1,88,407.2	1,79,070.5	1,95,404.7	13,78,833.7	16,81,059.1	17,12,386.1	18,75,119.0
2. Medical and Public Health	50,981.1	61,977.2	65,975.8	68,954.1	3,80,556.0	4,83,395.3	5,14,819.6	5,48,643.5
3. Family Welfare	2,755.5	2,814.0	3,468.8	3,522.0	34,748.4	39,841.7	40,881.2	42,241.6
4. Water Supply and Sanitation	9,080.8	10,565.2	10,113.8	9,992.7	1,75,695.2	2,28,461.4	3,25,852.9	3,92,150.4
5. Housing	2,826.2	13,950.1	2,507.9	2,575.5	31,594.7	27,686.5	27,687.5	30,491.4
6. Urban Development	2,125.9	4,930.6	5,288.2	6,104.0	1,78,131.6	2,27,251.4	2,38,080.9	2,57,032.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,586.1	4,343.2	4,960.2	4,715.0	2,21,758.3	2,91,695.4	2,99,977.6	2,99,324.7
8. Labour and Labour Welfare	3,535.0	6,602.5	5,387.5	5,560.9	14,187.1	15,540.6	18,994.7	21,198.8
9. Social Security and Welfare	17,174.3	18,394.2	16,952.0	20,750.4	4,10,252.1	5,93,607.0	5,42,366.7	6,50,680.7
10. Nutrition	6,503.6	5,216.4	9,733.4	9,073.4	5,113.8	10,701.6	2,515.3	1,725.4
11. Relief on account of Natural Calamities	3,714.7	1,171.3	20,758.7	11,297.0	1,03,041.1	2,08,618.5	2,01,500.0	4,70,306.1
12. Others*	4,337.6	6,396.2	6,357.6	6,919.6	21,770.8	34,047.0	29,303.8	32,445.5
<b>B. Economic Services (1 to 9)</b>	<b>3,31,338.2</b>	<b>3,77,667.7</b>	<b>2,92,568.8</b>	<b>3,75,675.0</b>	<b>20,75,690.5</b>	<b>23,70,904.2</b>	<b>24,78,771.6</b>	<b>30,88,396.3</b>
1. Agriculture and Allied Activities (i to xii)	62,553.4	69,114.9	78,219.5	76,731.5	5,80,142.3	8,10,534.7	8,29,810.0	12,69,523.9
i) Crop Husbandry	26,102.7	30,387.6	35,546.9	35,228.7	2,75,235.0	4,14,283.3	4,37,201.8	8,54,359.1
ii) Soil and Water Conservation	4,111.7	8,160.7	6,083.1	6,836.2	31,612.8	60,178.2	50,146.5	36,545.4
iii) Animal Husbandry	8,987.1	9,965.2	9,885.1	10,399.6	37,775.2	52,051.7	52,738.8	50,353.8
iv) Dairy Development	25.1	2,027.6	437.6	337.6	1,223.5	4,698.4	4,598.4	3,795.9
v) Fisheries	2,060.4	2,449.0	2,207.0	2,942.1	15,833.6	18,221.5	17,227.4	18,017.3
vi) Forestry and Wild Life	11,575.3	10,095.2	13,949.4	12,831.1	56,192.6	74,879.6	74,676.3	83,398.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	6,991.0	2,717.1	5,463.5	2,795.0	93,179.4	1,10,423.6	1,12,905.1	1,10,220.9
ix) Agricultural Research and Education	835.0	1,306.7	1,387.5	1,346.4	14,443.4	15,530.8	15,463.6	17,779.7
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	1,865.0	2,005.8	3,259.4	4,014.8	53,717.0	59,101.9	63,686.6	93,836.5
xii) Other Agricultural Programmes	-	-	-	-	929.8	1,165.6	1,165.6	1,217.3
2. Rural Development	1,35,647.1	1,47,970.3	66,661.3	1,26,459.7	9,01,788.4	9,51,982.8	10,30,225.2	11,73,895.2
3. Special Area Programmes	5,244.3	18,748.1	3,338.8	21,680.2	-	-	3,000.0	-
4. Irrigation and Flood Control	2,794.3	4,116.0	4,013.6	3,958.6	1,91,139.3	1,87,199.6	1,63,741.0	2,24,449.6
<i>of which:</i>								
i) Major and Medium Irrigation	-	-	-	-	69,926.2	72,174.8	76,104.6	73,921.5
ii) Minor Irrigation	2,794.3	4,116.0	4,013.6	3,958.6	76,251.1	76,938.7	48,836.4	99,515.7
iii) Flood Control and Drainage	-	-	-	-	17,879.4	16,655.2	16,915.3	17,848.5
5. Energy	45,058.5	46,869.5	48,870.1	48,773.6	4,518.5	16,749.0	25,949.3	5,715.3
<i>of which: Power</i>	44,653.1	46,396.8	48,369.1	48,254.1	611.9	13,204.5	23,444.1	1,758.8
6. Industry and Minerals (i to iii)	12,232.5	11,247.9	13,814.7	11,740.6	67,855.2	89,110.9	85,441.8	79,929.9
i) Village and Small Industries	9,165.2	8,284.2	10,247.2	8,224.7	27,171.5	37,478.3	33,765.9	34,662.6
ii) Industries@	3,067.3	2,963.7	3,567.5	3,515.9	15,371.3	20,868.0	19,675.9	22,050.3
iii) Others**	-	-	-	-	25,312.4	30,764.6	32,000.0	23,217.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	45,427.0	42,791.9	45,386.6	42,211.1	2,22,378.5	2,13,987.1	2,25,274.0	2,15,902.0
i) Roads and Bridges	38,247.2	34,912.5	37,383.6	34,595.5	2,20,818.1	2,12,247.3	2,23,010.6	2,13,650.2
ii) Others @@	7,179.8	7,879.4	8,003.0	7,615.6	1,560.4	1,739.8	2,263.4	2,251.8
8. Science, Technology and Environment	981.3	480.4	1,244.0	802.4	6,706.4	7,110.9	7,704.8	8,821.4
9. General Economic Services (i to iv)	21,399.8	36,328.7	31,020.3	43,317.3	1,01,161.9	94,229.3	1,07,625.5	1,10,159.0
i) Secretariat - Economic Services	15,539.5	30,269.8	23,574.8	36,624.8	86,343.6	78,242.6	90,655.2	97,575.2
ii) Tourism	1,744.4	1,030.6	2,319.8	1,661.8	7,561.0	8,417.7	8,917.7	6,700.5
iii) Civil Supplies	-	-	-	-	3,593.0	1,676.9	2,103.9	943.7
iv) Others +	4,116.0	5,028.3	5,125.7	5,030.7	3,664.2	5,892.1	5,948.8	4,939.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>4,31,940.4</b>	<b>5,08,847.8</b>	<b>5,21,770.6</b>	<b>5,46,079.0</b>	<b>20,26,091.7</b>	<b>26,72,209.1</b>	<b>25,62,666.0</b>	<b>30,20,001.6</b>
<b>A. Organs of State</b>	<b>14,732.9</b>	<b>9,245.5</b>	<b>18,819.4</b>	<b>10,112.9</b>	<b>54,017.1</b>	<b>90,269.5</b>	<b>98,242.4</b>	<b>87,793.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>6,869.9</b>	<b>8,086.1</b>	<b>8,009.3</b>	<b>7,869.8</b>	<b>85,572.6</b>	<b>1,06,061.6</b>	<b>1,08,350.8</b>	<b>1,16,815.7</b>
i) Collection of Taxes and Duties	6,864.9	8,081.1	8,004.3	7,861.8	85,104.8	1,05,409.3	1,07,698.6	1,16,197.6
ii) Other Fiscal Services	5.0	5.0	5.0	8.0	467.8	652.2	652.2	618.2
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>90,275.4</b>	<b>1,06,054.6</b>	<b>1,00,508.7</b>	<b>1,10,615.2</b>	<b>4,98,833.8</b>	<b>5,50,000.0</b>	<b>5,85,000.0</b>	<b>6,50,000.0</b>
1. Appropriation for Reduction or Avoidance of Debt	22,500.0	22,500.0	22,500.0	22,500.0	-	-	-	-
2. Interest Payments (i to iv)	67,775.4	83,554.6	78,008.7	88,115.2	4,98,833.8	5,50,000.0	5,85,000.0	6,50,000.0
i) Interest on Loans from the Centre	1,350.6	1,437.8	1,177.9	1,229.3	32,651.6	32,373.2	32,375.4	30,211.6
ii) Interest on Internal Debt	60,012.1	72,245.7	67,065.0	70,770.9	3,00,102.3	3,62,134.9	3,87,027.5	4,26,048.4
of which:								
(a) Interest on Market Loans	50,514.4	60,464.6	57,359.6	60,556.1	1,36,240.7	1,76,660.3	2,01,552.8	2,26,953.3
(b) Interest on NSSF	1,452.7	2,000.0	1,327.5	1,327.5	1,03,987.4	95,985.7	95,985.7	87,854.9
iii) Interest on Small Savings, State Provident Funds, etc.	6,412.7	9,871.1	9,765.8	16,115.0	1,66,080.0	1,55,491.8	1,65,597.2	1,93,700.0
iv) Others	-	-	-	-	-	-	-	40.0
<b>D. Administrative Services (i to v)</b>	<b>1,93,189.7</b>	<b>2,06,304.0</b>	<b>2,21,346.3</b>	<b>2,16,161.5</b>	<b>5,15,326.8</b>	<b>6,81,646.0</b>	<b>5,96,840.7</b>	<b>7,79,360.1</b>
i) Secretariat - General Services	12,959.1	11,281.0	12,298.0	14,598.5	19,091.9	1,44,898.2	47,559.7	1,88,223.5
ii) District Administration	13,738.6	16,438.5	16,223.5	16,910.2	18,339.1	21,273.0	21,287.1	23,492.0
iii) Police	1,31,345.5	1,40,935.7	1,53,204.7	1,45,016.8	2,97,190.6	3,24,234.8	3,34,354.5	3,57,083.6
iv) Public Works	15,892.4	16,154.2	16,257.1	15,999.5	1,02,813.1	1,00,236.3	1,00,809.2	1,04,809.1
v) Others ++	19,254.2	21,494.6	23,363.1	23,636.6	77,892.1	91,003.8	92,830.3	1,05,752.0
<b>E. Pensions</b>	<b>1,26,409.8</b>	<b>1,78,644.2</b>	<b>1,72,486.2</b>	<b>2,00,783.4</b>	<b>8,69,285.8</b>	<b>11,91,200.0</b>	<b>11,21,200.0</b>	<b>13,33,000.0</b>
<b>F. Miscellaneous General Services</b>	<b>462.7</b>	<b>513.4</b>	<b>600.8</b>	<b>536.2</b>	<b>3,055.6</b>	<b>53,032.0</b>	<b>53,032.0</b>	<b>53,032.0</b>
of which:								
Payment on account of State Lotteries	276.2	297.2	376.1	308.5	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,26,265.6</b>	<b>1,36,981.2</b>	<b>1,36,981.2</b>	<b>1,44,033.2</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	1,26,265.6	1,36,981.2	1,36,981.2	1,44,033.2

## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>62,46,485.4</b>	<b>86,35,127.2</b>	<b>82,31,796.5</b>	<b>90,19,695.7</b>	<b>1,45,84,151.8</b>	<b>1,69,11,835.3</b>	<b>1,73,00,891.5</b>	<b>1,91,01,960.8</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>26,66,414.3</b>	<b>44,03,170.8</b>	<b>41,28,288.5</b>	<b>44,21,021.9</b>	<b>1,02,39,105.5</b>	<b>1,15,75,784.0</b>	<b>1,17,99,211.6</b>	<b>1,32,73,930.4</b>
<b>A. Social Services (1 to 12)</b>	<b>15,46,974.3</b>	<b>21,31,256.4</b>	<b>20,09,753.6</b>	<b>22,80,579.4</b>	<b>53,06,407.1</b>	<b>64,45,623.3</b>	<b>68,25,822.6</b>	<b>76,62,674.3</b>
1. Education, Sports, Art and Culture	9,31,238.9	11,21,274.5	11,10,812.3	12,42,344.7	26,66,808.3	33,72,135.4	35,33,533.1	39,20,601.0
2. Medical and Public Health	2,53,395.3	3,28,554.0	3,04,209.8	3,55,855.5	6,69,696.8	9,04,927.7	8,72,982.2	9,06,622.0
3. Family Welfare	21,250.4	28,033.3	21,679.8	23,773.7	2,64,515.7	2,78,966.4	2,85,209.8	3,18,262.2
4. Water Supply and Sanitation	36,040.5	57,424.1	48,324.1	54,964.1	3,00,686.4	3,16,310.4	3,48,378.4	3,60,255.3
5. Housing	36,694.2	73,774.7	56,822.7	57,678.6	5,594.0	6,490.4	6,526.3	7,113.4
6. Urban Development	3,737.4	7,700.5	8,509.2	4,596.8	4,16,663.3	5,03,350.1	4,64,635.0	5,26,784.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	29,304.9	1,19,569.7	72,121.3	1,16,495.4	1,32,798.9	1,56,224.7	1,61,394.9	1,72,072.9
8. Labour and Labour Welfare	21,987.7	36,878.6	24,972.7	41,802.2	54,871.2	64,577.3	62,458.3	1,17,680.0
9. Social Security and Welfare	1,73,006.4	2,65,657.3	2,82,647.0	2,86,706.8	4,79,681.5	4,98,955.3	6,15,963.3	8,12,896.8
10. Nutrition	4,131.4	15,985.3	13,336.5	25,493.9	1,47,786.4	1,98,874.3	2,23,787.4	2,50,788.3
11. Relief on account of Natural Calamities	28,380.4	68,441.2	56,113.5	59,135.2	1,52,513.0	1,28,771.6	2,23,486.6	2,51,541.7
12. Others*	7,806.8	7,963.3	10,205.0	11,732.7	14,791.8	16,039.8	27,467.3	18,056.5
<b>B. Economic Services (1 to 9)</b>	<b>11,19,440.0</b>	<b>22,71,914.3</b>	<b>21,18,535.0</b>	<b>21,40,442.5</b>	<b>49,32,698.5</b>	<b>51,30,160.7</b>	<b>49,73,389.0</b>	<b>56,11,256.1</b>
1. Agriculture and Allied Activities (i to xii)	7,48,712.6	15,42,031.2	14,61,222.3	14,47,575.8	5,11,355.6	8,22,643.3	8,97,004.1	9,74,407.5
i) Crop Husbandry	6,31,807.8	14,01,928.7	13,29,880.9	12,90,284.6	2,56,735.2	3,03,078.4	2,80,246.3	2,96,201.8
ii) Soil and Water Conservation	8,136.9	11,479.4	11,970.5	12,392.9	6,225.1	5,190.7	7,022.2	5,424.0
iii) Animal Husbandry	39,941.8	50,054.3	48,630.6	52,357.3	99,743.4	1,28,816.1	1,22,856.1	1,54,786.7
iv) Dairy Development	1,072.7	1,581.9	1,426.8	3,603.5	177.5	401.0	3,913.2	20,000.0
v) Fisheries	1,803.1	2,473.8	1,939.3	2,075.9	1,210.8	1,936.2	1,495.1	1,682.8
vi) Forestry and Wild Life	14,216.1	19,504.7	18,042.7	19,806.8	71,669.5	85,944.9	78,956.7	82,490.6
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	12,000.0	-	-	-	-
ix) Agricultural Research and Education	43,185.9	40,046.7	37,333.3	39,949.9	23,992.0	26,690.0	27,860.3	29,405.2
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	7,768.8	14,961.8	11,998.2	15,104.9	50,617.8	2,69,419.5	3,73,471.2	3,83,267.2
xii) Other Agricultural Programmes	779.6	-	-	-	984.5	1,166.5	1,183.0	1,149.2
2. Rural Development	32,179.3	60,169.8	58,760.3	91,270.7	15,01,493.5	14,96,955.7	13,33,998.2	13,94,811.8
3. Special Area Programmes	-	-	-	-	174.0	278.0	222.0	301.0
4. Irrigation and Flood Control	1,18,318.7	1,26,921.5	1,20,763.4	1,31,560.8	2,05,706.9	2,33,350.1	1,74,190.0	1,90,336.5
of which:								
i) Major and Medium Irrigation	92,191.1	99,906.9	96,752.7	1,04,265.7	1,89,514.3	2,15,506.3	1,56,053.7	1,73,448.4
ii) Minor Irrigation	13,524.0	13,434.7	12,277.0	14,536.7	14,374.2	15,543.9	15,924.7	14,637.2
iii) Flood Control and Drainage	12,603.6	13,579.9	11,733.8	12,758.4	-	-	-	-
5. Energy	1,31,859.8	2,95,420.0	2,34,652.7	2,06,722.0	23,45,573.7	22,62,733.3	21,21,621.6	25,73,066.4
of which: Power	1,31,781.0	2,95,300.0	2,34,532.7	2,06,582.0	23,44,256.3	22,60,746.8	21,20,888.1	25,72,315.2
6. Industry and Minerals (i to iii)	5,697.0	1,65,884.9	1,55,258.8	1,72,824.7	34,824.6	33,194.1	28,552.5	55,674.5
i) Village and Small Industries	4,941.7	12,640.6	8,559.5	12,988.9	5,224.4	9,879.8	4,803.1	5,427.6
ii) Industries@	755.2	1,53,244.3	1,46,699.3	1,59,835.7	29,600.2	23,314.2	23,749.4	50,246.9
iii) Others**	-	-	-	-	-	-	-	-

Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	55,185.7	39,901.8	52,339.2	54,411.3	2,17,740.4	1,67,406.1	2,14,786.9	2,68,838.9
i) Roads and Bridges	26,286.7	5,450.0	18,682.0	19,800.0	1,59,335.9	1,38,463.7	1,53,847.7	2,38,899.7
ii) Others @@	28,899.0	34,451.8	33,657.2	34,611.3	58,404.6	28,942.4	60,939.2	29,939.2
8. Science, Technology and Environment	456.2	1,736.8	547.7	1,831.4	1,984.6	3,721.3	2,590.1	2,642.8
9. General Economic Services (i to iv)	27,030.7	39,848.3	34,990.5	34,245.9	1,13,845.2	1,09,878.8	2,00,423.7	1,51,176.8
i) Secretariat - Economic Services	2,511.3	13,788.4	4,613.7	5,652.6	23,313.7	5,099.6	3,934.5	4,516.3
ii) Tourism	383.9	860.4	524.6	771.4	13,534.9	11,815.2	9,577.0	6,960.9
iii) Civil Supplies	21,005.7	22,586.9	27,117.6	24,471.9	31,852.0	40,401.5	48,876.9	64,264.1
iv) Others +	3,129.9	2,612.8	2,734.6	3,350.0	45,144.6	52,562.5	1,38,035.4	75,435.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>34,49,951.2</b>	<b>38,05,089.2</b>	<b>37,49,310.1</b>	<b>40,75,348.8</b>	<b>43,45,035.3</b>	<b>53,36,030.5</b>	<b>55,01,666.1</b>	<b>58,28,009.2</b>
<b>A. Organs of State</b>	<b>75,992.4</b>	<b>90,943.1</b>	<b>97,969.0</b>	<b>1,20,425.8</b>	<b>1,02,612.9</b>	<b>1,44,559.7</b>	<b>1,68,779.8</b>	<b>1,79,468.8</b>
<b>B. Fiscal Services (i + ii)</b>	<b>43,106.2</b>	<b>47,746.2</b>	<b>48,213.5</b>	<b>53,148.7</b>	<b>2,09,730.9</b>	<b>2,64,101.2</b>	<b>2,35,691.4</b>	<b>2,19,326.2</b>
i) Collection of Taxes and Duties	41,873.2	45,975.2	46,145.1	51,102.0	2,09,483.2	2,63,795.1	2,35,318.2	2,18,922.4
ii) Other Fiscal Services	1,233.0	1,771.0	2,068.4	2,046.7	247.8	306.1	373.3	403.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>15,33,396.2</b>	<b>16,26,009.3</b>	<b>16,31,154.4</b>	<b>17,66,925.5</b>	<b>19,71,999.2</b>	<b>21,41,262.1</b>	<b>21,73,737.4</b>	<b>23,13,265.7</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-
2. Interest Payments (j to iv)	15,33,396.2	16,26,009.3	16,31,154.4	17,66,925.5	19,71,999.2	21,41,262.1	21,73,737.4	23,13,265.7
i) Interest on Loans from the Centre	15,954.6	12,132.4	14,906.0	19,719.2	41,650.8	42,052.3	45,609.4	47,363.0
ii) Interest on Internal Debt	13,13,319.9	13,85,207.0	13,97,563.7	15,05,390.6	15,79,720.3	17,21,189.5	17,36,132.3	18,80,790.3
of which:								
(a) Interest on Market Loans	6,85,010.7	7,95,100.0	8,10,505.0	9,43,565.8	7,71,549.6	9,72,365.1	9,85,227.2	11,95,584.5
(b) Interest on NSSF	2,30,939.6	1,96,673.0	1,96,673.0	1,79,420.0	1,80,650.3	1,65,563.3	1,65,563.3	1,50,246.4
iii) Interest on Small Savings, State Provident Funds, etc.	1,62,815.5	1,80,276.9	1,66,746.9	1,82,240.7	3,35,133.1	3,65,510.9	3,73,851.5	3,68,217.6
iv) Others	41,306.2	48,392.9	51,937.8	59,574.9	15,495.0	12,509.3	18,144.3	16,894.8
<b>D. Administrative Services (i to v)</b>	<b>7,11,736.3</b>	<b>7,87,884.2</b>	<b>7,90,549.0</b>	<b>8,54,964.9</b>	<b>6,10,874.0</b>	<b>7,64,624.1</b>	<b>8,08,018.1</b>	<b>8,07,618.2</b>
i) Secretariat - General Services	23,675.5	39,527.8	40,135.6	44,222.3	19,106.0	23,853.4	26,434.7	26,160.4
ii) District Administration	34,093.3	36,222.6	37,138.3	39,378.6	44,367.4	49,236.3	49,754.5	53,313.5
iii) Police	5,24,784.5	5,65,404.8	5,72,000.9	6,29,185.6	4,65,962.5	5,94,359.3	6,17,043.5	6,24,535.4
iv) Public Works	42,105.6	44,429.1	47,470.7	43,312.7	5,906.1	-592.2	10,241.3	9,122.7
v) Others ++	87,077.5	1,02,300.0	93,803.6	98,865.7	75,531.9	97,767.4	1,04,544.1	94,486.2
<b>E. Pensions</b>	<b>10,20,848.9</b>	<b>10,30,450.0</b>	<b>10,25,405.0</b>	<b>10,87,500.0</b>	<b>13,92,523.4</b>	<b>19,71,153.0</b>	<b>20,61,485.1</b>	<b>22,57,968.1</b>
<b>F. Miscellaneous General Services</b>	<b>64,871.2</b>	<b>2,22,056.4</b>	<b>1,56,019.1</b>	<b>1,92,383.9</b>	<b>57,294.9</b>	<b>50,330.5</b>	<b>53,954.3</b>	<b>50,362.4</b>
of which:								
Payment on account of State Lotteries	5,340.4	78,021.1	4,455.5	70,280.4	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>1,30,120.0</b>	<b>4,26,867.2</b>	<b>3,54,197.8</b>	<b>5,23,325.0</b>	<b>11.0</b>	<b>20.9</b>	<b>13.9</b>	<b>21.2</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,30,120.0	4,26,867.2	3,54,197.8	5,23,325.0	11.0	20.9	13.9	21.2



## Appendix II

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>4,15,184.6</b>	<b>5,35,626.8</b>	<b>5,88,102.2</b>	<b>7,12,908.5</b>	<b>1,67,87,363.4</b>	<b>1,93,74,206.3</b>	<b>1,99,93,772.5</b>	<b>2,12,03,593.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>2,56,040.0</b>	<b>3,11,360.0</b>	<b>3,72,455.8</b>	<b>4,20,466.6</b>	<b>95,95,254.5</b>	<b>1,06,74,337.9</b>	<b>1,11,07,292.8</b>	<b>1,12,56,802.3</b>
<b>A. Social Services (1 to 12)</b>	<b>1,53,215.2</b>	<b>1,65,538.8</b>	<b>2,23,115.1</b>	<b>2,52,676.3</b>	<b>59,79,017.4</b>	<b>68,99,861.8</b>	<b>72,31,606.2</b>	<b>71,97,000.0</b>
1. Education, Sports, Art and Culture	84,378.7	1,00,533.6	1,05,215.5	1,35,829.8	28,70,676.8	32,68,771.3	32,82,126.8	35,11,144.7
2. Medical and Public Health	22,138.6	24,554.9	33,437.1	35,878.6	7,99,123.9	8,35,347.1	8,61,078.1	8,81,489.6
3. Family Welfare	1,628.0	1,816.8	1,816.8	2,527.6	2,03,770.8	2,11,003.0	3,05,834.1	2,51,741.0
4. Water Supply and Sanitation	3,791.3	6,654.2	7,103.1	8,193.3	1,56,234.4	1,51,360.4	1,52,015.0	86,036.7
5. Housing	4,337.8	2,080.6	21,340.6	2,327.2	2,49,186.9	3,58,498.9	4,29,255.0	3,90,854.6
6. Urban Development	15,141.1	4,013.7	17,630.8	35,413.8	93,970.6	1,40,009.1	1,34,866.2	2,10,397.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,492.3	5,600.9	7,705.9	10,268.4	3,59,697.2	4,56,267.3	4,61,620.9	4,65,755.9
8. Labour and Labour Welfare	655.1	817.1	850.8	1,110.6	57,858.4	73,814.1	75,933.9	78,030.2
9. Social Security and Welfare	7,687.9	10,294.6	11,749.4	12,806.5	7,51,821.4	8,93,765.1	8,65,684.7	8,95,407.7
10. Nutrition	904.7	1,175.4	1,356.0	1,863.6	3,32,238.0	3,91,866.8	3,63,755.0	3,86,930.5
11. Relief on account of Natural Calamities	3,632.4	4,023.2	9,516.2	4,472.4	53,616.1	78,601.3	2,57,602.7	1,001.4
12. Others*	5,427.4	3,973.9	5,392.9	1,984.5	50,822.8	40,557.5	41,833.9	38,210.5
<b>B. Economic Services (1 to 9)</b>	<b>1,02,824.8</b>	<b>1,45,821.2</b>	<b>1,49,340.8</b>	<b>1,67,790.3</b>	<b>36,16,237.1</b>	<b>37,74,476.2</b>	<b>38,75,686.6</b>	<b>40,59,802.3</b>
1. Agriculture and Allied Activities (i to xii)	30,012.6	50,672.3	52,405.4	65,746.8	11,55,277.9	12,19,773.7	12,82,720.1	13,59,779.2
i) Crop Husbandry	11,437.7	22,445.6	23,663.9	34,350.3	6,20,943.0	7,09,926.6	8,08,060.7	8,70,022.1
ii) Soil and Water Conservation	947.8	1,957.1	2,185.5	3,361.3	12,208.6	14,115.4	15,105.3	9,632.8
iii) Animal Husbandry	4,138.0	5,940.1	5,817.1	6,074.3	87,973.5	93,449.7	93,273.2	90,549.3
iv) Dairy Development	78.3	75.5	80.5	30.0	5,113.4	6,582.3	5,596.6	5,845.0
v) Fisheries	586.9	602.0	713.6	1,429.4	45,115.9	59,268.3	46,659.5	51,558.9
vi) Forestry and Wild Life	7,978.4	12,449.5	12,732.3	12,382.8	32,452.5	39,302.7	35,783.1	32,439.7
vii) Plantations	879.3	880.8	880.8	651.5	-	1.4	-	-
viii) Food Storage and Warehousing	1,421.3	1,895.4	1,905.4	1,984.7	-	10,000.0	-	10,000.0
ix) Agricultural Research and Education	-	-	-	-	79,291.0	86,196.6	78,595.1	91,134.3
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	1,539.3	1,685.8	1,685.8	1,788.4	2,56,882.7	1,80,077.9	1,80,941.1	1,68,592.9
xii) Other Agricultural Programmes	1,005.6	2,740.5	2,740.5	3,694.1	15,297.3	20,852.8	18,705.5	30,004.3
2. Rural Development	17,566.0	29,193.5	28,977.7	24,510.0	2,91,136.4	4,38,313.1	5,01,073.7	4,43,949.0
3. Special Area Programmes	30.2	110.0	110.0	210.0	340.3	528.3	415.0	444.9
4. Irrigation and Flood Control	4,356.0	12,073.6	12,273.7	4,966.1	1,58,899.3	1,44,463.8	1,29,070.5	1,28,163.3
of which:								
i) Major and Medium Irrigation	-	-	-	-	1,34,720.6	1,23,835.1	1,18,237.9	1,16,884.0
ii) Minor Irrigation	2,424.9	12,063.6	12,263.7	4,958.6	9,141.9	8,666.0	10,736.2	11,181.9
iii) Flood Control and Drainage	1,931.1	10.0	10.0	7.5	15,036.7	11,962.4	96.1	97.0
5. Energy	20,991.6	20,856.5	20,963.7	27,325.8	8,42,751.1	8,32,333.2	7,97,856.9	9,20,717.0
of which: Power	20,809.6	20,688.1	20,795.3	27,157.5	8,42,602.1	8,31,255.1	7,96,016.3	9,19,644.9
6. Industry and Minerals (i to iii)	6,958.6	6,507.1	4,171.9	4,134.0	2,83,659.0	3,67,619.9	3,60,212.9	4,04,747.4
i) Village and Small Industries	5,987.0	5,212.5	2,736.1	2,976.4	1,14,842.8	1,41,277.5	1,31,090.9	1,29,783.1
ii) Industries@	971.6	1,294.6	1,435.7	1,157.6	1,68,816.1	2,26,342.5	2,29,122.0	2,74,964.3
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	18,375.4	19,965.1	23,819.0	32,863.7	2,13,358.3	1,05,783.4	1,35,499.3	1,38,171.9
i) Roads and Bridges	12,608.6	13,651.0	17,526.3	24,086.6	1,28,151.0	1,02,238.6	1,05,115.9	1,09,650.1
ii) Others @@	5,766.8	6,314.1	6,292.7	8,777.1	85,207.3	3,544.8	30,383.4	28,521.9
8. Science, Technology and Environment	487.3	1,195.7	1,197.6	1,878.4	1,961.1	2,254.7	2,582.3	1,374.3
9. General Economic Services (i to iv)	4,047.3	5,247.4	5,421.9	6,155.5	6,68,853.9	6,63,406.1	6,66,255.9	6,62,455.3
i) Secretariat - Economic Services	492.9	790.6	805.1	816.4	7,442.7	9,158.1	9,343.2	9,226.2
ii) Tourism	2,344.0	2,830.8	2,960.8	3,730.9	2,480.2	2,623.8	2,735.5	2,623.7
iii) Civil Supplies	113.6	204.4	204.4	235.9	6,22,340.2	6,14,657.6	6,16,340.8	6,14,677.7
iv) Others +	1,096.8	1,421.6	1,451.6	1,372.3	36,590.9	36,966.6	37,836.4	35,927.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>1,52,812.5</b>	<b>2,16,934.8</b>	<b>2,08,287.6</b>	<b>2,82,589.8</b>	<b>60,45,069.3</b>	<b>71,00,575.8</b>	<b>72,91,872.5</b>	<b>80,92,690.5</b>
<b>A. Organs of State</b>	<b>8,297.6</b>	<b>9,542.2</b>	<b>11,698.2</b>	<b>14,162.9</b>	<b>1,25,237.7</b>	<b>1,69,633.9</b>	<b>1,78,769.8</b>	<b>2,09,951.3</b>
<b>B. Fiscal Services (i + ii)</b>	<b>8,169.4</b>	<b>5,488.0</b>	<b>5,585.6</b>	<b>7,640.7</b>	<b>1,10,410.6</b>	<b>1,23,355.3</b>	<b>1,21,926.1</b>	<b>1,28,157.5</b>
i) Collection of Taxes and Duties	8,157.1	5,482.0	5,579.6	7,634.7	1,09,512.0	1,22,166.0	1,20,883.9	1,27,049.9
ii) Other Fiscal Services	12.3	6.0	6.0	6.0	898.7	1,189.3	1,042.2	1,107.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>37,417.3</b>	<b>47,554.0</b>	<b>47,554.0</b>	<b>54,917.9</b>	<b>26,73,309.3</b>	<b>29,67,105.4</b>	<b>29,69,988.7</b>	<b>33,28,398.9</b>
1. Appropriation for Reduction or Avoidance of Debt	1,200.0	1,200.0	1,200.0	1,200.0	72,156.2	94,200.0	99,600.0	82,300.0
2. Interest Payments (i to iv)	36,217.3	46,354.0	46,354.0	53,717.9	26,01,153.2	28,72,905.4	28,70,388.7	32,46,098.9
i) Interest on Loans from the Centre	1,001.3	961.8	961.8	951.1	50,647.5	46,540.7	54,279.0	54,271.6
ii) Interest on Internal Debt	27,749.7	37,332.2	37,332.2	42,941.2	21,16,052.0	23,87,837.7	23,64,348.1	26,68,329.5
of which:								
(a) Interest on Market Loans	24,095.1	33,417.5	33,417.5	39,297.3	17,71,931.1	20,92,248.3	20,45,714.7	24,04,491.0
(b) Interest on NSSF	1,270.9	1,574.9	1,574.9	1,448.5	2,21,892.7	2,05,043.0	2,05,043.0	1,87,925.8
iii) Interest on Small Savings, State Provident Funds, etc.	7,466.3	8,060.0	8,060.0	9,825.6	3,96,933.2	4,23,205.2	4,32,396.2	5,06,472.5
iv) Others	-	-	-	-	37,520.4	15,321.8	19,365.3	17,025.3
<b>D. Administrative Services (i to v)</b>	<b>46,707.1</b>	<b>74,051.1</b>	<b>73,073.4</b>	<b>81,122.6</b>	<b>8,72,315.0</b>	<b>10,62,580.6</b>	<b>10,88,905.6</b>	<b>10,85,224.9</b>
i) Secretariat - General Services	4,334.8	19,856.6	20,399.6	8,983.1	26,595.8	37,636.3	38,788.1	27,834.4
ii) District Administration	2,086.4	2,445.4	2,450.4	3,332.1	1,13,195.5	1,32,611.0	1,27,684.9	1,32,617.8
iii) Police	28,357.5	37,581.4	35,346.0	50,571.3	5,73,089.9	7,12,052.1	7,20,635.8	7,31,803.7
iv) Public Works	2,607.0	3,646.1	4,148.4	6,688.3	37,696.8	42,617.2	46,575.0	44,658.7
v) Others ++	9,321.4	10,521.8	10,729.1	11,547.9	1,21,736.9	1,37,664.0	1,55,221.8	1,48,310.3
<b>E. Pensions</b>	<b>50,518.3</b>	<b>64,146.1</b>	<b>64,222.9</b>	<b>1,18,582.9</b>	<b>22,35,987.2</b>	<b>27,48,186.1</b>	<b>28,21,144.7</b>	<b>32,39,530.3</b>
<b>F. Miscellaneous General Services</b>	<b>1,702.9</b>	<b>16,153.4</b>	<b>6,153.4</b>	<b>6,162.8</b>	<b>27,809.5</b>	<b>29,714.6</b>	<b>1,11,137.6</b>	<b>1,01,427.6</b>
of which:								
Payment on account of State Lotteries	160.6	177.0	177.0	218.4	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>6,332.0</b>	<b>7,332.0</b>	<b>7,358.8</b>	<b>9,852.1</b>	<b>11,47,039.6</b>	<b>15,99,292.6</b>	<b>15,94,607.2</b>	<b>18,54,100.6</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,332.0	7,332.0	7,358.8	9,852.1	11,47,039.6	15,99,292.6	15,94,607.2	18,54,100.6

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>85,36,472.1</b>	<b>1,25,45,470.2</b>	<b>1,19,02,693.6</b>	<b>1,11,05,584.3</b>	<b>10,35,722.0</b>	<b>13,10,897.0</b>	<b>12,80,113.3</b>	<b>14,06,132.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>54,45,951.1</b>	<b>92,94,234.3</b>	<b>86,76,128.3</b>	<b>77,89,248.1</b>	<b>5,87,677.4</b>	<b>7,28,185.1</b>	<b>7,31,082.4</b>	<b>8,14,202.9</b>
<b>A. Social Services (1 to 12)</b>	<b>37,25,929.1</b>	<b>55,36,530.9</b>	<b>52,48,923.4</b>	<b>42,05,123.5</b>	<b>4,34,861.1</b>	<b>5,39,863.1</b>	<b>5,41,644.7</b>	<b>6,20,733.1</b>
1. Education, Sports, Art and Culture	12,24,593.8	12,52,945.0	12,22,032.5	9,55,561.2	2,14,273.5	2,89,982.8	2,57,586.9	2,69,053.6
2. Medical and Public Health	3,40,807.5	4,80,219.0	4,44,866.0	3,72,590.2	47,911.2	60,481.0	58,189.0	64,845.0
3. Family Welfare	1,36,032.5	1,62,040.5	1,48,905.8	1,29,550.4	16,491.6	22,196.0	27,025.1	21,910.3
4. Water Supply and Sanitation	89,686.9	54,197.1	54,011.4	24,586.1	14,869.7	18,121.5	16,851.7	17,809.6
5. Housing	55,141.5	2,72,886.4	2,72,886.4	39,157.4	124.4	115.9	920.0	37,245.1
6. Urban Development	1,51,516.7	5,80,759.6	5,61,966.8	2,39,881.0	10,555.7	11,719.0	13,090.5	51,343.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,86,203.2	14,50,322.2	13,49,321.4	9,26,301.9	33,417.1	40,575.7	44,487.7	39,006.5
8. Labour and Labour Welfare	17,477.2	38,810.0	35,328.1	21,202.6	5,123.6	6,046.0	4,236.6	7,473.9
9. Social Security and Welfare	5,88,815.4	7,51,224.9	7,28,514.3	11,30,254.7	64,389.6	69,566.7	82,929.9	95,662.3
10. Nutrition	2,91,598.0	3,96,269.9	3,74,718.2	3,20,541.8	20,752.0	5,613.0	11,686.0	8,570.1
11. Relief on account of Natural Calamities	6,013.9	35,986.7	4,792.0	10,174.6	3,454.8	11,774.7	21,055.1	3,960.0
12. Others*	38,042.5	60,869.6	51,580.7	35,321.5	3,497.9	3,671.0	3,586.3	3,853.6
<b>B. Economic Services (1 to 9)</b>	<b>17,20,022.0</b>	<b>37,57,703.5</b>	<b>34,27,204.9</b>	<b>35,84,124.6</b>	<b>1,52,816.3</b>	<b>1,88,322.0</b>	<b>1,89,437.7</b>	<b>1,93,469.8</b>
1. Agriculture and Allied Activities (i to xii)	6,56,007.3	16,89,592.5	16,34,777.4	21,64,364.3	66,291.4	84,279.7	88,846.2	96,268.0
i) Crop Husbandry	1,12,016.3	15,01,796.1	14,61,276.9	13,91,540.0	33,076.5	46,919.0	51,380.2	53,158.6
ii) Soil and Water Conservation	8,069.9	32,740.3	27,359.5	3,859.5	907.7	1,152.7	3,857.3	5,368.2
iii) Animal Husbandry	34,923.2	53,447.8	48,961.6	40,777.3	12,409.4	10,669.9	9,941.1	10,802.2
iv) Dairy Development	-	-	-	-	187.1	654.7	165.4	682.5
v) Fisheries	4,239.0	10,957.8	9,794.1	5,152.8	4,379.3	6,479.2	5,708.8	5,953.0
vi) Forestry and Wild Life	48,883.8	31,401.0	31,113.7	77,381.7	10,340.6	11,730.4	11,977.3	13,997.8
vii) Plantations	-	-	-	-	-	50.0	-	-
viii) Food Storage and Warehousing	298.0	403.2	187.5	210.8	2,615.5	3,695.2	3,356.0	3,653.0
ix) Agricultural Research and Education	36,245.9	46,794.6	44,238.4	35,267.8	101.4	107.1	81.7	105.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	9,060.9	11,136.6	10,930.7	9,266.4	2,266.4	2,821.5	2,378.4	2,547.2
xii) Other Agricultural Programmes	4,02,270.3	915.1	915.1	6,00,908.0	7.5	-	-	-
2. Rural Development	3,79,049.5	3,65,810.6	3,47,595.7	4,10,349.2	36,515.5	50,973.1	51,199.4	54,592.5
3. Special Area Programmes	-	-	-	-	529.9	408.4	378.4	466.0
4. Irrigation and Flood Control	39,836.5	8,24,948.4	6,08,017.6	70,368.3	6,548.7	7,563.7	8,508.0	8,998.8
<i>of which:</i>								
i) Major and Medium Irrigation	34,908.2	8,12,842.8	5,95,912.0	63,560.3	9.7	12.5	9.4	9.5
ii) Minor Irrigation	3,212.3	6,087.7	6,087.7	4,342.4	5,073.3	4,538.8	6,545.1	6,417.7
iii) Flood Control and Drainage	-	-	-	-	1,465.7	3,012.5	1,953.5	2,571.7
5. Energy	4,39,080.7	5,05,160.8	5,04,230.4	8,10,976.5	6,476.5	6,056.2	2,934.6	1,088.0
<i>of which: Power</i>	4,35,025.6	5,02,666.0	5,02,021.9	8,10,098.7	5,899.9	6,013.0	2,769.9	1,088.0
6. Industry and Minerals (i to iii)	82,569.8	1,54,717.8	1,29,893.4	33,098.1	7,131.8	9,595.8	6,950.0	7,350.5
i) Village and Small Industries	24,559.8	41,495.6	35,342.1	8,983.9	5,093.7	7,173.8	5,853.0	6,267.5
ii) Industries@	57,348.9	1,01,847.5	85,190.8	22,368.2	273.8	-	-	-
iii) Others**	661.0	11,374.7	9,360.5	1,746.1	1,764.3	2,422.0	1,097.0	1,083.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	59,479.5	1,15,385.1	1,14,927.6	68,672.5	17,271.7	16,810.1	16,841.7	14,962.1
i) Roads and Bridges	32,089.7	60,782.6	60,780.8	15,849.7	11,896.5	10,900.0	10,900.0	10,700.0
ii) Others @@	27,389.8	54,602.5	54,146.7	52,822.8	5,375.2	5,910.1	5,941.7	4,262.1
8. Science, Technology and Environment	1,140.3	2,009.9	1,720.1	1,021.3	215.9	894.0	502.7	632.4
9. General Economic Services (i to iv)	62,858.5	1,00,078.4	86,042.8	25,274.4	11,834.8	11,740.9	13,276.8	9,111.5
i) Secretariat - Economic Services	46,016.8	70,125.3	58,800.6	12,026.1	361.9	437.4	392.2	423.3
ii) Tourism	3,065.4	3,793.6	3,263.6	705.6	331.5	324.6	323.9	355.2
iii) Civil Supplies	7,861.5	18,009.3	15,942.1	5,134.7	9,936.3	9,360.5	10,952.4	6,755.5
iv) Others +	5,914.9	8,150.3	8,036.6	7,408.0	1,205.0	1,618.5	1,608.2	1,577.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>30,87,221.2</b>	<b>32,47,919.4</b>	<b>32,23,248.8</b>	<b>33,15,326.2</b>	<b>4,37,433.8</b>	<b>5,59,211.9</b>	<b>5,25,030.9</b>	<b>5,65,129.8</b>
<b>A. Organs of State</b>	<b>65,091.3</b>	<b>1,05,175.4</b>	<b>1,02,304.1</b>	<b>86,973.6</b>	<b>18,564.1</b>	<b>23,254.0</b>	<b>21,195.7</b>	<b>23,703.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>76,205.5</b>	<b>87,213.5</b>	<b>84,532.3</b>	<b>74,343.2</b>	<b>8,590.7</b>	<b>9,651.5</b>	<b>8,896.8</b>	<b>9,249.9</b>
i) Collection of Taxes and Duties	76,205.5	87,141.5	84,473.1	74,343.2	8,242.7	9,228.2	8,476.1	8,818.3
ii) Other Fiscal Services	-	72.0	59.2	-	348.0	423.4	420.6	431.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>10,83,553.8</b>	<b>11,79,111.4</b>	<b>11,79,644.4</b>	<b>14,58,473.3</b>	<b>88,688.9</b>	<b>1,14,682.0</b>	<b>92,647.9</b>	<b>98,981.1</b>
1. Appropriation for Reduction or Avoidance of Debt	-	10,000.0	10,000.0	1,000.0	-	-	-	-
2. Interest Payments (i to iv)	10,83,553.8	11,69,111.4	11,69,644.4	14,57,473.3	88,688.9	1,14,682.0	92,647.9	98,981.1
i) Interest on Loans from the Centre	22,048.1	49,165.6	49,165.6	54,011.7	2086.9333	4,160.1	1609.7100	1770.6900
ii) Interest on Internal Debt	9,98,503.7	10,38,544.4	10,39,077.4	13,36,961.7	57,144.8	74,303.8	61,461.1	64,687.6
of which:								
(a) Interest on Market Loans	7,91,609.4	8,31,555.0	8,31,555.0	11,00,733.1	36461.1461	59,084.5	42054.8600	45737.8400
(b) Interest on NSSF	98,727.4	96,424.5	96,424.5	90,542.1	13691.4070	7,054.3	11969.1400	13166.0500
iii) Interest on Small Savings, State Provident Funds, etc.	63,002.0	81,401.4	81,401.4	76,499.8	29457.1375	36,098.1	29457.1300	32402.8400
iv) Others	-	-	-	-10,000.0	-	120.0	120.0	120.0
<b>D. Administrative Services (i to v)</b>	<b>6,69,173.4</b>	<b>7,06,642.8</b>	<b>6,86,744.3</b>	<b>6,62,166.9</b>	<b>1,63,670.7</b>	<b>2,09,024.1</b>	<b>1,94,074.9</b>	<b>2,04,157.4</b>
i) Secretariat - General Services	13,923.3	50,051.1	47,169.4	18,270.2	6,399.3	7,303.1	7,918.7	8,462.0
ii) District Administration	86,012.1	1,16,435.2	1,15,817.9	1,02,839.2	6,481.5	8,374.1	7,396.0	8,315.5
iii) Police	4,94,436.3	4,38,144.6	4,23,098.5	4,60,897.0	1,14,788.0	1,36,800.1	1,36,970.8	1,32,073.5
iv) Public Works	17,968.4	25,506.7	25,492.5	23,661.3	20,196.1	24,577.5	23,339.6	24,598.3
v) Others ++	56,833.4	76,505.3	75,165.9	56,499.2	15,805.8	31,969.3	18,449.8	30,708.1
<b>E. Pensions</b>	<b>11,93,166.2</b>	<b>11,69,759.7</b>	<b>11,70,009.7</b>	<b>10,33,267.6</b>	<b>1,57,918.8</b>	<b>2,02,600.0</b>	<b>2,08,215.4</b>	<b>2,29,037.0</b>
<b>F. Miscellaneous General Services</b>	<b>31.1</b>	<b>16.7</b>	<b>14.0</b>	<b>101.7</b>	<b>0.6</b>	<b>0.3</b>	<b>0.3</b>	<b>0.5</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>3,299.8</b>	<b>3,316.5</b>	<b>3,316.5</b>	<b>1,010.0</b>	<b>10,610.9</b>	<b>23,500.0</b>	<b>24,000.0</b>	<b>26,800.0</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,299.8	3,316.5	3,316.5	1,010.0	10,610.9	23,500.0	24,000.0	26,800.0

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>29,08,268.9</b>	<b>35,62,730.8</b>	<b>34,72,663.1</b>	<b>38,93,269.7</b>	<b>2,66,22,351.8</b>	<b>3,21,52,027.3</b>	<b>3,32,77,406.4</b>	<b>3,63,95,704.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>15,20,564.6</b>	<b>19,48,160.0</b>	<b>18,34,719.7</b>	<b>20,99,733.0</b>	<b>1,48,88,644.3</b>	<b>1,73,08,842.4</b>	<b>1,83,57,550.3</b>	<b>1,99,78,435.4</b>
<b>A. Social Services (1 to 12)</b>	<b>10,92,943.5</b>	<b>13,98,792.1</b>	<b>12,95,845.1</b>	<b>14,80,971.8</b>	<b>84,25,168.3</b>	<b>1,10,66,385.4</b>	<b>1,11,08,178.4</b>	<b>1,28,74,837.7</b>
1. Education, Sports, Art and Culture	6,45,407.9	7,70,641.7	7,23,119.5	8,32,633.5	46,14,089.6	55,16,109.0	55,46,929.0	60,77,362.9
2. Medical and Public Health	1,43,802.9	2,15,588.5	1,92,144.6	2,31,739.0	9,49,901.8	12,40,084.8	11,87,945.0	13,24,779.3
3. Family Welfare	11,736.0	14,298.7	12,980.9	14,747.8	5,29,343.7	6,48,669.4	6,04,480.7	7,30,672.6
4. Water Supply and Sanitation	44,289.5	30,066.9	32,620.1	35,704.1	1,15,529.3	1,46,750.0	1,49,250.0	3,21,413.0
5. Housing	237.0	560.0	560.0	746.0	17,089.0	79,784.5	82,902.2	75,618.1
6. Urban Development	17,373.5	30,580.5	20,052.8	24,513.9	5,17,800.0	9,86,595.4	9,84,712.1	14,22,515.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	24,627.1	43,391.9	34,425.9	46,378.4	4,68,683.7	5,60,240.2	5,80,301.0	6,29,499.3
8. Labour and Labour Welfare	13,484.1	27,150.3	20,918.7	29,581.2	88,039.3	1,26,106.4	1,19,959.3	1,26,570.2
9. Social Security and Welfare	1,34,116.3	1,82,855.9	1,77,820.0	1,98,588.3	10,05,625.8	15,43,322.6	16,05,479.7	19,17,529.0
10. Nutrition	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	51,874.7	72,026.0	66,296.1	57,363.4	74,744.8	1,67,183.0	1,94,715.5	1,85,442.5
12. Others*	5,994.7	11,631.6	14,906.5	8,976.2	44,321.2	51,540.2	51,504.0	63,435.5
<b>B. Economic Services (1 to 9)</b>	<b>4,27,621.0</b>	<b>5,49,367.9</b>	<b>5,38,874.5</b>	<b>6,18,761.2</b>	<b>64,63,476.0</b>	<b>62,42,457.0</b>	<b>72,49,371.9</b>	<b>71,03,597.7</b>
1. Agriculture and Allied Activities (i to xii)	2,13,219.7	2,65,856.1	2,65,702.2	3,17,239.4	27,26,539.1	13,05,045.3	14,31,484.4	10,81,089.6
i) Crop Husbandry	90,608.7	1,05,964.0	1,15,454.0	1,30,460.1	23,82,926.7	8,19,827.7	9,65,320.3	5,55,437.9
ii) Soil and Water Conservation	-	-	-	-	59,626.2	96,702.7	92,720.5	94,586.2
iii) Animal Husbandry	19,070.3	22,438.9	25,481.2	25,488.2	1,15,372.4	1,59,515.4	1,54,489.7	1,73,331.6
iv) Dairy Development	4,157.3	4,668.5	4,878.2	6,336.7	8,944.8	10,987.7	11,169.4	14,199.4
v) Fisheries	1,595.6	2,516.1	2,502.7	2,622.6	8,405.2	14,717.8	13,941.3	18,482.5
vi) Forestry and Wild Life	55,459.5	73,856.9	70,824.1	96,406.2	61,955.8	82,439.1	77,180.8	90,952.9
vii) Plantations	60.0	70.0	70.0	70.0	516.2	804.4	749.9	865.8
viii) Food Storage and Warehousing	17,336.6	23,114.0	18,618.8	20,764.2	24,036.5	27,528.8	25,689.3	30,581.1
ix) Agricultural Research and Education	18,729.2	24,287.0	20,287.0	25,805.8	21,634.6	25,944.1	25,780.3	28,876.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	6,202.6	8,940.7	7,586.2	9,285.7	41,230.4	64,174.8	62,211.0	71,418.4
xii) Other Agricultural Programmes	-	-	-	-	1,890.4	2,402.9	2,232.1	2,357.4
2. Rural Development	1,26,640.2	1,58,609.9	1,59,574.7	1,69,352.7	17,08,630.1	19,86,492.1	31,03,704.6	25,13,187.9
3. Special Area Programmes	-	-	-	-	7,261.0	15,925.0	14,692.6	15,600.0
4. Irrigation and Flood Control	40,744.1	49,400.7	43,486.7	52,179.6	6,98,060.9	7,99,461.9	7,70,504.0	10,26,839.3
<i>of which:</i>								
i) Major and Medium Irrigation	31,607.2	38,786.3	32,983.2	39,215.7	4,37,362.7	5,66,866.6	5,40,584.3	6,36,784.8
ii) Minor Irrigation	8,646.4	10,114.4	10,003.5	12,363.9	2,33,270.6	2,00,996.7	1,99,469.1	2,77,399.9
iii) Flood Control and Drainage	490.4	500.0	500.0	600.0	14,380.0	10,890.0	10,890.0	34,527.7
5. Energy	1,208.6	1,341.9	1,401.9	1,466.1	7,16,154.1	12,90,808.9	10,41,594.9	16,04,761.6
<i>of which: Power</i>	29.1	22.8	32.8	33.3	6,83,685.3	12,56,566.6	10,03,202.6	15,69,683.0
6. Industry and Minerals (i to iii)	10,838.1	18,310.0	15,462.7	18,948.1	1,30,839.8	3,17,270.1	3,64,790.0	2,87,832.4
i) Village and Small Industries	9,959.7	16,766.9	14,008.8	17,636.7	59,586.7	92,166.9	88,972.2	96,870.0
ii) Industries@	878.4	1,543.1	1,453.8	1,311.3	35,613.0	1,13,175.6	1,58,834.2	80,812.4
iii) Others**	-	-	-	-	35,640.1	1,11,927.6	1,16,983.6	1,10,150.0

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	23,604.9	37,572.0	38,914.5	41,922.2	4,12,524.2	4,43,109.0	4,41,161.4	5,09,623.7
i) Roads and Bridges	18,681.4	28,850.0	30,052.5	31,197.5	3,90,172.6	4,00,514.1	4,01,014.1	4,63,087.5
ii) Others @@	4,923.5	8,722.0	8,862.0	10,724.7	22,351.7	42,595.0	40,147.4	46,536.2
8. Science, Technology and Environment	2,073.7	3,866.4	2,716.5	3,469.8	5,616.8	6,965.8	7,684.6	8,197.4
9. General Economic Services (i to iv)	9,291.9	14,411.0	11,615.5	14,183.4	57,850.1	77,378.8	73,755.4	56,465.9
i) Secretariat - Economic Services	572.9	1,203.0	1,163.0	992.2	12,566.8	16,470.3	15,687.9	18,488.2
ii) Tourism	5,916.8	7,427.9	5,973.9	8,965.2	4,110.5	12,608.6	12,435.0	12,671.9
iii) Civil Supplies	532.2	1,706.3	1,591.7	869.4	4,601.3	10,453.7	10,078.9	5,459.1
iv) Others +	2,270.0	4,073.9	2,886.9	3,356.5	36,571.5	37,846.2	35,553.5	19,846.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>12,40,850.5</b>	<b>14,29,207.8</b>	<b>14,54,241.5</b>	<b>15,75,257.7</b>	<b>1,05,78,166.9</b>	<b>1,36,24,432.9</b>	<b>1,37,01,104.1</b>	<b>1,49,67,266.8</b>
<b>A. Organs of State</b>	<b>32,279.8</b>	<b>42,404.5</b>	<b>40,967.3</b>	<b>49,132.7</b>	<b>2,54,737.1</b>	<b>3,69,496.4</b>	<b>3,70,775.8</b>	<b>4,30,006.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>44,045.4</b>	<b>44,248.1</b>	<b>41,784.7</b>	<b>41,312.9</b>	<b>4,00,955.7</b>	<b>4,84,449.6</b>	<b>4,51,457.6</b>	<b>5,31,506.9</b>
i) Collection of Taxes and Duties	43,455.8	43,539.6	41,129.8	40,565.3	3,98,173.4	4,80,764.7	4,48,006.7	5,28,141.1
ii) Other Fiscal Services	589.6	708.4	654.9	747.7	2,782.3	3,684.9	3,450.9	3,365.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,98,728.7</b>	<b>4,97,112.3</b>	<b>5,16,982.3</b>	<b>5,68,219.5</b>	<b>41,36,805.8</b>	<b>58,83,770.4</b>	<b>58,27,465.3</b>	<b>57,23,092.9</b>
1. Appropriation for Reduction or Avoidance of Debt	-	6,500.0	26,500.0	35,000.0	12,23,222.6	26,40,395.0	26,40,395.0	21,85,701.0
2. Interest Payments (j to iv)	3,98,728.7	4,90,612.3	4,90,482.3	5,33,219.5	29,13,583.2	32,43,375.4	31,87,070.3	35,37,391.9
i) Interest on Loans from the Centre	5,650.0	6,100.0	6,100.0	6,100.0	84,982.2	73,450.5	74,450.2	63,905.4
ii) Interest on Internal Debt	3,35,978.4	4,06,294.6	4,06,294.6	4,39,621.7	24,56,499.7	27,95,235.0	27,37,930.3	30,94,932.5
of which:								
(a) Interest on Market Loans	1,84,765.2	2,67,592.6	2,67,592.6	2,96,819.7	13,96,763.3	17,20,834.8	16,61,978.3	20,30,918.1
(b) Interest on NSSF	1,27,206.6	1,00,000.0	1,00,000.0	1,00,000.0	6,52,594.3	5,81,513.9	5,81,513.9	5,34,446.4
iii) Interest on Small Savings, State Provident Funds, etc.	52,230.8	61,190.0	61,060.0	65,940.0	3,65,546.7	3,68,154.8	3,68,154.8	3,72,019.0
iv) Others	4,869.5	17,027.8	17,027.8	21,557.8	6,554.5	6,535.0	6,535.0	6,535.0
<b>D. Administrative Services (i to v)</b>	<b>2,62,449.1</b>	<b>3,10,193.1</b>	<b>2,96,427.2</b>	<b>3,22,323.7</b>	<b>19,33,832.9</b>	<b>23,32,427.8</b>	<b>22,84,947.1</b>	<b>29,64,747.6</b>
i) Secretariat - General Services	16,582.7	22,585.5	21,806.5	25,535.8	46,210.0	66,339.8	62,495.0	70,882.3
ii) District Administration	12,699.3	15,329.7	15,080.8	17,664.1	81,959.5	1,04,368.7	97,605.7	1,16,425.2
iii) Police	1,61,313.5	1,85,251.9	1,79,303.8	1,86,765.5	13,96,348.0	15,97,219.5	15,59,351.0	21,02,195.9
iv) Public Works	45,600.1	54,132.3	48,906.0	53,040.6	1,45,488.4	2,63,308.7	2,46,961.6	2,87,874.2
v) Others ++	26,253.5	32,893.7	31,330.0	39,317.7	2,63,827.1	3,01,191.1	3,18,533.7	3,87,370.0
<b>E. Pensions</b>	<b>5,03,347.5</b>	<b>5,35,249.8</b>	<b>5,58,080.0</b>	<b>5,94,269.0</b>	<b>38,47,649.1</b>	<b>45,49,549.9</b>	<b>47,61,748.8</b>	<b>53,13,431.5</b>
<b>F. Miscellaneous General Services</b>	-	-	-	-	<b>4,186.4</b>	<b>4,738.9</b>	<b>4,709.6</b>	<b>4,481.3</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>1,46,853.8</b>	<b>1,85,363.0</b>	<b>1,83,702.0</b>	<b>2,18,279.0</b>	<b>11,55,540.6</b>	<b>12,18,752.0</b>	<b>12,18,752.0</b>	<b>14,50,002.0</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,46,853.8	1,85,363.0	1,83,702.0	2,18,279.0	11,55,540.6	12,18,752.0	12,18,752.0	14,50,002.0

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,41,07,736.3</b>	<b>1,46,74,776.3</b>	<b>1,60,14,960.4</b>	<b>1,64,32,795.4</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>88,17,279.9</b>	<b>91,75,784.4</b>	<b>1,02,79,362.3</b>	<b>1,03,51,834.1</b>
<b>A. Social Services (1 to 12)</b>	<b>59,59,075.5</b>	<b>63,33,848.3</b>	<b>68,99,102.4</b>	<b>71,22,837.4</b>
1. Education, Sports, Art and Culture	24,61,377.7	29,86,109.8	28,93,960.0	33,75,686.9
2. Medical and Public Health	7,20,409.7	7,08,982.3	7,47,423.9	7,64,943.6
3. Family Welfare	72,083.5	73,484.2	74,538.3	95,111.1
4. Water Supply and Sanitation	1,29,614.8	1,31,758.7	1,35,687.0	1,33,862.4
5. Housing	14,918.8	16,118.1	1,18,461.3	1,22,001.4
6. Urban Development	6,03,702.6	5,82,264.3	6,22,853.8	6,63,696.7
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,20,043.2	1,68,034.5	2,09,542.0	1,77,992.7
8. Labour and Labour Welfare	19,829.6	27,416.2	24,590.3	27,157.7
9. Social Security and Welfare	15,00,930.7	13,93,043.5	17,75,868.4	15,25,985.4
10. Nutrition	1,07,671.3	1,23,387.2	1,32,421.7	1,27,462.3
11. Relief on account of Natural Calamities	57,200.6	47,227.7	70,516.7	24,705.4
12. Others*	51,293.1	76,022.0	93,238.9	84,231.7
<b>B. Economic Services (1 to 9)</b>	<b>28,58,204.4</b>	<b>28,41,936.1</b>	<b>33,80,259.9</b>	<b>32,28,996.7</b>
1. Agriculture and Allied Activities (i to xii)	3,73,045.2	5,06,948.8	8,42,173.7	8,19,979.1
i) Crop Husbandry	1,36,246.1	2,07,584.9	5,76,494.3	5,06,312.0
ii) Soil and Water Conservation	5,813.0	9,562.6	10,581.2	10,245.7
iii) Animal Husbandry	41,954.7	76,844.8	57,192.9	76,877.1
iv) Dairy Development	11,964.9	16,250.6	13,885.3	16,007.9
v) Fisheries	18,696.5	31,304.1	24,903.4	32,750.1
vi) Forestry and Wild Life	47,636.3	71,577.7	64,973.3	76,352.4
vii) Plantations	-	-	-	-
viii) Food Storage and Warehousing	36,620.2	22,992.1	22,205.5	23,111.8
ix) Agricultural Research and Education	16,809.0	18,720.6	18,603.6	20,618.2
x) Agricultural Finance Institutions	-	-	-	-
xi) Co-operation	32,676.8	30,645.5	30,654.5	35,037.2
xii) Other Agricultural Programmes	24,627.6	21,465.9	22,679.6	22,666.6
2. Rural Development	18,16,215.6	16,78,170.4	18,01,643.4	17,51,904.1
3. Special Area Programmes	1,03,619.8	1,22,584.7	1,36,051.0	1,31,414.0
4. Irrigation and Flood Control	1,05,527.8	1,33,450.8	1,34,196.3	1,37,907.9
<i>of which:</i>				
i) Major and Medium Irrigation	30,292.0	37,412.4	37,741.3	39,862.4
ii) Minor Irrigation	37,921.4	45,397.8	49,891.8	45,848.7
iii) Flood Control and Drainage	36,478.9	49,640.6	45,563.3	52,196.7
5. Energy	2,15,819.5	75,013.5	1,05,218.9	66,130.4
<i>of which: Power</i>	2,27,707.9	70,000.0	1,00,099.6	60,000.0
6. Industry and Minerals (i to iii)	30,363.3	1,14,676.4	1,26,492.4	93,329.0
i) Village and Small Industries	23,105.1	65,779.4	57,258.8	53,881.3
ii) Industries@	7,258.3	48,897.1	69,233.6	39,447.7
iii) Others**	-	-	-	-



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
7. Transport and Communications (i + ii)	1,71,350.3	1,48,850.3	1,71,451.6	1,54,504.1
i) Roads and Bridges	61,860.3	54,210.7	56,702.1	56,812.4
ii) Others @@	1,09,490.0	94,639.7	1,14,749.4	97,691.7
8. Science, Technology and Environment	6,622.1	11,397.1	10,939.6	12,573.5
9. General Economic Services (i to iv)	35,641.0	50,844.1	52,093.1	61,254.7
i) Secretariat - Economic Services	11,361.1	14,898.5	15,870.7	17,603.8
ii) Tourism	10,186.2	20,682.0	20,731.9	23,895.4
iii) Civil Supplies	6,817.1	9,676.2	9,881.8	13,257.6
iv) Others +	7,276.6	5,587.4	5,608.7	6,497.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>52,41,618.1</b>	<b>54,46,789.4</b>	<b>56,84,710.9</b>	<b>60,28,609.3</b>
<b>A. Organs of State</b>	<b>77,965.7</b>	<b>1,24,802.4</b>	<b>1,14,136.1</b>	<b>1,21,276.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,07,976.0</b>	<b>1,34,247.8</b>	<b>1,19,715.8</b>	<b>1,30,337.4</b>
i) Collection of Taxes and Duties	1,07,377.9	1,33,402.0	1,19,072.8	1,29,634.5
ii) Other Fiscal Services	598.1	845.8	643.0	702.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>28,27,375.8</b>	<b>27,53,656.8</b>	<b>29,44,000.7</b>	<b>31,55,116.6</b>
1. Appropriation for Reduction or Avoidance of Debt	20,000.0	40,000.0	30,000.0	40,000.0
2. Interest Payments (j to iv)	28,07,375.8	27,13,656.8	29,14,000.7	31,15,116.6
i) Interest on Loans from the Centre	63,192.3	65,412.7	57,372.8	52,382.7
ii) Interest on Internal Debt	24,93,623.7	24,31,173.2	25,90,692.8	27,83,973.7
of which:				
(a) Interest on Market Loans	16,57,885.8	16,67,029.4	18,11,072.9	20,63,402.5
(b) Interest on NSSF	7,86,665.7	7,29,342.5	7,29,342.5	6,70,024.5
iii) Interest on Small Savings, State Provident Funds, etc.	1,21,408.5	1,02,932.1	1,30,975.1	1,41,000.1
iv) Others	1,29,151.3	1,14,138.9	1,34,960.0	1,37,760.2
<b>D. Administrative Services (i to v)</b>	<b>7,46,147.6</b>	<b>8,45,294.3</b>	<b>8,81,756.4</b>	<b>9,75,461.2</b>
i) Secretariat - General Services	23,303.8	27,124.7	28,904.9	30,942.1
ii) District Administration	20,643.4	22,838.5	22,838.1	24,944.4
iii) Police	5,35,583.6	6,04,146.3	6,44,751.0	7,21,010.8
iv) Public Works	65,211.5	73,015.9	70,515.7	74,254.1
v) Others ++	1,01,405.4	1,18,168.9	1,14,746.8	1,24,309.9
<b>E. Pensions</b>	<b>14,58,807.7</b>	<b>15,71,710.6</b>	<b>15,29,740.9</b>	<b>15,90,657.3</b>
<b>F. Miscellaneous General Services</b>	<b>23,345.3</b>	<b>17,077.5</b>	<b>95,360.9</b>	<b>55,760.3</b>
of which:				
Payment on account of State Lotteries	4,660.9	5,704.9	80,153.7	40,038.9
<b>III. Grants-in-Aid and Contributions</b>	<b>48,838.2</b>	<b>52,202.5</b>	<b>50,887.3</b>	<b>52,351.9</b>
of which:				
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	48,838.2	52,202.5	50,887.3	52,351.9

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>33,75,402.2</b>	<b>43,09,080.9</b>	<b>39,89,389.3</b>	<b>44,78,130.5</b>	<b>5,80,665.6</b>	<b>6,45,700.0</b>	<b>6,77,078.3</b>	<b>7,30,500.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>25,46,412.1</b>	<b>33,06,128.3</b>	<b>29,23,468.6</b>	<b>32,99,878.5</b>	<b>3,92,838.6</b>	<b>4,27,983.0</b>	<b>4,52,397.1</b>	<b>4,80,055.7</b>
<b>A. Social Services (1 to 12)</b>	<b>19,60,211.4</b>	<b>27,33,509.6</b>	<b>23,90,215.9</b>	<b>26,68,915.7</b>	<b>2,23,479.5</b>	<b>2,40,180.7</b>	<b>2,52,110.1</b>	<b>2,62,206.4</b>
1. Education, Sports, Art and Culture	9,03,932.2	13,23,720.9	10,38,189.7	13,35,744.9	74,938.7	81,863.8	87,219.9	89,785.0
2. Medical and Public Health	4,33,390.2	5,59,485.0	5,35,870.0	6,27,798.0	48,700.0	51,453.8	56,441.9	56,799.5
3. Family Welfare	5,363.5	14,579.0	19,599.0	18,435.0	914.6	1,476.4	1,384.6	1,901.5
4. Water Supply and Sanitation	1,22,578.0	1,46,300.0	1,38,602.0	1,35,185.0	5,069.4	10,300.5	9,328.1	10,950.3
5. Housing	10,261.5	16,544.0	72,789.0	15,224.0	4,649.3	5,993.0	7,999.5	6,308.1
6. Urban Development	1,91,290.1	2,78,210.6	1,92,949.9	1,07,275.8	18,288.0	13,570.6	13,352.2	11,803.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	23,678.0	31,741.0	28,452.0	33,560.5	12,713.4	15,413.8	15,105.6	15,363.5
8. Labour and Labour Welfare	13,308.9	39,635.3	16,070.0	20,202.1	3,020.5	3,904.4	3,966.4	4,001.0
9. Social Security and Welfare	2,29,968.2	2,70,227.0	3,04,836.0	3,15,804.4	48,767.8	50,564.4	50,878.9	52,894.2
10. Nutrition	11,002.2	21,752.0	16,706.0	23,233.0	2,860.2	3,086.5	3,362.0	4,031.0
11. Relief on account of Natural Calamities	1,965.5	3,704.0	13,785.0	3,815.0	2,775.3	1,657.1	2,170.1	6,590.8
12. Others*	13,473.1	27,610.9	12,367.4	32,638.0	782.2	896.5	901.0	1,778.0
<b>B. Economic Services (1 to 9)</b>	<b>5,86,200.7</b>	<b>5,72,618.7</b>	<b>5,33,252.7</b>	<b>6,30,962.8</b>	<b>1,69,359.2</b>	<b>1,87,802.3</b>	<b>2,00,287.0</b>	<b>2,17,849.3</b>
1. Agriculture and Allied Activities (i to xii)	11,579.2	15,353.0	15,215.6	27,534.7	28,836.5	32,892.3	36,154.8	38,716.3
i) Crop Husbandry	2,157.7	3,733.5	3,613.7	14,361.7	5,383.8	5,889.2	6,164.5	7,747.0
ii) Soil and Water Conservation	34.8	48.0	48.0	52.7	283.6	336.1	342.5	279.0
iii) Animal Husbandry	2,544.1	3,301.0	3,609.9	4,013.5	3,210.6	3,459.6	3,717.3	3,950.0
iv) Dairy Development	984.6	1,100.0	1,100.0	1,200.0	256.8	264.0	254.3	260.0
v) Fisheries	44.3	388.0	375.1	544.0	4,909.3	5,154.6	6,183.6	5,902.3
vi) Forestry and Wild Life	3,714.1	4,458.5	4,545.5	5,153.9	771.2	777.8	823.7	841.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	11,420.7	14,000.0	15,515.6	16,000.0
ix) Agricultural Research and Education	436.3	372.0	319.4	431.9	1,538.2	1,810.0	1,896.8	2,215.0
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	1,440.6	1,703.0	1,359.0	1,504.0	781.8	833.5	853.2	1,066.0
xii) Other Agricultural Programmes	222.8	249.0	245.0	273.0	280.5	367.5	403.4	456.0
2. Rural Development	1,366.5	2,587.0	1,688.5	3,687.5	4,316.5	11,655.7	9,769.3	6,660.8
3. Special Area Programmes	-	-	-	-	730.5	1,500.0	1,500.0	2,700.0
4. Irrigation and Flood Control	16,779.8	18,462.0	20,295.6	25,391.0	2,420.2	2,710.1	2,489.3	2,947.2
<i>of which:</i>								
i) Major and Medium Irrigation	-	-	-	-	-	-	-	-
ii) Minor Irrigation	1,709.8	2,066.0	2,085.6	3,576.0	2,347.8	2,615.3	2,394.3	2,856.2
iii) Flood Control and Drainage	15,070.0	16,396.0	18,210.0	21,815.0	72.4	94.8	95.0	91.0
5. Energy	1,69,457.7	1,75,182.0	1,73,839.0	1,75,522.0	1,21,376.0	1,24,961.2	1,37,017.3	1,40,659.0
<i>of which: Power</i>	1,69,432.2	1,74,582.0	1,73,639.0	1,74,922.0	1,21,376.0	1,24,961.2	1,37,017.3	1,40,659.0
6. Industry and Minerals (i to iii)	1,465.4	2,515.0	2,220.0	2,427.0	4,301.7	4,269.5	4,434.0	11,766.0
i) Village and Small Industries	1,454.7	2,415.0	2,180.0	2,377.0	2,132.1	1,959.0	1,922.0	2,616.0
ii) Industries@	10.7	100.0	40.0	50.0	2,169.6	2,310.5	2,512.0	9,150.0
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	3,69,860.3	3,08,005.0	2,97,630.0	3,39,509.0	2,709.5	3,429.6	3,717.4	5,878.2
i) Roads and Bridges	53,107.6	70,500.0	60,125.0	61,005.0	1,976.3	2,537.0	2,701.9	3,941.2
ii) Others @@	3,16,752.7	2,37,505.0	2,37,505.0	2,78,504.0	733.3	892.6	1,015.5	1,937.0
8. Science, Technology and Environment	1,050.0	1,625.5	2,053.2	4,184.9	348.6	512.5	411.0	470.0
9. General Economic Services (i to iv)	14,642.0	48,889.3	20,310.9	52,706.8	4,319.7	5,871.5	4,793.9	8,051.7
i) Secretariat - Economic Services	1,016.4	2,139.0	1,408.4	1,765.3	1,068.0	2,036.6	1,165.0	3,940.0
ii) Tourism	1,461.3	4,606.0	2,702.0	4,920.0	1,488.0	1,782.9	1,852.4	1,682.0
iii) Civil Supplies	10,091.4	36,824.8	10,511.0	37,724.5	894.4	1,093.0	901.2	1,636.1
iv) Others +	2,072.8	5,319.5	5,689.5	8,297.0	869.3	959.1	875.3	793.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>	<b>7,19,595.9</b>	<b>8,82,618.9</b>	<b>8,29,422.8</b>	<b>7,84,352.0</b>	<b>1,87,425.0</b>	<b>2,17,567.0</b>	<b>2,24,531.2</b>	<b>2,50,444.3</b>
<b>(General Services) (A to F)</b>								
<b>A. Organs of State</b>	<b>1,20,937.3</b>	<b>1,57,468.1</b>	<b>1,58,906.0</b>	<b>1,80,086.4</b>	<b>4,393.3</b>	<b>4,904.8</b>	<b>5,831.0</b>	<b>6,187.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,61,616.6</b>	<b>2,17,818.7</b>	<b>1,82,210.3</b>	<b>52,473.7</b>	<b>5,406.9</b>	<b>5,978.0</b>	<b>5,671.7</b>	<b>6,065.1</b>
i) Collection of Taxes and Duties	1,61,614.4	2,17,811.7	1,82,183.3	52,461.7	5,406.9	5,978.0	5,671.7	6,065.1
ii) Other Fiscal Services	2.2	7.0	27.0	12.0	-	-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>2,87,067.2</b>	<b>2,95,898.4</b>	<b>2,86,712.0</b>	<b>3,17,827.0</b>	<b>69,616.8</b>	<b>74,300.0</b>	<b>73,800.0</b>	<b>93,033.1</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	1,000.0	3,000.0	3,000.0	-
2. Interest Payments (i to iv)	2,87,067.2	2,95,898.4	2,86,712.0	3,17,827.0	68,616.8	71,300.0	70,800.0	93,033.1
i) Interest on Loans from the Centre	2,87,067.2	2,95,898.4	2,86,712.0	3,17,827.0	13,809.2	13,200.0	12,221.6	12,249.9
ii) Interest on Internal Debt	-	-	-	-	48,008.8	50,099.8	51,361.9	73,383.2
of which:								
(a) Interest on Market Loans	-	-	-	-	39,336.5	41,299.8	42,217.3	64,666.1
(b) Interest on NSSF	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, State Provident Funds, etc.	-	-	-	-	6,402.4	7,300.0	6,716.5	6,500.0
iv) Others	-	-	-	-	396.4	700.2	500.0	900.0
<b>D. Administrative Services (i to v)</b>	<b>1,49,462.9</b>	<b>1,97,902.7</b>	<b>1,97,871.9</b>	<b>2,20,104.0</b>	<b>33,262.4</b>	<b>44,714.3</b>	<b>44,465.7</b>	<b>51,989.1</b>
i) Secretariat - General Services	8,684.7	12,922.1	12,941.9	18,532.0	2,710.6	2,851.0	2,959.0	3,268.0
ii) District Administration	16,334.6	22,933.2	28,515.5	29,741.1	614.6	754.0	686.4	772.3
iii) Police	3,541.2	4,594.0	4,431.0	5,311.0	18,017.3	21,073.2	20,985.1	21,913.2
iv) Public Works	66,720.5	84,625.0	73,556.0	75,387.0	3,162.3	10,820.8	10,613.1	16,077.4
v) Others ++	54,181.9	72,828.5	78,427.5	91,132.9	8,757.6	9,215.4	9,222.1	9,958.3
<b>E. Pensions</b>	<b>238.2</b>	<b>12,500.0</b>	<b>2,425.0</b>	<b>12,500.0</b>	<b>74,577.9</b>	<b>87,480.0</b>	<b>94,572.8</b>	<b>92,980.0</b>
<b>F. Miscellaneous General Services</b>	<b>273.6</b>	<b>1,031.0</b>	<b>1,297.6</b>	<b>1,361.0</b>	<b>167.7</b>	<b>190.0</b>	<b>190.0</b>	<b>190.0</b>
of which:								
Payment on account of State Lotteries	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>1,09,394.2</b>	<b>1,20,333.7</b>	<b>2,36,497.9</b>	<b>3,93,900.0</b>	<b>402.0</b>	<b>150.0</b>	<b>150.0</b>	<b>-</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,09,394.2	1,20,333.7	2,36,497.9	3,93,900.0	402.0	150.0	150.0	-

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>23,40,08,061.7</b>	<b>28,33,49,815.0</b>	<b>28,74,90,753.5</b>	<b>31,45,98,477.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>14,65,95,344.0</b>	<b>17,88,26,418.7</b>	<b>18,42,18,428.8</b>	<b>19,95,84,879.1</b>
<b>A. Social Services (1 to 12)</b>	<b>9,13,34,870.2</b>	<b>11,39,77,017.6</b>	<b>11,62,94,356.7</b>	<b>12,60,67,996.4</b>
1. Education, Sports, Art and Culture	4,24,79,802.5	5,11,97,885.2	5,12,20,670.3	5,68,19,944.5
2. Medical and Public Health	1,12,19,362.7	1,31,77,431.5	1,36,68,154.9	1,46,20,389.1
3. Family Welfare	20,52,837.8	24,81,613.9	25,22,618.1	28,03,084.9
4. Water Supply and Sanitation	39,19,042.8	44,97,027.6	45,83,743.8	46,09,622.7
5. Housing	27,62,360.1	39,19,939.4	41,43,050.0	42,13,357.8
6. Urban Development	62,67,717.4	89,47,368.3	87,60,491.1	96,48,106.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	67,75,672.6	91,75,008.6	81,34,393.9	89,23,433.9
8. Labour and Labour Welfare	9,27,266.0	13,23,442.2	12,91,093.4	15,55,993.8
9. Social Security and Welfare	1,03,85,849.0	1,32,48,086.5	1,46,27,545.4	1,60,80,790.9
10. Nutrition	23,50,515.6	31,83,790.1	28,81,223.7	31,66,991.6
11. Relief on account of Natural Calamities	15,98,587.1	21,09,864.1	37,21,248.0	28,85,853.6
12. Others*	5,95,856.7	7,15,560.2	7,40,124.3	7,40,427.0
<b>B. Economic Services (1 to 9)</b>	<b>5,52,60,473.8</b>	<b>6,48,49,401.1</b>	<b>6,79,24,072.1</b>	<b>7,35,16,882.6</b>
1. Agriculture and Allied Activities (i to xii)	1,71,44,352.9	1,98,18,677.5	2,23,15,684.7	2,42,91,078.3
i) Crop Husbandry	81,02,744.2	1,01,37,202.9	1,18,43,851.2	1,17,89,045.4
ii) Soil and Water Conservation	3,28,084.6	5,22,491.6	4,98,304.5	4,89,412.9
iii) Animal Husbandry	12,73,094.6	16,46,574.3	16,14,275.0	17,89,050.3
iv) Dairy Development	2,49,825.0	2,94,385.9	3,50,290.4	3,46,629.3
v) Fisheries	2,85,098.8	3,83,567.6	3,56,434.0	4,00,139.2
vi) Forestry and Wild Life	15,86,208.2	18,49,436.8	18,37,590.3	20,06,325.8
vii) Plantations	1,596.4	1,980.0	1,846.5	1,768.4
viii) Food Storage and Warehousing	13,04,963.6	16,67,197.5	16,39,121.7	18,36,607.1
ix) Agricultural Research and Education	8,16,001.7	8,67,168.4	10,62,745.3	9,73,268.2
x) Agricultural Finance Institutions	-	-	-	-
xi) Co-operation	11,99,137.6	13,00,062.9	21,45,483.9	23,39,982.1
xii) Other Agricultural Programmes	19,97,598.1	11,48,609.7	9,65,741.9	23,18,849.8
2. Rural Development	1,32,24,448.9	1,62,61,764.0	1,68,04,077.7	1,82,69,411.3
3. Special Area Programmes	2,94,557.9	2,70,815.3	2,67,628.3	2,65,629.7
4. Irrigation and Flood Control	28,98,296.8	40,09,656.3	35,97,510.2	35,99,262.7
<i>of which:</i>				
i) Major and Medium Irrigation	17,88,266.1	28,37,285.0	24,79,247.7	21,95,211.0
ii) Minor Irrigation	7,94,227.8	8,26,393.4	8,02,050.8	9,58,295.8
iii) Flood Control and Drainage	2,09,603.0	2,29,318.5	2,13,178.5	2,57,202.1
5. Energy	1,17,72,565.3	1,30,51,061.5	1,33,96,574.4	1,50,46,000.1
<i>of which: Power</i>	1,16,27,325.3	1,28,42,981.8	1,31,50,114.9	1,47,21,398.0
6. Industry and Minerals (i to iii)	21,58,524.3	30,74,132.6	31,18,722.6	32,40,687.6
i) Village and Small Industries	9,23,614.0	11,66,503.8	11,16,865.8	11,84,629.6
ii) Industries@	11,67,944.7	17,45,330.0	18,24,139.5	18,52,362.0
iii) Others**	66,965.6	1,62,298.9	1,77,717.4	2,03,696.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Concl'd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
7. Transport and Communications (i + ii)	50,82,008.9	51,33,383.0	52,01,825.8	55,10,400.0
i) Roads and Bridges	38,49,053.3	40,16,690.0	39,58,584.0	42,07,437.2
ii) Others @@	12,32,955.6	11,16,693.0	12,43,241.8	13,02,962.8
8. Science, Technology and Environment	1,55,461.7	2,21,059.8	2,01,272.4	3,14,824.3
9. General Economic Services (i to iv)	25,30,257.1	30,08,851.2	30,20,776.0	29,79,588.6
i) Secretariat - Economic Services	5,87,460.9	9,79,977.4	9,23,601.2	9,48,190.7
ii) Tourism	2,28,378.1	2,77,643.8	2,76,712.3	2,73,645.6
iii) Civil Supplies	10,29,947.2	11,52,096.6	11,27,855.9	11,71,743.9
iv) Others +	6,84,470.9	5,99,133.4	6,92,606.6	5,86,008.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE</b>	<b>8,05,74,615.5</b>	<b>9,61,69,096.2</b>	<b>9,50,25,474.5</b>	<b>10,54,85,235.2</b>
<b>(General Services) (A to F)</b>				
<b>A. Organs of State</b>	<b>21,58,179.8</b>	<b>29,30,968.0</b>	<b>30,96,941.9</b>	<b>36,07,707.6</b>
<b>B. Fiscal Services (i + ii)</b>	<b>27,65,277.5</b>	<b>35,12,280.0</b>	<b>32,41,155.4</b>	<b>35,54,143.9</b>
i) Collection of Taxes and Duties	27,34,767.4	34,80,268.7	32,09,818.6	35,20,744.7
ii) Other Fiscal Services	30,510.0	32,011.3	31,336.8	33,399.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,11,51,551.9</b>	<b>3,55,32,594.2</b>	<b>3,55,16,084.5</b>	<b>3,86,71,554.2</b>
1. Appropriation for Reduction or Avoidance of Debt	18,39,498.2	36,19,882.6	35,65,933.8	31,91,582.1
2. Interest Payments (i to iv)	2,93,12,053.7	3,19,12,711.6	3,19,50,150.7	3,54,79,972.2
i) Interest on Loans from the Centre	10,24,413.3	10,56,270.7	10,57,609.2	10,63,773.5
ii) Interest on Internal Debt	2,41,79,938.5	2,63,93,884.0	2,63,74,273.1	2,93,80,175.9
of which:				
(a) Interest on Market Loans	1,64,26,926.1	1,88,82,350.0	1,89,07,917.4	2,20,64,915.7
(b) Interest on NSSF	50,13,978.3	45,82,795.9	45,55,097.8	42,62,075.1
iii) Interest on Small Savings, State Provident Funds, etc.	36,55,835.6	39,21,058.4	39,10,001.9	43,25,635.9
iv) Others	4,51,866.3	5,41,498.5	6,08,266.5	7,10,386.8
<b>D. Administrative Services (i to v)</b>	<b>1,61,93,673.6</b>	<b>2,10,02,440.7</b>	<b>1,98,68,968.3</b>	<b>2,22,12,802.9</b>
i) Secretariat - General Services	5,93,128.9	10,66,460.2	9,81,891.0	10,60,185.2
ii) District Administration	14,91,559.3	19,05,389.2	18,54,192.7	20,96,528.3
iii) Police	1,10,05,176.3	1,26,73,945.2	1,31,28,416.1	1,45,55,568.9
iv) Public Works	11,64,619.4	14,96,464.6	14,65,726.0	16,01,795.8
v) Others ++	19,39,189.7	38,60,181.5	24,38,742.6	28,98,724.7
<b>E. Pensions</b>	<b>2,75,36,105.2</b>	<b>3,11,40,250.3</b>	<b>3,16,18,727.0</b>	<b>3,46,90,985.1</b>
<b>F. Miscellaneous General Services</b>	<b>7,69,827.5</b>	<b>20,50,563.0</b>	<b>16,83,597.4</b>	<b>27,48,041.5</b>
of which:				
Payment on account of State Lotteries	7,83,085.6	8,85,479.1	8,91,720.1	12,16,762.8
<b>III. Grants-in-Aid and Contributions</b>	<b>68,38,102.2</b>	<b>83,54,300.1</b>	<b>82,46,850.2</b>	<b>95,28,362.9</b>
of which:				
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	68,38,102.2	83,54,300.1	82,46,850.2	95,28,362.9

- : Nil/Negligible/Not available.

\* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.

@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

\*\* : Include expenditure on other Industries and other Outlays on Industries and Minerals.

@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.

Also see notes to Appendices.

**Note:** Data pertaining to Jammu & Kashmir for 2017-18 are taken from CAG and are provisional.

**Source:** Budget documents of state governments.

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>4,74,79,279.5</b>	<b>1,02,61,196.0</b>	<b>4,77,04,093.3</b>	<b>1,62,83,273.2</b>	<b>58,92,065.2</b>	<b>23,11,467.8</b>	<b>1,70,23,160.6</b>	<b>1,78,64,828.6</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>36,69,764.5</b>	<b>34,05,249.2</b>	<b>48,29,363.5</b>	<b>47,77,758.1</b>	<b>77,733.2</b>	<b>99,393.8</b>	<b>96,534.3</b>	<b>1,03,760.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>27,48,639.4</b>	<b>32,46,106.0</b>	<b>36,25,554.1</b>	<b>44,42,100.0</b>	<b>1,76,726.7</b>	<b>1,67,100.0</b>	<b>1,51,379.0</b>	<b>1,49,263.0</b>
1. Market Loans	25,57,285.9	29,60,506.0	34,75,712.9	41,12,100.0	88,779.5	1,00,000.0	71,900.0	79,090.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	1,66,965.0	1,35,600.0	1,24,385.0	1,80,000.0	18,900.0	25,000.0	25,171.0	25,171.0
5. Loans from National Co-operative Development Corporation	1,341.6	-	11,529.2	-	969.3	1,100.0	1,100.0	1,136.0
6. WMA from RBI	23,047.0	1,50,000.0	13,927.0	1,50,000.0	51,694.0	30,000.0	39,300.0	29,376.0
7. Special Securities issued to NSSF	-	-	-	-	16,359.0	11,000.0	13,908.0	14,490.0
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	25.0	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>94,678.9</b>	<b>1,00,000.0</b>	<b>1,99,037.0</b>	<b>2,50,000.0</b>	-	-	-	-
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	94,678.9	1,00,000.0	-94,678.9	2,50,000.0	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	2,93,715.9	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>5,052.1</b>	<b>50,000.0</b>	<b>27,738.8</b>	<b>60,000.1</b>	<b>568.3</b>	<b>3,674.0</b>	<b>3,900.0</b>	<b>4,290.0</b>
1. Housing	430.9	5,500.0	446.5	6,600.0	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	4.0	4.0	4.0
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	751.2	1,985.4	281.0	463.3	264.6	3,200.0	3,200.0	3,520.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	171.8	12,708.0	473.2	15,249.6	-	-	-	-
8. Village and Small Industries	-	0.1	-	0.1	-	-	-	-
9. Industries and Minerals	-	8,189.1	-	2,178.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	3,535.7	14,527.4	26,538.1	27,001.0	303.7	470.0	696.0	766.0
12. Others**	162.5	7,090.0	-	8,508.1	-	-	-	-
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	<b>12.2</b>	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,78,485.3</b>	<b>3,24,307.3</b>	<b>3,48,425.9</b>	<b>4,54,543.3</b>	<b>70,673.2</b>	<b>6,817.9</b>	<b>59,638.1</b>	<b>62,619.9</b>
1. State Provident Funds	2,72,780.9	2,30,208.7	2,65,699.8	3,27,570.9	69,222.1	6,745.0	58,287.4	61,201.7
2. Others	1,05,704.4	94,098.6	82,726.1	1,26,972.4	1,451.0	72.9	1,350.7	1,418.2
<b>VII. Reserve Funds (1 to 4)</b>	<b>2,04,136.9</b>	<b>3,56,366.6</b>	<b>2,24,912.9</b>	<b>2,12,201.3</b>	<b>25,021.1</b>	-	<b>75.0</b>	<b>78.8</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,10,458.5	1,48,536.9	1,46,730.5	1,32,550.2	31,327.1	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	93,678.5	2,07,829.8	78,182.4	79,651.2	-6,306.0	-	75.0	78.8
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>99,72,597.2</b>	<b>61,84,416.0</b>	<b>89,86,152.1</b>	<b>1,08,64,428.5</b>	<b>82,385.9</b>	<b>4,515.8</b>	<b>40,473.4</b>	<b>42,497.1</b>
1. Civil Deposits	32,39,270.3	20,41,469.7	37,86,085.3	38,87,833.8	76,781.5	4,093.4	39,077.9	41,031.8
2. Deposits of Local Funds	20,23,235.4	19,20,040.0	29,95,217.1	24,18,809.8	-	-	-	-
3. Civil Advances	6,785.2	4,962.4	-	8,142.2	5,593.2	422.4	1,395.5	1,465.3
4. Others	47,03,306.3	22,17,943.9	22,04,849.7	45,49,642.6	11.2	-	-	-
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>2,48,58,829.1</b>	-	<b>3,42,91,620.2</b>	-	<b>48,25,820.9</b>	<b>21,05,631.6</b>	<b>1,65,33,675.6</b>	<b>1,73,60,359.4</b>
1. Suspense	35,427.4	-	2,89,310.6	-	-72,316.7	-36,723.4	7,024.9	7,376.2
2. Cash Balance Investment Accounts	41,40,963.1	-	42,25,305.8	-	48,98,014.5	5,67,720.3	46,44,054.0	48,76,256.7
3. Deposits with RBI	1,84,20,702.4	-	2,97,77,002.8	-	-	15,74,614.6	1,18,82,400.1	1,24,76,520.1
4. Others	22,61,736.2	-	1.0	-	123.1	20.0	196.6	206.4
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>92,16,848.4</b>	-	<b>652.5</b>	-	<b>7,10,869.0</b>	<b>23,728.5</b>	<b>2,34,019.5</b>	<b>2,45,720.4</b>

See 'Notes to Appendix III'.

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,84,04,829.3</b>	<b>3,07,56,977.2</b>	<b>1,99,75,862.2</b>	<b>2,11,83,313.7</b>	<b>4,58,30,520.6</b>	<b>51,89,208.3</b>	<b>51,89,208.3</b>	<b>60,18,211.9</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>7,36,272.2</b>	<b>29,15,319.5</b>	<b>13,72,565.4</b>	<b>14,92,912.9</b>	<b>23,30,620.3</b>	<b>22,30,293.1</b>	<b>22,30,293.1</b>	<b>23,75,337.4</b>
<b>I. Internal Debt (1 to 8)</b>	<b>8,37,750.5</b>	<b>13,89,373.0</b>	<b>13,92,644.7</b>	<b>13,89,048.0</b>	<b>11,77,077.1</b>	<b>20,52,043.4</b>	<b>20,52,043.4</b>	<b>21,73,574.2</b>
1. Market Loans	7,76,000.0	9,64,873.0	9,64,873.0	11,75,048.0	10,00,000.0	18,34,436.0	18,34,436.0	18,97,043.6
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	61,750.5	1,50,500.0	1,50,500.0	1,20,000.0	1,77,077.1	2,10,000.0	2,10,000.0	2,10,000.0
5. Loans from National Co-operative Development Corporation	-	-	3,271.7	-	-	7,607.4	7,607.4	66,530.6
6. WMA from RBI	-	2,74,000.0	2,74,000.0	94,000.0	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>6,957.0</b>	<b>11,446.1</b>	<b>11,446.1</b>	<b>25,225.0</b>	<b>1,39,865.1</b>	<b>2,27,500.0</b>	<b>2,27,500.0</b>	<b>2,68,500.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre 6. Loans for Special Schemes	6,957.0	11,446.1	11,446.1	25,225.0	1,39,865.1	2,27,500.0	2,27,500.0	2,68,500.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>470.8</b>	<b>2,54,673.6</b>	<b>2,54,673.6</b>	<b>1,04,832.7</b>	<b>2,189.4</b>	<b>40,849.8</b>	<b>40,849.8</b>	<b>41,637.7</b>
1. Housing	-	1,672.7	1,672.7	1,672.7	0.1	0.5	0.5	0.5
2. Urban Development	-	21,718.8	21,718.8	21,718.8	-	-	-	-
3. Crop Husbandry	-	2,917.5	2,917.5	2,917.5	-	-	-	-
4. Food Storage and Warehousing	-	1,392.2	1,392.2	1,392.2	-	-	-	-
5. Co-operation	25.0	3,836.9	3,836.9	3,825.6	369.8	39,009.0	39,009.0	39,853.8
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	2,12,959.1	2,12,959.1	62,959.1	-	-	-	-
8. Village and Small Industries	-	892.4	892.4	892.4	0.2	5.8	5.8	5.5
9. Industries and Minerals	0.5	1,664.3	1,664.3	1,827.2	0.7	1.4	1.4	1.8
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	364.3	165.4	165.4	184.3	1,816.9	1,833.2	1,833.2	1,776.3
12. Others**	81.0	7,454.3	7,454.3	7,442.9	1.7	-	-	-
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,02,912.9</b>	<b>2,48,443.8</b>	<b>2,23,204.2</b>	<b>2,45,524.6</b>	<b>1,84,408.9</b>	<b>1,36,400.0</b>	<b>1,36,400.0</b>	<b>1,64,500.0</b>
1. State Provident Funds	1,92,562.7	2,32,888.9	2,11,819.0	2,33,000.9	1,58,021.9	1,34,850.0	1,34,850.0	1,60,000.0
2. Others	10,350.2	15,554.9	11,385.2	12,523.8	26,387.1	1,550.0	1,550.0	4,500.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>96,259.8</b>	<b>1,06,281.5</b>	<b>1,06,252.1</b>	<b>1,17,442.8</b>	<b>1,41,492.3</b>	<b>1,31,815.2</b>	<b>1,31,815.2</b>	<b>1,44,500.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	44,865.2	52,382.3	52,382.3	60,986.2	69,360.8	77,515.2	77,515.2	87,500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	51,394.6	53,899.2	53,869.8	56,456.7	72,131.5	54,300.0	54,300.0	57,000.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>11,63,805.7</b>	<b>11,26,724.6</b>	<b>12,46,920.1</b>	<b>13,71,516.1</b>	<b>43,17,992.1</b>	<b>25,30,600.0</b>	<b>25,30,600.0</b>	<b>31,25,500.0</b>
1. Civil Deposits	6,30,753.0	6,80,624.3	7,60,210.0	8,36,231.0	4,83,441.6	4,15,000.0	4,15,000.0	4,50,000.0
2. Deposits of Local Funds	-	-	0.1	-	27,17,293.8	20,87,000.0	20,87,000.0	25,60,000.0
3. Civil Advances	4,22,866.8	3,53,313.0	3,66,695.5	4,03,365.1	19,590.7	28,600.0	28,600.0	20,500.0
4. Others	1,10,185.9	92,787.4	1,20,014.5	1,31,920.0	10,97,666.0	-	-	95,000.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,55,40,231.5</b>	<b>2,58,94,762.8</b>	<b>1,61,58,808.7</b>	<b>1,72,90,620.6</b>	<b>3,88,81,238.1</b>	<b>70,000.0</b>	<b>70,000.0</b>	<b>1,00,000.0</b>
1. Suspense	24,357.7	10,000.0	24,357.7	26,793.5	80,573.0	70,000.0	70,000.0	1,00,000.0
2. Cash Balance Investment Accounts	1,55,13,423.0	2,58,83,069.9	1,61,33,959.9	1,72,63,337.1	3,87,38,974.1	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	2,450.8	1,692.8	491.1	490.0	61,691.0	-	-	-
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>5,46,441.1</b>	<b>17,15,271.9</b>	<b>5,71,912.7</b>	<b>6,29,103.8</b>	<b>9,86,257.7</b>	<b>-</b>	<b>-</b>	<b>-</b>



## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,95,77,896.7</b>	<b>1,47,26,728.6</b>	<b>1,57,19,446.5</b>	<b>1,64,74,101.6</b>	<b>22,21,729.6</b>	<b>18,77,743.8</b>	<b>18,77,743.8</b>	<b>22,99,567.4</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>9,80,830.1</b>	<b>11,38,541.9</b>	<b>15,24,191.0</b>	<b>13,61,894.0</b>	<b>2,33,634.8</b>	<b>1,78,236.6</b>	<b>1,78,236.6</b>	<b>2,24,720.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>9,18,789.3</b>	<b>10,77,751.0</b>	<b>13,92,503.0</b>	<b>13,21,975.0</b>	<b>3,08,280.9</b>	<b>1,69,122.0</b>	<b>1,69,122.0</b>	<b>2,35,020.0</b>
1. Market Loans	8,10,000.0	8,19,300.0	12,72,500.0	10,92,604.0	1,80,000.0	1,50,000.0	1,50,000.0	2,00,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	1,08,789.3	1,65,000.0	1,20,000.0	1,20,000.0	12,761.2	9,092.0	9,092.0	20,000.0
5. Loans from National Co-operative Development Corporation	-	1,000.0	1.0	1,000.0	12.7	30.0	30.0	20.0
6. WMA from RBI	-	92,451.0	2.0	1,08,371.0	1,15,507.0	10,000.0	10,000.0	15,000.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which:	-	-	-	-	-	-	-	-
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>46,455.4</b>	<b>60,000.0</b>	<b>60,000.0</b>	<b>60,000.0</b>	<b>7,803.0</b>	<b>7,800.0</b>	<b>7,800.0</b>	<b>8,268.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	7,803.0	7,800.0	7,800.0	8,268.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	46,455.4	60,000.0	60,000.0	60,000.0	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	46,455.4	60,000.0	60,000.0	60,000.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>13,858.7</b>	<b>31,401.9</b>	<b>21,200.0</b>	<b>28,300.0</b>	<b>715.2</b>	<b>1,503.4</b>	<b>1,503.4</b>	<b>855.8</b>
1. Housing	-	-	-	-	-	94.0	94.0	94.0
2. Urban Development	4,324.8	6,569.4	2,500.0	5,500.0	-	-	-	-
3. Crop Husbandry	3.2	6.0	9.0	9.0	-	-	-	-
4. Food Storage and Warehousing	2,621.7	3,510.0	2,402.6	2,890.0	-	-	-	-
5. Co-operation	3,873.5	7,889.1	8,889.2	8,713.3	42.6	337.6	337.6	24.9
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	2,580.2	2,580.2	2,580.2	-	-	-	-
8. Village and Small Industries	4.8	20.0	9.8	9.8	-	-	-	-
9. Industries and Minerals	30.3	100.0	40.0	55.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	-70.8	127.2	2.3	26.8	550.3	940.6	940.6	635.6
12. Others**	3,071.2	10,600.0	4,767.0	8,516.0	122.3	131.2	131.2	101.3
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	<b>3,886.1</b>	<b>10,000.0</b>	<b>3,818.0</b>	<b>10,000.0</b>	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,43,586.7</b>	<b>1,38,312.0</b>	<b>1,39,260.0</b>	<b>1,41,811.0</b>	<b>55,480.2</b>	<b>47,311.6</b>	<b>47,311.6</b>	<b>61,028.2</b>
1. State Provident Funds	1,29,751.5	1,27,312.0	1,28,260.0	1,30,811.0	54,822.6	46,560.7	46,560.7	60,304.9
2. Others	13,835.2	11,000.0	11,000.0	11,000.0	657.5	750.9	750.9	723.3
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,22,458.7</b>	<b>1,43,502.2</b>	<b>1,48,372.5</b>	<b>1,97,683.6</b>	<b>24,188.8</b>	<b>29,415.8</b>	<b>29,415.8</b>	<b>26,607.7</b>
1. Depreciation/Renewal Reserve Funds	-	1.0	1.0	1.0	-	-	-	-
2. Sinking Funds	20,000.0	22,000.0	22,000.0	26,500.0	5,554.0	7,236.6	7,236.6	6,109.4
3. Famine Relief Fund	8.6	57.0	12.0	13.0	-	-	-	-
4. Others	1,02,450.1	1,21,444.2	1,26,359.5	1,71,169.6	18,634.9	22,179.1	22,179.1	20,498.4
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>4,03,917.0</b>	<b>4,70,861.3</b>	<b>5,15,398.7</b>	<b>5,20,836.8</b>	<b>66,365.5</b>	<b>60,684.0</b>	<b>60,684.0</b>	<b>83,002.1</b>
1. Civil Deposits	2,93,962.2	2,87,828.3	2,60,803.8	2,49,303.8	32,198.2	36,466.7	36,466.7	35,418.0
2. Deposits of Local Funds	-	8.0	8.0	8.0	-	-	-	-
3. Civil Advances	50,075.0	50,000.0	50,000.0	50,000.0	492.1	1,119.7	1,119.7	541.3
4. Others	59,879.8	1,33,025.0	2,04,586.9	2,21,525.0	33,675.2	23,097.7	23,097.7	47,042.7
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,69,24,253.1</b>	<b>1,20,62,298.2</b>	<b>1,27,56,792.2</b>	<b>1,35,61,393.2</b>	<b>13,47,565.4</b>	<b>10,84,757.9</b>	<b>10,84,757.9</b>	<b>14,32,322.0</b>
1. Suspense	-4,434.9	1,296.2	1,291.2	892.2	51,081.6	7,468.7	7,468.7	56,189.8
2. Cash Balance Investment Accounts	1,00,02,839.4	58,50,000.0	60,00,000.0	65,00,000.0	5,62,716.9	3,48,875.2	3,48,875.2	6,18,988.6
3. Deposits with RBI	13,85,699.5	11,50,000.0	12,00,000.0	12,50,000.0	-	-	-	-
4. Others	55,40,149.1	50,61,002.0	55,55,501.0	58,10,501.0	7,33,766.9	7,28,414.0	7,28,414.0	7,57,143.6
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>331.6</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>10,00,360.2</b>	<b>7,32,602.0</b>	<b>6,82,102.0</b>	<b>6,32,102.0</b>	<b>4,11,330.6</b>	<b>4,77,149.2</b>	<b>4,77,149.2</b>	<b>4,52,463.7</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>5,28,08,912.3</b>	<b>2,04,98,011.0</b>	<b>1,67,96,450.0</b>	<b>1,79,98,935.0</b>	<b>1,41,42,178.9</b>	<b>2,70,60,524.1</b>	<b>1,70,82,777.3</b>	<b>1,91,80,166.0</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>27,97,031.1</b>	<b>42,09,305.4</b>	<b>46,69,805.4</b>	<b>45,98,105.4</b>	<b>26,66,802.2</b>	<b>32,17,095.6</b>	<b>28,09,411.3</b>	<b>35,42,978.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>26,86,290.9</b>	<b>36,50,100.0</b>	<b>41,50,100.0</b>	<b>40,32,900.0</b>	<b>21,34,874.6</b>	<b>31,27,821.0</b>	<b>34,47,990.0</b>	<b>42,53,600.0</b>
1. Market Loans	24,00,000.0	33,00,000.0	37,00,000.0	36,00,000.0	16,63,948.6	22,32,896.0	21,26,700.0	26,40,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	3,70,000.0	6,50,000.0	10,90,000.0	13,00,000.0
4. Loans from National Bank for Agriculture and Rural Development	2,86,290.9	3,50,000.0	4,50,000.0	4,32,800.0	50,827.1	1,32,135.0	70,000.0	1,50,000.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	31,716.0	2,000.0	52,000.0	52,000.0
6. WMA from RBI	-	100.0	100.0	100.0	7,948.0	91,500.0	91,500.0	91,500.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	10,435.0	19,290.0	17,790.0	20,100.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>8,983.4</b>	<b>30,000.0</b>	<b>2,00,000.0</b>	<b>2,60,000.0</b>	<b>14,101.0</b>	<b>55,453.0</b>	<b>29,276.0</b>	<b>23,135.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	8,983.4	30,000.0	2,00,000.0	60,000.0	-	55,453.0	29,276.0	23,135.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	14,101.0	-	-	-
5. Ways and Means Advances from Centre	-	-	-	2,00,000.0	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>34,622.0</b>	<b>28,600.0</b>	<b>28,600.0</b>	<b>28,600.0</b>	<b>6,34,093.0</b>	<b>5,36,018.5</b>	<b>5,37,831.6</b>	<b>5,44,944.4</b>
1. Housing	50.0	523.0	523.0	523.0	1.5	1.4	1.0	1.0
2. Urban Development	10.0	1,535.0	1,535.0	1,535.0	-	-	-	-
3. Crop Husbandry	-	9.0	9.0	9.0	1,738.0	-	3,000.0	3,500.0
4. Food Storage and Warehousing	5.0	72.0	72.0	72.0	-	-	-	-
5. Co-operation	85.0	1,307.0	1,307.0	1,307.0	20,846.0	1,170.5	1,170.0	1,170.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	11,227.0	10,591.0	10,591.0	10,591.0	6,00,750.3	5,27,795.6	5,27,840.5	5,28,990.3
8. Village and Small Industries	2.0	150.0	150.0	150.0	715.2	675.0	650.0	800.0
9. Industries and Minerals	12,500.0	1,981.0	1,981.0	1,981.0	700.1	-	-	-
10. Road Transport	5,282.0	-	-	-	-	-	-	-
11. Government Servants, etc.+	1,545.0	7,091.0	7,091.0	7,091.0	9,318.6	6,327.0	5,117.0	10,430.0
12. Others**	3,916.0	5,341.0	5,341.0	5,341.0	23.3	49.1	53.1	53.1
<b>IV. Inter-State Settlement</b>	-	<b>1.0</b>	<b>1.0</b>	<b>1.0</b>	-	-	-	-
<b>V. Contingency Fund</b>	-	-	<b>6,935.0</b>	-	<b>2,677.0</b>	-	<b>1,217.7</b>	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,34,061.0</b>	<b>3,21,156.0</b>	<b>2,34,488.0</b>	<b>2,53,246.0</b>	<b>3,34,250.0</b>	<b>3,24,500.0</b>	<b>3,24,000.0</b>	<b>3,34,500.0</b>
1. State Provident Funds	2,14,255.0	2,99,074.0	2,12,406.0	2,29,399.0	3,30,754.0	3,20,000.0	3,20,000.0	3,30,000.0
2. Others	19,806.0	22,082.0	22,082.0	23,847.0	3,496.0	4,500.0	4,000.0	4,500.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,79,702.0</b>	<b>2,71,677.0</b>	<b>1,96,002.0</b>	<b>3,70,812.0</b>	<b>1,05,072.6</b>	<b>1,00,231.5</b>	<b>99,662.0</b>	<b>1,08,286.6</b>
1. Depreciation/Renewal Reserve Funds	280.0	280.0	280.0	280.0	8,985.0	9,069.4	9,120.0	9,463.6
2. Sinking Funds	69,356.0	1,20,000.0	1,00,000.0	1,20,000.0	13,346.0	13,000.0	14,500.0	15,600.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,10,066.0	1,51,397.0	95,722.0	2,50,532.0	82,741.6	78,162.2	76,042.0	83,223.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>50,06,836.0</b>	<b>48,10,028.0</b>	<b>51,87,606.0</b>	<b>57,34,263.0</b>	<b>20,57,986.8</b>	<b>27,26,700.0</b>	<b>25,48,200.0</b>	<b>31,02,200.0</b>
1. Civil Deposits	8,67,032.0	8,24,559.0	9,02,612.0	11,23,281.0	2,86,248.8	3,10,000.0	3,10,000.0	3,30,000.0
2. Deposits of Local Funds	40,10,210.0	38,20,123.0	40,94,702.0	44,12,278.0	313.4	700.0	500.0	700.0
3. Civil Advances	32.0	31,008.0	31,008.0	33,485.0	198.9	6,000.0	1,000.0	1,500.0
4. Others	1,29,562.0	1,34,338.0	1,59,284.0	1,65,219.0	17,71,225.7	24,10,000.0	22,36,700.0	27,70,000.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>4,27,70,290.0</b>	<b>1,10,46,323.0</b>	<b>63,79,966.0</b>	<b>68,80,360.0</b>	<b>80,45,331.6</b>	<b>1,91,85,800.0</b>	<b>91,90,600.0</b>	<b>96,85,700.0</b>
1. Suspense	15,28,823.0	434.0	2,696.0	2,911.0	90,053.8	1,15,000.0	1,00,000.0	1,10,000.0
2. Cash Balance Investment Accounts	2,87,19,364.0	1,00,000.0	10,00,000.0	10,80,000.0	79,54,731.0	1,90,70,000.0	90,90,000.0	95,75,000.0
3. Deposits with RBI	1,24,46,059.0	51,66,789.0	51,66,789.0	55,80,132.0	-	-	-	-
4. Others	76,044.0	57,79,100.0	2,10,481.0	2,17,317.0	546.8	800.0	600.0	700.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	<b>1,000.0</b>	<b>6,500.0</b>	-	<b>3,987.3</b>	<b>1,04,000.0</b>	<b>4,000.0</b>	<b>1,77,800.0</b>
					3,987.3	1,04,000.0	4,000.0	1,77,800.0
<b>XII. Remittances</b>	<b>18,88,127.0</b>	<b>3,39,126.0</b>	<b>4,06,252.0</b>	<b>4,38,753.0</b>	<b>8,09,805.0</b>	<b>9,00,000.0</b>	<b>9,00,000.0</b>	<b>9,50,000.0</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>62,58,443.0</b>	<b>11,06,743.2</b>	<b>12,49,830.9</b>	<b>11,66,016.0</b>	<b>56,26,028.2</b>	<b>36,21,269.2</b>	<b>35,79,398.9</b>	<b>34,77,234.7</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>6,91,088.2</b>	<b>7,76,475.2</b>	<b>7,75,103.9</b>	<b>8,35,748.0</b>	<b>6,78,151.4</b>	<b>15,86,894.0</b>	<b>13,41,171.0</b>	<b>13,37,733.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,51,839.9</b>	<b>6,43,988.3</b>	<b>7,87,843.4</b>	<b>7,02,240.0</b>	<b>25,52,597.6</b>	<b>24,17,842.0</b>	<b>24,33,300.0</b>	<b>24,34,500.0</b>
1. Market Loans	4,60,000.0	5,88,987.5	5,84,608.9	6,32,236.8	6,20,000.0	6,80,342.0	6,85,800.0	6,79,500.0
2. Loans from LIC	-	-	-	-	2,989.0	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	50,000.0	55,000.0	55,000.0	70,000.0	42,181.8	60,000.0	70,000.0	77,500.0
5. Loans from National Co-operative Development Corporation	1,825.9	0.8	3,775.6	3.2	-	-	-	-
6. WMA from RBI	40,014.0	-	1,44,459.0	-	18,61,663.4	15,25,000.0	15,25,000.0	15,25,000.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which:	-	-	-	-	25,763.4	1,52,500.0	1,52,500.0	1,52,500.0
Land Compensation and other Bonds	-	-	-	-	4,143.2	1,50,000.0	1,50,000.0	1,50,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>8,188.9</b>	<b>6,532.0</b>	<b>6,547.0</b>	<b>5,835.0</b>	<b>3,159.8</b>	<b>3,000.0</b>	<b>3,000.0</b>	<b>500.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	8,188.9	6,532.0	6,547.0	5,835.0	-	3,000.0	3,000.0	500.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	3,159.8	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>3,961.2</b>	<b>3,454.9</b>	<b>2,672.5</b>	<b>2,673.0</b>	<b>441.1</b>	<b>4,80,551.5</b>	<b>2,15,549.5</b>	<b>2,15,449.5</b>
1. Housing	12.5	33.9	33.9	33.9	1.6	6.5	6.5	6.5
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	0.8	1.0	1.0	1.0	3.2	3.0	2.0	2.0
4. Food Storage and Warehousing	0.1	-	-	-	-	-	-	-
5. Co-operation	2,898.2	2,011.5	1,234.0	1,234.0	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	4,30,000.0	1,65,000.0	-
8. Village and Small Industries	2.0	7.1	2.5	2.6	0.5	-	-	-
9. Industries and Minerals	-	-	-	-	250.5	50,250.0	50,250.0	2,15,150.0
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	857.7	1,398.4	1,398.4	1,398.4	163.7	280.0	280.0	280.0
12. Others**	190.0	3.1	2.7	3.2	21.6	12.0	11.0	11.0
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	<b>15.6</b>	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,76,804.8</b>	<b>2,85,000.0</b>	<b>2,85,000.0</b>	<b>2,87,500.0</b>	<b>5,03,240.9</b>	<b>5,44,486.0</b>	<b>7,19,970.0</b>	<b>6,48,610.0</b>
1. State Provident Funds	3,74,230.7	2,82,500.0	2,82,500.0	2,85,000.0	4,72,188.6	5,30,985.0	7,12,043.0	6,40,590.0
2. Others	2,574.1	2,500.0	2,500.0	2,500.0	31,052.3	13,501.0	7,927.0	8,020.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>42,027.1</b>	<b>102.0</b>	<b>102.0</b>	<b>102.0</b>	<b>41,921.9</b>	<b>59,572.0</b>	<b>65,050.0</b>	<b>37,446.8</b>
1. Depreciation/Renewal Reserve Funds	-154.5	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	5,079.0	4,227.0	9,705.0	3,926.8
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	42,181.6	102.0	102.0	102.0	36,842.9	55,345.0	55,345.0	33,520.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>2,87,388.2</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>4,89,444.1</b>	<b>88,350.2</b>	<b>1,16,718.9</b>	<b>1,12,760.9</b>
1. Civil Deposits	2,39,561.3	7,987.0	7,987.0	7,987.0	2,56,898.3	1,100.0	1,100.0	1,100.0
2. Deposits of Local Funds	10,073.6	21,500.0	21,500.0	21,500.0	1,37,073.0	86,050.2	1,14,418.9	1,10,460.9
3. Civil Advances	5,234.2	7,250.0	7,250.0	7,250.0	-	1,200.0	1,200.0	1,200.0
4. Others	32,519.1	651.0	651.0	651.0	95,472.8	-	-	-
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>42,99,325.9</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>19,41,829.9</b>	<b>14,167.5</b>	<b>12,510.5</b>	<b>14,667.5</b>
1. Suspense	76,306.5	17,100.0	17,100.0	17,100.0	3,84,212.3	8,167.5	6,510.5	8,667.5
2. Cash Balance Investment Accounts	42,23,018.0	15,000.0	15,000.0	15,000.0	15,57,617.6	3,600.0	3,600.0	3,600.0
3. Deposits with RBI	-	50,000.0	50,000.0	50,000.0	-	-	-	-
4. Others	1.4	141.0	141.0	141.0	-	2,400.0	2,400.0	2,400.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>3,481.6</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>6,85,425.4</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>93,377.5</b>	<b>13,300.0</b>	<b>13,300.0</b>	<b>13,300.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,14,29,161.1</b>	<b>1,28,51,755.4</b>	<b>2,44,08,744.1</b>	<b>2,30,07,426.4</b>	<b>7,89,17,882.0</b>	<b>5,62,33,639.0</b>	<b>5,61,32,843.0</b>	<b>5,71,74,595.0</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>13,62,723.4</b>	<b>12,24,532.7</b>	<b>12,29,255.9</b>	<b>11,50,557.2</b>	<b>28,81,255.7</b>	<b>49,13,556.0</b>	<b>48,12,760.0</b>	<b>49,25,993.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>7,90,523.9</b>	<b>10,40,000.0</b>	<b>10,40,000.0</b>	<b>10,40,000.0</b>	<b>23,17,861.5</b>	<b>44,93,100.0</b>	<b>44,93,100.0</b>	<b>47,12,700.0</b>
1. Market Loans	5,99,965.0	8,00,000.0	8,00,000.0	7,30,000.0	22,09,800.0	43,73,100.0	43,73,100.0	46,12,700.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	1,60,000.0	1,80,000.0	1,80,000.0	2,50,000.0	1,08,061.5	1,20,000.0	1,20,000.0	1,00,000.0
5. Loans from National Co-operative Development Corporation	-	1,500.0	1,500.0	1,500.0	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	30,558.9	58,500.0	58,500.0	58,500.0	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>23,160.9</b>	<b>60,000.0</b>	<b>60,000.0</b>	<b>60,000.0</b>	<b>1,94,324.5</b>	<b>2,20,343.0</b>	<b>1,19,547.0</b>	<b>1,47,379.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	23,160.9	60,000.0	60,000.0	60,000.0	-	2,20,343.0	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	1,94,324.5	-	1,19,547.0	1,47,379.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>4,241.1</b>	<b>7,000.1</b>	<b>4,500.0</b>	<b>7,100.0</b>	<b>13,692.7</b>	<b>12,910.0</b>	<b>12,910.0</b>	<b>19,467.0</b>
1. Housing	-	-	-	-	4.8	46.0	46.0	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	82.0	1,582.0	200.0	1,300.0	78.2	324.0	324.0	325.0
6. Minor Irrigation	-	-	-	-	2.2	6.0	6.0	6.0
7. Power Projects	-	-	-	-	1,444.0	2,807.0	2,807.0	9,808.0
8. Village and Small Industries	-	-	-	-	16.7	22.0	22.0	5.0
9. Industries and Minerals	-	-	-	-	1,104.5	553.0	553.0	1,011.3
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	4,088.5	5,100.0	4,100.0	5,500.0	426.8	830.0	830.0	500.0
12. Others**	70.5	318.1	200.0	300.0	10,615.6	8,322.0	8,322.0	7,811.7
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	<b>50,000.0</b>	<b>50,000.0</b>	<b>50,000.0</b>	<b>50,000.0</b>	-	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,01,642.6</b>	<b>81,463.5</b>	<b>94,668.0</b>	<b>1,01,443.4</b>	<b>6,26,221.0</b>	<b>7,17,998.0</b>	<b>7,17,998.0</b>	<b>7,66,092.0</b>
1. State Provident Funds	1,00,867.3	80,499.9	93,786.0	1,00,670.5	3,50,666.7	4,01,888.0	4,01,888.0	4,25,115.0
2. Others	775.2	963.6	882.0	772.9	2,75,554.3	3,16,110.0	3,16,110.0	3,40,977.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>40,100.0</b>	<b>94,318.7</b>	<b>48,300.0</b>	<b>72,216.0</b>	<b>5,66,749.8</b>	<b>3,89,110.0</b>	<b>3,89,110.0</b>	<b>3,19,030.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	1.1	-	-	-
2. Sinking Funds	-	25,500.0	6,200.0	28,016.0	-	35,000.0	35,000.0	35,000.0
3. Famine Relief Fund	-	-	-	-	-	52,000.0	52,000.0	53,600.0
4. Others	40,100.0	68,818.7	42,100.0	44,200.0	5,66,748.7	3,02,110.0	3,02,110.0	2,30,430.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>16,02,019.9</b>	<b>20,78,198.7</b>	<b>20,73,513.1</b>	<b>22,74,629.0</b>	<b>50,96,928.9</b>	<b>53,80,794.0</b>	<b>53,80,794.0</b>	<b>59,83,177.0</b>
1. Civil Deposits	2,57,094.3	2,13,500.5	2,09,230.5	2,83,220.4	8,63,136.7	6,65,389.0	6,65,389.0	8,63,137.0
2. Deposits of Local Funds	12,69,402.0	10,90,162.2	10,68,359.0	11,95,593.8	30,35,878.8	40,16,880.0	40,16,880.0	39,13,520.0
3. Civil Advances	36,894.0	32,428.8	33,077.4	38,000.9	43.0	285.0	285.0	-
4. Others	38,629.6	7,42,107.1	7,62,846.2	7,57,813.8	11,97,870.4	6,98,240.0	6,98,240.0	12,06,520.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,77,59,076.3</b>	<b>84,07,109.7</b>	<b>1,99,80,543.7</b>	<b>1,83,14,473.9</b>	<b>7,00,98,075.8</b>	<b>4,49,51,039.0</b>	<b>4,49,51,039.0</b>	<b>4,52,14,793.0</b>
1. Suspense	-16,321.4	20,770.1	21,185.8	5,814.2	1,51,538.6	29,639.0	29,639.0	29,639.0
2. Cash Balance Investment Accounts	61,28,938.2	83,69,007.6	85,36,387.7	63,12,806.4	2,99,55,362.4	2,99,87,065.0	2,99,87,065.0	3,02,07,062.0
3. Deposits with RBI	1,16,38,052.5	-	1,14,05,291.5	1,19,87,194.1	2,63,74,727.5	-	-	-
4. Others	8,407.0	17,332.0	17,678.6	8,659.2	1,36,16,447.3	1,49,34,335.0	1,49,34,335.0	1,49,78,092.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>2,508.9</b>	-	-	-	<b>370.4</b>	<b>7,500.0</b>	<b>7,500.0</b>	<b>8,000.0</b>
<b>XII. Remittances</b>	<b>10,55,887.5</b>	<b>10,33,664.8</b>	<b>10,57,219.3</b>	<b>10,87,564.1</b>	<b>3,657.6</b>	<b>60,345.0</b>	<b>60,345.0</b>	<b>3,457.0</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,99,38,836.5</b>	<b>2,72,31,234.6</b>	<b>2,93,84,000.9</b>	<b>3,23,63,710.0</b>	<b>6,56,69,735.4</b>	<b>6,08,15,713.6</b>	<b>6,06,22,913.6</b>	<b>6,72,59,816.7</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>32,96,441.0</b>	<b>33,35,369.4</b>	<b>32,17,208.9</b>	<b>33,83,128.8</b>	<b>29,75,382.1</b>	<b>40,58,564.6</b>	<b>42,15,764.6</b>	<b>47,21,645.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>29,78,899.9</b>	<b>35,88,700.0</b>	<b>35,96,390.4</b>	<b>38,94,200.0</b>	<b>19,97,535.4</b>	<b>33,84,000.0</b>	<b>33,63,800.0</b>	<b>38,98,407.0</b>
1. Market Loans	20,50,000.0	25,98,500.0	23,25,000.0	26,69,000.0	15,00,000.0	23,80,000.0	26,49,800.0	27,68,307.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	60,000.0	1,00,000.0	70,000.0	80,000.0	2,03,335.2	3,00,000.0	4,00,000.0	4,40,000.0
5. Loans from National Co-operative Development Corporation	18,041.9	7,700.0	8,890.4	7,700.0	2,733.5	6,000.0	6,000.0	7,100.0
6. WMA from RBI	6,33,550.0	6,62,500.0	9,62,500.0	9,02,500.0	-	4,00,000.0	50,000.0	4,00,000.0
7. Special Securities issued to NSSF	2,12,308.0	2,20,000.0	2,30,000.0	2,35,000.0	2,87,411.0	2,90,000.0	2,50,000.0	2,75,000.0
8. Others@ of which:	5,000.0	-	-	-	4,055.7	8,000.0	8,000.0	8,000.0
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>44,476.4</b>	<b>1,23,402.0</b>	<b>1,23,382.0</b>	<b>2,03,250.0</b>	<b>1,91,681.1</b>	<b>4,00,000.0</b>	<b>3,63,600.0</b>	<b>4,00,000.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	44,007.7	-	-	-	1,91,681.1	4,00,000.0	3,63,600.0	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	468.7	1,23,402.0	1,23,382.0	2,03,250.0	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	468.7	1,23,402.0	1,23,382.0	2,03,250.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	4,00,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>35,097.4</b>	<b>29,712.3</b>	<b>94,760.0</b>	<b>29,219.0</b>	<b>5,06,953.3</b>	<b>4,01,852.4</b>	<b>50,752.4</b>	<b>2,62,515.4</b>
1. Housing	1.6	996.5	887.5	864.3	104.3	-	-	-
2. Urban Development	22.6	380.0	386.7	392.1	7,510.9	-	-	-
3. Crop Husbandry	1,780.6	4.1	13.9	14.0	7.6	-	-	-
4. Food Storage and Warehousing	175.1	270.6	285.3	312.8	10.7	-	-	-
5. Co-operation	1,358.4	2,342.1	2,419.9	2,560.5	36,683.0	445.5	445.5	445.5
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	4,62,200.0	4,01,100.0	50,000.0	2,61,762.0
8. Village and Small Industries	356.7	1,114.6	960.6	1,077.5	0.2	-	-	-
9. Industries and Minerals	12,697.9	2,300.4	2,516.5	2,705.8	190.2	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	15,191.6	17,246.7	81,867.7	15,653.1	0.9	-	-	-
12. Others**	3,512.9	5,057.2	5,421.9	5,638.9	245.6	306.9	306.9	307.9
<b>IV. Inter-State Settlement</b>	-	-	-	-	-4.9	-	-	-
<b>V. Contingency Fund</b>	-	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	-	<b>50,000.0</b>	<b>50,000.0</b>	<b>50,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>85,77,091.5</b>	<b>44,78,923.9</b>	<b>68,63,691.5</b>	<b>89,04,346.2</b>	<b>3,41,679.5</b>	<b>4,25,538.0</b>	<b>6,45,538.0</b>	<b>7,48,091.8</b>
1. State Provident Funds	9,67,858.8	7,51,495.8	7,07,585.5	8,78,902.6	3,30,621.4	4,00,000.0	6,20,000.0	7,20,000.0
2. Others	76,09,232.7	37,27,428.1	61,56,106.0	80,25,443.7	11,058.1	25,538.0	25,538.0	28,091.8
<b>VII. Reserve Funds (1 to 4)</b>	<b>95,872.7</b>	<b>45,084.0</b>	<b>3,38,616.0</b>	<b>58,104.5</b>	<b>2,25,781.0</b>	<b>2,84,400.0</b>	<b>2,79,300.0</b>	<b>2,93,580.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	57,632.2	23,600.0	23,600.0	23,600.0	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	38,240.5	21,484.0	3,15,016.0	34,504.5	2,25,781.0	2,84,400.0	2,79,300.0	2,93,580.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>3,26,435.9</b>	<b>3,51,563.9</b>	<b>2,91,512.5</b>	<b>3,21,301.9</b>	<b>25,01,582.9</b>	<b>35,92,279.4</b>	<b>35,92,279.4</b>	<b>41,01,814.3</b>
1. Civil Deposits	2,68,854.0	3,14,861.3	2,18,421.1	2,29,163.5	8,25,684.7	10,64,006.5	10,64,006.5	11,70,407.2
2. Deposits of Local Funds	1,009.7	1,339.4	2,578.3	2,832.0	1,74,028.2	1,44,552.7	1,44,552.7	1,59,008.0
3. Civil Advances	-	1.1	1.1	-	371.2	2,787.7	2,787.7	3,066.4
4. Others	56,572.2	35,362.1	70,512.0	89,306.4	15,01,498.9	23,80,932.5	23,80,932.5	27,69,332.7
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,74,69,142.3</b>	<b>1,83,65,788.2</b>	<b>1,78,55,906.3</b>	<b>1,87,17,619.3</b>	<b>5,81,36,603.4</b>	<b>5,02,86,144.8</b>	<b>5,02,86,144.8</b>	<b>5,53,14,759.2</b>
1. Suspense	36,24,244.5	39,05,611.1	43,74,784.6	45,99,122.6	14,765.1	5,040.3	5,040.3	5,544.3
2. Cash Balance Investment Accounts	52,33,907.0	57,17,500.0	44,59,742.5	49,94,039.9	3,50,48,296.7	2,78,48,761.7	2,78,48,761.7	3,06,33,637.9
3. Deposits with RBI	-	-	-	-	1,07,55,738.7	1,04,49,345.7	1,04,49,345.7	1,14,94,280.2
4. Others	86,10,990.8	87,42,677.1	90,21,379.2	91,24,456.7	1,23,17,802.9	1,19,82,997.1	1,19,82,997.1	1,31,81,296.8
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>2,928.4</b>	<b>3,802.1</b>	<b>3,825.6</b>	<b>4,283.6</b>	<b>1,934.6</b>	-	-	-
<b>XII. Remittances</b>	<b>4,08,891.9</b>	<b>2,44,158.1</b>	<b>2,15,816.6</b>	<b>2,31,285.5</b>	<b>17,65,989.0</b>	<b>19,91,499.1</b>	<b>19,91,499.1</b>	<b>21,90,649.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>7,41,85,514.6</b>	<b>6,12,13,418.8</b>	<b>7,13,40,313.6</b>	<b>7,40,51,485.7</b>	<b>16,01,829.2</b>	<b>23,79,025.5</b>	<b>17,55,219.2</b>	<b>16,93,745.2</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>55,12,727.0</b>	<b>84,52,470.9</b>	<b>44,99,214.2</b>	<b>88,28,660.9</b>	<b>54,472.2</b>	<b>1,19,310.5</b>	<b>1,04,616.5</b>	<b>95,629.5</b>
<b>I. Internal Debt (1 to 8)</b>	<b>49,50,168.3</b>	<b>73,00,793.0</b>	<b>33,19,037.0</b>	<b>76,55,938.0</b>	<b>1,28,694.7</b>	<b>80,000.0</b>	<b>2,20,437.0</b>	<b>1,42,200.0</b>
1. Market Loans	44,99,641.3	66,00,793.0	25,00,000.0	66,00,000.0	52,500.0	70,000.0	90,237.0	80,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	2,28,817.0	4,00,000.0	5,19,037.0	7,45,938.0	7,499.9	10,000.0	18,000.0	10,000.0
5. Loans from National Co-operative Development Corporation	62,165.7	-	-	-	-	-	-	-
6. WMA from RBI	1,59,400.0	3,00,000.0	0.1	10,000.0	66,339.7	-	1,12,200.0	52,200.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@	144.3	-	2,99,999.9	3,00,000.0	2,355.0	-	-	-
of which:								
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>16,781.8</b>	<b>1,09,668.0</b>	<b>87,261.3</b>	<b>63,709.9</b>	<b>895.9</b>	-	-	-
1. State Plan Schemes	16,781.8	1,09,668.0	87,261.3	63,709.9	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	895.9	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	-	-	-	895.9	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>1,77,801.4</b>	<b>2,26,556.5</b>	<b>2,24,580.8</b>	<b>2,28,960.9</b>	<b>802.2</b>	<b>379.5</b>	<b>379.5</b>	<b>379.5</b>
1. Housing	5,387.6	11,535.5	11,535.5	11,535.5	-	-	-	-
2. Urban Development	1,799.6	1,255.0	1,255.0	1,380.5	-	-	-	-
3. Crop Husbandry	5,435.5	7.9	7.9	7.9	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	13,059.0	16,154.5	16,154.5	16,154.5	4.9	7.0	7.0	7.0
6. Minor Irrigation	0.2	1.0	1.0	1.0	-	-	-	-
7. Power Projects	1,11,942.3	1,48,298.0	1,48,298.0	1,48,298.0	-	-	-	-
8. Village and Small Industries	189.9	263.0	263.0	263.0	-	0.5	0.5	0.5
9. Industries and Minerals	523.9	1,265.0	1,265.0	1,265.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	32,719.7	38,725.9	36,750.2	41,282.1	60.2	120.0	120.0	120.0
12. Others**	6,743.7	9,050.7	9,050.7	8,773.4	737.0	252.0	252.0	252.0
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>4,78,420.6</b>	<b>6,49,982.6</b>	<b>5,16,985.1</b>	<b>5,46,175.8</b>	<b>30,202.3</b>	<b>30,300.0</b>	<b>30,300.0</b>	<b>45,050.0</b>
1. State Provident Funds	4,21,057.5	5,76,063.3	4,47,346.3	4,76,386.9	29,880.6	30,000.0	30,000.0	44,750.0
2. Others	57,363.1	73,919.4	69,638.8	69,788.9	321.7	300.0	300.0	300.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>8,89,854.5</b>	<b>9,66,537.2</b>	<b>9,93,007.2</b>	<b>10,25,762.7</b>	<b>17,622.8</b>	<b>7,355.0</b>	<b>7,555.0</b>	<b>9,568.0</b>
1. Depreciation/Renewal Reserve Funds	-	5.0	5.0	5.0	-	2,000.0	2,200.0	2,300.0
2. Sinking Funds	6,11,838.8	3,80,000.0	3,80,000.0	4,00,000.0	13,528.2	3,338.0	3,338.0	4,700.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	2,78,015.8	5,86,532.2	6,13,002.2	6,25,757.7	4,094.6	2,017.0	2,017.0	2,568.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>39,96,087.5</b>	<b>38,05,087.8</b>	<b>37,88,477.4</b>	<b>38,46,109.0</b>	<b>51,105.1</b>	<b>85,931.0</b>	<b>42,000.0</b>	<b>42,000.0</b>
1. Civil Deposits	33,98,708.8	34,07,672.3	34,51,122.7	35,31,750.2	25,465.7	40,000.0	25,000.0	25,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	1,20,778.7	61,663.7	61,663.7	61,663.7	3,125.8	2,000.0	2,000.0	2,000.0
4. Others	4,76,600.0	3,35,751.8	2,75,691.0	2,52,695.1	22,513.6	43,931.0	15,000.0	15,000.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>6,09,07,236.5</b>	<b>4,56,73,032.5</b>	<b>5,96,81,032.5</b>	<b>5,76,81,909.0</b>	<b>12,24,967.6</b>	<b>19,35,060.0</b>	<b>12,14,547.7</b>	<b>12,14,547.7</b>
1. Suspense	2,599.7	8,855.1	16,855.1	17,731.6	16,789.4	7,000.0	7,000.0	7,000.0
2. Cash Balance Investment Accounts	6,08,47,213.7	4,30,00,000.0	5,70,00,000.0	5,50,00,000.0	12,04,541.0	19,22,000.0	12,04,541.0	12,04,541.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	57,423.1	26,64,177.4	26,64,177.4	26,64,177.4	3,637.2	6,060.0	3,006.7	3,006.7
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>27,69,163.9</b>	<b>24,81,761.2</b>	<b>27,29,932.3</b>	<b>30,02,920.5</b>	<b>1,47,538.6</b>	<b>2,40,000.0</b>	<b>2,40,000.0</b>	<b>2,40,000.0</b>



## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>36,85,332.8</b>	<b>30,76,713.0</b>	<b>30,76,713.0</b>	<b>45,15,883.0</b>	<b>3,07,036.2</b>	<b>12,13,045.7</b>	<b>12,12,648.7</b>	<b>10,90,981.8</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>86,086.4</b>	<b>1,07,685.2</b>	<b>1,07,685.2</b>	<b>1,64,258.4</b>	<b>83,500.5</b>	<b>1,01,141.7</b>	<b>1,01,144.7</b>	<b>76,677.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>1,21,847.1</b>	<b>1,51,250.0</b>	<b>1,51,250.0</b>	<b>1,67,525.0</b>	<b>88,627.0</b>	<b>70,599.6</b>	<b>70,599.6</b>	<b>77,203.0</b>
1. Market Loans	1,11,550.0	1,12,750.0	1,12,750.0	1,24,025.0	42,437.0	55,000.0	55,000.0	60,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	10,297.1	20,000.0	20,000.0	25,000.0	10,674.5	15,000.0	15,000.0	17,000.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	596.6	596.6	200.0
6. WMA from RBI	-	17,500.0	17,500.0	17,500.0	23,489.7	3.0	3.0	3.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	1,000.0	1,000.0	1,000.0	12,025.8	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>666.9</b>	<b>3,740.0</b>	<b>3,740.0</b>	<b>6,140.0</b>	<b>787.0</b>	<b>2,175.0</b>	<b>2,178.0</b>	<b>3,426.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	787.0	2,175.0	2,178.0	3,426.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	10.0	10.0	25.0	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	666.9	3,730.0	3,730.0	6,115.0	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>1,745.3</b>	<b>2,267.0</b>	<b>2,267.0</b>	<b>2,494.0</b>	<b>2,164.2</b>	<b>3,547.1</b>	<b>3,547.1</b>	<b>3,901.8</b>
1. Housing	9.0	12.0	12.0	13.0	447.2	1,512.0	1,512.0	1,663.2
2. Urban Development	-	3.0	3.0	3.0	-	1.1	1.1	1.2
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	4.4	7.0	7.0	8.0	296.0	86.4	86.4	95.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	1.1	1.1	1.2
9. Industries and Minerals	-	2.0	2.0	2.0	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	1,732.0	2,243.0	2,243.0	2,468.0	1,419.7	1,944.0	1,944.0	2,138.4
12. Others**	-	-	-	-	1.3	2.5	2.5	2.7
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	<b>30,500.0</b>	<b>30,500.0</b>	<b>30,500.0</b>	<b>30,500.0</b>	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>31,915.1</b>	<b>37,268.0</b>	<b>37,268.0</b>	<b>30,800.0</b>	<b>84,715.9</b>	<b>91,800.0</b>	<b>91,800.0</b>	<b>93,850.0</b>
1. State Provident Funds	31,915.1	37,268.0	37,268.0	30,800.0	83,091.0	90,000.0	90,000.0	92,000.0
2. Others	-	-	-	-	1,624.9	1,800.0	1,800.0	1,850.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>8,461.7</b>	<b>7,998.7</b>	<b>7,998.7</b>	<b>8,470.3</b>	<b>7,537.9</b>	<b>6,700.0</b>	<b>6,300.0</b>	<b>7,900.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	4,719.5	4,491.8	4,491.8	5,063.3	4,000.0	4,000.0	3,600.0	3,700.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	3,742.2	3,506.9	3,506.9	3,407.0	3,537.9	2,700.0	2,700.0	4,200.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>1,36,348.4</b>	<b>1,01,882.4</b>	<b>1,01,882.4</b>	<b>98,814.2</b>	<b>1,23,204.1</b>	<b>65,623.0</b>	<b>65,623.0</b>	<b>53,000.0</b>
1. Civil Deposits	1,28,112.5	87,295.4	87,295.4	88,636.7	1,23,204.1	62,623.0	62,623.0	50,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	3,803.6	8,100.0	8,100.0	4,488.2	-	3,000.0	3,000.0	3,000.0
4. Others	4,432.4	6,487.0	6,487.0	5,689.3	-	-	-	-
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>31,13,374.3</b>	<b>25,01,779.0</b>	<b>25,01,779.0</b>	<b>38,79,656.8</b>	-	<b>8,02,501.0</b>	<b>8,02,501.0</b>	<b>7,01,601.0</b>
1. Suspense	1,586.6	704.9	704.9	1,330.4	-	-	-	-
2. Cash Balance Investment Accounts	31,11,708.0	25,00,954.1	25,00,954.1	38,78,285.6	-	8,00,000.0	8,00,000.0	7,00,000.0
3. Deposits with RBI	-	-	-	-	-	1,000.0	1,000.0	1,000.0
4. Others	79.7	120.0	120.0	40.8	-	1,501.0	1,501.0	601.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,40,474.2</b>	<b>2,40,028.0</b>	<b>2,40,028.0</b>	<b>2,91,482.6</b>	-	<b>1,70,100.0</b>	<b>1,70,100.0</b>	<b>1,50,100.0</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ORISSA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>14,36,255.8</b>	<b>14,41,868.0</b>	<b>12,14,076.5</b>	<b>13,59,178.2</b>	<b>3,78,60,913.2</b>	<b>2,66,43,640.3</b>	<b>2,63,58,680.7</b>	<b>4,16,15,027.2</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>1,13,302.7</b>	<b>1,49,573.0</b>	<b>34,574.5</b>	<b>1,68,883.2</b>	<b>28,55,543.9</b>	<b>2,84,548.7</b>	<b>1,17,069.0</b>	<b>26,48,003.6</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,14,069.0</b>	<b>5,63,137.0</b>	<b>3,12,200.0</b>	<b>4,40,715.0</b>	<b>12,01,325.0</b>	<b>17,05,700.0</b>	<b>15,68,220.0</b>	<b>21,18,400.0</b>
1. Market Loans	1,13,500.0	1,33,137.0	82,200.0	1,10,715.0	8,43,800.0	12,03,200.0	10,85,720.0	16,43,400.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	1,954.0	3,000.0	3,000.0	3,000.0	3,57,525.0	4,97,500.0	4,77,500.0	4,70,000.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	3,90,599.7	4,20,000.0	2,20,000.0	3,20,000.0	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which:	8,015.3	7,000.0	7,000.0	7,000.0	-	5,000.0	5,000.0	5,000.0
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>33.2</b>	<b>1,150.0</b>	<b>1,235.5</b>	<b>2,222.2</b>	<b>84,835.4</b>	<b>1,56,000.0</b>	<b>1,26,000.0</b>	<b>1,40,000.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	33.2	-	-	-	-1.5	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	22.5	-	-	-
4. Non-Plan (i + ii)	-	1,150.0	1,235.5	2,222.2	-	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	1,150.0	1,235.5	2,222.2	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	84,814.4	1,56,000.0	1,26,000.0	1,40,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>108.5</b>	<b>291.0</b>	<b>151.0</b>	<b>151.0</b>	<b>25,748.8</b>	<b>15,000.0</b>	<b>15,000.0</b>	<b>15,000.0</b>
1. Housing	-	-	-	-	6.4	8.7	8.7	9.5
2. Urban Development	-	-	-	-	1.7	10.4	10.4	10.8
3. Crop Husbandry	-	-	-	-	16,000.0	0.5	0.5	0.5
4. Food Storage and Warehousing	-	-	-	-	-	0.7	0.7	0.7
5. Co-operation	67.3	120.0	100.0	100.0	1,266.1	128.0	128.0	44.1
6. Minor Irrigation	-	-	-	-	34.2	8.1	8.1	8.1
7. Power Projects	-	-	-	-	200.0	0.2	0.2	0.2
8. Village and Small Industries	-	1.0	1.0	1.0	103.5	103.4	103.4	86.6
9. Industries and Minerals	-	-	-	-	0.5	6.1	6.1	6.1
10. Road Transport	-	-	-	-	-	0.1	0.1	0.1
11. Government Servants, etc.+	41.3	170.0	50.0	50.0	7,728.7	14,496.9	14,496.9	14,600.3
12. Others**	-	-	-	-	407.7	237.0	237.0	233.1
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	<b>40,000.0</b>	<b>40,000.0</b>	<b>40,000.0</b>	<b>40,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>35,397.4</b>	<b>35,780.0</b>	<b>66,280.0</b>	<b>75,480.0</b>	<b>4,79,216.7</b>	<b>3,91,316.3</b>	<b>3,91,316.3</b>	<b>4,91,316.3</b>
1. State Provident Funds	34,607.3	35,000.0	65,500.0	74,700.0	4,79,216.7	3,91,275.0	3,91,275.0	4,91,275.0
2. Others	790.1	780.0	780.0	780.0	-	41.3	41.3	41.3
<b>VII. Reserve Funds (1 to 4)</b>	<b>26,101.0</b>	<b>23,500.0</b>	<b>23,500.0</b>	<b>23,500.0</b>	<b>3,82,581.7</b>	<b>3,36,623.3</b>	<b>3,36,623.3</b>	<b>6,40,124.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	0.1	0.1	0.1
2. Sinking Funds	22,400.0	22,400.0	22,400.0	22,400.0	-	0.1	0.1	0.1
3. Famine Relief Fund	-	-	-	-	-	1.0	1.0	1.0
4. Others	3,701.0	1,100.0	1,100.0	1,100.0	3,82,581.7	3,36,622.1	3,36,622.1	6,40,122.8
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>47,501.8</b>	<b>13,000.0</b>	<b>5,700.0</b>	<b>12,100.0</b>	<b>40,35,669.3</b>	<b>20,49,674.3</b>	<b>19,32,194.3</b>	<b>26,44,167.1</b>
1. Civil Deposits	39,601.8	1,000.0	1,000.0	1,000.0	28,99,211.2	5,41,362.2	5,41,362.2	6,25,694.8
2. Deposits of Local Funds	-	-	-	-	1,64,501.2	1,73,434.0	1,73,434.0	2,11,434.1
3. Civil Advances	1,399.5	1,000.0	1,000.0	1,000.0	13,805.0	26,053.1	26,053.1	26,053.1
4. Others	6,500.5	11,000.0	3,700.0	10,100.0	9,58,152.0	13,08,825.0	11,91,345.0	17,80,985.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>5,92,985.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>2,93,31,484.7</b>	<b>2,16,66,556.4</b>	<b>2,16,66,556.5</b>	<b>3,32,62,474.8</b>
1. Suspense	2,893.6	5,000.0	5,000.0	5,000.0	8,221.1	913.0	913.0	918.4
2. Cash Balance Investment Accounts	5,39,528.0	6,00,000.0	6,00,000.0	6,00,000.0	2,93,21,225.2	2,16,49,387.3	2,16,49,387.4	3,32,45,300.0
3. Deposits with RBI	-	-	-	-	-	1.0	1.0	1.0
4. Others	50,563.4	50,000.0	50,000.0	50,000.0	2,038.4	16,255.1	16,255.1	16,255.4
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,20,059.9</b>	<b>1,50,010.0</b>	<b>1,50,010.0</b>	<b>1,50,010.0</b>	<b>22,80,051.7</b>	<b>2,82,770.0</b>	<b>2,82,770.3</b>	<b>22,63,545.1</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,01,55,684.6</b>	<b>76,78,250.6</b>	<b>88,82,318.6</b>	<b>1,10,07,963.1</b>	<b>3,76,18,896.1</b>	<b>4,11,45,100.8</b>	<b>4,27,92,873.7</b>	<b>4,19,72,429.7</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>19,10,289.6</b>	<b>23,34,060.7</b>	<b>25,62,894.0</b>	<b>44,71,548.1</b>	<b>52,98,870.3</b>	<b>60,74,848.5</b>	<b>60,76,358.6</b>	<b>64,78,614.6</b>
<b>I. Internal Debt (1 to 8)</b>	<b>45,53,910.8</b>	<b>47,45,495.3</b>	<b>52,34,733.3</b>	<b>58,97,500.0</b>	<b>26,99,966.3</b>	<b>38,26,729.2</b>	<b>38,74,470.0</b>	<b>40,04,210.0</b>
1. Market Loans	17,47,000.0	19,42,364.0	22,11,602.0	26,47,500.0	24,91,397.6	35,49,806.2	36,02,027.0	36,15,965.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	14,153.7	50,000.0	20,000.0	50,000.0	2,02,091.7	2,30,000.0	2,20,000.0	2,20,000.0
5. Loans from National Co-operative Development Corporation	1,043.8	3,131.3	3,131.3	-	-	3,000.0	3,000.0	3,300.0
6. WMA from RBI	27,91,713.3	27,50,000.0	30,00,000.0	32,00,000.0	-	-	-	1,41,640.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	6,477.0	43,923.0	49,443.0	23,305.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>46,031.0</b>	<b>1,60,000.0</b>	<b>1,60,000.0</b>	<b>1,00,000.0</b>	<b>1,55,690.3</b>	<b>2,61,153.1</b>	<b>2,66,489.4</b>	<b>4,64,059.1</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	46,031.0	1,60,000.0	1,60,000.0	1,00,000.0	-	-	-6,72,034.7	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	1,55,690.3	2,61,153.1	9,38,524.1	4,64,059.1
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>7,307.7</b>	<b>5,577.0</b>	<b>74,333.9</b>	<b>15,68,517.6</b>	<b>15,13,341.1</b>	<b>15,73,424.8</b>	<b>15,66,235.9</b>	<b>16,19,250.9</b>
1. Housing	0.4	-	-	-	10.2	-	-	2,000.0
2. Urban Development	5.8	-	-	-	445.3	20.1	343.6	1,393.6
3. Crop Husbandry	14.5	-	-	-	-	-	-	2,000.0
4. Food Storage and Warehousing	2,640.1	-	70,137.0	500.0	410.1	941.2	941.2	1,088.2
5. Co-operation	15.4	15.0	-	-	3,768.0	52,040.4	53,044.9	1,04,952.3
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	631.3	-	-	15,62,826.0	15,05,706.9	15,06,654.3	15,06,654.3	14,79,850.4
8. Village and Small Industries	3.4	-	-	-	103.7	77.0	927.0	75.0
9. Industries and Minerals	-	-	-	-	0.1	-	-	14,280.3
10. Road Transport	-	-	-	-	312.9	300.0	1,310.0	7,000.0
11. Government Servants, etc.+	3,972.3	5,562.0	4,196.9	5,191.6	-55.4	5.1	0.1	0.1
12. Others**	24.6	-	-	-	2,639.2	13,386.7	3,014.9	6,611.0
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,52,198.9</b>	<b>3,70,803.3</b>	<b>3,75,861.0</b>	<b>3,90,408.4</b>	<b>9,34,560.9</b>	<b>9,55,017.5</b>	<b>11,35,426.4</b>	<b>12,33,737.2</b>
1. State Provident Funds	3,45,905.7	3,64,325.9	3,70,119.0	3,84,379.3	4,92,863.4	5,70,568.1	6,27,733.3	6,09,492.8
2. Others	6,293.2	6,477.4	5,742.0	6,029.1	4,41,697.5	3,84,449.4	5,07,693.1	6,24,244.4
<b>VII. Reserve Funds (1 to 4)</b>	<b>72,995.3</b>	<b>92,402.5</b>	<b>81,829.2</b>	<b>95,975.9</b>	<b>5,82,076.4</b>	<b>5,46,500.1</b>	<b>7,24,639.5</b>	<b>9,45,483.4</b>
1. Depreciation/Renewal Reserve Funds	831.5	902.5	902.2	975.9	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	72,163.8	91,500.0	80,927.0	95,000.0	5,82,076.4	5,46,500.1	7,24,639.5	9,45,483.4
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>3,11,209.1</b>	<b>6,10,065.2</b>	<b>4,14,718.1</b>	<b>4,14,718.1</b>	<b>1,42,60,338.9</b>	<b>1,67,83,904.8</b>	<b>1,70,38,642.0</b>	<b>1,63,55,019.8</b>
1. Civil Deposits	2,44,604.5	5,20,000.0	2,65,651.1	2,65,651.1	33,06,264.8	40,80,663.6	40,80,123.9	41,33,208.9
2. Deposits of Local Funds	3.1	3.2	1.5	1.5	83,44,313.9	99,11,575.5	1,01,39,181.1	1,01,50,081.1
3. Civil Advances	-	-	-	-	150.4	549.5	549.5	549.5
4. Others	66,601.5	90,062.0	1,49,065.5	1,49,065.5	26,09,609.8	27,91,116.2	28,18,787.5	20,71,180.3
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>48,01,069.8</b>	<b>16,86,000.0</b>	<b>25,33,414.7</b>	<b>25,33,414.7</b>	<b>1,73,36,756.2</b>	<b>1,60,83,477.2</b>	<b>1,78,48,573.8</b>	<b>1,70,11,772.5</b>
1. Suspense	92,194.2	1,00,000.0	5,31,153.8	5,31,153.8	5,135.3	8,121.0	20,149.5	20,149.3
2. Cash Balance Investment Accounts	7,82,683.0	10,50,000.0	14,05,000.0	14,05,000.0	1,73,31,606.0	1,60,74,655.0	1,78,27,723.0	1,69,90,922.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	39,26,192.6	5,36,000.0	5,97,260.9	5,97,260.9	14.9	701.3	701.3	701.3
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	<b>12.5</b>	-	-	-	<b>1,660.9</b>	<b>3,000.0</b>	<b>2,000.0</b>	<b>2,500.0</b>
	-	-	-	-	1,660.9	3,000.0	2,000.0	2,500.0
<b>XII. Remittances</b>	<b>10,949.6</b>	<b>7,907.4</b>	<b>7,428.4</b>	<b>7,428.4</b>	<b>1,34,505.1</b>	<b>11,11,894.1</b>	<b>3,36,396.7</b>	<b>3,36,396.7</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>12,38,023.9</b>	<b>9,12,000.4</b>	<b>9,36,130.1</b>	<b>6,64,709.3</b>	<b>6,15,78,421.0</b>	<b>5,25,57,288.6</b>	<b>6,01,25,140.0</b>	<b>5,25,54,692.3</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>1,32,880.2</b>	<b>1,03,714.4</b>	<b>1,25,151.1</b>	<b>1,26,792.5</b>	<b>60,93,643.4</b>	<b>63,67,903.8</b>	<b>58,19,792.9</b>	<b>66,30,355.5</b>
<b>I. Internal Debt (1 to 8)</b>	<b>1,05,092.6</b>	<b>1,02,848.0</b>	<b>1,14,448.0</b>	<b>86,235.0</b>	<b>42,96,885.5</b>	<b>53,06,493.1</b>	<b>54,58,217.7</b>	<b>55,70,100.0</b>
1. Market Loans	99,721.0	97,638.0	1,09,238.0	81,235.0	40,96,537.0	50,52,740.0	52,02,740.0	53,20,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	5,371.6	5,000.0	5,000.0	5,000.0	1,90,211.8	2,50,100.0	2,50,100.0	2,50,100.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	9,915.7	3,653.1	5,356.3	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	210.0	210.0	-	221.0	-	21.3	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>253.5</b>	<b>3.7</b>	<b>3.7</b>	<b>885.0</b>	<b>2,75,269.7</b>	<b>4,59,941.6</b>	<b>2,96,708.9</b>	<b>3,27,744.4</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	253.5	-	-	830.0	2,74,213.4	4,59,941.6	2,96,708.9	3,27,744.4
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	3.7	3.7	55.0	-	-	-	-
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	1,056.3	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>91.3</b>	<b>82.7</b>	<b>82.7</b>	<b>82.7</b>	<b>8,47,235.2</b>	<b>5,59,463.8</b>	<b>6,84,819.0</b>	<b>5,06,708.5</b>
1. Housing	-	-	-	-	7.3	1.6	3.8	1.5
2. Urban Development	-	-	-	-	4,038.8	4,273.5	4,336.1	2,795.5
3. Crop Husbandry	-	-	-	-	-	13,000.0	1,034.4	-
4. Food Storage and Warehousing	-	-	-	-	1.0	1.7	0.4	-
5. Co-operation	80.0	80.0	80.0	80.0	2,202.9	993.3	87,239.2	1,435.6
6. Minor Irrigation	-	-	-	-	0.2	-	6.0	-
7. Power Projects	-	-	-	-	5,09,681.0	4,69,593.7	4,58,432.3	4,57,779.8
8. Village and Small Industries	-	-	-	-	42.1	5,963.1	147.2	47.8
9. Industries and Minerals	-	-	-	-	31,907.6	8.3	76,981.4	9,007.5
10. Road Transport	-	-	-	-	2,71,620.2	-	-	-
11. Government Servants, etc.+	8.5	-	-	-	23,795.8	58,446.7	26,714.6	28,363.8
12. Others**	2.7	2.7	2.7	2.7	3,938.4	7,181.8	29,923.6	7,276.8
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>30,965.9</b>	<b>33,550.0</b>	<b>39,586.7</b>	<b>40,553.0</b>	<b>8,38,995.9</b>	<b>8,06,764.6</b>	<b>8,08,945.7</b>	<b>9,00,680.6</b>
1. State Provident Funds	30,352.9	33,000.0	39,036.7	40,000.0	8,25,925.8	7,93,720.7	7,95,742.2	8,87,477.1
2. Others	613.0	550.0	550.0	553.0	13,070.1	13,043.9	13,203.6	13,203.6
<b>VII. Reserve Funds (1 to 4)</b>	<b>13,915.6</b>	<b>9,300.0</b>	<b>14,793.0</b>	<b>46,615.7</b>	<b>6,59,093.6</b>	<b>4,36,459.6</b>	<b>6,89,233.8</b>	<b>5,81,724.6</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	145.7	811.4	450.2
2. Sinking Funds	3,622.7	1,200.0	1,200.0	1,200.0	1,09,259.6	1,72,750.5	1,77,651.8	1,10,200.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	10,292.9	8,100.0	13,593.0	45,415.7	5,49,833.9	2,63,563.5	5,10,770.5	4,71,074.3
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>51,469.8</b>	<b>94,615.2</b>	<b>95,615.2</b>	<b>1,01,615.3</b>	<b>1,01,38,552.0</b>	<b>1,34,14,255.5</b>	<b>89,92,925.5</b>	<b>1,05,05,459.2</b>
1. Civil Deposits	42,738.6	83,615.2	83,615.2	83,615.3	32,89,484.6	30,10,307.7	31,51,914.5	31,38,230.4
2. Deposits of Local Funds	-	-	-	-	1,70,406.2	1,85,494.5	1,93,980.5	1,93,980.5
3. Civil Advances	-	-	-	-	4.1	-	1.7	5.3
4. Others	8,731.2	11,000.0	12,000.0	18,000.0	66,78,657.1	1,02,18,453.3	56,47,028.8	71,73,243.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>8,11,488.2</b>	<b>5,36,756.6</b>	<b>5,36,756.6</b>	<b>3,88,722.5</b>	<b>4,45,22,243.9</b>	<b>3,15,72,869.1</b>	<b>4,31,94,289.2</b>	<b>3,41,62,274.7</b>
1. Suspense	-261.0	-	-	-	11,646.2	4,99,321.0	-8,913.2	-8,913.2
2. Cash Balance Investment Accounts	3,88,722.4	1,64,000.0	1,64,000.0	3,88,722.4	3,06,44,604.5	1,81,46,366.8	2,95,33,594.0	2,40,49,918.5
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	4,23,026.8	3,72,756.6	3,72,756.6	-	1,38,65,993.3	1,29,27,181.3	1,36,69,608.5	1,01,21,269.5
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	<b>224.3</b>	-	-	-
<b>XII. Remittances</b>	<b>2,24,747.1</b>	<b>1,34,844.2</b>	<b>1,34,844.2</b>	-	<b>-79.0</b>	<b>1,041.4</b>	<b>0.3</b>	<b>0.3</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,93,81,446.9</b>	<b>1,10,77,300.7</b>	<b>1,09,77,305.7</b>	<b>1,07,82,881.4</b>	<b>34,04,803.5</b>	<b>43,59,229.0</b>	<b>33,85,218.0</b>	<b>34,58,105.0</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>33,67,126.6</b>	<b>43,40,717.4</b>	<b>42,40,792.4</b>	<b>33,34,486.1</b>	<b>1,94,991.0</b>	<b>1,99,500.0</b>	<b>1,77,459.0</b>	<b>2,45,475.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>48,51,672.0</b>	<b>32,40,000.0</b>	<b>32,40,000.0</b>	<b>32,10,000.0</b>	<b>1,33,214.1</b>	<b>1,54,000.0</b>	<b>1,69,283.0</b>	<b>2,37,700.0</b>
1. Market Loans	24,60,000.0	31,50,000.0	31,50,000.0	31,00,000.0	1,13,700.0	1,39,000.0	1,54,283.0	2,17,700.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	1,00,000.0	80,000.0	80,000.0	1,00,000.0	19,514.1	15,000.0	15,000.0	20,000.0
5. Loans from National Co-operative Development Corporation	352.8	-	-	-	-	-	-	-
6. WMA from RBI	22,92,177.0	10,000.0	10,000.0	10,000.0	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@	-857.8	-	-	-	-	-	-	-
of which:								
Land Compensation and other Bonds	-857.8	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>63,667.9</b>	<b>80,000.0</b>	<b>80,000.0</b>	<b>80,000.0</b>	<b>126.8</b>	<b>300.0</b>	<b>300.0</b>	<b>300.0</b>
1. State Plan Schemes	63,667.9	80,000.0	80,000.0	80,000.0	-	300.0	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	126.8	-	300.0	300.0
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	-	-	-	-	126.8	-	300.0	300.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>13,796.6</b>	<b>7,80,717.4</b>	<b>6,80,717.4</b>	<b>4,486.1</b>	<b>168.7</b>	<b>200.0</b>	<b>200.0</b>	<b>200.0</b>
1. Housing	-	2,55,013.2	2,55,013.2	510.3	4.0	21.5	21.5	21.5
2. Urban Development	-	4,80,002.9	3,80,002.9	-	-	-	-	-
3. Crop Husbandry	-	98.0	98.0	-	-	-	-	-
4. Food Storage and Warehousing	-	0.4	0.4	0.4	-	-	-	-
5. Co-operation	1,951.9	87.5	87.5	87.5	62.0	62.0	62.0	62.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	4,864.2	40,054.9	40,054.9	-	-	-	-	-
8. Village and Small Industries	-	247.7	247.7	-	-	-	-	-
9. Industries and Minerals	-	249.7	249.7	249.7	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	6,980.5	3,636.8	3,636.8	3,636.8	52.7	116.5	116.5	116.5
12. Others**	-	1,326.3	1,326.3	1.5	50.0	-	-	-
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,49,532.5</b>	<b>2,50,000.0</b>	<b>2,50,000.0</b>	<b>2,99,439.0</b>	<b>1,25,414.0</b>	<b>1,28,200.0</b>	<b>1,24,700.0</b>	<b>1,25,800.0</b>
1. State Provident Funds	1,81,854.5	1,75,827.0	1,75,827.0	2,18,225.5	1,23,786.6	1,26,400.0	1,23,000.0	1,24,000.0
2. Others	67,677.9	74,173.1	74,173.1	81,213.5	1,627.4	1,800.0	1,700.0	1,800.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,01,529.8</b>	<b>15,87,369.0</b>	<b>15,87,369.0</b>	<b>3,41,984.2</b>	<b>11,226.5</b>	<b>6,315.0</b>	<b>6,070.0</b>	<b>6,275.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	49,203.2	53,880.6	53,880.6	59,065.0	7,744.3	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	52,326.6	15,33,488.5	15,33,488.5	2,82,919.2	3,482.2	6,315.0	6,070.0	6,275.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>54,04,845.6</b>	<b>51,39,214.3</b>	<b>51,39,219.3</b>	<b>68,46,972.1</b>	<b>44,831.1</b>	<b>49,220.0</b>	<b>31,865.0</b>	<b>32,880.0</b>
1. Civil Deposits	29,02,713.2	28,08,502.5	28,08,502.5	38,44,355.0	42,985.7	49,000.0	30,000.0	31,000.0
2. Deposits of Local Funds	13,09,313.9	13,30,171.1	13,30,171.1	15,71,234.9	-	-	-	-
3. Civil Advances	7,183.1	20,509.1	20,509.1	8,619.7	1,781.3	160.0	1,800.0	1,810.0
4. Others	11,85,635.4	9,80,031.7	9,80,036.7	14,22,762.5	64.2	60.0	65.0	70.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>66,40,897.1</b>	-	-	-	<b>29,46,214.4</b>	<b>39,20,973.0</b>	<b>29,09,800.0</b>	<b>29,11,850.0</b>
1. Suspense	-1,42,711.5	-	-	-	12,304.5	7,823.0	8,000.0	9,000.0
2. Cash Balance Investment Accounts	37,82,745.4	-	-	-	29,31,989.0	39,12,000.0	29,00,000.0	29,01,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	30,00,863.2	-	-	-	1,920.9	1,150.0	1,800.0	1,850.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>20,55,505.5</b>	-	-	-	<b>1,43,607.8</b>	<b>1,00,021.0</b>	<b>1,43,000.0</b>	<b>1,43,100.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>65,52,049.3</b>	<b>17,06,645.0</b>	<b>14,90,450.7</b>	<b>33,93,061.6</b>	<b>14,94,31,039.6</b>	<b>5,14,97,964.8</b>	<b>5,02,20,310.8</b>	<b>5,27,68,399.5</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>9,63,736.2</b>	<b>8,39,284.1</b>	<b>6,86,685.1</b>	<b>8,53,394.4</b>	<b>50,65,148.2</b>	<b>72,38,009.1</b>	<b>69,60,355.1</b>	<b>74,10,008.4</b>
<b>I. Internal Debt (1 to 8)</b>	<b>13,34,262.3</b>	<b>9,31,000.0</b>	<b>8,21,000.0</b>	<b>9,51,000.0</b>	<b>46,31,340.2</b>	<b>65,61,500.0</b>	<b>53,33,846.0</b>	<b>71,76,848.0</b>
1. Market Loans	6,66,000.0	7,30,000.0	6,30,000.0	7,60,000.0	41,60,000.0	49,60,300.0	48,32,646.0	55,83,148.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	75,000.0	90,000.0	80,000.0	80,000.0	1,50,000.0	5,80,000.0	4,80,000.0	5,80,000.0
5. Loans from National Co-operative Development Corporation	171.7	1,000.0	1,000.0	1,000.0	252.8	1,200.0	1,200.0	1,200.0
6. WMA from RBI	5,93,090.5	1,10,000.0	1,10,000.0	1,10,000.0	2,93,295.0	10,00,000.0	-	10,00,000.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which:	-	-	-	-	27,792.4	20,000.0	20,000.0	12,500.0
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>11,435.8</b>	<b>20,000.0</b>	<b>20,000.0</b>	<b>18,000.0</b>	<b>1,10,316.4</b>	<b>1,50,000.0</b>	<b>1,00,000.0</b>	<b>1,50,000.0</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	1,50,000.0	1,00,000.0	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	11,435.8	20,000.0	20,000.0	18,000.0	1,10,316.4	-	-	1,50,000.0
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	11,435.8	20,000.0	20,000.0	18,000.0	1,10,316.4	-	-	1,50,000.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>3,350.3</b>	<b>3,274.2</b>	<b>3,294.2</b>	<b>3,394.4</b>	<b>23,577.0</b>	<b>5,16,509.0</b>	<b>5,16,509.0</b>	<b>5,68,160.0</b>
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	75.0	5.0	5.0	423.0
3. Crop Husbandry	-	-	-	-	806.8	2.0	2.0	1,002.0
4. Food Storage and Warehousing	-	-	-	-	0.1	-	-	-
5. Co-operation	96.1	101.0	121.0	131.0	458.0	-	-	500.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	3,053.5	3,000.0	3,000.0	3,150.0	-	4,89,172.0	4,89,172.0	4,89,172.0
8. Village and Small Industries	4.1	10.0	10.0	5.0	14.5	8.0	8.0	8.0
9. Industries and Minerals	-	-	-	-	9,372.6	5,000.0	5,000.0	43,500.0
10. Road Transport	-	-	-	-	327.7	-	-	-
11. Government Servants, etc.+	196.6	163.1	163.1	108.4	10,180.6	11,318.0	11,318.0	11,400.0
12. Others**	-	-	-	-	2,341.7	11,004.0	11,004.0	22,155.0
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	<b>10,466.2</b>	<b>15,000.0</b>	<b>15,000.0</b>	<b>15,000.0</b>	<b>25,803.9</b>	<b>20,000.0</b>	<b>20,000.0</b>	<b>20,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,84,079.0</b>	<b>91,954.5</b>	<b>84,413.2</b>	<b>92,220.0</b>	<b>11,71,806.3</b>	<b>14,26,835.0</b>	<b>14,26,835.0</b>	<b>15,66,890.0</b>
1. State Provident Funds	1,80,791.5	89,300.0	83,000.0	89,300.0	11,35,859.0	13,78,835.0	13,78,835.0	15,11,390.0
2. Others	3,287.5	2,654.5	1,413.2	2,920.0	35,947.3	48,000.0	48,000.0	55,500.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>23,234.0</b>	<b>1,331.0</b>	<b>1,210.0</b>	<b>1,464.2</b>	<b>15,26,753.0</b>	<b>31,11,795.0</b>	<b>31,11,795.0</b>	<b>26,95,101.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	12,23,222.6	26,40,395.0	26,40,395.0	21,85,701.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	23,234.0	1,331.0	1,210.0	1,464.2	3,03,530.4	4,71,400.0	4,71,400.0	5,09,400.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>4,72,746.8</b>	<b>2,88,548.5</b>	<b>2,37,780.8</b>	<b>3,17,403.4</b>	<b>15,87,636.2</b>	<b>12,71,650.1</b>	<b>12,71,650.1</b>	<b>13,87,060.1</b>
1. Civil Deposits	2,31,799.0	2,18,835.2	1,74,486.6	2,40,718.7	11,68,611.6	7,58,550.1	7,58,550.1	7,98,760.1
2. Deposits of Local Funds	1,65,696.6	54,941.8	44,904.2	60,436.0	1,07,583.2	2,77,500.1	2,77,500.0	2,77,500.0
3. Civil Advances	13,401.2	14,771.6	12,490.0	16,248.7	22,634.6	-	-	-
4. Others	61,850.1	-	5,900.0	-	2,88,806.9	2,35,600.0	2,35,600.0	3,10,800.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>46,04,100.2</b>	<b>26,952.2</b>	<b>23,402.0</b>	<b>16,33,147.4</b>	<b>13,74,60,913.8</b>	<b>3,80,89,675.7</b>	<b>3,80,89,675.7</b>	<b>3,88,54,340.4</b>
1. Suspense	5,425.6	26,952.2	23,402.0	29,647.4	8,549.7	1,16,240.0	1,16,240.0	1,16,240.0
2. Cash Balance Investment Accounts	14,07,185.3	-	-	15,00,000.0	3,43,91,646.7	2,80,00,000.0	2,80,00,000.0	2,80,00,000.0
3. Deposits with RBI	-	-	-	-	7,81,97,633.5	-	-	-
4. Others	31,91,489.3	-	-	1,03,500.0	2,48,63,083.9	99,73,435.7	99,73,435.7	1,07,38,100.4
<b>X. Appropriation to Contingency Fund</b>	<b>25,000.0</b>	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	<b>10.0</b>	<b>10.0</b>	-	-	-	-	-
<b>XII. Remittances</b>	<b>-1,16,625.2</b>	<b>3,28,574.7</b>	<b>2,84,340.6</b>	<b>3,61,432.1</b>	<b>28,92,892.9</b>	<b>3,50,000.0</b>	<b>3,50,000.0</b>	<b>3,50,000.0</b>

## Appendix III

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>8,68,88,412.7</b>	<b>6,32,58,898.6</b>	<b>9,24,35,204.8</b>	<b>9,79,56,762.8</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>44,74,781.7</b>	<b>54,20,039.1</b>	<b>55,19,811.7</b>	<b>61,98,338.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>43,71,871.6</b>	<b>66,54,800.0</b>	<b>70,45,400.0</b>	<b>76,57,400.0</b>
1. Market Loans	36,91,100.0	43,94,800.0	47,85,400.0	53,77,400.0
2. Loans from LIC	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-
5. Loans from National Co-operative Development Corporation	713.7	-	-	-
6. WMA from RBI	5,39,487.0	21,00,000.0	21,00,000.0	21,00,000.0
7. Special Securities issued to NSSF	-	-	-	-
8. Others@	1,40,570.8	1,60,000.0	1,60,000.0	1,80,000.0
of which:				
Land Compensation and other Bonds	0.1	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>2,02,509.2</b>	<b>1,44,329.1</b>	<b>1,37,430.0</b>	<b>1,80,953.0</b>
1. State Plan Schemes	2,02,509.2	1,44,329.1	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-
4. Non-Plan (i + ii)	-	-	1,37,430.0	1,80,953.0
(i) Relief for Natural Calamities	-	-	-	-
(ii) Others	-	-	1,37,430.0	1,80,953.0
5. Ways and Means Advances from Centre	-	-	-	-
6. Loans for Special Schemes	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>21,359.5</b>	<b>2,82,274.5</b>	<b>29,700.7</b>	<b>35,001.0</b>
1. Housing	2.2	2.3	2.4	2.6
2. Urban Development	-	-	-	-
3. Crop Husbandry	2,200.0	2,402.0	3,723.0	2,650.0
4. Food Storage and Warehousing	-	-	-	-
5. Co-operation	46.7	23.4	11.3	12.5
6. Minor Irrigation	-	-	-	-
7. Power Projects	15,736.4	2,79,217.0	23,046.0	29,481.0
8. Village and Small Industries	6.3	8.2	3.3	3.5
9. Industries and Minerals	1,509.2	186.8	1,003.0	930.0
10. Road Transport	1,331.0	220.0	1,366.8	1,366.8
11. Government Servants, etc. +	327.6	14.8	344.7	354.3
12. Others**	200.0	200.0	200.2	200.3
<b>IV. Inter-State Settlement</b>	-	-	-	-
<b>V. Contingency Fund</b>	<b>20.0</b>	-	<b>3,746.1</b>	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,72,752.0</b>	<b>3,67,237.0</b>	<b>3,95,059.5</b>	<b>4,18,704.2</b>
1. State Provident Funds	3,71,309.6	3,65,723.0	3,93,588.2	4,17,203.4
2. Others	1,442.5	1,514.0	1,471.3	1,500.7
<b>VII. Reserve Funds (1 to 4)</b>	<b>2,99,732.9</b>	<b>3,24,211.0</b>	<b>2,77,626.0</b>	<b>2,45,866.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-
2. Sinking Funds	19,139.2	40,000.0	30,000.0	40,000.0
3. Famine Relief Fund	-	-	-	-
4. Others	2,80,593.7	2,84,211.0	2,47,626.0	2,05,866.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>75,11,163.9</b>	<b>74,27,971.2</b>	<b>92,76,743.0</b>	<b>1,06,62,249.3</b>
1. Civil Deposits	12,05,556.3	9,80,774.5	13,93,052.2	16,28,398.1
2. Deposits of Local Funds	19,56,787.7	14,68,917.3	23,53,195.3	28,22,824.3
3. Civil Advances	28.0	50.0	30.8	33.8
4. Others	43,48,791.9	49,78,229.4	55,30,464.8	62,10,993.1
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>7,41,09,073.4</b>	<b>4,80,57,000.4</b>	<b>7,52,69,333.1</b>	<b>7,87,56,399.6</b>
1. Suspense	8,78,925.3	23,000.4	9,70,257.4	10,67,282.7
2. Cash Balance Investment Accounts	2,17,14,085.6	92,00,000.0	2,32,58,868.0	2,36,85,700.0
3. Deposits with RBI	4,03,67,754.9	2,90,00,000.0	3,90,00,000.0	4,10,00,000.0
4. Others	1,11,48,307.6	98,34,000.0	1,20,40,207.8	1,30,03,417.0
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b>	-	-	-	-
of which: Disinvestment	-	-	-	-
<b>XII. Remittances</b>	<b>-69.8</b>	<b>1,075.5</b>	<b>166.4</b>	<b>189.7</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,59,676.0</b>	<b>3,47,400.0</b>	<b>6,85,000.0</b>	<b>5,53,600.0</b>	<b>1,77,968.0</b>	<b>31,04,950.0</b>	<b>31,08,874.7</b>	<b>32,63,640.9</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>2,59,676.0</b>	<b>3,47,400.0</b>	<b>6,76,000.0</b>	<b>5,53,600.0</b>	<b>1,47,912.4</b>	<b>1,78,096.2</b>	<b>1,73,568.4</b>	<b>1,84,719.2</b>
<b>I. Internal Debt (1 to 8)</b>	-	-	-	-	<b>98,870.8</b>	<b>1,05,000.0</b>	<b>1,05,000.0</b>	<b>1,10,000.0</b>
1. Market Loans	-	-	-	-	82,500.0	82,500.0	82,500.0	90,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others@ of which:	-	-	-	-	16,370.8	22,500.0	22,500.0	20,000.0
Land Compensation and other Bonds	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>1,90,634.0</b>	<b>2,92,400.0</b>	<b>5,80,000.0</b>	<b>4,78,600.0</b>	<b>7,200.0</b>	-	-	-
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	1,90,634.0	2,92,400.0	5,80,000.0	4,78,600.0	7,200.0	-	-	-
(i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
(ii) Others	1,90,634.0	2,92,400.0	5,80,000.0	4,78,600.0	7,200.0	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>69,042.0</b>	<b>55,000.0</b>	<b>1,05,000.0</b>	<b>75,000.0</b>	<b>134.8</b>	<b>300.4</b>	<b>300.0</b>	<b>200.0</b>
1. Housing	-	-	-	-	0.7	0.9	1.0	1.0
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	1.4	1.0	3.0	1.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	1.0	1.0	2.0
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc. +	57.4	150.0	150.0	150.0	111.5	269.5	273.0	173.0
12. Others**	68,984.6	54,850.0	1,04,850.0	74,850.0	21.2	28.0	22.0	23.0
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	-	-	-	-	<b>32,836.2</b>	<b>31,151.8</b>	<b>26,938.0</b>	<b>31,151.8</b>
1. State Provident Funds	-	-	-	-	32,286.8	31,000.0	26,800.0	31,000.0
2. Others	-	-	-	-	549.5	151.8	138.0	151.8
<b>VII. Reserve Funds (1 to 4)</b>	-	-	-	-	<b>1,003.2</b>	<b>3,000.0</b>	<b>3,000.0</b>	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	1,000.0	3,000.0	3,000.0	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	3.2	-	-	-
<b>VIII. Deposits and Advances (1 to 4)</b>	-	-	-	-	<b>15,315.5</b>	<b>17,376.9</b>	<b>16,671.4</b>	<b>17,630.0</b>
1. Civil Deposits	-	-	-	-	14,903.5	16,969.9	16,275.7	17,194.7
2. Deposits of Local Funds	-	-	-	-	257.9	283.7	272.1	299.3
3. Civil Advances	-	-	-	-	78.1	85.9	86.2	94.8
4. Others	-	-	-	-	76.0	37.4	37.5	41.2
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	<b>-6,329.7</b>	<b>28,96,989.9</b>	<b>29,05,680.9</b>	<b>30,50,810.4</b>
1. Suspense	-	-	-	-	-2,955.3	1,35,844.8	1,36,252.3	1,43,065.0
2. Cash Balance Investment Accounts	-	-	-	-	-	20,05,197.6	20,11,213.2	21,11,773.9
3. Deposits with RBI	-	-	-	-	-	7,59,028.0	7,61,305.1	7,99,370.4
4. Others	-	-	-	-	-3,374.4	-3,080.5	-3,089.8	-3,398.8
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b> of which: Disinvestment	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	<b>28,937.2</b>	<b>51,131.1</b>	<b>51,284.5</b>	<b>53,848.7</b>



**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>90,99,60,801.7</b>	<b>60,81,54,951.4</b>	<b>69,67,42,951.9</b>	<b>70,44,53,742.4</b>
<b>TOTAL CAPITAL RECEIPTS</b> (Includes Public Accounts on a net basis)*	<b>6,19,92,418.4</b>	<b>7,59,47,130.1</b>	<b>7,12,84,837.3</b>	<b>8,33,01,718.5</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,62,59,504.8</b>	<b>7,19,46,391.9</b>	<b>6,91,33,911.5</b>	<b>8,01,82,501.3</b>
1. Market Loans	4,21,87,162.8	5,60,56,968.7	5,37,00,773.7	6,22,98,717.5
2. Loans from LIC	2,989.0	-	-	-
3. Loans from SBI and other Banks	3,70,000.0	6,50,000.0	10,90,000.0	13,00,000.0
4. Loans from National Bank for Agriculture and Rural Development	28,80,049.9	42,37,927.0	42,56,785.0	48,51,509.0
5. Loans from National Co-operative Development Corporation	1,31,257.1	39,519.1	1,09,989.4	1,42,689.8
6. WMA from RBI	98,83,015.4	99,43,054.0	86,80,491.1	1,02,77,190.0
7. Special Securities issued to NSSF	5,16,078.0	5,21,000.0	4,93,908.0	5,24,490.0
8. Others@ of which:	2,88,952.7	4,97,923.0	8,01,964.3	7,87,905.0
Land Compensation and other Bonds	3,285.6	1,50,000.0	1,50,000.0	1,50,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>19,50,970.3</b>	<b>31,46,336.5</b>	<b>32,72,481.8</b>	<b>37,28,131.6</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	9,82,779.4	19,89,541.7	6,29,657.6	9,83,448.3
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	22.5	13.7	13.7	80.0
4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others	5,77,014.9	4,96,952.0	10,41,894.5	12,40,704.2
5. Ways and Means Advances from Centre	-	-	-	-
6. Loans for Special Schemes	3,91,153.5	6,59,829.1	16,00,916.0	15,03,899.1
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>39,63,730.7</b>	<b>59,07,067.0</b>	<b>52,04,559.7</b>	<b>59,81,772.7</b>
1. Housing	6,482.3	2,76,982.2	2,71,821.8	25,554.0
2. Urban Development	18,234.5	5,15,774.3	4,12,097.6	35,153.6
3. Crop Husbandry	27,990.2	18,455.1	10,822.3	12,117.0
4. Food Storage and Warehousing	5,863.8	6,188.8	75,231.7	6,256.3
5. Co-operation	90,737.5	1,35,346.9	2,19,785.7	1,88,413.1
6. Minor Irrigation	36.7	15.1	21.0	15.1
7. Power Projects	32,27,608.8	45,36,531.0	36,40,908.7	50,62,497.5
8. Village and Small Industries	1,565.7	9,570.9	4,406.3	3,436.4
9. Industries and Minerals	70,788.7	71,757.1	1,41,513.3	2,94,150.6
10. Road Transport	2,78,873.8	520.1	2,677.0	8,367.0
11. Government Servants, etc.+	1,27,422.3	1,93,719.1	2,33,377.4	1,81,395.8
12. Others**	1,08,126.5	1,42,206.6	1,91,897.0	1,64,416.5
<b>IV. Inter-State Settlement</b>	<b>-4.9</b>	<b>1.0</b>	<b>1.0</b>	<b>1.0</b>
<b>V. Contingency Fund</b>	<b>1,73,381.0</b>	<b>2,26,100.0</b>	<b>2,31,816.8</b>	<b>2,26,100.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,75,63,547.8</b>	<b>1,37,78,618.7</b>	<b>1,66,41,308.2</b>	<b>1,95,56,112.7</b>
1. State Provident Funds	88,19,308.1	89,33,313.9	92,70,756.0	1,01,04,946.3
2. Others	87,44,239.8	48,45,304.7	73,70,552.2	94,51,166.4
<b>VII. Reserve Funds (1 to 4)</b>	<b>65,34,504.6</b>	<b>94,79,274.0</b>	<b>99,29,535.0</b>	<b>86,33,907.1</b>
1. Depreciation/Renewal Reserve Funds	9,943.1	12,403.6	13,319.8	13,475.8
2. Sinking Funds	24,96,656.8	38,54,453.8	38,14,826.8	33,71,817.9
3. Famine Relief Fund	8.6	52,058.0	52,013.0	53,614.0
4. Others	40,27,896.1	55,60,358.6	60,49,375.4	51,94,999.3
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>8,15,63,711.3</b>	<b>8,06,61,123.9</b>	<b>8,10,59,947.6</b>	<b>9,10,12,512.1</b>
1. Civil Deposits	2,76,84,882.7	2,35,34,057.0	2,56,06,964.6	2,80,11,328.5
2. Deposits of Local Funds	2,55,97,381.5	2,65,90,676.6	2,90,58,355.8	3,00,82,502.2
3. Civil Advances	7,36,349.5	6,57,320.9	6,61,703.9	6,94,083.1
4. Others	2,75,45,097.6	2,98,79,069.4	2,57,32,923.3	3,22,24,598.4
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>71,12,94,088.4</b>	<b>40,96,60,686.5</b>	<b>49,94,66,948.4</b>	<b>48,06,67,230.7</b>
1. Suspense	68,68,654.0	50,93,579.0	67,83,424.3	69,09,655.8
2. Cash Balance Investment Accounts	40,10,77,649.6	27,27,85,160.4	30,11,48,032.4	30,77,40,891.9
3. Deposits with RBI	19,95,86,368.0	4,81,50,778.3	10,96,93,135.2	8,46,38,497.9
4. Others	10,37,61,416.8	8,36,31,168.8	8,18,42,356.6	8,13,78,185.2
<b>X. Appropriation to Contingency Fund</b>	<b>25,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>17,440.3</b>	<b>1,19,312.2</b>	<b>23,835.5</b>	<b>1,92,583.6</b>
of which: Disinvestment	5,648.2	1,07,000.0	6,000.0	1,80,300.0
<b>XII. Remittances</b>	<b>3,06,14,927.2</b>	<b>1,32,30,039.9</b>	<b>1,17,78,606.4</b>	<b>1,42,72,889.8</b>

- : Nil/Negligible/Not available.

\* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I (6) and IX (2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

\*\* : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$ : State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

**Note:** 1. Data pertaining to Jammu and Kashmir for 2017-18 is taken from CAG and are provisional

2. As per the Constitution of India, States cannot raise resources directly from external agencies.

**Source:** Budget documents of state governments.

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>4,59,26,498.2</b>	<b>1,07,85,108.5</b>	<b>4,64,38,810.6</b>	<b>1,61,05,421.0</b>	<b>61,48,200.3</b>	<b>31,50,906.9</b>	<b>1,80,74,711.6</b>	<b>1,90,18,269.7</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>25,72,210.7</b>	<b>39,29,161.7</b>	<b>35,78,007.8</b>	<b>47,49,905.8</b>	<b>3,80,180.4</b>	<b>9,05,477.4</b>	<b>7,99,132.8</b>	<b>8,78,912.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>13,49,070.7</b>	<b>28,67,848.7</b>	<b>20,39,815.2</b>	<b>32,29,338.7</b>	<b>3,18,810.3</b>	<b>7,87,785.7</b>	<b>7,28,916.0</b>	<b>8,00,672.1</b>
<b>1. Development (a + b)</b>	<b>13,20,766.6</b>	<b>27,65,658.2</b>	<b>20,12,316.0</b>	<b>26,50,382.0</b>	<b>2,64,318.2</b>	<b>3,93,712.7</b>	<b>6,42,886.8</b>	<b>4,18,835.4</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,89,048.4</b>	<b>4,71,855.3</b>	<b>2,86,436.3</b>	<b>8,07,087.4</b>	<b>85,480.1</b>	<b>1,91,695.9</b>	<b>1,49,496.7</b>	<b>1,42,631.3</b>
1. Education, Sports, Art and Culture	36,318.1	67,480.9	24,485.9	2,07,747.6	8,662.0	50,858.5	26,201.0	17,475.8
2. Medical and Public Health	20,096.0	47,413.1	16,875.5	2,44,778.3	4,171.4	43,025.3	11,182.2	16,935.0
3. Family Welfare	-	1.0	442.9	-	-	-	-	-
4. Water Supply and Sanitation	56,287.4	78,486.3	51,368.1	61,261.5	30,251.8	34,531.0	46,023.3	44,973.0
5. Housing	32.7	240.0	-	690.0	2,731.0	-	3,635.1	4,500.0
6. Urban Development	52,996.7	96,986.1	1,22,792.6	1,68,452.1	23,837.9	48,853.6	42,541.3	9,025.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	67,739.9	58,831.5	14,386.0	41,389.6	-	-	-	-
8. Social Security and Welfare	8,886.7	5,689.4	4,935.7	17,598.8	15,671.8	9,757.8	19,097.4	7,737.2
9. Others *	46,690.8	1,16,727.0	51,149.7	65,169.5	154.3	4,669.8	816.5	41,984.6
<b>(b) Economic Services (1 to 10)</b>	<b>10,31,718.2</b>	<b>22,93,802.9</b>	<b>17,25,879.7</b>	<b>18,43,294.6</b>	<b>1,78,838.1</b>	<b>2,02,016.8</b>	<b>4,93,390.1</b>	<b>2,76,204.1</b>
1. Agriculture and Allied Activities (i to xi)	24,308.6	61,495.6	27,769.6	94,657.7	1,358.5	41,790.8	6,684.4	5,753.5
i) Crop Husbandry	1,842.9	20,500.0	10,246.0	20,528.0	-	6,150.0	1,701.1	2,000.0
ii) Soil and Water Conservation	-	3,000.0	1,412.0	2,500.0	-	-	-	-
iii) Animal Husbandry	2,063.9	10,237.0	2,718.0	16,305.5	25.4	4,370.0	39.0	100.0
iv) Dairy Development	-	-	-	-	-	1,875.0	51.0	-
v) Fisheries	971.1	2,000.0	1,357.4	14,123.5	28.0	598.6	317.0	2,000.0
vi) Forestry and Wild Life	134.7	14,758.6	6,323.6	3,699.7	-	2,050.0	170.0	700.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	532.9	3,616.0	1,529.4	-
ix) Agricultural Research and Education	19,296.0	11,000.0	5,503.6	12,500.0	175.8	-	245.4	953.5
x) Co-operation	-	-	209.1	5,000.0	421.0	135.0	461.5	-
xi) Others @	-	-	-	20,001.0	175.5	22,996.2	2,170.0	-
2. Rural Development	86,934.5	1,56,015.0	98,231.2	1,09,893.1	5,309.5	9,735.0	6,867.5	11,689.2
3. Special Area Programmes of which: Hill Areas	-	-	-	-	16,857.4	15,400.1	20,692.7	13,009.5
4. Major and Medium Irrigation and Flood Control	8,24,266.8	15,91,531.1	13,38,589.7	11,98,166.8	6,956.6	12,647.0	33,179.6	8,660.0
5. Energy	2,275.1	2,255.0	166.5	2,325.9	25,091.7	6,065.1	40,222.9	25,500.0
6. Industry and Minerals (i to iv)	9,979.1	1,46,409.3	65,361.5	1,11,612.3	1,027.7	4,044.0	4,014.3	1,344.0
i) Village and Small Industries	-	15,001.3	13,234.8	20,000.0	812.5	3,729.0	3,827.0	1,044.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	50.0	9.0	10.0	182.6	315.0	92.0	220.0
iv) Others #	9,979.1	1,31,358.0	52,117.7	91,602.3	32.6	-	95.3	80.0
7. Transport (i + ii)	45,287.0	2,18,714.8	1,16,394.4	2,39,956.9	1,17,403.7	88,061.2	3,70,270.9	2,07,610.1
i) Roads and Bridges	36,909.0	1,95,296.0	1,08,856.6	2,21,617.0	1,15,804.9	82,886.2	3,66,084.9	2,00,221.0
ii) Others **	8,378.0	23,418.8	7,537.8	18,339.8	1,598.9	5,175.0	4,186.0	7,389.1
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	2,737.1	-	-	1,314.3	8,100.0	-	680.0
10. General Economic Services (i + ii)	38,667.3	1,14,645.0	79,366.9	86,682.0	3,518.6	16,173.6	11,458.0	1,957.8
i) Tourism	3,955.3	4,000.0	988.0	1,500.0	3,112.3	12,300.0	11,190.0	1,565.3
ii) Others @@	34,712.0	1,10,645.0	78,378.9	85,182.0	406.3	3,873.6	268.0	392.5
2. Non-Development (General Services)	<b>28,304.1</b>	<b>1,02,190.6</b>	<b>27,499.2</b>	<b>5,78,956.7</b>	<b>54,492.0</b>	<b>3,94,073.0</b>	<b>86,029.2</b>	<b>3,81,836.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>8,45,597.5</b>	<b>9,78,605.6</b>	<b>12,79,995.3</b>	<b>12,15,184.1</b>	<b>58,219.5</b>	<b>1,14,688.4</b>	<b>65,368.4</b>	<b>74,826.4</b>
1. Market Loans	6,65,004.0	6,37,677.0	10,93,374.6	8,99,400.0	-	-	-	-
2. Loans from LIC	2,622.8	2,138.7	2,149.1	1,908.0	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	57,758.2	61,000.0	63,093.2	70,000.0	-	-	-	-
5. Loans from National Co-operative Development Corporation	2,021.8	2,631.6	2,440.1	3,281.1	-	-	-	-
6. WMA from RBI	-	1,50,000.0	-	-	-	-	-	-
7. Special Securities issued to NSSF	1,13,345.9	1,21,244.4	1,15,439.6	1,21,245.0	17,638.9	65,793.8	16,968.6	18,692.8
8. Others	4,844.8	3,914.0	3,498.7	1,19,350.0	40,580.7	48,894.6	48,399.8	56,133.6
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>99,471.3</b>	<b>1,06,511.0</b>	<b>73,864.5</b>	<b>1,26,516.0</b>	<b>2,643.3</b>	<b>2,643.3</b>	<b>2,632.9</b>	<b>2,583.6</b>
1. State Plan Schemes	99,112.8	-	73,540.5	-	2,643.3	2,643.3	2,632.9	2,583.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	358.5	25.0	324.0	25.0	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	358.5	25.0	324.0	25.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	1,06,486.1	-	1,26,491.0	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>2,78,071.4</b>	<b>1,26,196.3</b>	<b>1,84,332.8</b>	<b>1,78,867.0</b>	<b>507.3</b>	<b>360.0</b>	<b>2,215.5</b>	<b>830.0</b>
1. Development Purposes (a + b)	<b>2,73,130.4</b>	<b>1,18,292.8</b>	<b>1,59,512.8</b>	<b>1,51,053.5</b>	<b>175.3</b>	-	<b>1,512.4</b>	<b>150.0</b>
<b>a) Social Services (1 to 7)</b>	<b>1,94,665.7</b>	<b>17,402.8</b>	<b>1,24,412.4</b>	<b>16,953.5</b>	<b>175.3</b>	-	-	-
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	15,239.8	-	-	-	-	-
5. Housing	1,84,818.5	7,877.8	1,07,877.8	7,428.5	-	-	-	-
6. Government Servants (Housing)	1,238.0	9,525.0	750.1	9,525.0	-	-	-	-
7. Others	8,609.2	-	544.7	-	175.3	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>78,464.7</b>	<b>1,00,890.0</b>	<b>35,100.4</b>	<b>1,34,100.0</b>	-	-	<b>1,512.4</b>	<b>150.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	1,000.0	-	-	1,512.4	150.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	32,199.3	97,800.0	30,032.9	27,900.0	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	50.0	1,000.0	-	200.0	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	46,215.4	2,090.0	5,067.5	1,05,000.0	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>4,941.0</b>	<b>7,903.5</b>	<b>24,820.0</b>	<b>27,813.5</b>	<b>332.0</b>	<b>360.0</b>	<b>703.1</b>	<b>680.0</b>
a) Government Servants (other than Housing)	4,941.0	7,903.5	24,820.0	27,813.5	332.0	360.0	703.1	680.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>822.8</b>	-	<b>1,508.7</b>	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>2,14,172.1</b>	<b>2,13,426.3</b>	<b>2,22,609.4</b>	<b>2,67,028.3</b>	<b>34,503.4</b>	<b>4,191.4</b>	<b>23,043.5</b>	<b>24,195.7</b>
1. State Provident Funds	1,85,977.3	1,71,011.1	1,90,760.3	2,22,158.8	33,604.1	4,046.8	22,325.9	23,442.1
2. Others	28,194.8	42,415.3	31,849.0	44,869.5	899.2	144.6	717.7	753.6
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,21,072.1</b>	<b>3,98,365.3</b>	<b>1,62,905.3</b>	<b>2,08,417.8</b>	<b>33,088.4</b>	<b>4,387.5</b>	<b>24,054.2</b>	<b>25,256.9</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,10,458.5	2,72,077.5	1,46,705.8	1,32,550.2	30,000.0	4,200.0	24,000.0	25,200.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,10,613.6	1,26,287.9	16,199.5	75,867.6	3,088.4	187.5	54.2	56.9
<b>IX. Deposits and Advances (1 to 4)</b>	<b>95,11,765.8</b>	<b>60,94,155.2</b>	<b>79,82,340.3</b>	<b>1,08,80,069.1</b>	<b>1,02,514.3</b>	<b>5,731.0</b>	<b>30,431.9</b>	<b>31,953.5</b>
1. Civil Deposits	31,65,047.4	22,35,408.6	34,06,154.7	38,78,234.4	94,471.6	5,328.7	28,171.1	29,579.6
2. Deposits of Local Funds	19,67,483.6	16,29,736.8	27,97,819.3	23,75,425.3	-	-	-	-
3. Civil Advances	6,820.5	4,982.8	3.1	8,184.6	6,129.1	402.3	1,234.6	1,296.3
4. Others	43,72,414.3	22,24,027.0	17,78,363.2	46,18,224.8	1,913.5	-	1,026.3	1,077.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,43,92,876.7</b>	-	<b>3,43,04,998.3</b>	-	<b>48,92,158.4</b>	<b>22,04,479.2</b>	<b>1,69,21,240.8</b>	<b>1,77,67,302.9</b>
1. Suspense	1,552.8	-	3,02,687.9	-	-11,589.2	-1,216.1	6,457.7	6,780.6
2. Cash Balance Investment Accounts	37,71,170.6	-	42,25,305.8	-	49,03,396.5	6,31,045.8	50,32,306.5	52,83,921.8
3. Deposits with RBI	1,83,58,314.3	-	2,97,77,002.8	-	-	15,74,644.6	1,18,82,400.1	1,24,76,520.1
4. Others	22,61,839.0	-	1.8	-	351.1	4.9	76.5	80.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>90,13,577.9</b>	-	<b>1,86,440.9</b>	-	<b>7,05,755.6</b>	<b>26,640.5</b>	<b>2,76,808.2</b>	<b>2,90,648.6</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-16,15,168.1</b>	<b>5,23,523.9</b>	<b>-11,65,491.0</b>	<b>-1,77,852.3</b>	<b>2,87,413.4</b>	<b>7,29,790.2</b>	<b>6,26,558.6</b>	<b>7,45,113.8</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>10,97,553.8</b>	<b>-5,23,912.5</b>	<b>12,51,355.7</b>	<b>27,852.3</b>	<b>-3,02,447.2</b>	<b>-8,06,083.7</b>	<b>-7,02,598.5</b>	<b>-7,75,152.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-5,17,614.3</b>	<b>-388.7</b>	<b>85,864.8</b>	<b>-1,50,000.0</b>	<b>-15,033.8</b>	<b>-76,293.4</b>	<b>-76,040.0</b>	<b>-30,038.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-5,17,614.3</b>	<b>-388.7</b>	<b>85,864.8</b>	<b>-1,50,000.0</b>	<b>-15,033.8</b>	<b>-76,293.4</b>	<b>-76,040.0</b>	<b>-30,038.2</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-62,386.7</b>	<b>-388.7</b>	<b>99,791.8</b>	-	<b>31,278.2</b>	<b>-1,09,648.9</b>	<b>-4,24,992.5</b>	<b>-4,08,327.3</b>
a) Opening Balance	-23,157.8	-3,91,388.6	-85,544.5	14,247.2	-38,471.4	-1,05,255.8	-7,193.2	-4,32,185.7
b) Closing Balance	-85,544.5	-3,91,777.3	14,247.2	14,247.2	-7,193.2	-2,14,904.7	-4,32,185.7	-8,40,513.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-4,32,180.6</b>	-	-	-	<b>5,382.0</b>	<b>63,355.5</b>	<b>3,88,252.5</b>	<b>4,07,665.1</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-23,047.0</b>	-	<b>-13,927.0</b>	<b>-1,50,000.0</b>	<b>-51,694.0</b>	<b>-30,000.0</b>	<b>-39,300.0</b>	<b>-29,376.0</b>

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,82,34,638.9</b>	<b>3,09,35,890.3</b>	<b>2,09,58,894.2</b>	<b>2,14,63,206.8</b>	<b>4,73,19,621.4</b>	<b>69,83,975.2</b>	<b>71,81,158.2</b>	<b>81,69,910.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>9,90,550.7</b>	<b>16,20,055.2</b>	<b>23,74,554.4</b>	<b>18,73,665.1</b>	<b>33,80,329.1</b>	<b>40,25,060.1</b>	<b>42,22,243.1</b>	<b>45,27,035.8</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>7,69,283.9</b>	<b>14,57,156.9</b>	<b>19,60,465.1</b>	<b>15,21,919.9</b>	<b>28,90,695.1</b>	<b>32,41,687.3</b>	<b>33,89,670.3</b>	<b>36,59,261.6</b>
<b>1. Development (a + b)</b>	<b>7,34,220.9</b>	<b>13,02,081.8</b>	<b>17,99,487.7</b>	<b>14,31,101.6</b>	<b>26,14,233.7</b>	<b>29,12,168.7</b>	<b>29,95,046.8</b>	<b>31,94,604.0</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,84,587.7</b>	<b>4,87,054.6</b>	<b>5,65,269.6</b>	<b>3,53,457.9</b>	<b>4,25,833.9</b>	<b>5,17,949.1</b>	<b>5,22,403.8</b>	<b>7,63,218.3</b>
1. Education, Sports, Art and Culture	6,089.3	92,974.1	93,435.7	53,545.7	1,51,870.2	1,15,910.0	1,25,595.0	1,48,448.0
2. Medical and Public Health	22,946.5	60,751.7	82,854.1	65,883.5	56,496.6	1,10,823.3	1,15,823.3	1,94,065.0
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,13,082.2	2,05,751.0	2,60,802.0	1,57,853.0	1,76,358.0	2,12,584.0	2,12,584.0	3,08,434.0
5. Housing	1,779.7	5,278.0	5,278.0	5,689.7	16,896.3	37,423.5	37,423.5	80,253.5
6. Urban Development	39,651.3	97,123.3	97,723.3	53,885.4	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	707.1	17,782.9	17,782.9	14,174.6	3,009.5	3,550.0	3,550.0	7,850.0
8. Social Security and Welfare	-	650.0	650.0	22.0	10,374.5	22,658.2	12,427.9	9,587.7
9. Others *	331.8	6,743.6	6,743.6	2,403.9	10,828.9	15,000.0	15,000.0	14,580.0
<b>(b) Economic Services (1 to 10)</b>	<b>4,49,633.3</b>	<b>8,15,027.2</b>	<b>12,34,218.1</b>	<b>10,77,643.6</b>	<b>21,88,399.8</b>	<b>23,94,219.7</b>	<b>24,72,643.0</b>	<b>24,31,385.8</b>
1. Agriculture and Allied Activities (i to xi)	26,216.8	88,952.2	90,609.0	47,322.2	19,813.9	24,170.8	25,325.9	31,676.9
i) Crop Husbandry	7,098.5	47,051.4	47,051.4	19,639.0	5,564.6	4,800.0	4,800.0	3,500.0
ii) Soil and Water Conservation	8,107.4	13,392.0	13,711.0	8,722.0	-	-	-	-
iii) Animal Husbandry	5,022.7	8,515.0	9,457.0	4,110.3	-	-	1,000.0	0.2
iv) Dairy Development	137.7	289.2	289.2	110.0	-	-	-	-
v) Fisheries	1,110.7	8,518.2	8,518.2	3,466.0	-	-	-	-
vi) Forestry and Wild Life	2,508.0	4,992.1	5,387.9	6,223.6	937.5	5,504.8	5,659.9	8,300.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	12.1	1,065.4	1,065.4	1,067.4	-138.0	13,466.0	13,466.0	13,466.0
ix) Agricultural Research and Education	-	-	-	1.0	-	-	-	-
x) Co-operation	2,219.8	5,129.0	5,129.0	3,983.0	13,449.7	400.0	400.0	6,410.7
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	6,38,765.6	9,79,898.0	9,96,230.0	10,47,630.0
3. Special Area Programmes of which: Hill Areas	44,676.5	1,32,708.7	1,40,577.2	2,85,823.6	-	-	-	-
4. Major and Medium Irrigation and Flood Control	66,298.7	1,91,004.5	2,56,105.0	1,17,149.5	2,66,549.2	2,61,031.7	3,01,031.7	2,78,218.0
5. Energy	80,399.2	38,942.0	71,035.0	40,826.0	6,93,110.5	5,42,483.0	5,42,483.0	4,47,733.0
6. Industry and Minerals (i to iv)	8,945.1	21,499.4	23,137.7	13,661.6	11,048.3	7,410.0	12,394.3	12,114.0
i) Village and Small Industries	1,031.1	3,709.5	3,709.5	2,237.0	1,043.9	1,310.0	1,310.0	613.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	10.6	113.5	113.5	158.0	2,000.0	-	1,384.3	-
iv) Others #	7,903.4	17,676.4	19,314.7	11,266.6	8,004.4	6,100.0	9,700.0	11,501.0
7. Transport (i + ii)	2,20,394.3	3,38,667.5	6,48,351.1	5,55,048.1	5,40,244.6	5,53,594.1	5,72,394.2	5,68,683.0
i) Roads and Bridges	2,10,172.0	3,13,635.0	6,20,792.5	5,27,193.2	5,37,265.3	5,47,321.0	5,69,521.0	5,53,642.0
ii) Others **	10,222.3	25,032.5	27,558.6	27,854.9	2,979.3	6,273.1	2,873.2	15,041.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	164.8	1,240.0	1,240.0	615.0	-	-	-	-
10. General Economic Services (i + ii)	2,537.9	2,013.0	3,163.0	17,197.7	18,867.8	25,632.0	22,784.0	45,330.8
i) Tourism	2,537.9	2,013.0	3,163.0	17,197.7	7,617.8	10,801.2	10,801.2	25,000.0
ii) Others @@	-	-	-	-	11,250.0	14,830.8	11,982.8	20,330.8
2. Non-Development (General Services)	<b>35,063.0</b>	<b>1,55,075.1</b>	<b>1,60,977.4</b>	<b>90,818.3</b>	<b>2,76,461.4</b>	<b>3,29,518.6</b>	<b>3,94,623.5</b>	<b>4,64,657.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>1,82,043.0</b>	<b>3,68,830.7</b>	<b>6,18,830.7</b>	<b>3,96,372.8</b>	<b>3,84,101.3</b>	<b>6,30,248.5</b>	<b>6,30,248.5</b>	<b>6,15,277.6</b>
1. Market Loans	96,313.0	564.0	2,50,564.0	1,90,976.0	1,09,200.0	3,39,713.6	3,39,713.6	3,00,020.6
2. Loans from LIC	3.5	2.3	2.3	2.3	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	19,032.0	23,244.4	23,244.4	35,713.8	95,097.6	1,06,295.5	1,06,295.5	1,23,872.5
5. Loans from National Co-operative Development Corporation	-	-	-	116.9	2,928.8	2,127.0	2,127.0	2,339.7
6. WMA from RBI	-	2,74,000.0	2,74,000.0	94,000.0	-	-	-	-
7. Special Securities issued to NSSF	66,547.1	70,949.5	70,949.5	75,496.4	1,76,874.8	1,81,902.4	1,81,902.4	1,88,834.8
8. Others	147.4	70.5	70.5	67.5	0.2	210.0	210.0	210.0
of which: Land Compensation Bonds	-	0.1	0.1	0.1	0.2	210.0	210.0	210.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>13,816.9</b>	<b>14,200.4</b>	<b>14,200.4</b>	<b>14,539.9</b>	<b>81,254.2</b>	<b>1,02,392.7</b>	<b>1,02,392.7</b>	<b>1,08,315.6</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	288.4	369.1	369.1	508.1
4. Non-Plan (i + ii)	-	0.1	0.1	0.1	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	-	0.1	0.1	0.1	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	13,816.9	14,200.3	14,200.3	14,539.8	80,965.8	1,02,023.6	1,02,023.6	1,07,807.6
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>25,407.0</b>	<b>53,867.2</b>	<b>55,058.2</b>	<b>34,832.4</b>	<b>24,278.5</b>	<b>50,731.6</b>	<b>99,931.6</b>	<b>1,44,181.0</b>
1. Development Purposes (a + b)	<b>24,914.2</b>	<b>53,467.2</b>	<b>54,658.2</b>	<b>34,422.4</b>	<b>23,141.9</b>	<b>48,331.6</b>	<b>97,531.6</b>	<b>1,42,531.0</b>
a) Social Services (1 to 7)	<b>839.3</b>	<b>8,145.5</b>	<b>8,313.5</b>	<b>698.0</b>	<b>686.1</b>	<b>1,900.0</b>	<b>51,100.0</b>	<b>84,540.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	49,200.0	82,640.0
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	79.0	-	168.0	-	-	-	-	-
6. Government Servants (Housing)	578.3	7,698.5	7,698.5	240.0	686.1	1,900.0	1,900.0	1,900.0
7. Others	182.0	447.0	447.0	458.0	-	-	-	-
b) Economic Services (1 to 10)	<b>24,074.9</b>	<b>45,321.7</b>	<b>46,344.7</b>	<b>33,724.4</b>	<b>22,455.8</b>	<b>46,431.6</b>	<b>46,431.6</b>	<b>57,991.0</b>
1. Crop Husbandry	-	-	-	-	12.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	5,000.0	5,000.0	-	-	-	-	-
4. Co-operation	-	-	-	-	-	7,403.8	7,403.8	42,316.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	18,835.0	18,800.0	18,823.0	30,872.0	22,435.5	39,027.8	39,027.8	9,580.0

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	430.0	473.0	473.0	500.0	-	-	-	6,095.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	4,809.9	21,048.7	22,048.7	2,352.4	8.3	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>492.8</b>	<b>400.0</b>	<b>400.0</b>	<b>410.0</b>	<b>1,136.6</b>	<b>2,400.0</b>	<b>2,400.0</b>	<b>1,650.0</b>
a) Government Servants (other than Housing)	492.8	400.0	400.0	410.0	1,136.6	2,400.0	2,400.0	1,650.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>1,00,146.9</b>	<b>1,28,920.0</b>	<b>1,28,920.0</b>	<b>1,26,615.0</b>	<b>1,92,433.8</b>	<b>1,46,400.0</b>	<b>1,46,400.0</b>	<b>1,74,500.0</b>
1. State Provident Funds	88,449.7	1,14,414.3	1,14,414.3	1,12,368.6	1,69,596.2	1,44,850.0	1,44,850.0	1,70,000.0
2. Others	11,697.2	14,505.7	14,505.7	14,246.3	22,837.6	1,550.0	1,550.0	4,500.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>3,25,714.0</b>	<b>53,081.5</b>	<b>1,06,252.1</b>	<b>1,17,442.8</b>	<b>2,11,131.3</b>	<b>1,31,865.2</b>	<b>1,31,865.2</b>	<b>1,44,500.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	44,865.2	52,382.3	52,382.3	60,986.2	69,360.8	77,515.2	77,515.2	87,500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	2,80,848.7	699.2	53,869.8	56,456.7	1,41,770.6	54,350.0	54,350.0	57,000.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>12,08,166.7</b>	<b>9,94,685.5</b>	<b>13,63,302.4</b>	<b>14,36,207.6</b>	<b>32,86,560.4</b>	<b>25,20,650.0</b>	<b>25,20,650.0</b>	<b>31,15,600.0</b>
1. Civil Deposits	6,19,849.4	4,84,622.7	6,60,000.0	6,93,000.0	3,13,480.0	4,15,000.0	4,15,000.0	4,50,000.0
2. Deposits of Local Funds	-	-	-	-	18,55,490.2	20,76,950.0	20,76,950.0	25,50,000.0
3. Civil Advances	4,74,499.4	4,24,953.2	6,08,502.4	6,38,927.6	19,762.7	28,700.0	28,700.0	20,600.0
4. Others	1,13,818.0	85,109.6	94,800.0	1,04,280.0	10,97,827.5	-	-	95,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,50,50,669.2</b>	<b>2,73,72,049.7</b>	<b>1,61,28,117.8</b>	<b>1,71,75,633.9</b>	<b>3,92,62,633.3</b>	<b>1,60,000.0</b>	<b>1,60,000.0</b>	<b>2,08,274.5</b>
1. Suspense	-40,797.3	12,297.6	12,297.6	12,297.6	22,593.0	1,60,000.0	1,60,000.0	2,08,274.5
2. Cash Balance Investment Accounts	1,50,88,954.0	2,73,57,247.3	1,61,15,002.9	1,71,62,478.1	3,91,78,366.1	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	2,512.5	2,504.8	817.3	858.2	61,674.1	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	<b>5,000.0</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>5,44,391.3</b>	<b>4,83,098.4</b>	<b>5,73,747.4</b>	<b>6,29,642.5</b>	<b>9,86,533.6</b>	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-1,35,000.6</b>	<b>2,78,913.1</b>	<b>7,84,949.8</b>	<b>3,40,573.3</b>	<b>14,82,300.9</b>	<b>21,31,173.4</b>	<b>9,35,512.1</b>	<b>21,51,698.4</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-2,54,278.5</b>	<b>12,95,264.3</b>	<b>-10,01,989.1</b>	<b>-3,80,752.2</b>	<b>-10,49,708.8</b>	<b>-17,94,767.0</b>	<b>-19,91,950.0</b>	<b>-21,51,698.4</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-3,89,279.2</b>	<b>15,74,177.4</b>	<b>-2,17,039.2</b>	<b>-40,178.9</b>	<b>4,32,592.1</b>	<b>3,36,406.4</b>	<b>-10,56,437.8</b>	<b>-</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-3,89,279.2</b>	<b>15,74,177.4</b>	<b>-2,17,039.2</b>	<b>-40,178.9</b>	<b>4,32,592.0</b>	<b>3,36,406.4</b>	<b>-10,56,438.0</b>	<b>-</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>35,189.8</b>	<b>1,00,000.0</b>	<b>-1,98,082.2</b>	<b>60,680.1</b>	<b>-6,800.0</b>	<b>3,36,406.4</b>	<b>-10,56,438.0</b>	<b>-</b>
a) Opening Balance	-22,091.6	-3,14,903.8	18,098.2	-1,79,983.9	11,490.0	5,000.0	5,000.0	5,000.0
b) Closing Balance	13,098.2	-2,14,903.7	-1,79,984.0	-1,19,303.8	4,690.0	3,41,406.4	-10,51,438.0	5,000.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-4,24,469.0</b>	<b>14,74,177.4</b>	<b>-18,957.1</b>	<b>-1,00,859.1</b>	<b>4,39,392.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,98,89,911.2</b>	<b>1,51,79,576.9</b>	<b>1,56,83,453.1</b>	<b>1,65,25,984.6</b>	<b>22,60,794.8</b>	<b>22,27,227.5</b>	<b>22,27,227.5</b>	<b>26,50,185.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>11,36,959.5</b>	<b>15,89,540.2</b>	<b>13,77,748.6</b>	<b>14,29,697.0</b>	<b>2,91,809.3</b>	<b>5,19,520.2</b>	<b>5,19,520.2</b>	<b>5,96,358.7</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>10,00,095.7</b>	<b>14,45,393.4</b>	<b>12,28,801.8</b>	<b>12,10,961.4</b>	<b>2,09,407.5</b>	<b>4,18,855.6</b>	<b>4,18,855.6</b>	<b>4,86,561.4</b>
<b>1. Development (a + b)</b>	<b>9,69,762.8</b>	<b>13,91,990.2</b>	<b>11,89,821.1</b>	<b>11,65,245.6</b>	<b>1,68,536.2</b>	<b>3,44,428.7</b>	<b>3,44,428.7</b>	<b>3,93,059.3</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,65,177.5</b>	<b>3,91,106.3</b>	<b>3,38,916.1</b>	<b>3,31,310.6</b>	<b>65,429.5</b>	<b>1,65,823.9</b>	<b>1,65,823.9</b>	<b>1,86,316.6</b>
1. Education, Sports, Art and Culture	66,769.1	96,721.5	89,638.9	79,423.4	11,816.0	38,378.4	38,378.4	48,780.7
2. Medical and Public Health	40,119.0	58,264.0	52,232.2	57,939.0	8,037.0	16,603.0	16,603.0	26,136.0
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	33,516.4	52,668.4	49,763.4	52,714.8	31,157.0	79,522.1	79,522.1	70,025.1
5. Housing	2,380.5	7,559.2	4,206.4	17,120.4	-	34.0	34.0	32.1
6. Urban Development	73,579.6	1,18,024.1	80,885.1	66,449.1	13,529.4	20,365.0	20,365.0	28,905.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	38,791.3	47,483.0	52,021.0	50,490.2	697.2	9,533.7	9,533.7	10,480.0
8. Social Security and Welfare	6,067.1	5,286.0	5,260.0	4,495.2	192.9	1,107.7	1,107.7	1,747.7
9. Others *	3,954.4	5,100.0	4,909.1	2,678.6	-	280.0	280.0	210.0
<b>(b) Economic Services (1 to 10)</b>	<b>7,04,585.3</b>	<b>10,00,884.0</b>	<b>8,50,905.0</b>	<b>8,33,935.0</b>	<b>1,03,106.7</b>	<b>1,78,604.8</b>	<b>1,78,604.8</b>	<b>2,06,742.8</b>
1. Agriculture and Allied Activities (i to xi)	8,426.1	17,152.5	18,455.3	15,775.5	6,493.4	11,694.2	11,694.2	-1,330.2
i) Crop Husbandry	325.1	1,008.0	1,008.0	1,296.1	1,619.9	2,895.2	2,895.2	2,403.5
ii) Soil and Water Conservation	1,991.4	2,380.0	2,380.0	2,500.0	160.8	500.0	500.0	500.0
iii) Animal Husbandry	1,272.2	3,575.7	3,678.5	3,312.3	108.7	540.0	540.0	740.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	978.4	755.0	755.0	200.0	945.0	1,433.0	1,433.0	2,373.5
vi) Forestry and Wild Life	2,008.9	4,257.7	5,457.7	3,896.8	300.0	510.0	510.0	1,283.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-4.3	122.0	122.0	102.3	1,391.0	1,730.9	1,730.9	-11,703.8
ix) Agricultural Research and Education	1,658.0	3,916.0	3,916.0	3,800.0	-	1,020.0	1,020.0	1,009.0
x) Co-operation	196.5	1,138.0	1,138.0	668.0	1,968.0	3,065.0	3,065.0	2,064.6
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	65,552.5	63,931.6	56,931.6	60,676.6	-	1,265.0	1,265.0	1,265.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	256.5	457.1	457.1	538.0
4. Major and Medium Irrigation and Flood Control	1,67,870.6	2,68,990.3	2,11,226.4	2,28,032.8	15,196.2	22,465.7	22,465.7	41,355.8
5. Energy	82,481.1	65,179.0	62,589.0	61,166.0	16,903.0	48,016.5	48,016.5	61,983.3
6. Industry and Minerals (i to iv)	6,476.9	7,185.5	6,685.5	6,760.1	1,578.0	6,520.0	6,520.0	4,235.0
i) Village and Small Industries	6,421.6	7,054.5	6,554.5	6,681.1	1,578.0	6,505.0	6,505.0	4,220.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	55.3	131.0	131.0	79.0	-	15.0	15.0	15.0
iv) Others #	-	-	-	-	-	-	-	-
7. Transport (i + ii)	3,73,200.1	5,20,875.1	4,10,047.1	4,57,270.9	49,871.7	68,890.4	68,890.4	78,799.9
i) Roads and Bridges	3,70,303.0	5,14,644.1	4,03,774.1	4,53,790.9	43,020.0	60,682.4	60,682.4	66,271.9
ii) Others **	2,897.1	6,231.0	6,273.0	3,480.0	6,851.7	8,208.0	8,208.0	12,528.0
8. Communications	178.0	54,000.0	81,400.0	783.0	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	400.0	400.0	200.0	3,500.0	6,550.0	6,550.0	7,350.0
10. General Economic Services (i + ii)	400.0	3,170.0	3,170.0	3,270.0	9,308.0	12,746.0	12,746.0	12,546.0
i) Tourism	400.0	3,170.0	3,170.0	3,270.0	9,308.0	12,746.0	12,746.0	12,546.0
ii) Others @@	-	-	-	-	-	-	-	-
2. Non-Development (General Services)	<b>30,333.0</b>	<b>53,403.2</b>	<b>38,980.7</b>	<b>45,715.8</b>	<b>40,871.3</b>	<b>74,426.9</b>	<b>74,426.9</b>	<b>93,502.1</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>82,773.6</b>	<b>1,90,197.7</b>	<b>1,90,197.7</b>	<b>2,74,511.3</b>	<b>1,85,718.0</b>	<b>92,504.5</b>	<b>92,504.5</b>	<b>1,08,359.1</b>
1. Market Loans	-	-	-	70,000.0	40,000.0	50,000.0	50,000.0	60,000.0
2. Loans from LIC	-	500.0	500.0	5.0	164.5	164.5	164.5	119.1
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	39,605.4	51,693.2	51,693.2	66,001.8	10,363.4	11,200.0	11,200.0	12,100.0
5. Loans from National Co-operative Development Corporation	16.8	16.9	16.9	16.9	14.9	20.0	20.0	20.0
6. WMA from RBI	-	92,451.0	92,451.0	92,451.0	1,15,507.0	10,000.0	10,000.0	15,000.0
7. Special Securities issued to NSSF	43,113.0	45,500.0	45,500.0	46,000.0	19,021.4	20,473.0	20,473.0	20,473.0
8. Others	38.3	36.6	36.6	36.7	646.8	647.0	647.0	647.0
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>17,214.6</b>	<b>16,139.1</b>	<b>16,139.1</b>	<b>16,139.1</b>	<b>8,798.2</b>	<b>9,660.9</b>	<b>9,660.9</b>	<b>9,660.9</b>
1. State Plan Schemes	17,161.3	16,085.8	16,085.8	16,085.8	8,781.2	9,540.0	9,540.0	9,540.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	0.5	0.5	0.5
3. Centrally Sponsored Schemes	-	-	-	-	-	10.0	10.0	10.0
4. Non-Plan (i + ii)	53.3	53.3	53.3	53.3	17.0	110.4	110.4	110.4
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	53.3	53.3	53.3	53.3	17.0	110.4	110.4	110.4
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>36,875.6</b>	<b>30,261.0</b>	<b>35,061.0</b>	<b>20,536.1</b>	<b>3,392.6</b>	<b>8,499.2</b>	<b>8,499.2</b>	<b>6,777.2</b>
<b>1. Development Purposes (a + b)</b>	<b>36,875.6</b>	<b>30,246.0</b>	<b>35,046.0</b>	<b>20,536.1</b>	<b>3,235.7</b>	<b>8,274.2</b>	<b>8,274.2</b>	<b>6,627.2</b>
<b>a) Social Services (1 to 7)</b>	<b>29,320.0</b>	<b>21,350.0</b>	<b>16,350.0</b>	<b>14,140.1</b>	<b>3,230.0</b>	<b>8,102.0</b>	<b>8,102.0</b>	<b>6,102.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	9,220.0	7,600.0	5,600.0	7,840.0	-	-	-	-
5. Housing	-	-	-	-	3,200.0	8,000.0	8,000.0	6,000.0
6. Government Servants (Housing)	-	-	-	-	30.0	100.0	100.0	100.0
7. Others	20,100.0	13,750.0	10,750.0	6,300.1	-	2.0	2.0	2.0
<b>b) Economic Services (1 to 10)</b>	<b>7,555.7</b>	<b>8,896.0</b>	<b>18,696.0</b>	<b>6,396.0</b>	<b>5.7</b>	<b>172.2</b>	<b>172.2</b>	<b>525.2</b>
1. Crop Husbandry	-	20.0	20.0	20.0	-	0.2	0.2	0.1
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	531.2	1,300.0	1,300.0	1,300.0	-	-	-	-
4. Co-operation	7,024.5	7,575.0	17,375.0	5,075.0	5.7	142.0	142.0	135.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	1.0	1.0	1.0	-	0.1	0.1	360.1
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	30.0	30.0	30.0
<b>2. Non-Development Purposes (a + b)</b>	<b>-</b>	<b>15.0</b>	<b>15.0</b>	<b>-</b>	<b>157.0</b>	<b>225.0</b>	<b>225.0</b>	<b>150.0</b>
a) Government Servants (other than Housing)	-	15.0	15.0	-	157.0	225.0	225.0	150.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>107.6</b>	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>3,886.1</b>	<b>10,000.0</b>	<b>3,818.0</b>	<b>10,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>79,525.7</b>	<b>95,169.0</b>	<b>80,760.0</b>	<b>80,661.0</b>	<b>31,886.5</b>	<b>32,297.4</b>	<b>32,297.4</b>	<b>35,075.2</b>
1. State Provident Funds	69,810.7	85,169.0	70,760.0	70,661.0	31,616.4	32,039.1	32,039.1	34,778.0
2. Others	9,715.0	10,000.0	10,000.0	10,000.0	270.1	258.3	258.3	297.1
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,98,972.4</b>	<b>1,28,296.2</b>	<b>1,46,172.5</b>	<b>1,95,483.6</b>	<b>14,264.4</b>	<b>20,011.1</b>	<b>20,011.1</b>	<b>15,690.9</b>
1. Depreciation/Renewal Reserve Funds	-	1.0	1.0	1.0	-	-	-	-
2. Sinking Funds	20,000.0	22,000.0	22,000.0	26,500.0	5,554.0	7,188.7	7,188.7	6,109.4
3. Famine Relief Fund	-	57.0	12.0	13.0	-	-	-	-
4. Others	1,78,972.4	1,06,238.2	1,24,159.5	1,68,969.6	8,710.4	12,822.4	12,822.4	9,581.5
<b>IX. Deposits and Advances (1 to 4)</b>	<b>3,91,822.5</b>	<b>4,67,360.3</b>	<b>5,25,598.7</b>	<b>5,24,186.8</b>	<b>48,660.1</b>	<b>60,519.0</b>	<b>60,519.0</b>	<b>53,526.1</b>
1. Civil Deposits	2,81,130.2	2,84,328.3	2,71,003.8	2,52,653.8	18,898.7	23,704.8	23,704.8	20,788.6
2. Deposits of Local Funds	22.2	7.0	8.0	8.0	-	-	-	-
3. Civil Advances	50,056.7	50,000.0	50,000.0	50,000.0	492.1	1,189.6	1,189.6	541.3
4. Others	60,613.4	1,33,025.0	2,04,586.9	2,21,525.0	29,269.2	35,624.6	35,624.6	32,196.1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,70,85,368.8</b>	<b>1,20,64,148.2</b>	<b>1,27,74,792.2</b>	<b>1,35,61,393.2</b>	<b>13,30,918.7</b>	<b>10,94,246.2</b>	<b>10,94,246.2</b>	<b>14,64,010.6</b>
1. Suspense	2,848.6	1,296.2	1,291.2	892.2	48,755.8	14,177.6	14,177.6	53,631.3
2. Cash Balance Investment Accounts	1,01,58,724.4	58,51,850.0	60,18,000.0	65,00,000.0	5,43,607.7	3,57,075.2	3,57,075.2	5,97,968.4
3. Deposits with RBI	13,85,699.5	11,50,000.0	12,00,000.0	12,50,000.0	-	-	-	-
4. Others	55,38,096.3	50,61,002.0	55,55,501.0	58,10,501.0	7,38,555.3	7,22,993.5	7,22,993.5	8,12,410.8
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>9,93,268.6</b>	<b>7,32,602.0</b>	<b>6,82,102.0</b>	<b>6,32,102.0</b>	<b>4,27,748.9</b>	<b>4,90,633.6</b>	<b>4,90,633.6</b>	<b>4,70,523.8</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>3,41,732.5</b>	<b>4,44,507.2</b>	<b>-6,34,155.5</b>	<b>1,15,147.0</b>	<b>51,062.9</b>	<b>14,464.8</b>	<b>14,464.8</b>	<b>45,510.7</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-1,56,129.5</b>	<b>-4,50,998.3</b>	<b>1,46,442.4</b>	<b>-67,803.0</b>	<b>-58,174.4</b>	<b>-3,41,283.6</b>	<b>-3,41,283.6</b>	<b>-3,71,637.8</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>1,85,603.0</b>	<b>-6,491.1</b>	<b>-4,87,713.1</b>	<b>47,344.0</b>	<b>-7,111.5</b>	<b>-3,26,818.8</b>	<b>-3,26,818.8</b>	<b>-3,26,127.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>1,85,603.0</b>	<b>-6,491.0</b>	<b>-4,87,713.1</b>	<b>47,344.0</b>	<b>-7,111.5</b>	<b>-3,26,818.8</b>	<b>-3,26,818.8</b>	<b>-3,26,127.1</b>
i. Increase (+)/Decrease (-) in Cash Balances	<b>29,718.0</b>	<b>-8,341.0</b>	<b>-5,98,162.1</b>	<b>63,264.0</b>	<b>11,997.8</b>	<b>-3,35,018.9</b>	<b>-3,35,018.9</b>	<b>-3,05,106.9</b>
a) Opening Balance	33,917.2	24,336.0	63,635.1	-5,34,527.0	-12,649.0	-2,43,937.1	-651.2	-3,35,670.1
b) Closing Balance	63,635.1	15,995.0	-5,34,527.0	-4,71,263.0	-651.2	-5,78,955.9	-3,35,670.1	-6,40,777.0
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	<b>1,55,885.1</b>	<b>1,850.0</b>	<b>18,000.0</b>	<b>-</b>	<b>-19,109.3</b>	<b>8,200.0</b>	<b>8,200.0</b>	<b>-21,020.2</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	<b>-</b>	<b>-</b>	<b>92,449.0</b>	<b>-15,920.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>5,33,20,844.3</b>	<b>2,10,19,494.0</b>	<b>1,67,96,898.6</b>	<b>1,82,57,820.3</b>	<b>1,31,77,561.4</b>	<b>2,62,58,104.2</b>	<b>1,62,15,925.5</b>	<b>1,79,63,096.4</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>40,64,154.1</b>	<b>47,30,788.4</b>	<b>48,95,254.0</b>	<b>50,99,990.8</b>	<b>17,49,216.6</b>	<b>22,59,675.7</b>	<b>23,22,559.4</b>	<b>24,00,908.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>26,31,320.0</b>	<b>30,34,164.0</b>	<b>31,41,724.0</b>	<b>32,80,657.0</b>	<b>13,53,790.7</b>	<b>15,77,958.7</b>	<b>15,96,364.9</b>	<b>16,25,966.7</b>
<b>1. Development (a + b)</b>	<b>25,44,269.0</b>	<b>29,12,160.0</b>	<b>30,35,100.0</b>	<b>31,66,236.0</b>	<b>13,05,700.9</b>	<b>14,94,578.7</b>	<b>14,76,652.2</b>	<b>14,78,785.2</b>
<b>(a) Social Services (1 to 9)</b>	<b>6,81,277.0</b>	<b>8,85,897.0</b>	<b>8,11,289.0</b>	<b>8,79,478.0</b>	<b>3,17,270.2</b>	<b>4,86,928.6</b>	<b>4,80,515.6</b>	<b>4,45,211.8</b>
1. Education, Sports, Art and Culture	79,358.0	1,71,543.0	1,12,540.0	1,47,267.0	40,365.0	47,000.0	51,543.7	48,500.0
2. Medical and Public Health	1,52,654.0	1,93,879.0	2,05,198.0	1,23,488.0	30,221.8	71,800.0	73,986.8	62,336.0
3. Family Welfare	4,362.0	900.0	700.0	507.0	-	-	-	-
4. Water Supply and Sanitation	3,15,934.0	3,10,677.0	3,32,194.0	4,06,844.0	1,16,920.3	1,75,949.0	1,75,556.0	1,47,058.3
5. Housing	60,860.0	85,186.0	72,327.0	83,112.0	5,322.0	20,120.0	14,100.0	16,820.0
6. Urban Development	30,768.0	28,450.0	20,257.0	32,701.0	1,00,000.0	1,30,000.0	1,30,000.0	1,30,000.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,572.0	38,266.0	21,172.0	42,671.0	350.0	1,527.3	1,327.2	760.2
8. Social Security and Welfare	829.0	1,758.0	1,202.0	2,440.0	6,540.4	19,768.2	12,801.1	18,612.0
9. Others *	22,940.0	55,238.0	45,699.0	40,448.0	17,550.8	20,764.2	21,200.8	21,125.3
<b>(b) Economic Services (1 to 10)</b>	<b>18,62,992.0</b>	<b>20,26,263.0</b>	<b>22,23,811.0</b>	<b>22,86,758.0</b>	<b>9,88,430.8</b>	<b>10,07,650.1</b>	<b>9,96,136.6</b>	<b>10,33,573.4</b>
1. Agriculture and Allied Activities (i to xi)	82,496.0	1,12,784.0	97,585.0	1,05,322.0	1,35,081.5	10,630.7	5,228.8	-20,090.5
i) Crop Husbandry	358.0	11,433.0	403.0	10,851.0	-	1,044.0	400.0	1,000.0
ii) Soil and Water Conservation	9,672.0	9,550.0	9,420.0	9,443.0	-	-	-	-
iii) Animal Husbandry	1,536.0	7,071.0	5,968.0	3,319.0	1,408.7	2,000.0	2,000.0	2,000.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	4.7	-	-	-
vi) Forestry and Wild Life	63,769.0	67,945.0	68,154.0	68,142.0	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2,666.0	10,897.0	10,152.0	9,526.0	1,04,755.6	-9,879.3	-10,198.6	-38,530.5
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	47.0	2.0	2.0	75.0	28,912.4	17,466.0	13,027.4	15,440.0
xi) Others @	4,448.0	5,886.0	3,486.0	3,966.0	-	-	-	-
2. Rural Development	1,20,640.0	1,21,700.0	1,30,050.0	1,29,883.0	-	10,000.0	9,813.6	30,000.0
3. Special Area Programmes	2,191.0	2,000.0	500.0	1,000.0	-	-	-	-
of which: Hill Areas	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	9,07,981.0	9,94,113.0	12,09,172.0	10,33,048.0	97,355.0	1,60,706.9	1,64,077.7	1,61,993.7
5. Energy	2,93,936.0	2,88,907.0	2,82,587.0	3,78,015.0	5,45,443.8	5,49,001.0	5,50,025.0	5,83,419.0
6. Industry and Minerals (i to iv)	10,963.0	11,567.0	11,817.0	66,956.0	223.8	1,521.0	221.0	1,521.0
i) Village and Small Industries	179.0	840.0	1,090.0	1,333.0	-	1,500.0	200.0	1,500.0
ii) Iron and Steel Industries	10.0	10.0	10.0	10.0	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	200.0	155.0	155.0	816.0	-	-	-	-
iv) Others #	10,574.0	10,562.0	10,562.0	64,797.0	223.8	21.0	21.0	21.0
7. Transport (i + ii)	3,96,348.0	4,34,235.0	4,32,421.0	5,16,411.0	1,78,231.1	2,27,430.5	1,93,790.5	2,29,512.0
i) Roads and Bridges	3,13,468.0	3,21,959.0	3,49,611.0	3,87,767.0	1,62,182.6	1,87,720.0	1,70,720.0	1,88,801.0
ii) Others **	82,880.0	1,12,276.0	82,810.0	1,28,644.0	16,048.5	39,710.5	23,070.5	40,711.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	2.0	2.0	-	-	2,585.0	480.0	2,350.0
10. General Economic Services (i + ii)	48,437.0	60,955.0	59,677.0	56,123.0	32,095.6	45,775.0	72,500.0	44,868.0
i) Tourism	46,437.0	60,950.0	59,675.0	56,093.0	1,672.0	4,775.0	2,500.0	3,940.0
ii) Others @@	2,000.0	5.0	2.0	30.0	30,423.6	41,000.0	70,000.0	40,928.0
2. Non-Development (General Services)	<b>87,051.0</b>	<b>1,22,004.0</b>	<b>1,06,624.0</b>	<b>1,14,421.0</b>	<b>48,089.7</b>	<b>83,380.0</b>	<b>1,19,712.6</b>	<b>1,47,181.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>12,99,100.0</b>	<b>14,71,584.3</b>	<b>14,71,584.3</b>	<b>15,87,403.2</b>	<b>6,15,325.2</b>	<b>12,34,131.9</b>	<b>17,39,338.0</b>	<b>20,05,271.7</b>
1. Market Loans	8,21,500.0	9,53,450.0	9,53,450.0	10,30,050.0	80,000.0	3,29,500.0	3,29,500.0	4,00,000.0
2. Loans from LIC	-	-	-	-	28.6	14.5	14.5	-
3. Loans from SBI and other Banks	296.2	295.6	295.6	295.6	3,70,000.0	6,50,000.0	10,90,000.0	13,00,000.0
4. Loans from NABARD	1,32,225.2	1,64,362.7	1,64,362.7	1,94,021.3	33,528.5	34,698.2	45,772.4	40,487.5
5. Loans from National Co-operative Development Corporation	-	-	-	-	3,340.9	3,907.4	63,638.6	53,246.7
6. WMA from RBI	-	100.0	100.0	100.0	7,948.0	91,500.0	91,500.0	91,500.0
7. Special Securities issued to NSSF	3,45,078.6	3,53,375.1	3,53,375.1	3,62,935.4	95,413.7	95,413.7	97,605.7	1,00,438.7
8. Others	-	1.0	1.0	1.0	25,065.5	29,098.0	21,306.8	19,598.8
of which: Land Compensation Bonds	-	1.0	1.0	1.0	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>70,923.3</b>	<b>71,843.7</b>	<b>72,399.3</b>	<b>71,692.1</b>	<b>18,559.6</b>	<b>12,443.1</b>	<b>20,293.0</b>	<b>20,443.0</b>
1. State Plan Schemes	70,572.2	47,187.0	47,187.0	71,347.1	18,395.5	12,280.9	20,130.9	20,280.9
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	5.0	5.0	-	-	-	-	-
4. Non-Plan (i + ii)	-	24,651.7	25,207.3	-	164.2	162.2	162.2	162.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	-	24,651.7	25,207.3	-	164.2	162.2	162.2	162.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	351.1	-	-	345.0	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>63,107.0</b>	<b>1,53,592.0</b>	<b>2,09,942.0</b>	<b>1,60,634.0</b>	<b>1,39,489.2</b>	<b>1,76,642.1</b>	<b>1,48,063.5</b>	<b>1,40,727.0</b>
1. Development Purposes (a + b)	<b>58,879.9</b>	<b>1,49,197.0</b>	<b>2,05,799.5</b>	<b>1,55,818.5</b>	<b>1,33,851.9</b>	<b>1,69,592.1</b>	<b>1,42,801.5</b>	<b>1,29,927.0</b>
<b>a) Social Services (1 to 7)</b>	<b>27,798.9</b>	<b>1,27,942.0</b>	<b>1,27,947.5</b>	<b>1,23,026.5</b>	<b>6,469.5</b>	<b>1,600.0</b>	<b>385.0</b>	<b>1,500.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	61.0	244.0	-	-	-	-
6. Government Servants (Housing)	1,324.9	1,755.0	1,269.5	1,600.5	6,469.5	1,600.0	385.0	1,500.0
7. Others	26,474.0	1,26,187.0	1,26,617.0	1,21,182.0	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>31,081.0</b>	<b>21,255.0</b>	<b>77,852.0</b>	<b>32,792.0</b>	<b>1,27,382.4</b>	<b>1,67,992.1</b>	<b>1,42,416.5</b>	<b>1,28,427.0</b>
1. Crop Husbandry	-	-	-	-	-	-	3,554.0	1.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	1,000.0	1,000.0	1,800.0
4. Co-operation	571.0	200.0	-	200.0	15,602.6	12,347.0	20,490.5	10,925.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	10,659.0	8,251.0	8,251.0	20,000.0	88,747.6	1,27,464.0	68,191.0	28,521.0

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	4.0	1.0	4.0	3,000.0	7,000.0	7,000.0	7,000.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	32.3	180.0	180.0	180.0
10. Others	19,851.0	12,800.0	69,600.0	12,588.0	20,000.0	20,001.1	42,001.0	80,000.0
<b>2. Non-Development Purposes (a + b)</b>	<b>4,227.1</b>	<b>4,395.0</b>	<b>4,142.5</b>	<b>4,815.5</b>	<b>5,637.2</b>	<b>7,050.0</b>	<b>5,262.0</b>	<b>10,800.0</b>
a) Government Servants (other than Housing)	43.1	83.0	70.5	68.5	5,637.2	7,050.0	5,262.0	10,800.0
b) Miscellaneous	4,184.0	4,312.0	4,072.0	4,747.0	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	<b>6,935.0</b>	-	<b>2,677.0</b>	-	<b>1,217.7</b>	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>2,00,029.0</b>	<b>1,86,333.0</b>	<b>2,08,341.0</b>	<b>2,25,008.0</b>	<b>2,11,618.4</b>	<b>2,19,000.0</b>	<b>2,43,800.0</b>	<b>2,89,200.0</b>
1. State Provident Funds	1,87,059.0	1,66,940.0	1,89,500.0	2,04,660.0	2,08,493.6	2,15,000.0	2,40,000.0	2,85,000.0
2. Others	12,970.0	19,393.0	18,841.0	20,348.0	3,124.8	4,000.0	3,800.0	4,200.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>3,26,448.0</b>	<b>2,69,177.0</b>	<b>1,94,402.0</b>	<b>3,69,880.0</b>	<b>37,700.9</b>	<b>70,428.5</b>	<b>79,548.4</b>	<b>84,788.0</b>
1. Depreciation/Renewal Reserve Funds	60.0	280.0	280.0	280.0	7,550.0	6,000.0	6,000.0	6,000.0
2. Sinking Funds	69,358.0	1,20,000.0	1,00,000.0	1,20,000.0	13,346.0	13,000.0	14,500.0	15,600.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	2,57,030.0	1,48,897.0	94,122.0	2,49,600.0	16,804.9	51,428.5	59,048.4	63,188.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>48,97,282.0</b>	<b>44,47,512.0</b>	<b>50,45,326.0</b>	<b>56,00,604.0</b>	<b>19,92,631.7</b>	<b>27,16,700.0</b>	<b>26,81,000.0</b>	<b>32,26,000.0</b>
1. Civil Deposits	7,37,493.0	6,28,172.0	7,50,879.0	9,69,409.0	2,22,881.3	2,95,000.0	3,30,000.0	3,50,000.0
2. Deposits of Local Funds	40,31,379.0	36,53,994.0	41,04,177.0	44,32,511.0	549.1	700.0	700.0	700.0
3. Civil Advances	30.0	31,008.0	31,008.0	33,489.0	198.9	6,000.0	300.0	300.0
4. Others	1,28,380.0	1,34,338.0	1,59,262.0	1,65,195.0	17,69,002.5	24,15,000.0	23,50,000.0	28,75,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>4,19,65,269.0</b>	<b>1,10,46,162.0</b>	<b>60,70,119.0</b>	<b>65,55,727.0</b>	<b>79,93,454.3</b>	<b>1,93,45,800.0</b>	<b>88,05,600.0</b>	<b>96,15,700.0</b>
1. Suspense	15,30,164.0	259.0	2,922.0	3,155.0	85,220.4	1,20,000.0	95,000.0	1,15,000.0
2. Cash Balance Investment Accounts	2,79,64,173.0	1,00,000.0	7,75,000.0	8,37,000.0	79,07,699.0	1,92,25,000.0	87,10,000.0	95,00,000.0
3. Deposits with RBI	1,24,46,059.0	51,66,789.0	51,66,789.0	55,80,132.0	-	-	-	-
4. Others	24,873.0	57,79,114.0	1,25,408.0	1,35,440.0	535.0	800.0	600.0	700.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>18,67,366.0</b>	<b>3,39,126.0</b>	<b>3,76,126.0</b>	<b>4,06,215.0</b>	<b>8,12,314.5</b>	<b>9,05,000.0</b>	<b>9,00,700.0</b>	<b>9,55,000.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>5,23,161.5</b>	<b>5,99,785.3</b>	<b>1,37,866.0</b>	<b>2,87,397.0</b>	<b>-10,56,248.2</b>	<b>-8,25,350.9</b>	<b>-8,50,669.3</b>	<b>-12,02,249.2</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-12,67,123.0</b>	<b>-5,21,483.0</b>	<b>-2,25,448.6</b>	<b>-5,01,885.3</b>	<b>9,17,585.5</b>	<b>9,57,419.8</b>	<b>4,86,851.9</b>	<b>11,42,069.5</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-7,43,961.5</b>	<b>78,302.3</b>	<b>-87,582.6</b>	<b>-2,14,488.4</b>	<b>-1,38,662.7</b>	<b>1,32,068.9</b>	<b>-3,63,817.5</b>	<b>-60,179.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-7,43,962.0</b>	<b>78,302.0</b>	<b>-87,582.0</b>	<b>-2,14,488.0</b>	<b>-1,38,662.7</b>	<b>1,32,068.9</b>	<b>-3,63,817.5</b>	<b>-60,179.7</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>11,229.0</b>	<b>78,302.0</b>	<b>1,37,418.0</b>	<b>28,512.0</b>	<b>-91,630.7</b>	<b>-22,931.1</b>	<b>16,182.5</b>	<b>14,820.3</b>
a) Opening Balance	-46,764.0	58,398.0	-35,535.0	1,01,883.0	42,673.3	13,492.4	-48,957.5	-32,774.9
b) Closing Balance	-35,535.0	1,36,700.0	1,01,883.0	1,30,395.0	-48,957.5	-9,438.7	-32,774.9	-17,954.6
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-7,55,191.0</b>	-	<b>-2,25,000.0</b>	<b>-2,43,000.0</b>	<b>-47,032.0</b>	<b>1,55,000.0</b>	<b>-3,80,000.0</b>	<b>-75,000.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>62,99,574.1</b>	<b>11,17,464.6</b>	<b>13,51,966.3</b>	<b>11,60,137.9</b>	<b>63,72,967.9</b>	<b>49,30,623.9</b>	<b>52,63,586.4</b>	<b>50,18,116.1</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>7,35,790.3</b>	<b>7,87,196.6</b>	<b>8,77,239.4</b>	<b>8,29,869.9</b>	<b>13,66,183.7</b>	<b>28,96,248.7</b>	<b>30,25,358.5</b>	<b>28,78,615.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>3,75,567.2</b>	<b>4,23,962.7</b>	<b>4,89,328.9</b>	<b>4,57,989.3</b>	<b>10,35,288.0</b>	<b>25,66,729.7</b>	<b>26,95,084.5</b>	<b>26,59,407.1</b>
<b>1. Development (a + b)</b>	<b>3,56,388.9</b>	<b>4,07,022.0</b>	<b>4,66,369.5</b>	<b>4,39,866.6</b>	<b>9,54,985.6</b>	<b>23,33,321.6</b>	<b>24,41,150.9</b>	<b>23,92,657.9</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,13,496.0</b>	<b>1,05,717.0</b>	<b>1,24,528.0</b>	<b>1,26,106.8</b>	<b>2,78,701.1</b>	<b>5,68,949.4</b>	<b>5,97,358.0</b>	<b>5,80,643.5</b>
1. Education, Sports, Art and Culture	34,156.1	30,877.2	35,817.1	31,530.7	88,489.8	1,61,724.0	1,62,523.3	1,57,979.5
2. Medical and Public Health	26,286.5	28,135.3	35,567.5	23,147.2	51,057.9	73,380.3	87,363.3	73,525.8
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	46,157.8	35,833.8	42,334.8	59,886.6	59,311.6	66,034.4	60,695.1	65,840.2
5. Housing	5,357.7	7,545.0	7,540.0	7,181.0	1,459.9	5,986.0	5,126.0	5,126.0
6. Urban Development	127.2	142.0	142.0	1,207.0	41,793.4	1,42,753.3	1,63,553.9	1,64,321.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	528.4	1,655.0	1,655.0	2,529.0	10,057.3	7,408.4	7,405.9	6,690.0
8. Social Security and Welfare	791.3	1,243.0	1,222.0	478.0	24,520.8	71,888.4	75,815.2	72,939.9
9. Others *	91.0	285.8	249.7	147.3	2,010.5	39,774.6	34,875.3	34,220.3
<b>(b) Economic Services (1 to 10)</b>	<b>2,42,892.9</b>	<b>3,01,305.0</b>	<b>3,41,841.5</b>	<b>3,13,759.8</b>	<b>6,76,284.5</b>	<b>17,64,372.1</b>	<b>18,43,792.9</b>	<b>18,12,014.3</b>
1. Agriculture and Allied Activities (i to xi)	5,983.1	8,726.5	8,852.7	9,877.7	91,701.6	1,77,892.3	1,67,492.1	1,69,452.7
i) Crop Husbandry	1,285.9	952.0	912.6	1,615.0	22,820.2	1,16,515.5	1,05,886.6	1,06,671.2
ii) Soil and Water Conservation	2,669.7	4,097.0	4,189.8	3,531.0	621.9	465.0	421.0	421.0
iii) Animal Husbandry	712.9	1,796.4	1,810.5	2,018.6	2,417.0	10,192.1	10,664.6	11,332.6
iv) Dairy Development	-	-	-	-	-	30.0	30.0	30.0
v) Fisheries	244.0	317.4	385.4	433.4	1,452.3	1,547.0	1,594.3	1,539.3
vi) Forestry and Wild Life	741.3	1,226.5	1,219.1	1,943.2	5,801.7	14,855.7	14,771.0	15,749.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	313.9	318.7	318.2	318.5	29,788.5	30,807.0	30,822.0	30,807.0
ix) Agricultural Research and Education	-	-	-	-	2,803.6	2,980.0	2,897.8	2,497.8
x) Co-operation	15.4	18.5	17.0	18.0	25,996.3	500.0	405.0	405.0
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	226.2	2,171.5	2,171.5	1,800.0	1,84,985.3	2,68,617.7	3,07,494.1	3,33,133.7
3. Special Area Programmes of which: Hill Areas	-	-	-	-	22,633.7	6,946.0	14,476.5	14,476.5
4. Major and Medium Irrigation and Flood Control	25,146.7	52,535.0	69,232.6	52,748.0	37,351.6	1,44,043.4	1,58,434.9	1,54,335.8
5. Energy	18,710.8	25,000.0	25,000.0	26,000.0	66,022.2	4,71,202.0	5,60,350.4	3,89,080.4
6. Industry and Minerals (i to iv)	7,282.8	7,484.5	7,433.8	5,575.0	21,092.3	23,130.3	20,814.6	25,272.6
i) Village and Small Industries	7,282.8	7,484.5	7,433.8	5,575.0	14,984.8	22,623.3	20,176.6	24,319.6
ii) Iron and Steel Industries	-	-	-	-	5,793.6	257.0	207.0	707.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	313.9	250.0	431.0	246.0
iv) Others #	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,69,446.9	1,84,238.0	2,05,742.6	1,91,330.0	1,57,100.1	86,279.8	1,11,024.3	1,11,949.3
i) Roads and Bridges	1,53,174.9	1,69,886.0	1,91,363.0	1,78,169.0	1,56,572.4	85,704.8	1,08,624.3	1,11,174.3
ii) Others **	16,272.0	14,352.0	14,379.7	13,161.0	527.7	575.0	2,400.0	775.0
8. Communications	-	-	-	-	-	-	-	-



Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	5,244.6	72,417.5	42,139.4	41,753.8
10. General Economic Services (i + ii)	16,096.5	21,149.4	23,408.4	26,429.0	90,153.2	5,13,843.2	4,61,566.6	5,72,559.6
i) Tourism	264.0	5,348.0	5,386.0	5,414.0	10,599.7	46,938.9	44,096.4	46,518.9
ii) Others @@	15,832.5	15,801.4	18,022.4	21,015.0	79,553.5	4,66,904.3	4,17,470.2	5,26,040.7
2. Non-Development (General Services)	<b>19,178.3</b>	<b>16,940.7</b>	<b>22,959.3</b>	<b>18,122.7</b>	<b>80,302.4</b>	<b>2,33,408.1</b>	<b>2,53,933.6</b>	<b>2,66,749.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>3,42,095.4</b>	<b>3,10,101.0</b>	<b>4,53,784.0</b>	<b>3,17,479.2</b>	<b>22,37,419.0</b>	<b>17,86,027.0</b>	<b>17,86,027.0</b>	<b>17,23,803.0</b>
1. Market Loans	2,04,901.3	2,10,190.0	2,10,190.0	2,12,000.0	2,22,610.1	1,75,685.0	1,75,685.0	1,10,884.0
2. Loans from LIC	2,342.5	1,637.1	1,637.1	996.4	16,151.2	12,537.0	12,537.0	13,405.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	34,999.8	40,000.0	39,200.0	43,000.0	39,118.8	36,357.0	36,357.0	36,959.0
5. Loans from National Co-operative Development Corporation	3,921.6	1,700.0	1,724.0	2,000.0	-	-	-	-
6. WMA from RBI	40,014.0	-	1,44,459.0	-	19,20,593.5	15,25,000.0	15,25,000.0	15,25,000.0
7. Special Securities issued to NSSF	51,471.1	53,825.5	53,825.5	56,909.9	32,056.7	-	-	-
8. Others	4,445.1	2,748.4	2,748.4	2,572.8	6,888.8	36,448.0	36,448.0	37,555.0
of which: Land Compensation Bonds	-	-	-	-	4,143.2	403.0	403.0	50.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>7,889.2</b>	<b>8,319.3</b>	<b>8,506.4</b>	<b>8,695.8</b>	<b>11,595.4</b>	<b>11,642.0</b>	<b>11,722.0</b>	<b>11,765.0</b>
1. State Plan Schemes	7,833.5	8,268.5	8,455.4	8,648.9	11,595.4	11,642.0	11,722.0	11,765.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	55.6	50.8	51.0	47.0	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	55.6	50.8	51.0	47.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>50,252.5</b>	<b>44,813.6</b>	<b>70,079.1</b>	<b>45,705.6</b>	<b>2,474.7</b>	<b>56,850.0</b>	<b>57,525.0</b>	<b>8,640.0</b>
1. Development Purposes (a + b)	<b>50,017.8</b>	<b>43,751.1</b>	<b>69,371.0</b>	<b>44,643.1</b>	<b>2,474.7</b>	<b>56,850.0</b>	<b>57,525.0</b>	<b>8,640.0</b>
<b>a) Social Services (1 to 7)</b>	<b>882.2</b>	<b>251.0</b>	<b>536.0</b>	<b>251.0</b>	<b>395.8</b>	<b>650.0</b>	<b>525.0</b>	<b>650.0</b>
1. Education, Sports, Art and Culture	100.0	-	200.0	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	82.2	220.0	305.0	220.0	395.8	150.0	225.0	150.0
7. Others	700.0	31.0	31.0	31.0	-	500.0	300.0	500.0
<b>b) Economic Services (1 to 10)</b>	<b>49,135.7</b>	<b>43,500.0</b>	<b>68,835.0</b>	<b>44,392.0</b>	<b>2,078.9</b>	<b>56,200.0</b>	<b>57,000.0</b>	<b>7,990.0</b>
1. Crop Husbandry	1,200.0	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	5,632.5	-	2,835.0	2.0	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	41,758.7	43,000.0	65,500.0	44,000.0	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	544.5	500.0	500.0	390.0	1,328.9	53,200.0	54,000.0	4,990.0
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	750.0	3,000.0	3,000.0	3,000.0
<b>2. Non-Development Purposes (a + b)</b>	<b>234.7</b>	<b>1,062.5</b>	<b>708.1</b>	<b>1,062.5</b>	-	-	-	-
a) Government Servants (other than Housing)	234.7	1,062.5	708.1	1,062.5	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	<b>16.6</b>	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>2,37,607.6</b>	<b>1,62,500.0</b>	<b>1,62,500.0</b>	<b>1,62,500.0</b>	<b>3,47,624.2</b>	<b>3,40,480.0</b>	<b>5,15,964.0</b>	<b>4,43,020.0</b>
1. State Provident Funds	2,36,071.7	1,60,000.0	1,60,000.0	1,60,000.0	3,29,994.2	3,38,390.0	5,12,312.0	4,38,300.0
2. Others	1,535.9	2,500.0	2,500.0	2,500.0	17,630.1	2,090.0	3,652.0	4,720.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>31,482.6</b>	<b>102.0</b>	<b>102.0</b>	<b>102.0</b>	<b>12,935.4</b>	<b>55,245.0</b>	<b>55,245.0</b>	<b>33,420.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	31,482.6	102.0	102.0	102.0	12,935.4	55,245.0	55,245.0	33,420.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>2,68,525.6</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>3,80,995.0</b>	<b>88,350.2</b>	<b>1,16,718.9</b>	<b>1,12,760.9</b>
1. Civil Deposits	1,93,693.7	7,987.0	7,987.0	7,987.0	1,83,086.3	1,100.0	1,100.0	1,100.0
2. Deposits of Local Funds	34,559.5	21,500.0	21,500.0	21,500.0	1,26,830.8	86,050.2	1,14,418.9	1,10,460.9
3. Civil Advances	5,233.9	7,250.0	7,250.0	7,250.0	-	1,200.0	1,200.0	1,200.0
4. Others	35,038.5	651.0	651.0	651.0	71,077.9	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>43,07,630.8</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>19,55,763.5</b>	<b>12,000.0</b>	<b>12,000.0</b>	<b>12,000.0</b>
1. Suspense	88,182.5	17,100.0	17,100.0	17,100.0	3,98,168.5	6,000.0	6,000.0	6,000.0
2. Cash Balance Investment Accounts	42,19,447.0	15,000.0	15,000.0	15,000.0	15,57,595.0	3,600.0	3,600.0	3,600.0
3. Deposits with RBI	-	50,000.0	50,000.0	50,000.0	-	-	-	-
4. Others	1.4	141.0	141.0	141.0	-	2,400.0	2,400.0	2,400.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>6,78,523.2</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>3,88,856.0</b>	<b>13,300.0</b>	<b>13,300.0</b>	<b>13,300.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>31,390.4</b>	<b>-3,16,775.7</b>	<b>-2,21,882.9</b>	<b>-2,34,208.3</b>	<b>7,59,515.9</b>	<b>13,70,876.6</b>	<b>7,94,462.2</b>	<b>13,45,366.2</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-44,702.1</b>	<b>-10,721.3</b>	<b>-1,02,135.4</b>	<b>5,878.1</b>	<b>-6,88,032.3</b>	<b>-13,09,354.7</b>	<b>-16,84,187.5</b>	<b>-15,40,881.4</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-13,311.7</b>	<b>-3,27,497.0</b>	<b>-3,24,018.3</b>	<b>-2,28,330.2</b>	<b>71,483.6</b>	<b>61,521.9</b>	<b>-8,89,725.4</b>	<b>-1,95,515.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-13,311.8</b>	<b>-3,27,497.0</b>	<b>-3,24,018.3</b>	<b>-2,28,330.2</b>	<b>71,483.6</b>	<b>61,521.9</b>	<b>-8,89,725.4</b>	<b>-1,95,515.2</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-9,740.8</b>	<b>-3,27,497.0</b>	<b>-3,24,018.3</b>	<b>-2,28,330.2</b>	<b>12,576.2</b>	<b>61,521.9</b>	<b>-8,89,725.4</b>	<b>-1,95,515.2</b>
a) Opening Balance	-44,327.4	-3,78,655.0	-54,068.2	-3,78,086.5	2,874.9	15,451.1	15,451.1	-8,74,274.3
b) Closing Balance	-54,068.2	-7,06,152.0	-3,78,086.5	-6,06,416.7	15,451.1	76,973.0	-8,74,274.3	-10,69,789.4
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-3,571.0</b>	-	-	-	<b>-22.6</b>	-	-	-
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	<b>58,930.0</b>	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,15,58,930.5</b>	<b>1,33,74,764.3</b>	<b>2,49,55,106.5</b>	<b>2,37,01,423.7</b>	<b>7,93,07,241.6</b>	<b>5,62,87,020.0</b>	<b>5,62,41,978.2</b>	<b>5,72,51,698.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>16,75,388.2</b>	<b>17,45,559.9</b>	<b>18,10,999.8</b>	<b>19,62,600.3</b>	<b>44,02,813.8</b>	<b>52,19,852.0</b>	<b>51,74,810.2</b>	<b>52,54,796.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>11,95,270.7</b>	<b>12,30,559.0</b>	<b>13,06,830.8</b>	<b>13,87,635.7</b>	<b>30,66,675.7</b>	<b>35,24,592.0</b>	<b>35,92,093.2</b>	<b>40,08,013.0</b>
<b>1. Development (a + b)</b>	<b>11,14,559.2</b>	<b>11,66,886.1</b>	<b>12,10,149.5</b>	<b>12,64,103.9</b>	<b>29,68,931.1</b>	<b>34,40,578.0</b>	<b>35,05,246.3</b>	<b>39,08,926.0</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,52,806.4</b>	<b>1,95,462.0</b>	<b>2,22,023.5</b>	<b>2,25,981.9</b>	<b>8,67,675.6</b>	<b>9,89,497.0</b>	<b>9,13,069.4</b>	<b>12,30,879.2</b>
1. Education, Sports, Art and Culture	36,027.2	44,122.2	44,122.2	38,421.0	1,14,311.8	1,20,136.0	1,18,948.0	1,42,062.9
2. Medical and Public Health	30,948.9	32,876.8	46,876.8	60,222.2	1,13,231.9	1,27,754.0	1,26,197.5	1,06,375.9
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	33,225.6	51,910.0	51,910.0	75,000.0	54,362.0	1,55,577.0	1,51,257.0	2,47,558.0
5. Housing	15,994.6	15,150.0	15,150.0	11,700.0	30,239.0	24,098.0	26,598.0	25,226.0
6. Urban Development	4,000.0	3,000.0	3,000.0	100.0	2,28,000.9	2,33,563.0	1,72,563.0	4,01,560.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	26,528.6	38,350.0	46,526.7	26,170.0	2,99,339.9	3,00,621.0	2,96,691.0	2,87,639.2
8. Social Security and Welfare	1,652.8	2,660.0	3,296.5	2,557.0	16,517.8	13,967.0	12,664.4	7,228.0
9. Others *	4,428.7	7,393.0	11,141.3	11,811.7	11,672.3	13,781.0	8,150.6	13,229.0
<b>(b) Economic Services (1 to 10)</b>	<b>9,61,752.8</b>	<b>9,71,424.0</b>	<b>9,88,126.0</b>	<b>10,38,122.0</b>	<b>21,01,255.5</b>	<b>24,51,081.0</b>	<b>25,92,176.9</b>	<b>26,78,046.8</b>
1. Agriculture and Allied Activities (i to xi)	60,733.2	64,145.0	63,873.0	26,236.2	22,511.7	47,012.0	52,765.9	70,030.0
i) Crop Husbandry	3,655.2	2,400.0	2,400.0	400.0	7,153.6	35,000.0	33,680.0	46,089.0
ii) Soil and Water Conservation	29,915.5	31,500.0	31,500.0	11,060.0	-	-	-	-
iii) Animal Husbandry	910.5	3,045.0	3,045.0	1,000.0	9,076.8	7,398.0	7,398.0	7,568.0
iv) Dairy Development	1,104.6	920.0	160.0	200.0	-	-	-	-
v) Fisheries	4,381.3	5,680.0	6,168.0	4,226.2	4,541.5	2,909.0	9,982.9	4,677.0
vi) Forestry and Wild Life	-	-	-	-	999.5	1,696.0	1,696.0	11,696.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2,654.0	3,100.0	3,100.0	1,000.0	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	18,112.1	17,500.0	17,500.0	8,350.0	740.5	9.0	9.0	-
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	2,09,278.8	2,71,544.0	2,71,562.4	2,73,390.8	11,374.3	6,787.0	5,867.0	6,039.8
3. Special Area Programmes of which: Hill Areas	-	-	-	-	92,011.3	1,30,000.0	1,30,000.0	1,80,000.0
4. Major and Medium Irrigation and Flood Control	1,68,915.3	2,09,350.0	2,26,720.0	2,51,960.0	10,39,182.9	12,24,650.0	12,24,423.0	13,21,421.4
5. Energy	-	-	-	-	82,700.0	62,852.0	62,852.0	85,835.0
6. Industry and Minerals (i to iv)	1,550.0	1,225.0	1,225.0	1,583.0	73,283.4	1,25,336.0	1,25,837.0	96,810.6
i) Village and Small Industries	-	-	-	400.0	14,732.8	30,489.0	30,989.0	40,810.0
ii) Iron and Steel Industries	-	-	-	-	45,722.9	27,327.0	27,327.0	25,000.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	75.0	75.0	550.0	-	-	-	-
iv) Others #	1,550.0	1,150.0	1,150.0	633.0	12,827.7	67,520.0	67,521.0	31,000.6
7. Transport (i + ii)	5,14,175.5	4,14,100.0	4,13,572.0	4,75,702.0	7,37,850.6	7,92,501.0	9,46,989.0	8,70,558.5
i) Roads and Bridges	5,03,691.1	4,00,000.0	4,00,000.0	4,70,000.0	6,96,321.9	7,19,900.0	8,79,388.0	7,99,687.5
ii) Others **	10,484.4	14,100.0	13,572.0	5,702.0	41,528.7	72,601.0	67,601.0	70,871.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	21.0	-	-	-
10. General Economic Services (i + ii)	7,099.9	11,060.0	11,173.6	9,250.0	42,320.2	61,943.0	43,443.0	47,351.6
i) Tourism	7,099.9	11,060.0	11,060.0	9,250.0	25,870.6	45,093.0	26,593.0	37,983.0
ii) Others @@	-	-	113.6	-	16,449.7	16,850.0	16,850.0	9,368.6
2. Non-Development (General Services)	<b>80,711.5</b>	<b>63,672.9</b>	<b>96,681.3</b>	<b>1,23,531.8</b>	<b>97,744.7</b>	<b>84,014.0</b>	<b>86,846.9</b>	<b>99,087.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>2,78,846.2</b>	<b>3,29,710.8</b>	<b>3,29,710.8</b>	<b>3,67,157.0</b>	<b>7,08,699.4</b>	<b>9,74,141.0</b>	<b>9,74,141.0</b>	<b>8,44,645.0</b>
1. Market Loans	1,19,218.0	1,48,600.0	1,48,600.0	1,84,398.0	4,75,000.0	7,41,717.0	7,41,717.0	6,00,009.0
2. Loans from LIC	-	-	-	-	3,523.6	3,433.0	3,433.0	3,264.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	67,626.5	75,000.0	75,000.0	80,000.0	71,934.6	68,489.0	68,489.0	78,229.0
5. Loans from National Co-operative Development Corporation	1,281.1	1,400.0	1,400.0	800.0	517.0	505.0	505.0	2.0
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	74,594.6	75,700.8	75,700.8	76,949.0	1,57,264.8	1,59,547.0	1,59,547.0	1,62,792.0
8. Others	16,126.1	29,010.0	29,010.0	25,010.0	459.3	450.0	450.0	349.0
of which: Land Compensation Bonds	0.4	10.0	10.0	10.0	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>16,104.0</b>	<b>20,845.0</b>	<b>20,845.0</b>	<b>17,279.9</b>	<b>1,18,216.8</b>	<b>1,39,443.0</b>	<b>1,44,129.0</b>	<b>1,51,791.0</b>
1. State Plan Schemes	15,924.3	18,658.0	18,658.0	17,011.0	1,17,689.9	1,38,930.0	1,43,607.0	1,51,277.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	179.7	2,187.0	2,187.0	268.9	526.9	513.0	522.0	514.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	179.7	2,187.0	2,187.0	268.9	526.9	513.0	522.0	514.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>1,85,167.2</b>	<b>1,64,441.1</b>	<b>1,53,613.1</b>	<b>1,90,527.8</b>	<b>5,09,221.8</b>	<b>5,81,676.0</b>	<b>4,64,447.0</b>	<b>2,50,347.0</b>
1. Development Purposes (a + b)	<b>1,84,639.1</b>	<b>1,63,541.1</b>	<b>1,52,713.1</b>	<b>1,89,327.8</b>	<b>5,09,011.7</b>	<b>5,80,791.0</b>	<b>4,63,187.0</b>	<b>2,49,471.0</b>
a) Social Services (1 to 7)	<b>8,200.9</b>	<b>10,572.1</b>	<b>10,572.1</b>	<b>9,714.8</b>	<b>1,18,020.9</b>	<b>1,36,324.0</b>	<b>1,33,524.0</b>	<b>2,08,221.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	34,151.2	35,000.0	35,000.0	1,15,700.0
5. Housing	200.0	2,000.0	2,000.0	-	-	-	-	-
6. Government Servants (Housing)	5,031.3	5,000.0	5,000.0	6,000.0	241.8	3,500.0	700.0	1,500.0
7. Others	2,969.6	3,572.1	3,572.1	3,714.8	83,628.0	97,824.0	97,824.0	91,021.0
b) Economic Services (1 to 10)	<b>1,76,438.2</b>	<b>1,52,969.0</b>	<b>1,42,141.0</b>	<b>1,79,613.0</b>	<b>3,90,990.8</b>	<b>4,44,467.0</b>	<b>3,29,663.0</b>	<b>41,250.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	19.8	-	-	-	3,40,067.0	4,00,000.0	2,86,521.0	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	1,76,067.1	1,52,369.0	1,41,541.0	1,79,013.0	1,295.0	-	-	-

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	2,630.0	1.0	451.0	700.0
8. Other Industries and Minerals	-	-	-	-	-	500.0	500.0	500.0
9. Rural Development	351.3	600.0	600.0	600.0	-	5,000.0	-	-
10. Others	-	-	-	-	46,998.9	38,966.0	42,191.0	40,050.0
<b>2. Non-Development Purposes (a + b)</b>	<b>528.1</b>	<b>900.0</b>	<b>900.0</b>	<b>1,200.0</b>	<b>210.1</b>	<b>885.0</b>	<b>1,260.0</b>	<b>876.0</b>
a) Government Servants (other than Housing)	528.1	900.0	900.0	1,200.0	118.1	685.0	1,060.0	676.0
b) Miscellaneous	-	-	-	-	92.0	200.0	200.0	200.0
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>94,991.5</b>	<b>1,04,201.1</b>	<b>1,06,285.1</b>	<b>1,14,739.8</b>	<b>3,45,071.1</b>	<b>3,85,374.0</b>	<b>3,85,374.0</b>	<b>4,20,891.0</b>
1. State Provident Funds	83,885.7	88,500.0	90,270.0	1,01,412.9	2,00,614.7	2,31,491.0	2,31,491.0	2,47,831.0
2. Others	11,105.8	15,701.1	16,015.1	13,326.9	1,44,456.4	1,53,883.0	1,53,883.0	1,73,060.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>10,916.4</b>	<b>93,372.4</b>	<b>48,300.0</b>	<b>72,216.0</b>	<b>5,17,771.0</b>	<b>4,05,119.0</b>	<b>4,05,119.0</b>	<b>4,52,880.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	25,500.0	6,200.0	28,016.0	-	35,000.0	35,000.0	35,000.0
3. Famine Relief Fund	-	-	-	-	-	52,000.0	52,000.0	53,600.0
4. Others	10,916.4	67,872.4	42,100.0	44,200.0	5,17,771.0	3,18,119.0	3,18,119.0	3,64,280.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>11,29,865.7</b>	<b>19,92,009.5</b>	<b>20,16,576.3</b>	<b>22,53,731.1</b>	<b>49,13,542.6</b>	<b>55,17,706.0</b>	<b>55,17,706.0</b>	<b>61,56,081.0</b>
1. Civil Deposits	1,56,664.8	1,84,639.2	1,88,332.0	1,87,997.8	8,32,640.2	6,65,389.0	6,65,389.0	8,63,137.0
2. Deposits of Local Funds	8,97,976.2	8,47,641.6	8,64,594.5	10,77,571.5	28,95,993.4	41,53,792.0	41,53,792.0	40,86,778.0
3. Civil Advances	36,977.3	32,492.0	32,427.0	38,234.6	-	285.0	285.0	-
4. Others	38,247.4	9,27,236.7	9,31,222.8	9,49,927.3	11,84,908.9	6,98,240.0	6,98,240.0	12,06,166.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,76,01,128.6</b>	<b>84,06,900.3</b>	<b>1,99,42,285.7</b>	<b>1,82,15,255.6</b>	<b>6,91,16,805.7</b>	<b>4,46,98,124.0</b>	<b>4,46,98,124.0</b>	<b>4,49,63,093.0</b>
1. Suspense	5,472.7	18,047.7	18,164.1	21,345.5	1,49,841.8	29,639.0	29,639.0	29,639.0
2. Cash Balance Investment Accounts	60,20,485.2	83,70,993.2	83,54,251.2	62,25,181.7	2,88,23,163.9	2,97,34,150.0	2,97,34,150.0	2,99,55,362.0
3. Deposits with RBI	1,15,63,610.2	-	1,15,52,046.6	1,19,56,773.0	2,63,74,727.5	-	-	-
4. Others	11,560.4	17,859.5	17,823.8	11,955.4	1,37,69,072.6	1,49,34,335.0	1,49,34,335.0	1,49,78,092.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>10,46,640.2</b>	<b>10,32,725.1</b>	<b>10,30,659.7</b>	<b>10,82,880.9</b>	<b>11,237.5</b>	<b>60,345.0</b>	<b>60,345.0</b>	<b>3,457.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>1,80,562.7</b>	<b>6,38,555.8</b>	<b>7,06,499.5</b>	<b>8,55,500.3</b>	<b>4,51,731.8</b>	<b>10,606.0</b>	<b>19,406.6</b>	<b>25,796.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-3,12,664.7</b>	<b>-5,21,023.2</b>	<b>-5,81,743.8</b>	<b>-8,12,043.2</b>	<b>-15,21,558.1</b>	<b>-3,06,296.0</b>	<b>-3,62,050.2</b>	<b>-3,28,803.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-1,32,102.0</b>	<b>1,17,532.6</b>	<b>1,24,755.7</b>	<b>43,457.2</b>	<b>-10,69,826.4</b>	<b>-2,95,690.0</b>	<b>-3,42,643.6</b>	<b>-3,03,007.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-1,32,102.0</b>	<b>1,17,532.6</b>	<b>1,24,755.6</b>	<b>43,457.2</b>	<b>-10,69,826.5</b>	<b>-2,95,690.0</b>	<b>-3,42,643.0</b>	<b>-3,03,007.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>50,793.3</b>	<b>1,15,547.0</b>	<b>1,60,137.0</b>	<b>1,61,503.0</b>	<b>62,372.0</b>	<b>-42,775.0</b>	<b>-89,728.0</b>	<b>-51,307.0</b>
a) Opening Balance	50,226.0	-24,216.0	-24,216.0	1,35,921.0	10,006.0	-15,130.3	72,378.0	-17,350.0
b) Closing Balance	1,01,019.3	91,331.0	1,35,921.0	2,97,424.0	72,378.0	-57,905.3	-17,350.0	-68,657.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-1,82,895.3</b>	<b>1,985.6</b>	<b>-35,381.4</b>	<b>-1,18,045.8</b>	<b>-11,32,198.5</b>	<b>-2,52,915.0</b>	<b>-2,52,915.0</b>	<b>-2,51,700.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,82,45,653.6</b>	<b>2,59,52,819.9</b>	<b>2,81,24,961.0</b>	<b>3,14,89,195.8</b>	<b>6,61,96,731.5</b>	<b>6,08,40,625.5</b>	<b>6,04,56,067.5</b>	<b>6,73,05,200.9</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>17,08,605.5</b>	<b>19,63,954.8</b>	<b>20,02,688.0</b>	<b>26,56,908.7</b>	<b>38,23,981.1</b>	<b>39,55,883.9</b>	<b>39,21,325.8</b>	<b>46,26,678.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>8,74,887.2</b>	<b>10,33,030.8</b>	<b>9,81,070.8</b>	<b>16,26,937.8</b>	<b>30,91,322.4</b>	<b>29,34,283.4</b>	<b>27,24,373.9</b>	<b>33,48,969.1</b>
<b>1. Development (a + b)</b>	<b>8,48,086.1</b>	<b>10,00,185.7</b>	<b>9,56,267.8</b>	<b>15,97,378.7</b>	<b>30,17,064.3</b>	<b>28,42,133.1</b>	<b>26,23,360.0</b>	<b>32,13,908.6</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,40,588.4</b>	<b>2,63,208.3</b>	<b>2,47,698.7</b>	<b>2,50,018.5</b>	<b>5,35,838.0</b>	<b>7,57,038.0</b>	<b>5,53,527.0</b>	<b>8,33,686.8</b>
1. Education, Sports, Art and Culture	52,810.1	53,637.0	49,411.4	51,650.0	68,833.8	1,83,023.4	1,00,470.4	1,75,036.7
2. Medical and Public Health	30,739.5	38,229.0	33,879.3	32,381.9	1,03,986.8	1,36,668.7	1,03,844.4	1,14,719.2
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	31,990.0	1,04,126.0	97,047.1	88,940.0	1,82,614.8	1,43,733.6	1,50,921.2	2,65,402.7
5. Housing	2,639.0	5,641.0	5,486.5	4,965.0	4,484.6	10,612.0	11,452.0	10,650.0
6. Urban Development	5,906.8	1.0	7,343.7	17,501.0	49,324.6	1,29,328.1	78,327.1	86,447.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	9,993.9	29,778.0	31,603.2	26,234.3	1,06,128.5	1,32,205.1	96,226.2	1,59,364.0
8. Social Security and Welfare	4,042.6	11,836.3	4,019.9	9,095.3	11,815.7	13,937.1	4,585.1	13,623.1
9. Others *	2,466.5	19,960.0	18,907.5	19,251.0	8,649.2	7,530.0	7,700.5	8,444.0
<b>(b) Economic Services (1 to 10)</b>	<b>7,07,497.7</b>	<b>7,36,977.5</b>	<b>7,08,569.1</b>	<b>13,47,360.2</b>	<b>24,81,226.3</b>	<b>20,85,095.1</b>	<b>20,69,833.1</b>	<b>23,80,221.9</b>
1. Agriculture and Allied Activities (i to xi)	70,159.0	76,778.7	79,895.6	54,958.1	39,632.0	56,764.5	1,52,527.5	1,58,221.8
i) Crop Husbandry	1,510.5	1,571.3	571.0	1,460.8	-	0.1	0.1	10,000.1
ii) Soil and Water Conservation	9,281.2	5,750.0	9,706.9	5,650.0	-	-	-	-
iii) Animal Husbandry	1,661.7	1,485.0	1,681.0	1,355.0	307.6	1,565.0	1,889.0	1,718.0
iv) Dairy Development	177.2	536.3	455.9	500.0	-	-	-	-
v) Fisheries	36,608.5	42,205.0	37,213.8	23,770.0	16.3	-	-	69.0
vi) Forestry and Wild Life	7,176.2	11,885.0	8,367.8	8,635.0	37,044.0	50,832.4	46,248.4	44,441.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,469.4	7,270.2	6,948.2	7,461.0	-	362.0	215.0	140.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	11,347.2	5,075.9	13,950.9	5,126.4	2,264.1	4,005.0	1,04,175.0	1,01,853.7
xi) Others @	927.0	1,000.0	1,000.0	1,000.0	-	-	-	-
2. Rural Development	51,547.1	67,262.0	54,484.2	1,97,372.0	2,18,653.7	3,14,242.4	3,05,585.7	4,82,202.4
3. Special Area Programmes of which: Hill Areas	493.4	300.0	794.1	2,800.0	-	-	-	-
4. Major and Medium Irrigation and Flood Control	54,448.8	66,819.5	58,770.3	54,770.5	7,97,314.2	8,65,684.1	8,76,072.1	8,63,246.4
5. Energy	2,347.0	518.0	470.0	570.0	7,47,957.1	2,17,802.6	1,00,743.2	34,806.5
6. Industry and Minerals (i to iv)	54,806.1	65,722.0	48,981.4	58,772.2	25,828.8	28,601.5	51,601.5	1,04,025.7
i) Village and Small Industries	5,033.4	7,629.0	5,709.0	6,405.2	22,407.5	8,251.5	31,251.5	34,051.6
ii) Iron and Steel Industries	-	-	-	-	385.0	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	196.8	100.0	100.0	30,000.0
iv) Others #	49,772.8	58,093.0	43,272.3	52,367.0	2,839.5	20,250.0	20,250.0	39,974.0
7. Transport (i + ii)	3,44,244.4	2,67,663.6	2,79,695.2	3,76,343.2	6,40,034.7	5,92,950.0	5,74,303.0	7,21,019.1
i) Roads and Bridges	2,37,859.8	2,33,875.1	2,32,968.1	3,42,828.1	6,39,232.8	5,91,850.0	5,73,303.0	7,10,969.1
ii) Others **	1,06,384.6	33,788.6	46,727.1	33,515.1	801.9	1,100.0	1,000.0	10,050.0
8. Communications	-	-	-	-	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	400.0	750.0	700.0	6,100.0
10. General Economic Services (i + ii)	1,29,451.9	1,91,913.6	1,85,478.3	6,01,774.1	11,405.9	8,300.0	8,300.0	10,600.0
i) Tourism	17,924.6	24,366.0	22,131.6	23,530.0	11,405.9	8,300.0	8,300.0	10,600.0
ii) Others @@	1,11,527.3	1,67,547.6	1,63,346.8	5,78,244.1	-	-	-	-
2. Non-Development (General Services)	<b>26,801.1</b>	<b>32,845.1</b>	<b>24,803.0</b>	<b>29,559.1</b>	<b>74,258.1</b>	<b>92,150.3</b>	<b>1,01,013.8</b>	<b>1,35,060.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>12,55,718.8</b>	<b>14,35,618.0</b>	<b>17,41,433.5</b>	<b>17,01,605.5</b>	<b>4,68,353.1</b>	<b>11,25,771.1</b>	<b>9,21,667.2</b>	<b>13,43,954.9</b>
1. Market Loans	4,29,676.5	5,51,597.0	5,51,597.0	5,45,604.0	1,87,500.0	4,59,504.0	5,59,888.3	5,92,107.0
2. Loans from LIC	26,885.8	26,753.9	26,753.9	26,508.8	967.1	935.0	935.0	900.0
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	46,276.3	50,428.0	50,428.0	58,186.4	1,12,577.5	1,34,300.0	1,35,000.0	1,70,000.0
5. Loans from National Co-operative Development Corporation	6,239.4	7,578.6	7,380.3	8,141.7	3,391.0	4,000.0	4,000.0	4,000.0
6. WMA from RBI	6,33,550.0	6,62,500.0	9,62,500.0	9,02,500.0	-	4,00,000.0	50,000.0	4,00,000.0
7. Special Securities issued to NSSF	1,07,535.3	1,30,938.4	1,36,952.1	1,57,173.7	1,52,615.7	1,15,000.0	1,59,811.9	1,69,793.9
8. Others	5,555.5	5,822.2	5,822.2	3,491.0	11,301.8	12,032.0	12,032.0	7,154.0
of which: Land Compensation Bonds	0.4	0.2	0.2	0.2	9,432.0	9,432.0	9,432.0	4,716.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>57,491.0</b>	<b>47,596.7</b>	<b>59,223.1</b>	<b>72,271.2</b>	<b>1,09,285.3</b>	<b>1,23,980.8</b>	<b>1,23,980.8</b>	<b>1,36,378.8</b>
1. State Plan Schemes	57,300.0	-	59,034.1	62,034.1	1,08,922.3	1,23,401.4	1,23,401.4	1,35,741.5
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	170.4	170.4	187.4
4. Non-Plan (i + ii)	191.0	-	189.1	187.1	363.0	409.0	409.0	449.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	191.0	-	189.1	187.1	363.0	409.0	409.0	449.9
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	47,596.7	-	10,050.0	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>1,54,058.6</b>	<b>1,10,209.2</b>	<b>1,83,460.6</b>	<b>1,58,594.2</b>	<b>1,55,020.3</b>	<b>1,71,848.7</b>	<b>2,01,304.0</b>	<b>1,97,375.3</b>
<b>1. Development Purposes (a + b)</b>	<b>1,52,385.7</b>	<b>1,08,876.8</b>	<b>1,81,932.5</b>	<b>1,57,056.1</b>	<b>1,55,020.3</b>	<b>1,71,838.7</b>	<b>2,01,294.0</b>	<b>1,97,371.3</b>
<b>a) Social Services (1 to 7)</b>	<b>22,445.8</b>	<b>24,064.6</b>	<b>51,369.4</b>	<b>1,600.0</b>	<b>36,520.8</b>	<b>49,697.0</b>	<b>34,902.1</b>	<b>69,321.4</b>
1. Education, Sports, Art and Culture	-	-	-	-	4,000.0	5,784.0	5,784.0	5,784.0
2. Medical and Public Health	11,616.5	6,609.5	13,145.3	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	419.8	1,260.0	1,260.0	-	-	-	-	-
6. Government Servants (Housing)	4,797.2	14,520.0	35,512.2	25.0	-	70.0	70.0	70.0
7. Others	5,612.2	1,675.0	1,451.8	1,575.0	32,520.8	43,843.0	29,048.1	63,467.4
<b>b) Economic Services (1 to 10)</b>	<b>1,29,939.9</b>	<b>84,812.2</b>	<b>1,30,563.1</b>	<b>1,55,456.1</b>	<b>1,18,499.6</b>	<b>1,22,141.7</b>	<b>1,66,391.9</b>	<b>1,28,049.9</b>
1. Crop Husbandry	352.6	-	-	-	-	3.5	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	986.2	228.0	644.6	228.0	50.6	150.0	41.9	60.0
4. Co-operation	6,398.4	8,063.2	9,509.0	7,855.0	13,207.2	13,643.0	11,703.0	13,032.7
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	3,527.9	3,600.0	3,099.1	3,506.0	70,625.8	81,129.1	1,27,431.0	89,957.1



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	3,811.8	4,211.0	4,328.8	3,951.1	9,616.0	2,216.0	2,216.0	-
8. Other Industries and Minerals	6,861.0	6,160.0	5,160.0	9,253.0	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	1,08,002.1	62,550.0	1,07,821.6	1,30,663.0	25,000.0	25,000.0	25,000.0	25,000.0
<b>2. Non-Development Purposes (a + b)</b>	<b>1,672.9</b>	<b>1,332.4</b>	<b>1,528.1</b>	<b>1,538.1</b>	<b>-</b>	<b>10.0</b>	<b>10.0</b>	<b>4.0</b>
a) Government Servants (other than Housing)	1,280.7	1,082.4	1,228.1	1,238.1	-	10.0	10.0	4.0
b) Miscellaneous	392.2	250.0	300.0	300.0	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-1.4</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>-</b>	<b>50,000.0</b>	<b>50,000.0</b>	<b>50,000.0</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>78,56,408.1</b>	<b>40,60,169.8</b>	<b>62,28,257.7</b>	<b>84,12,776.8</b>	<b>2,73,636.6</b>	<b>2,80,081.0</b>	<b>2,80,081.0</b>	<b>3,08,089.1</b>
1. State Provident Funds	5,40,583.3	5,12,613.6	6,26,585.1	7,98,881.0	2,45,939.5	2,50,000.0	2,50,000.0	2,75,000.0
2. Others	73,15,824.8	35,47,556.2	56,01,672.6	76,13,895.9	27,697.1	30,081.0	30,081.0	33,089.1
<b>VIII. Reserve Funds (1 to 4)</b>	<b>78,346.6</b>	<b>46,720.1</b>	<b>3,67,469.1</b>	<b>48,416.6</b>	<b>3,29,580.7</b>	<b>4,35,182.7</b>	<b>4,35,182.7</b>	<b>4,78,700.9</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	57,632.2	23,600.0	23,600.0	23,600.0	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	5.9	5.9	6.5
4. Others	20,714.4	23,120.1	3,43,869.1	24,816.6	3,29,580.7	4,35,176.8	4,35,176.8	4,78,694.4
<b>IX. Deposits and Advances (1 to 4)</b>	<b>2,99,845.8</b>	<b>3,39,770.2</b>	<b>2,79,986.8</b>	<b>3,09,915.3</b>	<b>22,70,021.2</b>	<b>32,13,435.9</b>	<b>32,13,435.9</b>	<b>36,85,086.5</b>
1. Civil Deposits	2,42,245.5	3,03,013.9	2,06,327.4	2,17,239.3	7,56,110.1	8,10,313.2	8,10,313.2	8,91,344.5
2. Deposits of Local Funds	423.3	1,392.1	3,325.5	3,663.1	10,138.2	16,242.5	16,242.5	17,866.7
3. Civil Advances	0.1	1.2	1.2	-	318.4	2,691.6	2,691.6	2,960.8
4. Others	57,176.9	35,363.1	70,332.7	89,012.9	15,03,454.5	23,84,188.6	23,84,188.6	27,72,914.4
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,72,43,408.4</b>	<b>1,86,28,457.8</b>	<b>1,80,75,765.9</b>	<b>1,89,34,824.3</b>	<b>5,78,03,864.6</b>	<b>5,05,06,618.1</b>	<b>5,05,06,618.1</b>	<b>5,55,57,279.9</b>
1. Suspense	35,55,068.2	39,09,701.9	45,79,264.8	49,95,743.8	64,870.5	21,591.1	21,591.1	23,750.3
2. Cash Balance Investment Accounts	51,28,559.6	58,10,500.0	44,15,223.5	48,45,745.8	3,47,26,693.8	2,79,76,354.4	2,79,76,354.4	3,07,73,989.8
3. Deposits with RBI	-	-	-	-	1,07,55,738.7	1,04,49,345.7	1,04,49,345.7	1,14,94,280.2
4. Others	85,59,780.6	89,08,255.9	90,81,277.5	90,93,334.7	1,22,56,561.5	1,20,59,327.0	1,20,59,327.0	1,32,65,259.6
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>4,25,489.2</b>	<b>2,51,147.2</b>	<b>2,08,193.5</b>	<b>2,23,754.1</b>	<b>16,95,648.8</b>	<b>19,99,424.0</b>	<b>19,99,424.0</b>	<b>21,99,366.4</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-16,92,821.0</b>	<b>-12,85,980.8</b>	<b>-13,02,698.3</b>	<b>-8,77,028.6</b>	<b>4,62,930.1</b>	<b>26,254.7</b>	<b>13,729.1</b>	<b>73,262.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>15,87,835.5</b>	<b>13,71,414.6</b>	<b>12,14,520.9</b>	<b>7,26,220.1</b>	<b>-8,48,599.0</b>	<b>1,02,680.7</b>	<b>2,94,438.8</b>	<b>94,967.8</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-1,04,985.5</b>	<b>85,433.8</b>	<b>-88,177.4</b>	<b>-1,50,808.5</b>	<b>-3,85,668.9</b>	<b>1,28,935.4</b>	<b>3,08,167.9</b>	<b>1,68,230.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-1,04,985.4</b>	<b>85,433.8</b>	<b>-88,177.0</b>	<b>-1,50,809.1</b>	<b>-3,85,668.9</b>	<b>1,28,935.4</b>	<b>3,08,167.9</b>	<b>1,68,230.7</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>362.0</b>	<b>-7,566.2</b>	<b>-43,658.0</b>	<b>-2,515.0</b>	<b>-64,066.0</b>	<b>1,342.7</b>	<b>1,80,575.2</b>	<b>27,878.8</b>
a) Opening Balance	-4,770.0	-74,056.6	-4,408.0	-48,066.0	-5,298.8	-8,069.5	-69,364.8	1,11,210.4
b) Closing Balance	-4,408.0	-81,622.8	-48,066.0	-50,581.0	-69,364.8	-6,726.8	1,11,210.4	1,39,089.2
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-1,05,347.4</b>	<b>93,000.0</b>	<b>-44,519.0</b>	<b>-1,48,294.1</b>	<b>-3,21,602.9</b>	<b>1,27,592.7</b>	<b>1,27,592.7</b>	<b>1,40,352.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>7,44,59,505.5</b>	<b>5,96,65,849.4</b>	<b>6,99,18,579.6</b>	<b>7,21,06,250.9</b>	<b>16,91,741.0</b>	<b>25,25,436.3</b>	<b>19,84,485.4</b>	<b>18,71,955.9</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>43,60,364.4</b>	<b>62,93,801.5</b>	<b>71,77,480.3</b>	<b>68,83,426.1</b>	<b>1,82,735.8</b>	<b>2,60,721.3</b>	<b>3,56,082.7</b>	<b>2,96,040.3</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>26,84,218.5</b>	<b>36,29,786.5</b>	<b>41,57,269.9</b>	<b>40,73,228.1</b>	<b>1,42,830.5</b>	<b>2,25,289.3</b>	<b>3,08,814.1</b>	<b>2,26,666.2</b>
<b>1. Development (a + b)</b>	<b>25,79,438.6</b>	<b>33,91,937.3</b>	<b>38,91,569.0</b>	<b>38,40,234.5</b>	<b>1,32,181.0</b>	<b>2,10,795.6</b>	<b>2,90,152.8</b>	<b>2,11,819.7</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,26,845.2</b>	<b>3,97,440.7</b>	<b>5,41,798.2</b>	<b>3,11,454.7</b>	<b>66,370.0</b>	<b>77,299.9</b>	<b>1,31,316.3</b>	<b>74,810.2</b>
1. Education, Sports, Art and Culture	10,661.6	19,932.4	43,561.4	10,004.6	5,741.0	6,638.9	9,783.0	6,978.5
2. Medical and Public Health	56,985.4	1,25,724.0	1,54,548.3	1,10,898.7	1,929.6	3,370.9	8,276.1	1,492.0
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,990.2	3,254.5	3,253.1	-	24,084.4	18,988.4	32,939.4	19,507.7
5. Housing	4,564.5	13,271.3	14,271.4	30,249.9	737.7	3,300.0	1,800.0	1,800.0
6. Urban Development	86,831.5	35,008.7	2,05,929.8	37,009.0	20,878.7	33,109.3	46,518.6	34,679.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	57,501.6	1,78,624.3	91,894.8	1,07,450.6	9,881.5	8,599.0	29,063.2	8,253.0
8. Social Security and Welfare	2,922.0	4,878.9	4,742.6	4,325.2	1,979.0	100.0	2,753.2	2,025.0
9. Others *	5,388.5	16,746.5	23,596.9	11,516.8	1,138.0	3,193.5	182.8	75.0
<b>(b) Economic Services (1 to 10)</b>	<b>23,52,593.4</b>	<b>29,94,496.6</b>	<b>33,49,770.8</b>	<b>35,28,779.8</b>	<b>65,811.1</b>	<b>1,33,495.7</b>	<b>1,58,836.5</b>	<b>1,37,009.5</b>
1. Agriculture and Allied Activities (i to xi)	5,37,364.4	6,06,115.7	7,12,229.1	6,55,205.7	396.2	1,342.0	1,556.6	1,359.0
i) Crop Husbandry	-	-	-	-	-	600.0	664.6	600.0
ii) Soil and Water Conservation	2,24,372.9	2,73,925.9	2,74,993.2	2,80,804.3	100.0	50.0	50.0	70.0
iii) Animal Husbandry	2,431.6	3,866.0	3,866.0	6,013.1	131.0	131.0	131.0	131.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	9,247.0	11,145.7	28,454.1	7,230.5	52.2	48.0	198.0	48.0
vi) Forestry and Wild Life	61,308.2	91,727.3	1,31,687.3	1,21,909.2	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	2,32,620.8	2,16,515.2	2,15,249.1	2,31,349.7	-	-	-	-
ix) Agricultural Research and Education	1,835.1	755.0	2,364.7	1,250.0	-	-	-	-
x) Co-operation	5,507.8	7,910.7	55,344.6	6,648.9	113.0	513.0	513.0	510.0
xi) Others @	41.2	270.0	270.0	-	-	-	-	-
2. Rural Development	1,25,756.3	4,59,129.0	1,59,273.5	7,94,345.8	-	-	-	-
3. Special Area Programmes of which: Hill Areas	6,702.3	9,500.0	9,500.0	9,500.0	13,590.8	29,740.6	20,030.2	21,453.5
4. Major and Medium Irrigation and Flood Control	9,36,843.5	9,38,013.3	12,49,407.8	10,08,228.6	16,972.9	35,915.2	59,689.1	57,243.9
5. Energy	77,593.8	72,976.5	65,476.5	22,860.7	-	-	-	-
6. Industry and Minerals (i to iv)	1,356.8	1,754.9	2,754.9	2,959.2	998.1	2,030.0	1,343.0	1,275.0
i) Village and Small Industries	1,356.8	1,254.9	1,254.9	1,521.2	872.7	505.0	500.0	460.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	-	500.0	1,500.0	1,438.0	125.5	1,525.0	843.0	815.0
7. Transport (i + ii)	6,63,943.5	8,86,239.2	11,26,551.1	10,02,033.1	31,492.3	62,417.8	72,483.0	52,050.0
i) Roads and Bridges	6,11,647.0	8,25,639.2	10,50,551.1	9,34,933.1	31,492.3	62,417.8	71,814.6	52,000.0
ii) Others **	52,296.4	60,600.0	76,000.0	67,100.0	-	-	668.4	50.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	1,000.0	100.0	400.0	230.0
10. General Economic Services (i + ii)	3,033.0	20,768.1	24,578.0	33,646.9	1,360.8	1,950.1	3,334.6	3,398.1
i) Tourism	2,400.0	18,520.6	22,250.6	32,497.1	1,202.6	1,950.1	3,334.6	3,398.1
ii) Others @@	633.0	2,247.5	2,327.4	1,149.8	158.3	-	-	-
2. Non-Development (General Services)	<b>1,04,779.9</b>	<b>2,37,849.2</b>	<b>2,65,700.9</b>	<b>2,32,993.6</b>	<b>10,649.5</b>	<b>14,493.7</b>	<b>18,661.3</b>	<b>14,846.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>16,42,757.6</b>	<b>27,21,943.9</b>	<b>27,19,347.7</b>	<b>24,96,200.4</b>	<b>63,143.9</b>	<b>30,278.7</b>	<b>1,32,115.3</b>	<b>93,735.5</b>
1. Market Loans	8,51,970.8	17,76,393.0	17,76,288.0	15,50,100.0	24,722.9	18,371.4	30,330.0	50,278.0
2. Loans from LIC	15,406.7	13,333.3	13,333.3	6,666.7	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	74,876.2	79,223.7	79,223.7	76,234.9	3,425.0	4,100.0	3,936.0	4,935.0
5. Loans from National Co-operative Development Corporation	8,669.9	10,500.0	8,009.0	5,957.9	-	-	-	-
6. WMA from RBI	1,59,400.0	3,00,000.0	-	10,000.0	27,988.0	-	90,000.0	30,000.0
7. Special Securities issued to NSSF	5,17,622.7	5,30,947.0	5,30,947.0	5,38,070.8	5,311.1	5,842.2	5,842.2	6,426.4
8. Others	14,811.4	11,546.9	3,11,546.7	3,09,170.1	1,696.9	1,965.1	2,007.0	2,096.0
of which: Land Compensation Bonds	0.1	0.1	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>94,859.3</b>	<b>1,24,207.5</b>	<b>1,24,207.5</b>	<b>1,23,252.1</b>	<b>4,409.4</b>	<b>4,853.3</b>	<b>4,853.3</b>	<b>5,338.6</b>
1. State Plan Schemes	94307.01	1,23,685.0	123684.99	122677.12	594.7	654.2	654.2	719.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	552.3	522.5	522.5	575.0	3,790.4	4,170.0	4,170.0	4,587.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	552.29	522.5	522.46	575.02	3,790.4	4,170.0	4,170.0	4,587.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	24.3	29.1	29.1	32.0
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>97,929.0</b>	<b>1,17,863.7</b>	<b>1,76,655.2</b>	<b>2,00,745.5</b>	<b>340.0</b>	<b>300.0</b>	<b>300.0</b>	<b>300.0</b>
1. Development Purposes (a + b)	<b>95,475.1</b>	<b>1,12,063.7</b>	<b>1,71,803.9</b>	<b>1,95,320.2</b>	<b>20.0</b>	<b>65.0</b>	<b>65.0</b>	<b>65.0</b>
a) Social Services (1 to 7)	<b>81,359.6</b>	<b>92,532.2</b>	<b>1,45,925.0</b>	<b>1,44,973.1</b>	<b>20.0</b>	<b>65.0</b>	<b>65.0</b>	<b>65.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	368.5	368.5	339.4	-	-	-	-
5. Housing	121.9	147.4	147.4	147.4	-	-	-	-
6. Government Servants (Housing)	55,099.3	63,050.4	59,646.2	66,717.0	20.0	65.0	65.0	65.0
7. Others	26,138.5	28,965.8	85,762.8	77,769.3	-	-	-	-
b) Economic Services (1 to 10)	<b>14,115.5</b>	<b>19,531.5</b>	<b>25,878.9</b>	<b>50,347.1</b>	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	9,077.0	9,800.4	10,200.4	19,100.0	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	1.0	-	-	-	-
6. Power Projects	3,164.0	8,483.0	14,383.0	30,001.0	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	1,164.5	1,248.0	1,248.0	1,245.0	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	710.0	0.1	47.5	0.1	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>2,453.8</b>	<b>5,800.0</b>	<b>4,851.3</b>	<b>5,425.3</b>	<b>320.0</b>	<b>235.0</b>	<b>235.0</b>	<b>235.0</b>
a) Government Servants (other than Housing)	2,453.8	5,800.0	4,851.3	5,425.3	320.0	235.0	235.0	235.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>0.1</b>	<b>0.1</b>	<b>0.2</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>4,23,755.9</b>	<b>4,22,884.4</b>	<b>4,21,256.3</b>	<b>4,26,810.4</b>	<b>30,549.9</b>	<b>25,300.0</b>	<b>25,300.0</b>	<b>30,800.0</b>
1. State Provident Funds	3,92,967.0	3,90,365.9	3,92,967.0	3,92,967.0	30,109.4	25,000.0	25,000.0	30,500.0
2. Others	30,788.9	32,518.5	28,289.3	33,843.4	440.5	300.0	300.0	300.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>9,09,303.1</b>	<b>6,96,356.4</b>	<b>6,80,467.4</b>	<b>6,80,170.1</b>	<b>18,692.8</b>	<b>7,355.0</b>	<b>7,555.0</b>	<b>9,568.0</b>
1. Depreciation/Renewal Reserve Funds	-	5.0	5.0	5.0	-	-	-	-
2. Sinking Funds	6,11,838.8	3,80,000.0	3,80,000.0	4,00,000.0	13,528.2	3,338.0	3,338.0	4,700.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	2,97,464.3	3,16,351.4	3,00,462.4	2,80,165.1	5,164.6	4,017.0	4,217.0	4,868.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>36,03,096.0</b>	<b>31,72,872.3</b>	<b>33,22,046.7</b>	<b>34,13,927.7</b>	<b>53,543.4</b>	<b>52,000.0</b>	<b>51,000.0</b>	<b>51,000.0</b>
1. Civil Deposits	32,34,416.5	27,80,983.1	28,53,625.7	28,77,916.0	26,186.5	25,000.0	25,000.0	25,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	1,20,784.2	61,614.3	61,614.3	61,614.3	3,132.0	3,000.0	2,000.0	2,000.0
4. Others	2,47,895.3	3,30,274.8	4,06,806.7	4,74,397.4	24,224.9	24,000.0	24,000.0	24,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>6,23,16,659.6</b>	<b>4,62,98,173.7</b>	<b>5,55,71,383.2</b>	<b>5,76,71,381.2</b>	<b>12,24,638.8</b>	<b>19,40,060.0</b>	<b>12,14,547.7</b>	<b>12,14,547.7</b>
1. Suspense	7,337.1	3,613.2	4,922.7	4,920.7	18,954.7	7,000.0	7,000.0	7,000.0
2. Cash Balance Investment Accounts	6,22,73,567.3	4,36,11,100.0	5,29,00,000.0	5,50,00,000.0	12,04,541.0	19,27,000.0	12,04,541.0	12,04,541.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	35,755.3	26,83,460.5	26,66,460.5	26,66,460.5	1,143.2	6,060.0	3,006.7	3,006.7
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>26,86,926.5</b>	<b>24,81,761.2</b>	<b>27,45,945.7</b>	<b>30,20,535.3</b>	<b>1,53,592.3</b>	<b>2,40,000.0</b>	<b>2,40,000.0</b>	<b>2,40,000.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>2,08,249.4</b>	<b>-15,37,489.6</b>	<b>-14,96,004.3</b>	<b>-19,78,438.2</b>	<b>1,08,383.1</b>	<b>1,63,969.6</b>	<b>844.4</b>	<b>37,668.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>11,52,362.7</b>	<b>21,58,669.5</b>	<b>-26,78,266.1</b>	<b>19,45,234.8</b>	<b>-1,28,263.5</b>	<b>-1,41,410.8</b>	<b>-2,51,466.2</b>	<b>-2,00,410.8</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>13,60,612.1</b>	<b>6,21,179.9</b>	<b>-41,74,270.4</b>	<b>-33,203.5</b>	<b>-19,880.4</b>	<b>22,558.8</b>	<b>-2,50,621.7</b>	<b>-1,62,742.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>13,60,612.1</b>	<b>6,21,179.9</b>	<b>-41,74,270.4</b>	<b>-33,203.5</b>	<b>-19,880.4</b>	<b>22,558.8</b>	<b>-2,50,621.7</b>	<b>-1,62,742.7</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-65,741.5</b>	<b>10,079.9</b>	<b>-74,270.4</b>	<b>-33,203.5</b>	<b>18,471.3</b>	<b>17,558.8</b>	<b>-2,28,421.7</b>	<b>-1,40,542.7</b>
a) Opening Balance	-3,25,062.9	-3,20,070.0	-3,90,804.4	-4,65,074.7	-15,039.0	-21,412.3	3,432.3	-2,24,989.4
b) Closing Balance	-3,90,804.4	-3,09,990.1	-4,65,074.7	-4,98,278.2	3,432.3	-3,853.6	-2,24,989.4	-3,65,532.1
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>14,26,353.6</b>	<b>6,11,100.0</b>	<b>-41,00,000.0</b>	<b>-</b>	<b>-</b>	<b>5,000.0</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-0.1</b>	<b>-</b>	<b>-38,351.7</b>	<b>-</b>	<b>-22,200.0</b>	<b>-22,200.0</b>

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>37,63,899.4</b>	<b>31,40,159.2</b>	<b>31,40,159.2</b>	<b>46,00,451.9</b>	<b>4,51,472.3</b>	<b>13,43,176.9</b>	<b>13,65,868.5</b>	<b>12,43,179.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>1,33,511.0</b>	<b>2,06,558.6</b>	<b>2,06,558.6</b>	<b>2,50,245.9</b>	<b>2,29,687.3</b>	<b>2,31,272.9</b>	<b>2,54,364.5</b>	<b>2,28,875.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>98,344.0</b>	<b>1,56,129.8</b>	<b>1,56,129.8</b>	<b>1,73,029.8</b>	<b>1,99,635.0</b>	<b>1,98,337.6</b>	<b>2,21,309.3</b>	<b>1,91,486.4</b>
<b>1. Development (a + b)</b>	<b>93,367.7</b>	<b>1,44,164.8</b>	<b>1,44,164.8</b>	<b>1,61,039.2</b>	<b>1,87,600.4</b>	<b>1,02,887.2</b>	<b>1,99,460.0</b>	<b>54,321.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>36,057.3</b>	<b>55,014.0</b>	<b>55,014.0</b>	<b>58,029.7</b>	<b>61,371.0</b>	<b>46,991.6</b>	<b>85,262.8</b>	<b>29,368.8</b>
1. Education, Sports, Art and Culture	185.5	490.1	490.1	1,251.3	5,527.8	5,500.0	9,529.4	1,047.7
2. Medical and Public Health	3,420.8	4,175.0	4,175.0	5,594.0	8,502.1	3,300.0	13,767.3	501.5
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	28,397.1	28,471.0	28,471.0	30,786.4	7,633.5	3,962.6	15,764.3	4,809.6
5. Housing	507.5	1,726.5	1,726.5	1,909.2	4,810.2	5,100.0	6,621.6	-
6. Urban Development	2,337.7	15,080.6	15,080.6	12,468.8	32,318.7	28,929.0	34,990.4	21,519.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	100.0	-	132.0	-
8. Social Security and Welfare	1,208.9	5,070.9	5,070.9	6,020.0	2,337.5	200.0	4,266.8	590.8
9. Others *	-	-	-	-	141.1	-	191.0	900.0
<b>(b) Economic Services (1 to 10)</b>	<b>57,310.3</b>	<b>89,150.8</b>	<b>89,150.8</b>	<b>1,03,009.5</b>	<b>1,26,229.5</b>	<b>55,895.6</b>	<b>1,14,197.3</b>	<b>24,952.4</b>
1. Agriculture and Allied Activities (i to xi)	520.2	1,586.5	1,586.5	1,342.0	26,029.2	8,714.6	16,164.3	2,512.0
i) Crop Husbandry	100.0	359.0	359.0	463.0	6,677.4	3,600.0	4,582.8	750.0
ii) Soil and Water Conservation	-	-	-	114.0	288.0	-	814.4	-
iii) Animal Husbandry	22.5	22.0	22.0	-	1,759.2	300.0	1,561.9	-
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	36.1	538.0	538.0	260.0	-	-	-	-
vi) Forestry and Wild Life	21.0	45.0	45.0	44.0	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	14,450.7	-	3,600.0	1,442.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	290.6	447.5	447.5	286.0	414.5	314.6	559.6	320.0
xi) Others @	50.0	175.0	175.0	175.0	2,439.4	4,500.0	5,045.6	-
2. Rural Development	141.2	1,844.8	1,844.8	331.5	1,228.6	600.0	1,583.6	-
3. Special Area Programmes	3,991.6	7,364.0	7,364.0	7,723.0	4,928.8	4,031.0	4,455.8	4,031.0
of which: Hill Areas	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	2,573.4	13,960.0	13,960.0	18,050.0	1,895.8	4,000.0	4,374.6	2,500.0
5. Energy	3,187.2	-	-	-	21,275.5	2,550.0	10,951.4	3,345.4
6. Industry and Minerals (i to iv)	980.0	332.0	332.0	199.0	140.0	-	54.0	-
i) Village and Small Industries	800.0	272.0	272.0	189.0	140.0	-	54.0	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	180.0	60.0	60.0	10.0	-	-	-	-
7. Transport (i + ii)	44,923.7	62,516.5	62,516.5	74,009.0	62,960.2	31,950.0	73,800.2	12,239.0
i) Roads and Bridges	44,662.6	61,816.5	61,816.5	56,309.0	61,726.6	31,450.0	71,800.2	12,239.0
ii) Others **	261.1	700.0	700.0	17,700.0	1,233.6	500.0	2,000.0	-
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	993.0	1,547.0	1,547.0	1,355.0	7,771.5	4,050.0	2,813.4	325.0
i) Tourism	993.0	1,547.0	1,547.0	1,355.0	7,661.5	550.0	2,288.4	-
ii) Others @@	-	-	-	-	110.0	3,500.0	525.0	325.0
2. Non-Development (General Services)	<b>4,976.4</b>	<b>11,965.0</b>	<b>11,965.0</b>	<b>11,990.6</b>	<b>12,034.5</b>	<b>95,450.4</b>	<b>21,849.3</b>	<b>1,37,165.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>30,928.0</b>	<b>55,138.2</b>	<b>55,138.2</b>	<b>56,993.0</b>	<b>45,093.3</b>	<b>26,098.2</b>	<b>26,098.2</b>	<b>24,821.6</b>
1. Market Loans	19,568.7	25,940.0	25,940.0	27,354.0	14,686.5	15,618.0	15,618.0	15,532.4
2. Loans from LIC	-	-	-	-	2,229.7	2,317.4	2,317.4	2,257.2
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	6,209.9	6,600.0	6,600.0	6,600.0	4,373.0	3,568.0	3,568.0	3,800.5
5. Loans from National Co-operative Development Corporation	10.1	7.2	7.2	3.0	189.6	650.0	650.0	637.0
6. WMA from RBI	-	17,500.0	17,500.0	17,500.0	21,739.0	3.0	3.0	3.0
7. Special Securities issued to NSSF	4,538.3	4,965.0	4,965.0	5,500.0	1,501.8	1,092.4	1,092.4	1,166.8
8. Others	601.1	126.0	126.0	36.0	373.8	2,849.4	2,849.4	1,424.8
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>2,033.6</b>	<b>2,079.1</b>	<b>2,079.1</b>	<b>2,127.0</b>	<b>2,202.6</b>	<b>2,300.0</b>	<b>2,300.0</b>	<b>2,400.0</b>
1. State Plan Schemes	-	-	-	-	2,202.6	2,300.0	2,300.0	2,400.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	2.5	1.9	1.9	1.9	-	-	-	-
4. Non-Plan (i + ii)	-	-	-	-	-	-	-	-
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	2,031.1	2,077.2	2,077.2	2,125.1	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>2,205.4</b>	<b>10,711.5</b>	<b>10,711.5</b>	<b>35,596.1</b>	<b>4,495.5</b>	<b>4,540.0</b>	<b>4,660.0</b>	<b>10,170.0</b>
1. Development Purposes (a + b)	<b>614.2</b>	<b>7,211.5</b>	<b>7,211.5</b>	<b>31,746.1</b>	<b>2,651.3</b>	<b>4,040.0</b>	<b>4,072.0</b>	<b>9,670.0</b>
a) Social Services (1 to 7)	-	<b>18.0</b>	<b>18.0</b>	<b>327.3</b>	<b>2,196.7</b>	<b>4,040.0</b>	<b>4,072.0</b>	<b>9,670.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	0.9	-	-	-
6. Government Servants (Housing)	-	18.0	18.0	18.0	2,195.8	4,040.0	4,072.0	9,670.0
7. Others	-	-	-	309.3	-	-	-	-
b) Economic Services (1 to 10)	<b>614.2</b>	<b>7,193.5</b>	<b>7,193.5</b>	<b>31,418.8</b>	<b>454.6</b>	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	4.0	200.0	200.0	-	454.6	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	108.3	6,993.5	6,993.5	31,416.8	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	501.9	-	-	2.0	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>1,591.2</b>	<b>3,500.0</b>	<b>3,500.0</b>	<b>3,850.0</b>	<b>1,844.2</b>	<b>500.0</b>	<b>588.0</b>	<b>500.0</b>
a) Government Servants (other than Housing)	1,591.2	3,500.0	3,500.0	3,850.0	1,844.2	500.0	588.0	500.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>20,500.0</b>	<b>30,500.0</b>	<b>30,500.0</b>	<b>30,500.0</b>	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>16,143.9</b>	<b>16,456.0</b>	<b>16,456.0</b>	<b>24,292.0</b>	<b>1,02,629.6</b>	<b>84,700.0</b>	<b>84,700.0</b>	<b>1,11,800.0</b>
1. State Provident Funds	16,143.9	16,456.0	16,456.0	24,292.0	1,01,039.8	83,000.0	83,000.0	1,10,000.0
2. Others	-	-	-	-	1,589.8	1,700.0	1,700.0	1,800.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>10,851.0</b>	<b>7,998.7</b>	<b>7,998.7</b>	<b>8,470.3</b>	<b>6,794.5</b>	<b>6,600.0</b>	<b>6,200.0</b>	<b>7,800.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	4,638.0	4,491.8	4,491.8	5,063.3	4,000.0	4,000.0	3,600.0	3,700.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	6,213.0	3,506.9	3,506.9	3,407.0	2,794.5	2,600.0	2,600.0	4,100.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,89,124.9</b>	<b>1,56,318.8</b>	<b>1,56,318.8</b>	<b>1,00,818.3</b>	<b>90,621.9</b>	<b>48,000.0</b>	<b>48,000.0</b>	<b>43,000.0</b>
1. Civil Deposits	1,82,293.9	1,42,954.8	1,42,954.8	90,992.7	90,621.9	45,000.0	45,000.0	40,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	3,803.6	7,000.0	7,000.0	4,136.3	-	3,000.0	3,000.0	3,000.0
4. Others	3,027.4	6,364.0	6,364.0	5,689.3	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>31,43,703.1</b>	<b>24,66,241.0</b>	<b>24,66,241.0</b>	<b>38,77,642.8</b>	-	<b>8,02,501.0</b>	<b>8,02,501.0</b>	<b>7,01,601.0</b>
1. Suspense	729.7	614.2	614.2	775.8	-	-	-	-
2. Cash Balance Investment Accounts	31,42,850.0	24,65,526.8	24,65,526.8	38,76,867.0	-	8,00,000.0	8,00,000.0	7,00,000.0
3. Deposits with RBI	-	-	-	-	-	1,000.0	1,000.0	1,000.0
4. Others	123.4	100.0	100.0	-	-	1,501.0	1,501.0	601.0
<b>XI. Appropriation to Contingency Fund</b>	<b>10,000.0</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,40,065.6</b>	<b>2,38,586.1</b>	<b>2,38,586.1</b>	<b>2,90,982.6</b>	-	<b>1,70,100.0</b>	<b>1,70,100.0</b>	<b>1,50,100.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>85,080.0</b>	<b>49,521.5</b>	<b>49,521.5</b>	<b>73,848.4</b>	<b>1,69,943.0</b>	<b>1,72,980.8</b>	<b>53,138.0</b>	<b>1,44,346.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-47,424.6</b>	<b>-98,873.4</b>	<b>-98,873.4</b>	<b>-85,987.5</b>	<b>-1,46,186.9</b>	<b>-1,30,131.2</b>	<b>-1,53,219.8</b>	<b>-1,52,197.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>37,655.3</b>	<b>-49,351.9</b>	<b>-49,351.9</b>	<b>-12,139.1</b>	<b>23,756.2</b>	<b>42,849.6</b>	<b>-1,00,081.8</b>	<b>-7,850.4</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>37,655.4</b>	<b>-49,351.9</b>	<b>-49,351.9</b>	<b>-12,139.1</b>	<b>23,756.4</b>	<b>42,849.6</b>	<b>-1,00,081.8</b>	<b>-7,850.0</b>
i. Increase (+)/Decrease (-) in Cash Balances	<b>6,513.4</b>	<b>-13,924.7</b>	<b>-13,924.7</b>	<b>-10,720.6</b>	<b>25,507.2</b>	<b>42,849.6</b>	<b>-1,00,081.8</b>	<b>-7,850.0</b>
a) Opening Balance	-2,983.0	-16,736.0	3,530.4	-10,394.3	1,06,632.4	81,818.4	1,32,139.6	32,057.8
b) Closing Balance	3,530.4	-30,660.6	-10,394.3	-21,114.9	1,32,139.6	1,24,668.0	32,057.8	24,207.8
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	<b>31,142.0</b>	<b>-35,427.3</b>	<b>-35,427.3</b>	<b>-1,418.6</b>	-	-	-	-
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	-	-	-	-	<b>-1,750.7</b>	-	-	-



## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>15,07,832.8</b>	<b>14,91,551.7</b>	<b>14,32,237.3</b>	<b>14,04,945.3</b>	<b>3,91,73,774.0</b>	<b>2,76,41,640.3</b>	<b>2,74,14,175.6</b>	<b>4,22,67,836.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>1,82,104.7</b>	<b>1,99,256.7</b>	<b>2,52,735.3</b>	<b>2,14,650.3</b>	<b>25,67,417.6</b>	<b>29,80,800.0</b>	<b>28,79,714.9</b>	<b>30,26,209.2</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>1,27,484.6</b>	<b>1,34,108.8</b>	<b>1,86,075.7</b>	<b>1,35,911.4</b>	<b>21,10,854.7</b>	<b>24,56,689.9</b>	<b>23,65,524.0</b>	<b>24,47,319.8</b>
<b>1. Development (a + b)</b>	<b>1,00,775.0</b>	<b>76,108.8</b>	<b>1,44,456.4</b>	<b>1,01,965.1</b>	<b>20,64,398.1</b>	<b>23,57,576.2</b>	<b>22,85,679.8</b>	<b>23,65,339.3</b>
<b>(a) Social Services (1 to 9)</b>	<b>48,568.5</b>	<b>45,116.1</b>	<b>52,737.4</b>	<b>49,533.7</b>	<b>4,20,095.2</b>	<b>4,55,153.9</b>	<b>3,74,328.3</b>	<b>6,36,250.5</b>
1. Education, Sports, Art and Culture	3,040.7	10,600.0	4,399.8	6,805.9	74,557.5	84,760.1	77,038.7	77,034.0
2. Medical and Public Health	7,079.8	8,540.0	9,438.8	9,070.0	77,406.5	86,500.0	57,500.0	89,500.0
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	12,057.2	10,801.2	14,324.4	14,500.0	1,57,975.5	1,77,299.5	1,44,499.5	3,42,260.0
5. Housing	3,431.9	-	4,690.7	2,473.0	29,473.9	43,161.8	33,714.2	45,700.3
6. Urban Development	22,025.6	13,374.9	17,186.8	15,097.8	13,162.2	12,440.0	11,340.1	12,680.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	52,735.6	40,587.5	39,894.5	48,363.8
8. Social Security and Welfare	469.8	1,000.0	2,396.9	1,428.5	6,050.0	2,105.0	2,105.0	2,412.3
9. Others *	463.5	800.0	300.0	158.6	8,734.0	8,300.0	8,236.3	18,300.1
<b>(b) Economic Services (1 to 10)</b>	<b>52,206.5</b>	<b>30,992.7</b>	<b>91,719.0</b>	<b>52,431.4</b>	<b>16,44,302.9</b>	<b>19,02,422.3</b>	<b>19,11,351.5</b>	<b>17,29,088.9</b>
1. Agriculture and Allied Activities (i to xi)	2,957.3	700.0	1,371.5	2,100.0	12,483.4	22,287.4	21,875.1	26,018.0
i) Crop Husbandry	1,437.1	-	342.0	500.0	4,160.0	5,920.3	5,920.3	5,491.0
ii) Soil and Water Conservation	17.7	-	120.0	-	-	-	-	-
iii) Animal Husbandry	17.3	-	25.0	400.0	3,159.0	3,054.3	2,175.3	2,822.6
iv) Dairy Development	-	-	-	-	-	5,252.3	6,779.3	7,024.4
v) Fisheries	150.0	-	284.5	100.0	-606.7	2,000.0	2,000.0	5,200.0
vi) Forestry and Wild Life	430.0	-	-	100.0	289.0	400.0	400.0	500.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	905.2	700.0	600.0	1,000.0	-	160.0	160.0	80.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	5,182.1	5,200.6	4,140.3	4,600.0
xi) Others @	-	-	-	-	300.0	300.0	300.0	300.0
2. Rural Development	-	-	105.0	100.0	-	1,25,000.0	1,25,000.0	40,000.0
3. Special Area Programmes of which: Hill Areas	20,927.1	5,966.2	27,969.8	20,201.0	14,850.0	14,850.0	21,850.0	14,850.0
4. Major and Medium Irrigation and Flood Control	1,746.1	18,530.1	2,764.2	2,600.0	6,84,106.4	8,26,778.5	7,60,119.4	7,40,583.3
5. Energy	2,169.8	-	9,569.2	2,057.9	2,04,933.1	1,67,473.8	1,72,100.0	1,96,071.0
6. Industry and Minerals (i to iv)	1,587.6	-	362.0	200.0	-201.5	300.0	227.4	545.4
i) Village and Small Industries	291.9	-	262.0	100.0	-294.8	-	-	-
ii) Iron and Steel Industries	-	-	-	-	93.3	300.0	227.4	545.4
iii) Non-Ferrous Mining and Metallurgical Industries	1,295.7	-	100.0	100.0	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-
7. Transport (i + ii)	22,137.6	5,796.5	48,702.3	24,506.5	7,14,819.0	7,26,896.6	7,95,481.7	6,93,550.1
i) Roads and Bridges	21,053.6	5,796.5	47,433.9	23,579.9	6,82,483.5	6,72,536.6	7,78,470.0	6,35,560.1
ii) Others **	1,084.1	-	1,268.3	926.6	32,335.5	54,360.0	17,011.7	57,990.0
8. Communications	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	88.5	-	394.0	316.0	-	-	-	-
10. General Economic Services (i + ii)	592.6	-	481.1	350.0	13,312.5	18,835.9	14,697.9	17,471.1
i) Tourism	302.6	-	191.1	100.0	8,730.0	12,600.0	8,462.0	12,350.0
ii) Others @@	290.0	-	290.0	250.0	4,582.5	6,235.9	6,235.9	5,121.1
2. Non-Development (General Services)	<b>26,709.6</b>	<b>58,000.0</b>	<b>41,619.4</b>	<b>33,946.3</b>	<b>46,456.7</b>	<b>99,113.6</b>	<b>79,844.2</b>	<b>81,980.4</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>4,43,029.4</b>	<b>4,82,936.5</b>	<b>2,84,447.2</b>	<b>3,96,514.5</b>	<b>1,98,243.1</b>	<b>3,35,590.0</b>	<b>3,35,590.0</b>	<b>3,64,700.0</b>
1. Market Loans	36,905.2	46,696.0	46,696.0	57,741.0	0.2	1,00,005.3	1,00,005.3	1,00,007.7
2. Loans from LIC	365.1	450.5	325.0	325.0	41.4	33.3	33.3	24.6
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	4,846.5	5,269.9	5,075.3	5,548.4	1,15,500.2	1,32,334.9	1,32,334.9	1,65,783.6
5. Loans from National Co-operative Development Corporation	480.9	275.9	138.3	250.0	385.4	403.4	403.4	404.0
6. WMA from RBI	3,90,599.7	4,20,000.0	2,20,000.0	3,20,000.0	-	-	-	-
7. Special Securities issued to NSSF	1,265.9	1,400.0	1,350.0	1,325.0	82,048.5	1,02,588.4	1,02,588.4	98,253.5
8. Others	8,566.2	8,844.3	10,862.7	11,325.1	267.3	224.7	224.7	226.5
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>2,171.7</b>	<b>2,171.2</b>	<b>2,172.2</b>	<b>2,184.3</b>	<b>70,777.9</b>	<b>80,110.0</b>	<b>80,110.1</b>	<b>1,06,000.0</b>
1. State Plan Schemes	2,030.3	2,030.6	2,031.9	2,044.0	70,554.5	79,890.9	79,890.9	1,05,758.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	73.6	73.6	-	-	-	-
3. Centrally Sponsored Schemes	43.0	43.0	43.0	43.0	-	-	-	45.6
4. Non-Plan (i + ii)	74.3	73.6	-	-	223.4	218.8	218.8	195.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	74.3	73.6	-	-	223.4	218.8	218.8	195.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	24.1	24.1	23.7	23.7	-	-	-	-
7. Others	-	-	-	-	-	0.3	0.3	0.3
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>18.7</b>	<b>40.2</b>	<b>40.2</b>	<b>40.2</b>	<b>1,87,542.0</b>	<b>1,08,410.2</b>	<b>98,491.0</b>	<b>1,08,189.4</b>
1. Development Purposes (a + b)	-	21.5	21.5	21.5	1,85,032.4	1,01,410.1	91,490.9	1,02,499.6
a) Social Services (1 to 7)	-	21.5	21.5	21.5	1,45,485.4	77,000.0	77,000.0	77,000.0
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	21.5	21.5	21.5	5,485.4	7,000.0	7,000.0	7,000.0
7. Others	-	-	-	-	1,40,000.0	70,000.0	70,000.0	70,000.0
b) Economic Services (1 to 10)	-	-	-	-	39,547.0	24,410.1	14,490.9	25,499.5
1. Crop Husbandry	-	-	-	-	16,000.0	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	1,000.0	10,000.1	10,000.1	1,529.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	22,547.0	14,400.0	4,400.0	23,970.0

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	10.0	10.0	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	80.8	-
<b>2. Non-Development Purposes (a + b)</b>	<b>18.7</b>	<b>18.7</b>	<b>18.7</b>	<b>18.7</b>	<b>2,509.6</b>	<b>7,000.0</b>	<b>7,000.0</b>	<b>5,689.9</b>
a) Government Servants (other than Housing)	18.7	18.7	18.7	18.7	2,509.6	4,500.0	4,500.0	4,500.0
b) Miscellaneous	-	-	-	-	-	2,500.0	2,500.0	1,189.9
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	<b>40,000.0</b>	<b>40,000.0</b>	<b>40,000.0</b>	<b>40,000.0</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>29,243.8</b>	<b>30,685.0</b>	<b>40,780.0</b>	<b>28,685.0</b>	<b>3,23,436.1</b>	<b>2,91,315.6</b>	<b>2,91,315.6</b>	<b>3,91,315.5</b>
1. State Provident Funds	28,455.8	30,000.0	40,000.0	28,000.0	3,23,436.1	2,91,275.1	2,91,275.1	3,91,275.0
2. Others	788.0	685.0	780.0	685.0	-	40.5	40.5	40.5
<b>VIII. Reserve Funds (1 to 4)</b>	<b>26,101.0</b>	<b>23,600.0</b>	<b>23,600.0</b>	<b>23,600.0</b>	<b>3,91,152.9</b>	<b>3,36,507.3</b>	<b>3,36,507.3</b>	<b>4,30,008.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	0.1	0.1	0.1
2. Sinking Funds	22,400.0	22,400.0	22,400.0	22,400.0	1.8	3.0	3.0	3.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	3,701.0	1,200.0	1,200.0	1,200.0	3,91,151.1	3,36,504.2	3,36,504.2	4,30,004.9
<b>IX. Deposits and Advances (1 to 4)</b>	<b>59,877.4</b>	<b>13,000.0</b>	<b>90,112.0</b>	<b>13,000.0</b>	<b>26,45,977.3</b>	<b>20,51,629.7</b>	<b>19,34,149.7</b>	<b>25,57,969.4</b>
1. Civil Deposits	52,808.7	1,000.0	78,112.0	1,000.0	15,57,598.1	5,18,547.7	5,18,547.7	5,64,987.4
2. Deposits of Local Funds	-	-	-	-	1,18,873.4	1,95,756.0	1,95,756.0	1,95,756.0
3. Civil Advances	1,399.5	1,000.0	1,000.0	1,000.0	13,847.7	25,265.0	25,265.0	25,265.0
4. Others	5,669.1	11,000.0	11,000.0	11,000.0	9,55,658.1	13,12,061.0	11,94,581.0	17,71,961.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>6,03,091.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>3,09,24,523.2</b>	<b>1,99,66,892.1</b>	<b>1,99,57,992.5</b>	<b>3,35,37,431.5</b>
1. Suspense	2,930.0	5,000.0	5,000.0	5,000.0	-2,264.7	584.1	584.1	2,146.1
2. Cash Balance Investment Accounts	5,42,303.0	6,00,000.0	6,00,000.0	6,00,000.0	3,09,22,212.3	1,99,51,136.0	1,99,42,236.4	3,35,19,903.4
3. Deposits with RBI	-	-	-	-	-	1.0	1.0	1.0
4. Others	57,858.0	50,000.0	50,000.0	50,000.0	4,575.6	15,171.0	15,171.0	15,381.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,16,815.3</b>	<b>1,50,010.0</b>	<b>1,50,010.0</b>	<b>1,50,010.0</b>	<b>22,81,266.8</b>	<b>19,74,495.5</b>	<b>19,74,495.5</b>	<b>22,84,902.6</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>82,786.3</b>	<b>47,389.3</b>	<b>52,588.2</b>	<b>50,737.0</b>	<b>13,36,698.8</b>	<b>9,98,000.0</b>	<b>10,55,495.0</b>	<b>6,52,809.0</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-68,802.0</b>	<b>-49,683.7</b>	<b>-2,18,160.8</b>	<b>-45,767.1</b>	<b>2,88,126.3</b>	<b>-26,96,251.3</b>	<b>-27,62,646.0</b>	<b>-3,78,205.6</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>13,984.3</b>	<b>-2,294.4</b>	<b>-1,65,572.6</b>	<b>4,969.9</b>	<b>16,24,825.1</b>	<b>-16,98,251.3</b>	<b>-17,07,151.0</b>	<b>2,74,603.4</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>13,984.3</b>	<b>-2,294.4</b>	<b>-1,65,572.6</b>	<b>4,969.9</b>	<b>16,24,825.1</b>	<b>-16,98,251.3</b>	<b>-17,07,151.0</b>	<b>2,74,603.4</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>11,209.3</b>	<b>-2,294.4</b>	<b>-1,65,572.6</b>	<b>4,969.9</b>	<b>23,838.0</b>	-	-	-
a) Opening Balance	22,692.0	-1,60,772.9	-595.0	-1,66,167.6	31,864.7	31,864.7	55,702.7	55,702.7
b) Closing Balance	33,901.3	-1,63,067.3	-1,66,167.6	-1,61,197.7	55,702.7	31,864.7	55,702.7	55,702.7
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>2,775.0</b>	-	-	-	<b>16,00,987.1</b>	<b>-16,98,251.3</b>	<b>-17,07,151.0</b>	<b>2,74,603.4</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>91,80,867.9</b>	<b>68,41,813.9</b>	<b>77,43,004.0</b>	<b>1,00,71,515.5</b>	<b>3,57,64,783.3</b>	<b>3,93,94,569.8</b>	<b>4,03,09,249.2</b>	<b>3,92,64,693.4</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>9,78,917.8</b>	<b>14,97,624.0</b>	<b>14,23,579.4</b>	<b>35,35,100.5</b>	<b>33,63,095.5</b>	<b>43,15,630.5</b>	<b>39,24,997.1</b>	<b>40,50,800.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>2,35,208.3</b>	<b>6,38,531.8</b>	<b>4,87,156.9</b>	<b>22,84,205.8</b>	<b>20,62,328.4</b>	<b>25,74,030.2</b>	<b>21,06,158.7</b>	<b>19,47,233.7</b>
<b>1. Development (a + b)</b>	<b>2,17,241.4</b>	<b>6,10,718.1</b>	<b>4,57,791.2</b>	<b>22,39,775.2</b>	<b>20,09,614.2</b>	<b>25,00,567.3</b>	<b>20,36,995.6</b>	<b>18,67,919.9</b>
<b>(a) Social Services (1 to 9)</b>	<b>91,654.9</b>	<b>3,37,763.5</b>	<b>2,43,408.8</b>	<b>3,20,387.3</b>	<b>7,22,137.5</b>	<b>9,40,878.1</b>	<b>7,63,372.1</b>	<b>8,18,871.6</b>
1. Education, Sports, Art and Culture	6,967.1	54,932.6	48,205.5	46,498.4	51,461.9	83,196.4	90,063.2	80,808.1
2. Medical and Public Health	139.3	36,060.0	21,030.0	35,984.3	65,753.6	97,453.9	58,148.9	78,975.5
3. Family Welfare	-	-	-	-	-9.3	-	-	-
4. Water Supply and Sanitation	54,162.3	91,511.0	41,012.0	1,03,454.0	4,59,043.6	5,50,855.6	4,28,846.9	4,84,273.0
5. Housing	-373.4	60.7	60.7	21.6	2,037.5	2,793.1	2,273.0	9,498.8
6. Urban Development	28,468.0	1,40,499.1	1,25,798.1	1,18,709.8	91,559.2	1,46,103.3	1,37,601.8	1,15,518.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	515.3	6,455.0	4,552.0	6,323.0	27,744.2	33,528.2	30,380.6	28,266.0
8. Social Security and Welfare	-	5,221.0	1,082.5	3,929.1	868.7	6,773.3	4,867.3	5,253.3
9. Others *	1,776.3	3,024.1	1,668.0	5,467.1	23,678.3	20,174.3	11,190.4	16,278.4
<b>(b) Economic Services (1 to 10)</b>	<b>1,25,586.5</b>	<b>2,72,954.6</b>	<b>2,14,382.4</b>	<b>19,19,387.9</b>	<b>12,87,476.6</b>	<b>15,59,689.2</b>	<b>12,73,623.5</b>	<b>10,49,048.3</b>
1. Agriculture and Allied Activities (i to xi)	10,837.0	1,192.3	12,170.7	2,377.6	39,100.7	60,157.8	56,217.2	34,175.9
i) Crop Husbandry	-	75.0	-	1,462.0	18,151.4	41,045.6	16,111.7	16,596.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-
iii) Animal Husbandry	402.0	992.3	1,170.7	914.6	2,902.8	2,560.1	3,377.2	3,790.1
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	-	125.0	-	-	294.2	103.0	227.5	108.4
vi) Forestry and Wild Life	-	-	-	-	16,058.0	15,512.4	10,675.4	12,800.8
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	10,435.0	-	11,000.0	1.0	1,694.2	936.7	25,825.4	880.6
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	6,742.0	29,185.3	23,370.3	86,931.0	65,300.0	59,700.0	36,300.0	46,603.5
3. Special Area Programmes	-	-	-	-	38,627.7	44,030.0	34,164.3	20,799.0
of which: Hill Areas	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	31,512.9	83,846.0	60,461.5	95,081.1	2,18,838.7	3,04,098.8	2,48,773.7	2,85,877.5
5. Energy	225.0	5,290.0	5,290.0	15,73,891.0	3,91,622.0	4,59,300.1	3,96,915.1	2,76,774.1
6. Industry and Minerals (i to iv)	-	1,713.6	406.2	1,229.2	1,316.2	48,727.0	5,590.0	13,580.2
i) Village and Small Industries	-	1,713.6	406.2	1,229.2	176.2	100.0	100.0	100.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	287.0	165.9	-	50.0
iv) Others #	-	-	-	-	853.0	48,461.1	5,490.0	13,430.1
7. Transport (i + ii)	67,454.9	1,04,319.5	91,219.6	1,11,757.0	4,53,932.0	5,25,993.1	4,26,933.6	3,49,832.6
i) Roads and Bridges	67,341.0	1,04,118.5	90,611.6	1,11,432.0	4,53,932.0	5,25,993.0	4,26,933.6	3,49,832.5
ii) Others **	113.8	201.0	608.0	325.0	-	0.1	0.1	0.1
8. Communications	-	-	-	-	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	2,253.3	588.3	439.3	303.9	641.0	276.0	450.0
10. General Economic Services (i + ii)	8,814.7	45,154.7	20,875.9	47,681.7	78,435.5	57,041.5	68,453.4	20,955.6
i) Tourism	5,014.4	18,411.0	9,592.2	22,282.5	3,092.1	7,592.1	3,427.2	6,044.1
ii) Others @@	3,800.3	26,743.7	11,283.7	25,399.1	75,343.4	49,449.3	65,026.2	14,911.6
2. Non-Development (General Services)	<b>17,966.9</b>	<b>27,813.8</b>	<b>29,365.7</b>	<b>44,430.7</b>	<b>52,714.2</b>	<b>73,463.0</b>	<b>69,163.2</b>	<b>79,313.8</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>34,63,448.9</b>	<b>35,73,404.0</b>	<b>38,24,726.9</b>	<b>44,18,517.4</b>	<b>11,04,038.5</b>	<b>16,13,698.3</b>	<b>16,13,701.4</b>	<b>19,18,132.5</b>
1. Market Loans	4,12,127.6	5,06,119.0	5,06,119.0	8,88,500.0	3,98,695.8	6,35,580.1	6,35,580.1	7,50,000.1
2. Loans from LIC	2.4	-	-	-	420.8	375.2	375.2	318.6
3. Loans from SBI and other Banks	80,984.4	87,012.0	86,173.6	94,470.0	-	-	-	-
4. Loans from NABARD	41,422.9	43,625.5	46,086.8	48,600.0	1,32,156.8	1,53,927.7	1,53,896.7	1,70,690.7
5. Loans from National Co-operative Development Corporation	-	-	-	-	3,643.1	3,722.1	3,756.2	4,131.8
6. WMA from RBI	27,48,268.3	27,50,000.0	30,00,000.0	32,00,000.0	-	0.0	0.0	1,41,640.0
7. Special Securities issued to NSSF	1,74,242.0	1,80,147.5	1,80,147.5	1,84,147.4	1,53,576.0	1,55,996.0	1,55,996.0	1,58,476.0
8. Others	6,401.4	6,500.0	6,200.0	2,800.0	4,15,545.9	6,64,097.2	6,64,097.2	6,92,875.4
of which: Land Compensation Bonds	-	-	-	-	4,15,017.6	6,63,574.9	6,63,574.9	6,90,574.9
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>33,509.0</b>	<b>37,595.0</b>	<b>37,605.0</b>	<b>45,474.2</b>	<b>63,327.2</b>	<b>69,871.3</b>	<b>78,270.5</b>	<b>86,220.3</b>
1. State Plan Schemes	33,062.3	37,172.6	37,172.6	45,172.6	60,658.1	50,335.6	50,400.0	50,626.8
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	446.5	422.1	432.1	301.4	501.2	504.2	471.4	445.0
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	446.5	422.1	432.1	301.4	501.2	504.2	471.4	445.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	0.2	0.2	0.2	0.2	2,168.0	19,031.5	27,399.0	35,148.5
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>76,004.3</b>	<b>85,105.3</b>	<b>1,60,264.3</b>	<b>81,373.0</b>	<b>1,33,401.4</b>	<b>58,030.8</b>	<b>1,26,866.5</b>	<b>2,40,853.8</b>
1. Development Purposes (a + b)	<b>72,225.9</b>	<b>77,635.3</b>	<b>1,55,639.3</b>	<b>76,213.0</b>	<b>1,33,401.2</b>	<b>58,030.8</b>	<b>1,26,866.5</b>	<b>2,40,853.8</b>
a) Social Services (1 to 7)	-	-	-	-	<b>20,941.4</b>	<b>20,185.3</b>	<b>25,200.3</b>	<b>27,880.3</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	10.0	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	20,931.4	20,185.3	25,200.3	27,880.3
b) Economic Services (1 to 10)	<b>72,225.9</b>	<b>77,635.3</b>	<b>1,55,639.3</b>	<b>76,213.0</b>	<b>1,12,459.8</b>	<b>37,845.5</b>	<b>1,01,666.2</b>	<b>2,12,973.5</b>
1. Crop Husbandry	-	-	-	-	2,210.0	15.0	6,292.0	9,117.0
2. Soil and Water Conservation	-833.9	-	-	-	-	-	-	-
3. Food Storage and Warehousing	61,494.0	50,000.0	1,26,866.0	50,000.0	7,000.0	8,000.0	3,500.0	5,000.0
4. Co-operation	11,565.8	21,131.3	24,631.3	20,000.0	55,302.9	2,500.1	50,500.0	500.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	34,156.4	23,220.1	25,189.1	1,91,730.7

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	500.0
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	6,504.0	4,142.0	6,213.0	13,790.5	4,110.1	16,185.1	6,125.1
<b>2. Non-Development Purposes (a + b)</b>	<b>3,778.4</b>	<b>7,470.0</b>	<b>4,625.0</b>	<b>5,160.0</b>	<b>0.2</b>	-	-	-
a) Government Servants (other than Housing)	3,778.4	5,160.0	4,625.0	5,160.0	0.2	-	-	-
b) Miscellaneous	-	2,310.0	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>2,39,578.6</b>	<b>2,03,268.0</b>	<b>2,51,548.3</b>	<b>2,63,535.3</b>	<b>6,14,484.1</b>	<b>6,16,563.8</b>	<b>8,20,759.3</b>	<b>9,30,168.3</b>
1. State Provident Funds	2,36,178.9	2,00,000.0	2,47,987.9	2,59,796.8	3,05,855.7	3,37,191.2	4,23,244.0	4,53,952.4
2. Others	3,399.7	3,268.0	3,560.4	3,738.5	3,08,628.4	2,79,372.6	3,97,515.4	4,76,215.9
<b>VIII. Reserve Funds (1 to 4)</b>	<b>7,985.2</b>	<b>10,000.0</b>	<b>13,373.0</b>	<b>10,080.0</b>	<b>5,42,560.7</b>	<b>6,09,859.6</b>	<b>8,35,860.3</b>	<b>8,98,340.1</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	49.2	300.0	3.0	20.0
2. Sinking Funds	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	7,985.2	10,000.0	13,373.0	10,080.0	5,42,511.5	6,09,559.6	8,35,857.3	8,98,320.1
<b>IX. Deposits and Advances (1 to 4)</b>	<b>3,29,153.5</b>	<b>6,00,002.5</b>	<b>4,27,486.7</b>	<b>4,27,486.7</b>	<b>1,36,90,022.3</b>	<b>1,66,42,984.4</b>	<b>1,68,70,948.4</b>	<b>1,61,71,520.9</b>
1. Civil Deposits	2,60,169.9	5,10,000.0	2,57,127.3	2,57,127.3	28,17,280.3	40,32,851.6	40,18,605.6	40,66,785.4
2. Deposits of Local Funds	-	2.5	1.5	1.5	82,47,031.1	98,22,699.4	1,00,38,002.7	1,00,38,002.7
3. Civil Advances	-	-	-	-	0.7	722.1	722.1	722.1
4. Others	68,983.6	90,000.0	1,70,357.8	1,70,357.8	26,25,710.2	27,86,711.2	28,13,617.9	20,66,010.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>47,83,810.3</b>	<b>16,86,000.0</b>	<b>25,33,414.7</b>	<b>25,33,414.7</b>	<b>1,74,21,133.9</b>	<b>1,60,96,808.4</b>	<b>1,75,21,013.6</b>	<b>1,67,36,553.3</b>
1. Suspense	94,906.5	1,00,000.0	5,31,153.8	5,31,153.8	5,842.0	9,470.8	21,558.0	21,557.7
2. Cash Balance Investment Accounts	7,82,683.0	10,50,000.0	14,05,000.0	14,05,000.0	1,74,13,268.0	1,60,83,342.0	1,74,95,460.0	1,67,11,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	39,06,220.8	5,36,000.0	5,97,260.9	5,97,260.9	2,023.9	3,995.6	3,995.6	3,995.6
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>12,169.8</b>	<b>7,907.4</b>	<b>7,428.4</b>	<b>7,428.4</b>	<b>1,33,486.8</b>	<b>11,12,723.2</b>	<b>3,35,670.5</b>	<b>3,35,670.5</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-9,45,527.3</b>	<b>-12,53,941.4</b>	<b>-11,91,905.1</b>	<b>-11,68,725.8</b>	<b>-18,53,433.6</b>	<b>-17,45,484.9</b>	<b>-24,82,490.9</b>	<b>-27,01,497.4</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>9,31,371.7</b>	<b>8,36,436.7</b>	<b>11,39,314.6</b>	<b>9,36,447.6</b>	<b>19,35,774.8</b>	<b>17,59,218.0</b>	<b>21,51,361.5</b>	<b>24,27,814.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-14,155.6</b>	<b>-4,17,504.8</b>	<b>-52,590.5</b>	<b>-2,32,278.3</b>	<b>82,341.2</b>	<b>13,733.1</b>	<b>-3,31,129.4</b>	<b>-2,73,683.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-14,156.0</b>	<b>-4,17,505.0</b>	<b>-52,591.0</b>	<b>-2,32,278.0</b>	<b>82,341.0</b>	<b>13,733.1</b>	<b>-3,31,129.4</b>	<b>-2,73,683.2</b>
i. Increase (+)/Decrease (-) in Cash Balances	<b>29,289.0</b>	<b>-4,17,505.0</b>	<b>-52,591.0</b>	<b>-2,32,278.0</b>	<b>679.0</b>	<b>5,046.1</b>	<b>1,133.6</b>	<b>6,238.8</b>
a) Opening Balance	-36,784.0	-7,73,666.0	-7,495.0	-60,086.0	-216.0	463.0	463.0	1,596.6
b) Closing Balance	-7,495.0	-11,91,171.0	-60,086.0	-2,92,364.0	463.0	5,509.1	1,596.6	7,835.4
ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)	-	-	-	-	<b>81,662.0</b>	<b>8,687.0</b>	<b>-3,32,263.0</b>	<b>-2,79,922.0</b>
iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)	<b>-43,445.0</b>	-	-	-	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>12,95,618.8</b>	<b>9,74,468.4</b>	<b>10,25,705.2</b>	<b>6,91,544.4</b>	<b>5,93,96,595.8</b>	<b>5,08,30,458.7</b>	<b>5,81,82,597.5</b>	<b>5,11,24,843.5</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>1,86,635.7</b>	<b>1,69,482.4</b>	<b>2,18,026.3</b>	<b>1,53,627.6</b>	<b>35,67,743.7</b>	<b>47,87,440.7</b>	<b>48,38,609.6</b>	<b>52,50,425.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>1,50,678.0</b>	<b>1,30,395.5</b>	<b>1,75,911.6</b>	<b>1,10,970.3</b>	<b>20,20,319.9</b>	<b>28,28,275.8</b>	<b>26,19,198.3</b>	<b>31,25,120.7</b>
<b>1. Development (a + b)</b>	<b>1,35,701.7</b>	<b>1,18,837.0</b>	<b>1,63,380.0</b>	<b>1,05,266.7</b>	<b>19,35,586.6</b>	<b>26,77,883.2</b>	<b>25,17,800.4</b>	<b>29,84,281.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>53,453.3</b>	<b>37,338.3</b>	<b>52,269.2</b>	<b>31,895.8</b>	<b>4,73,117.9</b>	<b>9,21,723.3</b>	<b>7,61,924.6</b>	<b>10,33,238.1</b>
1. Education, Sports, Art and Culture	9,757.6	7,420.6	11,682.5	5,112.1	61,681.4	85,528.6	78,651.7	66,563.5
2. Medical and Public Health	22,403.4	4,607.1	9,652.1	3,437.6	28,573.7	50,656.9	45,059.8	79,810.5
3. Family Welfare	-	-	-	-	12,157.1	15,022.5	24,597.2	26,751.4
4. Water Supply and Sanitation	11,044.6	13,996.2	14,582.0	15,585.5	87,203.5	1,72,918.4	1,19,389.8	1,99,868.2
5. Housing	209.6	200.0	3,500.0	1,764.0	7,805.0	16,978.7	14,926.7	6,982.7
6. Urban Development	8,482.0	8,243.8	9,701.1	3,495.7	2,57,933.0	5,48,157.0	4,41,643.1	6,25,450.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,356.3	2,185.5	2,226.5	1,726.1	11,787.5	16,736.2	18,787.4	13,845.9
8. Social Security and Welfare	199.7	685.0	915.0	774.9	1,395.6	1,911.9	2,071.0	2,239.6
9. Others *	-	-	10.0	-	4,581.2	13,813.1	16,798.0	11,726.3
<b>(b) Economic Services (1 to 10)</b>	<b>82,248.5</b>	<b>81,498.7</b>	<b>1,11,110.9</b>	<b>73,370.9</b>	<b>14,62,468.7</b>	<b>17,56,159.9</b>	<b>17,55,875.7</b>	<b>19,51,043.0</b>
1. Agriculture and Allied Activities (i to xi)	1,396.0	2,519.2	2,953.7	1,934.0	84,680.6	1,21,697.4	1,14,108.4	1,64,959.1
i) Crop Husbandry	270.8	370.3	682.6	158.1	4,515.4	8,188.6	9,957.8	8,313.0
ii) Soil and Water Conservation	-	-	-	-	1,866.1	12,336.0	4,467.2	13,406.0
iii) Animal Husbandry	413.4	243.4	365.6	236.0	4,568.1	6,718.6	6,692.2	6,992.1
iv) Dairy Development	-	-	-	-	975.0	6,500.0	6,500.0	20,000.0
v) Fisheries	121.0	84.3	84.3	150.5	18,194.1	28,352.1	28,243.9	34,628.9
vi) Forestry and Wild Life	66.0	580.2	580.2	218.3	16,161.5	15,836.4	13,668.4	9,342.0
vii) Plantations	-	-	-	-	222.0	-	-	-
viii) Food Storage and Warehousing	51.9	1,241.0	1,241.0	1,171.0	19,199.6	13,122.4	24,133.4	48,131.0
ix) Agricultural Research and Education	-	-	-	-	657.1	448.7	499.2	390.0
x) Co-operation	472.9	-	-	-	5,149.2	4,531.3	6,254.4	3,607.2
xi) Others @	-	-	-	-	13,172.5	25,663.3	13,691.7	20,148.9
2. Rural Development	1,267.4	800.0	1,565.0	220.6	1,77,157.9	2,21,685.0	3,09,953.0	1,99,547.9
3. Special Area Programmes	2,507.1	4,675.0	3,880.0	4,240.0	7,658.4	35,539.0	7,614.1	7,613.6
of which: Hill Areas	-	-	-	-	7,658.4	35,539.0	7,614.1	7,613.6
4. Major and Medium Irrigation and Flood Control	191.2	1,253.5	5,270.5	23.0	1,20,547.6	2,99,462.6	2,39,066.4	3,78,899.3
5. Energy	7,628.8	7,476.9	8,534.0	4,235.2	78,154.0	48,265.0	27,793.8	56,371.3
6. Industry and Minerals (i to iv)	209.6	72.2	72.2	13.0	645.1	9,450.1	1,61,112.9	7,100.0
i) Village and Small Industries	-	-	-	-	66.3	9,450.0	4,884.8	7,100.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	209.6	72.2	72.2	13.0	578.9	0.1	1,56,228.1	-
7. Transport (i + ii)	62,556.8	57,589.1	80,659.5	59,965.4	9,85,468.7	9,76,316.7	8,75,632.2	10,84,164.0
i) Roads and Bridges	62,259.3	57,389.1	80,369.5	59,865.4	6,84,440.4	8,81,251.2	7,90,267.3	10,69,663.9
ii) Others **	297.5	200.0	290.0	100.0	3,01,028.3	95,065.6	85,364.9	14,500.1
8. Communications	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	-686.0	1,318.0	1,318.0	-
10. General Economic Services (i + ii)	6,491.6	7,112.9	8,176.1	2,739.6	8,842.5	42,426.2	19,276.9	52,387.8
i) Tourism	6,478.7	6,867.9	7,931.1	2,494.6	3,004.1	5,500.1	4,712.4	15,500.1
ii) Others @@	12.9	245.0	245.0	245.0	5,838.4	36,926.1	14,564.5	36,887.7
2. Non-Development (General Services)	<b>14,976.3</b>	<b>11,558.5</b>	<b>12,531.6</b>	<b>5,703.6</b>	<b>84,733.3</b>	<b>1,50,392.6</b>	<b>1,01,398.0</b>	<b>1,40,839.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>33,249.3</b>	<b>36,514.7</b>	<b>36,544.6</b>	<b>40,314.2</b>	<b>8,03,514.2</b>	<b>14,16,776.4</b>	<b>14,17,685.4</b>	<b>16,18,482.5</b>
1. Market Loans	24,990.5	29,302.0	29,302.0	32,801.0	4,94,249.2	10,84,773.2	10,84,867.5	12,59,896.0
2. Loans from LIC	1,020.3	1,019.8	1,019.8	1,019.3	6,655.0	6,561.5	6,561.5	6,192.4
3. Loans from SBI and other Banks	-	-	-	-	3,363.8	3,625.8	3,625.8	1,592.8
4. Loans from NABARD	4,586.9	4,368.2	4,368.2	4,563.7	1,17,458.4	1,36,432.1	1,36,432.1	1,63,355.2
5. Loans from National Co-operative Development Corporation	80.0	80.0	80.0	80.0	5,225.1	6,532.0	7,573.9	6,532.0
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	2,360.8	1,504.4	1,504.4	1,610.5	1,74,902.9	1,77,717.9	1,77,717.9	1,80,308.1
8. Others	210.9	240.2	270.2	239.7	1,659.9	1,133.9	906.7	606.0
of which: Land Compensation Bonds	-	0.0	0.0	0.0	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,013.4</b>	<b>1,017.2</b>	<b>1,044.7</b>	<b>1,096.1</b>	<b>95,570.6</b>	<b>1,15,811.3</b>	<b>1,19,659.2</b>	<b>1,40,667.3</b>
1. State Plan Schemes	967.1	970.6	998.1	1,048.1	95,027.7	1,15,273.9	1,19,016.2	1,40,050.1
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	12.5	12.2	12.2	11.5	-	-	-	-
4. Non-Plan (i + ii)	11.8	12.5	12.5	14.6	542.9	537.4	537.4	511.6
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	11.8	12.5	12.5	14.6	542.9	537.4	537.4	511.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	22.0	22.0	22.0	22.0	-	-	-	-
7. Others	-	-	-	-	-	-	105.6	105.6
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>1,695.0</b>	<b>1,555.0</b>	<b>4,525.3</b>	<b>1,247.0</b>	<b>6,51,702.8</b>	<b>4,30,203.0</b>	<b>6,85,692.4</b>	<b>3,67,747.6</b>
1. Development Purposes (a + b)	<b>1,695.0</b>	<b>1,545.0</b>	<b>4,515.3</b>	<b>1,237.0</b>	<b>6,37,045.9</b>	<b>4,17,051.0</b>	<b>6,72,570.3</b>	<b>3,54,625.5</b>
a) Social Services (1 to 7)	<b>445.0</b>	<b>245.0</b>	<b>45.0</b>	<b>125.0</b>	<b>2,39,628.1</b>	<b>1,90,878.9</b>	<b>2,10,321.6</b>	<b>2,64,286.1</b>
1. Education, Sports, Art and Culture	400.0	200.0	-	-	27,425.0	-	3,511.3	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	1,824.4	410.5	79,875.3	329.7
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	45.0	45.0	45.0	125.0	15,997.7	20,475.3	19,289.9	19,354.9
7. Others	-	-	-	-	1,94,381.0	1,69,993.0	1,07,645.1	2,44,601.4
b) Economic Services (1 to 10)	<b>1,250.0</b>	<b>1,300.0</b>	<b>4,470.3</b>	<b>1,112.0</b>	<b>3,97,417.9</b>	<b>2,26,172.0</b>	<b>4,62,248.7</b>	<b>90,339.5</b>
1. Crop Husbandry	-	-	-	-	-	13,000.0	13,000.0	13,000.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	7,068.8	4,950.8	29,638.7	1,143.5
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	50,832.9	93,121.1	72,823.5	66,095.8

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	7,095.0	-	-	-
8. Other Industries and Minerals	-	-	-	-	10.0	-	7,499.3	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	1,250.0	1,300.0	4,470.3	1,112.0	3,32,411.2	1,15,100.1	3,39,287.2	10,100.2
<b>2. Non-Development Purposes (a + b)</b>	-	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>	<b>14,656.9</b>	<b>13,152.1</b>	<b>13,122.1</b>	<b>13,122.1</b>
a) Government Servants (other than Housing)	-	10.0	10.0	10.0	14,656.9	13,072.0	13,072.0	13,072.0
b) Miscellaneous	-	-	-	-	-	80.0	50.0	50.0
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>-31.0</b>	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>22,908.8</b>	<b>26,240.0</b>	<b>22,940.0</b>	<b>25,635.0</b>	<b>6,05,555.7</b>	<b>6,44,363.5</b>	<b>6,19,845.7</b>	<b>7,39,375.3</b>
1. State Provident Funds	22,620.5	26,000.0	22,700.0	25,380.0	5,95,380.8	6,33,781.9	6,09,671.3	7,29,200.9
2. Others	288.3	240.0	240.0	255.0	10,174.9	10,581.6	10,174.4	10,174.4
<b>VIII. Reserve Funds (1 to 4)</b>	<b>17,487.9</b>	<b>12,530.0</b>	<b>17,523.0</b>	<b>21,944.0</b>	<b>6,05,546.2</b>	<b>3,08,939.1</b>	<b>5,09,365.9</b>	<b>3,95,843.9</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	3,622.7	1,200.0	1,200.0	1,200.0	76,662.9	1,21,829.1	1,77,229.1	1,09,772.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	13,865.3	11,330.0	16,323.0	20,744.0	5,28,883.2	1,87,110.0	3,32,136.8	2,86,071.8
<b>IX. Deposits and Advances (1 to 4)</b>	<b>49,053.2</b>	<b>94,615.2</b>	<b>95,615.2</b>	<b>1,01,615.3</b>	<b>97,86,204.7</b>	<b>1,32,65,776.1</b>	<b>91,73,668.6</b>	<b>1,06,71,397.0</b>
1. Civil Deposits	40,238.0	83,615.2	83,615.2	83,615.3	30,99,950.2	31,80,729.2	32,35,329.2	32,27,987.4
2. Deposits of Local Funds	-	-	-	-	1,57,684.8	1,88,812.4	2,48,290.0	1,93,290.0
3. Civil Advances	-	-	-	-	-	-	-	-
4. Others	8,815.2	11,000.0	12,000.0	18,000.0	65,28,569.6	98,96,234.4	56,90,049.4	72,50,119.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>8,12,806.6</b>	<b>5,40,590.4</b>	<b>5,40,590.4</b>	<b>3,88,722.5</b>	<b>4,48,27,543.7</b>	<b>3,18,20,043.8</b>	<b>4,30,37,481.7</b>	<b>3,40,66,209.1</b>
1. Suspense	-188.4	-	-	-	12,981.1	18,551.0	-10,482.1	-10,482.1
2. Cash Balance Investment Accounts	3,92,561.9	1,60,700.0	1,60,700.0	3,88,722.4	3,09,88,679.0	1,80,00,000.0	2,85,72,234.8	2,40,00,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	4,20,433.1	3,79,890.4	3,79,890.4	-	1,38,25,883.6	1,38,01,492.8	1,44,75,728.9	1,00,76,691.2
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,06,757.6</b>	<b>1,31,010.3</b>	<b>1,31,010.3</b>	-	<b>638.1</b>	<b>269.7</b>	<b>0.3</b>	<b>0.3</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>1,06,094.5</b>	<b>62,466.4</b>	<b>89,573.6</b>	<b>26,835.1</b>	<b>-21,59,388.4</b>	<b>-17,49,058.2</b>	<b>-19,31,901.8</b>	<b>-14,31,475.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-53,755.5</b>	<b>-65,768.0</b>	<b>-92,875.1</b>	<b>-26,835.1</b>	<b>25,25,899.7</b>	<b>15,80,463.1</b>	<b>9,81,183.3</b>	<b>13,79,930.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>52,339.1</b>	<b>-3,301.6</b>	<b>-3,301.6</b>	-	<b>3,66,511.3</b>	<b>-1,68,595.1</b>	<b>-9,50,718.5</b>	<b>-51,545.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>52,339.1</b>	<b>-3,301.6</b>	<b>-3,301.6</b>	-	<b>3,66,511.3</b>	<b>-1,68,595.1</b>	<b>-9,50,718.5</b>	<b>-51,545.6</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>48,499.6</b>	<b>-1.6</b>	<b>-1.6</b>	-	<b>22,436.8</b>	<b>-22,228.3</b>	<b>10,640.7</b>	<b>-1,627.1</b>
a) Opening Balance	11,216.6	9,371.6	59,716.3	59,714.7	-28,875.0	12,757.3	-6,438.2	4,202.5
b) Closing Balance	59,716.3	9,370.0	59,714.7	59,714.7	-6,438.2	-9,471.1	4,202.5	2,575.4
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>3,839.4</b>	<b>-3,300.0</b>	<b>-3,300.0</b>	-	<b>3,44,074.4</b>	<b>-1,46,366.8</b>	<b>-9,61,359.2</b>	<b>-49,918.4</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,97,02,855.6</b>	<b>1,16,26,497.0</b>	<b>1,09,46,133.6</b>	<b>1,09,82,041.0</b>	<b>33,46,582.9</b>	<b>44,49,652.9</b>	<b>35,68,401.3</b>	<b>35,61,818.8</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>34,66,052.7</b>	<b>48,89,913.7</b>	<b>42,09,620.3</b>	<b>35,33,645.8</b>	<b>2,08,488.4</b>	<b>3,27,823.9</b>	<b>3,57,966.3</b>	<b>3,46,913.8</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>23,90,202.7</b>	<b>33,36,910.2</b>	<b>26,88,853.3</b>	<b>17,27,466.8</b>	<b>1,77,705.3</b>	<b>2,75,208.9</b>	<b>3,07,230.3</b>	<b>2,83,156.9</b>
<b>1. Development (a + b)</b>	<b>23,33,704.5</b>	<b>31,18,738.5</b>	<b>25,08,642.8</b>	<b>17,10,777.3</b>	<b>1,65,437.6</b>	<b>2,51,685.4</b>	<b>2,86,610.1</b>	<b>2,72,277.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,85,093.5</b>	<b>6,65,545.9</b>	<b>5,79,995.4</b>	<b>69,719.2</b>	<b>94,072.1</b>	<b>1,40,949.7</b>	<b>1,34,700.3</b>	<b>79,191.0</b>
1. Education, Sports, Art and Culture	24,795.7	54,478.3	44,831.4	6,202.2	16,495.2	5,184.7	5,944.2	4,790.3
2. Medical and Public Health	26,234.8	1,02,173.9	84,081.2	12,635.3	11,052.3	13,195.3	13,481.6	9,019.5
3. Family Welfare	2.0	7,000.0	5,760.5	-	3,009.9	573.0	3,842.8	-
4. Water Supply and Sanitation	1,83,094.9	2,74,790.4	2,52,777.6	49,107.8	14,411.6	26,020.0	34,746.9	30,545.0
5. Housing	4,213.4	11,600.0	9,545.9	40.0	23,178.3	29,807.5	4,500.5	780.0
6. Urban Development	-	-	-	-	19,742.4	59,492.0	64,334.0	25,428.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	40,795.2	2,10,523.3	1,78,900.8	1,445.1	6,062.2	6,669.2	7,841.9	8,372.1
8. Social Security and Welfare	3,995.5	4,158.0	3,421.7	288.8	-	3.0	3.5	255.0
9. Others *	1,961.9	822.0	676.4	-	120.1	5.0	5.0	1.0
<b>(b) Economic Services (1 to 10)</b>	<b>20,48,611.1</b>	<b>24,53,192.6</b>	<b>19,28,647.3</b>	<b>16,41,058.1</b>	<b>71,365.5</b>	<b>1,10,735.7</b>	<b>1,51,909.7</b>	<b>1,93,086.1</b>
1. Agriculture and Allied Activities (i to xi)	51,372.7	35,616.5	30,195.0	3,642.2	5,408.1	6,590.9	6,894.0	12,241.7
i) Crop Husbandry	23,216.7	15,694.0	12,914.9	-	3,390.9	1,885.0	2,278.9	2,887.2
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-
iii) Animal Husbandry	1,234.8	2,665.8	2,193.8	-	271.9	609.7	108.3	527.7
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	158.1	337.0	851.9	595.0
vi) Forestry and Wild Life	997.0	5,000.0	5,000.0	3,000.0	796.2	950.0	1,065.1	6,000.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	236.1	1,161.2	1,131.0	989.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	0.5
x) Co-operation	2,000.0	-	-	-	329.6	310.0	432.0	400.0
xi) Others @	23,924.2	12,256.7	10,086.3	642.2	225.3	1,338.0	1,026.9	842.2
2. Rural Development	85,842.4	3,69,882.0	3,04,384.2	36,190.9	17,925.7	45,231.5	87,507.4	1,12,723.7
3. Special Area Programmes of which: Hill Areas	-	-	-	-	4,882.1	6,006.0	4,556.7	4,117.9
4. Major and Medium Irrigation and Flood Control	12,59,590.8	14,41,924.7	11,58,853.7	5,58,247.7	2,050.9	4,769.8	4,492.9	5,937.2
5. Energy	2,72,127.0	-	-	-	681.0	1,810.3	4,274.9	1,478.0
6. Industry and Minerals (i to iv)	7,517.3	10,300.0	8,476.1	947.2	4,293.0	3,369.2	3,433.2	4.0
i) Village and Small Industries	-	-	-	-	1,008.6	5.0	4.0	4.0
ii) Iron and Steel Industries	-	300.0	246.9	27.6	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	7,517.3	10,000.0	8,229.2	919.7	3,284.4	3,364.2	3,429.2	-
7. Transport (i + ii)	2,16,935.3	2,61,695.0	2,15,354.6	22,030.1	33,913.8	40,728.1	37,962.7	51,346.0
i) Roads and Bridges	2,16,935.3	2,61,642.4	2,15,311.4	22,030.1	33,740.3	39,315.0	36,767.1	49,665.0
ii) Others **	-	52.6	43.3	-	173.4	1,413.1	1,195.6	1,681.0
8. Communications	-	-	-	-	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	4.0	55.8	509.7	50.0
10. General Economic Services (i + ii)	1,55,225.6	3,33,774.4	2,11,383.7	10,20,000.0	2,207.0	2,174.2	2,278.2	5,187.7
i) Tourism	561.5	-	-	-	10.6	-	-	10.0
ii) Others @@	1,54,664.2	3,33,774.4	2,11,383.7	10,20,000.0	2,196.3	2,174.2	2,278.2	5,177.7
2. Non-Development (General Services)	<b>56,498.2</b>	<b>2,18,171.7</b>	<b>1,80,210.5</b>	<b>16,689.5</b>	<b>12,267.7</b>	<b>23,523.5</b>	<b>20,620.3</b>	<b>10,879.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>27,05,947.8</b>	<b>6,19,111.2</b>	<b>6,19,112.3</b>	<b>8,89,578.2</b>	<b>26,900.3</b>	<b>46,686.0</b>	<b>47,797.8</b>	<b>60,520.9</b>
1. Market Loans	2,77,175.4	4,55,712.0	4,55,712.0	6,41,169.3	-	-	15,600.0	35,000.0
2. Loans from LIC	1,365.0	1,450.0	1,450.0	1,250.0	1,479.4	1,484.9	1,526.9	1,484.8
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	44,558.6	51,806.0	51,806.0	83,193.7	13,885.0	17,925.0	16,395.0	11,904.4
5. Loans from National Co-operative Development Corporation	1,964.1	2,965.0	2,965.0	1,781.8	191.4	220.0	191.4	200.0
6. WMA from RBI	22,92,177.0	10,000.0	10,000.0	10,000.0	-	-	-	-
7. Special Securities issued to NSSF	79,908.0	60,538.8	60,538.8	82,730.3	11,319.9	27,036.0	14,064.4	11,911.6
8. Others	8,799.9	36,639.3	36,640.5	69,453.1	24.6	20.1	20.1	20.2
of which: Land Compensation Bonds	-	-	1.1	1.1	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>41,161.9</b>	<b>40,337.1</b>	<b>40,313.3</b>	<b>36,998.9</b>	<b>3,182.0</b>	<b>5,364.0</b>	<b>2,735.7</b>	<b>3,033.4</b>
1. State Plan Schemes	40,905.7	40,081.7	40,081.7	36,777.3	2,966.3	5,144.8	2,541.1	2,819.6
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	54.5	23.8	94.3	103.7
4. Non-Plan (i + ii)	256.2	255.4	231.6	221.6	54.3	95.4	17.4	18.9
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	256.2	255.4	231.6	221.6	54.3	95.4	17.4	18.9
5. Ways and Means Advances from Centre	-	-	-	-	106.9	100.0	79.7	87.7
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	3.2	3.5
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>6,20,917.2</b>	<b>9,03,555.4</b>	<b>8,71,341.4</b>	<b>8,89,601.8</b>	<b>700.8</b>	<b>565.0</b>	<b>202.5</b>	<b>202.5</b>
<b>1. Development Purposes (a + b)</b>	<b>6,15,687.8</b>	<b>8,94,432.4</b>	<b>8,63,718.4</b>	<b>8,84,851.8</b>	<b>700.8</b>	<b>565.0</b>	<b>202.5</b>	<b>202.5</b>
<b>a) Social Services (1 to 7)</b>	<b>5,44,169.8</b>	<b>4,95,626.9</b>	<b>4,95,126.9</b>	<b>5,10,365.4</b>	<b>535.8</b>	<b>50.0</b>	<b>50.0</b>	<b>50.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	27,628.0	53,070.9	53,070.9	72,012.2	500.0	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,08,770.1	3,07,050.0	3,07,050.0	3,63,573.0	-	-	-	-
5. Housing	31,721.1	57,496.0	57,496.0	62,241.1	-	-	-	-
6. Government Servants (Housing)	3,205.9	5,400.0	5,400.0	5,000.0	35.8	50.0	50.0	50.0
7. Others	2,72,844.7	72,610.0	72,110.0	7,539.2	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>71,518.0</b>	<b>3,98,805.5</b>	<b>3,68,591.5</b>	<b>3,74,486.4</b>	<b>165.0</b>	<b>515.0</b>	<b>152.5</b>	<b>152.5</b>
1. Crop Husbandry	2,551.4	8,648.4	8,648.4	26,000.0	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	165.0	515.0	152.5	152.5
5. Major and Medium Irrigation, etc.	-	2,31,678.3	2,31,678.3	2,19,000.0	-	-	-	-
6. Power Projects	29,378.7	59,824.0	29,610.0	18,000.0	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	39,587.9	98,654.7	98,654.7	1,11,486.4	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>5,229.5</b>	<b>9,123.0</b>	<b>7,623.0</b>	<b>4,750.0</b>	-	-	-	-
a) Government Servants (other than Housing)	5,229.5	9,123.0	7,623.0	4,750.0	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>18,618.8</b>	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>1,51,938.8</b>	<b>1,40,000.0</b>	<b>1,40,000.0</b>	<b>2,69,439.0</b>	<b>73,339.3</b>	<b>83,100.0</b>	<b>1,19,700.0</b>	<b>1,20,800.0</b>
1. State Provident Funds	1,33,819.1	72,887.0	72,887.0	2,47,695.4	71,593.0	81,300.0	1,18,000.0	1,19,000.0
2. Others	18,119.7	67,113.0	67,113.0	21,743.6	1,746.3	1,800.0	1,700.0	1,800.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,09,668.6</b>	<b>15,65,276.4</b>	<b>15,65,276.4</b>	<b>1,81,728.4</b>	<b>12,654.8</b>	<b>4,840.0</b>	<b>5,875.0</b>	<b>6,480.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	49,167.8	53,838.1	53,838.1	59,001.4	7,744.4	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	60,500.8	15,11,438.3	15,11,438.3	1,22,727.0	4,910.4	4,840.0	5,875.0	6,480.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>48,18,820.5</b>	<b>50,21,306.9</b>	<b>50,21,236.9</b>	<b>69,87,227.9</b>	<b>34,268.3</b>	<b>32,343.0</b>	<b>26,883.0</b>	<b>27,899.0</b>
1. Civil Deposits	28,53,026.5	28,02,023.4	28,02,023.4	41,84,348.1	32,375.9	31,500.0	25,000.0	26,000.0
2. Deposits of Local Funds	11,12,637.9	12,63,554.0	12,63,484.0	15,39,092.6	-	-	-	-
3. Civil Advances	7,256.0	19,571.2	19,571.2	8,707.3	1,824.6	795.0	1,803.0	1,814.0
4. Others	8,45,900.0	9,36,158.4	9,36,158.4	12,55,080.0	67.8	48.0	80.0	85.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>69,20,712.1</b>	-	-	-	<b>28,71,032.8</b>	<b>38,85,814.0</b>	<b>29,11,977.0</b>	<b>29,13,626.0</b>
1. Suspense	-1,38,850.4	-	-	-	9,211.9	9,564.0	7,800.0	8,800.0
2. Cash Balance Investment Accounts	40,05,228.0	-	-	-	28,60,271.0	38,74,100.0	29,02,676.0	29,03,275.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	30,54,334.6	-	-	-	1,549.9	2,150.0	1,501.0	1,551.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>19,24,867.3</b>	-	-	-	<b>1,46,799.3</b>	<b>1,15,732.0</b>	<b>1,46,000.0</b>	<b>1,46,100.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>3,45,937.1</b>	<b>5,52,040.7</b>	<b>7,219.5</b>	<b>2,04,408.0</b>	<b>-28,926.4</b>	<b>90,424.0</b>	<b>1,83,989.3</b>	<b>1,03,713.8</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-98,926.1</b>	<b>-5,49,196.3</b>	<b>31,172.2</b>	<b>-1,99,159.7</b>	<b>-13,497.4</b>	<b>-1,28,323.9</b>	<b>-1,80,507.3</b>	<b>-1,01,438.8</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>2,47,011.0</b>	<b>2,844.4</b>	<b>38,391.6</b>	<b>5,248.4</b>	<b>-42,423.8</b>	<b>-37,899.9</b>	<b>3,482.0</b>	<b>2,275.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>2,47,011.0</b>	<b>2,844.4</b>	<b>38,391.7</b>	<b>5,248.4</b>	<b>-42,423.8</b>	<b>-37,899.9</b>	<b>3,482.0</b>	<b>2,275.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>24,528.4</b>	<b>2,844.4</b>	<b>38,391.7</b>	<b>5,248.4</b>	<b>29,294.2</b>	<b>0.1</b>	<b>806.0</b>	<b>-</b>
a) Opening Balance	-16,718.6	31,190.1	7,809.8	46,201.4	-30,100.0	-18,891.9	-18,891.8	-18,085.8
b) Closing Balance	7,809.8	34,034.5	46,201.4	51,449.8	-805.8	-18,891.8	-18,085.8	-18,085.8
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>2,22,482.6</b>	-	-	-	<b>-71,718.0</b>	<b>-37,900.0</b>	<b>2,676.0</b>	<b>2,275.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>63,52,902.6</b>	<b>17,53,138.7</b>	<b>15,67,195.3</b>	<b>34,03,787.1</b>	<b>15,05,31,647.0</b>	<b>5,41,46,381.0</b>	<b>5,51,39,878.6</b>	<b>5,54,97,796.8</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>7,71,191.7</b>	<b>8,85,777.8</b>	<b>7,63,429.7</b>	<b>8,63,119.9</b>	<b>52,66,640.9</b>	<b>96,86,425.3</b>	<b>1,16,79,923.0</b>	<b>1,05,74,405.7</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>5,91,437.1</b>	<b>6,58,379.5</b>	<b>5,33,618.4</b>	<b>6,57,207.6</b>	<b>39,08,796.8</b>	<b>74,24,361.2</b>	<b>88,52,814.5</b>	<b>77,64,112.5</b>
<b>1. Development (a + b)</b>	<b>5,10,995.8</b>	<b>5,83,080.7</b>	<b>4,59,094.7</b>	<b>5,79,488.5</b>	<b>36,31,219.1</b>	<b>69,86,602.1</b>	<b>82,84,720.0</b>	<b>72,46,618.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,08,566.8</b>	<b>1,82,461.8</b>	<b>1,30,711.0</b>	<b>2,02,181.4</b>	<b>11,62,513.1</b>	<b>22,44,391.5</b>	<b>22,81,222.8</b>	<b>22,39,080.1</b>
1. Education, Sports, Art and Culture	21,460.1	35,088.3	25,537.4	43,163.5	93,826.6	2,07,307.9	2,13,774.3	2,16,425.7
2. Medical and Public Health	6,394.0	18,500.1	15,245.1	17,741.7	1,92,056.8	2,54,490.7	2,57,044.4	3,06,485.4
3. Family Welfare	-	-	-	50.0	19,141.3	21,242.0	24,050.2	26,455.2
4. Water Supply and Sanitation	48,877.4	63,117.0	46,707.0	64,040.0	1,81,129.1	2,42,250.0	2,57,250.0	6,64,727.0
5. Housing	2,780.6	3,616.3	5,666.3	5,300.0	5,61,721.5	12,37,768.6	12,40,119.7	7,26,980.4
6. Urban Development	23,867.9	48,730.0	28,130.0	57,600.0	14,765.2	91,390.0	91,890.0	1,26,180.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,464.8	5,551.1	3,966.0	4,666.1	27,553.2	25,275.4	25,275.4	25,660.2
8. Social Security and Welfare	386.9	3,369.0	1,569.0	3,975.0	42,105.2	91,509.4	96,009.4	90,684.4
9. Others *	2,335.1	4,490.1	3,890.1	5,645.1	30,214.3	73,157.5	75,809.5	55,481.7
<b>(b) Economic Services (1 to 10)</b>	<b>4,02,429.1</b>	<b>4,00,618.9</b>	<b>3,28,383.7</b>	<b>3,77,307.1</b>	<b>24,68,706.0</b>	<b>47,42,210.6</b>	<b>60,03,497.2</b>	<b>50,07,537.9</b>
1. Agriculture and Allied Activities (i to xi)	79,594.7	15,867.2	12,530.3	15,255.4	1,61,443.3	81,720.6	96,338.7	1,52,210.3
i) Crop Husbandry	337.1	3,387.3	1,287.3	2,650.0	13,526.8	33,515.6	34,169.0	33,254.7
ii) Soil and Water Conservation	-	-	-	-	1.6	2,170.9	2,170.9	2,188.7
iii) Animal Husbandry	97.0	118.5	673.5	681.0	8,227.2	15,770.4	19,288.8	23,447.9
iv) Dairy Development	-	-	-	100.0	-	-	-	28.0
v) Fisheries	266.9	2,054.3	2,054.3	1,804.0	-	-	96.1	108.0
vi) Forestry and Wild Life	5,787.2	8,220.1	7,228.1	7,170.3	23,678.5	22,349.2	32,699.6	60,237.4
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	73,110.2	1,900.0	1,100.1	2,850.0	1,12,721.6	0.5	0.5	15,160.5
ix) Agricultural Research and Education	-	-	-	-	2,789.4	3,252.6	3,252.6	4,832.1
x) Co-operation	-3.8	187.0	187.0	-	498.2	4,661.3	4,661.3	12,953.0
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	1,23,661.3	1,51,690.0	1,37,890.0	1,46,067.3	2,31,312.0	3,62,185.0	4,18,530.0	5,14,510.3
3. Special Area Programmes of which: Hill Areas	-	-	-	-	59,116.2	85,441.0	86,416.0	1,15,600.0
4. Major and Medium Irrigation and Flood Control	31,495.6	45,735.6	19,337.2	51,175.1	3,10,732.5	7,97,958.9	7,97,958.9	8,42,120.1
5. Energy	8,700.5	18,900.0	15,300.1	18,604.8	8,31,287.4	12,98,185.9	21,75,034.3	10,45,572.0
6. Industry and Minerals (i to iv)	597.6	7,186.0	3,586.0	4,869.4	6,939.4	6,380.0	6,380.0	6,703.7
i) Village and Small Industries	341.9	4,550.0	1,250.0	1,750.0	1,515.8	1,775.0	1,775.0	2,198.7
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	173.5	205.0	205.0	205.0
iv) Others #	255.7	2,636.0	2,336.0	3,119.3	5,250.0	4,400.0	4,400.0	4,300.0
7. Transport (i + ii)	1,52,571.1	1,50,011.4	1,31,411.4	1,29,675.0	8,32,475.1	20,54,245.7	23,63,745.7	22,56,464.6
i) Roads and Bridges	1,40,051.0	1,32,280.0	1,22,780.0	1,15,350.0	7,63,528.4	19,49,045.7	21,28,045.7	20,51,224.6
ii) Others **	12,520.1	17,731.4	8,631.4	14,325.0	68,946.6	1,05,200.0	2,35,700.0	2,05,240.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	-	-	-	-	-	-	-	1,000.0
10. General Economic Services (i + ii)	5,808.3	11,228.7	8,328.7	11,660.0	35,400.3	56,093.5	59,093.5	73,356.9
i) Tourism	5,808.3	11,228.7	8,328.7	11,660.0	35,400.3	56,093.5	59,093.5	73,290.2
ii) Others @@	-	-	-	-	-	-	-	66.8
2. Non-Development (General Services)	<b>80,441.2</b>	<b>75,298.7</b>	<b>74,523.7</b>	<b>77,719.1</b>	<b>2,77,577.7</b>	<b>4,37,759.1</b>	<b>5,68,094.5</b>	<b>5,17,494.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>7,61,130.5</b>	<b>3,12,589.0</b>	<b>3,12,589.0</b>	<b>2,81,520.0</b>	<b>13,46,113.6</b>	<b>29,10,007.4</b>	<b>19,10,008.4</b>	<b>33,77,798.7</b>
1. Market Loans	83,000.0	1,01,119.0	1,01,119.0	60,050.0	4,42,200.0	12,69,333.0	12,69,333.0	13,87,693.0
2. Loans from LIC	-	-	-	-	69.0	58.0	58.0	47.3
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	46,970.9	60,000.0	60,000.0	70,000.0	1,39,659.8	1,45,169.7	1,45,170.7	1,62,404.1
5. Loans from National Co-operative Development Corporation	625.7	1,400.0	1,400.0	1,400.0	1,931.0	2,184.7	2,184.7	-
6. WMA from RBI	5,93,090.5	1,10,000.0	1,10,000.0	1,10,000.0	2,93,295.0	10,00,000.0	-	10,00,000.0
7. Special Securities issued to NSSF	37,443.4	40,000.0	40,000.0	40,000.0	4,64,304.6	4,87,164.2	4,87,164.2	5,12,207.4
8. Others	-	70.0	70.0	70.0	4,654.1	6,097.7	6,097.7	3,15,446.9
of which: Land Compensation Bonds	-	-	-	-	-	7.9	7.9	7.9
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>4,031.8</b>	<b>5,611.0</b>	<b>5,611.0</b>	<b>6,111.0</b>	<b>1,54,096.8</b>	<b>1,44,666.5</b>	<b>1,44,665.0</b>	<b>1,59,649.2</b>
1. State Plan Schemes	3,983.8	5,500.0	5,500.0	6,000.0	-	1,43,990.6	1,43,990.6	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	1.0	1.0	1.0	-	-	-	-
3. Centrally Sponsored Schemes	-	10.0	10.0	10.0	-	-	-	-
4. Non-Plan (i + ii)	48.0	100.0	100.0	100.0	1,54,096.8	676.0	674.4	1,59,649.2
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	48.0	100.0	100.0	100.0	1,54,096.8	676.0	674.4	1,59,649.2
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>7,682.9</b>	<b>19,198.3</b>	<b>21,611.3</b>	<b>28,281.3</b>	<b>1,50,928.7</b>	<b>2,07,390.2</b>	<b>7,72,435.2</b>	<b>2,72,845.4</b>
1. Development Purposes (a + b)	<b>7,682.9</b>	<b>19,148.3</b>	<b>21,561.3</b>	<b>28,171.3</b>	<b>1,50,658.5</b>	<b>2,06,318.2</b>	<b>7,71,363.2</b>	<b>2,72,303.3</b>
a) Social Services (1 to 7)	<b>51.9</b>	<b>30.0</b>	<b>30.0</b>	<b>60.0</b>	<b>44,541.1</b>	<b>81,641.9</b>	<b>81,641.9</b>	<b>58,321.4</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	16,372.2	30,000.0	30,000.0	15,000.0
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	51.9	30.0	30.0	60.0	8,571.8	11,062.0	11,062.0	11,046.5
7. Others	-	-	-	-	19,597.1	40,579.9	40,579.9	32,274.9
b) Economic Services (1 to 10)	<b>7,631.0</b>	<b>19,118.3</b>	<b>21,531.3</b>	<b>28,111.3</b>	<b>1,06,117.4</b>	<b>1,24,676.2</b>	<b>6,89,721.2</b>	<b>2,13,981.9</b>
1. Crop Husbandry	500.0	3,000.0	12,200.0	1,000.0	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	43.7	281.3	281.3	10,000.0	1,000.0	426.0	426.0	2,500.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	6,263.6	14,837.0	8,350.1	16,111.3	-	-	61,545.0	-



Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	28,436.0	30,000.0	30,000.0	30,000.0
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	823.6	1,000.0	700.0	1,000.0	76,681.4	94,250.3	5,97,750.3	1,81,481.9
<b>2. Non-Development Purposes (a + b)</b>	-	<b>50.0</b>	<b>50.0</b>	<b>110.0</b>	<b>270.2</b>	<b>1,072.1</b>	<b>1,072.1</b>	<b>542.0</b>
a) Government Servants (other than Housing)	-	-	-	-	270.2	1,072.1	1,072.1	542.0
b) Miscellaneous	-	50.0	50.0	110.0	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>48,149.9</b>	<b>40,000.0</b>	<b>42,619.0</b>	<b>40,000.0</b>	<b>41,300.1</b>	<b>20,000.0</b>	<b>20,000.0</b>	<b>20,000.0</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>1,22,132.0</b>	<b>71,830.2</b>	<b>65,300.4</b>	<b>77,083.2</b>	<b>9,18,794.2</b>	<b>11,51,175.0</b>	<b>11,51,175.0</b>	<b>14,43,450.0</b>
1. State Provident Funds	1,17,812.8	69,300.0	63,000.0	74,300.0	8,92,261.3	11,24,665.0	11,24,665.0	13,98,440.0
2. Others	4,319.1	2,530.2	2,300.4	2,783.2	26,533.0	26,510.0	26,510.0	45,010.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>12,726.5</b>	<b>1,340.8</b>	<b>1,218.9</b>	<b>1,475.0</b>	<b>7,00,281.4</b>	<b>17,70,648.3</b>	<b>17,40,631.7</b>	<b>18,98,308.7</b>
1. Depreciation/Renewal Reserve Funds	12,123.0	-	-	0.1	-	-	-	-
2. Sinking Funds	-	-	-	-	4,42,200.0	12,69,333.0	12,69,333.0	13,87,693.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	603.5	1,340.8	1,218.9	1,474.9	2,58,081.4	5,01,315.3	4,71,298.7	5,10,615.7
<b>IX. Deposits and Advances (1 to 4)</b>	<b>4,00,879.3</b>	<b>2,88,964.4</b>	<b>2,61,695.1</b>	<b>3,17,860.9</b>	<b>14,47,198.4</b>	<b>15,14,900.1</b>	<b>15,14,900.1</b>	<b>21,93,400.1</b>
1. Civil Deposits	1,88,250.7	2,20,353.3	2,00,321.3	2,42,388.7	8,57,815.9	10,09,600.1	10,09,600.1	14,99,900.1
2. Deposits of Local Funds	1,35,522.6	54,195.6	48,268.8	59,615.2	3,00,362.3	2,69,700.0	2,69,700.0	3,32,700.0
3. Civil Advances	13,400.5	14,415.5	13,105.0	15,857.1	22,205.8	-	-	-
4. Others	63,705.4	-	-	-	2,66,814.5	2,35,600.0	2,35,600.0	3,60,800.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>45,24,494.9</b>	<b>25,783.2</b>	<b>23,439.3</b>	<b>16,32,871.5</b>	<b>13,85,80,612.9</b>	<b>3,85,33,232.3</b>	<b>3,85,63,248.9</b>	<b>3,78,98,232.3</b>
1. Suspense	-6,818.7	25,783.2	23,439.3	28,361.5	1,52,188.9	1,16,240.0	1,16,240.0	1,16,240.0
2. Cash Balance Investment Accounts	14,00,583.1	-	-	15,01,000.0	3,52,90,761.3	2,82,00,000.0	2,82,00,000.0	2,75,65,000.0
3. Deposits with RBI	-	-	-	-	7,81,97,633.5	-	-	-
4. Others	31,30,730.5	-	-	1,03,510.0	2,49,40,029.2	1,02,16,992.3	1,02,47,008.9	1,02,16,992.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>-1,19,762.1</b>	<b>3,29,442.3</b>	<b>2,99,493.0</b>	<b>3,61,376.5</b>	<b>32,83,524.0</b>	<b>4,70,000.0</b>	<b>4,70,000.0</b>	<b>4,70,000.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-1,97,811.4</b>	<b>3,268.5</b>	<b>2,724.3</b>	<b>2,279.4</b>	<b>12,55,193.3</b>	<b>27,09,910.0</b>	<b>47,24,765.6</b>	<b>27,77,735.8</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>1,92,544.5</b>	<b>-46,493.6</b>	<b>-76,744.6</b>	<b>-9,725.5</b>	<b>-2,01,492.7</b>	<b>-24,48,416.2</b>	<b>-47,19,567.9</b>	<b>-31,64,397.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-5,266.9</b>	<b>-43,225.1</b>	<b>-74,020.3</b>	<b>-7,446.1</b>	<b>10,53,700.6</b>	<b>2,61,493.8</b>	<b>5,197.7</b>	<b>-3,86,661.5</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-5,267.2</b>	<b>-43,225.0</b>	<b>-74,021.0</b>	<b>-7,446.0</b>	<b>10,53,700.7</b>	<b>2,61,494.0</b>	<b>5,198.0</b>	<b>-3,86,662.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>1,335.0</b>	<b>-43,225.0</b>	<b>-74,021.0</b>	<b>-8,446.0</b>	<b>1,54,586.0</b>	<b>61,494.0</b>	<b>-1,94,802.0</b>	<b>48,338.0</b>
a) Opening Balance	1,15,765.0	70,961.0	1,17,100.0	43,079.0	-1,28,065.0	66,929.0	10,17,349.0	8,22,547.0
b) Closing Balance	1,17,100.0	27,736.0	43,079.0	34,633.0	26,521.0	1,28,423.0	8,22,547.0	8,70,885.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-6,602.2</b>	-	-	<b>1,000.0</b>	<b>8,99,114.7</b>	<b>2,00,000.0</b>	<b>2,00,000.0</b>	<b>-4,35,000.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>8,59,11,352.3</b>	<b>6,32,59,196.9</b>	<b>9,16,81,235.2</b>	<b>9,79,57,163.7</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>38,95,357.1</b>	<b>47,21,098.4</b>	<b>45,78,767.1</b>	<b>52,63,639.2</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>19,36,807.5</b>	<b>25,75,555.2</b>	<b>24,41,244.6</b>	<b>26,66,661.4</b>
<b>1. Development (a + b)</b>	<b>18,36,520.9</b>	<b>24,46,109.6</b>	<b>23,18,666.7</b>	<b>25,36,476.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>7,60,575.5</b>	<b>10,52,769.8</b>	<b>10,14,562.2</b>	<b>9,60,989.3</b>
1. Education, Sports, Art and Culture	45,422.1	1,49,778.6	1,35,205.9	1,20,794.6
2. Medical and Public Health	93,092.2	1,13,936.3	1,18,036.3	1,12,662.3
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	2,09,522.0	1,83,397.0	1,83,452.0	1,96,224.0
5. Housing	94,480.1	1,20,445.5	18,568.5	20,079.9
6. Urban Development	2,36,471.0	2,74,911.0	3,79,317.0	2,83,901.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,166.8	12,781.2	16,041.7	13,319.5
8. Social Security and Welfare	69,953.0	1,77,325.0	1,54,762.9	1,97,395.0
9. Others *	8,468.5	20,195.3	9,177.9	16,612.3
<b>(b) Economic Services (1 to 10)</b>	<b>10,75,945.4</b>	<b>13,93,339.8</b>	<b>13,04,104.5</b>	<b>15,75,486.9</b>
1. Agriculture and Allied Activities (i to xi)	56,977.6	1,26,183.0	79,590.6	1,56,392.1
i) Crop Husbandry	27,645.8	63,030.8	28,296.2	75,848.0
ii) Soil and Water Conservation	-	67.3	50.0	52.0
iii) Animal Husbandry	-800.1	10,983.0	6,605.8	12,000.0
iv) Dairy Development	141.6	1,783.0	783.0	1,754.0
v) Fisheries	4,262.8	2,800.0	2,025.0	3,223.0
vi) Forestry and Wild Life	2,488.3	329.8	285.0	700.0
vii) Plantations	-	-	-	-
viii) Food Storage and Warehousing	16,606.5	20,402.1	19,194.1	36,182.0
ix) Agricultural Research and Education	1,941.9	6,300.0	4,800.0	6,000.0
x) Co-operation	934.7	1,132.0	1,132.1	902.1
xi) Others @	3,756.0	19,355.0	16,419.5	19,731.0
2. Rural Development	1,77,583.4	1,58,786.0	1,77,686.0	1,76,883.7
3. Special Area Programmes	1,22,754.7	1,78,800.0	1,74,179.6	1,92,517.7
of which: Hill Areas	-	-	-	-
4. Major and Medium Irrigation and Flood Control	1,56,216.6	3,00,086.3	2,11,945.7	3,10,379.8
5. Energy	82,706.8	1,55,300.0	1,10,860.0	1,69,850.0
6. Industry and Minerals (i to iv)	97,358.9	80,836.1	82,387.4	1,36,342.1
i) Village and Small Industries	24,563.0	29,105.0	34,284.5	46,689.5
ii) Iron and Steel Industries	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	3.1	-	0.7
iv) Others #	72,795.9	51,728.0	48,103.0	89,651.9
7. Transport (i + ii)	3,76,552.3	3,75,879.7	4,55,143.2	4,17,133.5
i) Roads and Bridges	3,52,762.8	3,55,768.0	4,36,303.4	3,85,071.0
ii) Others **	23,789.5	20,111.7	18,839.8	32,062.5
8. Communications	-	-	-	-

## Appendix IV

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
9. Science, Technology and Environment	-	-	-	-
10. General Economic Services (i + ii)	5,795.2	17,468.7	12,312.0	15,988.0
i) Tourism	5,955.7	16,400.0	10,503.4	14,100.0
ii) Others @@	-160.6	1,068.7	1,808.6	1,888.0
2. Non-Development (General Services)	<b>1,00,286.6</b>	<b>1,29,445.6</b>	<b>1,22,577.9</b>	<b>1,30,185.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>24,00,978.7</b>	<b>40,53,992.1</b>	<b>40,47,455.0</b>	<b>45,20,002.4</b>
1. Market Loans	11,60,666.0	12,39,745.5	12,39,745.5	16,55,191.0
2. Loans from LIC	34.7	35.0	38.4	37.3
3. Loans from SBI and other Banks	-	-	-	-
4. Loans from NABARD	22.5	30.0	25.0	25.0
5. Loans from National Co-operative Development Corporation	1,832.6	2,090.0	2,254.0	2,374.5
6. WMA from RBI	5,39,487.0	21,00,000.0	21,00,000.0	21,00,000.0
7. Special Securities issued to NSSF	5,97,572.3	6,12,463.3	6,12,463.5	6,33,999.5
8. Others	1,01,363.7	99,628.3	92,928.6	1,28,375.1
of which: Land Compensation Bonds	0.5	0.3	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,00,113.7</b>	<b>1,04,288.5</b>	<b>1,04,238.5</b>	<b>83,198.0</b>
1. State Plan Schemes	56,613.0	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-
4. Non-Plan (i + ii)	43,500.8	371.0	371.0	317.0
i) Relief for Natural Calamities	-	-	-	-
ii) Others	43,500.8	371.0	371.0	317.0
5. Ways and Means Advances from Centre	-	-	-	-
6. Loans for Special Schemes	-	-	-	-
7. Others	-	1,03,917.5	1,03,867.5	82,881.0
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>-3,055.8</b>	<b>87,262.7</b>	<b>85,829.0</b>	<b>93,777.4</b>
1. Development Purposes (a + b)	<b>-3,277.9</b>	<b>86,918.7</b>	<b>85,622.0</b>	<b>93,550.2</b>
<b>a) Social Services (1 to 7)</b>	<b>17,797.6</b>	<b>50,352.7</b>	<b>25,252.0</b>	<b>50,252.2</b>
1. Education, Sports, Art and Culture	-	-	-	-
2. Medical and Public Health	83.0	105.0	6.8	7.0
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-
5. Housing	-	-	-	-
6. Government Servants (Housing)	0.6	2.5	-	-
7. Others	17,714.0	50,245.2	25,245.2	50,245.2
<b>b) Economic Services (1 to 10)</b>	<b>-21,075.5</b>	<b>36,566.0</b>	<b>60,370.1</b>	<b>43,298.0</b>
1. Crop Husbandry	-	-	-	-
2. Soil and Water Conservation	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-
4. Co-operation	1,008.0	360.0	360.0	220.0
5. Major and Medium Irrigation, etc.	-	-	-	-
6. Power Projects	3,545.5	2,500.0	22,500.0	5,000.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
7. Village and Small Industries	-	60.0	134.1	140.0
8. Other Industries and Minerals	300.0	100.0	5.0	100.0
9. Rural Development	-	-	-	-
10. Others	-25,929.0	33,546.0	37,371.0	37,838.0
<b>2. Non-Development Purposes (a + b)</b>	<b>222.1</b>	<b>344.0</b>	<b>207.0</b>	<b>227.2</b>
a) Government Servants (other than Housing)	222.1	344.0	207.0	227.2
b) Miscellaneous	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-
<b>VI. Contingency Fund</b>	<b>63.7</b>	-	<b>1,075.7</b>	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>2,56,421.5</b>	<b>2,60,426.0</b>	<b>2,71,645.6</b>	<b>2,87,779.9</b>
1. State Provident Funds	2,52,391.2	2,55,988.0	2,67,534.7	2,83,586.8
2. Others	4,030.3	4,438.0	4,110.9	4,193.1
<b>VIII. Reserve Funds (1 to 4)</b>	<b>4,22,147.4</b>	<b>3,17,341.1</b>	<b>2,78,001.0</b>	<b>2,59,691.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-
2. Sinking Funds	19,139.2	40,000.0	30,000.0	40,000.0
3. Famine Relief Fund	-	-	-	-
4. Others	4,03,008.2	2,77,341.1	2,48,001.0	2,19,691.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>72,50,501.0</b>	<b>71,01,151.8</b>	<b>89,94,768.1</b>	<b>1,03,53,933.8</b>
1. Civil Deposits	10,15,058.5	7,62,752.3	11,88,595.5	14,08,724.0
2. Deposits of Local Funds	19,37,814.6	13,60,115.0	23,30,427.5	27,95,503.0
3. Civil Advances	25.9	50.0	30.8	33.8
4. Others	42,97,602.0	49,78,234.4	54,75,714.4	61,49,672.9
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>7,35,47,955.3</b>	<b>4,87,56,239.4</b>	<b>7,54,56,811.3</b>	<b>7,96,91,930.1</b>
1. Suspense	8,73,509.3	23,000.4	9,70,660.5	10,67,713.2
2. Cash Balance Investment Accounts	2,13,16,449.7	98,99,239.0	2,34,45,943.0	2,46,20,800.0
3. Deposits with RBI	4,03,67,754.9	2,90,00,000.0	3,90,00,000.0	4,10,00,000.0
4. Others	1,09,90,241.4	98,34,000.0	1,20,40,207.8	1,30,03,417.0
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-
<b>XII. Remittances</b>	<b>-580.7</b>	<b>2,940.3</b>	<b>166.4</b>	<b>189.7</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-9,80,697.7</b>	-	<b>-7,52,412.7</b>	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>5,79,424.5</b>	<b>6,98,940.6</b>	<b>9,41,044.6</b>	<b>9,34,699.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-4,01,273.2</b>	<b>6,98,940.6</b>	<b>1,88,631.9</b>	<b>9,34,699.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-4,01,273.8</b>	<b>6,98,940.6</b>	<b>1,88,631.9</b>	<b>9,34,699.1</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-3,637.9</b>	<b>-298.4</b>	<b>1,556.9</b>	<b>-401.0</b>
a) Opening Balance	1,579.3	-2,058.5	-2,058.5	-501.7
b) Closing Balance	-2,058.5	-2,356.9	-501.7	-902.6
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-3,97,635.9</b>	<b>6,99,239.0</b>	<b>1,87,075.0</b>	<b>9,35,100.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>7,17,283.4</b>	<b>9,90,919.1</b>	<b>10,30,610.8</b>	<b>15,21,869.5</b>	<b>1,74,970.2</b>	<b>30,85,492.2</b>	<b>30,97,827.0</b>	<b>32,45,505.6</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>7,17,283.4</b>	<b>9,90,919.1</b>	<b>10,21,610.8</b>	<b>15,21,869.5</b>	<b>96,460.4</b>	<b>1,05,100.0</b>	<b>1,08,821.8</b>	<b>1,10,200.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>3,24,292.3</b>	<b>5,47,458.5</b>	<b>4,17,698.8</b>	<b>9,64,718.0</b>	<b>39,439.0</b>	<b>43,850.0</b>	<b>44,613.8</b>	<b>52,208.1</b>
<b>1. Development (a + b)</b>	<b>3,01,464.2</b>	<b>5,26,861.5</b>	<b>3,90,479.8</b>	<b>9,14,288.0</b>	<b>30,625.1</b>	<b>37,792.5</b>	<b>41,069.3</b>	<b>48,002.5</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,57,470.6</b>	<b>2,93,530.5</b>	<b>2,26,693.5</b>	<b>5,96,083.0</b>	<b>10,725.8</b>	<b>12,946.4</b>	<b>14,673.0</b>	<b>24,195.1</b>
1. Education, Sports, Art and Culture	84,821.9	72,473.5	81,898.5	1,77,589.0	1,215.4	1,601.5	1,491.5	2,754.0
2. Medical and Public Health	34,567.3	98,807.0	41,305.0	1,02,298.0	810.7	960.5	1,915.2	10,667.5
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	8,363.3	9,462.0	10,409.2	8,874.1
5. Housing	49.5	100.0	330.0	700.0	28.1	30.5	30.5	71.8
6. Urban Development	23,991.7	84,700.0	74,200.0	2,69,600.0	24.0	0.1	0.0	550.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,835.7	7,050.0	7,000.0	8,050.0	138.1	443.0	402.2	853.5
8. Social Security and Welfare	2,540.4	8,170.0	4,950.0	8,999.0	117.8	320.2	320.2	320.2
9. Others *	6,664.2	22,230.0	17,010.0	28,847.0	28.4	128.6	104.3	104.0
<b>(b) Economic Services (1 to 10)</b>	<b>1,43,993.6</b>	<b>2,33,331.0</b>	<b>1,63,786.3</b>	<b>3,18,205.0</b>	<b>19,899.3</b>	<b>24,846.1</b>	<b>26,396.3</b>	<b>23,807.4</b>
1. Agriculture and Allied Activities (i to xi)	1,996.4	3,900.0	3,422.0	4,470.0	544.0	912.9	1,723.8	1,507.7
i) Crop Husbandry	-	550.0	2.0	550.0	-46.3	50.0	59.0	59.0
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-
iii) Animal Husbandry	121.5	270.0	400.0	700.0	13.8	16.5	5.0	30.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	10.0	30.0	20.0	20.0	527.0	336.4	556.6	894.7
vi) Forestry and Wild Life	1,864.9	3,050.0	3,000.0	3,200.0	-	-	53.2	11.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	10.0	550.0	-
ix) Agricultural Research and Education	-	-	-	-	49.5	-	-	-
x) Co-operation	-	-	-	-	-	500.0	500.0	513.0
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	10,249.9	20,163.0	21,013.0	39,163.0	-	-	-	-
3. Special Area Programmes	-	-	-	-	-	-	-	-
of which: Hill Areas	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	6,496.6	8,942.0	7,695.0	21,350.0	3,022.4	3,224.6	2,132.7	3,344.9
5. Energy	284.7	6,299.0	2,099.0	3,499.0	7,252.3	4,754.4	5,715.0	3,965.0
6. Industry and Minerals (i to iv)	-10.0	10.0	10.0	10.0	200.0	266.0	266.0	716.0
i) Village and Small Industries	-10.0	10.0	10.0	10.0	200.0	266.0	266.0	716.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-
7. Transport (i + ii)	1,24,960.8	1,93,702.0	1,29,162.3	2,48,703.0	6,482.8	8,712.0	10,290.2	10,386.9
i) Roads and Bridges	92,143.3	1,59,100.0	1,09,600.0	1,89,500.0	5,520.0	6,065.1	6,949.7	7,538.9
ii) Others **	32,817.5	34,602.0	19,562.3	59,203.0	962.8	2,646.9	3,340.5	2,848.0
8. Communications	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
9. Science, Technology and Environment	15.2	50.0	50.0	100.0	-	-	-	-
10. General Economic Services (i + ii)	-	265.0	335.0	910.0	2,397.8	6,976.2	6,268.7	3,887.0
i) Tourism	-	15.0	5.0	200.0	2,397.8	6,976.2	6,268.7	3,887.0
ii) Others @@	-	250.0	330.0	710.0	-	-	-	-
2. Non-Development (General Services)	<b>22,828.1</b>	<b>20,597.0</b>	<b>27,219.0</b>	<b>50,430.0</b>	<b>8,813.9</b>	<b>6,057.5</b>	<b>3,544.4</b>	<b>4,205.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	-	-	-	<b>43,393.6</b>	<b>47,038.0</b>	<b>48,800.0</b>	<b>44,890.1</b>
1. Market Loans	-	-	-	-	33,700.0	35,043.0	35,043.0	33,400.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	3,801.0	3,350.0	5,106.0	2,917.5
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others	-	-	-	-	5,892.7	8,645.0	8,651.0	8,572.6
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,68,242.6</b>	<b>1,72,854.6</b>	<b>3,63,636.0</b>	<b>3,33,110.0</b>	<b>13,606.4</b>	<b>14,162.0</b>	<b>15,100.0</b>	<b>12,576.7</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i + ii)	1,68,242.6	1,72,854.6	3,63,636.0	3,33,110.0	13,606.4	14,162.0	15,100.0	12,576.7
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-
ii) Others	1,68,242.6	1,72,854.6	3,63,636.0	3,33,110.0	13,606.4	14,162.0	15,100.0	12,576.7
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>2,24,748.6</b>	<b>2,70,606.0</b>	<b>2,40,276.0</b>	<b>2,24,041.5</b>	<b>21.4</b>	<b>50.0</b>	<b>308.0</b>	<b>525.1</b>
<b>1. Development Purposes (a + b)</b>	<b>1,88,818.6</b>	<b>1,90,576.0</b>	<b>2,30,261.0</b>	<b>2,05,083.0</b>	-	<b>30.0</b>	<b>300.0</b>	<b>512.6</b>
<b>a) Social Services (1 to 7)</b>	<b>99,183.6</b>	<b>1,40,070.0</b>	<b>1,69,253.0</b>	<b>1,58,460.0</b>	-	<b>30.0</b>	<b>300.0</b>	<b>512.5</b>
1. Education, Sports, Art and Culture	6,000.0	3,500.0	7,000.0	2,500.0	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	92,922.0	1,31,450.0	1,39,148.0	1,48,840.0	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	36.6	120.0	105.0	120.0	-	30.0	-	12.5
7. Others	225.0	5,000.0	23,000.0	7,000.0	-	-	300.0	500.0
<b>b) Economic Services (1 to 10)</b>	<b>89,635.0</b>	<b>50,506.0</b>	<b>61,008.0</b>	<b>46,623.0</b>	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	46,580.0	37,500.0	40,000.0	11,500.0	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Village and Small Industries	105.0	227.0	19.0	122.0	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	42,950.0	12,779.0	20,989.0	35,001.0	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>35,930.0</b>	<b>80,030.0</b>	<b>10,015.0</b>	<b>18,958.5</b>	<b>21.4</b>	<b>20.0</b>	<b>8.0</b>	<b>12.5</b>
a) Government Servants (other than Housing)	2.0	30.0	15.0	30.0	21.4	20.0	8.0	12.5
b) Miscellaneous	35,928.0	80,000.0	10,000.0	18,928.5	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1 + 2)</b>	-	-	-	-	<b>28,231.1</b>	<b>28,432.3</b>	<b>29,878.3</b>	<b>31,372.3</b>
1. State Provident Funds	-	-	-	-	27,838.1	28,000.0	29,484.0	30,958.2
2. Others	-	-	-	-	393.0	432.3	394.3	414.1
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	<b>3,123.5</b>	<b>3,000.0</b>	<b>3,000.0</b>	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	3,123.5	3,000.0	3,000.0	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	<b>16,882.0</b>	<b>18,570.2</b>	<b>16,946.2</b>	<b>17,793.5</b>
1. Civil Deposits	-	-	-	-	16,516.6	18,168.3	16,571.1	17,399.7
2. Deposits of Local Funds	-	-	-	-	281.2	309.3	282.1	296.2
3. Civil Advances	-	-	-	-	84.2	92.7	92.9	97.6
4. Others	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	<b>1,645.7</b>	<b>28,71,172.5</b>	<b>28,79,786.0</b>	<b>30,23,775.3</b>
1. Suspense	-	-	-	-	-46,830.0	53,376.4	53,536.6	56,213.4
2. Cash Balance Investment Accounts	-	-	-	-	48,454.2	20,05,197.6	20,11,213.2	21,11,773.9
3. Deposits with RBI	-	-	-	-	-	8,12,566.4	8,15,004.1	8,55,754.3
4. Others	-	-	-	-	21.4	32.1	32.2	33.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	<b>9,000.0</b>	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	<b>28,627.5</b>	<b>59,217.1</b>	<b>59,394.7</b>	<b>62,364.5</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>4,91,324.9</b>	<b>4,46,619.1</b>	<b>4,93,058.8</b>	<b>5,23,569.5</b>	<b>19,601.3</b>	<b>-200.0</b>	<b>3,521.8</b>	-
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-4,57,607.3</b>	<b>-6,43,519.1</b>	<b>-3,45,610.8</b>	<b>-9,68,269.5</b>	<b>51,452.1</b>	<b>72,996.2</b>	<b>64,746.7</b>	<b>74,519.2</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>33,717.5</b>	<b>-1,96,900.0</b>	<b>1,47,448.0</b>	<b>-4,44,700.0</b>	<b>71,053.4</b>	<b>72,796.2</b>	<b>68,268.4</b>	<b>74,519.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>33,718.0</b>	<b>-1,96,900.0</b>	<b>1,47,448.0</b>	<b>-4,44,700.0</b>	<b>71,053.4</b>	<b>72,795.8</b>	<b>68,268.4</b>	<b>74,519.2</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>33,718.0</b>	<b>-1,96,900.0</b>	<b>1,47,448.0</b>	<b>-4,44,700.0</b>	<b>22,599.2</b>	<b>19,257.4</b>	<b>14,569.4</b>	<b>18,135.3</b>
a) Opening Balance	2,63,534.0	1,96,900.0	2,97,252.0	4,44,700.0	98,359.5	1,01,912.2	1,21,169.7	1,35,739.1
b) Closing Balance	2,97,252.0	-	4,44,700.0	-	1,20,958.6	1,21,169.7	1,35,739.1	1,53,874.4
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	-	-	-	-	<b>48,454.2</b>	<b>53,538.4</b>	<b>53,699.0</b>	<b>56,383.9</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>90,76,82,854.2</b>	<b>61,22,04,004.0</b>	<b>69,95,18,088.4</b>	<b>70,68,96,865.1</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>5,84,51,860.9</b>	<b>7,86,97,617.5</b>	<b>8,11,53,729.5</b>	<b>8,58,69,135.8</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>3,93,62,067.4</b>	<b>5,43,77,306.4</b>	<b>5,43,63,016.9</b>	<b>5,81,34,994.2</b>
<b>1. Development (a + b)</b>	<b>3,74,47,695.5</b>	<b>5,08,49,251.2</b>	<b>5,11,19,016.7</b>	<b>5,39,54,979.9</b>
<b>(a) Social Services (1 to 9)</b>	<b>92,81,897.8</b>	<b>1,43,85,497.2</b>	<b>1,34,22,345.5</b>	<b>1,46,91,308.0</b>
1. Education, Sports, Art and Culture	13,13,495.1	21,59,298.5	19,55,199.5	22,21,692.3
2. Medical and Public Health	13,27,396.1	20,62,055.2	19,21,188.7	21,88,706.6
3. Family Welfare	38,663.1	44,738.5	59,393.6	53,763.6
4. Water Supply and Sanitation	28,70,159.1	35,78,478.4	33,90,403.1	42,80,353.5
5. Housing	8,89,832.9	17,14,833.2	15,70,702.7	11,27,417.3
6. Urban Development	15,46,374.7	25,88,758.3	26,23,155.2	29,20,443.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-
8. Social Security and Welfare	8,24,081.5	12,42,000.6	10,56,239.8	9,53,037.0
9. Others *	2,44,433.1	4,95,007.6	4,50,392.8	4,99,078.2
9. Others *	2,27,462.3	5,00,326.9	3,95,670.2	4,46,816.5
<b>(b) Economic Services (1 to 10)</b>	<b>2,81,65,797.7</b>	<b>3,64,63,754.1</b>	<b>3,76,96,671.2</b>	<b>3,92,63,671.9</b>
1. Agriculture and Allied Activities (i to xi)	16,68,017.0	18,97,093.5	19,79,686.3	20,05,566.3
i) Crop Husbandry	1,56,617.7	4,29,592.0	3,29,583.1	3,77,035.7
ii) Soil and Water Conservation	2,89,066.2	3,59,184.1	3,55,906.6	3,40,962.0
iii) Animal Husbandry	51,496.9	1,10,111.8	1,00,550.6	1,13,565.5
iv) Dairy Development	2,536.1	17,185.9	15,048.4	29,746.4
v) Fisheries	83,994.4	1,13,916.9	1,33,359.2	1,11,248.8
vi) Forestry and Wild Life	2,51,366.4	3,44,514.1	3,70,352.6	3,99,942.2
vii) Plantations	222.0	-	-	-
viii) Food Storage and Warehousing	6,13,343.9	3,18,088.3	3,26,229.7	3,52,009.1
ix) Agricultural Research and Education	31,206.4	29,672.3	24,499.3	33,233.9
x) Co-operation	1,38,708.0	81,088.0	2,70,486.0	1,81,016.2
xi) Others @	49,459.1	93,740.1	53,671.0	66,806.3
2. Rural Development	26,17,435.4	42,79,050.9	40,52,559.6	48,78,594.7
3. Special Area Programmes	4,79,656.4	7,13,754.6	7,09,478.1	9,20,294.3
of which: Hill Areas	15,110.5	45,796.1	18,365.4	20,451.6
4. Major and Medium Irrigation and Flood Control	82,59,667.2	1,11,94,072.0	1,09,95,803.9	1,01,46,748.0
5. Energy	46,47,206.3	45,66,805.1	53,56,453.5	55,15,835.5
6. Industry and Minerals (i to iv)	3,58,013.2	6,30,382.6	6,62,837.9	6,86,936.3
i) Village and Small Industries	1,06,535.6	1,65,133.2	1,77,314.2	2,11,257.1
ii) Iron and Steel Industries	52,004.8	28,194.0	28,018.2	26,290.0
iii) Non-Ferrous Mining and Metallurgical Industries	4,715.4	1,578.5	2,810.8	32,449.7
iv) Others #	1,94,757.3	4,35,476.9	4,54,694.7	4,16,939.5
7. Transport (i + ii)	93,37,412.2	1,13,13,209.9	1,23,40,935.6	1,22,00,039.7
i) Roads and Bridges	85,01,696.9	1,05,56,984.0	1,15,61,514.6	1,13,37,926.4
ii) Others **	8,35,715.3	7,56,225.9	7,79,421.0	8,62,113.2
8. Communications	178.0	54,000.0	81,400.0	783.0

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
9. Science, Technology and Environment	11,370.3	99,199.6	55,047.5	61,634.2
10. General Economic Services (i + ii)	7,86,841.7	17,16,186.0	14,62,468.9	28,47,239.9
i) Tourism	2,37,218.2	4,16,113.3	3,69,735.9	4,53,576.5
ii) Others @@	5,49,623.5	13,00,072.8	10,92,733.0	23,93,663.4
2. Non-Development (General Services)	<b>19,14,371.9</b>	<b>35,28,055.1</b>	<b>32,44,000.2</b>	<b>41,80,014.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>2,40,55,920.7</b>	<b>2,93,23,962.9</b>	<b>2,97,25,988.2</b>	<b>3,31,78,572.7</b>
1. Market Loans	77,25,581.6	1,19,37,948.2	1,27,71,577.9	1,37,40,162.1
2. Loans from LIC	81,778.9	75,234.9	75,165.3	66,731.8
3. Loans from SBI and other Banks	4,54,644.4	7,40,933.4	11,80,094.9	13,96,358.4
4. Loans from NABARD	15,13,897.3	17,04,798.7	17,20,159.7	19,89,127.8
5. Loans from National Co-operative Development Corporation	-	-	-	-
	48,902.4	54,916.7	1,12,864.9	97,717.0
6. WMA from RBI	97,83,656.9	99,13,054.1	86,97,513.0	1,00,59,694.0
7. Special Securities issued to NSSF	37,60,489.3	38,79,066.3	38,64,432.6	40,13,867.6
8. Others	6,86,969.9	10,18,010.6	13,04,179.8	18,14,913.9
of which: Land Compensation Bonds	4,28,594.3	6,73,639.5	6,73,640.3	6,95,571.3
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>14,87,572.8</b>	<b>16,14,960.5</b>	<b>18,08,590.1</b>	<b>19,17,509.3</b>
1. State Plan Schemes	9,99,804.8	9,95,667.3	11,42,257.3	10,22,409.0
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	-	1.5	75.1	75.1
3. Centrally Sponsored Schemes	401.0	645.4	715.9	921.2
4. Non-Plan (i + ii)	3,87,856.9	2,23,137.8	4,15,710.3	5,14,441.1
i) Relief for Natural Calamities	-	-	-	-
ii) Others	3,87,856.9	2,23,137.8	4,15,710.3	5,14,441.1
5. Ways and Means Advances from Centre	106.9	100.0	79.7	87.7
6. Loans for Special Schemes	70.3	75.1	74.7	77.7
7. Others	99,333.0	3,95,333.4	2,49,677.0	3,79,497.6
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>37,84,601.3</b>	<b>40,35,375.1</b>	<b>51,33,742.3</b>	<b>40,94,112.1</b>
1. Development Purposes (a + b)	<b>36,96,185.8</b>	<b>38,80,112.0</b>	<b>50,38,443.5</b>	<b>39,84,501.4</b>
a) Social Services (1 to 7)	<b>16,46,006.8</b>	<b>15,60,788.7</b>	<b>18,02,361.2</b>	<b>18,39,088.2</b>
1. Education, Sports, Art and Culture	37,925.0	9,484.0	65,695.3	90,924.0
2. Medical and Public Health	39,837.5	59,785.4	66,223.0	72,019.2
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	3,63,259.8	5,11,879.1	6,12,281.6	6,51,622.1
5. Housing	2,20,561.2	76,781.3	1,77,010.3	76,061.1
6. Government Servants (Housing)	1,11,620.5	1,57,448.3	1,60,719.9	1,42,091.0
7. Others	8,72,802.7	7,45,410.5	7,20,431.1	8,06,370.8
b) Economic Services (1 to 10)	<b>20,50,179.0</b>	<b>23,19,323.3</b>	<b>32,36,082.3</b>	<b>21,45,413.2</b>
1. Crop Husbandry	22,825.9	24,687.1	43,714.6	49,138.2
2. Soil and Water Conservation	-833.9	-	-	-
3. Food Storage and Warehousing	70,062.0	65,678.1	1,38,352.5	58,388.1
4. Co-operation	4,75,218.5	4,99,538.8	4,83,881.8	1,35,836.9
5. Major and Medium Irrigation, etc.	-	2,31,678.3	2,31,678.3	2,19,001.0
6. Power Projects	6,62,727.2	8,32,319.6	7,87,691.0	8,27,174.6

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Concl'd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
7. Village and Small Industries	27,902.3	16,451.2	15,882.0	20,318.2
8. Other Industries and Minerals	37,982.2	90,460.1	97,664.3	45,735.1
9. Rural Development	383.6	5,780.0	780.0	780.0
10. Others	7,53,911.3	5,52,730.2	14,36,437.8	7,89,041.1
<b>2. Non-Development Purposes (a + b)</b>	<b>88,415.5</b>	<b>1,55,263.1</b>	<b>95,298.9</b>	<b>1,09,610.7</b>
a) Government Servants (other than Housing)	47,819.3	65,561.1	78,126.9	84,085.4
b) Miscellaneous	40,596.2	89,702.0	17,172.0	25,525.4
<b>V. Inter-State Settlement</b>	<b>19,547.8</b>	<b>10.1</b>	<b>1,518.8</b>	<b>10.2</b>
<b>VI. Contingency Fund</b>	<b>1,66,562.5</b>	<b>2,01,100.0</b>	<b>2,06,765.4</b>	<b>2,01,100.0</b>
<b>VII. State Provident Funds, etc. (1 + 2)</b>	<b>1,41,78,798.0</b>	<b>1,04,55,282.8</b>	<b>1,31,37,233.7</b>	<b>1,62,86,641.0</b>
1. State Provident Funds	61,59,599.5	61,79,674.9	67,03,179.6	77,43,837.7
2. Others	80,19,198.5	42,75,607.9	64,34,054.1	85,42,803.2
<b>VIII. Reserve Funds (1 to 4)</b>	<b>61,46,501.7</b>	<b>77,93,546.0</b>	<b>82,09,082.0</b>	<b>70,80,702.9</b>
1. Depreciation/Renewal Reserve Funds	19,782.2	6,586.1	6,289.1	6,306.2
2. Sinking Funds	16,78,641.9	25,55,896.7	24,57,525.0	25,94,594.5
3. Famine Relief Fund	-	52,062.9	52,017.9	53,619.5
4. Others	44,48,077.6	51,79,000.3	56,93,250.0	44,26,182.8
<b>IX. Deposits and Advances (1 to 4)</b>	<b>7,51,67,423.2</b>	<b>7,85,70,408.2</b>	<b>7,93,96,755.6</b>	<b>9,08,72,960.1</b>
1. Civil Deposits	2,41,42,300.1	2,25,09,086.5	2,42,64,390.6	2,74,26,643.0
2. Deposits of Local Funds	2,38,31,053.4	2,56,43,150.4	2,85,47,740.3	2,98,30,741.7
3. Civil Advances	7,88,284.0	7,27,681.4	8,99,996.8	9,27,231.6
4. Others	2,64,05,785.6	2,96,90,489.9	2,56,84,627.8	3,26,88,343.8
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>71,25,06,313.7</b>	<b>41,19,65,778.3</b>	<b>49,37,11,577.2</b>	<b>48,06,55,674.9</b>
1. Suspense	68,83,991.1	46,81,691.3	69,98,620.1	73,33,009.9
2. Cash Balance Investment Accounts	40,25,76,448.5	27,40,60,157.2	29,38,36,800.6	30,78,08,130.4
3. Deposits with RBI	19,94,49,537.6	4,82,04,346.7	10,98,93,589.3	8,46,64,460.7
4. Others	10,35,96,336.5	8,50,19,583.1	8,29,82,567.2	8,08,50,074.0
<b>XI. Appropriation to Contingency Fund</b>	<b>15,000.0</b>	<b>-</b>	<b>9,000.0</b>	<b>0.0</b>
<b>XII. Remittances</b>	<b>3,07,92,545.1</b>	<b>1,38,66,273.8</b>	<b>1,38,14,818.3</b>	<b>1,44,74,587.8</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-18,83,929.0</b>	<b>33,50,759.3</b>	<b>-12,79,723.1</b>	<b>8,11,840.8</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>35,40,557.5</b>	<b>-27,50,487.4</b>	<b>-98,68,892.3</b>	<b>-25,67,417.4</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>16,56,628.5</b>	<b>6,00,272.0</b>	<b>-1,11,48,615.4</b>	<b>-17,55,576.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>16,56,627.0</b>	<b>6,00,271.5</b>	<b>-1,11,48,615.1</b>	<b>-17,55,576.5</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>3,94,017.1</b>	<b>-6,98,293.7</b>	<b>-40,54,859.3</b>	<b>-16,31,281.8</b>
a) Opening Balance	21,457.4	-21,48,375.3	12,34,005.9	-17,64,415.4
b) Closing Balance	4,15,474.4	-28,46,669.0	-28,20,853.4	-33,95,697.2
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>13,61,968.4</b>	<b>13,28,565.2</b>	<b>-71,10,777.7</b>	<b>93,201.3</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-99,358.5</b>	<b>-30,000.0</b>	<b>17,021.9</b>	<b>-2,17,496.0</b>

- : Nil/Negligible/Not Available.

\$ : Sum of Items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

\* : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

# : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

\*\* : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

**Note:** Data pertaining to Jammu and Kashmir for 2017-18 are taken from CAG and are provisional.

**Source:** Budget documents of state governments.

## NOTES TO APPENDICES

### Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. The data are subject to rounding-off.

### Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. The data are subject to rounding-off.

### Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.

### Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. The data are subject to rounding-off.



